BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH

ORIGINAL APPLICATION NO. 515/2022

Dharamvir **….Applicant**

Versus

State of Haryana & Anr. **….Respondents**

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RESPONDENT NO.15 16

PLACE: DELHI THROUGH

DATE: 30.09.2024 CHANDRATANAY CHAUBE

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH

ORIGINAL APPLICATION NO. 515/2022

Dharamvir ....**Applicant**

Versus

State of Haryana & Anr. ....**Respondents**

NOTARY SURAJ PRAKASH THAKKOO ADVOCATE NAHAN Regd. No. 1866 Distt. Sirmaur (H.P.) GOVT. OF INDIA

AFFIDAVIT IN REPLY ON BEHALF OF NEWLY IMPLEADED RESPONDENT NO. 15

S. No 163 30/9/24

I, Ashok Vashisht, aged about 57, Director, Vashisht Chemicals Pvt Ltd, having my office at Nahan Road, PO Kala Amb-173030, District Sirmaur, Himachal Pradesh on behalf of newly impleaded Respondent No. 15 do hereby state on solemn affirmation as under:

1. I say and submit that, I have perused the copy of the application and joint committee reports filed in compliance with this Hon'ble Tribunal's orders dated 14.03.2023, 18.07.2023 and 18.10.2023 and Compliance report dated 26.07.2024 filed by Himachal Pradesh State Pollution Control Board (hereinafter referred to as **"HPSPCB"**). I have made myself well conversant with the facts of the case and am able to depose on behalf of the newly impleaded Respondent No. 15. I am filing this affidavit in reply thereto.

ATTESTED

SURAJ PRAKASH THAKKOO
Advocate & Notary
Nahan H.P. (Govt. of INDIA)
30/9/24

For Vashisht Chemicals Pvt. Ltd.

As we vashisht
Director

2. It is respectfully submitted that this Hon'ble Tribunal vide order dated 05.08.2024 observed that as per Compliance Report dated 26.07.2024 submitted by HPSPCB certain violations were noted on the part of industrial proponents namely, M/s Ruchira Papers Ltd, M/s Sai Tech Medicare, M/s Accura Care Pharmaceuticals. M/s Rich Graviss Products Pvt Ltd, M/s Vashisth Chemicals (hereinafter referred to as **"the answering Respondent"**), M/s Himachal Polyolefins Limited, Kala Amb Infrastructure Development Company, M/s Symbiosis Pharmaceuticals Pvt Ltd, M/s Naraingarh Sugar Mills Ltd., Municipal Corporation Ambala, Panchkula Municipal Corporation and Haryana State Infrastructure Industrial Development Corporation Ltd. Consequently, this Hon'ble Tribunal was pleased to issue notices to the abovementioned proponents and a response was sought within one month from the receipt of notice.

A copy of the order dated 05.08.2024 passed by this Hon'ble Tribunal in Original Application No. 515/2022 is attached herein and annexed as **Annexure R-1**

3. Apropos to the aforesaid order, the answering Respondent received notices on 30.08.2024 and in compliance thereof is filing the present Affidavit in Response to Original Application No. 515/2022.

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Director

4. At the outset, it is respectfully submitted that the answering Respondent denies all the allegations, averments and statements contained in the Original Application as well as the Joint Committee Reports and Compliance Report filed by HPSPCB, unless specifically admitted thereto.

5. It is respectfully submitted that the answering Respondent is a small-scale manufacturing company, operating in Kala Amb, Himachal Pradesh since 1999. The answering Respondent runs a Zero Liquid Discharge (hereinafter referred to as **"ZLD"**) merchant plant, involved in manufacturing of Precipitated Calcium Carbonate (hereinafter referred to as **"PCC"**). The manufacturing process carried out in the plant leads to production of a byproduct during the "screening" process of PPC Slurry *(Hydrated Lime Slurry and PPT Calcium Carbonate Slurry)* which comprises of wet Calcium Carbonate grits. These grits are sold to several industries as raw material for production of Lime Waste Fly Ash Bricks. The answering Respondent has now been operating in Kala Amb for 3 generations and holds a deep connection with the small town of Kala Amb.

6. It is respectfully submitted that vide order dated 18.07.2023, HPSPCB, following the directions of this Hon'ble Tribunal to file a compliance report, sought time to submit the same. The relevant portions of the said order are as under:

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Nahan (H.P.) Govt. of INDIA

For Vashisht Chemicals Pvt. Ltd.
Director

"4. On 14.03.2023, Tribunal constituted another joint Committee to look into the issues like flood plain zone, removal of encroachments, treatment of sewage and trade effluents and monitoring of water quality of river in question.

5. In reply dated 17.07.2023 thereof, ***State PCB has sought six month's time to submit a complete report.*** *The State PCBs of HP and Haryana are directed to* ***clearly indicate quantity of sewage and industrial effluents being discharged into river Markanda directly or indirectly through drains*** *and take necessary steps and to ensure that there shall not be* ***untreated discharge of waste water*** *(sewage and industrial) into the water body or river and covering earlier observations on flood plain zone and encroachments and submit a report within three months from today…"*

A copy of the order dated 18.07.2023 passed by this Hon'ble Tribunal in Original Application No. 515/2022 is attached herein and annexed as **Annexure R-2**

7. Thereafter, on 08.10.2023, a joint inspection was conducted by the committee appointed by NGT at the plant of answering Respondent. During the said inspection, the committee members analyzed and inspected the east

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Director

face of the plant (which was adjacent to the river front) for about 3 hours and found that the plant of answering Respondent was not making any water / liquid discharge in the alleged nearby drain which merged into river Markanda. Moreover, the answering Respondent categorically informed the committee members that it was only due to the exploding population in Kala Amb since 2002 resulting in an increase in human activity and commercial practices, that has resulted in discharge of human induced pollutants into the alleged nearby drain. It will be pertinent to note here that the answering Respondent is a ZLD, meaning thereby that no water waste is disposed off by them in the nearby alleged drain. Further, any heavy metals found in the alleged drains are not related to the processes carried out by the answering Respondents.

8. Apropos to the said inspection, the Joint Committee filed a preliminary progress report dated 17.10.2023 before this Hon'ble Tribunal wherein following key observations were made by the committee in respect of discharge of industrial effluent in to River Markanda by the answering Respondent:

> ***"Monitoring and Water Sampling of River Markanda and its Tributaries and Drains meeting into River Markanda and its Tributaries***

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For Vashisht Chemicals Pvt. Ltd.
Director

The total length of Markanda River flowing in Himachal Pradesh and Haryana, is 149 Kms (24 Km in Himachal Pradesh and 125 Km in Haryana). Therefore, in order to comply with the directions of Hon'ble NGT with regard to collection of samples at the interval of 1 Km of drain/River, the Joint Committee was required to collect 149 samples. The Joint committee has also collected 34 samples of drains, River Markanda & its Tributaries from strategic locations including outfall of the untreated discharge points for 02 no. of Districts i.e. Sirmaur in HP & Ambala in Haryana as given in table appended below in order to assess the pollution load and quality of water flowing in River Markanda:-

Sr. No.	Date and Time of Sampling	Sampling Point and Description	Geographical Coodinates	Parameters to be anaylzed	Finding/Remarks
Date 08.10.2023					
4.	08/10/2023 9:35 AM	River Markanda u/s of drain near M/s Vashisth Chemicals, Kala Amb	30.50325 77.21895	BOD, Calcium Chloride, COD, Color, Conductivity, Flouride, K+, Magnesium, Na+, NO2-N, NO3-N, pH, Phosphate – P, Sulphate, TDS, Total Alkalinity, Total Hardness as CaCO3, Total Suspended Solids	--do--
5.	08/10/2023 12:20 PM	River Markands d/s of drain near M/s Vashisth Chemicals, Kala Amb	30.50225 77.2191		--do--
14.	08/10/2023 9:39 AM	Drain near Vashisth Chemical, Kala Amb	30.50325 77.21909	BOD, COD, Color, NO3-B, pH, Phosphate – P, Sulphate, TDS, TSS,	--do--

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Director

				Ammonical Nitrogen, Heavy Metals	

III. Inspections of Industrial Units:-

The only 17 Category industry located in Kala Amb viz M/s Ruchira Papers Ltd., Trilokpur Road, Kala Amb in question as per the averments made by the complainant was visited by the Joint Committee on dated 25/9/23, status of which is described in the following table. Further the ***random Inspections and Sampling of other Industries falling in the catchment area of River Markanda*** *in both of the states were carried out by Joint Committee,* ***so as to know the compliance in general.*** *The details of the industries inspected is given below:-*

Sr. No	Date and Time of Sampling	Name of Industry	Details of Sampling Points	Geographical Coordinates	Parameters to be analyzed	Key findings
2.	08/10/23 08:15 AM	M/s Vashisth Chemical Kala Amb	***The unit has been given consent as ZLD Unit. At the time of visit, no effluent was under recycling and hence sample was not taken. As per records provided by the unit, the generation of by-product was found to be more than double in comparison to the quantity mentioned in CTO, against the permitted production. This needs further analysis/investigation, to ascertain exact production/by-product generation***			

D. Other key observations, Conclusions and Recommendations of the Joint Committee:

In accordance with the directives of the Hon'ble National Green Tribunal, the Joint Committee was tasked with collecting a total of

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For Vashisht Chemicals Pvt. Ltd.
Director

149 samples. At present, the Joint Committee has gathered 34 samples, encompassing two districts, namely Sirmaur in Himachal Pradesh and Ambala in Haryana. These samples are presently undergoing analysis at the CPCB Laboratory. The process of collecting samples from other districts (Panchkula, Kurukshetra and Kaithal) is ongoing. ***The Joint Committee anticipates completing the collection and analysis of the remaining 115 samples within a span of 12 weeks. This will be achieved by maintaining a rate of 15 samples per week, covering an area of 15 kilometres per week.***

.....

6. The Joint Committee has noted that a substantial volume of lime sludge/waste being dumped in the Kala Amb area of Haryana, spanning few kilometres (as shown in Photographs 3, 4, 5, and 6 in Annexure-K) without any information to SPCBs. This waste finds its way into the river, particularly during rainy periods. The HPPCB asserts that the region in question, where lime sludge is being dumped, falls under Revenue Estate of Haryana's and, therefore, pertains to HSPCB. However, according to HSPCB, the industries responsible for generating lime waste or sludge are located in Kala Amb, which is under Himachal Pradesh's jurisdiction, making it the responsibility of HPPCB. With neither SPCB taking ownership, the accumulation of lime sludge continues to grow.

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For Vashisht Chemicals Pvt. Ltd.

Director

However, as per the records shared with the Joint Committee, only three industries in Kala Amb generate lime sludge or waste, and none of these industries are authorized to dispose of this waste like this, as it violates the conditions of the Consent to Operate (CTO) granted by the Himachal Pradesh PCB.

The joint committee has visited and inspected two of these units. M/s Ruchira Papers Ltd has installed Lime Kiln for regeneration of Calcium Oxide from Waste Lime Sludge and the Lime Kiln was in operation at the time of Visit. However, the records requested from the Unit through SPCB, w.r.t the quantum of Lime sludge generated and the recycled in the process, make up chemicals used to achieve desired purity and disposal of the excess Lime sludge equivalent to make up chemical, so as to examine the efficacy and efficiency of the recycling through mass balance approach followed by verification, are yet to be received. ***Similarly records shared by M/s Vashisht Chemicals indicated that Lime waste generation is more than double the quantity mentioned in the Consent to Operate (CTO) granted by HPPCB.***

In view of this, without pin-pointing any Industry at this stage, Joint Committee requires additional time to conduct a thorough investigation and identify the specific industry or industries involved

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in the improper dumping of lime sludge along the banks of the Markanda River.

A copy of the progress report dated 17.10.2023 filed by the Joint Committee constituted by this Hon'ble Tribunal is attached herein and annexed as **Annexure R-3**

9. It is pertinent to note at this stage, that the joint committee only conducted a preliminary inspection of the various plants/industries including that of the answering Respondent and without pointing out any liability to any of the said industries, sought further time to conduct a thorough investigation to identify the specific industries involved in the alleged improper dumping of lime sludge along the banks of river Markanda.

10. While expressly denying the veracity and accuracy of the allegations made in the preliminary report, the answering Respondent states that the entire waste generated by the plant owned by the answering Respondent is converted into a low value commodity, namely, Calcium Carbonate Grits which is a saleable good and the same is sold off to other companies to be used as raw material for generation of Lime Waste Bricks and Hydrated Lime. In the year 2020 (when previous CTO was granted to the answering Respondent), the waste levels of answering Respondent were indicated on

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dry waste level basis which essentially amounts to only half of the wet waste level, hence, leading to the present inflated values. It is humbly submitted that the demand for wet waste is high in the current market for Lime Waste bricks and therefore the entire waste material is lifted immediately and sold to interested buyers. Therefore, any dumping activity is of no consequence to the answering Respondent since the entire waste generated by the plant is sold to other Companies. Moreover, the waste generated at the Respondent's plant amounts to a total of 1-2% of saleable lime waste (about 1-1.5 tons on dry basis) of the total lime waste generated in Kala Amb.

11. It is humbly submitted that pursuant to the release of the preliminary report, on 18.10.2023, the Joint Committee sought time before this Hon'ble Tribunal for filing a detailed report in compliance with the order passed by the Tribunal and vide order dated 18.10.2023, the said request was allowed and the Joint Committee was granted a further three month's time to file the complete detailed report.

A copy of the order dated 18.10.2023 passed by this Hon'ble Tribunal in Original Application No. 515/2022 is attached herein and annexed as **Annexure R-4**

For Vashisht Chemicals Pvt. Ltd.

Director

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12. It is humbly submitted that on 14.02.2024, HPSPCB issued a Show Cause Notice M/s Ruchira Paper Limited, M/s Himachal Polyolefins Limited and the answering Respondent under Water (Prevention and Control of Pollution) Act, 1974 and HWMR Rules, 2016 directing to show cause for their failure to comply with provisions of Water Act.

A copy of the aforesaid show cause notice dated 14.02.2024 issued by HPSPCB is attached herein and annexed as **Annexure R-5**

13. Consequently, vide letter dated 20.02.2024, the answering Respondent responded to the Show Cause notice bringing to the attention of HPSPCB that the answering Respondent is not involved in dumping of any waste material at Kala Amb or any other site and the entire waste generated by their plant is sold to companies producing Lime Waste Bricks that use the answering Respondent's waste material as its raw material.

A copy of the detailed reply dated 20.02.2024 to the show cause of HPSPCB is attached herein and annexed as **Annexure R-6**

14. It is humbly submitted that the Joint Committee filed a Supplementary and Final Report vide email dated 27.04.2024 in compliance of the previous order passed by this Hon'ble Tribunal and the matter was kept for further

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Director

consideration on 29.07.2024. The findings laid out by the joint committee in respect of the answering Respondent is as under:

"In addition to the above, further investigation was also conducted by the Joint Committee in this regard as follows:

i. As per the records shared with the Joint Committee, only 03 No. of industries in Kala Amb namely i) M/s Ruchira Papers Ltd, ii) M/s Himachal Polyolefin Ltd and iii) M/s Vashisth Chemicals, generate lime sludge/Lime waste and none of these industries are authorized to dispose of this waste like this. All these Units were visited by the Joint Committee.

ii. It was possible to establish the lime waste trail with respect to M/s Himachal Polyolefin Ltd and M/s Vashisth Chemicals, from the records made available to the Joint Committee, to conclude that Lime Sludge/Waste is being sent to another Company located at Paonta Sahib, for reusing it. Further, the lime sludge/waste generated by these two Industries is non-hazardous.

....

2.2.2.1. Action taken regarding dumping of Lime Sludge:

....

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Advocate & Notary
Nahan H.P. (Govt. of INDIA)
30/9/24

For Vashisht Chemicals Pvt. Ltd.

Director

ii. HPSPCB RO, Sirmour issued a common Show Cause Notice vide No. HPSPCB/RO Paonta/Notice File/2019-3065-67 dated 14/02/2024 (Annexure-HP3) to all the three Lime waste generating Units namely i) M/s Ruchira Papers Ltd, ii) M/s Himachal Polyolefin Ltd and iii) M/s Vashisth Chemicals directing to immediately stop the entire illegal activity of dumping of process waste material i.e. lime waste powder/ calcium waste powder and immediately remove entire dumped material and also restore the sites immediately. These Units were also directed to submit the complete details regarding (i) daily waste material generation, (ii) handling and management plan, (iii) disposal plan, (iv) quantity generated and disposed of in last 2 year along with supporting documents within 7 days. ***As per further information provided by HPSPCB RO, Sirmour,. all three Units responded that lime sludge is not being dumped by them (Annexure-HP4).***

....

2.4.1.3.3 Other Industries visited by the Joint Committee:

i. M/s Vashisth Chemicals, Kala Amb was visited by the Joint Committee on 08/10/2023. The unit has been given Consent to Operate as ZLD Unit. ***At the time of visit, no effluent was under recycling and hence sample was not taken.***

For Vashisht Chemicals Pvt. Ltd.

Director

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2.8.1 Water Quality Monitoring of River Markanda Starting from Khajurana bridge on Suketi Road, HP until the point of confluence into River Ghaggar in Haryana:

...

The water sampling of River Markanda was conducted by the Joint Committee from different 28 no. of strategic locations with covering the complete span starting from Khajurna Bridge on Suketi Road, in Himachal Pradesh until the point of confluence/ before merging into River Ghaggar in Haryana. The samples were analysed at CPCB laboratory, New Delhi, the copy of Analysis reports released by CPCB Laboratory are enclosed as Annexure-HR10. The details and results for selected parameters of various strategic locations are given as under in ***Table-A:***

Table-A: Water Quality Monitoring of River Markanda

Sr. No.	Date and Time of Sampling	Sample Description	Latitude &. Longitude	Value of Sampling Parameters (in mg/L except pH)						
				DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
A.	Water Quality in District Sirmaur, Himachal Pradesh									
6.	08/10/2023 9:35 AM	River Markanda upstream	30.50325 77.21895	8.6	8.1	290	BDL	BDL	35000	7000

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Director

		before merging of drain near M/s Vashisth Chemicals at Kala Amb, HP								
7.	**08/10/2023 10:03 AM**	**River Markanda downstream after merging of drain near M/s Vashisth Chemical at Kala Amb, HP**	**30.05225 77.2191**	**8.3**	**8.2**	**300**	**BDL**	**BDL**	**9400**	**6300**

2.8.1.1. Key Observations of Water Quality Monitoring of River Markanda:

On the basis of results of effluent parameters analysed (especially BOD & Faecal Coliform) of various strategic location of River Markanda as given above in Table-A and keeping in view of the availability of flow in the River, following are some important locations in the River which are observed with poor/deteriorated quality of water:

...

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iii. River Markanda upstream ***before merging of drain near M/s Vashisth Chemicals*** *at Kala Amb, HP (at Sr.no.6)*

...

Comments by HCPCB:

- *The deterioration of water quality of River Markanda starts* ***after merging of Salani Khadd, Rampur Jattan Drain and Drain near M/s Vashisth Chemicals,*** *Kala Amb directly into the River in Himachal Pradesh*

....

2.8.2 Water Quality Monitoring of various drains and other tributaries of River Markanda:

The water quality monitoring conducted by the Joint Committee by collecting effluent samples from different 34 no. of locations/discharge point which are merging into River Markanda directly or indirectly covering both of the States i.e. Haryana & Himachal Pradesh. The samples were analysed at CPCB laboratory, New Delhi, the copy of Analysis reports released by CPCB Laboratory are already enclosed as Annexure-HR10. The details and results for resulted parameters of various drains and other tributaries of River Markanda are given as under in Table-B:

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Table-B: Water Quality Monitoring of various Drains and other tributaries of River Markanda							
S.No.	Effluent Sample Description	Latitude & Longitude	State	Date and Time of Sampling	Value of Parameters (in mg/L except pH)		
					pH	COD	BOD
4.	Drain adjoining to M/s Vashisth Chemicals, Kala Amb carrying effluent from Kala Amb area of HP	30.50325 77.21909	Himachal Pradesh	08/10/2023 09:39 AM	7.7	1026	567

...

2.8.2.1. Key Observations w.r.t monitoring of water quality in drains leading to River Markanda:

On the basis of results of effluent parameters analysed of various Drains as given above in Table-B and keeping in view of the quantum of effluent flowing in these drains/Tributaries Rivers, following are the discharge points which are observed as Major Sources of Water Pollution contributing into River Markanda in terms of BOD and COD concentration.

..

ii. Drain near M/s Vashisth Chemicals, Kala Amb, HP (at Sr. no. 4)

....

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For Vashisht Chemicals Pvt. Ltd.
Director

The Joint Committee was also directed by Hon'ble National Green Tribunal to analyze the samples for the presence of heavy metals. The samples were analyzed for the presence of heavy metals and from the results obtained from CPCB Laboratory at New Delhi it can be interpreted that there is no considerable presence of Heavy Metals in the River Markanda or its Tributaries and in various drain merging into the river network except of some few locations where presence of Heavy Metals like Total Chromium, Copper, Iron and Mangnese have been identified ***in low concentration****, which are presented in the following Table-C:*

Table-C: Monitoring Location of Drain/River having presence of Heavy Metals

Sr. No.	Monitoring Location of Drain/River	Result of Parameter in mg/L			
		Total Chromium	Copper (Cu)	Iron (Fe)	Mangnese (Mn)
1.	Drain near Vashisth Chemicals, Kala Amb	0.127	0.060	3.014	0.273

...

3.0 Conclusion and detailed Point-wise Suggestions for Remedial Action:

....

iv. With regard to the dumping of Industrial wastes (Lime Sludge) on the banks of River Markanda, the examination of the details provided by the Department of Revenues, Ambala shows that ***out of 07 no. of***

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For Vashisht Chemicals Pvt. Ltd.
Director

Lime sludge dumping locations one of the land is owned by M/s Ruchira Papers Ltd, Trilokpur Road, Kala Amb itself which is a self-generator of this Lime Sludge to the tune of around 60 tons/per day (on dry basis) i.e around 120 tons per day on as such basis, indicating that M/s Ruchira Papers Ltd may be involved in dumping the Lime Sludge on the banks of River.

According to Corporate Responsibility for Environment Protection (CREP) Guidelines, Pulp and Paper Industry is required to installs Lime Kiln, for recovery of Lime from the Lime Sludge generated during Chemical Recovery Process (CRP). M/s Ruchira Papers Ltd. have installed a Rotary Lime Kiln of 60 TPD Capacity for recovery of Lime from the Lime Sludge. ***However, it seems that either Lime Kiln is not being operated regularly or it is not working efficiently to process all the lime sludge generated by the Unit.***

v. "SCHEDULE I [See rule 3 (1) (17) (i)] LIST OF PROCESSES GENERATING HAZARDOUS WASTES" clearly specifies at S.No. 35 that (35.3) Chemical sludge from waste water treatment, from the processes mentioned in this schedule is hazardous. ***Since, Pulp and Paper process is mentioned in this Schedule I and the Lime Sludge is generated during treatment of Black Liquor (Waste water generated***

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For Vashisht Chemicals Pvt. Ltd.
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during pulping) in the Chemical Recovery Process and therefore Lime Sludge from Pulp & Paper Industry is Hazardous Waste.

Further, the inclusion of wastes contained in Schedule I does not preclude the use of Schedule II (List of waste constituents with concentration limits) to demonstrate that the waste is not hazardous. Irrespective of the nature and type (Hazardous or Non-Hazardous), dumping of any kind of Industrial Wastes on the banks of rivers can't be permitted. It was further observed that No action has been taken with regard to removal of dumped material and restoration of sites.

Further as per the record supplied by Nodal Agencies to the Joint committee, there are total 03 no. of industries responsible for generating lime waste or sludge are located in Kala Amb, which are operating under the jurisdiction of Himachal Pradesh, making it the prime responsibility of HPSPCB and HSPCB to i) study thoroughly mass balance ratio of generation of lime waste or sludge from these industries and to further ensure that no such unauthorized/ unscientific disposal of lime waste or sludge made by these industries with in initiating further necessary legal action against the violator firms as established from the proof of land ownership shared by State of Haryana (Action to be taken by HPSPCB) and to ensure that no

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Director

dumping is permitted on the banks of River Markanda in the State of Haryana (Action to be taken by HSPCB)

In view of the above and also the fact that Lime sludge and other industrial waste generated by the Industries in Kala Amb area of Himachal Pradesh are being dumped on the banks of River Markanda in Kala Amb area of Haryana, It is suggested that necessary action is taken jointly by HPSPCB and HSPCB, for disposal of Industrial wastes, as per provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and also for remediation of sites at the banks of River Markanda, where industrial wastes were found to be dumped.

(Action to be taken by HPSPCB & HSPCB)

A copy of the Supplementary and Final Report dated 27.04.2024 filed by the Joint Committee is attached herein and annexed as **Annexure R-7**

15. A bare perusal of the aforesaid report makes it crystal clear that joint committee observed that the answering Respondent, while operating a ZLD plant produces non-hazardous waste in the form of Lime Sludge and the entire Lime Sludge/Waste is subsequently sold to other Companies located at Paonta Sahib etc, for reusing it, resulting into zero discharge of effluents

ATTESTED
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Advocate & Notary
Nahan H P (Govt. of INDIA)
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For Vashisht Chemicals Pvt. Ltd.
Director

in the drain adjacent to the plant. Pertinently, the answering Respondent also sells its by-product to Lime Brick units in District Gurugram and there has been a significant rise in the demand of this by-product by Lime Brick manufacturers.

16. It is further submitted that there are glaring contradictions in the observations drawn by the joint committee while monitoring water quality of River Markanda near the plant of the answering Respondent. While the joint committee in para 2.8.1.1 of the final report states that as per the parameters shown in Table-A, poor/deteriorated quality of water is observed in the upstream region **before merging of drain near M/s Vashisth Chemical** at Kala Amb, HP, the comments at Page 475 of the said report loosely record that the deterioration of water quality of River Markanda starts after merging of Salani Khadd, Rampur Jattan Drain **and Drain near M/s Vashisth Chemicals, Kala Amb** directly into River in Himachal Pradesh. A bare reading of Table-A at Sr. No. 6 and 7 (at page 472 of the report) makes it clear that the Total Coliform and Fecal Coliform values of the water reduces when going downstream after merging of drain near M/s Vashisth Chemicals at Kala Amb, HP indicating that the water quality in the drain is already deteriorated before merging of drain near answering Respondent's plant.

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For Vashisht Chemicals Pvt. Ltd.

Director

17. It is pertinent to mention here that the joint committee has rendered no finding against the answering Respondent in relation to dumping of Lime Sludge and other industrial waste on the banks of River Markanda and therefore the answering Respondent is neither a necessary nor a proper party for the adjudication of the present *lis* pertaining to discharge of industrial pollutants in the river Markanda.

18. At this stage, it is also pertinent to mention that the present Original Application got registered by this Hon'ble Tribunal vide order dated 01.09.2022 on a letter petition made by the Applicant herein in respect of the following issues:

> *"...pollution of holy River Markanda, Naraingarh, Tehsil, Narayangadh, District Ambala. The applicant has submitted that The applicant has submitted that river Markanda originates from Shiwalik hills. Ever since industrial activities started in industrial area at Kala Amb, Himachal Pradesh, polluted industrial waste water of Kala Amb factories located at Trilokpur road, is discharged through Kaimi drain in River Markanda is being discharged in river Markanda thereby polluting the holy river water and hurting the religious sentiments of the people as well as causing serious diseases and mortality amongst villagers and the cattle. One paper mill is also causing environmental pollution/degradation by discharging its waste water through illegally constructed drain in river Markanda."*

This shows that the primary contention of the Applicant herein was with respect to the problems of waste water discharge in the paper industry which stands on a completely different footing from the answering Respondent, which is a calcium carbonate industry and the same is substantiated by the

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findings rendered by the joint committee vide its final report dated 27.04.2024.

A copy of the order dated 01.09.2022 passed by this Hon'ble Tribunal in Original Application No. 515/2022 is attached herein and annexed as **Annexure R-8**

19. It is humbly submitted that the answering Respondent stands on a very different footing as compared to other industries in respect of the essential chemical composition of the by-product generated in the plant. The by-product produced by the plant, offhandedly known as Precipitated Calcium Carbonate (**"PCC"**) grits are generated mainly through a "screening" process of Hydrated Lime and PCC Slurry for removal of the said PCC grits. While the water generated during the dewatering of PCC slurry gets diverted to a tank which is pumped into the main water tank of the plant the PPT grits are sold to other companies.

The said process of converting the by-product into reusable and saleable goods is a novel feature which distinguishes the plant of answering Respondent from that of other nearby industries that produce a chemically different by-product which is incapable of complete utilization.

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For Vashisht Chemicals Pvt. Ltd.
Director

A copy of the plant working flow chart, pictographically representing the by-product generation process is attached herein and annexed as **Annexure R-9 (Colly)**

A copy of test report generated by IDMA Laboratories Limited indicating the chemical composition of Lime Sludge produced by answering Respondents plant is attached herein and annexed as **Annexure R-10**

20. It is humbly submitted that following the Supplementary and Final Report filed by the Joint Committee, HPSPCB filed a compliance report dated 26.07.2024 in compliance of order passed by this Hon'ble Tribunal whereby HPSPCB, apart from following and adapting the observations of the joint committee report, made following major observations regarding the role of the answering Respondent:

"Action taken by HPSPCB

HPSPCB has carried out repeated inspections of Kala Amb area w.r.t disposal of waste lime sludge and other non-hazardous wastes in the area. HPSPCB has issued show cause notices to 03 no of units vide letter No.HPSPCB/RO(Pt)/OA 515 of 2022/2024- 1192-96 dated 12.07.2024 to submit details of quantum, management, disposal, reuse, characterization and composition of lime sludge generated from the process. The copy of letter is attached herewith as ***Annexure-I.*** *The*

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For Vashisht Chemicals Pvt. Ltd.
Director

replies have been submitted by the unit are attached herewith as ***Annexure-II. It was observed that during certain occasions the non-hazardous waste was being transported through tractor mounted trollies and these tractors were observed to be operating without registration plates.*** *The matter was taken up with District Police Sirmaur at Nahan and Regional Transport Officer, Sirmaur at Nahan to take strict action on such violations. The copy of letters is attached herewith as* ***Annexure-III.***

A copy of the said compliance report dated 26.07.2024 filed by HSPCB is attached herein an annexed as **Annexure R-10**

21. It is respectfully submitted that the answering Respondent, as stated before, carries out sale of the PPT grits to other companies which in turn use the grits as raw material for Lime Waste Bricks. The answering Respondent carries out the transportation of these PPT grits through registered transport vehicles and generates invoices for each consignment. Therefore, any observations in respect of by-product being transported through unregistered vehicles, are not attributable to the answering respondents.

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For Vashisht Chemicals Pvt. Ltd.
Director

A copy of photographs showing registered loading/transport vehicles along with the GST invoices for consignments is attached herein and annexed as

Annexure R-11 (Colly)

22. At the cost of repetition, it is submitted that the plant of answering Respondent neither produces by-product similar in chemical composition to the samples collected by the joint committee during their inspections nor does the answering Respondent discharge any waste into nearby water bodies being a ZLD plant and the entire by-product produced in the said plant is either reused or is sold to other companies to be used as raw products.

23. It is humbly submitted that as per the averments and statements made by the HPSPCB, it is clear that no fresh dumping of lime waste has been done near the plant of the answering Respondent and all visible deposits are legacy deposits. As explained in detail above, the plant of answering Respondent stands on a very different footing from other industries in Kala Amb in terms of the type and the quantity of waste produced. Moreover, the answering Respondent has a ready market for their by-product (grit), a flourishing customer base and an increasing demand from fly ash brick manufacturers. The said by-product is sold on GST invoices and the sale and transport is photographed with time, date & location stamp.

For Vashisht Chemicals Pvt. Ltd.

Director

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30/9/24
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Advocate & Notary
Nahan H P (Govt. of INDIA)

24. Lastly, it is submitted that the answering Respondent's plant is a fully ZLD plan and the answering Respondent submits that they are fully prepared to demonstrate before this Hon'ble Tribunal the fact that the processes employed at the plant of answering Respondent itself lends to ZLD.

25. In view of the above, it is respectfully submitted that the answering Respondent is neither a necessary nor a proper party to the present issue therefore it is humbly prayed that the presence of answering Respondent be kindly dispensed with in view of the facts and circumstances laid down in the present reply affidavit.

For Vashisht Chemicals Pvt. Ltd.

Director

DEPONENT

VERIFICATION

I, Ashok Vashisht, aged about ___, Director, Vashisht Chemicals Pvt Ltd, having my office at Nahan Road, PO Kala Amb-173030, District Sirmaur, Himachal Pradesh on behalf of newly impleaded Respondent No. 15 do hereby state on solemn affirmation that all the facts stated in the above said paragraphs are true and correct to the best of my knowledge, belief and

ATTESTED
20/9/24
SURAJ PRAKASH TIKKOO
Advocate & Notary
Nahan H.P. (INDIA)

information on record and no new pleas have been pleased and nothing has been concealed therefore and I verify the same.

Solemnly affirmed at New Delhi on this 30 th day of September, 2024

For Vashisht Chemicals Pvt. Ltd.

Director

DEPONENT

NOTARIAL NOTARIAL

Sr. No. 163, Dtd. 30-09-2024.

Affidavit ... path has been presented before me for attestation by the deponent personally today on 30/9/24 the contents of the same have been read over and explained to the deponent which he... been admitted correct by the deponent, the deponent has been identified by shri ... Aadhaar No. 6099-9238-5789, who is known to me hence attested

30/9/24
Advocate & Notary
Nahan H.P. Govt. of INDIA

Annexure R-1

Item No. 06 Court No. 2

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 515/2022

Dharamvir Applicant

Versus

State of Haryana Respondent

Date of hearing: 05.08.2024

CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: None

Respondents: Mr. Rahul Khurana, Advocate for Respondents No. 1, 3, 6, 8 & 9.
Mr. Vikrant N Goyal and Ms. Himanshi Gupta, Advocates for Respondent No. 5 (through VC).
Mr. Pursoth Kannan and Ms. Navya Nanda, Advocates for HPPCB (through VC)

ORDER

1. From the report submitted by Haryana State Pollution Control Board (hereinafter referred to as 'HSPCB') we find that violations are on the part of industrial proponents and therefore their impleadment as respondents is necessary. We accordingly implead following as respondents 11 to 22:-

1) M/s Ruchira Papers Ltd (writing and printing unit) Tirlokpur Road, Village Rampur Jattan, Kala-Amb, Sirmaur, Himachal Pradesh.
2) M/s Sai Tech Medicare, Vill Kairi, Kala Amb, Sirmaur, Himachal Pradesh
3) M/s Accura Care Pharmaceuticals, Village Moginand, Kala Amb, Sirmaur, Himachal Pradesh

4) M/s Rich Graviss Products Pvt. Ltd., Kala Amb, Himachal Pradesh
5) M/s Vashisth Chemicals at Kala Amb, Sirmaur, Himachal Pradesh
6) M/s Himachal Polyolefins Limited, Village Ogli Yamuna Nagar Road Kala Amb, Sirmaur, Himachal Pradesh, Registered Office & Works at Village Khari, Near Asgarpur Majra, Yamuna Nagar Road, Kala-Amb, District Sirmaur, Himachal Pradesh
7) Kala Amb Infrastructure Development Company Ogli, Nahan, Sirmour, Nahan, Distt. Sirmaur, H.P
8) M/s Symbiosis Pharmaceuticals Pvt. Ltd, Suketi road Kala Amb, Sirmaur, Himachal Pradesh
9) M/s Naraingarh Sugar Mills Ltd, VPO Banondi, Tehsil Naraingarh, District Ambala
10) Municipal Corporation, Ambala through Municipal Commissioner
11) Panchkula Municipal Corporation, Panchkula through its Commissioner, District Panchkula and
12) Haryana State Infrastructure Industrial Development Corporation Ltd office at Panchkula through its Managing Director.

2. Registry is directed to issue notices to the above newly impleaded respondents who may file their response within one month after receipt of notice.

3. In the meantime, HSPCB shall also file its final report.

4. On the next date respondents 1 to 10 are directed to either be represented through authorized representatives or through counsel failing which, we will have to pass stringent orders summoning the head of departments personally.

5. List on 25.09.2024.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

August 05, 2024
Original Application No. 515/2022
AB

Annexure R-2

Item No. 03 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(BY HYBRID MODE)

Original Application No. 515/2022

Dharamvir Applicant

Versus

State of Haryana & Ors. Respondent(s)

Date of hearing: 18.07.2023

CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

Respondent: Mr. Rahul Khurana, Adv. for R - 1, 3, 6, 8 & 9
Mr. Aaditya Vijay Kumar, Adv. for HPSPCB
Mr. Vikrant N. Goyal, Adv. for R - 5

ORDER

1. The issue raised in this application is discharge of untreated industrial waste water into the holy River Markanda at Naraingarh hurting the religious sentiments of the people and causing serious diseases at Kala Amb, Himachal Pradesh. It has been alleged that factories located at Trilokpur road are discharging waste water into river Markanda through Kaimi drain.

2. Vide order of this Tribunal dated 01.09.2022, a report was called from the State PCB of Himachal Pradesh and Haryana being nodal agencies with the remedial action taken by the authorities concerned. State PCB jointly filed the report on 23.11.2022 based on inspection carried out on 21.9.2022 and 21.10.2022 and the observations of the Committee are reproduced as under:

"OBSERVATIONS OF JOINT COMMITTEE

The following observations were made by the joint committee :-

1. *No untreated waste water discharge by any industrial unit through illegally constructed drain/ by-pass structure into River Markanda was observed.*
2. *The Paper Mill i.e. M/s Ruchira Paper Limited, village Jattanwala Nallah, Trilokpur road Kala Amb was found complying to the discharge norms prescribed under The Environment (Protection) Act, 1986.*
3. *The water quality of River Markanda was meeting the Primary Water Quality Criteria for bathing water (Water used for organised outdoor bathing) prescribed under The Environment (Protection) Act, 1986. The joint committee was apprised about the projects such as CETP-cum-STP Kala Amb and Sewerage Treatment Plant Trilokpur are underway and about to commission shortly, which will further improve the water quality of River Markanda.*
4. *HPSPCB is regularly monitoring the ground water quality of Kala Amb area. No ground water contamination is found in Kala Amb area. The copy of ground water results for Financial Year 2021-22 are annexed herewith as Annexure-8.*
5. *As per draft report of CPCB regarding polluted river stretches for restoration of water quality (2022), there is continuous improvement in water quality of River Markanda and has upgraded the status from priority Class-11 to priority Class-V. The copy of draft report is annexed herewith as Annexure 9.*
6. *The joint committee agreed that the concerned Regional officers of both the State Boards shall file the report on behalf of their respective States."*

3. On 24.11.2022, the Tribunal sought response from Chief Secretary of Himachal Pradesh and Haryana, Ministry of Jal Shakti of HP and Haryana, CPCB, State PCBs of HP and Haryana and District Magistrates of Ambala, Kurukshetra and Sirmour.

4. On 14.03.2023, Tribunal constituted another joint Committee to look into the issues like flood plain zone, removal of encroachments, treatment of sewage and trade effluents and monitoring of water quality of river in question.

5. In reply dated 17.07.2023 thereof, State PCB has sought six month's time to submit a complete report. The State PCBs of HP and Haryana are directed to clearly indicate quantity of sewage and industrial effluents

being discharged into river Markanda directly or indirectly through drains and take necessary steps and to ensure that there shall not be untreated discharge of waste water (sewage and industrial) into the water body or river and covering earlier observations on flood plain zone and encroachments and submit a report within three months from today by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

6. List the matter on 18.10.2023.

Sheo Kumar Singh, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 18, 2023
Original Application No. 515/2022
DV

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
O.A. No. 515/2022

IN THE MATTER OF: -

Dharamvir .....Applicant

Versus

State of Haryana & Anr. .....Respondent

Progress Report in compliance of Hon'ble NGT order dated 14.03.2023 & dated 18.07.2023 in O.A No. 515/2022

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FILED BY: -
Joint Committee Constituted by
Hon'ble NGT vide order dated 14.03.2023

Place: Chandigarh
Dated: 17.10.2023

PAWAN SHARMA Digitally signed by PAWAN SHARMA Date: 2023.10.17 19:05:08 +05'30'
Regional Officer, Sirmaur, HPSPCB

AJAY SINGH Digitally signed by AJAY SINGH Date: 2023.10.17 19:02:06 +05'30'
Regional Officer, Ambala, HSPCB

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

O.A. No. 515/2022

IN THE MATTER OF: -

Dharamvir .....Applicant

Versus

State of Haryana & Anr. .....Respondent

Progress Report in compliance of Hon'ble NGT order dated 14.03.2023 & dated 18.07.2023 in O.A No. 515/2022

A. Background:

Hon'ble National Green Tribunal while considering the reply/ response of the respondents submitted on various dates found its appropriate to constitute **another Joint Committee** vide its order dated 14.03.2023 comprising of the representatives of the following central agencies including various departments from both of the States :-

1. The Ministry of Environment, Forest and Climate Change, New Delhi.
2. The Central Pollution Control Board, New Delhi.
3. Additional Chief Secretary/Principal Secretary, Department of Jal Shakti
4. Additional Chief Secretary/Principal Secretary, Department of Environment
5. Additional Chief Secretary/Principal Secretary, Department of Industry
6. State Pollution Control Board of Himachal Pradesh & Haryana.
7. Deputy Commissioner, Nahan (Himachal Pradesh) and Ambala & Kurukshetra (Haryana)

Further, following issues were directed to redress and to submit its report within **03 months**:

1. *Regarding notification of the Flood Plain Zone (FPZ) of River Markanda available if any*
2. *Encroachments made if any and action taken for removal thereof*
3. *Discharge of untreated domestic sewage or industrial effluent in to River Markanda*
4. *Operational efficacy of STPs/ETPs/CETPs already setup*
5. *Proposals for setting up of new STPs/ETPs/CETPs if any*
6. *Dredging of the River/Drain required if any.*
7. *Rejuvenation/remedial measures required if any.*
8. *The Joint Committee shall also arrange collection of samples of water from different strategic locations (outfall of STPs/ETPs/CETPs) and at the interval of **1 KM** of drain/River and analysis of the same with respect to all relevant parameters including presence of heavy metals.*

The case was further **adjourned to 18.07.2023.**

Thereafter in compliance of Hon'ble NGT order dated 14.03.2023, the meeting of joint committee was held on dated 12.06.2023, the copy of MOM already supplied with the last joint status report submitted before Hon'ble Tribunal on dated 17.07.2023 wherein time extension for 06 Months was sought to submit its final report based upon the suggestions/decisions of Joint Committee.

While considering the report during hearing conducted on Dated 18.07.2023, the Hon'ble NGT directed the state PCBs of HP & Haryana vide its order dated 18.07.2023 **(copy enclosed)** that:-

"To Clearly indicate quantity of sewage and industrial effluents being discharged into river Markanda directly or indirectly through drains and take necessary steps and to ensure that there shall not be untreated discharge of waste water (sewage and industrial) into the water body or river and covering earlier observations on flood plain zone and encroachments and submit a report ***within 03 months****. "*

The case was further **adjourned to 18.10.2023.**

B. Pointwise status of information sought by Hon'ble NGT from Himachal Pradesh State Pollution Control Board (HPSPCB) and Haryana State Pollution Control Board (HSPCB) vide orders dated 14.03.2023 & dated 18.07.2023:-

A meeting was convened amongst the Administrative secretaries/HODs of the stakeholder departments of Haryana to obtain the information pertaining to their department under the Chairmanship of Chairman, HSPCB on dated 04.10.2023 along with appraisal of the issue before the house and type of information required on individual basis from the concerned departments, so that compiled information may be submitted to Hon'ble NGT. The copy of minutes of meeting held on dated 04.10.2023 is enclosed as **Annexure-A.**

Further after receipt of requisite information from the stakeholder departments of both the States against the point wise information sought by Hon'ble National green Tribunal vide its orders dated 14.03.2023 & dated 18.07.2023 and as provided by both HPSPCB and HSPCB is submitted, as follows:

1. Notification of the Flood Plain Zone (FPZ) of River Markanda:-

I. Status of Himachal Pradesh:-

The total length of river Markanda from origin point in Himachal Pradesh to exit point at Kala Amb in Himachal Pradesh is approximately 24.00 km. The Executive Engineer, Jal Shakti Vibhag Nahan has provided mathematical model study for flood protection measures of River Markanda from Rukhri to Kala Amb vide his letter dated 04.10.2023 which is annexed as **Annexure-B.** Further the River Markanda is not notified under Flood Plain Zone (FPZ).

II. Status of Haryana:-

The total length of river Markanda from entry point in Haryana State to final merger into river Ghaggar at Kaithal Haryana is approximate 125.00 km. The length of marginal bund on both sides of river is approximate 116.00 km. Moreover, the river Markanda is not notified under flood Plain Zone (FPZ). All the rivers flowing through the land of private owners.

2. **Encroachments made, if any and action taken for removal thereof**

I. **Status of Himachal Pradesh:-**

As regard to issue of encroachment around River Markanda, there is no encroachment observed as per information received from District Revenue Officer, Sirmaur at Nahan vide letter no. SIR-SK (1-B)/MM/Encr/2022-1585, dated 10.10.2023. The copy of letter is annexed as **Annexure-C.**

II. **Status of Haryana:-**

No encroachment made in the creek of River Markanda and its tributary from entry point in Haryana State to final merger into River Ghaggar at Kaithal, Haryana.

3. **Discharge of untreated domestic sewage or industrial effluent in to River Markanda or its tributaries**

I. **Status of Himachal Pradesh, as provided by HPSPCB:-**

1.) Estimation of Sewage Generation from the towns existing in catchment of River Markanda or its Tributaries

Domestic Water Consumption of Kala Amb Area:

As per Census 2011, the population of Kala Amb & Moginand area was 6,695 and the present population is 7,280. At present, all the rural water supply schemes under Jal Shakti Vibhag (JSV) division, Nahan have been designed on the water requirement of 70 Liters per capita per day demand (norm set for rural water supply system). Therefore, the total domestic water consumption of Kala Amb and Moginand area comes out around 510 KLD. Further, considering the floating population of about 10,000 water requirement works out to be 450 KLD at the rate of 45 Liters per capita for the workers etc.

Sewage and Sullage Generation of Kala Amb area:

As per Census 2011, the population of Kala Amb & Moginand area in 2011 was 6,695 and the present population of the area is 7,280. The projected population after 20 years will be 10,010 considering the present growth rate of area. For this population sewage load calculations as per water demand of 135 litres per capita will be 1,081 KLD. In addition to this considering a floating population of around 10,000 in Kala Amb, sewage generation as per water demand of 45 litres per capita will be around 360 KLD (Source: IS 1172:1993 Indian Standard Code of Basic Requirements for basic supply, drainage and sanitation)

2.) Status of discharge of untreated domestic sewage or industrial effluent in to River Markanda or its tributaries

In Kala Amb area of Himachal Pradesh, waste water is being generated from commercial and domestic activities. For the treatment of domestic sewage, septic tanks/soak pits have been provided by individual households. To cater this untreated domestic sewage/sullage from villages

i.e. Moginand, Rampur Jattan, Mainthapal, Ogli, Johron, Khairi and Trilokpur, the State Government of H.P. has already established two STPs (STP Trilokpur and CETP-cum-STP Kala Amb) and same could not be made operational till date due to damages caused by recent flash floods in Himachal Pradesh. Further, there are numerous road side dhabas/butcher shops/sabziwalas located on both sides of Kala Amb-Trilokpur Road of Himachal Pradesh and their solid/liquid waste is flowing into roadside drains and further merging into Jattanwala Nallah. Water stagnation and decaying biodegradable waste is also one of the factors in affecting the water quality of River Markanda. In addition to above, Block Development Officer, Nahan has submitted detail of management of black water of 07 number of Gram Panchayats vide letter no. BBM/NGT/2023-3354, dated 05.10.2023.

There are total 03 no. of drains and 01 no. of Rivulet identified by State of Himachal in the District Sirmaur which are carrying untreated effluent and further merging in to River Markanda directly *(covering from origin point of River Markanda in Himachal Pradesh to its exit at Kala Amb, HP and Haryana Border)* with details of locations of such sub drains/ nallah/Rivulets is given at **Annexure-D (Colly)**.

Hon'ble NGT in O.A. No, 673/2018 has directed for rejuvenation of 07 polluted river stretches in Himachal Pradesh including River Markanda and prepare the action plan. HPSPCB has already prepared action plan for rejuvenation of River Markanda and progress report is monitored at State level by State Surveillance Task Force chaired by Worthy Chief Secretary, Govt. of H.P. and at district level by District Level Surveillance Task Force chaired by Deputy Commissioner, Sirmaur on monthly basis. After quantification along with action plan for tapping of these drains is already proposed to be treated in CETP-cum-STP Kala Amb provided by M/s Kala Amb Infrastructure Development Company and Jal Shakti Vibhag Nahan .

II. <u>Status of Haryana, as provided by HSPCB</u>:-

1.) **Estimation of Sewage Generation from the towns existing in catchment of River Markanda or its Tributaries**

Total 145 MLD of sewage is being generated from different 12 towns of 04 Districts at Panchkula, Ambala, Kurukshetra and Kaithal of Haryana. There are total 40 No. of STPs available of installed treatment capacity of 264 MLD to cater out the need of treatment in these towns. The detailed status of Management of sewage generated from these towns of Districts of Panchkula, Ambala, Kurukshetra and Kaithal is enclosed as **Annexure-E.**

2.) Status of discharge of untreated domestic sewage or industrial effluent in to River Markanda or its tributaries

There are total 38 no. of drains identified by Irrigation & Water Resources Department (Jal Shakti) from 04 No. of Districts Panchkula, Ambala, Kurukshetra and Kaithal of Haryana carrying untreated effluent and further merging in to River Markanda or its Tributaries directly or indirectly of the respective District *(covering from entry point of River Markanda in Haryana at Kala Amb to its final merger into River Ghaggar at Kaithal, Haryana)* with details of locations of such sub drains/ nallah/Rivulets is given at **Annexure-D (Colly)** covering for both of the States. The quantification alongwith the preparation of action plan for tapping of these drains is yet to be done by the departments concerned.

4. Operational efficacy of STPs/ETPs/CETPs already setup

I. Status of Himachal Pradesh, as provided by HPSPCB:-

Operational efficacy of STP/CETPs already setup by Jal Shakti Vibhag and Department of Industries is tabulated below:

STP		CETP-cum-STP	
Capacity (in MLD)	Operational Status	Capacity (in MLD)	Operation Status
1.5 MLD	STP is not functional yet and description given below at point no. i.	2.5 MLD (0.8 MLD industrial effluent + 1.7 MLD domestic effluent)	STP is not functional yet and description given below at point no. ii.

i) Status of STPs:

For the sewage management, Jal Shakti Vibhag, Nahan has installed Sewage Treatment Plant of capacity 1.5 MLD for Johron, Khairi and Trilokpur area of Kala Amb and primary treatment for sewage of Moginand, Rampur Jattan, Mainthapaland Ogli area of Kala Amb in CETP-cum-STP of capacity 2.5 MLD (1.7 MLD domestic effluent). The total pipeline to be laid for STP Trilokpur is 8.5kms out of which work of laying pipeline of approx. 7.9 km was completed. Work of laying total sewerage pipeline of 21.645 kms for Moginand, Rampur Jattan, Mainthapal and Ogli in Kala Amb out of which work of 20.500 kms was completed. As per Jal Shakti Vibhag letter no. JSDN-DB-(RTWQMS)-2023-10684-85, dated 13.10.2023, vide which they have intimated that the sewer network of STP Kala Amb and STP Trilokpur has suffered major damages due to heavy rainfall causing flash floods in this monsoon season. The copy of letter is already annexed in **Annexure-F.**

ii) Status of CETPs:

The Special Purpose Vehicle (SPV) M/s Kala Amb Industrial Development Company (KIDC) has proposed to establish CETP-cum-

STP Kala Amb of capacity 5 MLD in two phases out of which Common Effluent Treatment Plant (CETP) of capacity 2.5 MLD is already established for first phase (0.8 MLD industrial effluent and 1.7 MLD domestic effluent). H.P. State Pollution Control Board has already issued Consent to operate to run the CETP however same could not be operated due to no household/commercial domestic effluent load. HPSPCB has already notified inlet standards of CETP Kala Amb. A letter in this context has already been written by Kala Amb Infrastructure Development Company (KIDC) vide letter no. KIDC/-JSV-03, dated 25.09.2023 to the Executive Engineer, Jal Shakti Vibhag Nahan. The copy of letter is already annexed in **Annexure-G.**

iii) Status of ETPs:

The Kala Amb industrial area can be divided into following zones as per drainage pattern:

a) *Industries located on the Right and left bank of River Markanda from Moginand area to Kala Amb barrier*
b) *Industries located in Jattanwala Drain catchment*
c) *Industries located in Khairi area*
d) *Industries located on Kala Amb-Sadhaura Road*

There are total 97 nos. of water polluting industries located in Kala Amb area of Himachal Pradesh. These industries have provided captive Effluent Treatment Plants. In addition to above, 08 nos. of industries have installed captive STPs wherever the manpower is more than 150 nos. The treatment technology provided ranges from primary treatment system i.e. Chemical treatment, precipitation/settling followed by dual media carbon filters, activated sludge process followed by dual media carbon filters, industries have also provided RO systems and evaporators for ensuring zero liquid discharge.

M/s Ruchira Papers Ltd. is the only industry in Kala Amb that falls under 17 categories of highly polluting industries and has installed their captive ETP of capacity 11 MLD. The unit has obtained consent from State Board for discharge of treated effluent quantity of 4.012 MLD into drain. The unit has installed Real Time Online Continuous Water Quality Monitoring Station and Flow meter at the final outlet of ETP. The results of treated effluent are being displayed on the CPCB and HPSPCB server on real time basis.

All the 105 nos. of industries have obtained requisite Consent to Operate of the State Board under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. All the 105 nos. of industries have installed effluent treatment plants or Sewage Treatment Plants in their respective industries. The list of water polluting industries along with their final disposal and their compliance status is annexed as **Annexure-H.**

II. Status of Haryana, as provided by HSPCB:-

i) Status of STPs of Haryana:

There are total 40 no. of Sewerage Treatment Plants has already been installed in 04 of Districts i.e Panchkula, Ambala, Kurukshetra and Kaithal of Haryana with having total 264 MLD of installed capacity. Out of which 29 no. of STPs are complying and 11 no. of STPs are non-complying as per latest monitoring reports w.r.t stringent discharge standards fixed by HSPCB vide its letter dated 02.07.2020 wherein parameters fixed as BOD-10 mg/L, Total Suspended Solid-20 mg/L, COD-50 mg/L and Fecal Coliform less than 100 MPN/100 ml. The Haryana State has fixed stringent norms for discharge of sewage incompliance of the directions issued by the Hon'ble NGT vide its order dated 15.06.2020 in OA no. 138 of 2016.

The latest compliance status of all STPs in aforesaid 4 no. of districts in Haryana is enclosed as **Annexure-I.** The abstract of these STPs is given as under:-

District	Existing STPs		Under Construction STPs	
	No	Capacity (MLD)	No	Capacity (MLD)
Ambala	14	51	4 (ULBD)	44
Kurukshetra	4	59.5	0	0
Panchkula	15	97.25	0	0
Kaithal	7	56	0	0
Total	**40**	**264 MLD**	**4**	**44**

- **Status of up gradation of 11 no of Non-complying STPs :-** These 11 no. of existing STPs of 46.25 MLD capacity are under up gradation to meet out with the aforesaid stringent effluent discharge standards. The timelines to complete the work of up gradation of these STPs are as under:

Sr. No.	Name of the district	Name of the town/ city	Deptt.	Existing STP and Capacity (MLD)	Likely date of achieving standards
1	Ambala	Naya Gaon, Unit-I, Ambala City	PHED	3	31.12.2023
2	Ambala	Naya gaon, Unit-II, Ambala City	PHED	3.25	31.12.2023
3	Ambala	Baldev Nagar, Unit-I, Ambala City	PHED	5	31.01.2024
4	Ambala	Baldev Nagar, Unit-II, Ambala City	PHED	3.25	31.12.2023
5	Ambala	Moti Nagar, Unit-I, Ambala City	PHED	5	31.12.2023
6	Ambala	Moti Nagar, Unit-II, Ambala City	PHED	5	31.12.2023
7	Ambala	Nasirpur, Ambala City	PHED	3.25	31.01.2024
8	Ambala	Devi Nagar, Ambala City	PHED	3	31.01.2024
9	Ambala	Naraingarh	PHED	3	31.03.2024

Sr. No.	Name of the district	Name of the town/ city	Deptt.	Existing STP and Capacity (MLD)	Likely date of achieving standards
10	Kurukshetra	Modal Town, Pehowa	PHED	8	31.03.2024
11	Panchkula	Kalka	PHED	4.5	31.12.2023
Total=11 No.				46.25 MLD	

ii) Status of CETPs of Haryana:

There are total 3 no. of CETPs of 6 MLD capacity already operational in aforesaid 4 districts of Haryana. The Joint committee has also visited all of these 3 no. of CETPs and collected effluent samples from their inlet and outlet. Further, the Compliance status /operational efficacy based upon the latest analysis reports available of these CETPs is given as below:-

Sr. No.	Name of CETP	Capacity in MLD	Deptt.	Date of Sampling	Compliance status
1	IE Barwala, Panchkula	0.5	HSIIDC	18.08.2023	Complying
2	Ambala Cantt.	0.5	HSIIDC	10.07.2023	Complying
3	Saha, Ambala	5	HSIIDC	21.08.2023	Complying
	Total capacity	6 MLD			

iii) Status of Standalone Effluent Treatment Plants (ETP) & Sewage Treatment Plants (STP) installed by industries in 04 Districts of Haryana:-

There are total 70 no. of industries falling in catchment area of River Markanda or its tributaries in all the 04 Districts i.e. Panchkula, Ambala, Kurukshetra and Kaithal of Haryana. All of the units has obtained mandatory Consent to Operate (CTO) from the State Board for discharge of treated effluent of the respective quantum. All of the industries have installed their individual Standalone Effluent Treatment Plants/ Sewage Treatment Plants (ETPs/STPs) with having capacity based upon the requirement. The abstract of ETPs/STPs installed and operational in these industries is given as below:-

Sr. No.	District	No. units having Standalone ETP's & STP's	Total Consented Discharge & Capacity of treatment facility installed (in MLD)	Latest Compliance Status
1	Ambala	34	6.52	34
2	Kurushetra	12	2.14	12
3.	Panchkula	24	1.52	24
4.	Kaithal	NIL, as no industry falling in catchment area of River		
	Total	**70**	**10.18 MLD**	**70**

The Compliance status/operational efficacy of Standalone ETP & STP alongwith details of Mode of disposal of the treated effluent of these 70 no. of Industries is attached as **Annexure-J.**

5. Proposals for setting up of new STPs if any

I. Status of Himachal Pradesh, as provided by HPSPCB:-

To cater the untreated domestic sewage/sullage from villages located in Kala Amb area of H.P. i.e. Moginand, Rampur Jattan, Mainthapal, Ogli, Johron, Khairi and Trilokpur, the Jal Shakti Vibhaghas already established two STPs (STP Trilokpur and CETP-cum-STP Kala Amb. The civil structure of STP Trilokpur and STP Kala Amb is already completed by Jal Shakti Vibhag Nahan. The total pipeline to be laid for STP Trilokpur is 8.5kms out of which work of laying pipeline of approx. 7.9 km was completed. Work of laying total sewerage pipeline of 21.645 kms for Moginand, Rampur Jattan, Mainthapal and Ogli in Kala Amb out of which work of 20.500kms was completed. The sewer network of STP Kala Amb and STP Trilokpur has suffered major damages due to heavy rainfall causing flash floods in this monsoon season. Restoration work of these sewerage network shall be started again by Jal Shakti Vibhag and will be completed by 31.03.2024. **The entire sewage generation from aforementioned villages of Kala Amb area of H.P. shall be treated after operationalization of these STPs. There will be no sewage gap for Kala Amb area of H.P. Hence, there is no fresh proposal for setting up of any new STP/CETP in Kala Amb.**

II. Status of Haryana, as provided by HSPCB:-

There is a Proposal for setting up of new 04 no. of STPs with MC/ ULBD to cater out the need of treatment of MC area, Ambala Sadar with the details given below:-

Sr. No.	Name & address of STP proposed	Estimated date of commissioning	Capacity (in MLD)	Avg. Quantum of discharge to be received at inlet (in MLD)	Source of effluent will be received/ area/ drain of Tapping	Treatment technology (MBBR/ SBR/UASB/ others)
1	12 Cross road	31.12.2024	12	9.75	Domestic effluent from residential colonies which is presently being discharged into River Tangri via Mahesh Nagar Drain	Sequential Batch Reactor
2	Khuda Khurd	31.12.2024	12	7.29	-----do----	Sequential Batch Reactor

3	Machonda	31.12.2024	10	4.9	-----do----	Sequential Batch Reactor
4	Babyal	31.12.2023	10	5.98	-----do----	Sequential Batch Reactor
		Total	**44 MLD**			

6. Dredging of the River/Drain required if any.

I. Status of Haryana State:-

The dredging has not been done in river Markanda and desilting of this river is required. Further, The Mining & Geology Department, Haryana has issued Letter of Intent (LOI) to the various mining contractors and the details for mining allowed in River Markanda and its Tributaries by the Mining & Geology Department in Haryana is given as below:

Sr. No.	District	Name of Mining Contractor	Details of Villages in Which mining approved to the contractor	Mining Area approved **(in Hectare)**	Name of River	Date of LOI issued	Present Status of Mining by Contractor
1.	Ambala	1.M/s Reliable Mining Corp. SR-68 DLF Phase- 3, Gurugram	Fatehpur, Laha, Batoura, Nagoli, Banaudi, Bari Bassi	105.51	Begna River	28.07.22	Mining work not started yet
		2. M/s R.M Mines and Infra Pvt. Ltd. R/o 149, Laxmi Garden, Yamuna Nagar.	Toka, Chichi Majra, Sangrani, Sahpur, Rao Majra, Dera, Hamidpur, Dehar	247	Roon and Markanda River	28.07.22	Mining work not started yet
		3. M/s SCP Commodities, C-509, DDA Flates, Sec- 29, Rohini New Delhi.	Gadouli, Ambli	99.09	Markanda River	28.07.22	Mining work not started yet
		4. M/s M P Traders, Karnal Road, Tehsil Indri District Karnal	Kharu Khera	8.98	Markanda River	21.07.23	Mining work not started yet
		5. M/s PS Enterprises R/o 1309, Modern Colony, Kansapur Road, Shivpuri, Yamuna Nagar	Rayewali, Sadhapur, Jatwar, Samru, Khera Jattan, Bodyo, Tepla	90.29	Tangri River	21.07.23	Mining work not started yet
2.	Kurukshtra	M/s Markandeshwar Construction Co., Vill- Ajrana Kalan, District Kurukshetra	Damli, Ramnagar, Patti Kakra, Gumti, Malakpur, Kalsana, Mugalmajra, Kathuwa, Ajrana Khurd, Patti, Sehzadpur, Jhansa, Thaska Miranji, Khanjarpur, Tangore, Ajmatpur, Dunia Majra, Jalbera	331.69	Markanda River	03.01.14	The said contract was terminated by Director Mines & Geology Deptt. Haryana vide order dated 02.06.2017
3.	Panchkula	M/s Vishnu Enterprises	Natwal PKL B-17	35.34	Tangri River	16.11.2017	The said contract was terminated

							by Director Mines & Geology Deptt. Haryana
4.	Kaithal	NIL, as no mining contract has been allotted to any contractor in District Kaithal					

II. Status of Himachal Pradesh:-

Presently, there are no policy guidelines with the Geological wing Department of Industries w.r.t. de-silting or dredging of river bed of River Markanda (from Khajurna Bridge near Bikram Bagh to Sadhoura Bridge, Kala Amb in Himachal Pradesh).

7. Rejuvenation/remedial measures required if any.

I. Status of Haryana State, as provided by HSPCB:-

The Water quality of River Markanda after confluence of Jattanwala Nallah at Village-Dera, Haryana is deteriorating further due to discharge of effluent generating from Kala Amb area of both States i.e Himachal Pradesh and Haryana. Further the Rejuvenation/remedial measures Plan of whole of the River Markanda will be proposed if required based upon the final report to be submitted by the Joint committee in the present matter after receipt of analysis reports of the various samples collected of River Markanda and its tributaries i.e. after assessment of water quality. Although presently no Rejuvenation/remedial measures Plan has been claimed/suggested in the Revenue Estate of Haryana by Irrigation & Water Resources Department (Jal Shakti), Haryana.

II. Status of Himachal Pradesh, as provided by HPSPCB:-

HPSPCB is regularly monitoring the water quality of River Markanda, ground water quality of Kala Amb area, surprise inspection/monitoring of industries and taking appropriate legal action against the violators as per mandate of State Board.

- HPSPCB is regularly monitoring the water quality of River Markanda on bimonthly basis. The State Pollution Control Board is collecting the surface water samples of River Markanda at different locations i.e. River Markanda Downstream Salani Khad at Moginand, River Markanda Upstream Kala Amb and River Markanda Downstream Kala Amb. The analysis results of River Markanda in Kala Amb area of Himachal Pradesh is meeting the water quality parameters of Class–B as per CPCB criteria for Designated Best Use of Water.
- HPSPCB is regularly monitoring ground water quality of industrial area as well as residential area of Kala Amb Himachal Pradesh. No ground water contamination is observed.

- HPSPCB is regularly conducting surprise inspection of industries in Kala Amb area to ensure compliance to norms. HPSPCB has taken action against 16 number of defaulting industries under the provisions of Water (Prevention and Control of Pollution) Act, 1974 and has further imposed and recovered environmental compensation of Rs. 7,43,750/- in FY 2019-20, Rs. 18,70,000/- in FY 2020-21, Rs. nil in FY 2021-22, Rs. 2,68,750/- in FY 2022-23, Rs. 2,75,000/- in FY 2023-24till date. Total EC recovered from 16 number of industries is Rs. 3157500 (Thirty One Lakhs Fifty Seven Thousand and Five Hundred Rupees only).
- ***Hon'ble NGT in O.A. No, 673/2018 has directed for rejuvenation of 07 polluted river stretches in Himachal Pradesh including River Markanda and prepare the action plan. HPSPCB has already prepared action plan for rejuvenation of River Markanda and progress report is monitored at State level by State Surveillance Task Force chaired by Worthy Chief Secretary, Govt. of H.P. and at district level by District Level Surveillance Task Force chaired by Deputy Commissioner, Sirmaur on monthly basis. Now, as per draft report of CPCB regarding polluted river stretches for restoration of water quality (2022), there is continuous improvement in water quality of River Markanda and has upgraded the status from priority Class-II to priority Class-V.***

The State of Himachal Pradesh has also proposed/recommended, as under:

i) After functioning of CETP-cum-STP Kala Amb (2.5 MLD) and STP Trilokpur(1.5 MLD), there will be more improvement in the water quality of the river Markanda. Similar facility for the management of sewage in the Kala Amb part of Haryana is required.
ii) Jal Shakti Vibhag Nahan to repair all the damaged pipeline and get the household connections in coordination with Project Officer (PO), District Rural Development Authority (DRDA) Sirmaur, Block Development Officer (BDO), Nahan and District Panchayat Officer (DPO), Sirmaur.
iii) Special Purpose Vehicle i.e. Kala Amb Infrastructure Development Company (KIDC) to ensure 100% collection and treatment of effluent of all member unit in CETP Kala Amb and shall adhere to discharge standards as per Sr. no. 55 of Schedule-I of The Environment (Protection) Rules, 1986.
iv) Special Area Development Authority (SADA) Trilokpur to ensure proper collection, segregation and processing of solid waste other than Municipal Council limits in coordination with BDO Nahan.
v) Regular cleaning of industrial area drains of Kala Amb area of H.P. to be carried out by IADA to ensure no stagnation of water and HPPWD shall ensure proper cleaning of roadside drains of Kala Amb area of H.P. under their jurisdictional area.
vi) Jal Shakti Vibhag to maintain and operate Real Time Water Quality Monitoring Station (RTWQMS) at Kala Amb.
vii) Department of Industries shall identify and notify the non-hazardous waste management site for industrial units in Kala Amb area.

C. Progress Report of the Work assigned to the Joint Committee:-

a) First Meeting of the Joint Committee held on dated 12/6/2023:

In compliance of Hon'ble NGT orders dated 14.03.2023, the first meeting of the joint Committee was held on 12/6/2023, wherein the following information was requested from the concerned departments with deadline of one week, so as to decide sampling locations and sampling schedule:

1. *Route map of Markanda River from its origin point to Shahbad Markanda, clearly indicating the drains with indicative discharge, location/list of industries with quantity and mode of discharge of treated effluent, STPs (alongwith catchment area) CETPs, Residential Colonies within a radius of 5 Km.*
2. *Irrigation Management Plan (IMP) of the industries discharging treated effluent on to land for irrigation/plantations, so as to verify is the effluent is being discharges as per Guidelines prepared by CPCB under the directions of Hon'ble NGT in the matter of O.A. No. 348/2017, Shailesh Singh Vs Al-Dua Food Processing Pvt. Ltd.*

It was also decided in the meeting that the above information will be provided to Joint Committee within 7 days and thereafter, sampling will be completed within 15 days before the onset of monsoon i.e before 30th June.

However, the information sought in the first meeting was provided by Haryana State Pollution Control Board (HSPCB) w.r.t. State of Haryana, on September 5th, 2023 and by Himachal Pradesh State Pollution Control Board (HPSPCB) w.r.t. State of Himachal Pradesh on September 19th, 2023.

Since the above information was provided to the Joint Committee after onset of Monsoon Season, the monitoring of River Markanda as directed by Hon'ble National Green Tribunal Could not be conducted for pre-monsoon season, as decided in the first meeting of the Joint Committee.

Further, in view of the fact, monitoring of the river w.r.t. contamination is not expected to give any conclusion, if conducted during monsoon season (July-September), due to very high dilution with storm water/rain water, ***the Joint Committee was able to start on the work assigned to it by the Hon'ble NGT i.e "to conduct the monitoring of the Markanda River" in the post monsoon season (October-November) starting from first week of October, 2023.***

b) Markanda River and its Tributaries in Himachal Pradesh and Haryana:

The total length of river Markanda from origin point in Himachal Pradesh to exit point at Kala Amb in Himachal Pradesh is approximately 24.00 KM. River Markanda enters the Kala Amb area at Bikrambagh and leaves Himachal Pradesh at Sadhaura Bridge in Kala Amb. It covers a distance of approx. 6 kms in Kala Amb, thereafter the River covers a distance of approx. 125 kms in Haryana before merging in to River Ghaggar at District Kaithal.

Further during enquiry of the topography of River Markanda and its other tributaries in the present interstate matter it was acknowledged that River Markanda and its other tributaries flowing through **01 No**. of District of State of Himachal Pradesh **i.e. Sirmaur**, **02 No**. of Districts of State of Punjab i.e. **Mohali & Patiala** and **04 No.** of Districts of State of Haryana **i.e. Panchkula, Ambala, Kurukshetra & Kaithal**. The State wise details of River Markanda and its other tributaries are given below in the table:-

Sr. No.	Name of River	Origin Point	Merging into River at Point	Length of flow (KM)	States in Catchment Area

1	Markanda	Shivalik Foothills of Kala Amb, HP	In to River Ghaggar at Village Dhandota, District Kaithal, Haryana	24 KM in HP+125 KM in Haryana	Himachal Pradesh & Haryana
2	Tangri	Shivalik Foothills of Haryana	In to River Markanda at Village Memadpur Rurki, Patiala, Punjab	78.50 KM in Haryana	Haryana & Punjab
3	Begna	Shivalik Foothills of Haryana	In to River Markanda at Village Paplotha Khera, Mullana, Haryana	49.48 KM in Haryana	Haryana
4	Roon	Shivalik Foothills at Kala Amb, HP	In to River Markanda at Rasour, Naraingarh, Haryana	06 KM in HP+ 10.58 KM in Haryana	Himachal Pradesh & Haryana
5	Sukroon	Shivalik Foothills at Kala Amb, HP	In to River Roon at Shahpur, Naraingarh, Haryana	Small part in HP+ 6.64 KM in Haryana	Himachal Pradesh & Haryana
6	Laha	Shivalik Foothills at Village- Churan, HP	In to River Begna at Village Bataura, Naraingarh, Haryana	Small part in HP+ 6.54 KM in Haryana	Himachal Pradesh & Haryana

❖ **Digital Map Showing catchment area of River Markanda at Kala Amb, in Himachal Pradesh:-**

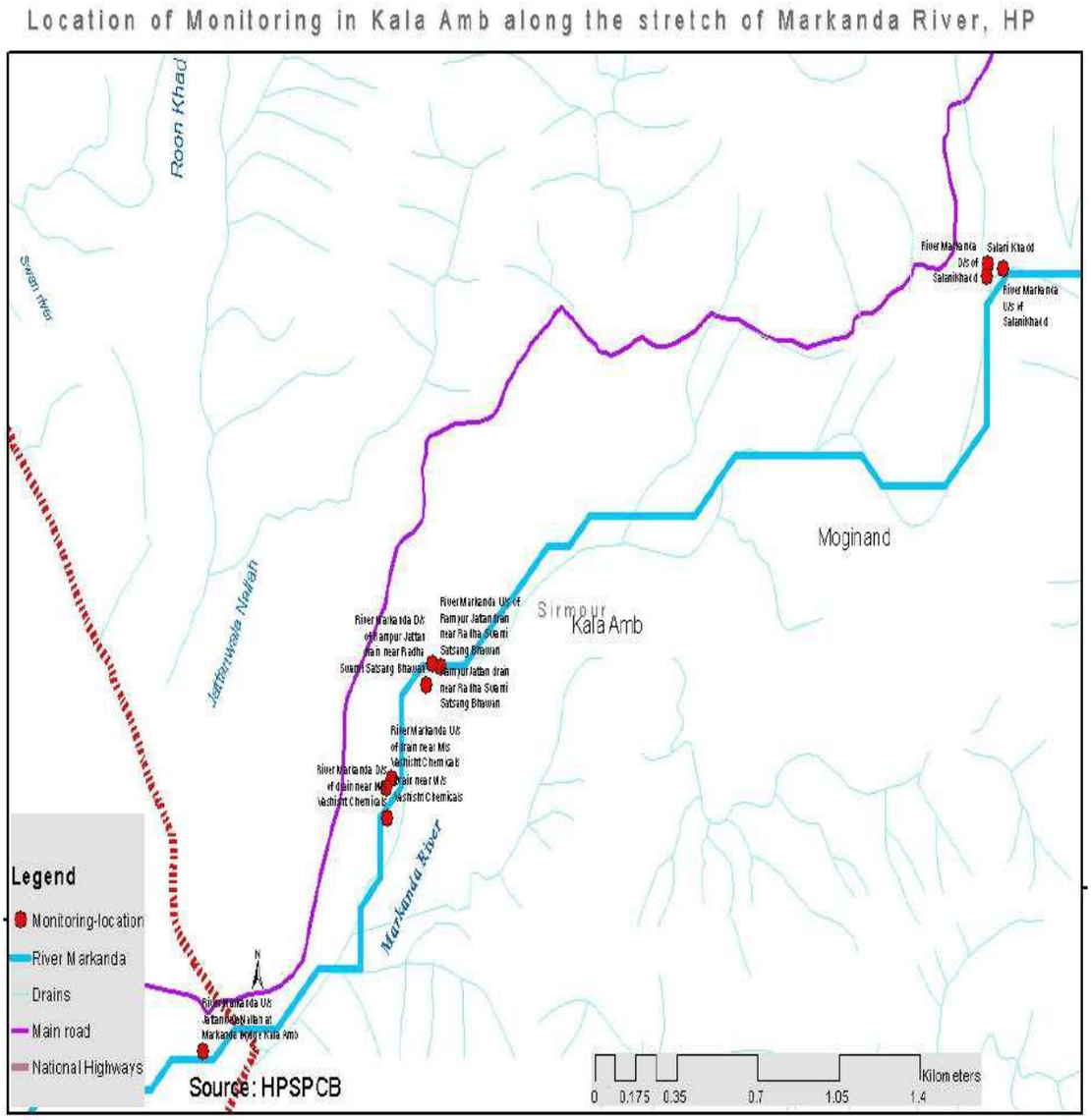


Figure No. 1

❖ **Index Plan (Map) Showing catchment area of River Markanda and its other tributaries in Haryana:-**

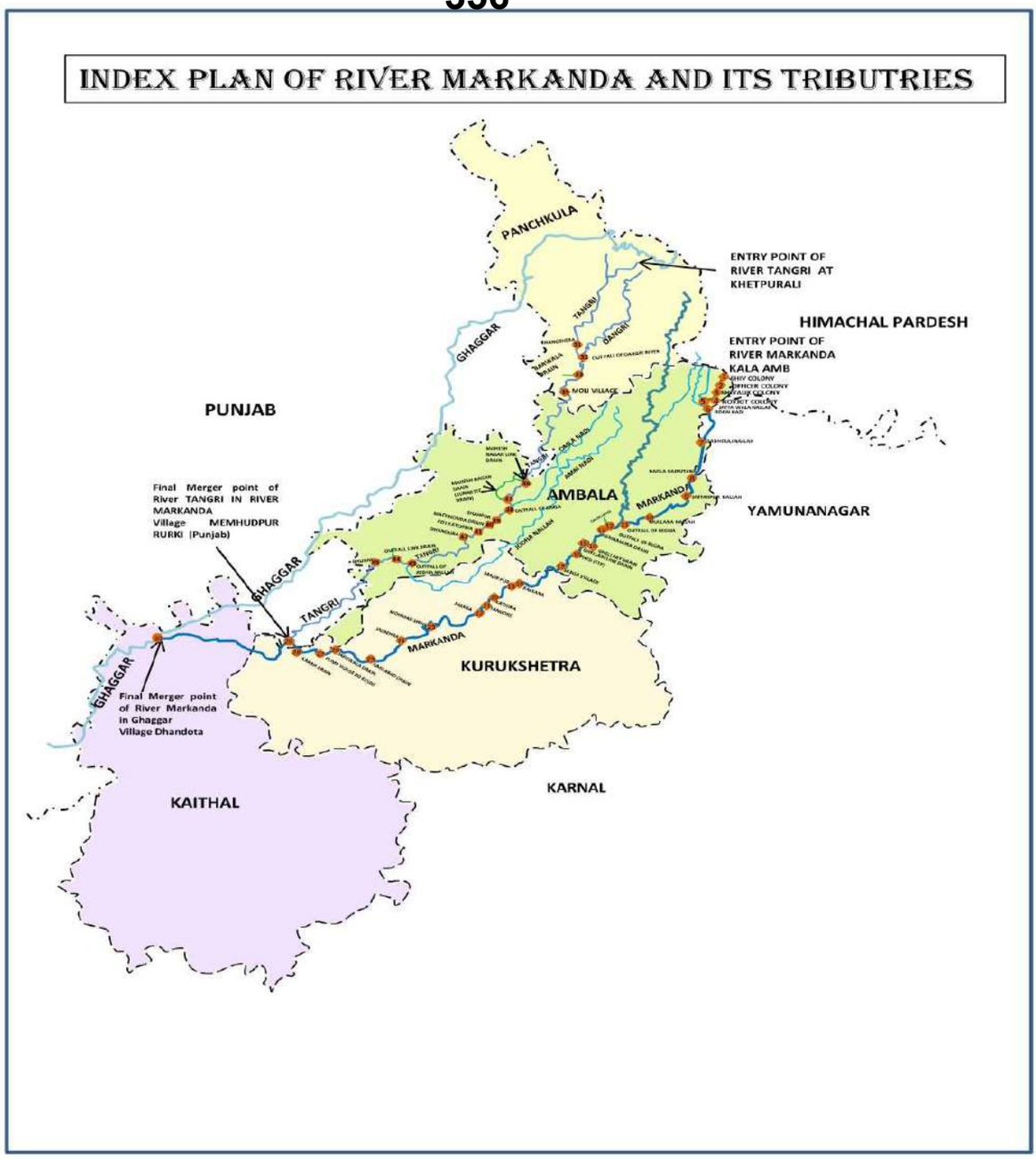


Figure No. 2

c) Monitoring of River Markanda, its tributaries/rivulets, drains, CETPs, STPs and Industries falling in catchment area:

It was directed by Hon'ble National Green Tribunal vide order dated 14.3.23 that *"The Joint Committee shall also arrange collection of samples of water from different strategic locations (outfall of STPs/ETPs/CETPs) and at the interval of 1 KM of drain/River and analysis of the same with respect to all relevant parameters including presence of heavy metals."*

Based upon the information provided by both of the PCBs to CPCB, the joint committee has completed the partial work w.r.t. inspection & sampling of River/ Rivulets/ Drains merging into River and STPs/ CETPs/ Industries located in catchment area of River Markanda and its Tributaries with covering **District Sirmaur** in Himachal Pradesh and **District Panchkula & Ambala** in Haryana in two phases i.e. from 25th to 27th September, 2023 and from 8th to 12th October, 2023. The progress made in this regard is submitted, as follows:

I. Monitoring and Water Sampling of River Markanda and its Tributaries and Drains meeting into River Markanda and its Tributaries

The total length of Markanda River flowing in Himachal Pradesh and Haryana, is 149 Kms (24 Km in Himachal Pradesh and 125 Km in Haryana). Therefore, in order to comply with the directions of Hon'ble NGT with regard to collection of samples at the interval of 1 Km of drain/River, the Joint Committee was required to collect 149 samples. The Joint committee has also collected 34 samples of drains, River Markanda & its Tributaries from strategic locations including outfall of the untreated discharge points for 02 no. of Districts i.e. **Sirmaur** in HP & **Ambala** in Haryana as given in table appended below in order to assess the pollution load and quality of water flowing in River Markanda:-

Sr.No.	Date and Time of Sampling	Sampling Point and Description	Geographical Coodinates	Parameters to be analyzed	Finding/Remarks
Dated 25.09.2023					
1.	25/09/2023 09:56 AM	Combined drain carrying industrial effluent from Kala Amb and sewage from Kala Amb (H.P & Haryana) adjoining border area of H.P & Haryana	30.50622 77.20563	pH, TSS, BOD, COD, SAR, PO_4-P, NO_2-N, NO_3-N, NH_3-N, TKN, Heavy Metals, AOX, TC, FC,	The sample of the drain has been collected and sent to CPCB Laboratory at New Delhi. The Analysis Report is awaited.
2.	25/09/2023 11:04 AM	Drain u/s of Ruchira Paper Ltd., Trilokpur Road, Kala Amb, Himachal Pradesh.	30.50928 77.20857	pH, TSS, BOD, COD, PO_4-P, NO_2-N, NO_3-N, NH_3-N, TKN, Heavy Metals, TC, FC	--do--
3.	25/09/2023 11:14 AM	Drain d/s of Ruchira Paper Ltd., Trilokpur Road, Kala Amb, Himachal Pradesh.	30.50896 77.20771	pH, TSS, BOD, COD, SAR, PO_4-P, NO_2-N, NO_3-N, NH_3-N, TKN, Heavy Metals, TC, FC.	--do--
Dated 08.10.2023					
4.	08/10/2023 9:35 AM	River Markanda u/s of drain near M/s Vashisth Chemicals, Kala Amb	30.50325 77.21895	BOD, Calcium, Chloride, COD, Color, Conductivity, Fluoride, K+, Magnesium, Na+, NO2- N, NO3- N, pH, Phosphate - P, Sulphate, TDS, Total Alkalinity, Total Hardness as CaCO3, Total Suspended Solids,	--do--
5	08/10/2023 10:03 AM	River Markanda d/s of drain near M/s Vashisth Chemicals, Kala Amb	30.50225 77.2191		--do--
6	08/10/2023 12:20 PM	River Markanda u/s of Rampur Jattan drain near Radha Swami Satsang Bhawan , Kala Amb	30.506497 77.22151		--do--

7	08/10/2023 12:25 PM	River Markanda d/s of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb	30.50602 77.2209	Turbidity, Ammonical Nitrogen TC, FC, Heavy Metals	--do--
8	08/10/2023 01:19 PM	River Markanda u/s of Salani Khadd	30.51655 77.24601		--do--
9	08/10/2023 01:24 PM	River Markanda d/s of Salani Khadd	30.51574 77.246060		--do--
10	08/10/2023 02:06 PM	River Markanda near Khajurna bridge on Suketi Road	30.51659 77.24604		--do--
11	08/10/2023 04:06 PM	River Markanda u/s Jattanwala Nallah at Markanda Bridge Kala Amb, Himachal Pradesh	30.49626 77.21067		--do--
12	08/10/2023 05:33 PM	River Markanda u/s Jattanwala Nallah opposite Dera, Hamidpur, Naraingarh, Haryana.	30.49384 77.20008		--do--
13	08/10/2023 06:48 PM	River Markanda d/s Jattanwala Nallah opposite Dera, near Hamidpur Bridge, Naraingarh, Haryana.	30.47105 77.17793		--do--
14	08/10/2023 09:39 AM	Drain near Vashisth Chemicals, Kala Amb	30.50325 77.21909	BOD, COD, Color, NO3- N, pH, Phosphate - P, Sulphate, TDS, TSS, Ammonical Nitrogen, Heavy Metals	--do--
15	08/10/2023 12:30 PM	Rampur Jattan drain near Radha Swami Satsang Bhawan , Kala Amb	30.506261 77.221180		--do--
16	08/10/2023 01:29 PM	Salani Khadd , Kala Amb	30.516903 77.246352		--do--
17	08/10/2023 04:50 PM	Officer Colony drain, Haryana	30.496343 77.206595		--do--
18	08/10/2023 05:09 PM	Navjot Colony Drain, Haryana	30.49606 77.20265		--do--
19	08/10/2023 05:54 PM	Jattan Wala Nalah opposite Dera, Haryana	30.49223 77.19774		--do--
20	08/10/2023 06:01 PM	Stagnant Water from Jattan Wala Nala in Markanda River opposite Village-Dera, Haryana	30.49173 77.19772		--do--
Dated 11.10.2023					
21	11/10/2023 11:23 AM	Roon River, Near Chhoti Rasaur, Naraingarh, Ambala	30.44747 77.16883	BOD, Calcium, Chloride, COD, Color, Conductivity, Fluoride, K+, Magnesium,	The river is carrying rainy water and merging into River Markanda. Approx. 131 MLD flow of discharge is estimated. The

				Na+, NO2- N, NO3- N, pH, Phosphate - P, Sulphate, TDS, Total Alkalinity, Total Hardness as CaCO3, Total Suspended Solids, Turbidity, Ammonical Nitrogen, TC, FC, Heavy Metals	Analysis Report of the water sample collected is awaited from CPCB Laboratory at Delhi.
22	11/10/2023 11:30 AM	River Markanda b/c to River Roon, Near Chhoti Rasaur, Naraingarh, Ambala	30.44709 77.169685		The Analysis Report of the water sample collected is awaited from CPCB Laboratory at Delhi
23	11/10/2023 11:39 AM	River Markanda a/c to River Roon, Near Chhoti Rasaur, Naraingarh, Ambala	30.44398 77.16881		--do---
24	11/10/2023 12:33 PM	River Markanda u/s Gadauli Village Drain , Ambala	30.37972 77.16596		--do---
25	11/10/2023 12:38 PM	River Markanda d/s Gadauli Village Drain , Ambala	30.37937 77.16555		--do---
26	11/10/2023 03:33 PM	River Begna opposite Mullana b/c to river Markanda, Ambala	30.279013 77.028962		The river is carrying rainy water and merging into River Markanda. Approx. 0.52 MLD flow of discharge is estimated. The Analysis Report of the water sample collected is awaited from CPCB Laboratory at Delhi.
27	11/10/2023 03:30 PM	River Markanda at Mullana b/c to river Begna and Mullana Drain, Ambala	30.27885 77.02974		The Analysis Report of the water sample collected is awaited from CPCB Laboratory at Delhi
28	11/10/2023 03:48 PM	River Markanda d/s Mullana Village, Near Markandeshwar Mandir, Ambala	30.27698 77.02683		--do---
29	11/10/2023 05:34 PM	River Markanda at Harda Hardi Village u/s Shergarh Village , Ambala	30.242263 76.975086		--do---
30	11/10/2023 05:52 PM	River Markanda near Shergarh Village, d/s Harra, Ambala	30.25084 76.96874		--do---

31	11/10/2023 06:41 PM	River Markanda near Pasiyala Village, Ambala	30.22119 76.94614		--do---
32	11/10/2023 12:40 PM	Gadauli Village Drain merging in River Markanda, Gadauli Village, Ambala	30.37972 77.16591	BOD, COD, Color, NO3- N, pH, Phosphate - P, Sulphate, TDS, TSS, Ammonical Nitrogen, Heavy Metals	The untreated domestic effluent was being directly discharged in River Markanda. 0.91 MLD flow of discharge is estimated. The Analysis Report of the water sample collected is awaited from CPCB Laboratory at Delhi
33	11/10/2023 03:25 PM	Mullana Drain merging in River Markanda at Mullana, Ambala	30.27873 77.03041		The untreated domestic effluent was being directly discharged in River Markanda. 0.29 MLD flow of discharge is estimated. The Analysis Report of the water sample collected is awaited from CPCB Laboratory at Delhi
34	11/10/2023 06:08 PM	Harda Hardi Drain merging in River Markanda, Ambala	30.25085 76.96857		The drain is built up by irrigation department for carrying rainy water. 0.36 MLD flow of discharge is estimated. The Analysis Report of the water sample collected is awaited from CPCB Laboratory at Delhi

II. Inspections of Sewage Treatment Plants (STPs)/ Common Effluent Treatment Plants (CETPs)

The Inspections and Sampling of Sewage Treatment Plants (STPs)/ Common Effluent Treatment Plants (CETPs) falling in the catchment area of River Markanda and its Tributary was carried out by Joint Committee with having the details given below:-

Sr.No.	Date and Time of Sampling	STP/CETP Location and Capacity	Details of Sampling Points	Geographical Coordinates	Parameters to be analyzed	Findings/ compliance status
1.	25/09/2023 09:04 AM	CETP Kala Amb & STP Trilokpur, Himachal Pradesh	CETP Kala Amb 2.5 MLD capacity (0.8 MLD industrial effluent part and 1.7 MLD sewage part) and STP Trilokpur 1.5 MLD capacity are under commissioning and not yet started functioning, due to damage of sewerage pipelines laid by Jal Shakti Vibhag in recent flash floods in River Markanda, as informed by the representative of CETP/STP. Hence, sampling of CETP Kala Amb and STP Trilokpur could not be conducted.			

2.	25/09/2023 02:19 PM	03 MLD STP, PHED, Naraingarh, Ambala, Haryana.	Outlet of STP	30.46872 77.11949	pH, TSS, BOD, COD, PO4-P, NO2-N, NO3-N, TKN, NH3-N Heavy Metals, TC, FC	The sample of the unit has been collected and sent to CPCB Laboratory at New Delhi. The Analysis Report is awaited.
3.	25/09/2023 05:04 PM	04 MLD STP, PHED, Barara, Ambala, Haryana.	Outlet of STP	30.21678 77.02915	pH, TSS, BOD, COD, PO_4-P, NO_2-N, NO_3-N, TKN, NH_3-N Heavy Metals, TC, FC	The sample of the unit has been collected and sent to CPCB Laboratory at New Delhi. The Analysis Report is awaited.
4.	26/09/2023 09:04 AM	HSIIDC CETP 0.5 MLD, Barwala, Panchkula, Haryana	Inlet of CETP	30.59568 76.95259	pH, TSS, COD, BOD	The sample of the unit has been collected and sent to CPCB Laboratory at New Delhi. The Analysis Report is awaited.
			Outlet of CETP	30.5958 76.95271	pH, TDS, TSS, FDS, COD, BOD, SO42-, PO4-P, NO3-N, Cl-. F-, Heavy Metals, mercury, CR+6, Cyanide, TKN, Ammonical Nitrogen, phenols, Sulphide, Oil & Grease.	
5.	26/09/2023 11:24 AM	5 MLD, CETP Saha, Ambala, Haryana.	Inlet of CETP	30.28473 76.96812	pH, TSS, COD, BOD, Oil & Grease.	The sample of the unit has been collected and sent to CPCB Laboratory at New Delhi. The Analysis Report is awaited. ***Further, the OCEMS installed by the Unit was found to be mastered/tempered/wrongly calibrated in such a way that even discharge of untreated waste water will show compliance of norms in OCEMS. This needs to be investigated further by Joint Committee/SPCB.***
			Outlet of CETP	30.28477 76.96651	pH, TDS, TSS, FDS, COD, BOD, SO42-, PO4-P, NO3-N, Cl-. F-, Heavy Metals, mercury, CR+6, Cyanide, TKN, Ammonical Nitrogen, phenols, Sulphide, Oil & Grease.	

6.	26/09/2023 12:46 AM	HSIIDC CETP 0.5 MLD, Ambala Cantt, Haryana.	Inlet of CETP	30.3348 76.88404	pH, TSS, FDS TDS, COD, BOD	The sample of the unit has been collected and sent to CPCB Laboratory at New Delhi. The Analysis Report is awaited.
			Outlet of CETP	30.33475 76.8842	pH, TDS, TSS, FDS, COD, BOD, SO42-, PO4-P, NO3-N, Cl-. F-, Heavy Metals, mercury, CR+6, Cyanide, TKN, Ammonical Nitrogen, phenols, S-, Oil & Grease.	

III. Inspections of Industrial Units:-

The only 17 Category industry located in Kala Amb viz. M/s Ruchira Papers Ltd., Trilokpur Road, Kala Amb in question as per the averments made by the complainant was visited by the Joint Committee on dated 25/9/23, status of which is described in the following table. Further the random Inspections and Sampling of other Industries falling in the catchment area of River Markanda in both of the states was carried out by Joint Committee, so as to know the compliance, in general. The details of the industries inspected is given below:-

Sr. No.	**Date and Time of Sampling**	**Name of Industry**	**Details of Sampling Points**	**Geographical Coordinates**	**Parameters to be analyzed**	**Key findings**
1.	25/09/23 10:16 AM	M/s Ruchira Paper Ltd., Trilokpur Road, Kala Amb, Himachal Pradesh. **(Paper Mill)**	Outlet of ETP	30.50924 77.20827	pH, TSS, BOD, COD, SAR, Heavy Metals, AOX, TC, FC	The samples collected by the Joint Committee are under analysis in CPCB Laboratory at New Delhi. The Analysis Report is awaited. The Analysis Report is awaited. All the components of the ETP installed by the unit were found in operation at the time of visit of the Joint Committee. ***The details requested from the Unit through SPCB, to as to verify the compliance of various rules/charter, with regard to Hazardous waste generation/disposal, Use of Chlorine and bleaching sequence, Generation and recycling of lime sludge***
			Aeration Tank of ETP.	30.50988 77.20803	MLSS, MLVSS	

						and base line data as provided in EIA report, Green belt and source of water used in the green belt, are still awaited from the Industry and SPCB. *Further, the OCEMS installed by the Unit was found to be mastered/tempered / wrongly calibrated in such a way that even discharge of untreated waste water will show compliance of norms in OCEMS. This needs to be investigated further by Joint Committee/SPCB.* *The industry has to dispose off its treated effluent, for agriculture, plantation and in the drain, as per conditions of Environmental Clearance granted by MoEF&CC. However, the industry is disposing off its treated effluent only in drain, despite the fact that 33% of the area, as informed by the Unit and SPCB, is under plantation.*
2.	08/10/23 08:15 AM	M/s Vashisth Chemicals, Kala Amb	*The unit has been given consent as ZLD Unit. At the time of visit, no effluent was under recycling and hence sample was not taken. As per records provided by the unit, the generation of by-product was found to be more than double in comparison to the quantity mentioned in the CTO, against the permitted production. This needs further analysis/investigation, to ascertain exact production/by-product generation.*			
3.	08/10/23 11:14 AM	M/s Rich Graviss Products Pvt. Ltd., Kala Amb, Himachal Pradesh	Inlet of ETP Outlet of ETP Aeration tank	30.5041 77.21483	BOD, COD, pH, TSS, Oil & grease, MLSS, MLVSS	The samples of the unit have been collected and sent to CPCB Laboratory at New Delhi. The Analysis Report is awaited. The treated effluent of ETP is being utilized for irrigation/gardening purpose in 1.5 hectare additional land located adjacent to the unit. *The Unit has not prepared and implemented Irrigation Management Plan.*
4.	09/10/23 12:17 PM	M/s N.V. Distilleries Pvt. Ltd., Badhauli,	Inlet of ETP	30.34784 77.02973	BOD, COD, Color, pH,	The sample of the unit have been collected and sent to CPCB Laboratory at New

		Teh-Naraingarh, Ambala, Haryana **(Distillery)**	Final Outlet		TSS, Oil & grease	Delhi and the Analysis Report is awaited. The unit is based on ZLD technology and no effluent was being discharged outside its premises in any mode as verified during inspection. ***The Unit was found be not complying with various provisions of Hazardous Waste Management Rules, 2016. The details requested from the Unit/SPCB regarding ETP sludge generation is yet to be received by the Joint Committee.*** ***The provision of PTZ camera as per CPCB guidelines need to be provided at required location and verified by SPCB.***
5.	09/10/23 10:51 AM	M/s N.V. International Pvt. Ltd., Badhauli, Tehs. Naraingarh, Ambala, Haryana **(Distillery)**	Inlet of ETP Final Outlet of ETP	30.34814 77.03356	BOD, COD, Color, pH, TSS, Oil & Grease	The sample of the unit have been collected and sent to CPCB Laboratory at New Delhi and the Analysis Report is awaited. The unit is based on ZLD technology and no effluent was being discharged outside its premises in any mode as verified during inspection. ***The Unit was found be not complying with various provisions of Hazardous Waste Management Rules, 2016. The details requested from the Unit/SPCB regarding ETP sludge generation is yet to be received by the Joint Committee.*** ***The provision of PTZ camera as per CPCB guidelines need to be provided at required location and verified by SPCB.***
6.	09/10/2023 03:06 PM	M/s Oasis Commercial Pvt. Ltd., Village Jatwar Tehsil	Inlet of ETP Final Outlet	30.43073 76.92208	BOD, COD, Color, pH, TSS, Oil & Grease	The sample of the unit have been collected and sent to CPCB Laboratory at New Delhi and the Analysis Report is awaited. The

		Naraingarh Distt Ambala **(Distillery)**				unit is based on ZLD technology and no effluent was being discharged outside its premises in any mode as verified during inspection.
7.	09/10/2023 03:06 PM	M/s Oasis Overseas Exports Pvt. Ltd., Village Jatwar Tehsil Naraingarh Distt Ambala **(Distillery)**	Inlet of ETP Final Outlet	30.43073 76.92208	BOD, COD, Color, pH, TSS, Oil & Grease	The sample of the unit have been collected and sent to CPCB Laboratory at New Delhi and the Analysis Report is awaited. The unit is based on ZLD technology and no effluent was being discharged outside its premises in any mode as verified during inspection.
8.	09/10/2023 03:37 PM	Oasis Ethanol Pvt. Ltd., Village Jatwar Tehsil Naraingarh Distt Ambala **(Distillery)**	Inlet of ETP Final Outlet	30.43214 76.92378	BOD, COD, Color, pH, TSS, Oil & Grease	The sample of the unit have been collected and sent to CPCB Laboratory at New Delhi and the Analysis Report is awaited. The unit is based on ZLD technology and no effluent was being discharged outside its premises in any mode as verified during inspection. ***The unit has voluntarily provided OCEMS (as not mandated for ZLD Units) for COD, BOD and TSS, pH for self-monitoring.*** ***However, the OCEMS installed by the Unit was found to be mastered/tempered /wrongly calibrated in such a way that even discharge of untreated waste water will show compliance of norms in OCEMS.***

D. Other key observations, Conclusions and Recommendations of the Joint Committee:

1. In accordance with the directives of the Hon'ble National Green Tribunal, the Joint Committee was tasked with collecting a total of 149 samples. At present, the Joint Committee has gathered 34 samples, encompassing two districts, namely Sirmaur in Himachal Pradesh and Ambala in Haryana. These samples are presently undergoing analysis at the CPCB Laboratory. The process of collecting samples from other districts (Panchkula, Kurukshetra and Kaithal) is ongoing. ***The Joint Committee anticipates completing the collection and analysis of the remaining 115 samples within a span of 12 weeks. This will be achieved by maintaining a rate of 15 samples per week, covering an area of 15 kilometers per week.***

2. Upon reviewing the route map and engaging in various discussions, the Joint Committee has observed that River Tangri is a significant tributary of River Markanda, with its origin in the Shivalik Foothills of Haryana. ***It eventually joins River Markanda at Village Memadpur Rurki in Punjab, flowing through Patiala District in the State of Punjab and Panchkula & Ambala Districts in the SState of Haryana. As a result, it is recommended to investigate the specific sources responsible for the direct or indirect discharge of untreated domestic sewage or industrial effluents into both River Markanda and River Tangri within the revenue estate of the State of Punjab***. It is recommended that Nodal agencies (SPCBs) in this matter communicate and get more details from Punjab, as collected w.r.t. Haryana and Himachal Pradesh.

3. The sporadic checks conducted by the Joint Committee on the calibration of Online Continuous Emission Monitoring Systems (OCEMS) in a few industrial units and CETPs during the investigation have revealed a concerning pattern. ***It appears that the OCEMS assessed by the Joint Committee have been manipulated or inaccurately calibrated. This manipulation is carried out in a manner that makes these OCEMS falsely indicate compliance with the norms set by CPCB/SPCB when transmitting data to the CPCB/SPCB server. As a result, even if untreated or partially treated effluents are discharged during unconventional hours, whether accidentally or intentionally, the OCEMS still registers compliance. It is recommended that a detailed investigation in this matter may be conducted by respective SPCBs, to conclude and rectify this anomaly.***

4. CPCB team during visit to the Kala Amb area for attending meeting of the Joint Committee on 12/6/2023 and 25/9/2023 to the Kala Amb area, which spans both Haryana and Himachal Pradesh***, has noted instances of industrial effluent being released into the Markanda River,*** *as evidenced in Photographs 1 and 2 of* ***Annexure-K.*** These Photographs were shared with HSPCB, HPPCB and other members of the Joint Committee along with Co-ordinates in the WhatsApp group specifically created for information sharing related to this matter, for their reference and timely and necessary action. The Members of the Joint Committee later on also visited these locations for sample collection. ***Nonetheless, additional investigation and surprise inspections are necessary to definitively identify the origin of the effluent in the River Markanda, which may be planned after receipt of results of the samples collected by Joint Committee, which are currently under analysis in CPCB Laboratory.***

5. All industries that utilize treated effluent for on-land irrigation and plantation are obligated to develop and execute an Irrigation Management Plan (IMP) in accordance with the guidelines established by the CPCB, following the directives of the Hon'ble National Green Tribunal (NGT) in the case of O.A. No. 348/2017, Shailesh Singh Vs. Al-Dua Food Processing Pvt. Ltd. in 2019. Additionally, as per the CPCB's guidelines, the recommendations from the Irrigation Management Plan (IMP) must be included as conditions for obtaining Consent to Operate (CTO) from the State Pollution Control Boards (SPCBs). ***However, the Joint Committee has observed that neither the Haryana State Pollution Control Board nor the Himachal Pradesh State Pollution Control Board have incorporated the IMP as a CTO condition. Furthermore, none of the industries in both Haryana and Himachal Pradesh, which use treated water for irrigation and plantation, have developed or implemented an Irrigation Management Plan. This raises significant challenges in assessing whether these industries are employing treated effluent for irrigation and plantation without adversely affecting the quality of underground water and soil****. It is recommended that the SPCBs take steps to ensure compliance with the directives of the Hon'ble NGT and CPCB Guidelines by issuing appropriate instructions.*

6. The Joint Committee has noted that a substantial volume of **lime sludge/waste** being dumped in the Kala Amb area of Haryana, spanning few kilometers (as shown in Photographs 3, 4, 5, and 6 in **Annexure-K)** without any information to SPCBs. This waste finds its way into the river, particularly during rainy periods. ***The HPPCB asserts that the region in question, where lime sludge is being dumped, falls under Revenue Estate of Haryana's and, therefore, pertains to HSPCB. However, according to HSPCB, the industries responsible for generating lime waste or sludge are located in Kala Amb, which is under Himachal Pradesh's jurisdiction, making it the responsibility of HPPCB. With neither SPCB taking ownership, the accumulation of lime sludge continues to grow.***

   However, as per the records shared with the Joint Committee, only three industries in Kalaamb generate lime sludge or waste, and none of these industries are authorized to dispose of this waste like this, as it violates the conditions of the Consent to Operate (CTO) granted by the Himachal Pradesh PCB.

   The joint committee has visited and inspected two of these units. M/s Ruchira Papers Ltd has installed Lime Kiln for regeneration of Calcium Oxide from Waste Lime Sludge and the Lime Kiln was in operation at the time of Visit. However, the records requested from the Unit through SPCB, w.r.t the quantum of Lime sludge generated and the recycled in the process, make up chemicals used to achieve desired purity and disposal of the excess Lime sludge equivalent to make up chemical, so as to examine the efficacy and efficiency of the recycling through mass balance approach followed by verification, are yet to be received. Similarly records shared by M/s Vashisht Chemicals indicated that Lime waste generation is more than double the quantity mentioned in the Consent to Operate (CTO) granted by HPPCB.

   In view of this, without pin-pointing any Industry at this stage, Joint Committee requires additional time to conduct a thorough investigation and identify the specific industry or industries involved in the improper dumping of lime sludge along the banks of the Markanda River.

During this interim period, it is advisable for HSPCB to ascertain the information regarding the landowners of the areas where lime sludge is being deposited. This will help in identifying the responsible parties and taking appropriate legal actions against them.

7. ***The Joint Committee has also witnessed unauthorized sand mining activities along and inside the Markanda River in the Kala Amb area of Haryana***, as depicted in Photograph 7 and 8 of the **Annexure-K**. These activities are not permitted as mentioned by HSPCB in Section B of the Report. ***Consequently, these unauthorized mining activities are causing the formation of significant ditches in the riverbed, resulting in the pooling of wastewater.*** It is strongly recommended that the State Pollution Control Board (***SPCB) address this issue with the Mining Department and initiate the necessary legal actions against those responsible for these activities.***

Based on the observations outlined above, ***the Joint Committee does not support the perspectives presented by SPCBs (as detailed in Section B of the Report), which suggest that there is no need for the rejuvenation of the Markanda River in the Kala Amb and Haryana region***. This stance remains until a comprehensive conclusion is reached, encompassing all the directives of the Hon'ble NGT. ***Meanwhile, it is advised that both the State Pollution Control Boards (HPSPCB and HSPCB) take necessary steps to address the violations and deficiencies by implementing the required actions in accordance with the relevant environmental laws.***

The above report is being filed by the Joint Committee for the consideration of Hon'ble National Green Tribunal and the Joint Committee shall abide by further directions of Hon'ble NGT, in this matter.

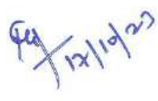
Names and Signatures of the Members of the Joint Committee

PAWAN SHARMA
Digitally signed by PAWAN SHARMA
Date: 2023.10.17 18:36:27 +05'30'

Pawan Sharma Regional Officer,
Sirmaur, HPSPCB

AJAY SINGH
Digitally signed by AJAY SINGH
Date: 2023.10.17 18:27:36 +05'30'

Ajay Singh
Regional Officer, Ambala, HSPCB



Dr. Narender Sharma, Additional Director, CPCB

Dr. Vimal Kumar Hatwal,
Scientist-E, MoEF & CC
RO, Chandigarh

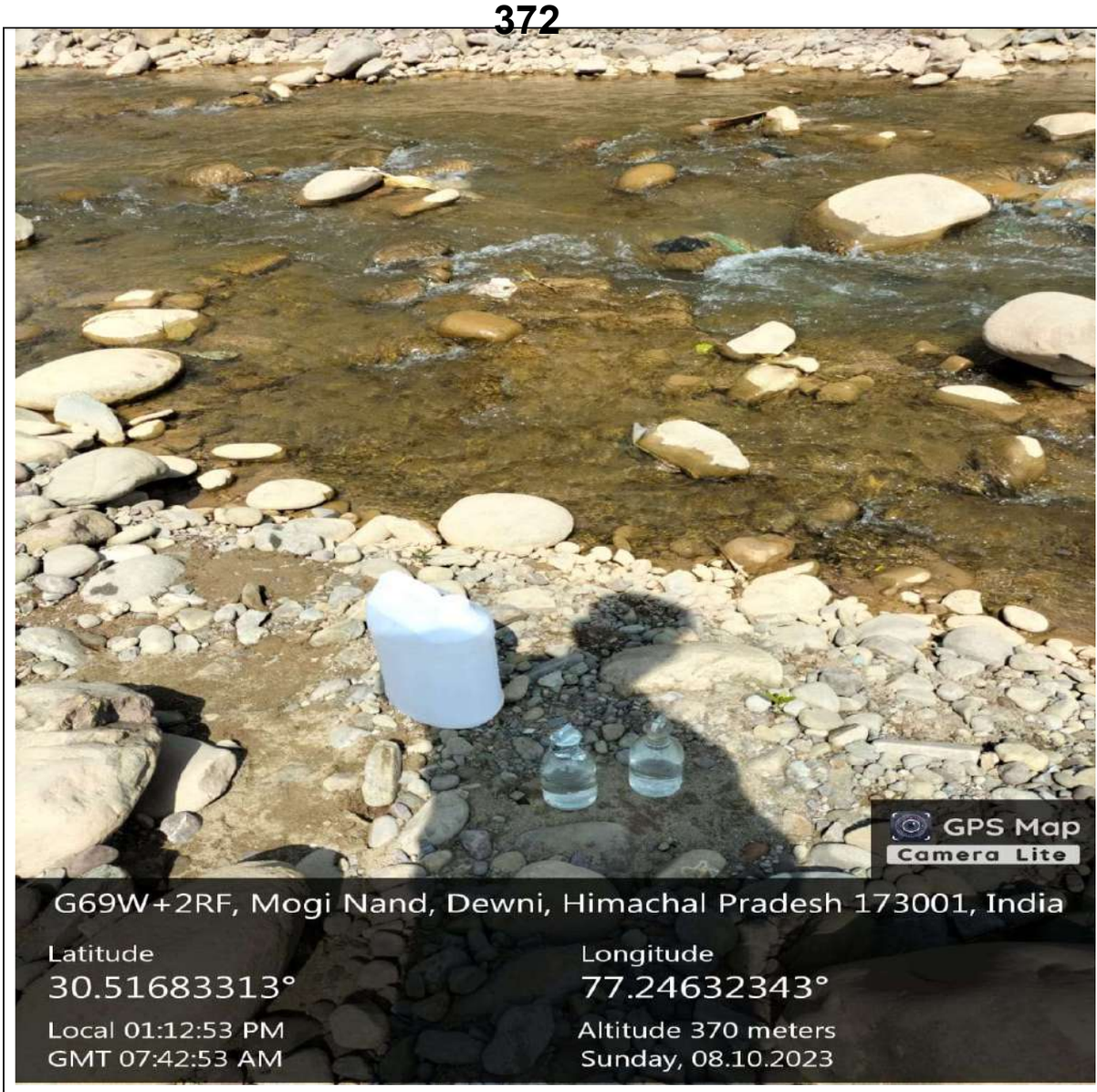
Dated: October 17, 2023.

❖ **Photographs of field visits conducted by the joint committee :**

Phase-A: Site Photographs of monitoring carried out by the Team on dated 25.09.2023 & 26.09.2023

GPS Map Camera
Saha, Haryana, India
7XM8+XJQ, Saha, Dhakola, Haryana 133101, India
Lat 30.284694°
Long 76.967149°
26/09/23 11:32 AM GMT +05:30
Google

Phase-B: Site Photographs of monitoring carried out by the Team on dated 08.10.2023 to 12.10.2023


GPS Map
Camera Lite
G69W+2RF, Mogi Nand, Dewni, Himachal Pradesh 173001, India
Latitude
30.51683313°
Longitude
77.24632343°
Local 01:12:53 PM
GMT 07:42:53 AM
Altitude 370 meters
Sunday, 08.10.2023

Sampling of River Markanda D/s Rampur Jattan drain at Moginand , Kala amb H.P.

GPS Map Camera
Gadauli, Haryana, India
8053430547 ramkumar Gadauli Haryana jugubl, Gadauli, Haryana
000135, India
Lat 30.37976°
Long 77.166206°
11/10/23 12:36 PM GMT +05:30
Google

GPS Map Camera
Paplotha, Haryana, India
Ambala Rd, Paplotha, Haryana 133101, India
Lat 30.27692°
Long 77.0268°
11/10/23 03:49 PM GMT +05:30
Google

I/233769/2023

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Ph-0172-577870-73, Fax No. 2581201
E-mail: hspcbwatercell@gmail.com

HSPCB **Dated: 11-10-2023**

To

1. Chief Administrator, HSVP, Panchkula
2. MD, HSIIDC, Panchkula
3. Director, Urban Local Bodies Department, Panchkula.
4. EIC, Public Health Engineering Department, Panchkula.
5. EIC, Irrigation & Water Resources Department, Panchkula
6. Chief Engineer, Development & Panchayat Department, Panchkula.
7. Regional Officer, Kurukshetra
8. Regional Officer, Kaithal
9. Regional Officer, Ambala
10. Regional Officer, Panchkula

Sub: Proceedings of the meeting regarding pollution issues in River Markanda - NGT matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana &Anr held on 04.10.2023 at 11:00 AM under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, HSPCB.

Kindly refer to the subject noted above.

In this connection, I have been directed to enclose herewith the copy of minutes of meeting held under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, HSPCB at 11:00 AM on 04.10.2023 in Conference Room, Haryana State Pollution Control Board, C-11, Sector-06, Panchkula regarding pollution issues in River Markanda - NGT matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr for information and compliance, please.

DA/As above

Env. Engineer (HQ)
For Chairma

Endst No. **Dated: 11-10-2023**

A copy of the above is forwarded to the following for information, please:-

1. Dr. Babu Ram, Technical Expert, HSPCB
2. Chief Environmental Engineer-II, HSPCB
3. Sr. Env. Engineer, Water Cell, HSPCB

Env. Engineer (HQ)
For Chairman

I/233769/2023

Endst No. **Dated:11-10-2023**

A copy of the above is forwarded to the following for information, please:-

1. PS to ACS, Environment Department, Govt. of Haryana
2. PS to Chairman, HSPCB
3. PA to Member Secretary, HSPCB

Env. Engineer (HQ)
For Chairman

Minutes of the meeting held on 4.10.2023 at 11:00 AM under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, Haryana State Pollution Control Board at the Conference Room, C-11, Sector-6, Panchkula regarding pollution in river Markanda as mentioned in OA no. 515 of 2022 in the matter of Dharamvir Vs State of Haryana and Ors.

The list of the participants present in the meeting is at **Annexure-1**.

At the outset, the Chairman, Haryana State Pollution Control Board welcomed the officers/participants present in the meeting and apprised that a complaint dated 23.04.2022 about pollution in the Holy River Markanda has been lodged before the Hon'ble NGT by Sh. Dharamvir of Naraingarh, District Ambala, wherein, the applicant has raised the issues stating that polluted industrial wastewater coming from factories located at Kala Amb, Trilokpur road, Himachal Pradesh is being discharged into River Markanda and further polluting the River Ghaggar.

Thereafter, the Chairman, HSPCB directed the Regional Officer, Ambala to present the details of the case. The Regional Officer, Ambala informed that the Hon'ble National Green Tribunal considered the matter on 1.9.2022 and constituted a joint committee comprising of Administrative Secretaries of Jal Shakti, Environment & Industry Departments, State PCBs and Deputy Commissioners of Nahan, Ambala and Kurukshetra districts. The joint committee submitted its report to the Hon'ble National Green Tribunal on 23.11.2022, which was considered by the Hon'ble Tribunal on 24.11.2022, wherein, the Hon'ble Tribunal sought the response from the Chief Secretaries, Administrative Secretaries of Jal Shakti Department of both the States, CPCB, State PCBs and Deputy Commissioners of Sirmour, Ambala and Kurukshetra. The response on the behalf of the said authorities was filed by the Deputy Commissioner Ambala, Executive Engineer, Water Services, Ambala and the Regional Officer, Ambala on 13.3.2023 and the same was considered by the Hon'ble Tribunal on 14.3.2023, wherein, another Joint Committee consisting of representatives of MoEF & CC, New Delhi, CPCB, Administrative Secretaries of Department of Jal Shakti, Department of Environment, Department of Industry of both the States, State PCBs, Deputy Commissioners of Nahan, Ambala and Kurukshetra. The joint committee was directed to readdress the following issues and submit reports within 03 months.

a. *Regarding notification of the Flood Plain Zone (FPZ) of River Markanda available if any*
b. *Encroachments made if any and action taken for removal thereof*
c. *Discharge of untreated domestic sewage or industrial effluent in to River Markanda*
d. *Operational efficacy of STPs/ETPs/CETPs already setup*

e. *Proposals for setting up of new STPs/ETPs/CETPs if any*
f. *Dredging of the River/Drain required, if any.*
g. *Rejuvenation/remedial measures required, if any.*
h. *The Joint Committee shall also arrange collection of samples of water from different strategic locations (outfall of STPs/ETPs/CETPs) and at the interval of 1 KM of drain/River and analysis of the same with respect to all relevant parameters including presence of heavy metals.*

The Joint Committee was further directed to send copies of its report to the concerned authorities with specific suggestion and concerned PCB to take appropriate steps by way of issuing notices/orders in terms of recommendations of the Joint Committee to comply with the same in a time bound manner and submit action taken report/action taken plan with specific timelines and budgetary provisions. State PCBs were termed as nodal agencies in the matter. The Joint Committee held its meeting on 12.6.2023 and the following decisions were taken in the said meeting:

a. The route map of drains in the catchment of River Markanda (from Kala Amb, Himachal Pradesh to final merger into River Ghaggar at Shahabad, Haryana) shall be shared with CPCB by both PCBs of States of Himachal Pradesh and Haryana after obtaining from Irrigation Department *within 1 week* so that sampling schedule can be prepared accordingly.
b. List of water polluting industries in the catchment of River Markanda (from Kala Amb of Himachal Pradesh to final merger at Shahabad, Haryana) shall be shared with both the State Boards and CPCB.
c. Sampling shall be carried out *within 2 weeks* after receiving route map of drains and results of sampling shall be available *within 5 weeks*.
d. CPCB will prepare and share the monthly progress format with all stakeholders.
e. The Joint Committee shall request Hon'ble NGT to give time extension for *06 Months* to submit its final report. Monthly progress report shall be submitted to Hon'ble NGT.

Based on the suggestions/recommendations/decisions of the Joint Committee, State PCBs submitted their report to the Hon'ble Tribunal on 17.7.2023, which was considered by the Hon'ble Tribunal on 18.7.2023 and directed in Para no. 5 of order dated 18.7.2023, which is reproduced as under.

Para no. 5

In reply dated 17.07.2023 thereof, State PCB has sought six months' timeto submit a complete report. The State PCBs of HP and Haryana are directed to clearly indicate quantity of sewage and industrial effluents being discharged into river Markanda directly or indirectly through drains and take necessary steps and to ensure that there shall not be untreated discharge of waste water (sewage and industrial) into the water body or river and covering earlier observations on flood plain zone and encroachments and submit a

report within three months from today."

Now the case, has been adjourned to 18.10.2023.

Thereafter, the progress with reference to operational status of existing STPs of 12 towns of 04 Districts (Panchkula, Ambala, Kurukshetra and Kaithal), upgradation of non complying STPs, status of STPs under construction, STPs of Rural area, status of sewerage network in 12 towns, diversion of untreated sewage in the unapproved areas, status of CETPs, septage management, utilization of treated sewage for irrigation was discussed. The department-wise information/interventions required in terms of past directions issued by the Hon'ble National Green Tribunal was also discussed and the following decisions were taken:

i. **The Department of Irrigation and Water Resources, Haryana shall submit the following details (for the district Ambala, Panchkula, Kurukshetra and Kaithal) by 09.10.2023.**

a. The Route Map of River Markanda and its constituent drains and tributary rivers in the catchment of River Markanda of the respective District (covering its entry point at Kala Amb, Himachal Pradesh to final merger into River Ghaggar at Kaithal, Haryana) so that sampling schedule can be prepared by the CPCB accordingly.
b. Details regarding notification of the Flood Plain Zone (FPZ) of River Markanda, if any.
c. Details of encroachments made, if any and action taken for removal thereof on River Markanda in the respective District (covering its entry point in to the State to final merger into River Ghaggar at Kaithal, Haryana).
d. Quantification of discharge points of untreated sewage/ industrial effluent going directly or indirectly into river Markanda or into its tributaries of the respective District (covering from entry point of River Markanda at Kala Amb, Himachal Pradesh to its final merger into River Ghaggar at Kaithal, Haryana) with details of quantum and locations of such sub drains/ nallah/Rivulets in the following proforma:

Sr. no.	Name of drain/ Nallah carrying untreated effluent	Location of drain/ Nallah With GPS coordinates	Starting point of drain/ Nallah/ Rivulets	Final merging point into River/Drain	Quantum of discharge (in MLD)	Source of generation of untreated effluent	Action taken/ proposal for Tapping

e. Dredging/De-silting done and required, if any, of the River Markanda or its constituent drains/rivers.
f. Rejuvenation/remedial measures required if any of the River Markanda.

ii. **The Department of Public Health Engineering Department, Haryana shall submit the following details (For the districts of Panchkula, Ambala, Kurukshetra and Kaithal) by 09.10.2023:-**

a. Quantification of discharge points of untreated sewage effluent going directly or indirectly into river Markanda or into its tributaries of the respective District (Covering from entry point of River Markanda at Kala Amb, Himachal Pradesh to its final merger into River Ghaggar at Kaithal, Haryana)with details of quantum and locations of such sub drains/ nallah/Rivulets in the following proforma:

Sr. No.	Name of drain/ Nallah carrying untreated effluent	Location of drain/ Nallah With GPS coordinates	Starting point of drain/ Nallah/ Rivulets	Final merging point into River/Drain	Quantum of discharge (in MLD)	Source of generation of untreated effluent	Action taken/ proposal for Tapping

b. Operational efficacy of STPs already setup by PHED in the district in the following proforma:-

Sr. No.	Name& address of STP	Latest Compliance status w.r.t discharge standards fixed vide HSPCB policy dated 02.07.2020	Installed Capacity (in MLD)	Avg. Quantum of discharge received at inlet (in MLD)	Treatment technology (MBBR/ SBR/UASB/ others)	Quantum of discharge at outlet (in MLD)	Terminal mode of Discharge into River/ Drain	Action taken/ proposal for Re-use/ Recycling

c. Progress of under construction STPs.

d. Proposals for setting up of new STPs if any by PHED in the district in the following proforma:-

Sr. No.	Name& Address of STP proposed	Estimated Date of Commissioning	Capacity (in MLD)	Avg. Quantum of discharge to be received at inlet (in MLD)	Source of effluent will be received/ area/ drain of Tapping	Treatment technology (MBBR/ SBR/UASB/ others)
1.						

The Department of Urban Local Bodies, Haryana shall submit the following details (For the districts of Panchkula, Ambala, Kurukshetra and Kaithal) by 09.10.2023:-

a. Quantification of discharge points of untreated sewage effluent going directly or indirectly into river Markanda or its tributaries of the respective District (Covering from entry point of River Markanda at Kala Amb, Himachal Pradesh to its final merger into River Ghaggar at Kaithal, Haryana)from the MC area with details of quantum and locations of such sub drains/ nallah/Rivulets in the following proforma:

Sr. no.	Name of drain/ Nallah carrying untreated effluent	Location of drain/ Nallah With GPS coordinates	Starting point of drain/ Nallah/ Rivulets	Final merging point into River/Drain	Quantum of discharge (in MLD)	Source of generation of untreated effluent	Action Taken/ proposal for Tapping

b. Operational efficacy of STPs already setup by MC/ ULBD in the MC area of district in the following proforma:-

Sr. No.	Name & address of STP	Latest Compliance status w.r.t discharge standards fixed vide HSPCB policy	Installed Capacity (in MLD)	Avg. Quantum of discharge received at inlet (in MLD)	Treatment technology (MBBR/ SBR/UASB/ others)	Quantum of discharge at outlet (in MLD)	Terminal mode of Discharge into River/ Drain	Action taken/ proposal for Re-use/ Recycling

		dated 02.07.2020						

c. Progress of under construction STPs.
d. Proposals for setting up of new STPs if any by MC/ ULBD in the MC area of in the district in the following proforma:-

Sr. No.	Name & address of STP proposed	Estimated date of commissioning	Capacity (in MLD)	Avg. Quantum of discharge to be received at inlet (in MLD)	Source of effluent will be received/ area/ drain of Tapping	Treatment technology (MBBR/ SBR/UASB/ others)

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iv. **Haryana State Industrial & Infrastructure Development Corporation shall submit the following details (For the Districts of Panchkula, Ambala, Kurukshetra and Kaithal) by 09.10.2023:-**

a. Quantification of discharge points of untreated industrial effluent going directly or indirectly into river Markanda or into its tributaries of the respective District (Covering from entry point of River Markanda at Kala Amb, Himachal Pradesh to its final merger into River Ghaggar at Kaithal, Haryana)from the Industrial Estates of HSIIDC with details of quantum and locations of such sub drains/ nallah/Rivulets in the following proforma:

Sr. no.	Name of drain/ Nallah carrying untreated effluent	Location of drain/ Nallah With GPS coordinates	Starting point of drain/ Nallah/ Rivulets	Final merging point into River/Drain	Quantum of discharge (in MLD)	Source of generation of untreated effluent	Action Taken/ proposal for Tapping

b. Operational efficacy of CETPs already setup by the HSIIDC in the District in the following proforma:-

Sr. No.	Name & address of CETP	Latest Compliance status w.r.t discharge standards fixed vide MoEF& CC Notification dated 01.01.2016	Installed Capacity (in MLD)	Avg. Quantum of discharge received at inlet (in MLD)	Treatment technology	Quantum of discharge at outlet (in MLD)	Terminal mode of Discharge into River/ Drain	Action taken/ proposal for Re-use/ Recycling

c. Progress of under construction CETPs.
d. Proposals for setting up of new CETPs if any by HSIIDC in the District in the following proforma:-

Sr. No.	Name & address of CETP proposed	Estimated date of commissioning	Capacity (in MLD)	Avg. Quantum of discharge to be received at inlet (in MLD)	Source of effluent will be received from Industrial Estate/ drain of Tapping

v. **The Development &Panchayats Department, Haryana shall submit**

the following details (For the districts of Panchkula, Ambala, Kurukshetra and Kaithal) by 09.10.2023:-

a. Quantification of discharge points of untreated sewage effluent going directly or indirectly into river Markanda or into its tributaries of the respective District(Covering from entry point of River Markanda at Kala Amb, Himachal Pradesh to its final merger into River Ghaggar at Kaithal, Haryana) from the villages situated at the bank of River Markanda or its other tributaries with details of quantum and locations of such sub drains/ nallah/Rivulets in the following proforma:

Sr. no.	Name of drain/ Nallah carrying untreated effluent	Location of drain/ Nallah With GPS coordinates	Starting point of drain/ Nallah/ Rivulets	Final merging point into River/Drain	Quantum of discharge (in MLD)	Source of generation of untreated effluent	Action Taken/ proposal for Tapping

b. Operational efficacy of STPs already setup by Panchayati Raj, Department in the District in the following proforma:-

Sr. No.	Name & address of STP	Latest Compliance status w.r.t discharge standards fixed vide HSPCB policy dated 02.07.2020	Installed Capacity (in MLD)	Avg. Quantum of discharge received at inlet (in MLD)	Treatment technology (MBBR/ SBR/UASB/ 3-5 Pond Seenchewal model)	Quantum of discharge at outlet (in MLD)	Terminal mode of Discharge into River/ Drain	Action taken/ proposal for Re-use/ Recycling
1.								

c. Progress of under construction STPs.

d. Proposals for setting up of new STPs if any by Panchayati Raj, Department in the District in the following proforma:-

Sr. No.	Name & address of STP proposed	Estimated date of commissioning	Capacity (in MLD)	Avg. Quantum of discharge to be received at inlet (in MLD)	Source of effluent will be received from the village /drain of Tapping	Treatment technology (MBBR/ SBR/UASB/ 3-5 Pond Seenchewala model)

vi. **Haryana Shahari Vikas Pradhikaran, Haryana shall submit the following details (For the districts of Panchkula, Ambala, Kurukshetra and Kaithal) by 09.10.2023:-**

a. Quantification of discharge points of untreated sewage effluent going directly or indirectly into River Markanda or into its tributaries of the respective District(Covering from entry point of River Markanda at Kala Amb, Himachal Pradesh to its final merger into River Ghaggar at Kaithal, Haryana)from the Residential Estates/ Sectors of HSVP with details of quantum and locations of such sub drains/ nallah/Rivulets in the following proforma:-

Sr. no.	Name of drain/ Nallah carrying	Location of drain/ Nallah With GPS	Starting point of drain/	Final merging point into River/Drain	Quantum of discharge (in MLD)	Source of generation of untreated	Action Taken/ proposal for Tapping

	untreated effluent	coordinates	Nallah/ Rivulets			effluent	
1.							

b. Operational efficacy of STPs already setup by HSVP in the District in the following proforma:-

Sr. No.	Name & address of STP	Latest Compliance status w.r.t discharge standards fixed vide HSPCB policy dated 02.07.2020	Installed Capacity (in MLD)	Avg. Quantum of discharge received at inlet (in MLD)	Treatment technology (MBBR/ SBR/UASB/ others)	Quantum of discharge at outlet (in MLD)	Terminal mode of Discharge into River/ Drain	Action taken/ proposal for Re-use/ Recycling
1.								

c. Progress of under construction STPs.
d. Proposals for setting up of new STPs if any by HSVP in the District in the following proforma:-

Sr. No.	Name & address of STP proposed	Estimated date of Commissioning	Capacity (in MLD)	Avg. Quantum of discharge to be received at inlet (in MLD)	Source of effluent will be received/ area/ drain of Tapping	Treatment technology (MBBR/ SBR/UASB/ others)
1.						

–

vii. **Regional Officers of HSPCB shall submit the following details (For the districts of Ambala, Panchkula, Kurukshetra and Kaithal) by 09.10.2023:-**

a. List of water polluting industries with mode of their disposal of domestic and industrial effluent in the catchment of River Markanda or its other tributaries (Starting from entry point of River Markanda at Kala Amb, Himachal Pradesh to its final merger into River Ghaggar at Kaithal, Haryana) within a radius of 5 KM of catchment area (proforma shall be provided/ may be asked separately).
b. Irrigation Management Plan (IMP) of these Industries discharging treated effluent on to land for irrigation/plantations, so as to verify is the effluent is being discharges as per Guidelines prepared by CPCB under the directions of Hon'ble NGT.
c. Operational efficacy of standalone STPs/ ETPs/ CETPs already setup and new proposals for setting up of STPs/ ETPs/ CETPs in the district Ambala, Panchkula, Kurukshetra and Kaithal.

viii. **Regional Officer, Ambala will be the coordinator for this matter. The reply/report in the matter shall be prepared jointly by the Water Cell, HSPCB and the Regional Officers of Panchkula, Ambala, Kurukshetra and Kaithal, by 10.10.2023 and the same may be filed before the Hon'ble Tribunal by 13.10.2023, after due vetting.**
ix. **Regional Officer, Ambala and Officers of Irrigation Department, Ambala will jointly monitor the flow and quality of effluent coming from Jattan Walla Nallah daily for the next 10 days.**
x. **Development and Panchayats Department will check the domestic discharge of Kala Amb area falling in Haryana and nearby villages of**

Haryana and check the feasibility of providing 3/5 pond system in the area and to submit detailed action plan and timelines in this regard.

Other decisions taken regarding River Action Plan:-

i. **PHED, HSVP and ULBD will check monthly growth in number of sewer connections provided to households in the whole State and report the same in MPR of Rivers Action Plan to the HSPCB regularly.**
ii. **PHED, HSVP and ULBD to provide the latest data as per present population regarding quantity of sewage generation in towns, treatment capacity that exists, actual discharge reaching STPs and the Gap in treatment capacity of sewage for the whole State of Haryana.**

The meeting up ended with a vote of thanks to Chair and all the participants.

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Annexure-1 **82**

List of participants of meeting to be held on 04.10.2023 at 11:00 AM under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, Haryana State Pollution Control Board at HSPCB at Conference Room, C-11, Sector-6, Panchkula regarding pollution issues in River Markanda - NGT matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana &Anr.

Sr. No.	Name and Designation	Mobile No.	E-mail	Sign
1.)	AMIT RATHEE EE(M) HSVP	9711880411	cencrhudat gmail.com	
2	RAKESH KUMAR CE, PH&X	9416062462	ce.urban@phed	
3.	VIJAY GOYAL SE MC PKL & Ambala	9041413303	semccambala@gmail	4/10
4.	A.K. Raghuvanshi SE Irrigation	9896399886		
5.	Parshant Rana XEN Irrigation	9996532800	rana.parshant.ism@gmail.com	
6.	SUKHRAM	9468303816	HSPCBRohtak@gmail.com	
7.	Rani Oberoi EE M.C Karnal	98960 00517	rani.oberoi2118@gmail	4/10/23
8.	Krishan Kumar XEN Irri	94663/15411		4/10/23
9	Ranveer Sgh Xen "	8901003270	ranveykamboj@gmail.com	
10	S.K SHARMA AAO	9872622478		
11	Ranbir Singh Xen, WSD	9466940008		
12.	Sudhir Mohan, RO, PKL	7986423511		Sudhir
13	Nitish Chandel, SDO, Irrigation Narainjaeh	9779666613		
14	RAHIL SAINI, SDO, Irrigation DPH. KURUKSHETRA	9466894340		
15	Vikas Kadyan JEE HSPCB	9416527770	hspcb20@gmail.com	
16	RAKESH Jnr SE (P.Roy)	9416251703		
17.	J.P. Singh SEE HSPCB			

List of participants of meeting to be held on 04.10.2023 at 11:00 AM under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, Haryana State Pollution Control Board at HSPCB at Conference Room, C-11, Sector-6, Panchkula regarding pollution issues in River Markanda - NGT matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana &Anr.

Sr. No.	Name and Designation	Mobile No.	E-mail	Sign
17.	Poonam Lanjayan Sandilya RO Kaithal	9812641125		
18	Nitin Mehla RO HSPCB Karnal	9462525075		
19	Mukesh Gupta HOD (Engg) HSIIDC	9996259028		
20	Shankar Jindal C.E. P. Raj Chd.	94172-47975		
21	Dr Babu Ram Technical Expert HSPCB	9878844400		
22	Ajay Singh, RO Ambala, HSPCB	9812839988		
23	Ashwani, EE, HSPCB	9896109409		

HIMACHAL PRADESH
JAL SHAKTI VIBHAG

No: -JSV-JSCN-WA-(Nahan) NGT/2022- 1012 1-26 **Dated:-** 4/10/2023

To

The Regional Officer,
HPSPCB, RO, Paonta Sahib.

Subject: - **OA No. 515/2022 Dharamvir V/S State of Haryana.**
Reference:- **Your office letter No. 1865-67 dated 29.9.2023.**

With reference to your office letter referred above, it is intimated that during the Common Facility Centre (CFC) meeting held on dated 12.6.2023 at KalaAmb it has already been conveyed by the undersigned that no data regarding flood plan zone is available with JSV neither it is the custodian of such records. This matter was also discussed during joint inspection held on dated 25.9.2023 in which the same has been intimated.

However, this department had finalized a DPR on Channelization of Marakanda river in year 2020 which has been sent for approval of the Government. In this DPR, CWPRS has done Mathematical Model Study and provided final report in the year 2020 after collecting field data. Hence, whatever data/ information prepared during its preparation is enclosed herewith for further necessary action please.

DA:-Data from CWPRS
Technical report No.5847
of August 2020

Executive Engineer,
Jal Shakti Division Nahan.

Copy to the Deputy Commissioner, Sirmour at Nahan for information please.

Copy to the Superintending Engineer, Jal Shakti Circle Nahan for information please. It is with reference to your office endorsement No. 6252 dated 3.10.2023.

Copy to the Member Secretary, HPSPCB, Head Office Shimla for information please.

Copy to the Assistant Engineer, Jal Shakti Sub-Division Nahan for information and necessary action.

Executive Engineer,
Jal Shakti Dlivision Nahan.

REVISED MATHEMATICAL MODEL STUDIES FOR FLOOD PROTECTION MEASURES OF RIVER MARKANDA FROM RUKHRI TO KALA AMB IN TEHSIL NAHAN, DISTRICT SIRMOUR, HIMACHAL PRADESH

1.0 INTRODUCTION

Markanda River is a main tributary of Ghaggar River. It originates in the Shivalik hills on the border of Haryana and Himachal Pradesh and flows westward through Haryana and finally joins River Ghaggar from right side of the outer circuit of Cheeka town in Kaithal district. During rainy season, heavy floods in Markanda River damage the agricultural lands and properties of the farmers. Due to change in rainfall pattern, the intensity of flood has aggravated resulting in immense damage to the life, crops and property. Index map of river Markanda is shown in Figure 1.

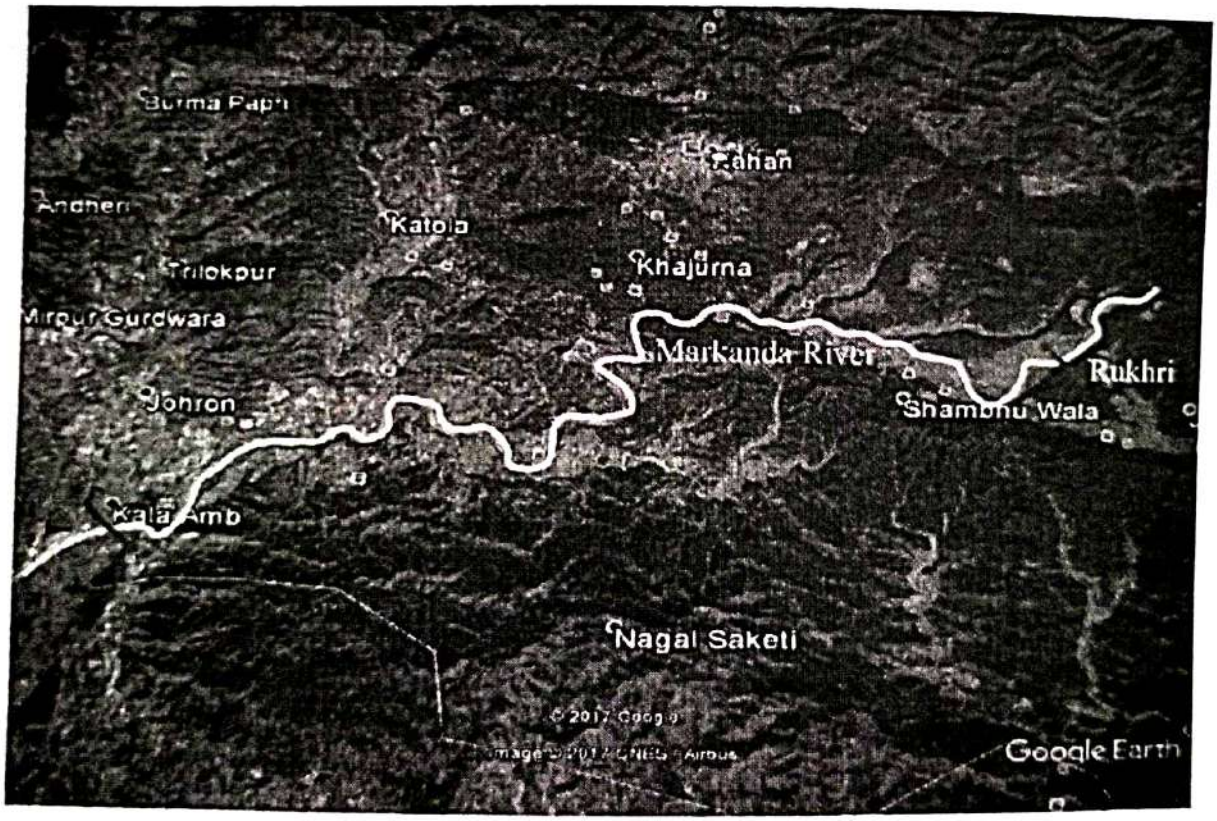


Figure 1: Index map of River Markanda

The studies were conducted for the given cross sections of River Markanda and for the 25 return period flood earlier. Based on this study a technical report No. 5614 of August 2018 was submitted to the project authorities in 2018. While the DPR prepared based on this report was submitted to CWC, it was returned for want of studies to be extended for 25, 50 and 100 year return period floods. In the meantime, it was suggested that the flood discharges in Markanda and its tributaries were available with the project authorities and the same may be utilized for the studies. The distribution of flood discharges along the river

Markanda and its tributaries were submitted by the project authorities along with modified latest cross sections data for the revised studies.

This report contains the results of the study with revised input discharges along with latest cross sections data of River Markanda.

2.0 TERMS OF REFERENCE

- To evaluate the necessity of protection works proposed by the project authority from Rukhri to Kala Amb and their effect on the river flow.
- Based on the analysis, the alignment of protection works on anyone or both the banks of River Markanda would be decided, by leaving a suitable waterway for the river flow.
- Based on the results obtained from mathematical model, suitable river training works would be proposed.

3.0 THE DATA

Following data were supplied by the project authority.

3.1 Survey Data:

(i) Index plan of River Markanda covering the project reach of about 20.5 km from Rukhri to Kala Amb.

(ii) Revised cross sections of River Markanda at 100 m interval covering the project reach from Rukhri to Kala Amb (20.5 km).

(iii) Cross section data of 8 important tributaries meeting River Markanda, at an interval of 500 mup to a distance of 500 m to 2000 m length from the confluence point.

3.2 Hydrological Data

i. Gauge-discharge data observed at RD. 200 m, RD. 9400 m and RD. 20250 m.

ii. Cumulative discharges of River Markanda from Rukhri to Kala Amb, as reproduced inFigs. 2(a), (b)and (c).

4.0 MATHEMATICAL MODEL STUDIES

The HEC-RAS model was developed by inputting latest geometrical cross sections data of river Markanda and its tributaries as they presently exist (existing conditions) submitted by the project authority. The various boundary conditions were set as per the available hydraulic conditions. The proving studies were conducted to adjust the Manning's "n" values and other

parameters so that the given observed data and the results of the mathematical model match well. Further the flood discharges of 25, 50 and 100 years return period are input to simulate the respective existing flow conditions in the Khads. The various parameters obtained by model studies are used to suggest/design the protection works on river side along the embankments/ banks.

The input discharges for the River Markanda and its tributaries for return period of 25, 50 and 100 years as submitted by the project authorities are presented in Figures 2 (a, b and c).

4.1 HEC-RAS model

HEC-RAS is an integrated package of hydraulic analysis programs, in which the user interacts with the system through the use of a Graphical User Interface (GUI). The system is capable of performing steady and unsteady flow water surface profile calculations, and will include sediment transport and several hydraulic design computations.

4.2 Reach simulated in mathematical model

The Markanda River reach of length 20.5 km from Rukhri to Kala Amb was simulated in HEC-RAS model using 103 river cross sections. The schematic diagram of River Markanda and its tributaries along with discharges is presented in Figures 2(a), 2(b) and 2(c). Eight (8) tributaries joining the River Markanda in this reach were also simulated in the same model using the relevant cross sections data upto some distance (500 m to 2000 m) to take care of protection works needed in the adjacent reaches and transitions geometry at the confluence. The discharge data of the tributaries were used as point discharges at these nodes represented by the river confluence.

4.3 Boundary conditions

The 1 in 50 year return period flood for River Markandaand its tributaries was taken for proving studies as the observed gauge discharge data was submitted for this discharge at few locations along the Khad. The downstream boundary was taken as normal depth and known water surface elevation at RD 20500 m near the end of the reach.

5.0 PROVING STUDIES AND STUDIES FOR EXISITNG CONDITION

Proving studies were carried out for the existing conditions of river cross sections. The existing cross sections of River Markanda and the tributaries were reproduced in the mathematical model as per the data supplied by the project authorities. The cumulative

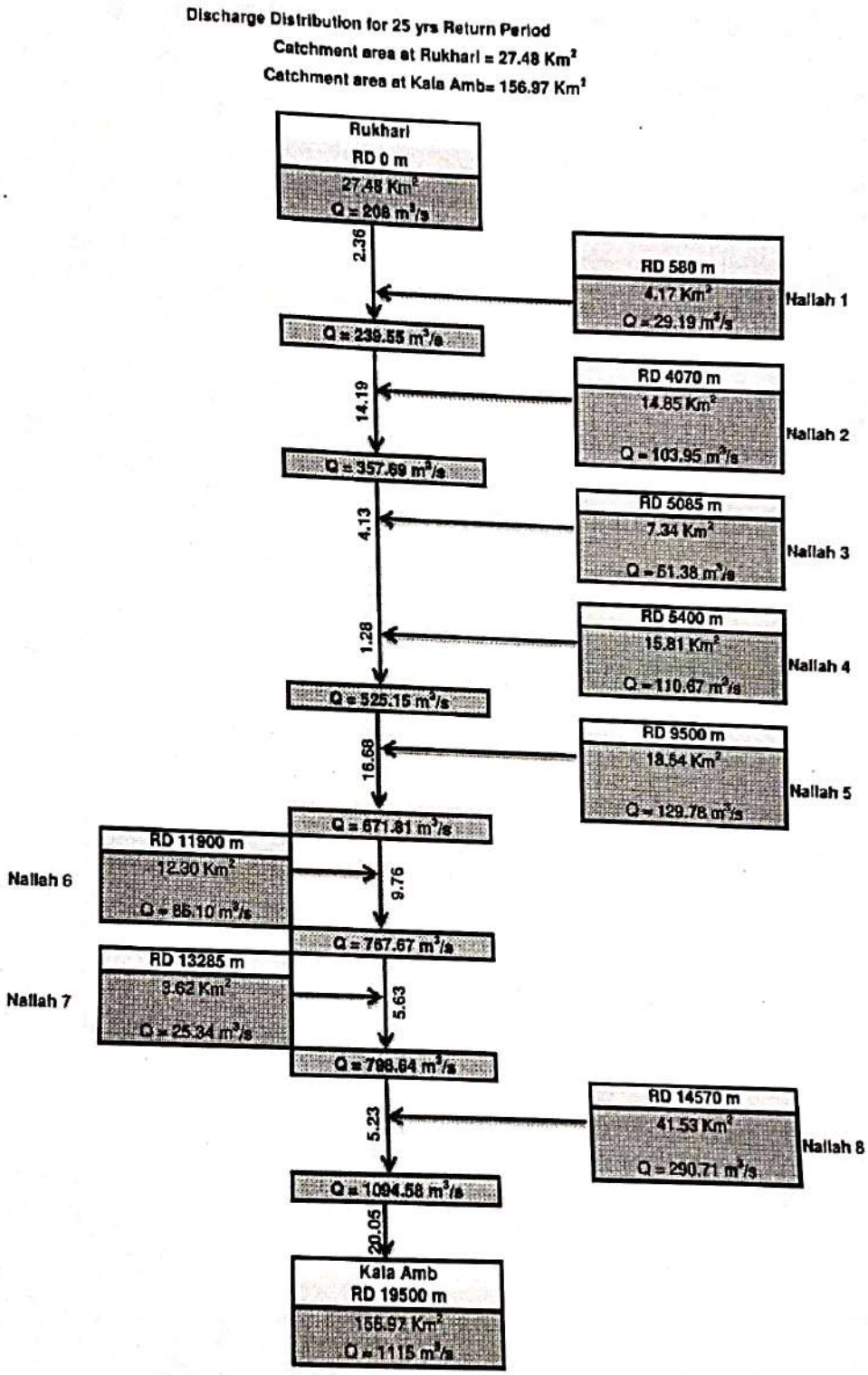


Figure 2(a): Schematic diagram of discharge distribution of River Markanda and its tributaries for 25 years return flood

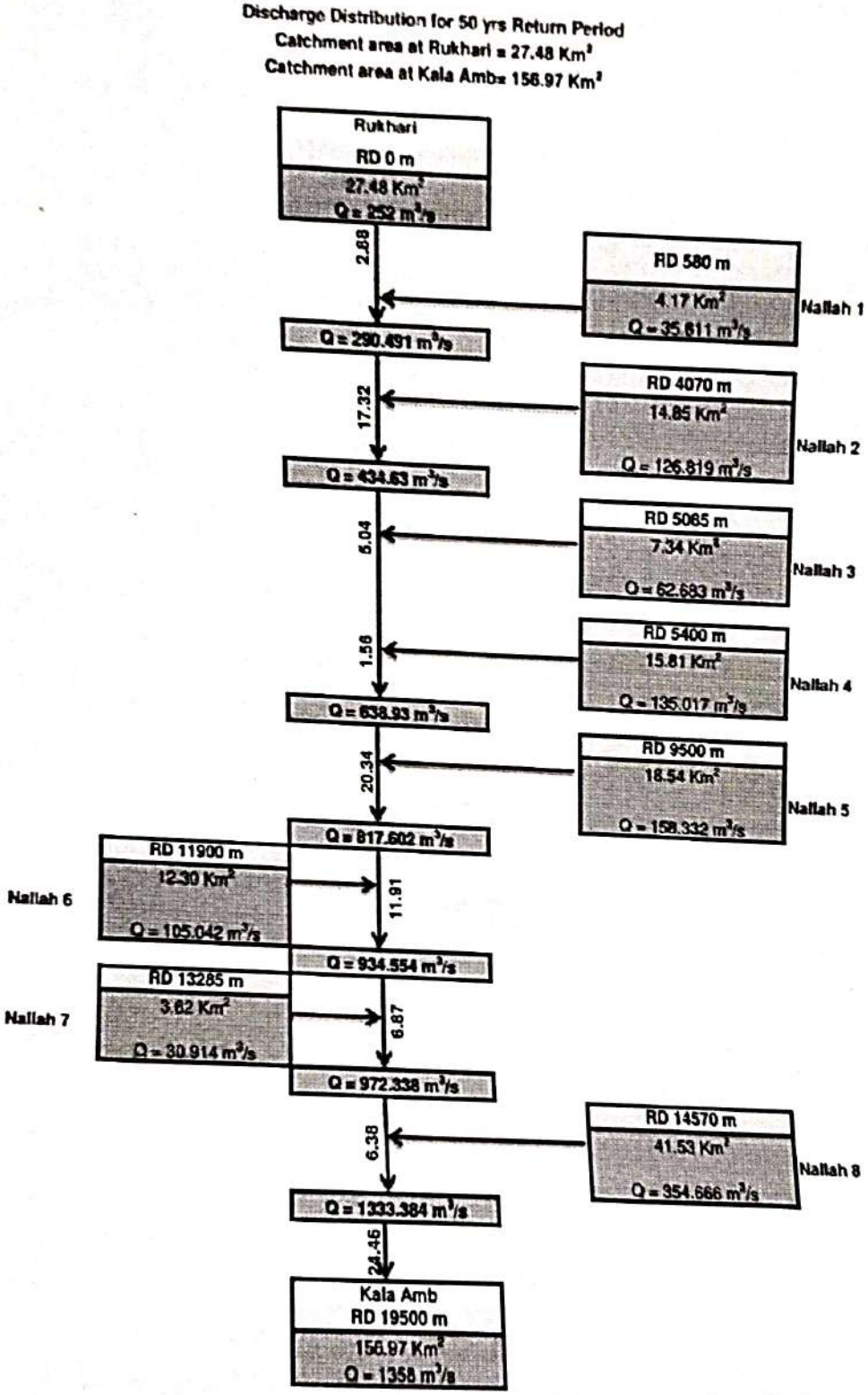


Figure 2(b): Schematic diagram of discharge distribution of River Markanda and its tributaries for 50 years return flood

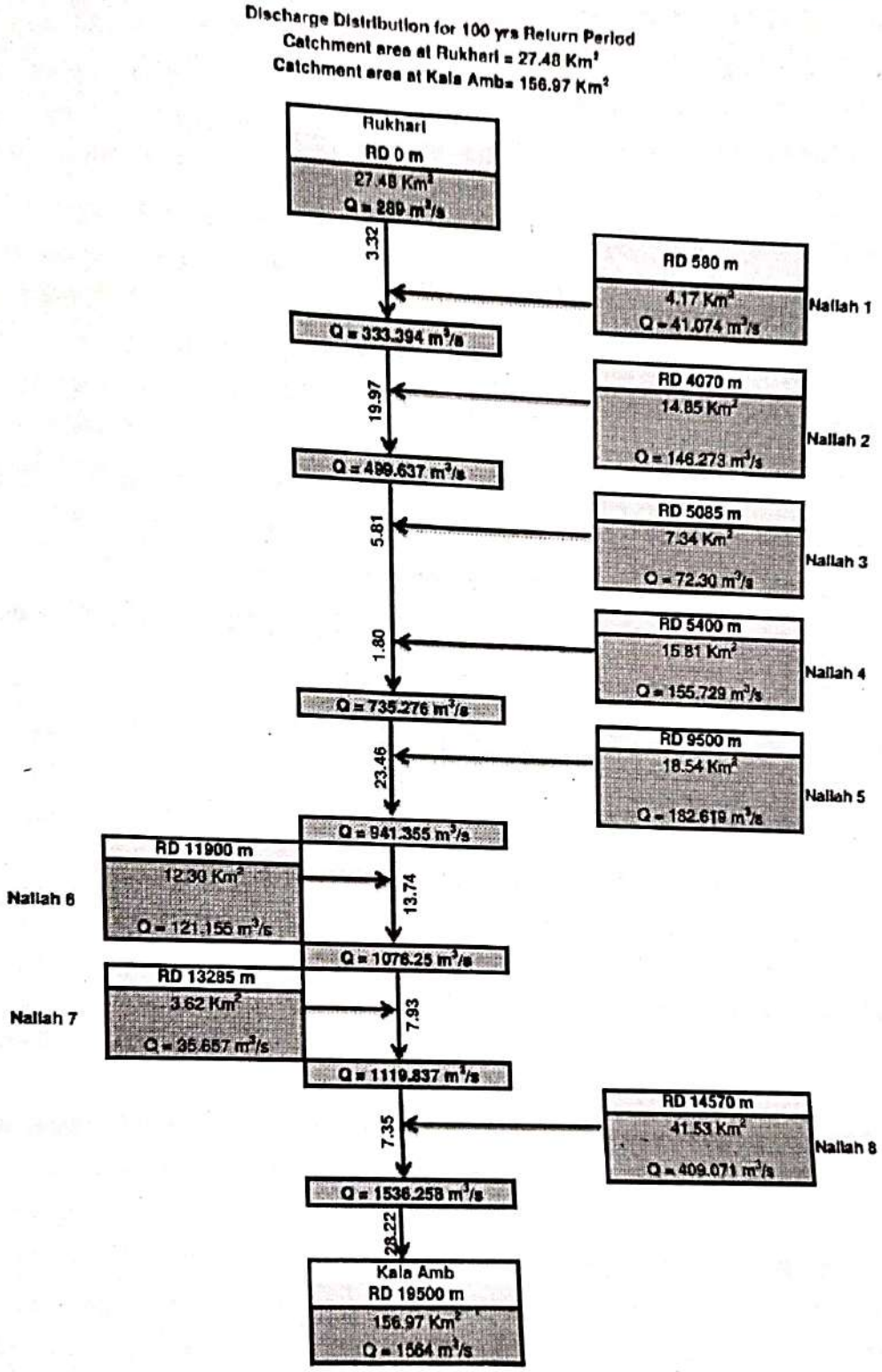


Figure 2(c): Schematic diagram of discharge distribution of River Markanda and its tributaries for 100 years return flood

Discharges for 50 year return period of the River Markanda from the starting reach to end reach were used as a flow data for model studies as shown in Figure2(b). Boundary conditions were taken as normal depth and known water surface elevation at RD 20500 m at almost end of the reach under consideration. Proving studies of model were carried out with the varying manning's 'n' value.

The proving studies were conducted by comparing the results of the mathematical model studies with the gauge-discharge data supplied by the project authorities at RD 200 m, RD 9400 m and RD 20250 m. The mathematical model was run by varying the manning's 'n' and the value of 'n' for which the water level matched well with the measured gauge data was selected for further studies. The water levels obtained from the mathematical model along the River Markanda using manning's 'n' value of 0.04 are in close agreement with data supplied by the project authorities as shown in Table 1. In view of this, it is considered that the manning's 'n' value of 0.04 will give near accurate results.

Table 1. Comparison of water levels for manning's n value of 0.04

S.No.	Location	Dischargein m^3/s	Observed water level (m) for 50 yr return period	Computed water level(m)for n = 0.04 (50 yr period)
1.	200	252	502.3	502.26
2.	9400	638.93	410.95	411
3.	20250	1358	338.56	338.5

To understand the effect of the insertion of any embankment or such structure that may change the flow conditions, initially model studies for existing condition were conducted for various return period floods of 1 in 25 yrs, 1 in 50 yrs and 1 in 100 yrs. The computed water levels for existing condition along Markanda River from Rukhri to Kala Amb are presented in Table 3.

The project authorities had decided necessity of the flood protection works based their experience and had sent the same to CWPRS. As the studies progressed, the velocity, discharge intensity and modifications to the protection works needed were sent to the project authorities vide the draft report. The project authorities were advised about the type of protection works like sloping rip rap protection works and its applications cum limitations and application of vertical gabion wall protection works etc. Depending on previous flood data, local river geometry observed by the project authorities, details of mathematical model study results given by CWPRS and the guidance given while this report was sent to project authorities as draft, project authorities studied the draft report vis a vis requirement at site for protection works to suit/adopt and final proposal were sent to CWPRS for fine tuning. The same are presented in Table2.These final modified flood protection proposals include only

the bank protection works and have no provision of embankments that modify/constrict the river water way. Hence, the water levels in the khads will not change and will remain same as in the existing conditions as given in Table 3. It is recommended to use the velocity and discharge intensities as given in Table 3 for the selection and design of protection works.

Table 2. Details of protection works on River Markanda from Rukhri to Kala Amb as proposed by project authority

Protection works on left bank				
Sr. No.	**RD (m) on left bank**		**Length in 'm'**	**Type of protection works**
	From	**To**		
1	5400	5700	300	Sloping bank
2	12800	13800	1000	Sloping bank
3	19200	19500	300	Sloping bank / Gabion wall
		Total	1600	
1	13900	14100	200	Sloping bank
2	14500	15100	600	Sloping bank
3	16100	16400	300	Sloping bank
		Total	1100	Sloping bank
Protection works on right bank				
Sr. No.	**RD (m) on right bank**		**Length in 'm'**	**Type of protection works**
	From	**To**		
1	0	200	200	Sloping bank
2	11400	12000	600	Sloping bank
3	12600	12700	100	Sloping bank
		Total	900	Sloping bank
1	19600	20000	400	Sloping bank/Gabion wall
Protection works on both bank				
Sr. No.	**RD on both bank**		**Length in 'm'**	**Type of protection works**
1	5500	5600	100 x 2 = 200	Sloping bank
2	5800	6300	500 x 2 = 1000	Sloping bank
3	16500	19100	2600 x 2 = 5200	Sloping bank / Gabion wall
		Total	6400	

Table 3. Maximum velocities and discharge intensity of flow in River Markanda from chainage 0 to 20500 mfor existing and with embankments as proposed by project authoritiesfor25, 50 and 100 year return period flood

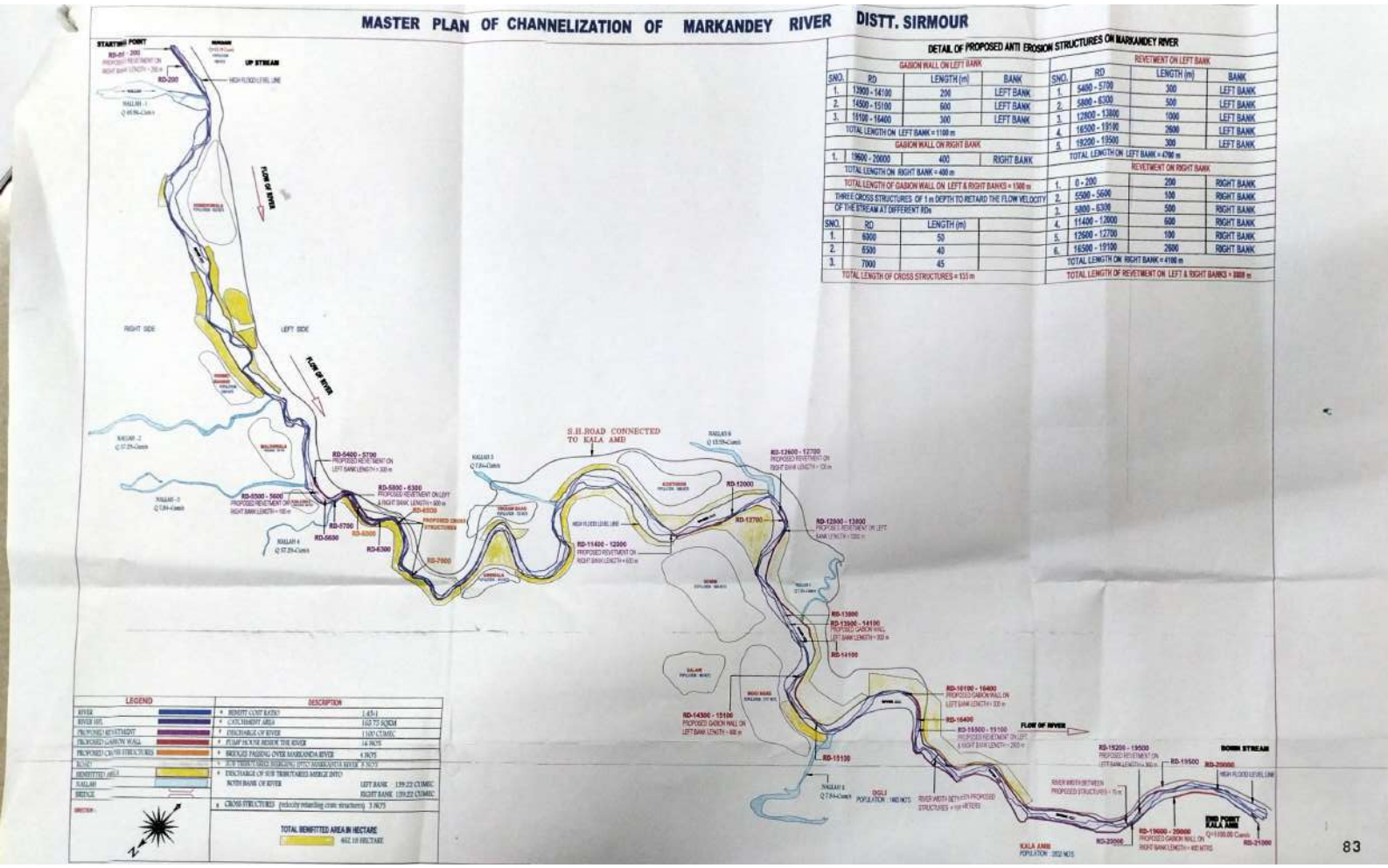
RD in 'm'	Bed level in 'm'	Existing condition						Depth in 'm'			Discharge intensity '$m^3/s/m$'		
		Velocity in 'm/s'			Water level in 'm'								
		25 Yr	50 Yr	100 Yr	25 Yr	50 Yr	100 Yr	25 Yr	50 Yr	100 Yr	25 Yr	50 Yr	100 Yr
0	501	1.66	1.84	1.99	503.83	504	504.12	2.83	3.00	3.12	4.70	5.52	6.21
100	502	2.11	2.31	2.47	503.41	503.52	503.61	1.41	1.52	1.61	2.98	3.51	3.98
200	500	2.81	2.96	3.04	502.19	502.3	502.4	2.19	2.3	2.4	6.15	6.81	7.30
300	499.17	1.3	1.45	1.56	501.42	501.56	501.66	2.25	2.39	2.49	2.93	3.47	3.88
400	499.17	1.98	1.97	1.96	500.98	501.13	501.25	1.81	1.96	2.08	3.58	3.86	4.08
500	498.17	1.8	1.94	2.05	500.43	500.58	500.7	2.26	2.41	2.53	4.07	4.68	5.19
800	496.62	2.9	3.03	3.13	497.91	498.04	498.14	1.29	1.42	1.52	3.74	4.30	4.76
900	495.12	1.56	1.69	1.79	496.55	496.69	496.8	1.43	1.57	1.68	2.23	2.65	3.01
1000	494.49	2.67	2.83	2.94	495.7	495.8	495.88	1.21	1.31	1.39	3.23	3.71	4.09
1100	493.29	1.71	1.81	1.9	494.68	494.82	494.93	1.39	1.53	1.64	2.38	2.77	3.12
1200	492.41	2.71	2.87	2.96	493.68	493.79	493.89	1.27	1.38	1.48	3.44	3.96	4.38
1300	491.3	2.18	2.31	2.41	492.68	492.81	492.92	1.38	1.51	1.62	3.01	3.49	3.90
1400	490.52	2.14	2.33	2.47	491.86	491.96	492.03	1.34	1.44	1.51	2.87	3.36	3.73
1500	489.69	2.47	2.62	2.72	490.54	490.63	490.7	0.85	0.94	1.01	2.10	2.46	2.75
1600	488.23	1.48	1.56	1.62	489.6	489.77	489.89	1.37	1.54	1.66	2.03	2.40	2.69
1800	486.51	2.17	2.29	2.38	488.64	488.82	488.96	2.13	2.31	2.45	4.62	5.29	5.83
1900	486	1.66	1.81	1.92	488.34	488.52	488.65	2.34	2.52	2.65	3.88	4.56	5.09
2000	486.1	3.04	3.21	3.33	487.45	487.59	487.7	1.35	1.49	1.60	4.10	4.78	5.33
2100	484.1	2.31	2.47	2.58	485.75	485.89	486	1.65	1.79	1.90	3.81	4.42	4.90

2200	483.1	2.89	3.05	3.17	484.44	484.56	484.66	1.34	1.46	1.56	3.87	4.45	4.95
2300	482.1	1.89	2.01	2.07	483.42	483.55	483.65	1.32	1.45	1.55	2.49	2.91	3.21
2400	481.34	1.97	2.14	2.25	482.7	482.8	482.88	1.36	1.46	1.54	2.68	3.12	3.47
2500	480.21	1.69	1.72	1.75	482.09	482.26	482.38	1.88	2.05	2.17	3.18	3.53	3.80
2700	478.75	2.28	2.5	2.69	480.88	481.03	481.13	2.13	2.28	2.38	4.86	5.70	6.40
2800	478.6	2.8	2.94	3.05	479.86	479.98	480.07	1.26	1.38	1.47	3.53	4.06	4.48
2900	477.29	2.5	2.65	2.76	478.07	478.16	478.23	0.78	0.87	0.94	1.95	2.31	2.59
3000	475.9	0.98	1.06	1.12	477.51	477.65	477.75	1.61	1.75	1.85	1.58	1.86	2.07
3200	475.07	2.68	2.78	2.86	476.5	476.61	476.7	1.43	1.54	1.63	3.83	4.28	4.66
3300	473.7	1.9	2.02	2.1	475.56	475.71	475.82	1.86	2.01	2.12	3.53	4.06	4.45
3400	473.2	2.49	2.67	2.81	474.58	474.68	474.75	1.38	1.48	1.55	3.44	3.95	4.36
3500	471.96	2.43	2.57	2.69	472.95	473.03	473.1	0.99	1.07	1.14	2.41	2.75	3.07
4000	468.85	0.8	0.88	0.93	472.12	472.4	472.62	3.27	3.55	3.77	2.62	3.12	3.51
4500	468.45	3.6	3.8	3.96	470.76	470.96	471.11	2.31	2.51	2.66	8.32	9.54	10.53
5000	459	2.88	3.03	3.07	461.48	461.74	461.99	2.48	2.74	2.99	7.14	8.30	9.18
5300	457.15	3.04	3.4	3.81	459.02	459.13	459.17	1.87	1.98	2.02	5.68	6.73	7.70
5400	456	2.83	2.92	2.86	457.72	457.85	458	1.72	1.85	2.00	4.87	5.40	5.72
5500	455	1.9	1.82	1.78	457.1	457.44	457.72	2.1	2.44	2.72	3.99	4.44	4.84
5600	453.54	1.56	1.68	1.77	456.95	457.3	457.58	3.41	3.76	4.04	5.32	6.32	7.15
5700	452	3.77	4.14	4.44	456.03	456.22	456.37	4.03	4.22	4.37	15.19	17.47	19.40
5800	453	3.76	4.02	4.22	454.83	455.03	455.19	1.83	2.03	2.19	6.88	8.16	9.24
6000	448.7	2.49	2.78	3.01	453.48	453.78	454.01	4.78	5.08	5.31	11.90	14.12	15.98
6150	448.7	4.22	4.38	4.55	452.25	452.56	452.78	3.55	3.86	4.08	14.98	16.91	18.56
6300	444	2.58	2.87	3.14	451.11	451.52	451.78	7.11	7.52	7.78	18.34	21.58	24.43
6500	444	4.64	4.89	4.89	449.61	449.94	450.29	5.61	5.94	6.29	26.03	29.05	30.76
7000	432.48	3.37	3.6	3.75	434.33	434.49	434.63	1.85	2.01	2.15	6.23	7.24	8.06
7150	429	2.95	3.15	3.3	432.72	433.02	433.25	3.72	4.02	4.25	10.97	12.66	14.03
7250	429	2.97	3.26	3.48	432.23	432.48	432.68	3.23	3.48	3.68	9.59	11.34	12.81

Revised mathematical model studies for flood protection measures of River Markanda in tehsil Nahan, distrct. Sirmour, Himachal Pradesh.

7350	429	3.94	4.19	4.4	431.09	431.31	431.48	2.09	2.31	2.48	8.23	9.68	10.91
7500	425.5	2.53	2.54	2.6	428.78	429.03	429.2	3.28	3.53	3.7	8.30	8.97	9.62
8000	421	3.91	4.26	4.54	424.31	424.58	424.78	3.31	3.58	3.78	12.94	15.25	17.16
8500	417.2	3.6	3.86	4.06	419.88	420.12	420.31	2.68	2.92	3.11	9.65	11.27	12.63
9000	412.05	3.79	4.06	4.29	414.54	414.76	414.92	2.49	2.71	2.87	9.44	11.00	12.31
9400	408	3.38	3.56	3.68	410.68	410.95	411.16	2.68	2.95	3.16	9.06	10.50	11.63
9500	407	2.63	2.82	2.95	410.26	410.54	410.76	3.26	3.54	3.76	8.57	9.98	11.09
9650	406.77	2.9	3.12	3.28	409.47	409.73	409.95	2.70	2.96	3.18	7.83	9.24	10.43
9900	405	2.82	2.97	3.07	408.24	408.58	408.86	3.24	3.58	3.86	9.14	10.63	11.85
10000	404	3.99	4.3	4.59	407.12	407.39	407.56	3.12	3.39	3.56	12.45	14.58	16.34
10100	403.5	4	4.36	4.55	406.04	406.24	406.43	2.54	2.74	2.93	10.16	11.95	13.33
10300	402.5	2.94	3.18	3.37	404.24	404.41	404.55	1.74	1.91	2.05	5.12	6.07	6.91
10500	400.6	3.15	3.4	3.59	401.97	402.11	402.22	1.37	1.51	1.62	4.32	5.13	5.82
11000	396	2.43	2.56	2.67	398.42	398.68	398.88	2.42	2.68	2.88	5.88	6.86	7.69
11200	395	3.09	3.44	3.71	396.98	397.12	397.22	1.98	2.12	2.22	6.12	7.29	8.24
11300	394	3.37	3.4	3.44	395.78	396.02	396.21	1.78	2.02	2.21	6.00	6.87	7.60
11400	392.35	2.82	3	3.13	395.07	395.34	395.57	2.72	2.99	3.22	7.67	8.97	10.08
11500	391.5	4.13	4.34	4.54	393.74	394.01	394.2	2.24	2.51	2.7	9.25	10.89	12.26
12000	387.28	1.76	1.91	2.03	391.22	391.49	391.71	3.94	4.21	4.43	6.93	8.04	8.99
12200	387.28	3.69	3.88	4.03	389.89	390.1	390.27	2.61	2.82	2.99	9.63	10.94	12.05
12400	385	1.45	1.56	1.64	388.82	389.17	389.43	3.82	4.17	4.43	5.54	6.51	7.27
12500	384.67	4.13	4.3	4.47	387.73	388.01	388.21	3.06	3.34	3.54	12.64	14.36	15.82
12600	383.4	2.59	2.79	2.94	386.74	387.06	387.3	3.34	3.66	3.90	8.65	10.21	11.47
12700	382.77	2.21	2.35	2.46	386.51	386.85	387.11	3.74	4.08	4.34	8.27	9.59	10.68
12800	382.34	2.53	2.74	2.9	386.15	386.46	386.7	3.81	4.12	4.36	9.64	11.29	12.64
13000	381.4	4.2	4.46	4.66	384.38	384.64	384.84	2.98	3.24	3.44	12.52	14.45	16.03
13160	379	2.17	2.38	2.54	382.78	383.1	383.36	3.78	4.10	4.36	8.20	9.76	11.07
13500	378.5	3.99	4.21	4.42	380.79	381.03	381.21	2.29	2.53	2.71	9.14	10.65	11.98

13800	376	1.79	2	2.15	380.16	380.43	380.65	4.16	4.43	4.65	7.45	8.86	10.00
13900	376.8	3.77	3.94	4.13	379.24	379.47	379.62	2.44	2.67	2.82	9.20	10.52	11.65
14000	375.29	1.85	1.96	2.05	378.15	378.47	378.73	2.86	3.18	3.44	5.29	6.23	7.05
14100	374.61	4.1	4.35	4.53	377	377.25	377.45	2.39	2.64	2.84	9.80	11.48	12.87
14500	372.25	2.23	2.41	2.54	375.19	375.49	375.73	2.94	3.24	3.48	6.56	7.81	8.84
15000	368.76	4.26	4.49	4.69	371.92	372.2	372.41	3.16	3.44	3.65	13.46	15.45	17.12
15500	365	2.84	3.11	3.32	369.55	369.91	370.2	4.55	4.91	5.20	12.92	15.27	17.26
15800	363.63	4.49	4.67	4.85	367.32	367.65	367.89	3.69	4.02	4.26	16.57	18.77	20.66
15900	362.65	4.31	4.46	4.68	366.06	366.38	366.58	3.41	3.73	3.93	14.70	16.64	18.39
16000	362.05	2.89	2.97	3.03	365.28	365.65	365.95	3.23	3.60	3.90	9.33	10.69	11.82
16100	361	2.51	2.66	2.77	364.99	365.38	365.69	3.99	4.38	4.69	10.01	11.65	12.99
16200	360.12	3.39	3.67	3.88	364.33	364.66	364.93	4.21	4.54	4.81	14.27	16.66	18.66
16500	358.5	3.94	4.15	4.32	362.27	362.65	362.94	3.77	4.15	4.44	14.85	17.22	19.18
17000	355.2	3.6	3.94	4.2	359.37	359.71	359.98	4.17	4.51	4.78	15.01	17.77	20.08
17500	351.94	4.38	4.66	4.9	355.33	355.61	355.82	3.39	3.67	3.88	14.85	17.10	19.01
18000	349.54	1.74	1.91	2.03	353.84	354.25	354.59	4.30	4.71	5.05	7.48	9.00	10.25
18500	349.54	4.38	4.64	4.9	351.85	352.14	352.34	2.31	2.6	2.8	10.12	12.06	13.72
19000	344	3.24	3.52	3.75	348.34	348.73	349.04	4.34	4.73	5.04	14.06	16.65	18.90
19100	341.5	2.25	2.52	2.74	348.36	348.75	349.06	6.86	7.25	7.56	15.44	18.27	20.71
19200	342.81	4.06	4.42	4.71	347.53	347.81	348.02	4.72	5.00	5.21	19.16	22.10	24.54
19300	343.14	4.4	4.67	4.87	346.45	346.74	346.96	3.31	3.60	3.82	14.56	16.81	18.60
19400	340.18	3.36	3.52	3.65	344.38	344.83	345.19	4.20	4.65	5.01	14.11	16.37	18.29
19500	339.37	3.39	3.7	3.93	343.95	344.34	344.65	4.58	4.97	5.28	15.53	18.39	20.75
19600	338	2.97	3.26	3.49	343.73	344.12	344.42	5.73	6.12	6.42	17.02	19.95	22.41
19800	338.64	4.7	4.99	5.19	342.06	342.38	342.64	3.42	3.74	4.00	16.07	18.66	20.76
20000	335.5	3.63	4.04	4.37	340.16	340.52	340.79	4.66	5.02	5.29	16.92	20.28	23.12
20250	334	4.58	4.84	5.04	338.24	338.56	338.81	4.24	4.56	4.81	19.42	22.07	24.24
20500	332.5	3.94	4.2	4.41	335.57	335.88	336.12	3.07	3.38	3.62	12.10	14.20	15.96


MASTER PLAN OF CHANNELIZATION OF MARKANDEY RIVER
DISTT. SIRMOUR
DETAIL OF PROPOSED ANTI EROSION STRUCTURES ON MARKANDEY RIVER
GABION WALL ON LEFT BANK
SNO. RD LENGTH (m) BANK
1. 13900 - 14100 200 LEFT BANK
2. 14500 - 15100 600 LEFT BANK
3. 15100 - 16400 300 LEFT BANK
TOTAL LENGTH ON LEFT BANK = 1100 m
GABION WALL ON RIGHT BANK
1. 19600 - 20000 400 RIGHT BANK
TOTAL LENGTH ON RIGHT BANK = 400 m
TOTAL LENGTH OF GABION WALL ON LEFT & RIGHT BANKS = 1500 m
THREE CROSS STRUCTURES OF 1 m DEPTH TO RETARD THE FLOW VELOCITY OF THE STREAM AT DIFFERENT RDs
SNO. RD LENGTH (m)
1. 6000 50
2. 6500 40
3. 7000 45
TOTAL LENGTH OF CROSS STRUCTURES = 135 m
REVETMENT ON LEFT BANK
SNO. RD LENGTH (m) BANK
1. 5400 - 5700 300 LEFT BANK
2. 5800 - 6300 500 LEFT BANK
3. 12800 - 13800 1000 LEFT BANK
4. 16500 - 19100 2600 LEFT BANK
5. 19200 - 19500 300 LEFT BANK
TOTAL LENGTH ON LEFT BANK = 4700 m
REVETMENT ON RIGHT BANK
1. 0 - 200 200 RIGHT BANK
2. 5500 - 5600 100 RIGHT BANK
3. 5800 - 6300 500 RIGHT BANK
4. 11400 - 12000 600 RIGHT BANK
5. 12600 - 12700 100 RIGHT BANK
6. 16500 - 19100 2600 RIGHT BANK
TOTAL LENGTH ON RIGHT BANK = 4100 m
TOTAL LENGTH OF REVETMENT ON LEFT & RIGHT BANKS = 8800 m
STARTING POINT
UP STREAM
FLOW OF RIVER
RIGHT SIDE
LEFT SIDE
S.H.ROAD CONNECTED TO KALA AMB
RD-5400 - 5700
RD-5500 - 5600
RD-5800 - 6300
RD-5700
RD-5630
RD-6300
RD-7000
RD-11400 - 12000
RD-12000
RD-12600 - 12700
RD-12700
RD-12800 - 13800
RD-13800
RD-13900 - 14100
RD-14100
RD-14300 - 15100
RD-15100
RD-16100 - 16400
RD-16400
RD-15500 - 15100
RD-19200 - 19500
RD-19500
RD-20000
RD-19600 - 20000
RD-21000
DOWN STREAM
HIGH FLOOD LEVEL LINE
KALA AMB
POPULATION : 3852 NOS
LEGEND
DESCRIPTION
TOTAL BENIFITED AREA IN HECTARE
462.10 HECTARE
83

No. SIR-SK(1-B)/MM/Encr/2022- 1585
OFFICE OF DEPUTY COMMISSIONER,
DISTRICT SIRMAUR AT NAHAN (H.P.).
******

To

Regional Officer,
Pollution Control Board Paonta Sahib,
District Sirmaur (H.P.).

Dated: Nahan, the 10th October, 2023.

Subject: - **Regarding removal of encroachment on river Markanda.**

Sir,

Please find enclosed herewith a copy of letter No. Reader/Tehsil/Nahan/2021-4952 Dated 10.10.2023 received from the office of Tehsildar Nahan, on the subject cited above.

In this regard, it has been informed by the Tehsildar Nahan that no encroachment was found around Markanda River. Hence, report is submitted for information and further necessary action at your end please.

Encls. - As above (01 Page)

Yours faithfully,

(Chetan Chauhan)
District Revenue officer,
District Sirmaur at Nahan (H.P.)

क्रमांक सं०: रीडर/तहसील/नाहन/2021- ५९५१
कार्यालय तहसीलदार, तहसील नाहन, जिला सिरमौर, हि०प्र०|
दिनांक:- 10-10-2023

सेवा में,

जिला राजस्व अधिकारी,
जिला सिरमौर स्थित नाहन|

विषय- Regarding removal of encroachment on river Markanda.

महोदय,

उपरोक्त विषय के सन्दर्भ में आपके कार्यालय पत्र क्रंमाक SMR-SK(1-B)/MM/Encr/2022-1525 दिनांक 1525 की अनुपालना में क्षेत्रीय कर्मचारियों से छानबीन करवाई गई, जिसमें पाया गया है कि मारकण्डा नदी के आसपास किसी भी तरह का कोई अवैध कब्जा नहीं पाया गया है ।

अत: मारकण्डा नदी के आसपास अवैध कब्जा बारे सूचना शुन्य समझी जावें ।

भवदीय,

तहसीलदार नाहन,
जिला सिरमौर, हि० प्र० ।

❖ **Status of discharge of untreated domestic sewage or industrial effluent in to River Markanda or its tributaries in Districts Panchkula, Ambala, Kurukshetra and Kaithal of Haryana**

Sr. no.	Name of drain/ Nallah carrying untreated effluent	Location of drain/ Nallah With GPS coordinates		Starting point of drain/Nallah / Rivulets	Discharge and Final merging into River/Drain	Source of generation of untreated effluent
		Latitude	**Longitude**			
A.	**State of Himachal Pradesh** (Total 03 Nos of discharge points & 01 of Rivulet)					
1	Jattanwala Nallah	30.505702	77.204946	Kala Amb area	River Markanda	Treated industrial effluent + domestic effluent
2	Drain near M/s Vashisht Chemicals	30.50324	77.21904	Kala Amb area	River Markanda	Domestic effluent
3	Rampur Jattan drain near Radha Swami Satsang Bhawan	30.506531	77.221177	Kala Amb area	River Markanda	Domestic effluent
4	Salani Khadd (Rivulet)	30.516833	77.246323	Kaula wala bhood	River Markanda	Domestic effluent
B.	**State of Haryana** (Total 38 Nos of discharge points)					
a.	**District Ambala** (Total 23 Nos of discharge points)					
1	Shiv Colony	30.5027	77.2059	Kala Amb	Jattan Wala Nallah which is finally merging into River Markanda	Domestic effluent
2	Durga Colony	30.5002	77.2036	Dera	Jattan Wala Nallah which is finally merging into River Markanda	Domestic effluent
3	Officer Colony	30.4966	77.2073	Kala Amb	Markanda River	Domestic effluent
4	Shivalik Colony	30.4938	77.2048	Kala Amb	Markanda River	Domestic effluent
5	Navjot Colony	30.4958	77.2028	Kala Amb	Markanda River	Domestic effluent
6	Jattan Wala Nallah	30.4923	77.1977	Kala Amb	Markanda River	Domestic and Industrial effluent
7	Gadhauli Village Drain	30.3798	77.166	Gadhauli Village	Markanda River	Domestic effluent

8	Nagla Rajputan Village Drain	30.3693	77.1506	Nagla Rajputan Village	Markanda River	Domestic effluent
9	Zaffarpur Nallah	30.3237	77.1348	Zaffarpur Village	Markanda River	Domestic effluent
10	Mullana Nallah	30.2783	77.0299	Mullana Village	Markanda River	Domestic effluent
11	Gokulgarh Drain	30.3833	77.0473	Village Gokulgarh	Begna River which is finally merging into River Markanda	Rainy water with domestic effluent
12	Panjeton Drain	30.3869	77.0461	Village Panjeton	Begna River which is finally merging into River Markanda	Rainy water with domestic effluent
13	Ghallery Link Drain	30.248	76.9854	Ghallery Village	Markanda River	Rainy water with domestic effluent
14	Harda Hardi Drain	30.2499	76.9694	Hardi Village	Markanda River	Rainy water with domestic effluent
15	Mahesh Nagar Link Drain	30.3625	76.885	Village Babyal	Tangri River which is finally merging into River Markanda	Domestic effluent
16	Cunnette Drain Outfall in River Tangri	30.3178	76.8508	Village Shahpur	Tangri River which is finally merging into River Markanda	Domestic effluent
17	Shahpur Drain	30°18'0.51"N	76°50'34.69"E	Shahpur Pond	Tangri River which is finally merging into River Markanda	Domestic effluent
18	Machhonda Drain	30°18'45.55"N	76°50'18.57"E	Machhonda Fatak	Tangri River which is finally merging into River Markanda	Domestic effluent
19	Panchayat Nallah	30°16'44.43"N	76°49'10.44"E	Kot Kachhwa	Tangri River which is finally merging into River Markanda	Domestic effluent
20	Panchayat Nallah	30°15'10.00"N	76°48'32.27"E	Dhanoura	Tangri River which is finally merging into River Markanda	Domestic effluent
21	Jodha Nallah	30°12' 08" N	76°44'49"E	Jalalpur village	Tangri River which is finally merging into River Markanda	Domestic effluent
22	Outfall Link Drain	30°18' 59" N	76°51' 10" E	Segti	Tangri River which is finally merging into River Markanda	Rainy water with domestic effluent
23	Panchayat Nallah	30°11'14.61"N	76°37'38.54"E	Bhunni	Tangri River which is finally merging into River Markanda	Domestic effluent
b.	**District Kurukshetra** (Total 11 Nos of discharge points)					
1	Nallah of Abadi Vllage Kalsana	30.155898	76.820605	Village Kalsana	Markanda River	Domestic effluent

2	Nallah of abadi Vllage Malikpur	30.161045	76.837963	Village Malikpur	Markanda River	Domestic effluent
3	Nallah of abadi Vllage Katwa	30.131357	76.797501	Village katwa	Markanda River	Domestic effluent
4	Nallah of abadi Vllage Tangor	30.128017	76.755516	Village Tangor	Markanda River	Domestic effluent
5	Nallah of abadi Vllage Jhansa	30.118145	76.740341	Village Jhansa	Markanda River	Domestic effluent
6	Nallah of abadi Vllage Mohmadshah	30.100257	76.708195	Village Mohmadshah	Markanda River	Domestic effluent
7	Pipeline from Jalbera Village RD 0 to 2000 in length 2000	30.075226	76.669785	Village Jalbera	Markanda River	Domestic effluent
8	Ismailabad Drain in a length of 41830ft	30.066823	76.629982	Ismailabad	Markanda River	Domestic effluent
9	Jakhwala Drain from RD 0 to 14000 in length 14000	30.075184	76.545588	Village Jakhwala	Markanda River	Domestic effluent
10	Pump House at RD 62500	30.065137	76.497222	Village Karah Sahib	Markanda River	Rainy water with domestic effluent
11	Karah Drain RD 0 to 5800 in length 5800	30.05665	76.481208	Village Karah Sahib	Markanda River	Domestic effluent
c.	**District Panchkula** (Total 04 Nos of discharge points)					
1	Nallah of abadi Vllage Khangshera	--	--	Vllage Khangshera	Tangri River which is finally merging into River Markanda	Domestic effluent
2	Dangri Nallah	--	--	Vllage Bhoj Ponta	Tangri River which is finally merging into River Markanda	Domestic effluent
3	Barwala Drain	--	--	Vllage Barwala	Tangri River which is finally merging into River Markanda	Domestic effluent
4	Nallah of abadi Vllage Mouli	--	--	Vllage Mouli	Tangri River which is finally merging into River Markanda	Domestic effluent
d.	**District Kaithal**					
	Nil, as having no such discharge point available from district kaithal into River Markanda or its tributaries.					

Annexure-E

Management of sewage generated from 12 towns in Districts of Panchkula, Ambala, Kurukshetra and Kaithal in Haryana

Sr.No	District	Name of Town	Name of Deptt.	Present population as in 2021	Water Consumption in 2021 (in MLD)	Sewage Generated (in MLD) 2021	Actual discharge reaching to STPs in MLD	No. & Treatment Capacity (in MLD)					
								Existing		Under construction		Proposed	
								No.	Cap.	No.	Cap.	No.	Cap.
1	Ambala	Naraingarh	PHED /HSVP	28049	3.79	3.00	1.70	1	3	0	0	1	1
2		Ambala	PHED /HSVP/ ULBD	375009	50.63	40.50	22.10	13	48	4	44	1	5
3	Kaithal	Cheeka	PHED	47851	6.46	5.17	5.50	1	10	0	0	0	0
4		Kaithal	PHED /HSVP	178023	24.03	19.23	21.50	4	37.5	0	0	0	0
5		Kalayat	PHED	21317	2.88	2.30	3.50	1	5	0	0	0	0
6		Pundri	PHED	23184	3.13	2.50	3.25	1	3.5	0	0	0	0
7	Kurukshetra	Shahbad	PHED	52341	7.07	5.65	6.50	1	11.5	0	0	0	0
8		Pehowa	PHED	47729	6.44	5.15	5.50	1	8	0	0	0	0
9		Thanesar	PHED/ HSVP	177245	23.93	19.14	18.00	2	40	0	0	0	0
10	Panchkula	Kalka	PHED	37136	5.01	4.01	2.55	2	4.75	0	0	0	0
11		Pinjore	PHED	32747	4.42	3.54	3.50	1	5	0	0	0	0
12		Panchkula	PHED /HSVP /ULBD /Garrison	317476		34.74	34.74	12	87.5	0	0	1	8
Total				**1338107**	**137.79**	**144.93**	**128.34**	**40**	**264**	**4**	**44**	**3**	**14**

Registered post

HIMACHAL PRADESH
JAL SHAKTI VIBHAG

NO.-JSDN-DB-(RTWQMS)-/2023- 10684-85 Dated: 13/10/23

To

The Regional Officer,
Himachal Pradesh State Pollution Control Board,
Paonta Sahib (HP).

Subject: **Status report in OA No. 515 of 2022 titled as Dharmvir V/s State of Haryana & Ors. pending before Hon'ble National Green Tribunal.**

Reference:- **your office letter No. PCB/RO Paonta Sahib/OA No. 515/23-2010-11 dated 12.10.2023.**

Sir,

With reference to your office letter under reference, desired status report is as under:-

Providing Sewerage system for Kala Amb and Moginand area: Laying of sewerage network and primary treatment plant (1.7 MLD)

Sewer Network : The total sewer network proposed is 21645 mtr. against which 20500 mtr sewer network was laid. Hence, Sewer network of this scheme was going on war footing level & was nearing completion until advent of monsoon season when intense rainfall in the month of June-July,2023 causes substantial rain damages and pushed the progress of scheme backward. The main sewer trunk line along Markanda(from Moginand Side) and that from Dhakanwala has suffered major damages. The sewer lines along supporting pillars of trunk sewer line along Markanda have been damaged at several points. The trunk sewer line from Dhakanwala of 1642 mtr length is completely damaged. These damages need time to restore which will completed by March,24 subject to availability of funds.

Primary Treatment Unit : This is part of CETP (constructed by Department of Industries) is completed in all respect.

CETP can be made functional through trunk sewer line from Kala Amb side, if people of adjacent area take connections.

House Sewer Connection: People have been requested to take sewer connection through wide publication. But no application has been received till date. Awareness camp in this regard is being organized by BDO, Nahan

Proposed time line to function the Scheme: March, 2024.

Budget Required to complete balance work: Rs. 8.50 Crores (including budget required for restoration of rain damages)

Providing sewerage system for Trilokpur, Kheri and Johron area: Laying of sewerage network and Setting up of sewerage treatment plant (1.5 MLD)

Sewer Network: The total sewer network proposed is 8500mtr. against which 7900mtr sewer network was laid.

Sewage Treatment Plant (STP): This work is complete in all respect.

SPT can be made functional by taking sewage from Trilokpur Temple Complex. But main trunk sewer line laid at Bridge near STP got damaged during flood in nallah caused by intense rainfall in the month of June-July,2023 which is being restored. The damages due to intense rainfall also occurred at various points of sewer network. These damages need time to restore which will be completed by March,24 subject to the availability of funds.

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House Sewer Connection: People have been requested to take sewer connection through wide publication. But no application has been received till date. Awareness camp in this regard is being organized by BDO, Nahan .

Proposed time line to function the Scheme: March, 2024.

Budget Required to complete the balance work: Rs. 3.25 Crores (including budget required for restoration of rain damages)

Installation of Continuous Real Time Water Quality Monitoring Station at Markanda River

This Real Time Water Quality Monitoring Station (RTWQMS) was successfully installed at Markanda River. But, during heavy rainfall in August 2022, the same got completely damaged. The sensors were washed away making it completely defunct. Now to resume its functioning a fund of Rs. 31.00 Lakh is required. It is also required to shift the current site of RTWQMS to a secured site where continuous uninterrupted flow is available so that it may not get affected by adverse effect of heavy rainfall as well as by meandering nature of river as wells.

Budget Required for re-installation of RTWQMS – Rs. 31.00 Lakh.

Executive Engineer,
Jal Shakti Division Nahan

Copy to the Superintending Engineer Jal Shakti Circle Nahan w.r.t his endorsement No. 6610 dated 13.10.2023 for information please.

Executive Engineer,
Jal Shakti Division Nahan

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KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY (KIDC)
C/o Common Facility Centre, Kala Amb, Distt. Sirmour, H.P.
Email : kidc.cetp@gmail.com

Ref. No. :- KIDC/- JSV-03

To

Dated: 25-09-2023

The Executive Engineer,
Jal Shakti Vibhag, Nahan, Distt Sirmaur H.P.

Sub: Repair & Maintenance of sewage pipeline of JSV for smooth functioning of CETP Kala Amb.

Sir,

As you are aware that as per Hon'ble NGT orders, a combined CETP of 2.50 MLD capacity for the purpose of treatment of Industrial effluent and Domestic sewage has been set up at KalaAmb. You are informed that CTO (Consent to Operate) has been received from HPSPCB dated on 21.09.2023 for smooth operation of CETP. In this regard, we want to kind your attention towards damaged Domestic sewage pipeline of Jal Shakti Vibhag (JSV). Along with Industrial Effluent, Domestic sewage is also a Primary/Essential row material for the smooth functioning of CETP and without Domestic sewage we are not able to treat or functioning of CETP. So please resolve the issue as soon as earliest, so that the functioning can be operated in good manner.

The matter was discussed already during the site visit of worthy MS, HPPCB Shimla on 27-5-2023 who advised SDO IPH Kala Amb to get this issue resolved and in case funds is any issue then same should be taken up with the Govt. Please expedite being Hon'ble NGT matter.

Thanking you.

Yours faithfully,

Director,
KIDC Kala Amb

C.C. to

1. The General Manager of Industries, H.P. Nahan-cum- Nodal Officer, CETP Kala Amb with the request to please take up the matter with JSV Deptt. and other authorities.

2. The Regional Officer (RO) HPSPCB, Paonta sahib, Sirmour HP.

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List of water polluting industries along with their final disposal and their compliance status of Himachal Pradesh									Annexure-H	
Sr. No.	**Name of the unit**	**Address**	**Category**	**Industry Type**	**Catchment Area**	**Daily Waste Water Generation (KL)**	**Mode of Treatment**	**Effluent Treatment System Details**	**Final Mode of Disposal**	**Compliance Status**
1	Adwin Pharma.	Vill. Rampur Jattan, Kala Amb.	Orange	Pharmacuetical formulation	Jattan Wala	3	ETP of Capacity 4 KLD	ETP followed by Evaporator of capacity 150 litters/hr	ZLD	Complying
2	AGV Fenestration (P) ltd.	Vill. Johron, Kala Amb.	Red	Aluminium door window	Jattan Wala	0.5	ETP of Capacity 3 KLD	ETP	Gardening within plant premises	Complying
3	Alps Communicatio ns	Village Jattan Wala, Trilokpur Road, Kala Amb	Orange	Pharmacuetical formulation	Jattan Wala	2	ETP of Capacity 3 KLD	ETP followed by Evaporator of capacity 400 litters/hr	ZLD	Complying
4	Art N Glass, Unit-I	Village Johron, Kala Amb	Orange	Laminated and Toughened glass	Jattan Wala	1.5	ETP of Capacity 5 KLD, STP of capacity 15 KLD	ETP	Gardening within plant premises	Complying
5	Art-N-Glass unit II	Vill Johron, kala Amb	Orange	Laminated and Toughened glass	Jattan Wala	1.5	ETP of Capacity 5 KLD	ETP	Gardening within plant premises	Complying
6	Axsys Solutions	Village Johron, Kala Amb	Red	Surface Metal Treatment	Jattan Wala	1.5	ETP of Capacity 4 KLD	ETP	Gardening within plant premises	Complying
7	Blue star Ltd, Unit-II	Village Manthapal, Kala Amb	Green	AC Assembly only	Jattan Wala	8	2 Nos of STPs of Capacity 15 KLD each	STP	Gardening within plant premises	Complying
8	BROP	Village Ogli, Trilokpur Road, Kala Amb	Orange	Disinfectants & Ointments	Jattan Wala	0.8	ETP of capacity 1.5 KLD	ETP followed by Evaporator of capacity 500 litters/hr	ZLD	Complying
9	C S Zircon Product.	Village Rampur Jattan, Trilokpur Road, Kala Amb.	Red	Zircon Products	Jattan Wala	20	ETP of Capacity 30 KLD	ETP	Reused in Process	Complying
10	Geeta Industries	Vill. Ogli, Trilokpur Road, Kala Amb.	Red	Industry involving metal treatment or process	Jattan Wala	3	ETP of Capacity 4 KLD	ETP followed by RO of capacity 500 litters/hr	Reused in Process	Complying
11	Gold Plus Himachal Safety Glass.	Village Johron, Kala Amb	Orange	Laminated/Tough ened Glass (Cutting and Heat Treatment only)	Jattan Wala	1	ETP of Capacity 2 KLD	ETP	Gardening within plant premises	Complying
12	MMG Healthcare.	Vill. Johron Kala Amb.	Orange	Pharmacuetical formulation	Jattan Wala	2	ETP of Capacity 12 KLD	ETP	Reused in Process	Complying
13	Oscar Remedies	Vill. Johron Kala Amb.	Orange	Pharmacuetical formulation	Jattan Wala	1.5	ETP of Capacity 4.5 KLD	ETP	Reused in Process	1st Show Cause notice Issued
14	Ovation Remides.	Village Johron, Kala Amb.	Orange	Pharmacuetical formulation	Jattan Wala	1	ETP of Capacity 5 KLD	ETP	Reused in Process	1st Show Cause notice Issued
15	Pidilite Industries (Unit-III)	Rampur Jattan, Kala Amb	Orange	Adhesive Monomer Based products	Jattan Wala	35	ETP cum STP of Capacity 50 KLD	RO System, MBR of capacity 24 KLD, ATFD of capacity 100 kg per hour	ZLD	Complying
16	Pidilite Industry Ltd., (Unit-II)	Johoron, Kala Amb, Distt. Sirmour.	Orange	Synthetic resins	Jattan Wala	44	ETP cum STP of Capacity 75 KLD	ETP cum STP	Gardening within plant premises	Complying
17	Rich Gravsis Pvt. Ltd	Village Manthapal, Kala Amb	Orange	Non - Diary Whip Cream	Jattan Wala	80	ETP cum STP of Capacity 150 KLD	ETP cum STP	Gardening/irrigatio n on nearby land aquired by unit	Complying
18	Ruchira Paper Mills Ltd. (Writing Ppaer Unit)	Trilokpur Road Kala Amb.	Red	Pulp and Paper	Jattan Wala	4000	ETP cum STP of Capacity 11000 KLD			Complying
19	Ruchira Paper Mills Ltd. (Kraft Paper Unit)	Kala Amb, Distt. Sirmour HP.	Red	Pulp and Paper	Jattan Wala			ETP cum STP	Discharge in drain	Complying
20	Saboo Cylinder.	Ind Area Kala Amb.	Orange	LPG Cylinders	Jattan Wala	7	ETP of Capacity 10 KLD, STP of capacity 35 KLD	ETP, STP	Reused in Process and gardening	Complying
21	Sagar Katha Factory	Trilokpur Road Kala Amb.	Orange	Kath Manufacturing	Jattan Wala	10	ETP of Capacity 12 KLD	ETP	Reused in Process	Complying
22	Sarv Biolab (P) ltd.	Village Rampur Jattan, Trilokpur Road, Kala Amb.	Orange	Herbal Extraction	Jattan Wala	37	ETP of Capacity 50 KLD	Dual Stage RO, Evaporator	ZLD	Complying
23	SBS Biotech. Unit -I	Vill. Rampur Jattan, Nahan Road, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	0.5	ETP of Capacity 5 KLD	ETP	Gardening within plant premises	Complying
24	Sheela Foam.	Nahan Road, Kala Amb.	Green	Mattresses	Jattan Wala	13	STP of Capacity 25 KLD	STP	Gardening within plant premises	Complying
25	Shree Krishna Steelage (P) ltd.	Trilokpur Road Kala Amb.	Red	Surface Metal Treatment	Jattan Wala	3.5	ETP of Capacity 5 KLD	ETP	Reused/Recycle	Complying
26	Siddhi Vinayak Industries	Village Johron, Kala Amb	Orange	Pharmacuetical formulation	Jattan Wala	1	ETP of capacity 5 KLD	Evaporator after ETP		Complying

List of water polluting industries along with their final disposal and their compliance status of Himachal Pradesh									Annexure-H	
Sr. No.	**Name of the unit**	**Address**	**Category**	**Industry Type**	**Catchment Area**	**Daily Waste Water Generation (KL)**	**Mode of Treatment**	**Effluent Treatment System Details**	**Final Mode of Disposal**	**Compliance Status**
27	SNS Corporation Unit-II	Village Rampur Jattan, Nahan Road, Kala Amb	Red	Galvanization process	Moginand	2	ETP of Capacity 4 KLD	RO of capacity 100 litters per hour	Reused in Process	Complying
28	Systole Remidies.	Vill. Ogli, Trilokpur Road, Kala Amb.	Orange	Pharmacuetical formulation	Ogli	2	ETP of Capacity 15 KLD	ETP	Gardening within plant premises	1st Show Cause notice Issued
29	Vinay Packaging (Athens Lab)	Vill. Rampurjattan, Nahan Road, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	1.5	ETP of Capacity 10 KLD	ETP	Gardening within plant premises	Complying
30	Virgo Industries	Village Rampurjattan, Kala Amb	Red	Laminated Sheets and Boards	Jattan Wala	21	ETPcum STP of Capacity 60 KLD	ETP	Reused/Recycle	Complying
31	Accura Care Pharmaceuticals (P) ltd.	Vill. Moginand, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	2	ETP of Capacity 10 KLD	ETP	RO System for Resued/recycle	1st Show Cause notice Issued
32	Blue Star Ltd, Unit-I	Village Moginand, Kala Amb	Green	Air Conditioner Assembly	Moginand	25	STP of Capacity 50 KLD	STP	Irrigation/Gardening within unit premises	Complying
33	Care Cosmetic.	Vill. Moginand Kala Amb	Orange	Cosmetic Products	Moginand	0.2	ETP of Capacity 3 KLD	ETP	Gardening within plant premises	Complying
34	Elnova Pharma.	Village Moginand, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	7	ETP of Capacity 15 KLD	ETP	Reused within unit for gardening and cleaning activities	Complying
35	Gnosis Pharma.	Vill. Moginand Kala Amb.	Orange	Pharmacuetical formulation	Moginand	8	ETP-cum-STP of Capacity 20 KLD	ETP cum STP	Reused within unit for gardening , cooling tower and toilet flushing	1st Show Cause notice Issued
36	Indkus biotech india	Village moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	5	ETP of Capacity 10 KLD	2 Nos Evaporator after ETP		Complying
37	Indo Rama Engineers	Village Moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	3.5	ETP of Capacity 5 KLD	Evaporator after ETP		Complying
38	Integrated Lab.	Moginand Kala Amb.	Orange	Pharmacuetical formulation	Moginand	2.4	Comman ETP of Capacity 3 KLD	ETP	Gardening within plant premises	Complying
39	Welcure Remedies	Moginand Kala Amb.	Orange	Pharmacuetical formulation						
40	KAG Industries	Village Moginand, Kala Amb	Orange	Food and food processing	Moginand	ETP- 10 KLD STP- 2 KLD	ETP of Capacity 50 KLD STP of capacity 10 KLD	ETP and STP	Reused in Toilet Flueshing, Gardening	Complying
41	Konark Enterprises.	Vill. Moginand Kala Amb	Red	Street Light Manufacturing	Moginand	2	ETP of Capacity 5 KLD	ETP	Gardening within plant premises	Complying
42	Konark Fixtures	Village Moginand, Kala Amb	Red	Aluminum Die Casting manufactuing	Moginand	14	ETP cum STP of Capacity 25 KLD	ETP cum STP	Reused in gardening activties and colloing towers	Complying
43	Konark Herbal & Health Care	Village Moginand, Kala Amb	Orange	Herbal Extraction	Moginand	5.5	ETP cum STP of Capacity 30 KLD	ETP cum STP	Gardening within plant premises	Complying
44	Konark Poducts	village Moginand, Kala amb	Red	Street Light Manufacturing	Moginand	4.5	ETP cum STP of Capacity 5 KLD	ETP cum STP	Irrigation /gardeningwithin unit premises	Complying
45	Medisys Biotech Private Limited.	Moginand, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	1	ETP of Capacity 2 KLD	ETP	Gardening activites	Complying
46	Phoenix Udyog.	Kala Amb, Distt. Sirmour HP.	Red	Sheet Metal Fabrication	Moginand	4.5	ETP of Capacity 10 KLD	ETP	Reused within plant in cooling towers	Complying
47	Pidilite Industry Ltd.,(Unit -I)	Village Moginand, Kala Amb	Orange	Monomer Based Adhesive manufacturer	Moginand	5	STP of Capacity 15 KLD	STP	Reused within plant in gardening and toilet Flushing.	Complying
48	Sozin Flora Pharma.(AMN Lifescience)	Village Moginand, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	12	ETP cum STP of Capacity 14 KLD	ETP cum STP	Gardening within plant premises	Complying
49	Sunvet Pharma Private Limited.	Village Moginand, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	2	ETP of Capacity 5 KLD	ETP	Used for irrigation /gardening activities within unit premises	Complying
50	Indo Phyto Chem	Mauza Rampur Jattan, Nahan Road, Kala Amb	Orange	Herbal Extraction	Moginand	0.7	ETP of capacity 10 KLD	Evaporator after ETP		Complying
51	Biologic Inc.	Vill. Ogli, Suketi Road, Kala Amb.	Orange	Pharmacuetical formulation	Suketi Road	1	Evaporator	Evaporator		Complying
52	Insight Soft Labz	Suketi Road Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	2	ETP of Capacity 4 KLD	Evaporator after ETP		Complying
53	Protech Telelinks	Suketi Road Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	1	ETP of Capacity 5 KLD	ETP	Used for irrigation activities within unit premises	Complying
54	Shivam Enterprises	Suketi Road Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	2.5	ETP of Capacity 10 KLD	ETP		Complying

List of water polluting industries along with their final disposal and their compliance status of Himachal Pradesh									Annexure-H	
Sr. No.	**Name of the unit**	**Address**	**Category**	**Industry Type**	**Catchment Area**	**Daily Waste Water Generation (KL)**	**Mode of Treatment**	**Effluent Treatment System Details**	**Final Mode of Disposal**	**Compliance Status**
55	Symboisis Pharmaceuticals.	Suketi Road, Kala Amb.	Orange	Pharmacuetical formulation	Suketi Road	9	ETP cum STP of Capacity 20 KLD	ETP cum STP	Used for gardening and disosed through CETP	Complying
56	Candour Pharmaceuticals	Suketi Road, Kala Amb.	Orange	Pharmacuetical formulation	Suketi Road	1	ETP of Capacity 5 KLD	Evaporator after ETP	Reused in gardening activties	Complying
57	Algen Healthcare.	Sadhora Road, Kala Amb (Near SPT Industries)	Orange	Pharmacuetical formulation	Sadhora Road	2	ETP of capacity 12 KLD followed by Evaporator	Evaporator after ETP		Complying
58	Aqua Parental	Village Khari, Sadhora Road, Kala Amb	Orange	Pharmacuetical formulation	Sadhora Road	6	ETP of Capacity 20 KLD	ETP	Irrigation within unit premises	Complying
59	Himachal Polyolefins.	Village Khari, Sadhora Road, Kala Amb.	Orange	Lime manufacturing	Sadhora Road	30	ETP of Capacity 40 KLD	ETP	Reused in slaker, slaking process	Complying
60	Orison Pharma International.	Vill. Ogli, Sadhora Road, Kala Amb	Orange	Pharmacuetical formulation	Sadhora Road	1	ETP of Capacity 5 KLD	ETP	Reused within plant for irrigation activities	Complying
61	Primus Pharmaceutical	Village Kheri, Sadhora Road, Kala Amb	Orange	Pharmacuetical formulation	Sadhora Road	1.5	ETP of Capacity 3 KLD	ETP	Reused in cooling towers and gardening activities	1st Show Cause notice Issued
62	SPT Industries	Village Ogli, Sadhora Road, Kala Amb	Orange	Aluminnum profile manufacturer	Sadhora Road	1	ETP of Capacity 2 KLD	ETP	Gardening activites	Complying
63	UB Bisucits Pvt. Ltd.	Village Khari, Sadhora road, Kala Amb	Orange	Bakery and confectionery	Sadhora Road	ETP- 8 KLD STP- 7 KLD	ETP of Capacity 10 KLD. STP of capacity 10 KLD	ETP and STP	Reused within plant for gardning activites	Complying
64	JMM Laboratories	Sadhora Road Kala Amb.	Orange	Pharmacuetical formulation	Sadhora Road	4	ETP of Capacity 8 KLD	ETP	Reused within plant for irrigation activities	Complying
65	Digital Vision.	Village Ogli, Kala Amb	Orange	Pharmacuetical formulation	Ogli	1.2	ETP of Capacity 2.5 KLD	ETP	Reused in gardening activites	Complying
66	Helpzyn Pharma	Nahan Road, Kala Amb.	Orange	Pharmacuetical formulation	Ogli	2	ETP of capacity 5 KLD	Evaporator after ETP		Complying
67	Myron Industries	Village Ogli, Nahan Road, Kala Amb	Red	Electric Ceiling Fan's Manufacturer	Ogli	0.5	ETP of Capacity 1 KLD	ETP	Recycle/Reuse	Complying
68	Progressive Industries	Village Ogli, Nahan Road, Kala Amb	Orange	LPG Cylinders	Ogli	2	ETP of Capacity 7 KLD	ETP	Gardening activites within unit	Complying
69	Vashishat Chemical.	Nahan Road Kala Amb.	Orange	Lime manufacturing	Ogli	42	ETP of Capacity 50 KLD	ETP	Recycled	Complying
70	Events Corporation, Unit-II	Village Ogli, Nahan Road, Kala Amb	Orange	Pharmacuetical formulation	Ogli	2	ETP of capacity 4 KLD	ETP	Gardening activites within unit	Unit Closed
71	Bimal Industries unit-II	IA kala amb	Red	Aluminum Milk Canes and Water Coolers	Khairi	2.8	ETP of Capacity 5 KLD	Evaporator after ETP		Complying
72	GMT Machine Tools	Village Johron, Kala Amb	Orange	Pharmacuetical formulation	Khairi	3	ETP of Capacity 5 KLD	ETP	Reused with unit for irrigation activites	Complying
73	Grampus Laboratories.	Vill. Johoron, Kala Amb.	Orange	Pharmacuetical formulation	Khairi	4	ETP of Capacity 10 KLD	ETP	Used for gardening activities	Complying
74	Him Sagar Laboratories.	Village Kheri, Trilokpur Road, Kala Amb.	Orange	Pharmacuetical formulation	Khairi	1	ETP of Capacity 2 KLD	Evaporator after ETP		Complying
75	JHS Svendgard Laboratories ltd.	Village Kheri, Trilokpur Road, Kala Amb.	Orange	Mouthwash, toothpaste and teeth whitening gel	Khairi	3	ETP of Capacity 50 KLD STP of capacity 10 KLD	ETP and STP	Ruesed within plant for gardening activities	Complying
76	MBC Industries	Kala Amb	Orange	Pharmacuetical formulation	Khairi	1.5	ETP of Capacity 5 KLD	ETP	Gardening activities	1st Show Cause notice Issued
77	MK Auto Clutch Co.	Villahe Kheri, Kala Amb	Red	Auto Parts	Khairi	1	ETP of Capacity 2 KLD	ETP	Gardening activites and cooling tower	Complying
78	Pashupati Spinning & Weaving Mills.	Village Kheri, Trilokpur Road, Kala Amb.	Red	Polyster Yarn manufacturing	Khairi	ETP-180 STP- 10	ETP of Capacity 200 KLD STP- 20 KLD	ETP and STP	Gardening activities witih unit premises	Complying
79	Pioneer Embroideries.	Vill. Kheri, Kala Amb.	Orange	Dyed Yarn/Thread (without dyeing and processing)	Khairi	16	STP of Capacity 40 KLD	STP	Reused within unit for irrigation activities	Complying
80	Pushkar Pharma.	Village Kheri, Meerpur Road, Kala Amb.	Orange	Pharmacuetical formulation	Khairi	1.5	ETP of Capacity 3 KLD	ETP	Irrigation within unit premises	Complying
81	Sai Corporation	Village Johron, Kala Amb	Orange	Cosmetic Productsm, cleaner, detergent, spray	Khairi	10	ETP cum STP of Capacity 20 KLD	ETP cum STP	Gardening and toilet flushing	Complying

List of water polluting industries along with their final disposal and their compliance status of Himachal Pradesh									Annexure-H	
Sr. No.	**Name of the unit**	**Address**	**Category**	**Industry Type**	**Catchment Area**	**Daily Waste Water Generation (KL)**	**Mode of Treatment**	**Effluent Treatment System Details**	**Final Mode of Disposal**	**Compliance Status**
82	Sai Tech Pharmaceuticals.	Vill. Kheri Trilokpur Road, Kala Amb	Orange	Pharmacuetical formulation	Khairi	ETP- 20	ETP of Capacity 20 KLD, STP of capacity 15 KLD	ETP and STP		Complying
83	Varav Biogenesysis P. Ltd	Village Johron, Kala Amb	Orange	Pharmacuetical formulation	Khairi	2	ETP of Capacity 6 KLD	ETP	Used in toilet flushing	Complying
84	Vidyasha Pharmaceuticals	Vilage Johron, Kala Amb	Orange	Pharmacuetical formulation	Khairi	2	ETP of capacity 5 KLD	Evaporator after ETP		Complying
85	Indo Herbal Extractions	Village Meerpur, Kala Amb	Orange	Herbal Extraction	Meerpur	1	ETP of capacity 5 KLD	Evaporator after ETP		Complying
86	Metero Decorative	Sudhora Road, Kala Amn	Orange	MDF Board, Particle Board and Aluminum Composite Panels	Sadhora Road	11	ETP of capacity 70 KLD	ETP	Reused within plant for irrigation activities	Complying
87	Vellinton Healthcare	Rampur Jattan, Kala Amb	Orange	Pharmacuetical formulation	Jattan Wala	2.5	ETP of capacity 15 KLD	ETP	Reused within plant for irrigation activities	Complying
88	Mediking Lifescience	Suketi Road, Kala Amb.	Orange	Pharmacuetical formulation	Suketi Road	3	ETP of capacity 5 KLD	ETP	Gardening activites within unit and toilet flushing	Complying
89	Ayush Herbal & Healthcare Unit II	Suketi Road, Kala Amb.	Orange	Herbal Extraction	Suketi Road	3	ETP of capacity 5 KLD	ETP	Used in gardening activities	Complying
90	Kirvsy Pharmaceuticals Pvt. Ltd.	Suketi Road, Kala Amb.	Orange	Pharmacuetical formulation	Suketi Road	4	ETP cum STP of capacity 8 KLD	ETP cum STP	Used in gardening activities	Complying
91	Dsa remedies pvt. Ltd	Vilage Moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	0.2	Evaporator	Evaporator only		Complying
92	Caspion Pharma	Suketi Road, Kala Amb.	Orange	Pharmacuetical formulation	Suketi Road	1.5	ETP of capacity 5 KLD	ETP cum STP	Reused within plant for irrigation activities	Complying
93	Somadil Biotech	Sudhora Road, Kala Amn	Orange	Pharmacuetical formulation	Sadhora Road	3	ETP cum STP of capacity 5 KLD	ETP	Gardening within unit	Complying
94	Shree Krishna Packaging	Trilokpur Road Kala Amb.	Red	LPG CylInders	Khairi	1.5	ETP of capacity 3 KLD	ETP	Recyled/Reuse	Complying
95	Alencure Biotech	Suketi Road Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	2	ETP of capacity 5 KLD	ETP	Reused within plant for irrigation activities	1st Show Cause notice Issued
96	HK Industries	Village Kheri, Trilokpur Road	Red	Cookware and Pressure cooker manufacturing	Khairi	1.5	ETP of capacity 2 KLD	ETP	Used in gardening activities	Complying
97	Sunstar Industries	Village Johron, Kala Amb	Red	assembly of Electric Iron, Fans and Mixer/Grinder	Johron	3	ETP of capacity 5 KLD	ETP	Used for gradening activities within unit	Complying
98	SG Engineer	Meerpur kolta Road, Kala Amb	Red	Prefabricated Shelters	Meerpur Kolta	1	ETP of capacity 2 KLD	ETP	Used for gradening activities within unit	Complying
99	Nibvir Pharma	Suketi Road kala Amb	Orange	Pharmacuetical formulation	Suketi Road	1	ETP of capacity 5 KLD	ETP	Reused in gardening activities	Complying
100	Enrobage India Pvt Ltd.	Nahan Road, Kala Amb.	Orange	Pharmacuetical formulation	Nahan Raod	0.4	Evaporator of capacity 45 litters per hour	Evaporator		Complying
101	Astrazen Pharmaceuticals	Mainthapal, Kala Amb	Orange	Pharmacuetical formulation	Mainthapal	1	ETP of capacity 3 KLD	RO after ETP	Recyled/Reuse	1st Show Cause notice Issued
102	Himalyan College (Maa Sarswati Educational Trust)	Sudhora Road, Kala Amn	Red	Educational Institute	Suketi Road	100	STP of capacity 150 KLD	STP	Used for irrigation activities within premises	Complying
103	Rajshree Fabrics	Trilokpur Road Kala Amb.	Green	Non Woven Fabrics	Rampur Jattan	4	STP of capacity 10 KLD	STP	Gardening activites within unit premises	Complying
104	Vimal Industries	Rampur Jattan, Kala Amb	Orange	Non Woven Spun Bond Fabric	Rampur Jattan	4	STP of capacity 10 KLD	STP	Gardening activites within unit premises	Complying
105	Anagad Enterprises	Trilokpur Road Kala Amb.	Orange	Card Board Boxed and allied boxes components	Rampur Jattan	ETP- 0.5 STP- 3.6	ETP of capacity 1 KLD, STP of capacity 10 KLD	ETP and STP	Gardening activites within unit premises	Complying

Annexure-I

❖ **Operational Efficacy and compliance Status of existing STPs in Districts of Panchkula, Ambala, Kurukshetra and Kaithal in Haryana**

Sr. No.	Name and District of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
Ambala					
1	3.00 MLD STP at Naya Gaon, Unit I, Ambala City	PHED	3	28.08.2023	Non-Complying
2	3.25 MLD STP at Naya Gaon, Unit II Ambala City	PHED	3.25	28.08.2023	Non-Complying
3	5 MLD Baldev Nagar, Unit I, Ambala City	PHED	5	16.08.2023	Non-Complying
4	3.25 MLD STP at Baldev Nagar, Unit II, Ambala City	PHED	3.25	16.08.2023	Non-Complying
5	5 MLD at Moti Nagar, Unit.I, Ambala City	PHED	5	28.08.2023	Non-Complying
6	5 MLD STP at Moti Nagar, Unit.II, Ambala City	PHED	5	28.08.2023	Non-Complying
7	6 MLD STP at Modal Town, Ambala City	PHED	6	28.08.2023	Complying
8	3.25 at Nasirpur, Ambala City	PHED	3.25	28.08.2023	Non-Complying
9	0.25 MLD at Sadopur , Ambala City	PHED	0.25	30.06.2023	Complying
10	3.00 MLD at Devi Nagar , Ambala City	PHED	3	30.06.2023	Non-Complying
11	3 MLD STP at Nariangarh , Ambala	PHED	3	16.08.2023	Non-Complying
12	2 MLD STP at Sec.7 , Urban Estate, Ambala City	HSVP	2	14.08.2023	Complying
13	5 MLD STP at Sector 21, Ambala City	HSVP	5	14.08.2023	Complying
14	4 MLD STP Barara	ULBD	4		Complying
Kurukshetra					
15	25 MLD STP Thanesar, Kurukshetra by PHED in 31.05.2019	PHED	25	24.08.2023	Complying
16	8 MLD STP Model Town, Pehowa Kurukshetra by PHED in May dt. 2015	PHED	8	24.08.2023	Non-Complying
17	11.5 MLD STP Ladwa Road , Shahbad Kurukshetra by PHED in May, 2016	PHED	11.5	24.08.2023	Complying
18	15 MLD STP Kurukshetra by HSVP	HSVP	15	29.08.2023	Complying
Panchkula					
19	4.5 MLD Kalka Panchkula by PHED in 30.3.2015	PHED	4.5	14.08.2023	Non-Complying
20	0.25 MLD Kalka Panchkula by PHED in 28.5. 2017	PHED	0.25	14.08.2023	Non-Complying
21	5 MLD STP Nalagarh Road, Manakpur, Pinjore Panchkula by PHED 31.1.2015	PHED	5	14.08.2023	Complying
22	18 MLD STP Panchkula by HUDA in 31.12.2002	HSVP	18	17.08.2023	Complying
23	39 MLD STP Panchkula by HUDA in Nov. 2011	HSVP	39	17.08.2023	Complying
24	15 MLD STP Sector- 28, Panchkula by HUDA in 2012	HSVP	15	18.08.2023	Complying
25	Nangal & Alipur	ULBD	0.5		Complying
26	Kot	ULBD	0.75		Complying
27	Khagesara & Toka	ULBD	0.5		Complying
28	Khatoli	ULBD	0.75		Complying
29	Billa	ULBD	0.75		Complying
30	Sukhdarshanpur	ULBD	0.75		Complying
31	Saketri	ULBD	1.5		Complying
32	Ramgarh	ULBD	1		Complying

Sr. No.	Name and District of STPs	Deptt.	Existing STP and Capacity (MLD)	Date of sampling	Latest Compliance Status
33	9 MLD STP Garrison Engineer, Chandimandir Panchkula in April 2012	GE	9	14.08.2023	Complying
Kaithal					
34	10 MLD STP Cheeka, Kaithal by PHED in 1.4.2013	PHED	10	28.08.2023	Complying
35	10 MLD STP , Jind Road Kaithal by PHED in September , 2012	PHED	10	28.08.2023	Complying
36	10 MLD STP Manas Road, Kaithal by PHED in June , 2006 (MBBR)	PHED	10	28.08.2023	Complying
37	10 MLD Manas Road,Kaithal bby PHED in Sep , 2012 (SBR)	PHED	10	28.08.2023	Complying
38	5 MLD STP Kalayat , Kaithal by PHED in 1.4.2014	PHED	5	24.07.2023	Complying
39	3.5 Pundri Kaithal by PHED in 4.7.2014	PHED	3.5	28.08.2023	Complying
40	7.5 MLD Kaithal by HUDA in 31.8.2016	HSVP	7.5	28.08.2023	Complying
	Total No. of STPs- 40		**269.75 MLD**		

List of water polluting industries along with their final disposal and their compliance status of Haryana

Annexure J

Sr. No.	Unit Name	Unit Address	Consent Status	Product /Process	Category	SSI/Medium/Large	Catchment Area of River	Status of installation of ETP/STP	Quantum of Effluent Generation (KLD)		Mode of Disposal	
									Domestic Effluent	Trade Effluent	Domestic Effluent	Trade Effluent
A.	**District Ambala**											
1	M/s Eakansh Wheels	Eakansh Wheels, NH-7, Near HP Petrol Pump, Naraingarh District Ambala	Valid upto - 31.03.2031	Authorized Service station for automobiles	ORANGE	SSI	River Markanda	ETP	2	3	Septic Tank	Recycling/Reusing in washing
2	M/s CHOPRA ELECTROPLATING WORKS	124, VIKASH PURI, PO INDUSTRIAL AREA AMBALA CANTT	Valid upto- 30.09.2025	ELECTROPLATING	RED	SSI	River Tangri Which is further merging into River Markanda	ETP	0.2	0.007	Drain	Reuse in process after treatment
3	M/s Oasis Commercial Pvt Ltd	Village Jatwar Tehsil Naraingarh Distt Ambala	Valid upto- 30.09.2026	Distillery (molasses / grain / yeast based) for manufacturing of rectified spirit/ENA- 120 Metric Tonnes/Day	RED	Large	River Tangri Which is further merging into River Markanda	ETP-cum-STP	20	850	Reuse in process after treatment (ZLD)	Reuse in process after treatment (ZLD)
4	M/s Oasis Overseas Exports Pvt. Ltd.	Village Jatwar Tehsil Naraingarh Distt Ambala	Valid upto- 30.09.2026	Distillery (molasses / grain / yeast based)	RED	Large	River Tangri Which is further merging into River Markanda	ETP	15	500	Reuse in process after treatment (ZLD)	Reuse in process after treatment (ZLD)
5	M/s Durga Enterprises	Khasra No. 63, Khatoni No. 1248, Naraingarh Road, Kala Amb, Tehsil Naraingarh, District Ambala	Valid upto - 31.03.2025	Printing or etching of glass sheet using hydrofluoric acid	ORANGE	SSI	River Markanda	ETP	0.5	1.5	Septic Tank	Recycling/Reusing in the Process
6	M/s Axiom Ayurveda Pvt Ltd.	Ward No 15, Rampur-Sarsehri Road, Ambala Cantt.	Valid upto - 31.03.2030	Ayurvedic and homeopathic medicine	ORANGE	SSI	River Tangri Which is further merging into River Markanda	ETP	1	5	Septic Tank	For irrigation/ Public Sewer after treatment
7	M/s NARAINGARH SUGAR MILLS LTD	VPO BANONDI TEHSI NARAINGARH	Valid upto- 30.09.2024	Sugar Mill	RED	Large	River Markanda	ETP & STP	48	550	For irrigation after treatment	For irrigation after treatment
8	M/s Partap Fabrics Pvt. Ltd.,	V.P.O. Kesri, Saha-Shahabad Highway, Ambala	Valid upto- 30.09.2025	DENIM FABRICS- 40 Metric Tonnes/Day	RED	Large	River Markanda	ETP & STP	22	90	Evaporation by M.E.E and irrigation	Evaporation by M.E.E and irrigation
9	M/s N.V.International Pvt. Ltd.,	Village Badholi, Tehsil Naraingarh, District Ambala	Valid upto- 30.09.2025	Distillery (molasses / grain / yeast based) for manufacturing of Extra Neutral Alcohol Rectified Spirit- 45 Metric Tonnes/Day	RED	Large	River Begna Which is further merging into River Markanda	Common ETP	20	350	Reuse in process after treatment (ZLD)	Reuse in process after treatment (ZLD)
10	M/s N V Distilleries Limited	Village badholi, teh naraingarh, Ambala	Valid upto- 30.09.2024	Distillery including fermentation industry	RED	Large	River Begna Which is further merging into River Markanda	Common ETP	2	180	Reuse in process after treatment (ZLD)	Reuse in process after treatment (ZLD)
11	M/s Paradeep Fertichem Industry Pvt Ltd	Village Patvi Post office Jatwar Naraingarh Ambala	Valid upto - 31.03.2027	Formulation of Pesticides	ORANGE	SSI	River Tangri Which is further merging into River Markanda	ETP	0.9	0.5	Septic Tank	Recycling/Reusing in the Horticulture
12	M/s Rock and Storm Bottlers Private Limited	Village Kesri Saha Shahbad Road Saha Ambala	Valid upto - 31.03.2024	Potable alcohol (IMFL) by blending, bottling of alcoholic products (capital investment on plant & machinery < 1 crore)	ORANGE	SSI	River Markanda	ETP	2	8	Septic Tank	For irrigation after treatment
13	M/s B V BIO CORP PVT LTD	VILLAGE PATVI,P.O. JATWAR,TEHSIL NARAINGARH, DISTRICT AMBALA	Valid upto - 31.03.2028	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	ORANGE	SSI	River Tangri Which is further merging into River Markanda	ETP	0.6	0.6	Septic Tank	For irrigation after treatment
14	M/s GALAXY GLOBAL EDUCATIONAL TRUST	VILL DINARPUR, Ambala	Valid upto - 31.03.2027	Units having discharges of 10 KL or more	ORANGE	Large	River Markanda	STP	67	NA	For irrigation after treatment	NA
15	M/s Rudraksh Envirocare Pvt Ltd	V & PO Bhadog, Tehsil Naraingarh, District Ambala, Haryana	Valid upto- 30.09.2027	Common treatment and disposal facilities(CETP, TSDF, E- waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)	RED	SSI	River Tangri Which is further merging into River Markanda	ETP	1	0.3	Septic Tank	Re-use and Plantation
16	M/s MM CONTINENTAL	NH-73, AMBALA JAGADHRI HIGHWAY MULLANA, DISTT AMBALA	Valid upto - 31.03.2026	Hotels (Less then 3 star)	ORANGE	Large	River Markanda	STP	30	NA	For irrigation after treatment	NA

17	M/s Elechem Bio Sciences Private Limited	Village Jatwar Tehsil Naraingarh District Ambala	Valid upto - 31.03.2032	Formulation of Pesticides	ORANGE	SSI	River Tangri Which is further merging into River Markanda	ETP	0.3	0.5	Septic Tank	Solar Evaporation pond
18	M/s Hotel Aashiana	Indira Colony, Behind indian roller, Jagadhri road, ambala Cantt	Valid upto - 31.12.2031	Hotels (Less then 3 star)	GREEN	SSI	River Tangri Which is further merging into River Markanda	ETP	1	3	Septic Tank	For Plantation/Gardening/ Horticulture after treatment
19	M/s Hotel Indian Roller	Jagadhri Road, Ambala Cantt.	Valid upto - 31.12.2031	Hotels (Less then 3 star)	GREEN	SSI	River Tangri Which is further merging into River Markanda	ETP	1	5	Septic Tank	For Plantation/Gardening/ Horticulture after treatment
20	M/s Oasis Ethanol Industries Private Limited	Vill Jatwar, Block Shahzadpur, Tehsil Naraingarh, Ambala	Valid upto- 30.09.2027	Distillery (molasses / grain / yeast based) for manufacturing of ETHANOL 320 Kilo liters/Day, Biomass based Co Gen Power Plant 14.4 Megawatt	RED	Large	River Tangri Which is further merging into River Markanda	Common ETP	20	2160	Reuse in process after treatment (ZLD)	Reuse in process after treatment (ZLD)
21	M/s Hotel the Palm	155, Gobind Nagar, ambala Cantt.	Valid upto - 31.12.2032	Hotels (Less then 3 star)	GREEN	SSI	River Tangri Which is further merging into River Markanda	ETP	1	5	Septic Tank	For irrigation after treatment
22	M/s DE VANSH BANQUET	VPO KHUDDA KALAN, AMBALA CANTT	Valid upto - 31.12.2032	Banquet Hall	GREEN	SSI	River Tangri Which is further merging into River Markanda	ETP	0.5	3	Septic Tank	For irrigation after treatment
23	M/s Racsan Foods Private Limited	Village Nagawan, Bhareri Road, Naraingarh	Valid upto - 31.03.2027	Manufacturing of Starch/Sago	ORANGE	Medium	River Begna Which is further merging into River Markanda	ETP	3	130	Septic Tank	Recycling/Reusing in the Process
24	M/s Scalene international	425 A to 428 A Mahesh Nagar Ambala cantt	Valid upto - 31.12.2037	Hotels (Less then 3 star)	GREEN	SSI	River Tangri Which is further merging into River Markanda	ETP	1	2	Public Sewer	For irrigation after treatment
25	M/s CEEON INDIA	NH444-A, VILL- DINARPUR, SAHA TO SHAHABAD ROAD, DISTT- AMBALA, HARYANA	Valid upto- 30.09.2027	Automobile Manufacturing (integrated facilities)	RED	SSI	River Markanda	ETP	0.6	3	Septic Tank	Recycling/Reusing in the Process
26	M/s GLASSCO LABORATORY EQUIPMENTS PVT. LTD.	Village Manglai PO Khudda Kalan District Ambala	Valid upto - 31.12.2027	Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	GREEN	Large	River Tangri Which is further merging into River Markanda	ETP & STP	9	1	For irrigation after treatment	For irrigation after treatment
27	M/s JVS Biofuels PVT. LTD.	Village Jatwar Block Shahzadpur Ambala	Valid upto- 30.09.2025	Distillery (molasses / grain / yeast based) for manufacturing of Cogeneration power 4 Megawatt ,Ethanol 120 Kilo liters/Day	RED	Large	River Tangri Which is further merging into River Markanda	ETP/STP	10	400	For irrigation/ Plantation	Recycling/ re-use (ZLD)
28	M/s J.P ELECTROPLATING WORKS	BEECH KI DIGGI, RAMBAG ROAD, ASHARFI BAGH, AMBALA CANTT	Valid upto- 30.09.2025	ELECTROPLATING	RED	SSI	River Tangri Which is further merging into River Markanda	ETP	0.2	0.005	Septic Tank	In to drain after treatment
29	M/s PARKASH ELECTROPLATING WORKS	3375,77, KACHA BAZZAR, AMBALA CANTT	Valid upto- 30.09.2025	ELECTROPLATING	RED	SSI	River Tangri Which is further merging into River Markanda	ETP	0.1	0.002	Septic Tank	In to drain after treatment
30	M/s KAPOOR (BRIGHT) ELECTROPLATING WORKS.	#1085, OLD ALLU GODWON, AMBALA CANTT.	Valid upto- 30.09.2025	ELECTROPLATING	RED	SSI	River Tangri Which is further merging into River Markanda	ETP	0.2	0.006	Septic Tank	In to drain after treatment
31	M/s MODERN ELECTROPLATIG WORKS	3751, HILL ROAD, AMBALA CANTT.	Valid upto- 30.09.2025	ELECTROPLATING	RED	SSI	River Tangri Which is further merging into River Markanda	ETP	0.082	0.006	Septic Tank	In to drain after treatment
32	M/s DHIMAN ELECTROPLATING WORKS	REGD.FROM MC, AMBALA VIDE NO:53	Valid upto- 30.09.2025	ELECTROPLATING	RED	SSI	River Tangri Which is further merging into River Markanda	ETP	0.2	0.005	Septic Tank	In to drain after treatment
33	M/s ARJUN ELECTROPLATING WORKS	12 CROSS ROAD NEAR WATER TANK 1903 AMBALA CANTT	Valid upto- 30.09.2025	ELECTROPLATING	RED	SSI	River Tangri Which is further merging into River Markanda	ETP	0.2	0.007	Septic Tank	In to drain after treatment
34	M/s MAHARISHI MARKENDESHWAR UNIVERSITY (MMU MULLANA)	VILLAGE BHURIA, MULLANA AMBALA	Valid upto- 30.09.2026	Building and construction project having quantity of waste water generation 10 KLD to 100 KLD	ORANGE	Large	River Markanda	STP	1000	NA	For irrigation after treatment	NA
B.	**District Kuruskhetra**											
35	M/s Brevena Foods Pvt. Ltd.	Khasra No.1413, 1403, Village Chammu Kalan, Tehsil Ismailabad, Kurukshetra	Valid upto 31/03/2027	Food Product	Orange	Small	River Markanda	ETP	2	10	Septic Tank	For Irrigation
36	Gakhar Alloys	9//6/2/2, Village Chhor, Kurukshetra	Valid upto 30/09/2026	Lead Acid Batteries	Red	Small	River Markanda	ETP	1	5	Septic Tank	For Irrigation

37	Mahalakshmi Motors	Ladwa Road, Tehsil Shahabad Markanda, Kurukshetra	Valid upto 31/03/2032	Service Station	Orange	Small	River Markanda	ETP	1.6	0.8	Public Sewer	Public Sewer
38	Marino Agri Tek Private Limited	VillageKharindwa, Tehsil Shahabad Markanda, District Kurukshetra	Valid upto 31/03/2032	Pesticides	Orange	Small	River Markanda	Solar Evaporation Pond	0.3	0.4	Septic Tank	Recycling/Reuse in the manufacturing process
39	Niva Metals Private Limited	Village Mohan Pur, Near Shahabad Markanda, Kurukshetra	Valid upto 30/09/2026	Lead Acid Batteries	Red	Small	River Markanda	ETP & STP	0.5	2	Septic Tank	Recycling/Reuse
40	Oswal India Agrochemical	Village Rawa, Barara Road, Shahbad Markanda, Kurukshetra	Valid upto 31/03/2026	Pesticides	Orange	Small	River Markanda	ETP	2	1	Septic Tank	For Irrigation
41	Shree Ram Crop Science	Village PO Jhansa, District Kurukshetra	Valid Upto 31/03/2026	Formulation of pesticides	Orange	Small	River Markanda	ETP	0.1	0.1	Septic Tank	Solar Evaporation
42	S.R.V.K. Lead Recycling Plant	Village Dangali, Post Office Jhandheri, Tehsil Shahabad Markanda, Kurukshetra	Valid upto 30/09/2026	Lead Acid Batteries	Red	Small	River Markanda	ETP	1	4	Septic Tank	NA
43	T C AGRO	Village Ajrawar Ismailabad District Kurukshetra	Valid upto 30/09/2023/Applied	Pharmacuticals	Red	Small	River Markanda	ETP	3	0.2	Septic Tank	Reused for horticulture and irrigation purpose
44	Tanu Agro Industries	Vill. Golpura, Khewat No.57, Khatoni No.139, Khasra No.845, Shahabad Markanda, Kurukshetra	Valid upto 31/03/2026	Formulation of pesticides	Orange	Small	River Markanda	NR	0.3	0.2	Septic Tank	Solar Evaporation
45	The Shahabad Co. Operative Sugar Mills Limited (D.U.)	Village Jhandheri, Tehsil Shahabad District Kurukshetra	Valid upto 30/09/2024	Distillery	Red	Small	River Markanda	ETP & STP	49	1267	Recycling/Reuse in the manufactuirng process	Recycling/Reuse
46	The Shahabad Coop Sugar Mills Ltd.	Ladwa Road, Shahabad (M), Kurukshetra	Valid upto 30/09/2024	Sugar Mill	Red	Small	River Markanda	ETP & STP	50	750	on land for irrigation	PHED Sewer leading to 11.5 MLD STP
C.	**District Panchkula**											
47	Global Infra Developers	NH-7, Village Mouli, Distt. Panchkula	Valid upto 30.09.2026	Industrial Estates/parks/complexes/area	Red	Large	River Tangri	STP	186	0	For Irrigation	NA
48	Flyover Distillers and Bottlers Pvt. Ltd.,	Vill. Bagwala, Tehsil Barwala, Distt. Panchkula	Valid upto 31.03.2024	Non alcoholic Beverages (Bottling Plan)	Orange	Large	River Tangri	ETP	5	5	Septic Tank	For Irrigation
49	Shree Ram Industries	Village Batwal, Sub Tehsil Barwala, Distt. Panchkula	Valid upto 30.09.2025	Lead Metal extraction involving different furnaces	Red	Medium	River Tangri	ETP	2	2	Septic Tank	For Irrigation
50	Vedaang Proteins Pvt. Ltd.,	Dhandaurru to Khatoli Road, Vill Dhandaurru, Tehsil Barwala, Panchkula	Valid upto 31.03.2024	Solvent, Vegetable oil manufacturing including solvent	Orange	Large	River Tangri	ETP	2	30	Septic Tank	For Irrigation
51	United Chemicals Industries (Rainbow Crop Health)	VPO Mouli, Panchkula	Valid upto 31.03.2029	Formulation of pesticides	Orange	Small	River Tangri	ETP	0.3	0.5	For Irrigation	For Irrigation
52	ESS KAY HYGIENIC SERVICE	VILL. BAGWALA, DISTT PANCHKULA	Valid upto 30.09.2026	CBMWTF/Service Provider	Red	Small	River Tangri	ETP	1.5	2	Septic Tank	Recycling/Reused
53	Rebuild Energy	VPO Mouli, Tehsil Barwala, Distt. Panchkula	Valid Upto 30.09.2024	Recycling of used lead acid batteries	Red	Small	River Tangri	ETP	1	1	Septic Tank	For Irrigation
54	Exito Gourment Pvt. Ltd.,	Village- Golpura, Barwala, District Panchkula	Valid Upto 31.03.2026	Recycling of used lead acid batteries	Orange	Large	River Tangri	ETP	0.75	19	Septic Tank	For Irrigation
55	Kailash Industries	Vill. Batwal, Tehsil Barwala, Distt. Panchkula	Valid upto 30.09.2025	Lead Unit-Industry engaged in recycling/reprocessing/recovery/reuse	Orange	Large	River Tangri	ETP	0.3	0.2	Septic Tank	Recycling/Reuse
56	CAS Motors	Khasra No. 30/22/1, 23/1/2, 30//19/2/2, 20/1, Baghwali, Distt. Panchkula	Valid upto 31.03.2025	Automobile servicing, repairing	Orange	Small	River Tangri	ETP	0.5	5	Septic Tank	For Irrigation
57	A.K. Steels	Vill. Bataur, Tehsil Barwala, Distt. Panchkula	Valid Upto 30.09.2025	Industries engaged in recycling/reprocessing	Red	Small	River Tangri	ETP	0.5	4.5	For Irrigation	Recycline/Reuse
58	Damaira Pharmaceuticals Pvt. Ltd,	VPO- Haripur, Tehsil-Raipur Rani, District-Panchkula	Valid Upto 31.03.2027	Pharmaceutical Formulation and for R & D Purpose	Orange	Large	River Tangri	STP/ETP	10	10	Recyling/Reuse	Recycling/Reuse
59	Stylam Industries Ltd.	Manak Tabra, Raipur Rani, Panchkula	Valid upto 31.03.2025	Ply board Manufacturing (including veneer and laminate)	Orange	Large	River Tangri	STP	10	0	For Irrigation	NA
60	Modern Steel Industry	Khewat No. 43, Barwala Raipur Rani Road, Vill-Sarakpur, Tehsil-Raipur Rani, District-Panchkula	Valid upto 30.09.2026	Industry or processes involving foundry operations	Red	Medium	River Tangri	ETP	0.5	1	Septic Tank	Recycling/Reuse
61	AHU Laboratories Pvt. Ltd.,	Khasra No. 45//6 7 8, 45//8, Vill. Haripur, Tehsil Raipur Rani, Panchkula	Valid upto 31.03.2024	Pharmaceuticals formulation and for R & D	Orange	Large	River Tangri	STP/ETP	15	50	Recycling/Reuse	For Irrigation

62	Lala Birkha Ram Medical Research and Educational Soc.,	Golpura, Panchkula	Valid upto 31.03.2022 and refused	Educational Institute having STP capacity 10 KLD or more but less than 100 KLD	Orange	Medium	River Tangri	STP	5	0	For Irrigation	NA
63	M.G. Petrochem Pvt. Ltd.,	Village Ferozpur, Tehsil Raiupur Rani, Distt. Panchkula	Valid upto 30.09.2027	Ethanol Industry-----Distillery (molasses/grain/yeast based)	Red	Large	River Tangri	STP/ETP	30	1097	For Irrigation	For Irrigation
64	Inflame Appliances Limited,	Vill. Bagwali, Tehsil Panchkula	Valid upto 31.03.2024	Power Press and Spray Painting, Paint Baking	Orange	Large	River Tangri	STP/ETP	10	10	For Irrigation	For Irrigation
65	Irle Kay Jay Rolls Private Limited	Village-Bagwali, Nh-7, Tehsil-Barwala, District-Panchkula	Valid upto 31.03.2032	(Foundry) Sewage Treatment Plant	Orange	Large	River Tangri	STP	10	0	For Irrigation	NA
66	Rudra Smelting Industries,	Vill. Haripur, Distt. Panchkula	Valid upto 30.09.2026	Recycling of used lead acid batteries	Red	Small	River Tangri	ETP	1	2	Septic Tank	Onland to percolate
67	Unitech Power Systems,	Vill. Hangoli, The. Raipur Rani, Distt. Panchkula.	Valid upto 30.09.2026	Industry or process involving metal surface treatment or process	Red	Medium	River Tangri	ETP	2	3	Septic Tank	For Irrigation
68	Shiwaksh Enterprises,	VPO Garhikotaha, Panchkula	Valid upto 30.09.2024	Industries engaged in recycling/ reprocessing/recovery	Red	Small	River Tangri	ETP	0.5	1.5	Septic Tank	For Irrigation
69	Innovative Polymers,	Vill. Mouli, Barwala, Panchkula	Valid upto 31.03.2031	Rubber Goods Industry	Orange	Small	River Tangri	ETP	0.5	0.5	Septic Tank	Onland to percolate
70	Shreee Balaji Furniture Industries,	Vill. Sarakpur, Naraingarh Road, Panchkula	Valid upto 31.03.2032	Polythene and plastic processed	Green	Small	River Tangri	ETP	0.2	0.2	Septic Tank	For Irrigation
D.	**District Kaithal**											
	NIL, as no industry falling in catchment area of River Markanda or its tributaries											

Annexure K

Photograph 1 and 2: Discharge of Industrial Effluent in Markanda River

Bottom Image No. 3 Muddish Discharge of Screening and Washing plants situated in Village Dera, Haryana

Photographs 3, 4, 5 & 6: Dumping of lime sludge/waste on the banks of Markanda River

Photograph 7 and 8: Sand Mining in Markanda River at Kalaamb area of Haryana

Annexure R-4

Item No.2 (Court No. 2)

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

(Through Physical Hearing with Hybrid VC Option)
Original Application No.515/2022

Dharamvir ...Applicant

Versus

State of Haryana & Anr. ...Respondents

Date of hearing: 18.10.2023

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.

Applicant: None for applicant.

Respondents: Mr. Rahul Khurana, Advocate for Respondents no. 1, 3, 6, 8 and 9.
Mr. Sumit Khimta, DC, Sirmaur.
Mr. Pawan Sharma, RO, PCB
Mr. Abhinandan Jain, Advocate for Respondent no.6-HSPCB.
None for Respondents no. 5 and 7.

Application is registered based on a Letter Petition received by Post.

ORDER

1. Report has been filed by HSPCB vide email dated 17.10.2023.

2. Learned Counsel for the respondents no. 1, 3, 6, 8 and 9 and 5 and 7 seek time for filing of detailed report in compliance to orders passed by this Tribunal.

3. Request is allowed. Detailed report in compliance with orders passed by this Tribunal be filed **within three months** by e-mail at judicial-

ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

4. List for further consideration on 05.03.2024.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

October 18th, 2023
AG

H.P. STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE PAONTA SAHIB 01704-225870
,Himud Complex, Plot No. 1-3, Shubhkera https://hppcb.nic.in/
Teh. Paonta Sahib, Distt Sirmaur, H.P-17302 pcbropaonta1@gmail.com

Annexure R-5

No.HPSPCB/RO(Pt)/OA 515 of 2022/2024- 1192-96 **Dated: 12.07.2024**

To

1. M/**s Ruchira Papers Limited**, Tirlokpur Road, Village Rampur Jattan, Kala-Amb (H.P.)	2. **M/s Vashisht Chemicals Private Limited**, Village Ogli, PO. Kala Amb, Sirmaur, (H.P.)
3. **M/s Himachal Polyolefins Limited**, Village Ogli Yamuna Nagar Road Kala Amb, Sirmaur, (H.P.)	

Subject: **Show Cause Notice Regarding Unauthorized Disposal of Waste Lime Sludge.**

Reference: **Joint Committee Report on Pollution in River Markanda in OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, pending before Hon'ble NGT, Routine inspection of Kala Amb area, Violation of Environmental Laws and unauthorized Disposal waste Lime Sludge and complaint received against waste lime disposal.**

This is in reference to the subject matter cited above. In this context, it is informed that, the Joint Committee constituted by the Hon'ble NGT in OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, in the matter of pollution in River Markanda, has submitted its report to Hon'ble NGT, which inter alia highlights the unscientific disposal of waste lime sludge at non-designated areas, including along the banks of River Markanda in Kala Amb area of the district.

As you are aware, above 03 industrial units in the area generating waste lime sludge. And whereas unscientific disposal of waste lime sludge has been observed at various locations in the Kala Amb and adjoining areas. (photographs are attached herewith). You are hereby directed to show cause, within **15 days** from the receipt of this notice, and submit the following detailed information-

1. **Quantum of lime waste / sludge generated per day or per month from all processes.**
2. **Measures adopted for the storage, handling and scientific disposal of waste lime sludge generated from your industry.**
3. **Necessary authorizations/permissions under the applicable environmental laws for the disposal of waste lime sludge as applicable.**
4. **Mode of transportation of such waste from the industry.**
5. **Submission of lab analysis reports wrt type characterization and composition of lime sludge generated from the process.**
6. **Proof of disposal and detailed submission wrt such waste from the unit.**

It is further directed that failure to make a satisfactory submission to this notice within the stipulated time period shall lead to initiation of penal action under the Environment (Protection) Act, 1986, and environmental laws as applicable.

Treat it as most urgent.

Encl: Photographs

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

1. The **Member Secretary, HPPCB** New Shimla for the favor of kind information please.
2. The **Deputy Commissioner, Sirmaur** at Nahan w.r.t directions issued in the review meeting held on 01.07.2024 in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr for kind information, please.

Regional Officer
HPSPCB, RO, Paonta Sahib

Photograph No.1	**Photograph No.2**
Photograph No. 1 and 2 Shows Status of waste lime sludge dumped at non designated location in Kala Amb area.	

Annexure R-6

Vashisht Chemicals
Private Limited

July 22nd, 2024.

The Regional Officer
HP State Pollution Control Board
Regional Office Poanta Sahib
Himuda Complex, Plot 1-3, Shubkhera,
Tehsil Poanta Sahib, Dist Sirmaur- 173025, HP.

Sub: Show-cause notice notice Ref: HPSPCB/RO(Pt)/OA 515 of 2022-2024- 1192-96, Dated 12-July-2024.

Sir,

We submit our reply for Show-cause notice Ref: HPSPCB/RO(Pt)/OA 515 of 2022-2024- 1192-96, Dated 12-July-2024.

We generate Lime Sludge (of gritty nature) which originates from the Gyro-Screens (Vibratory Screens) wherein Milk of Lime is screened for grits and Ppt Calcium Carbonate is screened for grits.

Answer to Point #1.

The Quantum of Lime Sludge is generated & month wise details are in enclosed sheet.

Answer to point #2.

The waste falls into the Waste Pit (Enclosed- Photograph 1). Thereafter it is handled by a JCB and put onto a Truck as sales of Raw Material for Hydrated Lime input for NHAI Highways or Fly Ash Lime Bricks.

Answer to Point #3.

Lime Sludge is not disposed off, it is a saleable material and sold to customers. We are selling our Sludge to following Customers for producing Hydrated Lime and Fly Ash Bricks manufacturer.

1) Bhagwati Chemicals, Paonta Sahib, HP.
2) Bhagwati Lime & Chemicals, Paonta Sahib, HP.
3) M.I. Industries, Paonta Sahib, HP.
4) Vedika Industries, Paonta Sahib, HP.
5) R.K. Enterprises, Gurgaon, HR.

As per vashis

Regd.Office & Works: Nahan Road, PO Kala Amb-173030, District Sirmaur, HP, India.
Email: vashishtchemicals@gmail.com, Mobile : 9816638573-75.

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Answer to Point #4.

The customers are sending their truck for transportation of Lime Sludge.

Answer to Point #5.

Our internal lab analysis report describe our product PH is 10-11. We will get the Lime Sludge tested in an accredited lab and provide to you within month.

Answer to Point #6.

Lime Sludge is sold on GST Invoice. The latest invoice copy is enclosed.

Sir, you would be pleased to note that we are overbooked for this Lime Sludge and it is the customers who is calling us up to ensure regular supply.

With warm regards,

Yours sincerely,
For Vashisht Vashisht Chemicals Pvt Ltd

Ashok Vashisht

Ashok Vashisht.
(Director)
M 9816638571.

ENCL: 1. Production and sales sheet
2. Lime Sludge Pit Area Photograph.
3. Copy of Invoices.

Regd.Office & Works: Nahan Road, PO Kala Amb-173030, District Sirmaur, HP, India.
Email: vashishtchemicals@gmail.com, Mobile : 9816638573-75.

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VASHISHT CHEMICALS PVT LTD, KALA AMB, HP.

SLUDGE PRODUCTION & SALES DATA

APRIL 2023 TO MARCH 2024						
F.Y. 2023-24	OPENING BALANCE	SLUDGE MATERIAL DRY BASIS	WATER CONTANT	TOTAL SLUDGE PRODUCTION	SLUDGE SALE	CLOSING BALANCE
APRIL	92.140	36.630	29.304	65.934	102.900	55.174
MAY	55.174	39.475	31.580	71.055	123.000	3.229
JUNE	3.229	36.740	29.392	66.132	27.930	41.431
JULY	41.431	34.025	27.220	61.245	9.500	93.176
AUG	93.176	34.550	27.640	62.190	26.000	129.366
SEPT	129.366	37.500	30.000	67.500	18.500	178.366
OCT	178.366	35.030	28.024	63.054	53.000	188.420
NOV	188.420	27.500	22.000	49.500	13.500	224.420
DEC	224.420	38.750	31.000	69.750	55.000	239.170
JAN	239.170	33.500	26.800	60.300	50.000	249.470
FEB	249.470	35.283	28.226	63.509	31.850	281.129
MARCH	281.129	46.260	41.634	87.894	115.650	253.373
		435.243	**352.820**	**788.063**	**626.830**	

APRIL 2023 TO JUNE 2024						
F.Y. 2024-25	OPENING BALANCE	SLUDGE MATERIAL DRY BASIS	WATER CONTANT	TOTAL SLUDGE PRODUCTION	SLUDGE SALE	CLOSING BALANCE
APRIL	253.370	44.940	40.446	85.386	125.150	213.606
MAY	213.606	39.820	31.856	71.676	164.110	121.172
JUNE	121.172	15.725	12.580	28.305	99.350	50.127
		100.485	**84.882**	**185.367**		

We are selling our Sludge to following Customers producing Hydrated Lime and Fly Ash Bricks manufacturer.

1) Bhagwati Chemicals, Paonta Sahib, HP.
2) Bhagwati Lime & Chemicals, Paonta Sahib, HP.
3) M.I. Industries, Paonta Sahib, HP.
4) Vedika Industries, Paonta Sahib, HP.
5) R.K. Enterprises, Gurgaon, HR.

Thanking You.

Vashisht Chemicals Private Limited

For Vashisht Chemicals Pvt. Ltd.

Director

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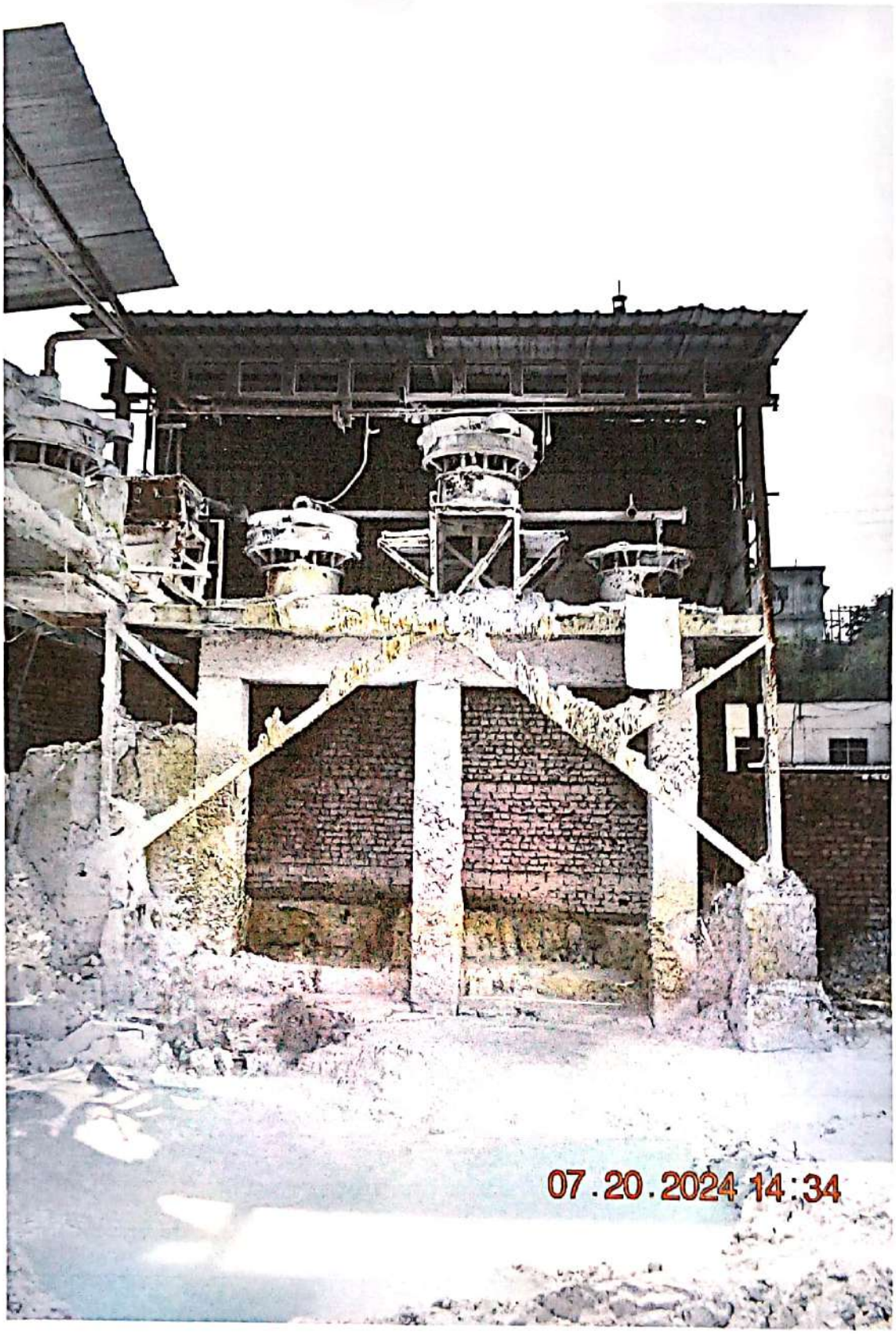

For Vashisht Chemicals Pvt. Ltd.

Director

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For Vashisht Chemicals Pvt. Ltd.

Director

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Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

IRN : 82933a9152034 4a6999bfb0c06d6f2a1b755dca3c0215c2-e309f87b4fe12e463
Ack No. : 132418630907015
Ack Date : 15-Jun-24

Vashisht Chemicals Private Limited (2024-25)
Village Ogli, PO. Kala Amb- 173030,
District Sirmaur
GSTIN/UIN: 02AABCV1230F2Z3
State Name : Himachal Pradesh, Code : 02
E-Mail : vashishtchemicals@gmail.com

Consignee (Ship to)
R.K. Enterprises (HR)
Khewat No. 427, Quila No. 9&10, Vill. Sihi,
Dwarka Express, Sec. 84, T-Point, Opp. SVH Project,
Gurgaon
GSTIN/UIN : 06AWGPD9682P1ZQ
State Name : Haryana, Code : 06

Buyer (Bill to)
R.K. Enterprises (HR)
Khewat No. 427, Quila No. 9&10, Vill. Sihi,
Dwarka Express, Sec. 84, T-Point, Opp. SVH Project,
Gurgaon
GSTIN/UIN : 06AWGPD9682P1ZQ
State Name : Haryana, Code : 06

Invoice No. **130**	Dated **15-Jun-24**
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No. **130**	Delivery Note Date
Dispatched through	Destination **GURGAON, HR.**
Bill of Lading/LR-RR No.	Motor Vehicle No. **RJ40GA/0962**
Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**22.600 MT**	150.00	MT	3,390.00
	IGST @18%			*18*	%	610.20
	Total		**22.600 MT**			**₹ 4,000.20**

Amount Chargeable (in words) E. & O.E
INR Four Thousand and Twenty paise Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
28365000	3,390.00	18%	610.20	610.20
Total	**3,390.00**		**610.20**	**610.20**

Tax Amount (in words) : **INR Six Hundred Ten and Twenty paise Only**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

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Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

IRN : 89560a71c9861f54255560c28e726296609db1ecba7ded-e6e72ff4645057843f
Ack No. : 132418745647707
Ack Date : 27-Jun-24

Vashisht Chemicals Private Limited (2024-25) Village Ogli, PO Kala Amb- 173030, District Sirmaur GSTIN/UIN 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com Consignee (Ship to) **Vedika Industries** Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02 Buyer (Bill to) **Vedika Industries** Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02	Invoice No. **149** Delivery Note Reference No. & Date. Buyer's Order No. Dispatch Doc No. **149** Dispatched through Bill of Lading/LR-RR No. Terms of Delivery	Dated **27-Jun-24** Mode/Terms of Payment Other References Dated Delivery Note Date Destination **PAONTA SAHIB** Motor Vehicle No. **HP17G/5068**

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**6.820 MT**	150.00	MT	**1,023.00**
	CGST @9%			9	%	**92.07**
	SGST @9%			9	%	**92.07**
	Total		**6.820 MT**			**₹ 1,207.14**

Amount Chargeable (in words) *E. & O.E*

INR One Thousand Two Hundred Seven and Fourteen paise Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	1,023.00	9%	92.07	9%	92.07	184.14
Total	**1,023.00**		**92.07**		**92.07**	**184.14**

Tax Amount (in words) : **INR One Hundred Eighty Four and Fourteen paise Only**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorised Signatory

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For Vashisht Chemicals Pvt. Ltd.

Director

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Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

IRN : dc5b030ce20e8b70d1193df67e6c7ab7191681bf8cbd47-634f18d65903245885
Ack No. : 132418932847019
Ack Date : 14-Jul-24

Vashisht Chemicals Private Limited (2024-25) Village Ogli, PO. Kala Amb- 173030, District Sirmaur GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com	Invoice No. **176**	Dated **14-Jul-24**
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) **Vedika Industries** Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02	Buyer's Order No.	Dated
	Dispatch Doc No. **176**	Delivery Note Date
	Dispatched through	Destination **PAONTA SAHIB**
Buyer (Bill to) **Vedika Industries** Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02	Bill of Lading/LR-RR No.	Motor Vehicle No. **HP17G/5068**
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**7.000 MT**	150.00	MT	**1,050.00**
	CGST @9%			*9*	*%*	**94.50**
	SGST @9%			*9*	*%*	**94.50**
	Total		**7.000 MT**			**₹ 1,239.00**

Amount Chargeable (in words) *E. & O.E*
INR One Thousand Two Hundred Thirty Nine Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	1,050.00	9%	94.50	9%	94.50	189.00
Total	**1,050.00**		**94.50**		**94.50**	**189.00**

Tax Amount (in words) : **INR One Hundred Eighty Nine Only**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

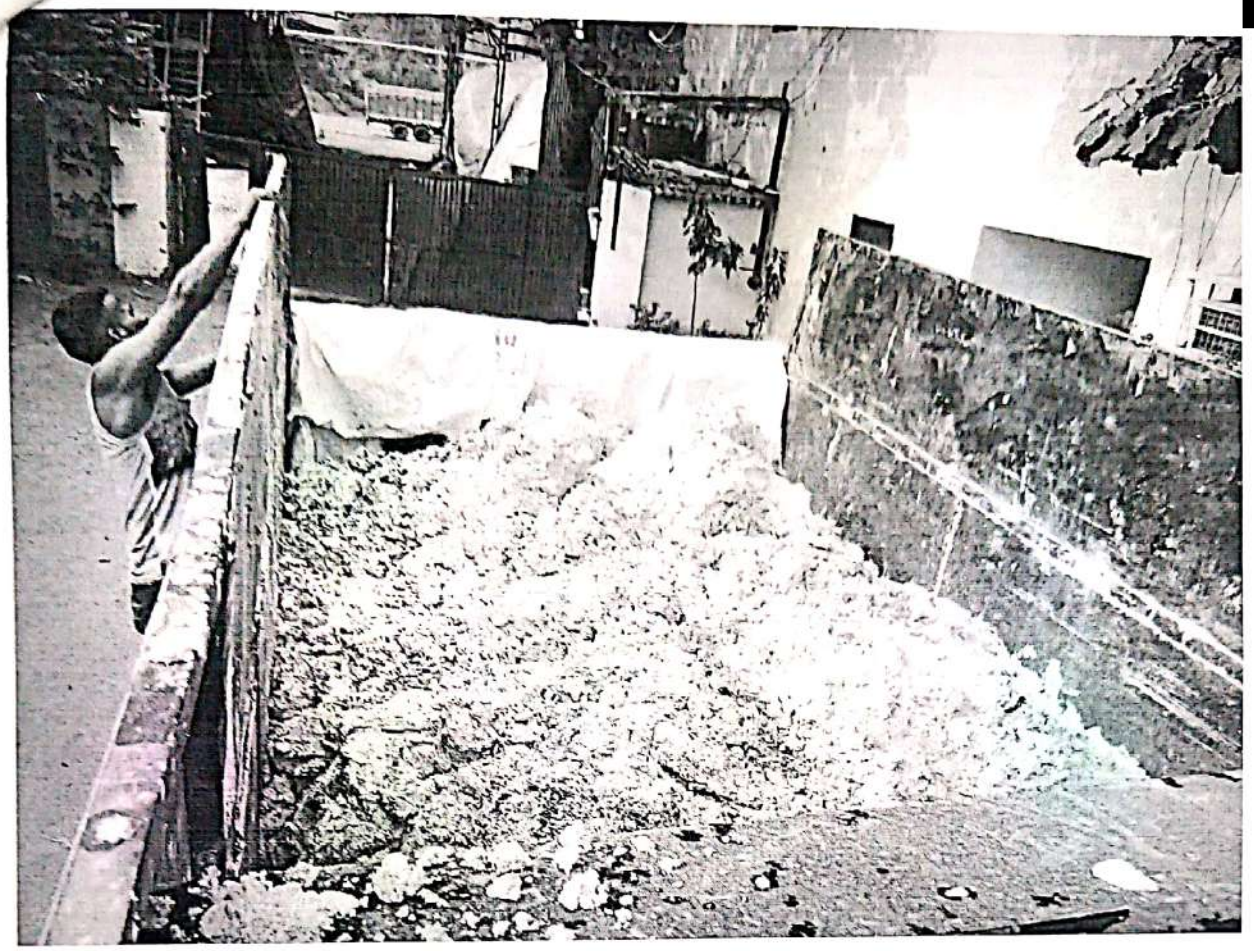
Director

Scanned with CamScanner

For Vashisht Chemicals Pvt. Ltd.

Director

Scanned with CamScanner



For Vashisht Chemicals Pvt. Ltd.

Director

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Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

IRN : 1b23983346eb15a5bdd92600490fe35d11583f8bb5810f0-72aea44cc245a79a8
Ack No. : 132418985224658
Ack Date : 19-Jul-24

Vashisht Chemicals Private Limited (2024-25) Village Ogli, PO. Kala Amb- 173030, District Sirmaur GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com	Invoice No. **183**	Dated **19-Jul-24**
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) **R.K. Enterprises (HR)** Khewat No. 427, Quila No. 9&10, Vill. Sihi, Dwarka Express, Sec. 84, T-Point, Opp. SVH Project, Gurgaon GSTIN/UIN : 06AWGPD9882P1ZQ State Name : Haryana, Code : 06	Buyer's Order No.	Dated
	Dispatch Doc No. **183**	Delivery Note Date
	Dispatched through	Destination **GURGAON, HR.**
	Bill of Lading/LR-RR No.	Motor Vehicle No. **RJ40GA0962**
Buyer (Bill to) **R.K. Enterprises (HR)** Khewat No. 427, Quila No. 9&10, Vill. Sihi, Dwarka Express, Sec. 84, T-Point, Opp. SVH Project, Gurgaon GSTIN/UIN : 06AWGPD9882P1ZQ State Name : Haryana, Code : 06	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Sludge**	28365000	**21.750 MT**	150.00	MT	**3,262.50**
	IGST @18%			*18*	%	**587.25**
	Total		**21.750 MT**			**₹ 3,849.75**

Amount Chargeable (in words) *E. & O.E*

INR Three Thousand Eight Hundred Forty Nine and Seventy Five paise Only

HSN/SAC	Taxable Value	IGST		Total Tax Amount
		Rate	Amount	
28365000	3,262.50	18%	587.25	587.25
Total	**3,262.50**		**587.25**	**587.25**

Tax Amount (in words) : **INR Five Hundred Eighty Seven and Twenty Five paise Only**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

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For Vashisht Chemicals Pvt. Ltd.

Director

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IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
O.A. No. 515/2022

IN THE MATTER OF: -

Dharamvir .....Applicant

Versus

State of Haryana & Anr. .....Respondent

Supplementary and Final report of the Joint Committee in compliance of Hon'ble NGT order dated 14.03.2023 & dated 18.10.2023

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FILED BY:
Joint Committee Constituted by
Hon'ble NGT vide order dated 14.03.2023

Place: Chandigarh
Dated: 27.04.2024

ATUL PARMAR
Digitally signed by ATUL PARMAR
Date: 2024.04.27 19:54:58 +05'30'
Regional Officer, Sirmaur, HPSPCB

AJAY SINGH
Digitally signed by AJAY SINGH
Date: 2024.04.27 19:48:45 +05'30'
Regional Officer, Ambala, HSPCB

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

O.A. No. 515/2022

IN THE MATTER OF: -

Dharamvir .....Applicant

Versus

State of Haryana & Anr. .....Respondent

Supplementary and Final report of the Joint Committee in compliance of Hon'ble NGT order dated 14.03.2023 & dated 18/10/2023 in O.A No. 515/2022; Dharamvir Vs State of Haryana and Anr.

1.0. Background:

A progress report in the above matter was filed on 17/10/2023 by the Joint Committee constituted by Hon'ble National Green Tribunal vide its order dated 14.03.2023 comprising of the following members, wherein the additional time was sought by the Joint Committee for filing of detailed report in compliance to orders passed by this Tribunal earlier.

A. Nominated members from Central Agencies:

1. Dr. Narender Sharma. Scientist-F, CPCB Regional Directorate, Chandigarh (Member Nominated by CPCB)
2. Dr. Vimal Hatwal, Scientist-E, MoEF&CC, Integrated Regional Office, Chandigarh (Member nominated by MoEF & CC)

B. Nominated members from State of Haryana:

1. Sh. Yash Jaluka, IAS, SDM Naraingarh, Representative of Deputy Commissioner, Ambala.
2. Sh. Rajiv Prashad, HCS, MD Sugar Mill, Shahabad, Representative of Deputy Commissioner, Kurukshetra.
3. Sh. Mukesh Gupta, HOD (Engg.), HSIIDC, Panchkula, Representative of ACS, Industries & Commerce Department, Government of Haryana.
4. Sh. A. K Raghuvanshi, S.E, SYL Ambala, Representative of Commissioner & Secretary to Irrigation & Water Resources Department (Jal Shakti), Government of Haryana.
5. Sh. Ajay Singh, Regional Officer, Ambala, Representative/Nodal Officer of HSPCB, Panchkula.
6. Sh. Ajay Choudhary, ADA, Environment & Climate Change Department, Chandigarh, Representative of ACS, Environment & Climate Change Department, Haryana.

C. Nominated members from State of Himachal Pradesh:

1. Sh. L.R. Verma, HAS, ADM Sirmaur, Representative of Deputy Commissioner, Sirmaur.
2. Sh. Suresh Attri, Chief Scientific Officer, Department of Environment Science & Technology, H.P., Representative of ACS, Department of Environment Science & Technology, H.P.
3. Sh. Sakshi Satti, General Manager, Department of Industries Sirmaur, Representative of ACS, Department of Industries, H.P.
4. Sh.Ashish Rana, Executive Engineer, Jal Shakti Vibhag, Nahan, Representative of Principal Secretary, Jal Shakti Vibhag, H.P.
5. Sh. Pawan Sharma, Regional Officer, HPSPCB Paonta Sahib, Representative of Member Secretary, HPSPCB.

While considering the report during hearing conducted on dated 18.10.2023, the Hon'ble NGT has allowed the request and further directed the Joint Committee to submit the detailed report within three months.

The following new members were subsequently added in the Joint Committee, to replace those who were relocated due to transfers:

1. Dr. Vimal Hatwal, Sc-E was replaced with Dr. K. Muthamizh Selvan, Scientist-E, Regional Office, Chandigarh, MoEF & CC, New Delhi w.e.f 01.11.2023.
2. Sh. Pawan Sharma, RO HPSPCB Paonta Sahib was replaced with Sh. Atul Parmar, w.e.f. 11.03.2024 as nominated representative of Member Secretary, HPSPCB.
3. Sh. Ashish Rana, XEN JSV Nahan was replaced with Sh. Arshad Rehman, XEN JSV Nahan as nominated representative of Principal Secretary JSV, GoHP w.e.f. 09.01.2024.
4. Sh. Ajay Choudhary, ADA as Representative of ACS, Environment & Climate Change Department, Haryana was transferred and no further incumbent is posted in his replacement w.e.f. 18.03.24, hence signing the present report being engaged in complete field inspections since starting.

The Supplementary/Final Report in continuation to the earlier progress report of Joint Committee covering all the points, is submitted, as follows:

2.0. Final Report/Findings of the Joint Committee:

The Joint Committee was directed by Hon'ble National Green Tribunal to look into the following issues:

i. Notification of the Flood Plain Zone (FZP) of river Markanda,
ii. Encroachments made and action taken for removal thereof,
iii. Discharge of untreated domestic sewage or industrial effluent,
iv. Operational efficacy of STPs/ETPs/CETPs already setup,
v. Proposals for setting up of STPs/ETPs/CETPs,
vi. Dredging if any required,
vii. Rejuvenation/remedial measures required
viii. It was further directed that ***"The Joint Committee shall also arrange collection of samples of water from different strategic locations (outfall of STPs/ETPs/CETPs) and at the interval of 1 kms of drain/river and analysis of the same with respect to all relevant parameters including presence of heavy metals"***

It was also directed by Hon'ble NGT to submit detailed pointwise suggestions for remedial action required to be taken with specific mention of the concerned Authority statutorily obligated for taking up of the requisite action.

The findings of the Joint Committee with regard to above points, as directed by Hon'ble National Green Tribunal are submitted as under:

2.1. Notification of the Flood Plain Zone (FPZ) of River Markanda:

The total length of river Markanda from origin point to exit point at Kala Amb in Himachal Pradesh is approximately 24.00 km. Similarly, the total length of river Markanda from entry point in Haryana State to final merger into river Ghaggar at Kaithal Haryana is approximate 125.00 km.

None of the states involved namely the State of Himachal Pradesh and the State of Haryana have demarcated and notified the Flood Plane Zone (FPZ) of River Markanda, in their jurisdiction.

2.1.1. Action Taken by the State of Himachal Pradesh and Haryana:

The action is yet to be taken by the States of Haryana and Himachal Pradesh with regard to the demarcation and notification of Flood Plane Zone (FPZ).

2.2. Encroachments made on River and action taken for removal thereof:

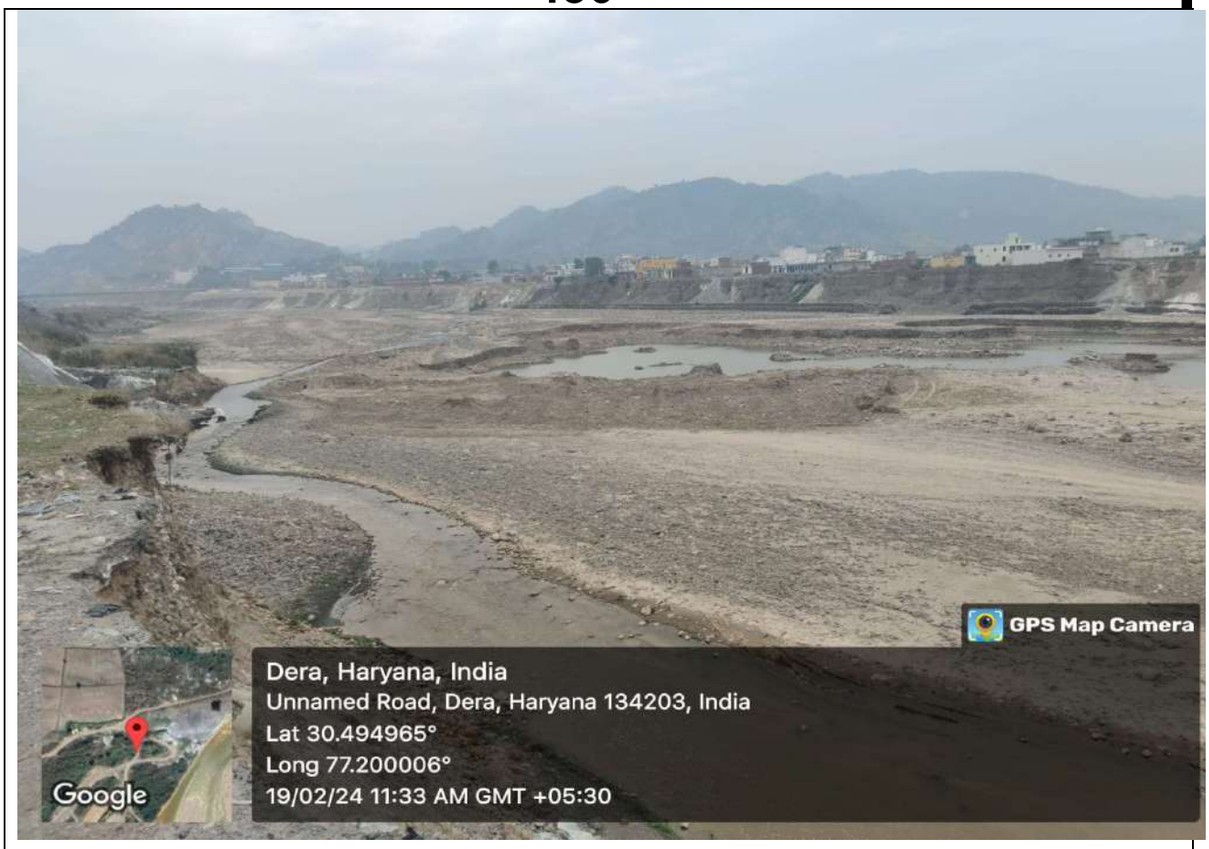
As per information received from District Revenue Officer, Sirmour at Nahan vide letter No. SIR-SK (1-B)/MM/Encr/2022-1585, dated 10.10.2023 and also as confirmation received from Department of Irrigation, Haryana, ***No encroachments have been made in the state of Haryana and also in the creek of River Markanda and its tributaries from entry point in Haryana State to final merger into River Ghaggar at Kaithal.***

However, it was observed by the Joint Committee that ***illegal mining in the Markanda River and illegal dumping of Industrial and Hazardous wastes on the banks of River Markanda are being done in Kala Amb area of the state of Haryana.***

2.2.1. Illegal Mining:

The Joint Committee has observed unauthorized sand mining activities along and inside the Markanda River in the Kala Amb area of Haryana, during inspection/site visits on 8/10/2023 to 12/10/2023 and also on 19/02/2024, clearly indicating that illegal mining activities in the River Markanda are still continuing, Geo-tagged Photograph 1 and 2 shown below:

Photograph-1 dated 08.10.2023



Photograph-2 dated 19.02.2024

These illegal mining activities in the River Markanda are leading to the creation of large excavations in the riverbed, causing the accumulation and further deterioration of wastewater flowing from Jattan Walla Nallah.

2.2.1.1 Action Taken to curb Illegal Mining:

As per information provided to Joint Committee by the Mining Officer Ambala vide letter dated 16/02/2024 through HSPCB (enclosed as **Annexure-HR1**), the following actions have been taken to curb the illegal Mining:

i. A District Level Task Force (DLTF Mining) constituted under the Chairmanship of Deputy Commissioner, Ambala.
ii. The DC Ambala has also constituted an inter Departmental Team consisting of Police, Sales Tax, RTA, Irrigation, PWD, Forest and Mines Departments for conducting regular field visits every day.
iii. In addition to above, a team of State Enforcement Bureau Officials is also doing checking/legal action to control the illegal mining in riverbed areas of District Ambala.
iv. As per report provided by the Mining Department, Ambala this is a routine and continuous exercise being made by the Local Administration and a total **36 Nos**. of complaints have been registered by Mining Officer, Ambala regarding illegal mining last 06 months in Police Station concerned of District Ambala and total 71 Nos. of Vehicles/machinery seized/ impounded during 01.08.2023 to 31.01.2024 besides imposing total penalty of **Rs. 67,21,850/-** by the Department concerned with stands deposited by the 18 no. of violators. Out of 71 Nos. of Vehicles/machinery seized/ impounded by DLTF, Ambala, 18 no. have been released after deposition of penalty amount by the violator, 30 no. have been released

by the orders of Hon'ble District Court and remaining 23 no. are still under the custody of Local Administration, Ambala for further necessary action.

2.2.2. Illegal Dumping of Industrial and Hazardous Wastes on the banks of River Markanda:

The Joint Committee noted during their inspections on October 8th to October 12th, 2023, and again on February 19th, 2024, that a significant amount of chemical waste (lime sludge) along with other wastes **(Lime Sludge and Ash)** was being disposed of in the Kala Amb region of Haryana covering few kilometres along the banks of River Markanda without any information to both of the State Pollution Control Boards, Geo-tagged Photographs 3 to 10 shown below:

Photograph 3, 4, 5, 6, 7 & 8: Dumping of Chemical Waste (Lime Sludge) and other wastes (Ash and Sludge) along the banks of River Markanda.

Photograph-3

Photograph-4

Photograph-5

Photograph-6

Photograph-7

Photograph-8

Photograph 9 & 10: Dumping of Chemical Waste (Lime Sludge) along the banks of River Markanda

Photograph-9

Photograph-10

All this waste dumped on the banks of River Markanda finding its way into the river, particularly during rainy periods. As mentioned in the earlier Progress Report of the Joint Committee, *The HPSPCB asserts that the region in question, where lime sludge is being dumped, falls under Revenue Estate of Haryana's and, therefore, pertains to HSPCB.*

However, according to HSPCB, the 03 no. of industries responsible for generating lime waste or sludge are located in Kala Amb, which is under the jurisdiction of Himachal Pradesh, making it the responsibility of HPSPCB. The HPSPCB (Himachal Pradesh Pollution Control Board) with neither SPCB taking ownership, the accumulation of lime sludge and continues to grow as observed by the Joint Committee during recent visit, in February 2024.

In view of the above scenario, the Joint Committee requested HSPCB, to gather information regarding ownership of the land, where lime sludge is being dumped on the banks of River Markanda, from the Revenue Department. The copy of information obtained by HSPCB for 07 No. of different dumping locations, as received from the Department of Revenues, Ambala enclosed as **Annexure-HR2.**

Note: The examination of the details provided by the Department of Revenues, Ambala shows that out of 07 no. of Lime sludge dumping locations one of the land is owned by M/s Ruchira Papers Ltd, Trilokpur Road, Kala amb itself which is also a generator of this Lime Sludge to the tune of around 60 tons/per day (on dry basis) i.e around 120 tons per day on as such basis, indicating that M/s Ruchira Papers Ltd may be involved in dumping the Lime Sludge on the banks of River.

In addition to the above, further investigation was also conducted by the Joint Committee in this regard as follows:

i. As per the records shared with the Joint Committee, only 03 No. of industries in Kala Amb namely i) **M/s Ruchira Papers Ltd**, ii) **M/s Himachal Polyolefin Ltd** and iii) **M/s Vashisth Chemicals**, generate lime sludge/Lime waste and none of these industries are authorized to dispose of this waste like this. All these Units were visited by the Joint Committee.

ii. It was possible to establish the lime waste trail with respect to **M/s Himachal Polyolefin Ltd** and **M/s Vashisth Chemicals,** from the records made available to the Joint Committee, to conclude that Lime Sludge/Waste is being sent to another Company located at Paonta Sahib, for reusing it. **Further, the lime sludge/waste generated by these two Industries is non-hazardous**.

iii. With regard to M/s Ruchira Papers Ltd (RPL), the details were requested through HPSPCB, to as to verify the compliance of various rules/charter, with regard to Hazardous waste generation/disposal, Generation and recycling of lime sludge and base line data as provided in EIA report. However, no such data was provided for further examination by the Joint Committee except the following information received through HPSPCB, claiming that: *i)* ***Lime sludge being generated in the Chemical recovery is being process through Lime Kiln being installed*** *to comply with EIA Clearance granted to the company* ii) ***Used spent oil is the only hazardous waste being generated*** *and sent to M/s Shiwalik Solid Waste Management Ltd, who is authorized recycler.*

iv. ***It is pertinent to mention that according to Corporate Responsibility for Environment Protection (CREP) Guidelines***, Pulp and Paper Industry is required to installs Lime Kiln, for recovery of Lime from the Lime Sludge generated during Chemical Recovery Process (CRP). ***M/s Ruchira Papers Ltd. have installed a Rotary Lime Kiln of 60 TPD Capacity for recovery of Lime from the Lime Sludge***. However, from the information received from the Revenue Department ***it seems that either Lime Kiln is not being operated regularly or it is not working efficiently to process all the lime sludge generated by the Unit.***

v. Further, as per **"SCHEDULE I [See rule 3 (1) (17) (i)] LIST OF PROCESSES GENERATING HAZARDOUS WASTES"** of Hazardous Waste Management Rules, 2016, the following categories of waste from the Pulp and Paper industry are covered under hazardous wastes:

32.1 Spent chemicals
32.2 Corrosive wastes arising from use of strong acid and bases
32.3 Process sludge containing absorbable organic halides (AOX)
33.1 Empty barrels/containers/liners contaminated with hazardous chemicals /wastes
33.2 Contaminated cotton rags or other cleaning materials
35.3 Chemical sludge from waste water treatment
5.1. Waste or Used Oil

As per Hazardous Waste Authorization granted to the unit under the provisions of HOWM Rules 2016, the unit has been authorized for generation & storage of one type of Hazardous Waste i.e. Used Oil (Category 5.1). ***(Annexure-HP1).*** *The HPSPCB has informed that the unit had applied for renewal of Authorization under HOWM Rules 2016 on 21.03.2024 (Appl ID – 11869675) and the application has been returned back with an observation to apply for all streams of HW generated, handled, reutilized in the unit with complete justification.*

No information has been made available to the Joint Committee with regard to the disposal of hazardous wastes generated in other six categories as listed above, including sludge from Secondary Clarifiers.

vi. As per Environmental Clearance granted to M/s Ruchira Papers Ltd, by MoEF&CC vide F. No. J-11011/580/2007-IA II dated 11/10/2007 (**Annexure-HP2**), ***"Solid waste generated in the form of boiler ash shall be provided to cement/brick manufacturing Units" No Information/record was made available to the Joint Committee in this regard as well.***

vii. With reference to the Lime Sludge generated in the Pulp and Paper, the **"SCHEDULE I [See rule 3 (1) (17) (i)] LIST OF PROCESSES GENERATING HAZARDOUS WASTES"** ***clearly specifies at S.No. 35 that (35.3) Chemical sludge from waste water treatment, from the processes mentioned in this schedule is hazardous***. Since, Pulp and Paper process is mentioned in this Schedule I and the Lime Sludge is generated during treatment of Black Liquor (Waste water generated during pulping) in the Chemical Recovery Process and ***therefore Lime Sludge from Pulp & Paper Industry is Hazardous Waste.***

Being hazardous waste, Lime sludge is to be either recycled back by recovery of Lime through Lime Kiln and if for any reason, it is not used in the Lime Kiln, it must be sent to a Treatment, Storage and Disposal Facility (TSDF) after obtaining authorization under HWM Rules, 2016, from State Pollution Control Board.

In view of the HW Authorization granted to the unit and understanding of M/s Ruchira Papers Ltd. regarding Used Oil as the only hazardous waste generated from the process, it indicates that various hazardous wastes are not being disposed off as per provisions of Hazardous Waste Management Rules, 2016.

2.2.2.1. Action taken regarding dumping of Lime Sludge:

i. To identify the industries dumping lime sludge on the banks of information regarding ownership of the land, where lime sludge is being dumped on the banks of River Markanda, was obtained from the Revenue Department by HSPCB RO, Ambala. ***The examination of the details provided by the Department of Revenues shows that the land in one of the 07 Lime sludge dumping locations is owned by M/s Ruchira Papers Ltd, Trilokpur Road, Kalaamb, which is also a generator of this Lime Sludge, indicating that M/s Ruchira Papers Ltd may be involved in dumping the Lime Sludge on the banks of River.***

ii. HPSPCB RO, Sirmour issued a common Show Cause Notice vide No. HPSPCB/RO Paonta/Notice File/2019-3065-67 dated 14/02/2024 (**Annexure-HP3**) to all the three Lime waste generating Units namely i) **M/s Ruchira Papers Ltd**, ii) **M/s Himachal Polyolefin Ltd** and iii) **M/s Vashisth Chemicals** directing to immediately stop the entire illegal activity of dumping of process waste material i.e. lime waste powder/ calcium waste powder **and immediately remove entire dumped material and also restore the sites immediately**. These Units were also directed to submit the complete details regarding (i) daily waste material generation, (ii) handling and management plan, (iii) disposal plan, (iv) quantity generated and disposed of in last 2 year along with supporting documents within 7 days. As per further information provided by HPSPCB RO, Sirmour,. all three Units responded that lime sludge is not being dumped by them **(Annexure-HP4).**

iii. ***No action has been taken with regard to removal of dumped material and restoration of sites.***

2.3. Discharge of untreated domestic sewage or industrial effluent:

2.3.1. State of Himachal Pradesh:

Calculation for Domestic Sewage load for the Kala Amb area in Himachal Pradesh by extrapolating the Census of 2011 to the present population and also for the projected population after 20 years has been provided by HPSPCB as under:

As per Census 2011, the population of Kala Amb & Moginand area in 2011 was 6,695 and the present population of the area is 7,280. The projected population after 20 years will be 10,010 considering the present growth rate of area. For this population sewage load calculations as per water demand of 135 litres per capita will be 1,081 KLD. In addition to this considering a floating population of around 10,000 in Kala Amb, sewage generation as per water demand of 45 litres per capita will be around 360 KLD (Source: IS 1172:1993 Indian Standard Code of Basic Requirements for basic supply, drainage and sanitation).

Considering the above information provided by HPSPCB, the existing quantity of Sewage generation from the Kalaamb area of Himachal Pradesh is 1038 KLD.

For the treatment of domestic sewage, septic tanks/soak pits have been provided by individual households. To cater this untreated domestic sewage/sullage from villages i.e. Moginand, Rampur Jattan, Mainthapal, Ogli, Johron, Khairi and Trilokpur, the State Government of H.P. has

already established ***two STPs [STP Trilokpur of capacity 1.5 MLD and CETP-cum-STP Kala Amb of capacity 2.5 MLD (0.8 MLD Industrial + 1.75 MLD domestic)]*** and same could not be made operational till date due to damages caused by recent flash floods in Himachal Pradesh, as per information provided for the State of Himachal Pradesh.

In view of the fact that STPs meant for treatment of domestic sewage are yet to made operation, the total quantity of untreated domestic sewage is estimated to be 1038 KLD.

Further, there are numerous road side dhabas/butcher shops/sabziwalas located on both sides of Kala Amb-Trilokpur Road of Himachal Pradesh and Haryana their solid/liquid waste is flowing into roadside drains and further merging into Jattanwala Nallah. Water stagnation and decaying biodegradable waste is also one of the factors in affecting the water quality of River Markanda. In addition to above, Block Development Officer, Nahan has submitted detail of management of black water of 07 number of Gram Panchayats vide letter no. BBM/NGT/2023-3354, dated 05.10.2023, as informed by HPSPCB.

There are total 03 no. of drains and 01 no. of Rivulet identified by State of Himachal in the District Sirmaur which are carrying untreated effluent and further merging in to River Markanda directly *(covering from origin point of River Markanda in Himachal Pradesh to its exit at Kala Amb, HP and Haryana Border).* The details of locations of such sub drains/ nallah/Rivulets are given at **Annexure-HP5**.

2.3.1.1: Action Taken by Himachal Pradesh:

As per information provided to the Joint Committee, the following action has been taken by Himachal Pradesh:

Hon'ble NGT in O.A. No, 673/2018 has directed for rejuvenation of 07 polluted river stretches in Himachal Pradesh including River Markanda and prepare the action plan. HPSPCB has already prepared action plan for rejuvenation of River Markanda and progress report is monitored at State level by State Surveillance Task Force chaired by Worthy Chief Secretary, Govt. of H.P. and at district level by District Level Surveillance Task Force chaired by Deputy Commissioner, Sirmaur on monthly basis. After quantification along with action plan for tapping of these drains is already proposed to be treated in CETP-cum-STP Kala Amb provided by M/s Kala Amb Infrastructure Development Company and Jal Shakti Vibhag, Nahan.

2.3.2: State of Haryana:

Total 145 MLD of sewage is being generated from different 12 towns of 04 Districts at Panchkula, Ambala, Kurukshetra and Kaithal of Haryana which are located in catchment area of River Markanda and its tributaries.

There are total 40 No. of STPs installed with treatment capacity of 264 MLD to cater out the need of treatment in these towns. The detailed status of Management of sewage generated from these towns of Districts of Panchkula, Ambala, Kurukshetra and Kaithal has already been provided to the Hon'ble Tribunal by the Joint Committee in its interim progress report filed on dated

17.10.2023. Further, the PHED Department, Haryana has informed that they are having 551476 No. of sewer connections against 962419 No. of total consumers throughout State of Haryana.

Total 38 No. of discharge points were identified by the Joint Committee from State of Haryana after obtaining information from Irrigation & Water Resources Department (Jal Shakti), Haryana from its different 03 No. of Districts i.e. Panchkula, Ambala & Kurukshetra carrying untreated domestic effluent and further merging in to River Markanda or into its Tributaries directly or indirectly *(covering from entry point of River Markanda in Haryana at Kala Amb to its final merger into River Ghaggar at Kaithal, Haryana)* with details of locations of such sub drains/ nallah/Rivulets have already been provided before the Hon'ble Tribunal in earlier Progress Report.

2.3.2.1: Action Taken by Haryana:

As per information provided by HSPCB Member, the following actions have been taken by the state of Haryana:

i. A review meeting was convened under the Chairmanship of Chairman, HSPCB on dated 09.02.2024 amongst the Administrative secretaries/HODs of the stakeholder departments of Haryana to obtain the information and time bound action plan for tapping/diversion/treatment of these discharge points pertaining to the respective departments and to discuss other issues based upon the non-compliances observed by the Joint Committee in its progress report earlier filed, wherever interventions required from the other departments. The copy of proceedings of meeting held on dated 09.02.2024 is enclosed as **Annexure-HR3.**

ii. Further after receipt of requisite information and date bound action plan received from the stakeholder departments for tapping/diversion/treatment of these 38 no. of discharge points identified previously by the Joint Committee for the State of Haryana, the final status alongwith quantum of effluent going into River Markanda through these 38 no. of discharge points is provided by HSPCB and same is enclosed herewith at **Annexure-HR4.**

2.4. Operational efficacy of STPs/ETPs/CETPs already setup:

2.4.1. State of Himachal Pradesh:

Operational efficacy of STP/CETPs already setup by Jal Shakti Vibhag and Department of Industries is tabulated below, as per details received from HPSPCB:

STP		**CETP-cum-STP**	
Capacity (in MLD)	Operational Status	Capacity (in MLD)	Operation Status
1.5 MLD	STP is not functional yet due to damage of sewer pipeline ***in unprecedented rainfall during last monsoon and unavailability of funds,*** the description given below at point no. 2.4.1.1	2.5 MLD (0.8 MLD industrial effluent + 1.7 MLD domestic effluent)	STP is not functional yet due to damage of sewer pipeline ***in unprecedented rainfall during last monsoon and unavailability of funds,*** the description given below at point no. 2.4.1.2

2.4.1.1 Status of STPs:

For the sewage management, Jal Shakti Vibhag, Nahan has installed Sewage Treatment Plant of capacity 1.5 MLD for Johron, Khairi and Trilokpur area of Kala Amb for sewage of Moginand, Rampur Jattan, Mainthapal and Ogli area of Kala Amb in CETP-cum-STP of capacity 2.5 MLD (1.7 MLD domestic effluent). The total pipeline to be laid for STP Trilokpur is 8.5 km out of which work of laying pipeline of approx. 7.9 km was completed and 600 m is balance. Latest status was sought from JSV vide letter no. PCB/RO(Pt)/OA No. 515/2022/2023-3156-58 dated 20.02.2024). As per status note by Jal Shakti Vibhag (JSV) Nahan, have intimated that the sewer network of STP Trilokpur has suffered damages due to heavy rainfall causing flash floods in this monsoon season and due to no allocation of funds during current financial year i.e. 2023-24, the balance sewer network and damaged sewer line i.e. 600 m has not been completed. These works need time for completion which is estimated to be completed by June, 2024. STP can be made functional by taking sewage from Trilokpur temple complex. Regarding household sewer connection vis-à-vis STP Trilokpur, JSV Nahan has received 28 nos. of application for approval and same have been approved. The copy of status report by Jal Shakti Vibhag, Nahan is enclosed herewith as **Annexure-HP6.**

1.4.1.2.Status of CETP-cum-STP Kala Amb:

The Special Purpose Vehicle (SPV) M/s Kala Amb Industrial Development Company (KIDC) has proposed to establish CETP-cum-STP Kala Amb of capacity 5 MLD in two phases out of which Common Effluent Treatment Plant (CETP) of capacity 2.5 MLD is already established for first phase (0.8 MLD industrial effluent and 1.7 MLD domestic effluent). H.P State Pollution Control Board has already issued Consent to operate to run the CETP. However same could not be operated due to no household/commercial domestic effluent load. HPSPCB has already notified inlet standards of CETP Kala Amb. A letter in this context has already been written by Kala Amb Infrastructure Development Company (KIDC) vide letter no. KIDC/-JSV-03, dated 25.09.2023 to the Executive Engineer, Jal Shakti Vibhag Nahan.

Work of laying total sewerage pipeline of 21.645 kms for Moginand, Rampur Jattan, Mainthapal and Ogli in Kala Amb out of which work of 20.500 kms was completed. (Latest status was sought from JSV vide letter no. PCB/RO (Pt)/OA No. 515/2022/2023-3156-58 dated 20.02.2024) As per status note by Jal Shakti Vibhag (JSV) Nahan, have intimated that the sewer network of STP Kala Amb and STP Trilokpur has suffered major damages due to heavy rainfall causing flash floods in this monsoon season and due to no allocation of funds during current financial year i.e. 2023-24, the balance sewer network and damaged sewer line has not been completed. These works need time for completion which is estimated to be completed by June, 2024 subject to availability of funds. Regarding house sewer connection vis-à-vis CETP-cum-STP Kala Amb, JSV Nahan has received 53 nos. of application for approval and same will be approved after functioning of the scheme. The copy of status report by Jal Shakti Vibhag, Nahan is already enclosed in **Annexure-HP6.**

The Inspections and Sampling of Sewage Treatment Plants (STPs)/Common Effluent Treatment Plants (CETPs) falling in the catchment area of River Markanda and its Tributary was carried out by Joint Committee with having the details given below:

Sr.No.	Date and Time of Sampling	STP/CETP Location and Capacity	Details of Sampling Points	Geographical Coordinates	Parameters to be analyzed		Findings/ compliance status
1.	25/09/2023 09:04 AM	CETP Kala Amb & STP Trilokpur, Himachal Pradesh	CETP Kala Amb 2.5 MLD capacity (0.8 MLD industrial effluent part and 1.7 MLD sewage part) has been granted Consent to Operate by HPSPCB on dated 21/09/2023. The industrial effluent treatment part of CETP-cum-STP Kala Amb has been started. Kala Amb Infrastructure Development Company (KIDC) has made agreement with 51 numbers of water polluting industries. 36 number of industries are disposing their effluent to CETP Kala Amb after primary treatment through their own captive ETPs. KIDC is collecting the effluent from these industries through GPS enabled tankers. **The sewage treatment part of CETP-cum-STP Kala Amb is not started yet due to damage of sewerage pipelines laid by Jal Shakti Vibhag in recent flash floods in River Markanda, as informed by the representative of CETP/STP.**				
	19.02.2024 04:30 PM	Re-visit of CETP-cum-STP Kala Amb	Joint Committee re-inspected the CETP-cum-STP Kala Amb on 19.02.2024 and collected the sample of inlet of CETP-cum-STP to know the status of the compliance of the industries connected to CETP-cum-STP with regard to the Inlet standards of CETP notified by HPSPCB (**Annexure-HP7**). It was also observed that there was no discharge of treated effluent i.e. final outlet of CETP-cum-STP Kala Amb into River Markanda. Hence, the Joint committee did not collect the sample of final outlet of CETP-cum-STP Kala Amb.				

The results of the analysis for the inlet sample collected from the equalization tank of the CETP-cum-STP and analyzed in CPCB Laboratory are as follows:

Sr. No.	Parameters	Results in mg/l except pH	Prescribed Standards mg/l except pH	Compliance Status
1	Total Suspended Solids (TSS)	545	500	**Not within prescribed Limit**
2	Chemical Oxygen Demand (COD)	1982	1500	**Not within prescribed Limit**
3	Biochemical Oxygen Demand (BOD)	788	500	**Not within prescribed Limit**
5	Oil & Grease	BDL	30	**within prescribed Limit**
6	Fixed Dissolved Solids (FDS)	664	3000	**within prescribed Limit**
7	pH	6.9	6.5-9.0	**within prescribed range**

The Inlet sample was found to be non-complying with regard to Total Suspended Solids (TSS), Chemical Oxygen Demand (COD) and Biochemical Oxygen Demand, as the results of analysis for these parameters were exceeding the prescribed inlet norms, which indicates that some of the industries connected to CETP-cum-STP may not be complying with the inlet norms notified by HPSPCB, for sending primary treated effluent to CETP-cum-STP. *As informed by General Manager DIC Nahan,* ***(Annexure -HP8)*** *the CETP-cum-STP Kala Amb is commissioned recently (i.e. since 04 Dec 2023) and member industries have started sending their effluent to CETP-cum-STP Kala Amb. HPSPCB has collected sample of treated water of CETP-cum-STP Kala Amb on 18.04.2024 after tertiary treatment and results are conforming to the prescribed CETP standards in Schedule I of Environment (Protection) Rules, 1986,* ***Copy of analysis report is enclosed as Annexure -HP9.***

2.4.1.3 Status of ETPs and Industries visited by Joint Committee:

The Kala Amb industrial area can be divided into following zones as per drainage pattern:

i. *Industries located on the Right and left bank of River Markanda from Moginand area to Kala Amb barrier*
ii. *Industries located in Jattanwala Drain catchment*
iii. *Industries located in Khairi area*
iv. *Industries located on Kala Amb-Sadhaura Road*

There are total 97 nos. of water polluting industries located in Kala Amb area of Himachal Pradesh. These industries have provided captive Effluent Treatment Plants. In addition to above, 08 nos. of industries have installed captive STPs wherever the manpower is more than 150 nos. The treatment technologies provide ranges from primary treatment system i.e. Chemical treatment, precipitation/settling followed by dual media carbon filters, activated sludge process followed by dual media carbon filters, industries have also provided RO systems and evaporators for ensuring zero liquid discharge.

M/s Ruchira Papers Ltd. is the only industry in Kala Amb that falls under 17 categories of highly polluting industries and has installed their captive ETP of capacity 11 MLD. The unit has obtained consent from State Board for discharge of treated effluent quantity of 4.012 MLD into drain. The unit has installed Real Time Online Continuous Water Quality Monitoring Station and Flow meter at the final outlet of ETP. The results of treated effluent are being displayed on the CPCB and HPSPCB server on real time basis.

All the 105 nos. of industries have obtained requisite Consent to Operate of the State Board under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981. All the 105 nos. of industries have installed effluent treatment plants or Sewage Treatment Plants in their respective industries. The list of water polluting industries along with their final disposal and their compliance status is annexed as **Annexure-HP10.**
Further the random Inspections and Sampling of other Industries falling in the catchment area of River Markanda in both of the states was carried out by Joint Committee, so as to know the compliance, in general.

The status of the Compliance of the Industries inspected by the Joint Committee in the Kala Amb Area falling in the State of Himachal Pradesh is as follows:

2.4.1.3.1. M/s Ruchira Papers Ltd:

i. M/s Ruchira Papers Ltd, was visited by the Joint Committee on 25/09/2023.

ii. M/s Ruchira Papers Ltd. is the only industry falling under 17 Categories of highly polluting Industries located in Kala Amb.

iii. M/s Ruchira Papers is the only Industry in Kala Amb, which has been granted permission to discharge its 4.012 MLD treated effluent into the drain by HPSPCB.

iv. Out of total 5.6 MLD waste water discharge (both domestic and Industrial) from Kala Amb area of Himachal Pradesh into the Jattanwala Nallah, more than 70% discharge (4 MLD) is contributed by M/s Ruchira Papers Ltd.

v. The sample of treated effluent from the **final discharge of ETP was taken by the Joint Committee and sent to CPCB Head Office Laboratory, Delhi** for analysis of applicable Parameters.

vi. One parallel sample of the treated effluent was also taken by **HPSPCB Regional Officer, Paonta Sahib, marked as Study Sample and sent to HPSPCB Regional Laboratory, Paonta Sahib**.

vii. Further, one sample was also taken by ***M/s Ruchira Papers Ltd and as per information received from HPSPCB, the sample was sent to Shri Om Testing and Research Laboratory, Noida.***

viii. *The analysis results from HPSPCB Regional Laboratory are enclosed as* ***Annexure-HP11****. The HPSPCB has informed that the facility for testing AOX is not available in the HPSPCB Laboratory.* ***Ms. Ruchira Papers Ltd has not got analyzed all the parameters w.r.t pulp & paper units.***

The results of analysis of the samples as reported by CPCB Head Office Laboratory, Delhi, HPSPCB Regional Laboratory, Paonta Sahib and Sri Om Testing and Research Laboratory are summarized in the following Table:

S.No.	Parameters	Results of Analysis, mg/l except pH			Prescribed Limits, mg/l except pH
		*CPCB Laboratory, Delhi	# HPSPCB Regional Laboratory, Paonta Sahib	# Shri Om Testing and Research Laboratory, Noida.	
1	pH	7.8	7.70	7.38	7.0-8.5
2	TSS	23	10	20	50
3	**COD**	**505**	**104**	**120**	**250**
4	**BOD**	**187**	**7.5**	**9**	**30**
5	AOX, as Cl	18.544	Not done	Not done	1 Kg/ton of Paper
7	MLSS (Aeration Tank)	3992	Not done	Not done	
8	MLVSS (Aeration Tank	2293	Not done	Not done	

* ***CPCB Head Office Laboratory is recognised under SECTION 12(1) B OF THE ENVIRONMENT (PROTECTION) ACT, 1986 and its analysts are notified as Government Analysts for the purposes of analysis of samples of air, water, soil or other substances sent for analysis.***

 # NABL Approved Laboratory.

As per analysis report of the sample collected by the Joint Committee and analyzed in CPCB Head Office Laboratory, Delhi, ***M/s Ruchira Papers Ltd was found to be not complying with regard to***

COD and BOD Parameters. COD concentration in the sample was 505 mg/l against the prescribed limit of 250 mg/l. Similarly, BOD concentration in the sample was 187 mg/l against the prescribed limit of 30 mg/l. The Industry was found to be complying with pH, TSS, AOX parameters, as per analysis report from the same laboratory i.e. CPCB Head Office Laboratory. The MLSS and MLVSS Concentration in the aeration tank was also within acceptable range.

However, as per report of the parallel samples analyzed in HPSPCB Regional Laboratory, Paonta Sahib and Shri Om Testing and Research Laboratory, Noida, M/s Ruchira Papers Ltd was complying with all the parameters.

The results reported by CPCB for analysis conducted in CPCB Laboratory and other two Laboratories are at variance, with regard to COD and BOD parameters. While CPCB Head Office Laboratory reported COD concentration of 505 mg/l, whereas HPSPCB Regional Laboratory, Paonta Sahib reported COD concentration of 104 mg/l and Shri Om Testing and Research Laboratory, Noida reported COD Concentration of 120 mg/l. Similarly, CPCB Head Office Laboratory reported BOD concentration of 187 mg/l , whereas HPSPCB Regional Laboratory, Paonta Sahib reported BOD concentration of 7.5 mg/l and Shri Om Testing and Research Laboratory, Noida reported BOD Concentration of 9 mg/l.

It is pertinent to mention here that **CPCB Head Office Laboratory is recognized under SECTION 12(1) B OF THE ENVIRONMENT (PROTECTION) ACT, 1986 and its analysts are notified as Government Analysts for the purposes of analysis of samples of air, water, soil or other substances sent for analysis, whereas other two Laboratories mentioned above are NABL approved.**

- ***Other observations made by the Joint Committee during visit to M/ Ruchira Papers Ltd is as follows:***

a. As per specific conditions of Environmental Clearance granted to M/s Ruchira Papers Ltd. by MoEF & CC vide F. No. J-11011/580/2007-IA II dated 11/10/2007, ***"Chlorine Dioxide shall be used as bleaching agent and no elemental chlorine shall be used for bleaching".*** *However, it was observed that* ***Industry has stored large number of Chlorine Cylinders and a Chlorination Tower has also provided for bleaching (*** Photograph 11 & 12).

Photograph 11 & 12: Chlorine Gas Cylinders and Chlorination tower in the premises of M/s Ruchira Papers Ltd.

Photograph-11

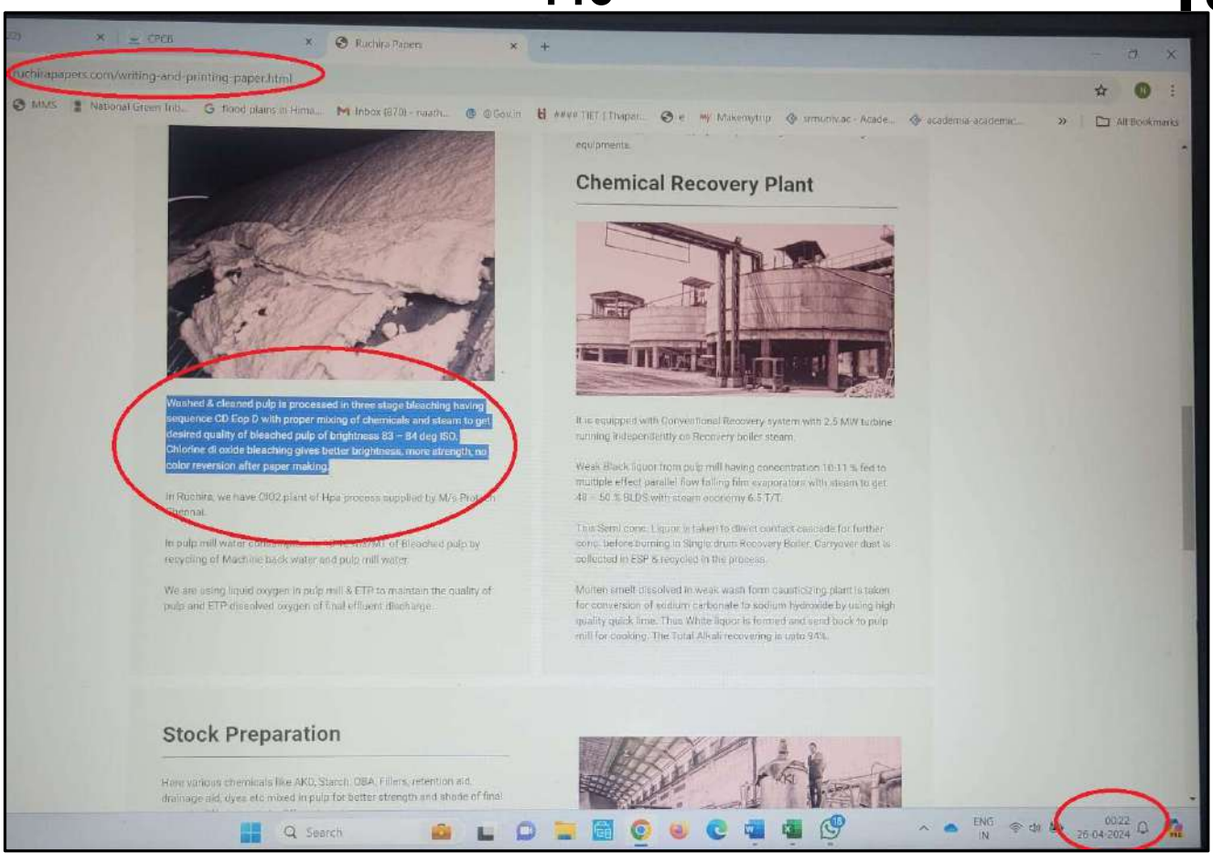
Photograph-12

HPSPCB was requested by the Joint Committee to provide the bleaching sequence followed by M/s Ruchira Papers Ltd, to know the requirement of chlorine Cylinders and Chlorination tower, as observed during inspection.

As ***per details provided by HPSPCB on 24/04/2024, M/s Ruchira Papers Ltd. is following D_0-Ep- D_1,*** *where D_0 represents "first Chlorine di Oxide Stage", Ep represents "Alkali Extraction in the presence of peroxide" and D_1 represents "second Chlorine dioxide stage".*

The *bleaching sequence shared by HPSPCB with the Joint Committee is Elemental Chlorine Free Bleaching Sequence and, in this sequence, neither elemental chlorine nor chlorination tower is required.* ***However, no justification has been provided for the presence of large number of Elemental Chlorine Gas Cylinders and Chlorination Tower in the premises of the Industry.***

Further*, as per information available on the website of M/s Ruchira Papers Ltd regarding bleaching sequence,* ***the Industry is following CD-Eop-D bleaching sequence (Photograph 13 given below),*** *where CD represents "**Elemental Chlorine and Chlorine Dioxide added together",** Eop represents "Alkali extraction reinforced with oxygen and hydrogen peroxide" and D represents "Chlorine Dioxide"*



Photograph 13

In view of the presence of chlorine gas cylinders & Chlorination Tower in the premises of the industry, as observed by the Joint Committee , contradiction in bleaching sequence provided to the Joint Committee, information regarding bleaching sequence available on the website of the Industry and specific condition of Environmental Clearance granted to the Industry by MoEF & CC that ***"No elemental chlorine shall be used in the bleaching"***, *the member representing MoEF & CC was requested on 25/04/2024, to provide i) the copy of last/latest half yearly Compliance Report filed by the Industry regarding compliance of the conditions of Environmental Clearance and ii) Last/latest report of MoEF & CC regarding verification of the compliance of the conditions of Environmental Clearance granted to the industry, which are awaited.*

b. *As per conditions of the Environmental Clearance granted to the Industry by the Ministry of Environment, Forest and Climate Change (MoEF & CC)****, the industry is required to dispose off its treated effluent, for agriculture, plantation and in the drain.***

However, the industry is disposing off its treated effluent only in drain, despite the fact that 33% of the area, as claimed by the Unit is under plantation besides additional land acquired by the Industry along the Markanda River in the state of Haryana for plantation.

c. The industry has installed Online Continuous Emission Monitoring System (OCEMS) at the final outlet of ETP, which is connected with SPCB and CPCB servers*. In order to check that if the OCEMS installed by the industry is properly calibrated, the samples from various stages of effluent treatment plant were tested using the sensor of OCEMS by the Joint Committee.*

As can be seen from the Photographs 14-17 taken during checking of the calibration of OCEMS installed by the Industry , by the Joint Committee, ***the ratio of BOD to COD in the samples from various stages from untreated to partially treated and final treated is same i.e around 1: 10. The fixed ratio of BOD to COD at all stages indicated either tempering of the***

OCEMS or dilution to achieve standards. *It is pertinent to mention here that BOD to COD ratio in pulp and paper industry untreated effluent varies from 1:2.5 to 1:4 depending on the process followed, which is keeps on increasing at different stages of effluent treatment process based on the efficiency of individual stages w.r.t COD and BOD reduction, thereby increasing the ratio to 1:10 or even more in the final treated effluent depending on the technology adopted.*

As per information received through HPSPCB on 24th April, 2024 alongwith **Annexure-HP12**, the industry has got the calibration checked from the vendor with regard the final discharge. ***However, the above observations of the Joint Committee are yet to be addressed. Therefore, in view of the observation of the Joint Committee regarding fixed BOD: COD ratio, HPSPCB may revisit and get the calibration rechecked to ensure the correctness of the values reported through OCEMS.***

The HPSPCB has asserted that the analysis result of aeration tank sample collected by Joint committee show MLSS of 3992 mg/L which is under desirable range. Further, MLVSS/MLSS ratio is appx. 0.6 which is also desirable range indicating proper functioning of secondary biological treatment system. Unit has further installed secondary clarifier and advanced treatment system based on Fenton technology (using Fenton reagent i.e. ferric ion+ hydrogen peroxide). The analysis report dated 12.10.2023 of parallel sample collected by HPSPCB show parameters of pH, BOD, COD, TSS within permissible discharge limits. HPSPCB is also carrying out regular sampling and monitoring of the unit. Latest sample analysis result dated 10.04.2024 is also meeting the prescribed norms (**Annexure-HP13**).

Photographs 14 to 17: Values of various parameters during checking of calibration by the Joint Committee.

Action taken by HPSPCB: Action is yet to be taken by Himachal Pradesh SPCB.

d. ***The Joint Committee was also informed by the HSPCB Nodal Officer regarding order of Hon'ble Court of SDM Naraingarh dated 12/04/2024 in the matter of Case No 16 under 133 Crpc***; *Usha Rani Wo Parveen Kumar present Sarpanch, Gram Panchayat Kala Amb, Tehsil Naraingarh Distt Ambala (Plaintiff) V/s Ruchira Paper Mill, Kala Amb, Tehsil Nahan Distt Sirmour Through Manager (Respondent)* **and** *The Kala Amb Chamber of Commerce and lndustries, Kala Amb Through its Secretary Ashok Kumar (Plaintlff) Vs 1. Singh Ram 2. Rajpal 3. Ramesh Kumar 4. Suresh Kumar S/o Jiwan Ram R/o Vill Dera Tehsil Naraingarh Distt Ambala (Respondent).*

The matter is related to ***i) the discharge of effluent by M/s Ruchira Paper Mills causing nuisance as alleged by the petitioner*** (Residents of shiv colony, Kala Amb in Haryana) and ii) the ***blockage of water flow by Respondents (04 residents of Village Dera, Tehsil Naraingarh, Haryana) through their land causing nuisance as alleged by petitioners*** (Kala Amb chamber of commerce whose M/s Ruchira Papers Ltd. is also a member).

After hearing the matter and also considering the reports obtained from both HSPCB Regional Officer, Ambala and HPSPCB, Regional Officer, Sirmour, Hon'ble Court of SDM issued the absolute Orders dated 12/04/2024 under Section 138 of the Criminal Procedure Court, (**copy of order enclosed as Annexure-HR7**), and relevant portion is reproduced, as follows:

1. ***"The Kala Amb Chamber of Commerce is directed to drain out the water which has stagnated in the residential areas of Dera and Kala Amb villages of Haryana within 7 days of issuance of this order in order to safeguard the Fundamental Right to Life and Liberty under Article 21 of the Constitution of India, of the residents of the Villages.*** *The drained out water is to be discharged into the Jattanwala Nallah as per the prescribed environmental standards. The SHO Naraingarh, BD & PO Naraingarh and RO, HSPCB Ambala shall ensure compliance of this direction and submit a compliance report to this Court within 10 days of issuance of this order'*

2. *There respondents Singh Ram, Raj Pal, Ramesh Kumar and Suresh Kumar' sons of Jiwan Ram' R/o Dera, Naraingarh, Ambala are directed to clear the blockage in their land' allowing the flow of the Nallah, within 7 days of passing of this order They are further directed, under Section l43 CrPcC to not to cause such blockage in the future. SHO Naraingarh and BD & PO Naraingarh are to ensure compliance of this order and submit a compliance report to this court within 10 days.*

3. ***M/s Ruchira Papers Ltd is directed to divert the flow of the water, currently passing through the lands of respondents Singh Ram and Ors, through their own lands adjacent to the lands of the respondents, based on the principle of Polluter Pays, as held by the Hon'ble Supreme Court.in several judgements****, including lndian Council for Enviro-Legal Action vs Union of lndia JT1996(2) 196, Vellore Citizens Welfare Forum v Union of India and Ors JT 1996(7) SC 375, MC Mehta v Union of lndia, 1995 SCC 711. This is to be completed within 2 months of passing of this order. RO, HSPCB and BDPO Naraingarh are directed to file compliance report in this court."*

2.4.1.3.2. M/s Rich Graviss Products Pvt. Ltd., Kala Amb, Himachal Pradesh:

The unit was visited by the Joint Committee on 08/10/2023. The samples from ETP were collected and sent to CPCB Head Office Laboratory for analysis.

As per analysis report, ***the Unit was found to be non-compliant with regard to COD, BOD and TSS Parameters. COD, BOD and TSS in the final treated effluent was found to be 3154 mg/l, 1567 mg/l and 234 mg/l respectively against the prescribed limits of 250 mg/l, 100 mg/l and 200 mg/l for COD, BOD and TSS respectively.***

It was observed that the treated effluent of ETP is being utilized for irrigation/gardening purpose in 1.5 hectare additional land located adjacent to the unit. ***The Unit has not prepared and implemented Irrigation Management Plan.***

Action taken by HPSPCB: As per information provided by HPSPCB, the following action has been taken:

i. Show cause notice has been issued to the unit from HPSPCB Paonta Sahib vide letter no. 2524 dated 08.12.2023 for not meeting the prescribed discharge norms and another letter issued vide letter no. 1160 dated 16.08.2023 regarding submission of Irrigation Management Plan. Copy of letters is annexed herewith as **Annexure-HP14.**

ii. The unit has also upgraded the Effluent Treatment Plant with installation of Membrane Bio Reactor (MBR) component after Moving Bed Bio Reactor (MBBR) treatment unit. ETP-um-STP of capacity 150 KLD is currently operated at 50% capacity.

iii. The unit has also acquired an additional piece of adjoining land (02 Bighas) for use of treated water in gardening purposes / land application. Also, unit has installed sludge dryer for management of ETP sludge.

2.4.1.3.3. M/s Himachal Polyolefin Ltd., Yamunanagar Road, Himachal Pradesh:

i. The unit was visited by the Joint Committee on 19/02/2024. The samples of treated effluent from the discharge point on to land owned by the Unit were collected and sent to CPCB Head Office Laboratory for analysis.

ii. The analysis results of the sample collected by Joint Committee show parameters within permissible discharge limits for land irrigation purpose as per Schedule VI of Environment (Protection) Rules, 1986.

iii. However, the Unit was found to be non-compliant with regard to TDS parameter, as specified in the "Guidelines for Utilization of Treated Effluent in Irrigation' prepared by CPCB under the directions of Hon'ble National Green Tribunal vide order dated vide order dated 24.05.2019 in the matter of O.A. No. 348/2017, Shailesh Singh Vs Al-Dua Food Processing Pvt. Ltd.

iv. TDS in the sample collected by the Joint Committee and analysed in CPCB Laboratory was 3400 mg/l against the prescribed limit of 2100 mg/l.

v. *The Unit was also found to be violating the condition of Consent to Operate (CTO) granted by HSPCB with regard to Mode of Discharge of Treated Effluent. As per Consent to Consent to operate granted to the Unit, the treated effluent is to be recycled in the process,* ***whereas the Unit was found discharging the effluent on to land without meeting the prescribed limit of TDS Parameter and also in violation of the condition of Consent to Operate (Photograph 18-21)***

Photographs 18-21: Discharge of effluent in violation of the conditions of CTO

Action taken by HPSPCB: As per information received from HPSPCB on 24/04/2024, the following action has been taken by HPSPCB:

i. RO, HPSPCB Paonta Sahib had already issued show cause notice to lime sludge generating units vide letter no. letter no. 3065-67, dated 14.02.2024. The unit has submitted reply with supporting documents on dated 21.02.2024 and submitted that the entire lime sludge is being sold to trading companies in Paonta Sahib. The copy of reply submitted by the unit is attached herewith as **Annexure-HP15.**

ii. Further, HPSPCB Paonta Sahib has issued show cause notice and directions to the unit vide letter no. 3164, dated 20.02.2024 to immediately stop discharging treated effluent on their land. Copy of letter is attached herewith as **Annexure-HP16.**

iii. Further, HPSPCB has carried out inspection and resampling of the unit on 16.04.2024. ***The unit is recycling treated effluent in lime slaking process*** and sample analysis result of NABL approved Regional Laboratory, HPSPCB Paonta Sahib is showing parameters pH and TSS within permissible limits. Copy of analysis report is enclosed as **Annexure-HP17.**

2.4.1.3.3. Other Industries visited by the Joint Committee:

i. M/s Vashisth Chemicals, Kala Amb was visited by the Joint Committee on 08/10/2023. ***The unit has been given Consent to Operate as ZLD Unit. At the time of visit, no effluent was under recycling and hence sample was not taken.***

ii. M/s Sagar Katha Factory, Trilokpur Road, Kala Amb, Himachal Pradesh, was visited by the Joint Committee on 19/02/2024 and the samples were taken for analysis in CPCB Head Office Laboratory. ***The analysis results of sample collected by Joint Committee were found to be within prescribed limits.***

iii. M/s Ruchira Printing and Packaging, Plot no. 11, Vill. Johron, Kala Amb was visited by the Joint Committee on 19/02/2024. The unit is engaged in manufacturing of Monocarton sheets, catalogues and corrugated boxes. The unit falls under Green category and there is no generation of effluent from manufacturing process. The committee did not find any effluent generation from the unit.

2.4.2. State of Haryana:

2.4.2.1 Status of STPs of Haryana:

There are total 40 no. of Sewerage Treatment Plants (STP) have already been installed in 04 no. of Districts i.e Panchkula, Ambala, Kurukshetra and Kaithal of Haryana with having total 264 MLD of installed capacity, as summarized in the following Table.

The Haryana State has fixed stringent norms for discharge of sewage incompliance of the directions issued by the Hon'ble NGT vide its order dated 15.06.2020 in OA No. 138 of 2016 wherein parameters fixed as BOD-10 mg/L, Total Suspended Solid-20 mg/L, COD-50 mg/L and Fecal Coliform less than 100 MPN/100 ml.

District	Existing STPs		Under Construction STPs	
	Number	Capacity (MLD)	Number	Capacity (MLD)
Ambala	14	51	4 (ULBD)	44
Kurukshetra	4	59.5	0	0
Panchkula	15	97.25	0	0
Kaithal	7	56	0	0
Total	**40**	**264 MLD**	**4**	**44**

*Out of these total 40 STPs, 26 Nos. of STPs were have been reported complying and **14 Nos. of STPs were reported non-complying by the Joint Committee at the time of filing its progress report on dated 17.10.2023 based upon the latest monitoring reports available.***

2.4.2.1.1. Present compliance Status, Up gradation targets and Action taken with regard to these 14 no. of Non-complying STPs:

These 14 no. of STPs were under up gradation to meet out with the aforesaid stringent effluent discharge standards, out of these 05 no. of STPs have now been up-graded and complying as on date. All of these 14 no. of STPs pertaining to PHED Department, the latest Action taken report alongwith the timelines to complete the work of up gradation to meet out with the prescribed effluent discharge standards submitted by PHED. Total Environmental Compensation amounting of **Rs. 963.30 Lacs** have been assessed by the respective Regional officers of HSPCB and recommended for imposition and finalization to the competent authority based upon the HSPCB policy order dated 22.12.2021 as provided by Nodal Officer, HSPCB.

The details of timelines to complete the work of up gradation and action of imposition of Environmental Compensation for these STPs, as provided by HSPCB are given as under:

Sr. No.	Name of the district	STP	Likely date of achieving of discharge standards committed by PHED and present compliance status	Action taken by HSPCB
1	Ambala	3.25 MLD, Naya Gaon, Unit-I, Ambala City	The STP has been upgraded to achieve stringent standard prescribed by HSPCB on 02.07.2020 and as per the latest analysis report dated 19.03.2024, The STP is complying.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Interim Environmental Compensation of **Rs. 85,50,000/-** Assessed and recommended for imposition and finalization to the competent authority.
2	Ambala	3.25 MLD, Naya Gaon, Unit-II, Ambala City	The STP has been upgraded to achieve stringent standard prescribed by HSPCB on 02.07.2020 and as per the latest analysis report dated 19.03.2024, The STP is complying.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Interim Environmental Compensation of **Rs. 85,50,000/-** Assessed and recommended for imposition and finalization to the competent authority.
3	Ambala	5 MLD, Baldev Nagar, Unit-I,	The work for up-gradation of STP is in progress and likely to be completed by 31.05.2024.	Based upon the past violations for non-achievement of effluent discharge standards Interim Environmental Compensation of **Rs.82,50,000/-** Assessed

Sr. No.	Name of the district	STP	Likely date of achieving of discharge standards committed by PHED and present compliance status	Action taken by HSPCB
		Ambala City		and recommended for imposition and finalization to the competent authority.
4	Ambala	3.25 MLD, Baldev Nagar, Unit-II, Ambala City	The work for up-gradation of STP is in progress and likely to be completed by 31.05.2024.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Interim Environmental Compensation of **Rs. 82,50,000/-** Assessed and recommended for imposition and finalization to the competent authority.
5	Ambala	5 MLD, Moti Nagar, Unit-I, Ambala City	The STP has been upgraded to achieve stringent standard prescribed by HSPCB on 02.07.2020 and as per the latest analysis report dated 19.03.2024, The STP is complying.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental Compensation of **Rs. 79,20,000/-** Assessed and recommended for imposition and finalization to the competent authority.
6	Ambala	5 MLD, Moti Nagar, Unit-II, Ambala City	The STP has been upgraded to achieve stringent standard prescribed by HSPCB on 02.07.2020 and as per the latest analysis report dated 19.03.2024, The STP is complying.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental Compensation of **Rs. 79,20,000/-** Assessed and recommended for imposition and finalization to the competent authority.
7	Ambala	3.25 MLD, Nasirpur, Ambala City	The work for up-gradation of STP is under progress and likely to be completed by 31.04.2024.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Interim Environmental Compensation of **Rs. 82,50,000/-** Assessed and recommended for imposition and finalization to the competent authority.
8	Ambala	3.25 MLD, Devi Nagar, Ambala City	There was heavy rainfall in Ambala town in the month of July 2023 and the STP was completely submerged and structure were damaged. Some villages have also covered in MC limit. Estimate for laying of sewerage in these villages is under preparation. Accordingly, a new STP of 11 MLD in place of this STP is under planning for establishment.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Interim Environmental Compensation of Rs. **82,50,000/-** Assessed and recommended for imposition and finalization to the competent authority.
9	Ambala	3 MLD, Naraingarh	The work for up-gradation of STP is in progress and likely to be completed by 31.08.2024.	Joint committee has visited the STP on dated 25.09.2023 and collected effluent samples from their inlet and outlet. Further, based upon the analysis reports

Sr. No.	Name of the district	STP	Likely date of achieving of discharge standards committed by PHED and present compliance status	Action taken by HSPCB
				released by CPCB Laboratory, New Delhi and monthly sampling of HSPCB the STP has been reported non-complying. Based upon the past violations for non-achievement of prescribed effluent discharge standards the Interim Environmental Compensation of Rs. **28,80,000/-** Assessed and recommended for imposition and finalization to the competent authority.
10	Ambala	4 MLD, Barara	STP is now complying as per the latest analysis report dated 19.03.2024 released by HSPCB Lab.	Joint committee has visited the STP on dated 25.09.2023 and collected effluent samples from their inlet and outlet. Further, based upon the analysis reports released by CPCB Laboratory, New Delhi the STP have been reported non-complying previously. Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental Compensation of **Rs. 2,90,000/-** Assessed and recommended for imposition and finalization to the competent authority.
11	Ambala	6 MLD, Model Town, Ambala City	STP is now complying as per the latest analysis report dated 19.03.2024 released by HSPCB Lab.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental Compensation of **Rs. 79,20,000/-** Assessed and recommended for imposition and finalization to the competent authority.
12	Kurukshetra	8 MLD, Modal Town, Pehowa	The work for Upgradation of STP was allotted to M/s Rathee Construction Company on 01.08.2022 but contractor could not start the work after repeated request. Clause 3 was imposed against the firm. The DNIT for risk and cost of M/s Rathee Construction Company has been received and the same is under scrutiny in head office.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental Compensation of **Rs. 73,30,000/-** Assessed and recommended for imposition and finalization to the competent authority.
13	Panchkula	4.5 MLD, Ram Bagh Road, Kalka	The work for upgradation has been completed and is under trial run w.e.f 01.02.2024.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental Compensation of **Rs. 70,70,000/-** Assessed and recommended for imposition and finalization to the competent authority.

Sr. No.	Name of the district	STP	Likely date of achieving of discharge standards committed by PHED and present compliance status	Action taken by HSPCB
14	Panchkula	0.25 MLD, Bangla Basti, Kalka	The work for upgradation/ diversion will start soon.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental Compensation of **Rs. 49,00,000/-** Assessed and recommended for imposition and finalization to the competent authority.

Apart from initiating the action for imposition of Environmental compensation, the cases for **filing prosecution complaint** before Hon'ble Special Environment Court at Kurukshetra have also been initiated by the respective RO offices of HSPCB for all of the above 14 no. of STPs against the officers and contractors responsible under the provisions of Water (Prevention & Control of Pollution) Act, 1974 as intimated by Nodal Officer, HSPCB.

2.4.2.2. Status of CETPs of Haryana:

There are total 3 Nos. of CETPs of 6 MLD capacity, which are already operational in aforesaid 4 districts of Haryana existing in catchment area of River Markanda and its Tributaries.

The Joint committee visited all of these 3 no. of CETPs and collected effluent samples from their inlet and outlet. ***Further, based upon the latest analysis reports released by CPCB Laboratory, New Delhi all of the 03 CETPs have been reported as non-complying with regard to parameter mentioned in the following Table.***

These 03 No. of CETPs pertaining to HSIIDC Department which were reported/found non-complying, the latest Action taken report alongwith the timelines to complete the work of up gradation to meet out with the prescribed effluent discharge standards submitted by HSIIDC is also given in the following Table.

Total Environmental Compensation amounting of ***Rs. 12 Lacs*** *have been assessed by the respective Regional officers of HSPCB and recommended for imposition and finalization to the competent authority based upon the HSCB policy order dated 22.12.2021.*

The details of timelines to complete the work of up gradation and imposition of Environmental Compensation for these CETPs by HSPCB are as follows:

Sr. No.	Name of CETP	Results of the sampling conducted by Joint Committee on dated 26.09.2023	Likely date of achieving of discharge standards committed by HSIIDC and present compliance status	Action taken by HSPCB
1	0.5 MLD, HSIIDC, Barwala, Panchkula	BOD: 75 Fluoride: 3.2 Sulphide: 6	As reported by DGM, HSIIDC the work for upgradation of CETP has already been completed in the year 2021 and thereafter achieving the discharge standards as monitored by HSPCB regularly. Also at the time of	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental

			inspection of Joint Committee CETP was functioning satisfactorily. Presently, based upon the recent reports released of the sample collected by HSPCB for the month of October, November, December, 2023 & January, 2024, the parameters are found with in prescribed limits and no more up-gradation is required. Further he has submitted that all the efforts are been made to achieve the prescribed discharge standards.	Compensation of **Rs. 2,40,000/-** Assessed and recommended for imposition and finalization to the competent authority.
2	0.5 MLD, HSIIDC, Ambala Cantt.	BOD: 98 Fluoride: 3.1 Sulphide: 4	As reported by DGM, HSIIDC the work for upgradation of CETP has already been completed in the year 2021 and thereafter achieving the discharge standards as monitored by HSPCB regularly. Thereafter due to the impact of flood in rainy season of the month of July and August, 2023 all the structure, mechanical & electrical equipment and OCEMS were fully submerged up to the depth of 7 to 8 feet and all the system were got damaged in stagnant water. Further he has submitted that CETP is being upgraded and work amounting to Rs.32.43 Lacs for revamping and up-gradation of the plant will be completed by 15.05.2024. Further he has submitted that all the efforts are been made to achieve the prescribed discharge standards.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the interim Environmental Compensation of **Rs. 7,30,000/-** Assessed and recommended for imposition and finalization to the competent authority.
3	5 MLD, HSIIDC Saha, Ambala	BOD: 63 Fluoride: 14 Sulphide: 4	As reported by DGM, HSIIDC the CETP was newly commissioned in the year 2016 and thereafter achieving the discharge standards as monitored by HSPCB regularly. Also at the time of inspection of Joint Committee CETP was functioning satisfactorily. Presently, based upon the recent reports released of the sample collected by HSPCB for the month of October, November, December, 2023 & January, 2024, the parameters are found with in prescribed limits and no more up-gradation is required. Further he has submitted that all the efforts are been made to achieve the prescribed discharge standards.	Based upon the past violations for non-achievement of prescribed effluent discharge standards the Environmental Compensation of **Rs. 2,30,000/-** Assessed and recommended for imposition and finalization to the competent authority.

2.4.2.3. Status of Standalone Effluent Treatment Plants (ETP) & Sewage Treatment Plants (STP) installed by industries and Industries visited by Joint Committee:

As already reported in earlier Progress Report of the Joint Committee, there are total 70 Nos. of industries falling in catchment area of River Markanda or its tributaries in all the 03 Districts i.e. Panchkula, Ambala and Kurukshetra of Haryana. All of the industries are operating with valid Consent to Operate (CTO) from the Board for discharge of treated effluent and are having installed their individual Standalone Effluent Treatment Plants/Sewage Treatment Plants (ETPs/STPs) with having capacity based upon the requirement. The detailed compliance status,

Consented Discharge & Capacity of treatment facility installed and Mode of disposal of the treated effluent has already been reported by the Joint committee in its report filed on dated 17.10.2023.

The Joint committee has also conducted the random inspections and water sampling of 05 no. of industries on dated 09.10.2023 (ZLD based Grain Distilleries) and 1 no. of Sugar Mill existing in catchment area of River Markanda and falling in jurisdiction of District Ambala, The finding of inspections are described as below:.

2.4.2.3.1. M/s N V Distilleries Private Limited, Village Badholi, Teh Naraingarh, District Ambala.

i. Unit is engaged in manufacturing of Extra Neutral Alcohol/ Rectified Spirit using Grains as raw material with having engaged in processes of Milling, Liquification, Fermentation & Distillation process, which are water and air polluting in nature and covered under Red category of consent management of the Board.

ii. The unit has obtained CTO valid upto 30.09.2024 with having generation of 180 KLD of trade effluent and same is being presently used for recycling and reusing back into process and the unit is not disposing any kind of treated effluent into inland surface water/onland percolation through irrigation/plantation purposes.

iii. The unit has installed Common ETP-cum-STP of 300 KLD capacity followed by RO & MEE system for treatment of mixed effluent generated from the various Sources of Water pollution. The treatment is Biological Based and whole of the treated effluent is being further re-used and recycled in various distillery processes to Achieve Zero Liquid Discharge (**ZLD**) status. The component of effluent treatment system installed are consisting of Decanter, Multi effect Evaporator (MEE), ETP and RO for the treatment of entire process effluents.

iv. The unit was visited by the Joint Committee on 09/10/2023. The effluent samples were also collected by the Joint Committee from Inlet & outlet of ETP installed (from the closed loop) and as per the analysis report received from Central Pollution Control Board (CPCB), Laboratory at Delhi vide Analysis report dated 06.11.2023 the BOD parameter of effluent sample collected from final outlet of ETP installed were found 43 mg/l, which may be termed exceeding the limits when unit will discharge into open Environment either into Inland surface water/river Stream or for onland percolation through irrigation/plantation purposes, as per applicable notified standards. However the unit was not found to be discharging effluent for on-land application within and outside the premises of the unit. It was informed by HSPCB member that general discharge standards of BOD 30 mg/l imposed in CTO granted (inadvertently) is not applicable in the present case when the treated effluent is being further reused/recycled by the unit. No discharge standards are prescribed for such ZLD based distillery units by MOEF & CC under EP Rules, 1986.

v. Hence the case for obtaining administrative approval for issuing varied consent to operate to the unit without imposition of general effluent discharge standards recommended by RO, HSPCB, Ambala to his competent authority as per the information provided by HSPCB RO, Ambala.

2.4.2.3.2. M/s N.V. International Pvt Ltd, Village Badholi, Teh Naraingarh, District Ambala.

i. Unit is engaged in Production of Extra Neutral Alcohol (ENA)/Rectified spirit by using Grain as raw material with having engaged in processes of Milling, Liquification, Fermentation & Distillation process, which are water and air polluting in nature and covered under Red category of consent management of the Board.

ii. The unit has obtained CTO valid upto 30.09.2025 with having generation of 350 KLD of trade effluent and same is being presently used for recycling and reusing back into process and the unit is not disposing any kind of treated effluent into inland surface water/onland percolation through irrigation/plantation purposes.

iii. The unit has installed Common ETP-cum-STP of 350 KLD capacity followed by RO & MEE system for treatment of mixed effluent generated from the various Sources of Water pollution. The treatment is Biological Based and whole of the treated effluent is being further re-used and recycled in various distillery processes to Achieve Zero Liquid Discharge (**ZLD**) status. The component of effluent treatment system installed are consisting of Decanter, Multi effect Evaporator (MEE), ETP and RO for the treatment of entire process effluents.

iv. The unit was visited by the Joint Committee on 09/10/2023. The effluent samples were also collected by the Joint Committee from Inlet & outlet of ETP installed (from the closed loop) and as per the analysis report received from Central Pollution Control Board (CPCB), Laboratory at Delhi vide Analysis report dated 06.11.2023 the BOD & COD parameter of effluent sample collected from final outlet of ETP installed were found 432 mg/l & 883 mg/l respectively, which may be termed exceeding the limits when unit will discharge into open Environment either into Inland surface water/river Stream or for onland percolation through irrigation/plantation purposes, as per applicable notified standards. However the unit was not found to be discharging effluent for on-land application within and outside the premises of the unit. It was informed by HSPCB member that general discharge standards of BOD 30 mg/l & COD 250 mg/l imposed in CTO granted (inadvertently) are not applicable in the present case when the treated effluent is being further reused/recycled by the unit (ZLD). No discharge standards are prescribed for such **ZLD** based distillery units by MOEF & CC under EP Rules, 1986.

v. Hence the case for obtaining administrative approval for issuing varied consent to operate to the unit without imposition of general effluent discharge standards recommended by RO, HSPCB, Ambala to his competent authority as per the information provided by HSPCB RO, Ambala.

2.4.2.3.3. M/s Oasis Ethanol Industries Private limited, Village Jatwar Tehsil Naraingarh, Distt-Ambala.

i. Unit is engaged in Production of Ethanol by using Grain as raw material with having engaged in processes of Milling, Liquification, Fermentation & Distillation process, which are water and air polluting in nature and covered under Red category of consent management of the Board.

ii. The unit has obtained CTO valid upto 30.09.2027 with having generation of 2160 KLD of trade effluent and same is being presently used for recycling and reusing back into process and the unit is not disposing any kind of treated effluent into inland surface water/onland percolation through irrigation/plantation purposes.

iii. The unit has installed Common ETP-cum-STP of 3200 KLD capacity followed by RO & MEE system for treatment of 1884 KLD of mixed effluent generated from the various Sources of Water pollution as mentioned above. The treatment is Biological Based and whole of the treated effluent is being further re-used and recycled in various distillery processes to Achieve Zero Liquid Discharge (**ZLD**) status. The component of effluent treatment system installed are consisting of Decanter, MEE, Dryer, Equalization tank, Bio Digestor, Aeration tank, Clarifier, Treated water lagoon (Concrete pit), MGF & ACF, Ultra Filtration, Reverse Osmosis.

vi. The unit was visited by the Joint Committee on 09/10/2023. The effluent samples were also collected by the Joint Committee from Inlet & outlet of ETP installed (from the closed loop) and as per the analysis report received from Central Pollution Control Board (CPCB), Laboratory at Delhi vide Analysis report dated 06.11.2023 the BOD parameter of effluent sample collected from final outlet of ETP installed was found 42 mg/l, which may be termed exceeding the limits when unit will discharge into open Environment either into Inland surface water/river Stream or for onland percolation through irrigation/plantation purposes, as per applicable notified standards. However the unit was not found to be discharging effluent for on-land application within and outside the premises of the unit. It was informed by HSPCB member that general discharge standards of BOD 30 mg/l imposed in CTO granted (inadvertently) is not applicable in the present case when the treated effluent is being further reused/recycled by the unit. No discharge standards are prescribed for such **ZLD** based distillery units by MOEF & CC under EP Rules, 1986.

iv. Hence the case for obtaining administrative approval for issuing varied consent to operate to the unit without imposition of general effluent discharge standards recommended by RO, HSPCB, Ambala to his competent authority as per the information provided by HSPCB RO, Ambala.

2.4.2.3.4. & 2.4.2.3.5 M/s Oasis Commercial Pvt Ltd & M/s Oasis Overseas Exports Pvt. Ltd., Village Jatwar Tehsil Naraingarh, Distt-Ambala

i. Both of units are engaged in Production of Extra Neutral Alcohol (ENA)/Rectified spirit/ Ethanol by using Grain as raw material with having engaged in processes of Milling, Liquification, Fermentation & Distillation process, which are water and air polluting in nature and covered under Red category of consent management of the Board.

ii. Both the units have obtained CTO valid upto 30.09.2026 with having generation of 2160 KLD of trade effluent and same is being presently used for recycling and reusing back into process and the units are not disposing any kind of treated effluent into inland surface water/onland percolation through irrigation/plantation purposes.

iii. Both of sister concerned units have installed a Common ETP-cum-STP for both of the units of 1720 KLD capacity followed by RO & MEE system for treatment of 1276 KLD of mixed effluent generated from the various Sources of Water pollution as mentioned above. The treatment is Biological Based and whole of the treated effluent is being further re-used and recycled in various distillery processes to Achieve Zero Liquid Discharge (ZLD) status. The component of effluent treatment system installed are consisting of Decanter, MEE, Dryer, Equalization tank, BIO Digestor, Aeration tank, Clarifier, Treated water lagoon (Concrete pit), MGF & ACF, Ultra Filtration, Reverse Osmosis..

vii. The units were visited by the Joint Committee on 09/10/2023. The effluent samples were also collected by the Joint Committee from Inlet & outlet of Common ETP installed (from the closed loop) and as per the analysis report received from Central Pollution Control Board (CPCB), Laboratory at Delhi vide Analysis report dated 06.11.2023 the BOD parameter of effluent sample collected from final outlet of ETP installed was found 45 mg/l, which may be termed exceeding the limits when unit will discharge into open Environment either into Inland surface water/river Stream or for onland percolation through irrigation/plantation purposes, as per applicable notified standards. However the unit was not found to be discharging effluent for on-land application within and outside the premises of the unit. It was informed by HSPCB member that general discharge standards of BOD 30 mg/l imposed in CTO granted (inadvertently) is not applicable in the present case when the treated effluent is being further reused/recycled by the unit. No discharge standards are prescribed for such **ZLD** based distillery units by MOEF & CC under EP Rules, 1986.

iv. Hence the case for obtaining administrative approval for issuing varied consent to operate to the unit without imposition of general effluent discharge standards recommended by RO, HSPCB, Ambala to his competent authority as per the information provided by HSPCB RO, Ambala.

Action taken by HSPCB*:* As per information provided by HSPCB, all of the above 05 no. of units have adopted Zero Liquid Discharge (ZLD) based effluent treatment system installed with having components consisting as Decanter, Multi effect Evaporator (MEE), ETP and RO Filtration for the treatment of entire process effluents generated and whole of the treated effluent is being further re-used and recycled in various distillery processes to Achieve the ZLD status. Also the Joint Committee has not identified any source/point of disposal of any kind of by-pass arrangement for effluent disposal into inland surface waters or river/ streams or onland percolation within or outside the premises of all of the 05 no. of units.

Hence, the proposals for making necessary amendments in the CTOs granted and for taking decision for imposition of Environmental Compensation (in absence of any damage caused to the Environment) have been recommended to the competent authority by RO, HSPCB, Ambala on dated 27.02.2024 for seeking permission for granting/ issuance of varied consent to operate (CTO) to the units without imposing effluent discharge standards. Further the appropriate action shall be taken by Regional Office after receipt of administrative approval from competent authority of HSPCB at Panchkula.

2.4.2.3.5.6. M/s Naraingarh Sugar Mills Ltd, VPO Banondi, Tehsil Naraingarh, Ambala:

i. Joint Committee has also visited 01 no. of Sugar Mill i.e. M/s Naraingarh Sugar Mills Ltd, VPO Banondi, Tehsil Naraingarh, District Ambala on 20.02.2024.

ii. Unit is engaged in production of Sugar by using Sugar cane as raw material with having engaged in processes of crushing, Juice heating, Juice clarification, syrup Sulphotation, Evaporation, crystallization, centrifugation & packing, which are water and air polluting in nature and covered under Red category of consent management of the Board.

iii. ***The industry was found to be engaged in by-passing the untreated trade effluent through a local drain which is further merging to the River network*** (**Photographs 22-25**).

Photographs 22-25: Showing Bypass arrangement made by M/s Naraingarh Sugar Mills Ltd to discharge untreated effluent into the drain leading to river network:

The effluent samples were collected by the Joint Committee from Untreated Effluent Discharge from Cooling water, Untreated Effluent Discharge from Process, Inlet, outlet & Aeration Tank of ETP & Combined/Common drain carrying untreated effluent (from cooling tower and process discharge) inside factory near residential quarter which is leading outside the premises of the unit as bypass arrangements and sent to CPCB Laboratory, New Delhi for analysis. As per the analysis report received from Central Pollution Control Board (CPCB), Laboratory at Delhi vide Analysis report no. WATER/2324/WW/00115 dated 05.03.2024 the parameters of above mentioned effluent samples found exceeding the prescribed limits in the following manner:

Sr. no.	Date and Time of Sampling	Sample Code	Sample Source	Latitude & Longitude	Parameter	Results (in mg/L except pH)	Limit (in mg/L except pH)
1	20/02/2024 11:14 AM	NSM-1	Untreated Effluent Discharge from Cooling water	30.45787 77.05274	COD	812	250
					BOD	191	30
					TDS	2504	2100
					TSS	212	30
2	20/02/2024 11:36 AM	NSM-2	Untreated Effluent Discharge from Process	30.45832 77.05365	pH	3.9	5.5-8.5
					COD	934	250
					BOD	233	30
					TDS	2152	2100
					TSS	465	30
3	20/02/2024 12:15 PM	NSM-6	Combined drain carrying untreated effluent from cooling tower and process discharge inside factory leading to nearby drain outside.	30.45664 77.05048	COD	409	250
					BOD	94	30
					TSS	107	30

From the above mentioned results it is evident that unit was engaged in disposing the untreated trade effluent in violations of standards laid down vide MEOF&CC notification dated 14.01.2016 under EP Rules, 1986 and also in violation of discharge standards imposed in the CTO granted by HSPCB.

Action taken by HSPCB*:* The case for recommendation of initiating closure action against the unit has already been initiated by RO, HSPCB, Ambala and the imposition of Environmental Compensation shall also be initiated based upon the Policy applicable on such violations after closure of the unit. Copy of SCN issued to the unit vide letter dated 22.03.2024 and Analysis report released by CPCB Laboratory are attached as **Annexure-HR8.**

2.5. Proposals for setting up of STPs/ETPs/CETPs:

2.5.1. State of Himachal Pradesh:

As per information provided by HPSPCB, to cater the untreated domestic sewage/sullage from villages located in Kala Amb area of H.P. i.e. Moginand, Rampur Jattan, Mainthapal, Ogli, Johron, Khairi and Trilokpur, the Jal Shakti Vibhag has already established two STPs [STP Trilokpur of capacity 1.5 MLD and CETP-cum-STP Kala Amb of capacity 2.5 MLD (0.8 industrial + 1.7 domestic)]. The civil structure of STP Trilokpur and STP Kala Amb is already completed by Jal

Shakti Vibhag Nahan. The total pipeline to be laid for STP Trilokpur is 8.5kms out of which work of laying pipeline of approx. 7.9 km was completed. Work of laying total sewerage pipeline of 21.645 kms for Moginand, Rampur Jattan, Mainthapal and Ogli in Kala Amb out of which work of 20.500 kms was completed. The sewer network of STP Kala Amb and STP Trilokpur has suffered major damages due to heavy rainfall causing flash floods in this monsoon season. Restoration work of these sewerage network shall be started again by Jal Shakti Vibhag and will be completed by June, 2024 subject to availability of funds. ***The entire sewage generation from aforementioned villages of Kala Amb area of H.P. shall be treated after operationalization of these STPs. There will be no sewage gap for Kala Amb area of H.P. Hence, there is no fresh proposal for setting up of any new STP/CETP in Kala Amb.***

2.5.2. State of Haryana:

The proposal for setting up of new 04 no. of STPs to cater the need of treatment of MC area, Ambala Sadar is under implementation. All of these 04 no. of under construction STPs relates to MC, Ambala Sadar and hence latest report w.r.t completion of construction and likely date of commissioning submitted by ULBD given as below:-

Sr. No.	Name & address of STP proposed	Estimated date of commissioning	Capacity (in MLD)	Source of effluent will be received/ area/ drain of Tapping	Treatment technology (MBBR/ SBR/UASB/ others)
1	12 Cross road	31.08.2025	12	Domestic effluent from residential colonies which is presently being discharged into River Tangri via Mahesh Nagar Drain	Sequential Batch Reactor
2	Khuda Khurd	31.08.2025	12	-----do----	Sequential Batch Reactor
3	Machonda	31.05.2024	10	-----do----	Sequential Batch Reactor
4	Babyal	STP is Commissioned and under trial run	10	-----do----	Sequential Batch Reactor
		Total	44 MLD		

Further it is pertinent to add here that after commissioning of these 04 new STPs there will be diversion and treatment of Domestic effluent generating from residential colonies which is presently being discharged into River Tangri via Mahesh Nagar Drain which is ultimately reaching to River Markanda. Also out of total 38 no. of the discharge points, the 4 no. of discharge points listed at Sr. No. 15, 16, 17 & 18 of **Annexure-HR4** shall be diverted/ treated.

2.6. Dredging of the River/Drain required if any:

2.6.1. State of Himachal Pradesh:

As per information provided by HPSPCB, Presently, there are no policy guidelines with the Geological wing Department of Industries w.r.t. de-silting or dredging of river bed of River Markanda (from Khajurna Bridge near Bikram Bagh to Sadhoura Bridge, Kala Amb in Himachal Pradesh).

2.6.1. State of Haryana:

The dredging has not been done in river Markanda and desilting of this river is required. As reported by XEN, Water Service Division, Irrigation Department, Ambala vide his letter dated 22.02.2024 the case for dredging and desilting of rivers at critical locations before onset of rainy season and for survey for fixation of river bed section has been sent to higher authority and after approval the action will be taken accordingly. The dredging/desilting of drains is taken up every year before on set of rainy season through MGNREGA and Department Machinery. Further, The Mining & Geology Department, Haryana has issued Letter of Intent (LOI) to the various mining contractors and the details for mining allowed in River Markanda and its Tributaries by the Mining Department in Haryana is given as below:

Sr. No.	District	Name of Mining Contractor	Details of Villages in Which mining approved to the contractor	Mining Area approved (in Hectare)	Name of River	Date of LOI issued	Present Status of Mining by Contractor
1.	Ambala	1.M/s Reliable Mining Corp. SR-68 DLF Phase- 3, Gurugram	Fatehpur, Laha, Batoura, Nagoli, Banaudi, Bari Bassi	105.51	Begna River	28.07.22	Public Hearing conducted and EC is awaited, So Mining work not started yet.
		2. M/s R.M Mines and Infra Pvt. Ltd. R/o 149, Laxmi Garden, Yamuna Nagar.	Toka, Chichi Majra, Sangrani, Sahpur, Rao Majra, Dera, Hamidpur, Dehar	247	Roon and Markanda River	28.07.22	Public Hearing conducted and EC is awaited, So Mining work not started yet.
		3. M/s SCP Commodities, C-509, DDA Flates, Sec- 29, Rohini New Delhi.	Gadouli, Ambli	99.09	Markanda River	28.07.22	Public Hearing conducted and EC is awaited, So Mining work not started yet.
		4. M/s M P Traders, Karnal Road, Tehsil Indri District Karnal	Kharu Khera	8.98	Markanda River	21.07.23	Public Hearing conducted and EC is awaited, So Mining work not started yet.
		5. M/s PS Enterprises R/o 1309, Modern Colony, Kansapur Road, Shivpuri, Yamuna Nagar	Rayewali, Sadhapur, Jatwar, Samru, Khera Jattan, Bodyo, Tepla	90.29	Tangri River	21.07.23	Public Hearing conducted and EC is awaited, So Mining work not started yet.
2.	Kurukshtra	M/s Markandeshwar Construction Co., Vill- Ajrana Kalan, District Kurukshetra	Damli, Ramnagar, Patti Kakra, Gumti, Malakpur, Kalsana, Mugalmajra, Kathuwa, Ajrana Khurd, Patti, Sehzadpur, Jhansa, Thaska Miranji, Khanjarpur, Tangore, Ajmatpur, Dunia Majra, Jalbera	331.69	Markanda River	03.01.14	The said contract was terminated by Director Mines & Geology Deptt. Haryana vide order dated 02.06.2017
3.	Panchkula	M/s Vishnu Enterprises	Natwal PKL B-17	35.34	Tangri River	16.11.2017	The said contract was terminated by Director Mines & Geology Deptt. Haryana
4.	Kaithal	NIL, as no mining contract has been allotted to any contractor in District Kaithal					

2.7. Rejuvenation/remedial measures required:

2.7.1. State of Himachal Pradesh:

HPSPCB has shared the following Rejuvenation/Remedial, which have been proposed and implemented in the state of Himachal Pradesh:

HPSPCB is regularly monitoring the water quality of River Markanda, ground water quality of Kala Amb area, surprise inspection/monitoring of industries and taking appropriate legal action against the violators as per mandate of State Board.

- HPSPCB is regularly monitoring the water quality of River Markanda on bimonthly basis. The State Pollution Control Board is collecting the surface water samples of River Markanda at different locations i.e. River Markanda Downstream Salani Khad at Moginand, River Markanda Upstream Kala Amb and River Markanda Downstream Kala Amb. The analysis results of River Markanda in Kala Amb area of Himachal Pradesh is meeting the water quality parameters of Class–B as per CPCB criteria for Designated Best Use of Water.
- HPSPCB is regularly monitoring ground water quality of industrial area as well as residential area of Kala Amb Himachal Pradesh. No ground water contamination is observed.
- HPSPCB is regularly conducting surprise inspection of industries in Kala Amb area to ensure compliance to norms. HPSPCB has taken action against 16 number of defaulting industries under the provisions of Water (Prevention and Control of Pollution) Act, 1974 and has further imposed and recovered environmental compensation of Rs. 7,43,750/- in FY 2019-20, Rs. 18,70,000/- in FY 2020-21, Rs. nil in FY 2021-22, Rs. 2,68,750/- in FY 2022-23, Rs. 2,75,000/- in FY 2023-24till date. Total EC recovered from 16 number of industries is Rs. 3157500 (Thirty-One Lakhs Fifty Seven Thousand and Five Hundred Rupees only).
- ***Hon'ble NGT in O.A. No, 673/2018 has directed for rejuvenation of 07 polluted river stretches in Himachal Pradesh including River Markanda and prepare the action plan. HPSPCB has already prepared action plan for rejuvenation of River Markanda and progress report is monitored at State level by State Surveillance Task Force chaired by Worthy Chief Secretary, Govt. of H.P. and at district level by District Level Surveillance Task Force chaired by Deputy Commissioner, Sirmaur on monthly basis. Now, as per draft report of CPCB regarding polluted river stretches for restoration of water quality (2022), there is continuous improvement in water quality of River Markanda and has upgraded the status from priority Class-II to priority Class-V.***

The State of Himachal Pradesh had also proposed/recommended as under in interim report submitted to Hon'ble NGT on 17.10.2023, the compliance status of the same is mentioned below:

Sr. No.	Actions/Recommendations by HPSPCB	Action taken by HPSPCB	Status of compliance
1.	The industrial effluent treatment part of CETP-cum-STP Kala Amb has been started. As on date, 36 nos. of member industries are disposing of their partially treated trade effluent to CETP-cum-STP Kala Amb. Special Purpose Vehicle i.e. Kala Amb Infrastructure Development Company (KIDC) shall ensure 100% collection and treatment of effluent of all member units in CETP Kala Amb and shall adhere to discharge standards as per Sr. no. 55 of Schedule-I of The Environment (Protection) Rules, 1986. The sewerage treatment part of CETP-cum-STP Kala Amb is yet to be started. After full commissioning of CETP-cum-STP Kala Amb, there will be more improvement in the water quality of the river Markanda.	Consent to Operate has been issued by HPSPCB and is valid up to 31.03.2024. M/s Kala Amb Infrastructure Development Company (KIDC) has applied for Renewal of Consent to Operate on HPOCMMS on dated 30.03.2024.	It has been apprised by GM DIC Sirmaur that industrial part of CETP-cum-STP Kala Amb has been operationalized since with effect from 4th December, 2023. 36 number of industries are disposing their effluent to CETP Kala Amb after primary treatment through their own captive ETPs. KIDC is collecting the effluent from these industries through GPS enabled tankers. The Sewage Treatment part of CETP-cum-STP Kala Amb is not started yet due to damage of sewerage pipelines laid by Jal Shakti Vibhag in recent flash floods in River Markanda, as informed by the representative of CETP/STP. **Deputy Commissioner, Sirmaur during the meeting with all stake holder department and agencies on 24.04.2024 has directed KIDC to connect all remaining units with CETP-cum-STP Kala Amb positively within one month.**
2.	Jal Shakti Vibhag Nahan to repair all the damaged pipeline and get the household connections in coordination with Project Officer (PO), District Rural Development Authority (DRDA) Sirmaur, Block Development Officer (BDO), Nahan and District Panchayat Officer (DPO), Sirmaur.	Letters to the concerned authorities have been issued from HPSPCB Paonta Sahib vide letter no.2362-65 dated 20.11.2023 and letter no. 3156-58 dated 20.02.2024. Copies of letters are enclosed as **Annexure-HP18.**	**CETP-cum-STP Kala Amb [2.5 MLD (0.8 MLD industrial + 1.7 MLD domestic)]:** It has been apprised by Jal Shakti Vibhag Nahan that the main sewer trunk line along Markanda (from Moginand Side) and that from Dhakanwala has suffered major damages. The sewer lines along supporting pillars of trunk sewer line along Markanda have been damaged at several points. The trunk sewer line from Dhakanwala of 1642 mtr. Length is completely damaged. But, due to none allocated any funds during current financial year i.e. 2023-24, the balance sewer network and damaged sewer line has not been completed. These works need time for completion which will completed by June, 2024 subject to availability of funds. Regarding household sewage connections, it is intimated that after wide publication and Organized Awareness camp 53 Nos. Application has been received for approval and the

			same will be approved after functioning of scheme. **<u>STP Trilokpur:</u>** It has been apprised by Jal Shakti Vibhag Nahan that the total sewer network proposed is 8500 mtr. against which 7900 mtr. sewer network was laid and 600 mtr. is balance. STP can be made functional by taking sewage from Trilokpur Temple Complex. But main trunk sewer line at Bridge neat STP got damaged during flood in nallah caused by intense rainfall in the month of June-July, 2023 which is being restored. The damages due to intense rainfall also occurred at various points of sewer network. But, due to none allocated any funds during current financial year i.e. 2023-24, the balance sewer network and damaged work has not been completed. These works need time for completion which will completed by June, 2024 subject to availability of funds. Regarding house hold sewage connections, it is intimated that after wide publication and Organized Awareness camp 28 Nos. Sewer connections have been approval till date. Status report received from JSV Nahan is already enclosed as **Annexure-HP6.** **Deputy Commissioner, Sirmaur during the meeting held with all stakeholder departments and agencies on 24.04.2024 directed Jal Shakti Vibhag Nahan to coordinate with Rural Development department to sensitize the locals to take sewage connections for common STP at Trilokpur.** **JSV Nahan was also directed to take up matter of availability of funds with higher authorities and complete the work of STP within two months.**
3	Special Area Development Authority (SADA) Trilokpur to ensure proper collection, segregation and processing of solid waste other than Municipal Council limits in coordination with BDO Nahan.	Letter to concerned authorities have been issued from HPSPCB Paonta Sahib vide letter no. 2052-56 dated 19.10.2023, letter no. 2366-71	It has been apprised by Member Secretary, SADA Trilokpur that process of development of aforesaid site is in process for providing efficient transportation and scientific handling/disposal of municipal solid waste in Kala-

		dated 20.11.2023. Copies of letters are enclosed as **Annexure-HP19**.	Amb Gram Panchayat up to the Solid Waste Management site by the authority from the designated Secondary collection points to be established by the Gram Panchayat concern, despite being the mandate of the Gram Panchayat concern. Door-to-door collection/segregation of the solid waste and disposal of the same upto secondary collection points in segregated manner is the mandate of the Gram Panchayat/Rural Department and SADA will ensure the transportation of solid waste from the secondary collection points up to Solid Waste management site situated at Ogli and scientific disposal of the same. The status report received from SADA Trilokpur vide their letter no. 452, dated 01.03.2024 is attached herewith as **Annexure-HP20.**
4	Regular cleaning of industrial area drains of Kala Amb area of H.P. to be carried out by IADA to ensure no stagnation of water and HPPWD shall ensure proper cleaning of roadside drains of Kala Amb area of H.P. under their jurisdictional area.	Directions issued to the concerned departments in district level meetings under chairmanship of DC Sirmaur and status sought through email dated 28.02.2024.	It is apprised by GM, DIC Sirmaur that regular cleaning of drain and sewerage chambers in Kala Amb area is being carried out by Industrial Area Development Authority (IADA). Latest cleaning was done by the department on 02.01.2024 and 30.01.2024 and 02.02.2024 with total expenditure of Rs. 56300 /- (Rupees Fifty Six Thousand and Three Hundred only). The status report submitted by General Manager, DIC Sirmaur vide letter no. 3552, dated 01.03.2024 is enclosed herewith as **Annexure-HP8.**
5	Jal Shakti Vibhag to maintain and operate Real Time Water Quality Monitoring Station (RTWQMS) at Kala Amb.	Letters to the concerned authorities have been issued from HPSPCB Paonta Sahib vide letter no.2362-65 dated 20.11.2023 and letter no. 3156-58 dated 20.02.2024. Copies of letters are enclosed as **Annexure-HP18.**	It has been apprised by Jal Shakti Vibhag Nahan that Real Time Water Quality Monitoring Station (RTWQMS) was successfully installed at Markanda River. But, during heavy rainfall in August, 2022, the same got completely damaged. The sensors were washed away making it completely defunct. Now to resume its functioning a estimate has been prepared amounting to Rs. 55.46 lakh only. and the same send to the Deputy Commissioner, Distt. Sirmour and Superintending Engineer, Jal Shakti Circle Nahan for arranging necessary funds.

			Status report received from JSV Nahan is already enclosed herewith as **Annexure-HP6.**
6	Department of Industries shall identify and notify the non-hazardous waste management site for industrial units in Kala Amb area.	Letters to the concerned authorities have been issued from HPSPCB Paonta Sahib vide letter no.2057-60 dated 19.10.2023, letter No.2372-75 dated 20.11.2023 and letter no. 3154, dated 20.02.2024. Copies of letters are enclosed as **Annexure-HP21**	It has been apprised by GM,DIC Sirmaur that the matter of identifying and notifying the non-hazardous waste management site for industrial units in Kala Amb area has been taken up with district administration and the tentative site shall be finalized before 31.03.2024. The status report submitted by General Manager, DIC is already enclosed as per **Annexure-HP8.**

2.7.2. State of Haryana:

The following is the proposal shared by HSPCB with regard to the state of Haryana:

The Jattan Walla Nallah is a natural rivulet generating from Kala Amb area of Himachal Pradesh carrying the untreated domestic effluent generating from Kala Amb area of State of Haryana and Himachal Pradesh both and treated Industrial effluent generating from industries located in Kala Amb area of State of Himachal Pradesh.

RO, HSPCB, Ambala and Irrigation Department, Ambala were also directed by the Chairman, HSPCB to jointly monitor the flow and quality of effluent coming from Jattan Walla Nallah daily for the next 10 days during a review meeting held on dated 04.10.2023 under his chairmanship. The required exercise was jointly done by the HSPCB & Irrigation Department Ambala from 05.10.2023 to 16.10.2023 with collecting continuous daily samples for 10 days of the effluent coming from **Jattan Walla Nallah** and upstream and downstream of River Markanda at the point of confluence of Nallah. The analysis results based upon the report released by HSPCB Laboratory at Panchkula are enclosed in tabulated form as **Annexure-HR9** and the average results of 04 main parameters are given as below: -

Parameter	Average Value in Upstream of Markanda River before merging of Jatton walla nallah at Kala Amb (mg/l)	Average Value in Jatton Walla Nallah coming generating from Kala Amb (mg/l)	Average Value in Downstream of Markanda River after Merging of Jatton wala nallah at Kala Amb (mg/l)
BOD	5.5	116.27	8.56
COD	25.82	405.82	51.64
DO	7.31	BDL (DL=01)	6.08
Faecal Coliform (MPN per 100 ml)	845.45	4281.82	1700

From the above results, it is established that the water quality of river Markanda is further deteriorating after mixing/merging of Jatton Walla nallah which is the main grievance of the applicant Sh. Dharamvir in the present original application.

Further the XEN, Water Service Division, Irrigation Department, Ambala has submitted vide his letter dated 22.02.2024 that all the Rivers in District Ambala are non-perennial and having steep slope. Hence no water body can be created in Rivers of District Ambala.

Hence, presently no Rejuvenation/remedial measures Plan has been claimed/suggested in the Revenue Estate of Haryana by Irrigation & Water Resources Department (Jal Shakti), Haryana.

It was also directed by Hon'ble NGT to submit detailed pointwise suggestions for remedial action required to be taken with specific mention of the concerned Authority statutorily obligated for taking up of the requisite action. In compliance to this, the Joint Committee has made point-wise suggestions in the last Section of the Report.

2.8. Monitoring of River Markanda and Drains/Strategic Locations (outfall of STPs/ETPs/CETPs):

The Joint Committee was directed by the Hon'ble National Green Tribunal *"To also arrange collection of samples of water from different strategic locations (outfall of STPs/ETPs/CETPs) and at the interval of 1 kms of drain/river and analysis of the same with respect to all relevant parameters including presence of heavy metals".*

Based upon the information provided by both of the PCBs as Nodal agency, the joint committee has completed the work w.r.t. inspection & sampling of River Markanda and Rivulets/ Drains merging into River and STPs/CETPs/Industries located in catchment area of River Markanda and its Tributaries with covering District Sirmaur in Himachal Pradesh and District Panchkula, Ambala, Kurukshetra & Kaithal in Haryana in three phases i.e. from **25th to 27th September, 2023**, from **8th to 12th October, 2023** and **26th to 28th December, 2023**.

2.8.1 Water Quality Monitoring of River Markanda Starting from Khajurna bridge on Suketi Road, HP until the point of confluence into River Ghaggar in Haryana:

The total length of river Markanda from origin point in Himachal Pradesh to exit point at Kala Amb in Himachal Pradesh is approximately 24.00 KM. River Markanda enters the Kala Amb area at Bikrambagh and leaves Himachal Pradesh at Sadhaura Bridge in Kala Amb. It covers a distance of approx. 6 kms in Kala Amb, thereafter the River covers a distance of approx. 125 kms in Haryana before merging in to River Ghaggar at District Kaithal.

Further during enquiry of the topography of River Markanda and its other tributaries in the present interstate matter it was acknowledged that River Markanda and its other tributaries flowing through 01 No. of District of State of Himachal Pradesh i.e. Sirmour, 02 No. of Districts of State of Punjab i.e. Mohali & Patiala and 04 No. of Districts of State of Haryana i.e. Panchkula, Ambala, Kurukshetra & Kaithal. The State wise details of River Markanda and its other tributaries are given below in the table:

The water sampling of River Markanda was conducted by the Joint Committee from different 28

Sr. No.	Name of River	Origin Point	Merging into River at Point	Length of flow (KM)	States in Catchment Area
1	Markanda	Shivalik Foothills of Kala Amb, HP	In to River Ghaggar at Village Dhandota, District Kaithal, Haryana	24 KM in HP+125 KM in Haryana	Himachal Pradesh & Haryana
2	Tangri	Shivalik Foothills of Haryana	In to River Markanda at Village Memadpur Rurki, Patiala, Punjab	78.50 KM in Haryana	Haryana & Punjab
3	Begna	Shivalik Foothills of Haryana	In to River Markanda at Village Paplotha Khera, Mullana, Haryana	49.48 KM in Haryana	Haryana
4	Roon	Shivalik Foothills at Kala Amb, HP	In to River Markanda at Rasour, Naraingarh, Haryana	06 KM in HP+ 10.58 KM in Haryana	Himachal Pradesh & Haryana
5	Sukroon	Shivalik Foothills at Kala Amb, HP	In to River Roon at Shahpur, Naraingarh, Haryana	Small part in HP+ 6.64 KM in Haryana	Himachal Pradesh & Haryana
6	Laha	Shivalik Foothills at Village-Churan, HP	In to River Begna at Village Bataura, Naraingarh, Haryana	Small part in HP+ 6.54 KM in Haryana	Himachal Pradesh & Haryana

no. of strategic locations with covering the complete span starting from Khajurna Bridge on Suketi Road, in Himachal Pradesh until the point of confluence/ before merging into River Ghaggar in Haryana. The samples were analysed at CPCB laboratory, New Delhi, the copy of Analysis reports released by CPCB Laboratory are enclosed as **Annexure-HR10**. The details and results for selected parameters of various strategic locations are given as under in **Table-A**:

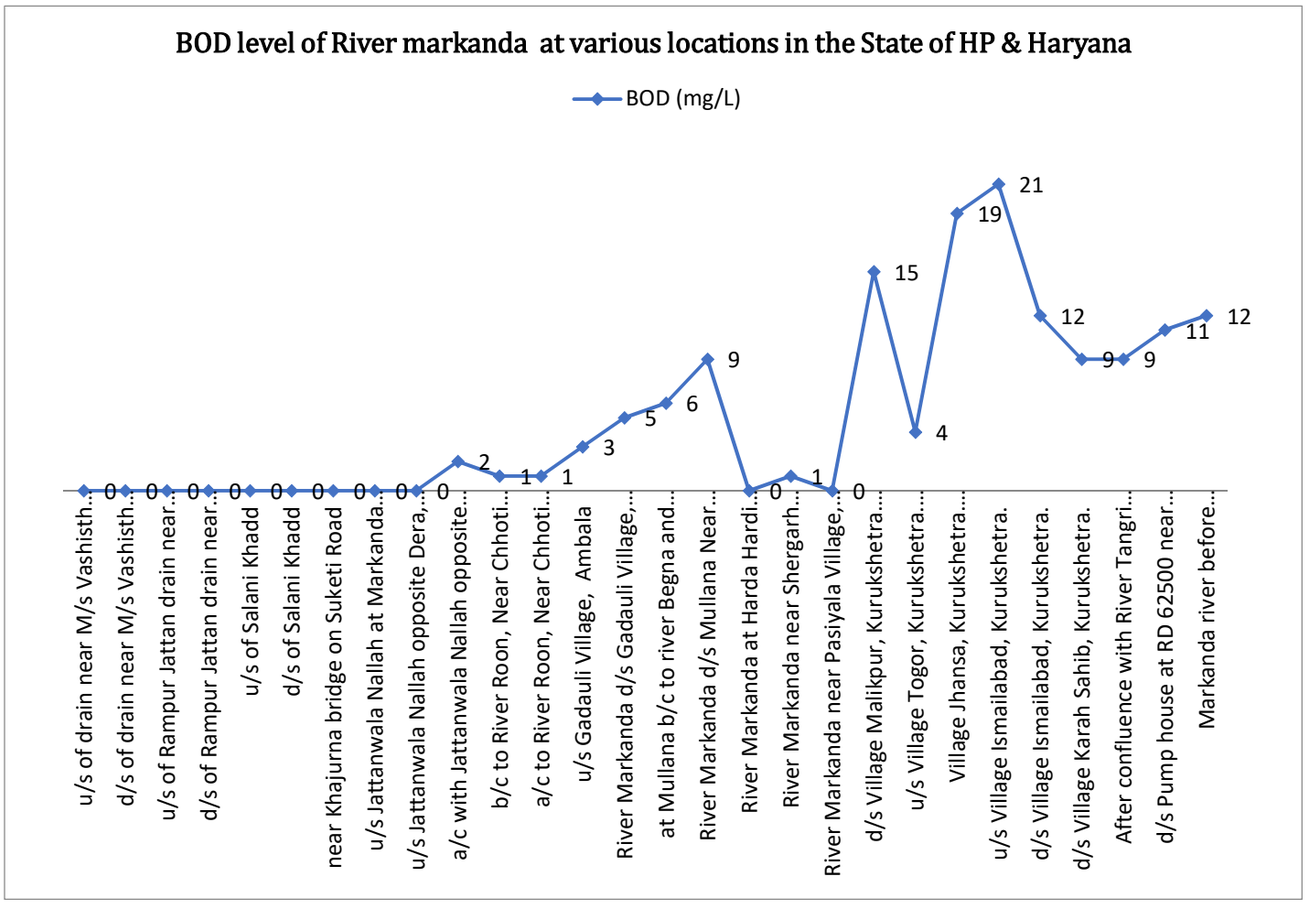
Table-A: Water Quality Monitoring of River Markanda

Sr. No.	Date and Time of Sampling	Sample Description	Latitude & Longitude	Value of Sampling Parameters (in mg/L except pH)						
				DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
A.	**Water Quality in District Sirmaur , Himachal Pradesh**									
1	08/10/2023 02:06 PM	River Markanda at Khajurna Bridge on Suketi Road, Himachal Pradesh	30.51659 77.24604	8.1	8.5	248	BDL	BDL	3100	680
2	08/10/2023 01:19 PM	River Markanda upstream before merging of Salani Khadd, HP	30.51655 77.24601	8.9	8.3	240	BDL	BDL	230	45
3	08/10/2023 01:24 PM	River Markanda downstream after merging of Salani Khadd, HP	30.51574 77.246060	8.6	8.4	206	BDL	BDL	22000	7900
4	08/10/2023 12:20 PM	River Markanda upstream before merging of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb, HP	30.506497 77.22151	8.5	8.2	264	BDL	BDL	22000	7900
5	08/10/2023 12:25 PM	River Markanda downstream after merging of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb, HP	30.50602 77.2209	8.2	8.2	248	5	BDL	4900	1400

6	08/10/2023 9:35 AM	River Markanda upstream before merging of drain near M/s Vashisth Chemicals at Kala Amb, HP	30.50325 77.21895	8.6	8.1	290	BDL	BDL	35000	7000
7	08/10/2023 10:03 AM	River Markanda downstream after merging of drain near M/s Vashisth Chemicals at Kala Amb, HP	30.50225 77.2191	8.3	8.2	300	BDL	BDL	9400	6300
8	08/10/2023 04:06 PM	River Markanda upstream before merging of Jattan walla Nallah at Markanda Bridge Kala Amb, HP	30.49626 77.21067	7.8	8.5	204	BDL	BDL	17000	3300
B.	**Water Quality in District Ambala , Haryana**									
9	08/10/2023 05:33 PM	River Markanda upstream before merging of Jattan walla Nallah opposite Dera, Hamidpur, Haryana	30.493847 7.20008	7	8.4	238	BDL	BDL	17000	13000
10	08/10/2023 06:48 PM	River Markanda downstream after merging of Jattan walla Nallah opposite Dera, at Hamidpur Bridge , Haryana	30.47105 77.17793	6	8.1	327	15	2	24000	13000
11	11/10/2023 11:30 AM	River Markanda before confluence of River Roon, Near Chhoti Rasaur, Naraingarh, Ambala	30.44709 77.169685	8	8.2	422	9	1	35000	2100
12	11/10/2023 11:39 AM	River Markanda after confluence of River Roon, Near Chhoti Rasaur, Naraingarh, Ambala	30.44398 77.16881	8.2	8.2	334	10	1	92000	22000
13	11/10/2023 12:33 PM	River Markanda upstream before merging of Gadauli Drain at Village-Gadauli Ambala	30.37972 77.16596	6.2	8.3	354	12	3	13000	1100
14	11/10/2023 12:38 PM	River Markanda downstream after merging of Gadauli Drain at Village-Gadauli Ambala	30.37937 77.16555	5.5	8.1	408	15	5	35000	1100
15	11/10/2023 03:30 PM	River Markanda before confluence of River Begna and Mullana Drain at Mullana, Ambala	30.278857 7.02974	7.9	8.3	372	17	6	1100	170
16	11/10/2023 03:48 PM	River Markanda after confluence of River Begna and Mullana Drain, Near Markandeshwar Mandir at Mullana, Ambala	30.27698 77.02683	7.9	8.4	418	21	9	7000	1700
17	11/10/2023 05:34 PM	River Markanda at Harda Hardi Village upstream of Shergarh Village, Ambala	30.242263 76.975086	8	8.4	312	6	BDL	2300	150
18	11/10/2023 05:52 PM	River Markanda at Harda Hardi Village downstream of Shergarh Village, Ambala	30.25084 76.96874	7.9	8.3	326	8	1	7900	1700

19	11/10/2023 06:41 PM	River Markanda at Village Pasiyala before leaving district Ambala	30.22119 76.94614	7	8.3	330	6	BDL	92000	54000
C.	**Water Quality in District Kurukshetra & Kaithal , Haryana**									
20	18/12/2023 10:54 AM	Stagnant water in River Markanda in downstream of Village Malikpur, Kurukshetra **(upstream of River Markanda in village Malikpur found Dry without having any flow)**	30.16109 76.83758	2.1	8	664	50	15	17000	1700
21	18/12/2023 12:49 PM	Stagnant water in River Markanda in upstream of Village Tangor, Kurukshetra **(River Markanda found without having any flow)**	30.13429 76.76401	10.3	8.9	308	16	4	540000	350000
22	18/12/2023 01:52 PM	Stagnant water in River Markanda in upstream of Village Jhansa, Kurukshetra **(River Markanda found without having any flow)**	30.118287 6.73948	6	8	482	68	19	330	78
23	19/12/2023 12:25 PM	Stagnant water in River Markanda in upstream before merging of Ismailabad Drain at Village Ismailabad, Kurukshetra **(River Markanda found without having any flow)**	30.05452 76.60895	0.9	7.8	628	71	21	350000	110000
24	19/12/2023 12:48 PM	Stagnant water in River Markanda in downstream after merging of Ismailabad Drain at Village Ismailabad, Kurukshetra **(River Markanda found without having any flow)**	30.08005 76.63314	3	8.1	562	37	12	78000	45000
25	19/12/2023 03:38 PM	Stagnant water in River Markanda in downstream of Village Karah Sahib, Kurukshetra **(River Markanda found without having any flow)**	30.05704 76.48094	2.5	8	498	29	9	4600	450
26	19/12/2023 04:20 PM	River Markanda after confluence with River Tangri (Entering from Punjab) at village Sadhpur Viran, Punjab.	30.07701 76.51669	3.5	8	516	30	9	17000	1800
27	19/12/2023 04:44 PM	River Markanda downstream of Pump house at RD 62500 near Village Adoya, Kurukshetra.	30.06526 76.49669	4.7	8	526	31	11	130000	7800
28	27/12/2023 05:55 PM	River Markanda before confluence into River Ghaggar at Kaithal, Haryana	30.09121 76.39552	3.1	8.2	520	32	12	17000	1100

Based upon the above sampling results the line chart of BOD level of various strategic locations of River Markanda is drawn as below, showing variation in values of BOD level in its stretch in both states:



2.8.1.1. Key Observations of Water Quality Monitoring of River Markanda:

On the basis of results of effluent parameters analysed (especially **BOD & Faecal Coliform**) of various strategic locations of River Markanda as given above in **Table-A** and keeping in view of the availability of flow in the River, following are some important locations in the River which are observed with poor/ deteriorated quality of water:

i. River Markanda downstream after merging of Salani Khadd, **HP (at Sr. no. 3)**
ii. River Markanda downstream after merging of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb, **HP (at Sr. no. 5)**
iii. River Markanda upstream before merging of drain near M/s Vashisth Chemicals at Kala Amb, **HP (at Sr. no. 6)**
iv. River Markanda downstream after merging of Jattan walla Nallah opposite Village Dera at Hamidpur Bridge , **Haryana (at Sr. no. 10)**
v. River Markanda after confluence of River Roon, Near Chhoti Rasaur, Naraingarh, Ambala , **Haryana (at Sr. no. 12)**
vi. River Markanda downstream after merging of Gadauli Drain at Village-Gadauli Ambala, **Haryana (at Sr. no. 14)**
vii. River Markanda after confluence of River Begna and Mullana Drain, Near Markandeshwar Mandir at Mullana, Ambala, **Haryana (at Sr. no. 16)**
viii. River Markanda before leaving district Ambala near Village Pasiyala, Ambala, **Haryana (at Sr. no. 19)**
ix. River Markanda after confluence with River Tangri (Entering from Punjab) at village Sadhpur Viran, **Punjab. (at Sr. no. 26)**
x. River Markanda before confluence into River Ghaggar at Kaithal, **Haryana (at Sr. no. 28)**

➢ **Comments by HSPCB:**

- The deterioration of water quality of River Markanda starts after merging of Salani Khadd, Rampur Jattan Drain and Drain near M/s Vashisth Chemicals, Kala Amb directly into the River in Himachal Pradesh.
- Further, the River entering into State of Haryana in Kala Amb and its **quality deteriorates further after merging of the Jattan walla nallah carrying the untreated domestic effluent generating from Kala Amb area of State of Haryana and Himachal Pradesh both and Industrial effluent generating from industries located in Kala Amb area of Himachal Pradesh and further merging into River Markanda at Village Dera, Haryana at adjoining border area of both of the States**, Confluence of River Roon Near Chhoti Rasaur, Ambala, Merging of Gadauli Drain at Village-Gadauli, Ambala, Confluence of River Begna and Mullana Drain, Near Markandeshwar Mandir at Mullana, Ambala and finally after confluence of River Tangri (Entering from Punjab) at village Sadhpur Viran, Punjab.
- The water quality of River Markanda also found in poor conditions in its intermediate stretch at Village Malikpur, Tangor, Jhansa, Ismailabad of District Kurukshetra, but the water was found in stagnant position and samples were collected of water accumulated due to continuous discharge of local source of pollution in shape of domestic effluent generating from nearby habitation at these locations in District Kurukshetra and the flow of the river was zero.
- Further, the water in River markndа again acquiring flow after merging of the River Tangri at Vill Sadhpur Viran, Punjab where the BOD of the River Markanda is found 9 mg/L. The River markanda is a tributary river of River Ghaggar and before meeting into the River Ghaggar at District Kaithal, Haryana the BOD level of the River Markanda is found 12 mg/L.

➢ **Comments by HPSPCB:**

a) The graph drawn above indicates that there is minimum impact on water quality of River Markanda from the drains in the State of Himachal Pradesh and water quality of River Markanda has seen spike above 3 mg/L BOD concentration from monitoring point upstream Gadauli village, Ambala which is appx 15 km away from the territory of Himachal Pradesh and peak of 21 mg/L observed upstream village Ismailabad, Kurukshetra.

b) It is pertinent to mention here that River Markanda becomes dry after covering distance of approx 15 km from the interstate border of Himachal Pradesh and the river is further fed through contributing rivulets and drains only.

c) Further, the drains relating to Himachal Pradesh are already proposed to be tapped and domestic effluent shall be treated in CETP-cum-STP Kala Amb of capacity 2.5 MLD (0.8 industrial + 1.7 MLD domestic) after operationalization of STP component for which Jal Shakti Vibhag Nahan has given tentative date of June, 2024 subject to availability of funds.

2.8.2. Water Quality Monitoring of various drains and other tributaries of River Markanda:

The water quality monitoring conducted by the Joint Committee by collecting effluent samples from different 34 no. of locations/ discharge points which are merging into River Markanda directly or indirectly covering both of the States i.e. Haryana & Himachal Pradesh. The samples were analysed

at CPCB laboratory, New Delhi, the copy of Analysis reports released by CPCB Laboratory are already enclosed as **Annexure-HR10**. The details and results for selected parameters of various drains and other tributaries of River Markanda are given as under in **Table-B**:

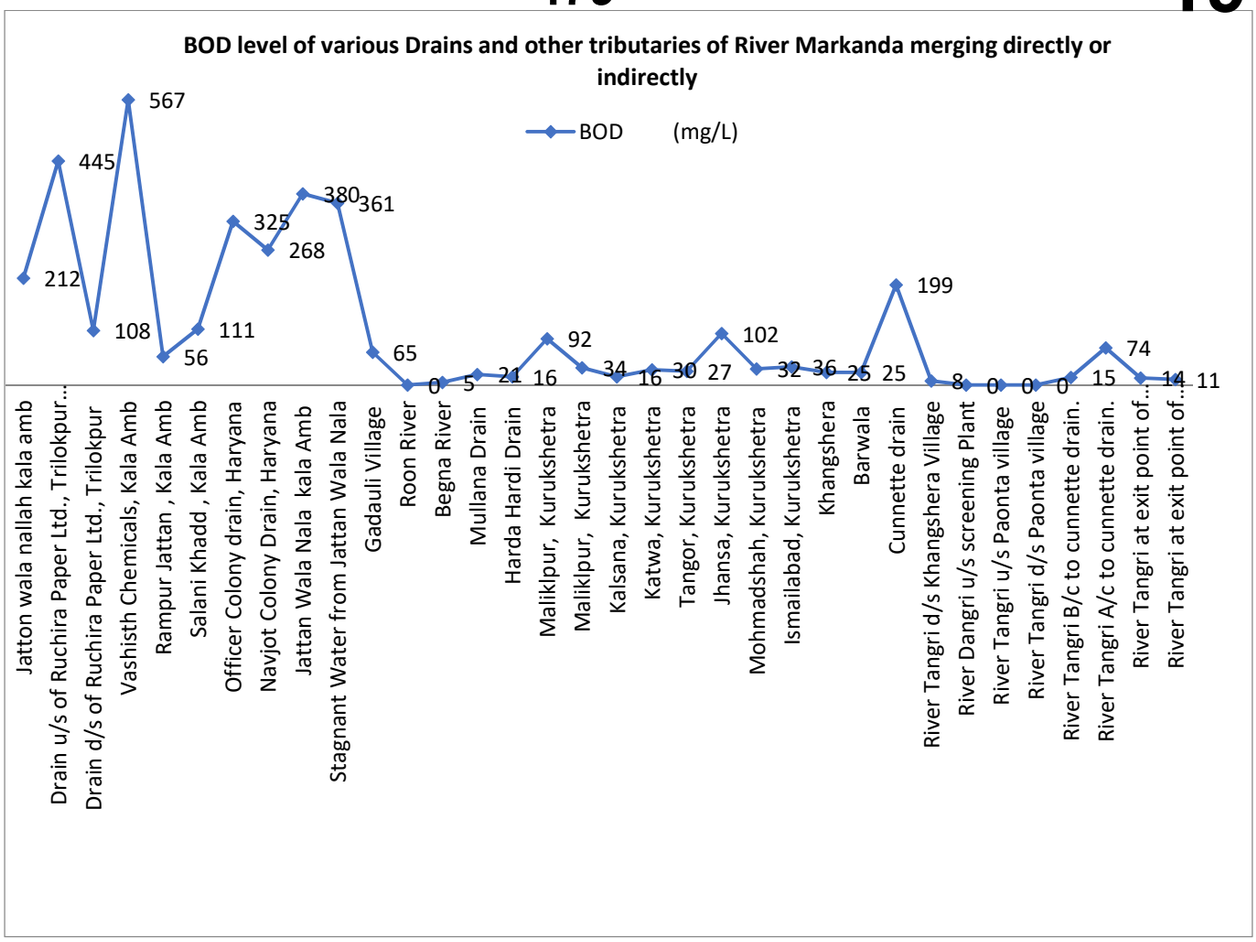
Table-B: Water Quality Monitoring of various Drains and other tributaries of River Markanda

S.NO	Effluent Sample Description	Latitude & Longitude	State	Date and Time of Sampling	Value of Parameters (in mg/L except pH)		
					pH	COD	BOD
1	Combined drain carrying the untreated domestic effluent generating from Kala Amb area of State of Haryana and Himachal Pradesh both and Industrial effluent generating from industries located in Kala Amb area of State of Himachal Pradesh at adjoining border area of both of States	30.50622 77.20563	Himachal Pradesh /Haryana	25/09/2023 09:56 AM	7.6	507	212
2	Drain upstream of M/s Ruchira Paper Ltd., Trilokpur Road, Kala Amb, Himachal Pradesh	30.50928 77.20857	Himachal Pradesh	25/09/2023 11:04 AM	7.8	913	445
3	Drain down stream of M/s Ruchira Paper Ltd., Trilokpur Road, Kala Amb, Himachal Pradesh.	30.50896 77.20771	Himachal Pradesh	25/09/2023 11:14 AM	7.5	318	108
4	Drain adjoining to M/s Vashisth Chemicals, Kala Amb carrying effluent from Kala Amb area of HP	30.50325 77.21909	Himachal Pradesh	08/10/2023 09:39 AM	7.7	1026	567
5	Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb area of HP	30.506261 77.221180	Himachal Pradesh	08/10/2023 12:30 PM	8.1	138	56
6	Salani Khadd Rivulet, Kala Amb, HP	30.516903 77.246352	Himachal Pradesh	08/10/2023 01:29 PM	7.8	217	111
7	Drain carrying domestic effluent of Officer Colony, Kala Amb, Haryana	30.496343 77.206595	Haryana	08/10/2023 04:50 PM	7.9	702	325
8	Drain carrying domestic effluent of Navjot Colony, Kala Amb, Haryana	30.49606 77.20265	Haryana	08/10/2023 05:09 PM	7.7	330	268
9	Jattan Walla Nallah carrying the untreated domestic effluent generating from Kala Amb area of State of Haryana and Himachal Pradesh both and Industrial effluent generating from industries located in Kala Amb area of Himachal Pradesh and further merging into River Markanda at Village Dera, Haryana at adjoining border area of both of the States	30.49223 77.19774	Haryana	08/10/2023 05:54 PM	7.6	647	380
10	Stagnant Water coming from Jattan Walla Nallah inside the Markanda River opposite Village Dera, Haryana	30.49173 77.19772	Haryana	08/10/2023 06:01 PM	7.8	790	361
11	Drain carrying domestic effluent of Gadauli Village Drain and further merging into River Markanda at Gadauli Village, Ambala	30.37972 77.16591	Haryana	11/10/2023 12:40 PM	6.9	200	65

12	Roon River before merging into River Markanda at Near Chhoti Rasaur, Naraingarh, Ambala	30.44747 77.16883	Haryana	11/10/2023 11:23 AM	8.4	BDL	BDL
13	River Begna before merging into River Markanda at Mullana, Ambala	30.279013 77.028962	Haryana	11/10/2023 03:33 PM	8.2	16	5
14	Mullana Drain carrying domestic effluent before merging into River Markanda at Mullana, Ambala	30.27873 77.03041	Haryana	11/10/2023 03:25 PM	7.1	92	21
15	Harda Hardi Drain carrying domestic effluent before merging in River Markanda, Ambala	30.25085 76.96857	Haryana	11/10/2023 06:08 PM	7.2	72	16
16	Drain carrying domestic effluent from Village Malikpur, Kurukshetra before merging into River Markanda **(Drain no. 1)**	30.16109 76.83758	Haryana	18.12.2023	7.3	267	92
17	Drain carrying domestic effluent from Village Malikpur, Kurukshetra before merging into River Markanda **(Drain no. 2)**	30.16109 76.83758	Haryana	18.12.2023	7.6	129	34
18	Drain carrying domestic effluent from Village Kalsana, Kurukshetra before merging into River Markanda.	30.15605 76.82097	Haryana	18.12.2023	7.6	72	16
19	Drain carrying domestic effluent from Village Katwa, Kurukshetra before merging into River Markanda	30.13033 76.79324	Haryana	18.12.2023	7.4	114	30
20	Drain carrying domestic effluent from Village Tangor, Kurukshetra before merging into River Markanda	30.13429 76.76401	Haryana	18.12.2023	7.3	99	27
21	Drain carrying domestic effluent from Village Jhansa, Kurukshetra before merging into River Markanda	30.11823 76.74048	Haryana	18/12/2023 01:30 PM	7.3	282	102
22	Drain carrying domestic effluent from Village Mohmadshah, Kurukshetra before merging into River Markanda	30.09968 76.70791	Haryana	19/12/2023 11:34 AM	7.4	89	32

23	Drain carrying domestic effluent from Village Ismailabad, Kurukshetra before merging into River Markanda	30.06676 76.62986	Haryana	19/12/2023 12:28 PM	7.2	122	36
24	Nallah carrying domestic effluent from Village Khangshera, Panchkula before merging into River Tangri	30.61559 76.96342	Haryana	26/12/2023 12:00 PM	7.5	93	25
25	Drain carrying domestic effluent from Village Barwala, Panchkula before merging into River Tangri	30.54042 76.96437	Haryana	26/12/2023 06:31 PM	7.9	97	25
26	Cunnette Drain carrying domestic and Industrial effluent of Ambala Cantt. (after merging with mahesh Nagar link drain) before merging into River Tangri near Mahesh Nagar, Ambala Sadar	30.31455 76.85737	Haryana	27/12/2023 11:52 AM	7.2	600	199
27	Downstream of River Tangri after merging of Drain generating from Khangshera Village	30.61474 76.96419	Haryana	26/12/2023 12:14 PM	7.6	30	8
28	River Dangri upstream of screening Plants at Panchkula	30.59811 77.0119	Haryana	26/12/2023 01:06 PM	8.1	5	BDL
29	River Dangri upstream of Paonta village	30.67131 77.03998	Haryana	26/12/2023 02:05 PM	8.4	BDL	BDL
30	River Dangri downstream of Paonta village	30.67101 77.03912	Haryana	26/12/2023 02:15 PM	8.3	BDL	BDL
31	River Tangri before confluence of cunnette drain near Mahesh Nagar, Ambala Sadar	30.31471 76.8583	Haryana	27/12/2023 11:58 AM	7.9	67	15
32	River Tangri after confluence of cunnette drain near Mahesh Nagar, Ambala Sadar	30.31324 76.85911	Haryana	27/12/2023 12:41 PM	7.5	241	74
33	River Tangri carrying Shahpur Drain , Machhonda Drain & Jodha Nallah generating from urban area of Ambala towns and exiting the State of Haryana at Ambala.	30.21775 76.70679	Haryana	27/12/2023 02:24 PM	7.6	69	14
34	River Tangri at exit point of State of Punjab and further merging into River Markanda	30.08624 76.52398	Haryana	27/12/2023 03:44 PM	8	32	11

Based upon the above sampling results the line chart of BOD level of various drains and other tributaries of River Markanda merging directly or indirectly is drawn as below, showing variation in values of BOD level and as significant source of water pollution:



2.8.2.1. Key Observations w.r.t monitoring of water quality in drains leading to River Markanda:

On the basis of results of effluent parameters analysed of various Drains as given above in **Table-B** and keeping in view of the quantum of effluent flowing in these drains/ Tributaries Rivers, following are the discharge points which are observed as Major Sources of Water pollution contributing into River Markanda in terms of BOD and COD concentration.

i. Jattan walla Nallah **(at Sr. no. 1, 9, 10)**
ii. Drain near M/s Vashisth Chemicals, Kala Amb, HP **(at Sr. no. 4)**
iii. Rampur Jattan Drain, HP **(at Sr. no. 5)**
iv. Salani khadd Rivulet, HP **(at Sr. no. 6)**
v. Officer Colony, HRY **(at Sr. no. 7)**
vi. Navjot Colony, HRY **(at Sr. no. 8)**
vii. Gadhouli drain, HRY **(at Sr. no. 11)**
viii. Malikpur drain, HRY **(at Sr. no. 16, 17)**
ix. Jhansa Drain, HRY **(at Sr. no. 21)**
x. Cunnette Drain, HRY **(at Sr. no. 26)**
xi. River Tangri exiting Punjab **(at Sr. no. 34)**

The BOD observed at the above monitoring points of drains is reflecting their pollution load, however some points showing the BOD at higher side but there was no significant flow of the discharge, hence the points cannot be considered as major pollution contributor.

The details of BOD concentration, Quantum of flow and Pollution load analysed in above mentioned 11 no. of major discharge points which can be termed as major source of pollution along with site photographs is enclosed as **Annexure-HR11.**

The Joint Committee was also directed by Hon'ble National Green Tribunal to analyze the samples for the presence of heavy metals. The samples were analyzed for the presence of heavy metals and from the results obtained from CPCB Laboratory at New Delhi it can be interpreted that there is no considerable presence of Heavy Metals in the River Markanda or its Tributaries and in various drain merging into the river network except of some few locations where presence of Heavy Metals like Total Chromium, Copper, Iron and Mangnese have been identified in low concentration, which are presented in the following **Table-C**:

Table-C: Monitoring Location of Drain/ River having presence of Heavy Metals

Sr. No.	Monitoring Location of Drain/ River	Result of Parameter in mg/L			
		Total Chromium (Cr)	Copper (Cu)	Iron (Fe)	Mangnese (Mn)
1	Drain near Vashisth Chemicals, Kala Amb	0.127	0.060	3.014	0.273
2	Navjot Colony Drain, Haryana	1.165	0.210	24.311	5.759
3	Drain upsteram of Ruchira Paper Ltd., Trilokpur Road, Kala Amb, Himachal Pradesh.	0.024	BDL	3.624	0.379
4	River Markanda downstream of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb	0.01	4.95	0.84	0.03
5	Stagnant Water from Jattan Wala Nala in Markanda River opposite Dera, Haryana	0.053	0.042	14.081	0.956
6	River Markanda after confluence with Jattanwala Nallah opposite Dera, near Hamidpur Bridge, Naraingarh, Haryana.	0.05	0.04	4.12	0.17
7	Roon River, Near Chhoti Rasaur, Naraingarh, Ambala	0.01	0.02	3.18	0.08
8	River Markanda before confluance to River Roon, Near Chhoti Rasaur, Naraingarh, Ambala	0.04	0.02	3.62	0.14
9	River Markanda after confluence to River Roon, Near Chhoti Rasaur, Naraingarh, Ambala	0.04	0.02	4.86	0.17
10	River Markanda downstream Gadauli Village, Ambala	0.02	0.01	2.37	0.10
11	River Markanda downstream Mullana Near Markandeshwar Mandir, Ambala	0.02	BDL	2.09	0.07
12	River Markanda at Harda Hardi Village upstream Shergarh Village , Ambala	0.02	BDL	3.46	0.06
13	River Markanda near Shergarh Village, downstream Harra, Ambala	0.03	0.01	13.92	0.28
14	River Markanda near Pasiyala Village, Ambala	0.02	BDL	3.73	0.11
15	Mullana Drain merging in River Markanda at Mullana, Ambala	0.012	BDL	4.493	0.214

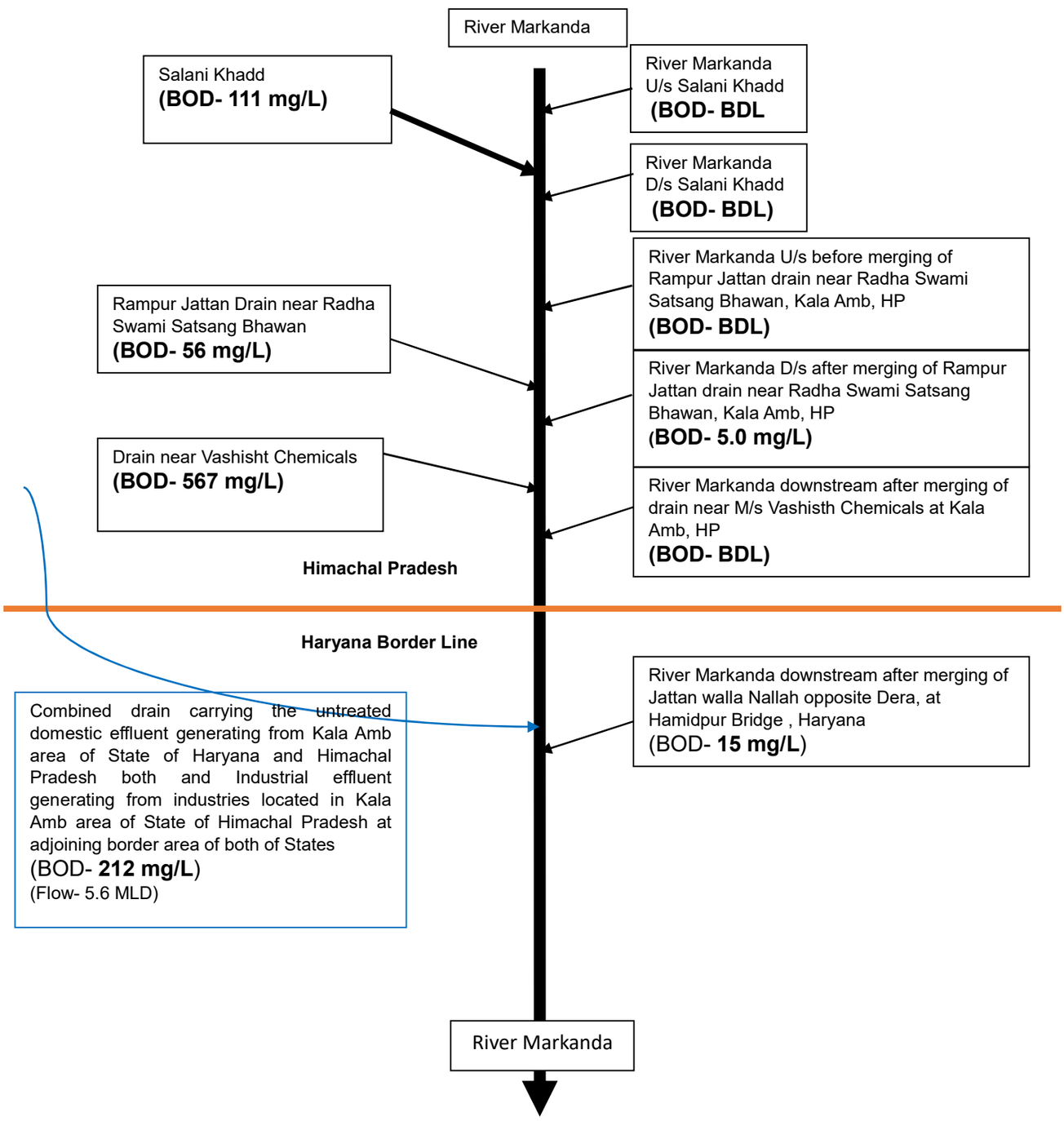
16	Harda Hardi Drain merging in River Markanda, Ambala	0.017	BDL	5.379	0.224

From the above given results showing some concentration of heavy metals it can be concluded that there might be some drainage of Industrial effluent into constituent drains/ discharge points identified by Joint committee (03 no. of Himachal Pradesh & 38 no. of Haryana) which are further merging into River Markanda and by tapping/ diversion of these discharge points will eradicate the chances of contamination of river with Industrial effluent.

The HPSPCB Member has given his comments on the monitoring data and observations of the Joint Committee through a line diagram along with interpretation of HPSPCB, which are reproduced as under:

"Comments by HPSPCB:

A. The line diagram depicting contribution of BOD load of drains in Himachal Pradesh and their impact on River Markanda as per analysis report of samples collected by Joint Committee is depicted below:



Interpretation of HPSPCB:

From the compilation & interpretation of results of river monitoring samples collected by the Joint Committee, the following observations can be made -

- The analysis results indicate BOD concentration of 111 mg/L for Salani nallah which had significant amount of flow observed during the joint inspection. However, as per analysis result itself, the BOD concentration of River Markanda downstream after merging of Salani Nallah is BDL (Below Detectable Limit).
- Salani Khadd is also a river monitoring location and HPSPCB has been carrying out sampling and monitoring of Salani Khadd on monthly basis under MINARS programme since couple of decades. The historical analysis data of samples collected by different officials of HPSPCB in the last 5 years show peak value of BOD as 3.8 mg/L and water quality never degraded below Class-C as per designated best use of water criteria by CPCB. The copy of sampling results of Salani Khadd by HPSPCB is enclosed herewith as **Annexure- HP22**)

Hence, conclusion w.r.t contribution of pollution from Salani nallah cannot be made based on one round of sampling as the historical data w.r.t river Monitoring carried out by HPSPCB and in vast variance to the above results.

B. The graph indicating BOD level of various drains in H.P. and Haryana doesn't show true picture as the data inserted in the graph show BOD concentration values and not the pollution/BOD load which includes volumetric flow of polluting streams.

❖ The above feedback of the HPSPCB member has been considered and Joint Committee is of the view that:

The results reported in Section 2.8.1 and 2.8.2 with regard to samples collected from various drains and also from River Markanda as monitored in compliance to the Directions of Hon'ble National Green Tribunal are indicating the concentration of various parameters for that particular month and for the flow of water available at those particular locations at that point of time, for planning further monitoring. Therefore, these may be considered as indicative and as base-line data for period under reference, for revisiting the same by conducting fixed point Joint sampling and analysis, in different months/seasons jointly by HPSPCB and HSPCB, alongwith flow measurement at the time of sampling, to arrive at conclusion with regard to Pollutant Concentration Vs. Pollution load. Any unrealistic figure or value at any particular location based on the statistically significant data generated through joint monitoring may always be eliminated after deliberations/discussions.

3.0 Conclusion and detailed Point-wise Suggestions for Remedial Action:

The Joint Committee was directed by Hon'ble NGT to submit detailed pointwise suggestions for remedial action required to be taken with specific mention of the concerned Authority statutorily obligated for taking up of the requisite action.

In compliance to the orders of Hon'ble National Green Tribunal, the following conclusions and remedial action suggestions, with corresponding responsible authorities indicated in parentheses/brackets, are hereby submitted, as follows:

i. ***None of the states involved in this matter namely the State of Himachal Pradesh and the State of Haryana have demarcated and notified the Flood Plane Zone (FPZ) of River Markanda, in their jurisdiction.*** It is suggested that ***necessary action is taken by the Irrigation Department, States of Haryana and Himachal Pradesh with regard to the demarcation and notification of Flood Plane Zone (FPZ)***, in view of various advantages of demarcating flood plane zones in terms of protection of ecosystems and water quality improvements besides other socio-economic benefits. **(Action to be taken by Department of Irrigation, State of Haryana and Himachal Pradesh).**

ii. No encroachments have been made in the state of Haryana and also in the creek of River Markanda and its tributaries from entry point in Haryana State to final merger into River Ghaggar at Kaithal, as per detailed shared by both the States, with the Joint Committee. ***However, it was observed by the Joint Committee that illegal mining in the Markanda River and illegal dumping of Industrial wastes on the banks of River Markanda are being done in Kala Amb area of the State of Haryana.***

iii. The illegal mining activities in the River Markanda are leading to the creation of large excavations in the riverbed, causing the accumulation and further deterioration of wastewater flowing from Jattan Walla Nallah. With regard to action taken to curb the illegal mining activities by Mining Department and Local Administration, Ambala ***total 36 Nos. of complaints have been registered by Mining Officer, Ambala in last 06 months and total 71 Nos. of Vehicles/machinery seized/ impounded during 01.08.2023 to 31.01.2024 besides imposing total penalty of Rs. 67,21,850/-***

The Joint Committee recommends to ask Director, Mines & Geology Department, Haryana to keep a close vigil on such activities through DLTF Mining Ambala and initiate necessary action as per the Rules & Regulation of the Department. **(Action to be taken by Director, Mines & Geology Department, Haryana).**

iv. *With regard to the dumping of Industrial wastes (Lime Sludge) on the banks of River Markanda*, the examination of the details provided by the Department of Revenues, Ambala shows ***that out of 07 no. of Lime sludge dumping locations one of the land is owned by M/s Ruchira Papers Ltd, Trilokpur Road, Kala Amb itself*** which is a self-generator of this Lime Sludge to the tune of around 60 tons/per day (on dry basis) i.e around 120 tons per day on as such basis, ***indicating that M/s Ruchira Papers Ltd may be involved in dumping the Lime Sludge on the banks of River.***

According to Corporate Responsibility for Environment Protection (CREP) Guidelines, Pulp and Paper Industry is required to installs Lime Kiln, for recovery of Lime from the Lime Sludge generated during Chemical Recovery Process (CRP). M/s Ruchira Papers Ltd. have installed a Rotary Lime Kiln of 60 TPD Capacity for recovery of Lime from the Lime Sludge. ***However, it seems that either Lime Kiln is not being operated regularly or it is not working efficiently to process all the lime sludge generated by the Unit.***

v. ***"SCHEDULE I [See rule 3 (1) (17) (i)] LIST OF PROCESSES GENERATING HAZARDOUS WASTES" clearly specifies at S.No. 35 that (35.3) Chemical sludge from waste water treatment, from the processes mentioned in this schedule is hazardous.*** Since, Pulp and Paper process is mentioned in this Schedule I and the Lime Sludge is generated during treatment of Black Liquor (Waste water generated during pulping) in the Chemical Recovery Process and therefore Lime Sludge from Pulp & Paper Industry is Hazardous Waste.
Further, the inclusion of wastes contained in Schedule I does not preclude the use of Schedule II (List of waste constituents with concentration limits) to demonstrate that the waste is not hazardous. ***Irrespective of the nature and type (Hazardous or Non-Hazardous), dumping of any kind of Industrial Wastes on the banks of rivers can't be permitted.*** *It was further observed that No action has been taken with regard to removal of dumped material and restoration of sites.*

Further as per the record supplied by Nodal Agencies to the Joint committee, there are total 03 no. of industries responsible for generating lime waste or sludge are located in Kala Amb, which are operating under the jurisdiction of Himachal Pradesh, making it the prime responsibility of **HPSPCB** and **HSPCB** to i) study thoroughly mass balance ratio of generation of lime waste or sludge from these industries and to further ensure that no such unauthorized/ unscientific disposal of lime waste or sludge made by these industries with in initiating further necessary legal action against the violator firms as established from the proof of land ownership shared by State of Haryana (**Action to be taken by HPSPCB**) and to ensure that no dumping is permitted on the banks of River Markanda in the State of Haryana (**Action to be taken by HSPCB**)

In view of the above and also the fact that Lime sludge and other industrial waste generated by the Industries in Kala Amb area of Himachal Pradesh are being dumped on the banks of River Markanda in Kala Amb area of Haryana, ***It is suggested that necessary action is taken jointly by HPSPCB and HSPCB, for disposal of Industrial wastes, as per provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and also for remediation of sites at the banks of River Markanda, where industrial wastes were found to be dumped.***

(Action to be taken by HPSPCB & HSPCB)

vi. ***The State PCBs of HP and Haryana were directed by Hon'ble NGT, to clearly indicate quantity of sewage and industrial effluents being discharged into river Markanda directly or indirectly through drains and take necessary steps and to ensure that there shall not be untreated discharge of waste water (sewage and industrial) into the water body.*** The monitoring of the drains, Industries, STPs and CETPs conducted by the Joint Committee and also information provided by HPSPCB and HSPCB, indicate that:

i. ***Approx. 1 MLD*** *of Domestic untreated effluent is being discharged into the River Markanda through 4 Nos of Drains directly or indirectly from the state of Himachal Pradesh and* ***Approx. 4.8 MLD*** *of industrial treated waste is expected to be discharged into the River Markanda directly and indirectly through 1 no. of Drain (Jattan Wala Nallah) from the state of Himachal Pradesh.*

ii. Similarly, Approx. 93 MLD of Domestic untreated effluent is being discharged directly or indirectly into the River Markanda or its tributaries through 38 Nos Drains from the state of Haryana. And approx. 0.5 MLD of treated industrial effluent is being discharged from CETP 0.5 MLD capacity of HSIIDC, Ambala Cantt into River Tangri which is further merging into River Markanda from the State of Haryana.

vii. CETP cum STP has already been provided for the treatment of domestic and industrial effluent (except M/s Ruchira Papers Ltd), however, STP pipeline network in Kala Amb area is yet to repaired and restored by Jal Shakti Division at Nahan. ***It is suggested that Jal Shakti Division at Nahan is directed to get the piping Network restored within next 02 months before the onset of rainy season (Jal Shakti Division, Nahan).*** Similarly, ***the connectivity of water polluting industries with the CETP cum STP at Kala Amb should be ensured immediately within next 02 months before the onset of rainy season.*** **(Action to be taken by HPSPCB, DIC and Kala Amb Infrastructure Development Company).**

viii. HSPCB has provided an action plan prepared by Rural Development, PHED and ULBD Departments for tapping/diversion/treatment of domestic effluent from 38 No. of discharge points identified previously by the Joint Committee for the State of Haryana, **(Annexure HR4),** ***but without any time-line and budgetary provisions.*** It is suggested that a proper action plan is prepared including time-line, key milestones for proper monitoring and budgetary provisions, for time bound and effective implementation. **(Action to be taken by HSPCB, Rural Development, PHED and ULBD Departments).**

ix. Out of various industries monitored in the Kala Amb area of State of Himachal Pradesh, the ***industries namely M/s Ruchira Papers Ltd, M/s Rich Products & Solutions Pvt. Ltd. and M/s Himachal Polyolefin Ltd. were found non-compliant*** with regard to prescribed parameters. **Out of 03 units, only Ruchira paper mill is permitted to discharge treated waste water into Jattan Wala nallah, which however, was found to discharging effluent without meeting the prescribed parameters**. As informed by HPPCB, further sampling has been carried out by HPPCB and requisite action is being initiated. HPSPCB has issued show cause notices to these industries (except M/s Ruchira Papers Ltd), and further action has been initiated by HPPCB.

As per procedure prescribed by HPSPCB, action against the unit has to be initiated after failure two samples continuously. M/s Rich Products & Solutions Pvt. Ltd. has upgraded the Effluent Treatment Plant with installation of Membrane Bio Reactor (MBR) component after Moving Bed Bio Reactor (MBBR) treatment unit. The unit has also acquired an additional piece of adjoining land (02 Bighas) for use of treated water in gardening purposes / land application. Also, unit has installed sludge dryer for management of ETP sludge. M/s Himachal Polyolefins Ltd. is recycling

the treated effluent in lime slaking process. Further sampling of both units were carried out by HPSPCB on 16.04.2024 and results are conforming to prescribed standards.

(Action to be taken by HPSPCB)

x. ***The Inlet sample from the equalization tank of CETP cum STP, Kala Amb was found to be non-complying with regard to Total Suspended Solids (TSS), Chemical Oxygen Demand (COD) and Biochemical Oxygen Demand***, as the results of analysis for these parameters were exceeding the prescribed inlet norms, ***which indicates that the industries connected to CETP-cum-STP may not be complying with the inlet norms notified*** by HPSPCB, for sending primary treated effluent to CETP-cum-STP. ***HPSPCB is required to identify and take necessary action against such non-complying industries.*** **(Action to be taken by HPSPCB)**

xi. ***14 Nos. of STPs in the state of Haryana in the catchment of River Markanda were found to be non-complying with the prescribed norms by the Joint Committee.*** Total Environmental Compensation amounting of **Rs. 963.30 Lacs** have been assessed by the respective Regional officers of HSPCB and recommended for imposition and finalization to the competent authority based upon the HSPCB policy order dated 22.12.2021. The action plan for upgradation of these 14 Nos. non-complying STPs to meet out with the prescribed effluent discharge standards has been prepared and submitted by PHED, the implementation of which may be supervised by HSPCB.

(Action to be taken by HSPCB and PHED)

xii. ***All 03 Nos. of CETPs located in the catchment of River Markanda in Haryana found to be non-complying with regard to prescribed parameters.*** *Total Environmental Compensation amounting of* ***Rs. 12 Lacs*** have been assessed by the respective Regional officers of HSPCB and recommended for imposition and finalization to the competent authority based upon the HSPCB policy order dated 22.12.2021. Out of these 03 no. of CETP, 02 no. of CETPs are presently complying with the discharge standards. Further the Action plan with time-lines for upgradation of remaining 01 no. of CETP has been prepared by HSIIDC, the implementation of which may be supervised by HSPCB. **(Action to be taken by HSPCB and HSIIDC)**

xiii. **M/s Naraingarh Sugar Mills Ltd**, VPO Banondi, Tehsil Naraingarh, Ambala was ***found to be engaged in by-passing the untreated trade effluent through a local drain which is further merging to the River network.*** The Unit was also found to be ***non-complying with the prescribed parameters***. As informed by HSPCB, the case for recommendation of initiating ***closure action against the unit has already been initiated*** by RO, HSPCB, Ambala and the ***imposition of Environmental Compensation shall also be initiated*** based upon the Policy applicable on such violations simultaneously (HSPCB). **(Action to be taken by HSPCB)**

xiv. ***It was alleged in the application that One paper mill (M/s Ruchira Papers Ltd.) is also causing environmental pollution/degradation by discharging its waste water through illegally constructed drain in river Markanda.*** The mill was visited by the Joint Committee *and it was observed by besides indication of dumping of Industrial waste on the banks of River Markanda and non-compliance with regard to prescribed parameters as per analysis reports of CPCB Head Office*

Laboratory (Recognised under SECTION 12(1) B OF THE ENVIRONMENT (PROTECTION) ACT, 1986, whose analysts are notified as Government Analysts for the purposes of analysis of samples of air, water, soil or other substances sent for analysis), ***the industry is not complying with various conditions of Environmental Conditions granted by MoEF&CC and provision of HWM Rules, 2016. No action has been taken by HPSPCB so far in this regard.***

Therefore, a detailed and comprehensive study by a Joint Team *is required to find the reasons of non-compliances by the industry despite having facilities for primary, secondary and tertiary treatment of effluent, Chemical Recovery Plant Lime Kiln for recovery of lime from Lime Sludge, Chlorine Dioxide Plant for implementation of ECF bleaching etc.* ***and get the corrective measures implemented through Directions under applicable Laws, by the Regulatory agencies***.

(Action to be taken by HPSPCB)

xv. As per conditions of the Environmental Clearance granted to M/s Ruchira Papers Ltd Industry by the Ministry of Environment, Forest and Climate Change (MoEF & CC), ***the industry is required to dispose off its treated effluent, for agriculture, plantation and in the drain***. However, the industry is disposing off its treated effluent ***only in drain, despite the fact that 33% of the area***, as claimed by the Unit is under plantation besides additional land acquired by the Industry along the Markanda River in the state of Haryana for plantation.

Therefore, in view of the following facts that: i) M/s Ruchira Papers Ltd. is the ***only industry falling under 17 Categories of highly polluting Industries*** located in Kala Amb, ii) M/s Ruchira Papers is the ***only Industry in Kala Amb, which has been granted permission to discharge its 4.012 MLD treated effluent*** into the drain by HPSPCB, iii) Out of total 5.6 MLD waste water discharge (both domestic and Industrial) from Kala Amb area of Himachal Pradesh into the Jattan wala Nallah, ***more than 70% discharge (4 MLD) is contributed by M/s Ruchira Papers Ltd*** iv) In a ***matter regarding discharge of effluent into the Jattanwala Nalla by the industry and thereby causing nuisance*** as alleged by the petitioner (Residents of shiv colony, Kala Amb), the directions of Hon'ble Court of SDM, Naraingarh vide Order dated 12/04/2024 **(Annexure-HR7)** under Section 138 of the Criminal Procedure Court, to ***M/s Ruchira Papers that "Ruchira papers Ltd is directed to divert the flow of the water, currently passing through the lands of respondents Singh Ram and Ors, through their own lands adjacent to the lands of the respondents, based on the principle of Polluter Pays, as held by the Hon'ble Supreme Court.in several judgements***, including lndian Council for Enviro-Legal Action vs Union of lndia JT1996(2) 196, Vellore Citizens Welfare Forum v Union of India and Ors JT 1996(7) SC 375, MC Mehta v Union of lndia, 1995 SCC 711. This is to be completed within 2 months of passing of this order.

It is recommended and suggested that:

a. Treated effluent from the Industry is used for irrigation/Plantation as per conditions of EC granted by MoEF&CC, by implementing a comprehensive Irrigation Management Plan (IMP) as per ***"Guidelines for Utilization of Treated Effluent in Irrigation'*** prepared by CPCB under the directions of Hon'ble National Green Tribunal vide order dated vide order dated 24.05.2019 in the matter of O.A. No. 348/2017, Shailesh Singh Vs Al-Dua Food Processing Pvt. Ltd., to reduce the discharge of treated effluent from the Industry into the Jattan wala Nallah, leading to Markanda River.

b. ***The treated effluent from the industry into the drain should be permitted only through closed /Conduit pipe line unlike existing discharge through open drain passes through villages/colonies before merging into the River Markanda, followed by installation of Real Time Water Quality Monitoring Station at the interstate Boundary Jointly/independently by Both States*** (Monitoring station installed earlier got damaged during last monsoon), at the location where it will merge with Jattanwala Nalla/Markanda River. ***This will also ensure monitoring of the pollution load coming from Jattanwala Nalla and M/s Ruchira Papers Ltd, for taking timely corrective action, besides preventing any nuisance causing due to discharge of trade effluent*** in the residential colonies of the area. **(Action to be taken by HPSPCB)**

xvi. ***None of the Industries, which have been permitted by HPSPCB and HSPCB to use treated effluent for on-land application have prepared and implemented Irrigation Management Plan (IMP). This raises significant challenges in assessing whether these industries are employing treated effluent for irrigation and plantation without adversely affecting the quality of underground water and soil.*** All industries that utilize treated effluent for on-land irrigation and plantation are obligated to develop and execute an Irrigation Management Plan (IMP) in accordance with the guidelines established by the CPCB, following the directives of the Hon'ble National Green Tribunal (NGT) in the case of O.A. No. 348/2017, Shailesh Singh Vs. Al-Dua Food Processing Pvt. Ltd. in 2019. Additionally, as per the CPCB's guidelines, the recommendations from the Irrigation Management Plan (IMP) must be included as conditions for obtaining Consent to Operate (CTO) from the State Pollution Control Boards (SPCBs). However, the Joint Committee has observed that neither the Haryana State Pollution Control Board nor the Himachal Pradesh State Pollution Control Board have incorporated the IMP as a CTO condition. ***It is recommended that the SPCBs take immediate steps to ensure compliance with the directives of the Hon'ble NGT and CPCB Guidelines by issuing appropriate directions.*** ***(***Action to be taken by HPSPCB and HSPCB***).***

xvii. The Joint Committee's earlier progress report raised concerns about potential inaccuracies or manipulation in the calibration of OCEMS (Online Continuous Emission Monitoring Systems). ***It is suggested that the respective State Pollution Control Boards (SPCBs) conduct thorough investigations into this matter, to ensure that the full range of concentrations of all relevant parameters in Effluent Treatment Plants (ETPs), Sewage Treatment Plants (STPs), and Common Effluent Treatment Plants (CETPs) are consistently covered, so as to guarantee the accurate reporting of values at all times.*** **(Action to be taken by HPSPCB and HSPCB)**

xviii. The Monitoring of River Markanda at various strategic locations and considering various parameters (especially ***BOD & Faecal Coliform), indicated that 10 locations in the state of HP and Haryana in the River were observed having poor/ deteriorated quality of water, as explained in Section 2.8.1.1*** of the report. Similarly, the monitoring of various drains leading to River Markanda, ***indicated 11 drains as major sources of pollution contributing to River Markanda*** in terms of BOD and COD concentration, as explained in Section 2.8.2.1 of the report.

It is suggested that the results reported in Section 2.8.1 and 2.8.2 with regard to samples collected from various drains and also from River Markanda as monitored in compliance to the Directions of Hon'ble National Green Tribunal are indicating the concentration of various parameters for that particular month and for the flow of water available at those particular locations at that point of time, for planning further monitoring. Therefore, these may be considered as indicative and as base-line data for period under reference, for revisiting the same by conducting fixed point Joint sampling and analysis, in different months/seasons jointly by HPSPCB and HSPCB, alongwith flow measurement at the time of sampling, to arrive at conclusion with regard to Pollutant Concentration Vs. Pollution load. Any unrealistic figure or value at any particular location based on the statistically significant data generated through joint monitoring may always be eliminated after deliberations/discussions.

(Action to be taken by HPSPCB and HSPCB)

xix. Upon reviewing the route map and engaging in various discussions, the Joint Committee has observed that River Tangri is a significant tributary of River Markanda, with its origin in the Shivalik Foothills of Haryana. ***It eventually joins River Markanda at Village Memadpur Rurki in Punjab, flowing through Patiala and Mohali District in the State of Punjab and Panchkula & Ambala Districts in the State of Haryana. As a result, it is recommended to investigate the specific sources responsible for the direct or indirect discharge of untreated domestic sewage or industrial effluents into both River Markanda and River Tangri within the revenue estate of the State of Punjab***. It is recommended that Hon'ble NGT may direct State of Punjab & Punjab State Pollution Control Board to investigate for the remaining stretch of River Tangri flowing into State of Punjab and to Clearly indicate quantity of sewage and industrial effluents being discharged into river Markanda directly or indirectly through drains and take necessary steps and to ensure that there shall not be untreated discharge of waste water (sewage and industrial) into the River Tangri. **(Action to be taken by State of Punjab)**

Based on the observations outlined above, ***the Joint Committee advised that both of the State Pollution Control Boards (HPSPCB and HSPCB) to take all necessary steps, as mentioned above, to address the violations and deficiencies by implementing the required actions in accordance with the relevant environmental laws.***

The above report of the Joint Committee covering all the points/directions given in the various orders in this matter, is being submitted for the consideration of Hon'ble National Green Tribunal. The Joint Committee shall abide by further directions of Hon'ble National Green Tribunal, in this matter.

Name and Signatures of the Members of the Joint Committee

A. Nominated members from Central Agencies:

Dr. K. Muthamizh Selvan, Scientist-E, MoEF&CC, Integrated Regional Office, Chandigarh (Member nominated by MoEF & CC)

Dr. Narender Sharma, Scientist-F, CPCB Regional Directorate, Chandigarh, (Member Nominated by CPCB)

B. Nominated members from State of Haryana:

Rajiv Prashad, HCS, MD Sugar Mill, Shahabad, Representative of Deputy Commissioner, Kurukshetra

Yash Jaluka, IAS, SDM Naraingarh, Representative of Deputy Commissioner, Ambala

Mukesh Gupta, HOD (Engg.), HSIIDC, Panchkula, Representative of ACS, Industries & Commerce Department, Government of Haryana

A. K Raghuvanshi, S.E, SYL Ambala, Representative of Commissioner & Secretary to Irrigation & Water Resources Department (Jal Shakti), Government of Haryana

Ajay Choudhary, ADA, Representative of ACS, Environment & Climate Change Department, Haryana.

Ajay Singh, Regional Officer, HSPCB, Ambala

C. Nominated members from State of Himachal Pradesh	
	(Not Available)
LR Verma, HAS, ADM Nahan as nominated representative of Deputy Commissioner, Nahan	Sh. Suresh Attri, Chief Scientific Officer, Department of Environment Science & Technology, H.P., Representative of ACS, Department of Environment Science & Technology, H.P.
Sh. Sakshi Satti, General Manager, Department of Industries Sirmaur, Representative of ACS, Department of Industries, H.P.	Sh. Arshad Rehman, XEN JSV Nahan as nominated representative of Principal Secretary, JSV, GoHP
Atul Parmar, Regional Officer, HPSPCB Paonta Sahib, Distt Sirmaur (HP)	

Dated: April 27th, 2024.

From:

Assisant Mining Engineer,
Mines and Geology Department,
Ambala

To:

The Regional Officer,
HSPCB, Ambala

Memo No. A.M.E / Amb / 469 Dated 16/2/2024

Subject: **To submit Action taken report and Information required in Compliance of Hon'ble National Green Tribunal order dated 18.07.2023 in O.A. No. 515/2022 titled as Dharamvir v/s State of Haryana & Otr, New Delhi-reg.**

On the subject noted above, it is informed to you that as per available staff in Mines & Geology Department, Ambala to control the illegal mining in Naraingarh Sub-Division, Ambala efforts are being doing to control the illegal mining of minerals from the river bed areas of rivers Markanda, Roon, Sukdo and Begna. During checking of illegal mining in these riverbed areas complaints has been given to concerned Police Stations against the persons/ land owners/ vehicles were involved in illegal mining/transportation of illegally mined out minerals. To control the illegal mining of minerals in above mentioned rivers, Deputy Commissioner, Ambala has been constituted an inter-departmental team of Police, Sale tax, RTA, Irrigation, PWD, Forest and Mines Departments for everyday. In addition to above efforts team of Enforcement Police Officials is also doing checking/legal action to control the illegal mining in riverbed areas of District Ambala. The list of complaints against the persons/ land owners which were involved in illegal mining and the vehicles which were caught in offence of illegal transportation of minerals during the last six months is attached herewith. In addition to above efforts to be continued to control the illegal mining in above mentioned riverbed areas by Mines and Geology Department, Ambala.

It is for your kind information and necessary action, please.

Rehjawat

Assistant Mining Engineer,
Mines and Geology Department,
Ambala.

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Sr. No.	Complaint regarding illegal mining from Revenue estate of Village	Complaint given vide office Memo no./ Date	Name of Police Station/ Chowki Incharge	Subject	FIR/Dated
1	Vill Dera	2396/22.08.2023	PS Naraingarh	Complaint regarding illegal mining	Pending
2	Vill Toka	2400/22.08.2023	PS Naraingarh	Complaint regarding illegal mining	Pending
3	Vill Toka	2404/22.08.2023	PS Naraingarh	Complaint regarding illegal mining	Pending
4	Vill Dera	2418/23.08.2023	PS Naraingarh	illegal mining near Transmission line tower	Pending
5	Vill Dera , Toka, Miyanpur, Rambagh, Tapria, Hamidpur	2437/25.08.2023	PS Naraingarh	Complaint regarding illegal mining	Pending
6	Vill Dera , Toka, Miyanpur, Rambagh, Tapria, Hamidpur	2457/31.08.2023	PS Shahzadpur	Regarding to stop illegal transportation	Pending
7	Vill Dera	29.08.2023	PC Kala Amb	Complaint regarding illegal mining near Kachi Sadak	Pending
8	Vill Dera	31.08.2023	PC Kala Amb	Complaint regarding illegal mining near Kachi Sadak	Pending
9	Vill Ramabagh, Kala amb	10.09.2023	PC Kala Amb	Complaint regarding illegal mining	Pending
10	Vill Dera	09.09.2023	PS Naraingarh	Complaint regarding illegal mining near Kachi Sadak	Pending
11	Vill Dera	SPL-1/08.09.2023	PC Kala Amb	Complaint regarding illegal mining near Kachi Sadak	Pending
12	Vill Dera	SPL-2/08.09.2023	PC Kala Amb	Complaint regarding illegal mining near Kachi Sadak	Pending
13	Vill Shahpur	2544/11.09.2023	PS Naraingarh	Complaint regarding illegal mining	526/11.10.2023
14	Vill Dera	2549/11.09.2023	PS Naraingarh	Complaint regarding illegal mining	542/18.10.2023

15	Vill Sangrani	2554/11.9.2023	PS Naraingarh	Complaint against Gulzar Khan S/o Nazar khan r/o Sangrani	Pending
16	Vill Dera	2559/11.09.2023	PS Naraingarh	Complaint regarding illegal mining near in Sukado river of village Dera	535/16.10.2023
17	Vill Dera	2566/11.09.2023	PS Naraingarh	Complaint regarding illegal mining near vill Dera	532/16.10.2023
18	Vill Jhidiwala, Ramabagh, Dera and Toka	2582/12.09.2023	PS Naraingarh	Complaint regarding illegal mining in Vill Jhidiwala, Ramabagh, Dera and Toka	Pending
19	Vill Miyapur, Tapriya	2526/15.09.2023	PS Naraingarh	Complaint regarding illegal mining in vill miyapur, Tapriya	Pending
20	Vill Shahzadpur	275/09.09.2023	PS Shahzadpur	Complaint regarding disrupting Government work	Pending
21	Vill Shahzadpur		PS Shahzadpur	Complaint regarding illegal mining against Vehicle No. HR65 A 4301	Pending
22	Vill Sangrani	10.10.2023	PS Naraingarh	Complaint regarding illegal mining	Pending
23	Vill Toka	11.10.2023	PC Kala Amb	Complaint regarding illegal mining	Pending
24	Vill Dera	12.10.2023	PS Naraingarh	Complaint regarding illegal mining	Pending
25	Vill Miyapur	04.11.2023	PC Kala Amb	Complaint regarding illegal mining in Roon river	Pending
26	Vill Dera	3090/09.11.2023	PS Naraingarh	Complaint regarding illegal mining	Pending
27	Vill Toka	3118/16.11.2023	HSENB, Ambala	Complaint regarding illegal mining	Pending
28	Vill Miyanpur	3123/16.11.2023	HSENB, Ambala	Complaint regarding illegal mining	Pending
29	Vill Dera	3132/16.11.2023	HSENB, Ambala	Complaint regarding illegal mining	Pending

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30	Vill Rajauli	SPL-1/18.12.2023	HSENB, Ambala	Complaint regarding illegal mining	Pending
31	Vill Toka	168/15.01.2024	HSENB, Ambala	Complaint regarding illegal mining	Pending
32	Vill Sangrani	206/16.01.2024	HSENB, Ambala	Complaint regarding illegal mining	Pending
33	Vill Rajauli	19/03.01.2024	HSENB, Ambala	Complaint regarding illegal mining	Pending
34	Vill Miyanpur	248/18.01.2024	HSENB, Ambala	Complaint regarding illegal mining	Pending
35	Vill Sangrani	260/19.01.2024	HSENB, Ambala	Complaint regarding illegal mining	Pending
36	Vill Raomajra	264/19.01.2024	HSENB, Ambala	Complaint regarding illegal mining	Pending

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Vehicle Relased/Impound Detail of District Ambala up to 01.08.2023 TO 31.01.2024

Sr. No.	Date of seizer of vehicle / machinery for illegal mining/ transportation of illegal mineral	Type of vehicle / machinery	Vehcile No.	54	Chasis No.	Other No.	Name of mineral	Date of release	Amount of penalty imposed / recovered	In case not compounded/ details of FIR no. and date	Name of police station	Status of FIR/ case	Remarks if any
1	01.08.2023	Tractor Trolley			BZZDE39142S3		Wash Sand				Naraingarh	515/2023	Released on Supardari
2	03.08.2023	Dumper	HR55S 9626				Gatka	18.08.2023	218000		Naraingarh		Released
3	04.08.2023	Dumper	HR37D 5361				Core Sand				KALA AMB	486/2023	Released on Supardari
4	04.08.2023	Tractor Trolley			0510ZE72729		River sand				Naraingarh		
5	04.08.2023	Tractor Trolley			BZZDR1019086S3		River sand				Naraingarh	514/2023	Released on Supardari
6	07.08.2023	Dumper	PB65AR7171				Core sand				Sec-4 Naraingarh	566/2023	Released on Supardari
7	09.08.2023	Tractor Trolley			WYCG619299		Sand				Kala Amb	547/2023	realeased on superdari
8	09.08.2023	Tractor Trolley			CZZBR113191453		BAJRI				Kala Amb	547/2023	realeased on superdari
9	12.08.2023	Dumper	HR37E 0129		MAT777012N3N30962		Mix Mineral	17.08.2023	422000		Sec-4 Naraingarh		Released
10	14.08.2023	Dumper	HR37E 4246				sand				Sec-4 Naraingarh	560/2023	realeased on superdari
11	15.08.2023	Tractor Trolley	HR04E 7845				Bajri				Sec-4 Naraingarh	498/2023	Released on Supardari
12	18.08.2023	Dumper	HR37E 0800				Gravel	21.08.2023	423250		Naraingarh		Released
13	21.08.2023	Dumper	HR-58-B-0192				Sand				Naraingarh	502/2023	Released on Supardari
14	26.08.2023	Dumper	HR37E 5768				Sand				Sahazadpur	303/2023	Released on Supardari
15	26.08.2023	Dumper	HR37E 2595				Gravel				Naraingarh	548/2023	Released on Supardari
16	29.08.2023	Dumper	HR37C 0795				Gravel				Kala Amb	567/2023	Released on Supardari
17	29.08.2023	Dumper	HP64B 2586				O/clay	20.09.2023	418000		Naraingarh		Released
18	06.9.2023	Dumper	HR37E 8362				GRAVEL				Naraingarh		

20	20.09.2023	Dumper	HR58B 0015				Gravel	22.11.2023	420000		Kala Amb		Released
21	26.09.2023	Dumper	HR58B 5804				Gravel				Naraingarh	3370 dt 05.12.2023 memo no.	Released on Supardari
22	26.09.2023	Dumper	HR37E 3639				O/clay	01.12.2023	421000		Saha		Released
23	26.09.2023	Tractor Trolley			CZZDJ1248212S3		Bajri				Sec-4 Naraingarh	3764 dt 21.12.2023 memo no.	Released on Supardari
24	29.09.2023	Dumper	HR37E 0404				Grewal				Kala Amb	3112 dt 10.11.2023 memo no.	Released on Supardari
25	30.09.2023	Tractor Trolley			4100ELU34113469		Bajri				Naraingarh	3336 dt 05.12.2023 memo no.	Released on Supardari
26	05.10.2023	Dumper	HR69E 0758				Clay	09.11.2023	442550		Naraingarh		Released
27	05.10.2023	JCB Machine			HAR4DXLDJ01416163		Clay	09.11.2023	442550		Naraingarh		Released
28	07.10.2023	Dumper	PB11CR8276				Sand	28.12.2023	217500		Naraingarh		Released
29	8.10.2023	Tarctor Trolley	HR85E 4508				Sand				Mahesh Nagar	47/2023	released on superdari
30	8.10.2023	Tarctor Trolley	HR85C 1369				Sand				Mahesh Nagar	3141 dt 17.11.2023 memo no.	Released on Supardari
31	10.10.2023	Dumper	HP71 9183				Sand	19.10.2023	220000		Kala Amb		Released
32	13.10.2023	Tractor Trolley			MBNBEBBAZNNE04250		Ordinary Clay				Naraingarh	3765 dt 21.12.2023 memo no.	Released on Supardari
33	14.10.2023	Tractor Trolley			4100EL14A1002670F16		Sand				Naraingarh	71/2023	released on superdari
34	30.10.2023	Dumper	HR37E 8277				sand	08.11.2023	420000		Naraingarh		Released
35	31.10.2023	Dumper	HR58C 7474								Naraingarh	3364dt 05.12.2023 memo no	Released on Supardari
36	02.11.2023	Tata Truck	HR58C 1343				Gatka				Naraingarh	78/2023	Released on Supardari
37	04.11.2023	Dumper	HR58C 5303				Gatka				Naraingarh		
38	04.11.2023	Dumper	HR58B 8330				Gatka				Naraingarh		

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39	04.11.2023	Dumper	HR37E 0099				Core Sand				Kala Amb	312 dt 24.01.2024 memo no	Released on Supardari
40	06.11.2023	Dumper	HR37E 5596				Core Sand				Naraingarh	3703 dt 15.12.2023 memo no	Released on Supardari
41	06.11.2023	Dumper			MAT569002P3G22541		Greval	08.11.2023	420000		Naraingarh		Released
42	17.11.2023	Dumper	HR68 9546				Sand				Naraingarh	3760 dt 20.12.2023 memo no	Released on Supardari
43	17.11.2023	Dumper	HR37E 5936				Gatka				Naraingarh	50 dt 04.01.2024 memo no	Released on Supardari
44	21.11.2023	Dumper	HR68C 0806				Gravel				Naraingarh		
45	22.11.2023	Tractor Trolley			DZADR111358553		Sand				Naraingarh		
46	24.11.2023	Dumper	HR37E 1866				Gravel				Naraingarh	86 dt 08.01.24 memo no	Released on Supardari
47	26.11.2023	Trolly					Sand				Naraingarh		
48	30.11.2023	JCB Machine			HAR3SXX4KO3070432		Gravel				Naraingarh	309 dt 24.01.24 memo no	Released on Supardari
49	01.12.2023	Tractor Trolley			MBNBEBBAZNND04239		Sand				Naraingarh		
50	02.12.2023	Dumper	HR37C 3090				Gravel				Sec-4 Naraingarh		
51	02.12.2023	Dumper	HR68A 4035				Gravel	18.12.2023	220000		Sec-4 Naraingarh		Released
52	02.12.2023	JCB Machine			HAR3DXXTTO1494998			05.12.2023	335000		Sec-4 Naraingarh		Released
53	03.12.2023	Dumper	HR37E 2595				Gravel				Naraingarh	320 dt 24.01.24 memo no	Released on Supardari
54	03.12.2023	Dumper	HR37E 7537				Core sand	16.01.2024	422000		Naraingarh		Released
55	17.12.2023	Dumper	HR37F 8600				Sand	22.12.2023	420000		HSEnB Ambala		Released
56	18.12.2023	Dumper	HR37E 6829				Gatka	09.02.2024	420000		Sec-4 Naraingarh		Released

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57	18.12.2023	Tractor			47.1402/NK003296							HSEnB Ambala		
58	18.12.2023	Trolley					Sand							
59	19.12.2023	Dumper	HR58C 0004				Gatka					HSEnB Ambala		
60	20.12.2023	Tractor												
61		trolley	HR71B 5595				Sand							
	20.12.2023	Tractor										HSEnB Ambala		
		Trolley	HR02V 6091				Sand							
62	20.12.2023	Tarctor											2140 dt 07.07.202 3 memo no	Released on Supardari
		Trolley	HR02AV 4801											
63	22.12.2023	Tractor					Sand					HSEnB Ambala		
		Trolley			DZZDS87703ZS3									
	22.12.2023	Tractor					River Sand					Sec-4 Naraingarh		
		Trolley												
64	01.01.2024	Dumper	HR37E2082		MBNBGS3ARPCB55595		River sand					HSEnB Ambala		
65	13.01.2024	Dumper	HR37DS361				GSB					Kala Amb		
66		Tractor												
	13.01.2024	Trolley	HR85F7632		MZNSTII51703SM		Bajri					HSEnb Ambala		
67	16.01.2024	Dumper	HR37E0795		2105DLU24B11428815D		Bajri					HSEnb Ambala		
68	16.01.2024	Dumper	HR37E3088				Gravel					HSEnb Ambala		
69	20.01.2024	Tractor					Gravel					HSEnb Ambala		
		Trolley			JEK60AV00216A									
70	21.01.2024	Tractor			PUSO/00263		River Sand					HSEnb Ambala		
		Trolley			CZZDH98876553		4100ELU04K983415F32		River Sand	01.02.2024	420000	HSEnb Ambala		Released
71	21.01.2024	Dumper	HR37F6970						GATKA			HSEnb Ambala		

प्रेषक,

उप तहसीलदार,

नारायणगढ़।

सेवा में,

क्षेत्रीय अधिकारी,

हरियाणा प्रदुषण नियंत्रण बोर्ड,

अम्बाला।

क्रमांक 155/OK दिनांक 26/2/24

विषयः **Request to provide information required in compliance of Hon'ble National Green Tribunal Order date 18-07-2023 in O.A. No. 515/2022 titled as Dharmvir Vs State of Haryana & Anr, New Delhi.**

आपके कार्यालय के पत्र क्रमांक HSPCB Rtm.B 2024/4416 दिनांक 15-2-2024 के सन्दर्भ में।

उपरोक्त विषय बारे आपकी अनुरोध है कि आपके कार्यालय के उपरोक्त पत्र के सन्दर्भ मे हल्का पटवारी द्वारा ली गई रिपोर्ट साथ संलग्न कर आपकी सेवा मे सूचनार्थ एवं आवश्यक कार्यावाही हेतू प्रेषित है।

उप तहसीलदार,
नारायणगढ़।

पृ0 क्रमांक दिनांक

इसकी एक प्रति जिला राजस्व अधिकारी, अम्बाला की सेवा मे सूचनार्थ प्रेषित है।

उप तहसीलदार,
नारायणगढ़।

Subject: Details of ownership of Land where Lime Sludge Found Disposed off Kala Amb industries

Sr. No.	Ownership	Kashtkar	Murbba/Killa No.	Rakba	Remarks
1	1. मगंत राम पुत्र जय राम पुत्र लाला राम 2. अमर सिंह, सिंह राम पुत्राण मंगल राम पुत्र खलिया राम	खुदकाश्त	75//21	8-0	Lime sludge found available
2	रुचिरा पेपर मिल लिमिटेड वासी काला आम्ब	खुदकाश्त	94//5	8-0	Lime sludge found available
3	ज्ञान चंद,लाल चंद पुत्राण नथू राम पुत्र मुंशी	मकबूज मालान	3//3 3//8/2/1	3-15 5-1	Lime sludge found available
4	केन्द्रीय सरकार मलकीयत	नानू पुत्र राम दिया पुत्र गैर मौरुसी काश्त प्रेमा पुत्र जोती पुत्र वासीदेह गैर मौरुसी दोयम	102//25/2	3-19	Lime sludge found available
5	श्री मति मंजु धीमान पत्नी जसविन्द्र कुमार पुत्र राम चंद राजि० नं० 1013 दिनांक 1-7-2016	खुदकाश्त	95//13	6-0	Lime sludge found available
6	राकेश कुमार पुत्र राम चंद्र पुत्र जाति राम	खुदकाश्त	102//16 102//17	9-10 2-10	Lime sludge found available
7	1. जी राम पुत्र नानक राम 2. बलजीत सिंह पुत्र सिरी राम पुत्र आत्म राम	1. कुलबीर सिंह पुत्र इंदु राम पुत्र 1/2 भाग गैर मौरुसी 2. जी राम पुत्र नानक पुत्र 1/2 भाग वासीदेह गैर मौरुसी	94//25	8-0	Lime sludge found available

Note: 1. पटवारी रिपोर्ट साथ सलंगन हैं।
2. उपरोक्त खसरा नंबरों की जमाबंदी साथ सलंगन हैं।

उप तहसीलदार,
नारायणगढ़।

श्रीमान जी

आपको आदेश नामक नहीं/सर्टिफिकेट के नवीनीकरण
की आवश्यकता Haryan State pollution
Control Board की Team के साथ मौका
जाँच उपरांत कि $\frac{102}{25}$ $\frac{102}{16}$ $\frac{102}{17}$ $\frac{3}{3}$ $\frac{3}{8}$
$\frac{75}{21}$ $\frac{94}{5}$ $\frac{95}{13}$ $\frac{94}{25}$ का मौका मुआयना किया
गया मौके पर निम्न प्रकार नमूने पर
Lime Sludge पाया गया उपरोक्त प्रकार नमूनों
की आवश्यकता हेतु जमानती साथ संलग्न
है शिकायत सेवा में पेश है

Om. S Kataria
19/4/2024
(Estate Officer)

(1) श्रीमान जी

उपरोक्त आदेश नायब तहसीलदार रादौर नारायणगढ़ के आदेशानुसार Haryana State Pollution Control Board की टीम द्वारा मौजा ईश्वर NEWTECH नारायणगढ़ की प्रथम 75/2 का मौका मुआयना N. G.T team के साथ मौका मुआयना किया गया। मौका उपरान्त प्रथम 75/2 में Lime sludge (चूना कीचड़) पाई गई। प्रथम 75/2 पर्यावरण क्षेत्र का नमूना है व कार्यवाही सुचारू है रिपोर्ट सेवा में पेश है

Ram. S Kashyap
19/4/2024

(2) श्रीमान जी

उपरोक्त आदेश नायब तहसीलदार रादौर नारायणगढ़ के आदेशानुसार Haryana State Pollution Control Board की टीम द्वारा मौजा ईश्वर NEWTECH नारायणगढ़ की प्रथम 94/5 का मौका मुआयना N. G. T team के साथ मौका मुआयना किया गया। मौका उपरान्त प्रथम 94/5 में Lime sludge (चूना कीचड़) पाई गई। प्रथम 94/5 में सत्यम पेपर मिल लिमिटेड बाली बाला नामक के नाम है व कार्यवाही सुचारू है व नमूना सत्यम है रिपोर्ट सेवा में पेश है

Ram. S Kashyap
19/4/2024

(5)

श्रीमान जी,

आपका आदेश मापक लेदलीलदाद सादह नारायणगढ़ के आदेशानुसार Haryana State Pollution Control Board के पत्र अनुसार मौजा केश। NEELAL नारायणगढ़ की प्रसरण सं 3/3 3/8/2/1 का मौका उपायुक्त N.G.T team के साथ मौका उपायुक्त विभाग द्वारा मौका उपरान्त प्रसरण सं 3/3 3/8/2 में Lime Sludge (चुना मिट्टी) पाई गई। प्रसरण नम्बर 3/3 3/8/2 में सम्मिलित जान चन्द, लाल सिंह पुत्रान नाथू राम की है व कारखाने मजदूरों सम्मिलित है फिलवक्त नागरिकों साथ सलग्न है विपक्षी सेवा में पेश है

Ram S Kushwaha
19/4/2024

श्रीमान जी, आपके आदेश, माननीय नेशनल ग्रीन ट्रिब्यूनल के आदेशानुसार Haryana State Pollution Control Board के एक अनुमोदित पैनल्ड लैब नेशनल एनवायरो लैब मानेसर के प्रतिनिधि के द्वारा दिनांक 10/2/25 को मौके का निरीक्षण N.G.T team के साथ किया गया। मौके पर पाया कि 10/2/25 से Lime Sludge (चूना मिट्टी) पाई गई सड़क पर 10/2/25 से संलग्नित वीडियो रिकार्ड की है व आरोपकार नाम पुत्र राम किशन पुत्र गाँव मौके से वाहन ट्रैक्टर पुत्र जीती पुत्र वासुदेव गाँव मौके से दोषी है जिसकी जमानती सख्त संलग्न है विनीत सेवा में पेश है Ram Pathwari 19/2/2025

(5)

श्रीमान जी, आपका आदेश माननीय हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
आदेशानुसार Haryana State Pollution Control Board के पत्र अनुसार मौका किया गया। संबंधित नाराधगत
शिकायत की संख्या 95/13 का मौका मुआयना किया।
N.G.T team के सामने स्थित मौका पर संख्या नं 95/13 में lime sludge (चुना मिट्टी) पाई गई।
संख्या नं. 95/13 में माननीय मन्त्री महोदय पत्नी
जगविन्द्र कुमार की है व आवेदन वाद सुविचारित है
जिसकी जानकारी साथ संलग्न है रिपोर्ट पेश है

Ram. J Yadav
19/4/2014

श्रीमान जी

आपका आदेश माननीय नेशनल ग्रीन ट्रिब्यूनल के आदेशानुसार Haryana State Pollution Control Board के एक अधिकारी मौजूद रहेंगे। नेशनल ग्रीन ट्रिब्यूनल के दिये आदेशानुसार 102/16 102/17 का मॉक ड्रिल आपके द्वारा दिये गये N.G.T team मॉक के साथ 102/D की Lime Sludge मॉक फायर ना 102/16 102/16 102/17 के चूना (मिट्टी) पाई गई। उपरोक्त नमूने 102/16 102/17 के माननीय राजेश कुमार जुल्का सर्कल वाटर इंजीनियर एवं उपखण्ड अधिकारी हांसी जगदीश नारंग सहायक अभियन्ता हांसी सिंचाई कॉलोनी में पेश है

Ram S Kadwani
19/3/2024

(7)

प्रतिलिपि की

कार्यालय आदेश नाम NEELWARE कारखाना नारायणगढ़ के
कार्यालय Haryana State Pollution Control
Board के एक अधिकारी मौजूद हैं। NEELTEX नारायणगढ़
जिला अम्बाला के प्रबन्धन को 94/25 का
मौका कार्यवाही N.G.T team के आदेश दिनांक गलत
मौका पर प्रबन्धन ~~94/25~~ 94/25 में Lime sludge
(चूना) मिट्टी पाई गई। प्रबन्धन ने 94/16 94/25 में कार्यवाही
लेकिन कोई नहीं है जिसके कारण कार्य नहीं हो रहा
है। राशि 1/2 भाग गॉड कॉन्ट्रेक्टर की राशि एक नागरिक 1/2
भाग पारदर्शी गॉड कॉन्ट्रेक्टर है जिसकी जानकारी साथ संलग्नक
है विधिक सेवा में पेश है

Ram Prakash
19/4/2024

H.P.STATE POLLUTION CONTROL BOARD

HIM PARIVESH, PHASE-III, NEW SHIMLA-171009.
Ph. No. 0177-2673766,2673276, Fax No. 2673018

HPSPCB/HWMR/10828 **Date : 27/03/2019**

To, **M/s**
Ruchira Papers Limited (Writing And Printing Unit)
Tirlokpur Road, Village Rampur Jattan, Kala-Amb (H.P.)
Nahan,Distt.Sirmaur(HP)

Subject: **Renewal of Authorization for operating a facility for generation, storage and disposal of Hazardous Wastes.**

1. (a) Number of authorization : SIR-304
   (b) Period of Authorization : 5 years
   (c) Valid from : 01/04/2019
   (d) Date of Expiry : 31/03/2024

Details Of Authorization

S.No.	Categories/ Waste Streams of Hazardous Waste	Type of Hazardous Waste	Quantity of Hazardous Waste	Mode of Disposal/ recycling/ utilization/ co-processing etc.
1	5. Industrial operations using mineral or synthetic oil as lubricant in hydraulic systems or other applications	5.1 Used or spent oil	150 Ltr/year	Recovery and Reuse-Authorized recyclers

2. The Authorization/ Renewal of Authorization shall be in force for a period up to 31, March 2024 subject to concurrent validity of the Consent/ Renewal of Consent under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 or any other authorization required from the State Board.

3. Ruchira Papers Limited (Writing And Printing Unit), is hereby granted authorization/ renewal of authorization under Rule 6 of the Hazardous andOther Wastes (Management and Transboundary Movement) Rules, 2016 of Environment (Protection) Act, 1986 to operate a facility for generation and storage of hazardous waste in the premises situated at above mentioned address.

4. The authorization/ renewal of authorization is subjected to the terms & conditions as given in over leaf. You shall maintain the records of hazardous waste handled by you in Form-3 and submit;
   i) Annual return in Form-4 on or before the 30th day of June of every year.
   ii) Apply for the renewal of authorization on prescribed Form-I through concerned Regional Office before the expiry of this authorization.
   iii) The unit shall submit manifest in Form-10 to the concerned Regional Office regularly for the disposal of hazardous waste to the authorized facility.

5. This authorization/ renewal of authorization is without prejudice to any action, which may be due against the unit for violation of any other Environmental Act/ Rule.

6. The occupier, importer/ exporter and operator of TSDF shall be liable for all damages caused to the environment & shall be liable to payfinancial penalities as levied by HP State Pollution Control Board & CPCB for violation of provisions of Hazardous and Other Wastes(Management & Transboundary Movement) Rules, 2016 as per Rule 23 (1) & (2).

7. The industry shall send its waste i.e. Used/ Spent Oil to the authorized recycler through authorized transporter on regular basis along with contaminated containers to the facilities authorized by State Board for its treatment and disposal and shall submit manifest in Form-10regularly to the concerned Regional Office of the State Board.

8. There exists a Common Treatment Storage & Disposal Facility (TSDF) at Village Majra, PO Dhabota, Tehsil Nalagarh, Distt. Solan (HP).The industry shall comply with the provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules,2016 w.r.t. management and handling of hazardous wastes in letter and spirit.

9. The unit shall not store the hazardous waste at their premises for more than the period prescribed as per office order No. HPSPCB/ 63rdBoard Meeting/ Notification/ 11-9907-50 dated 02.08.2011 available in the State Board Websitehttp://hppcb.nic.in/Notification/HWM/HWM_Notification.pdf.

10. The utilization of hazardous and other wastes as a resource or after pre-processing either for co-processing or for any other use, including within the premises of the generator, shall be carried out only after obtaining authorization from the State Pollution Control Board inrespect of waste on the basis of standard operating procedures or guidelines provided by the central Pollution Control Board.

11. Unit shall comply with the provisions of Rule 20(2) of the Hazardous and Other Wastes (Management and Transboundary Movement)Rules, 2016, failing which authorization granted to the unit, shall stand cancelled.

Dr. R. K. Pruthi, IAS
Member Secretary

Copy to:

1. The Sr. Env. Engineer, Head Office for information please.

2. Case File.

3.The Sr. Environmental Engineer, HP State Pollution Control Board, Paonta Sahib in reference to case recommended by you online, you are also directed to assess the quantum of hazardous waste generated by the unit and submit your report to this office.

4. M/s Shivalik Solid Waste Management Ltd., Village Majra, PO Dhabota, Tehsil Nalagarh, Distt. Solan (HP) for information and necessary action.

Dr. R. K. Pruthi, IAS
Member Secretary

TERMS AND CONDITIONS OF AUTHORISATION

1. The authorized person shall comply with the provisions of the Environment (Protection) Act 1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the H.P. State Pollution Control Board.
3. The pers on authorized shall not rent, lend, sell, dispose, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Board.
4. Any unauthorized change in personnel, equipment and working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
6. An application for the Renewal of Authorization shall be made as per Rule 6 of the Hazardous and Other Wastes (Management and Transboundary Movement)Rules, 2016 i.e. in Form-I before expiry of authorization.
7. The occupier authorized for generation, handling, collection, reception, treatment, transport, storage, recycling, reprocessing, recovery, reuse and disposal of hazardous wastes and shall maintain records of such operations along with data on environmental surveillance in Form-3 and shall submit Annual Returnsto the Board in Form-4 by on or before the 30th day of June of every year.
8. The authorized person shall report about the accident which occurs at the hazardous waste storage site immediately to HPSPCB
9. Before transferring ownership or operation of a facility/unit during its operating life or of a disposal facility during the post closure period, the owner/ operator of the unit must seek prior permission of the State Board and must notify the near occupier or operator in writing of the requirements of this authorization. An occupier or operator of the requirements of this authorization in no way relieves the new occupier or operator of his obligation to comply with all applicable requirements.
10. Before the hazardous waste is stored or dumped in the facility, he (she) must conduct a detailed physical and chemical analysis of hazardous waste sample collected from the site and to report to the State Board.
11. An occupier/ generator shall not store hazardous wastes in open ground. It must be stored in an isolated site away from plant operational area.
12. The storage tank/container of the hazardous waste should be in good condition and made of (or lined with) an appropriate material which does not react with the waste contained in it and can with-stand the physical and environmental conditions during storage and handling.
13. The occupier generating hazardous waste shall mark each container holding hazardous waste with the marking “HAZARDOUS WASTE” both in English and Hindi.
14. The storage area should be fenced properly and a SIGN/ NOTICE Board indicating “DANGER” and “HAZARDOUS WASTE” sign & nature of the waste with quantum of storage, generation shall be placed at storage site.
15. The occupier generating hazardous waste shall provide the required safety devices like safety mask, goggles, hand-gloves, gumboots etc. to the workers for handling the hazardous waste. The occupier shall impart training to the personnel/ workers for handling and storage of hazardous waste.
16. Non-compatible hazardous waste and material shall not be mixed in the same storage container.
17. The industry shall store the hazardous waste in lined pits provided within the industry premises for the period as prescribed by the State Board. The pit(s) should be covered from the top. The storage area shall be demarcated by a barbed fencing with a “DANGER” and “HAZARDOUS WASTE” sign. The unit shalltransfer the hazardous waste to TSDF at Village Majra, PO Dhabota, Tehsil Nalagarh, Distt. Solan (HP).
18. There should be sufficient & efficient provisions to avoid under ground water contamination due to waste storage and disposal. The quality of ground water where the waste has been stored shall be monitored by the industry.
19. The occupier shall be responsible for any damage of life/or property during storage of his waste and will obtain Public Liability Insurance, wherever applicable.
20. The industry shall take steps wherever feasible, for reduction in hazardous waste generated or recycled or reused and submit the report along with application for renewal of authorization.
21. The occupier who is generating hazardous waste shall draw an Emergency Plan for meeting any emergency due to On Site Storage of Hazardous Waste inside its premises.
22. The occupier shall obtain ‘No Objection Certificate’ from the State Pollution Control Board of both the States in case of transport of hazardous wastes for finaldisposal to a facility for treatment, storage and disposal existing in a State other than the State where the hazardous waste is generated. The occupier shallintimate the concerned State Pollution Control Boards before he hands over the hazardous wastes to the transporter in case of transportation of hazardous wastes through a State other than the State of origin or destination
23. The hazardous waste should be transported through a transporter having valid authorization of the HPSPCB.

24. No transportation of hazardous wastes shall be under taken unless it is accompanied by five copies of the manifest (Form-10) as per the color codes. Thetransporter shall give a copy of the manifest duly signed with date to the occupier and retain the remaining four copies to be used as prescribed in condition no. 26

25. The occupier shall provide the transporter with six copies of the manifest in Form 10 as per the color codes indicated below:

    Copy 1 (White) To be forwarded by the sender to the State Pollution Control Board after signing all the seven copies.

    Copy 2 (Yellow) To be retained by the sender after taking signature on it from the transporter and rest of the five signed copies to be carried by the transporter.

    Copy 3 (Pink) To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.

    Copy 4 (Orange) To be handed over to the transporter by the receiver after accepting waste.

    Copy 5 (Green) To be sent by the receiver to the State Pollution Control Board.

    Copy 6 (Blue) To be sent by the receiver to the sender.

    Copy 7 (Grey) To be sent by the receiver to the State Pollution Control Board of the sender in case the sender is in another State.

26. The occupier shall provide the transporter with relevant information in Form-9, regarding the hazardous nature of the wastes and measures to be taken in case ofan emergency and shall label the hazardous and other wastes containers as per Form-8.

27. The industry shall get registered with MoEF under Battery (M&H) Rules, 2001 along with authorization from HPSPCB under Hazardous and Other Wastes(Management and Transboundary Movement) Rules, 2016 for recycling/ reprocessing the battery scrap, lead dross etc., if applicable.

28. The industry shall ensure that E-waste generate if any, by them is channelized to authorized collection centre/ registered dismantler or recycler or is returned tothe pickup or take back services provided by the producer

29. The occupier generating hazardous waste specified in Schedule-IV may sell it only to recycler having a valid authorization from State Pollution Control Board for recycling or reprocessing.

30. Bulk Consumer & Auctioneer of used lead acid batteries shall file return in Form-VIII & IX respectively of Batteries (M&H) Rules 2001.

31. The unit shall required to display quantum, storage of hazardous wastes on a Sign Board of size 6'x4' at main gate;

32. The occupier, importer, transporter and operator of the facility shall be liable for all the damages caused to the environment or third party due to improper handling of hazardous wastes or disposal of hazardous wastes.

33. The utilization of hazardous and other wastes as a resource or after pre-processing either for co-processing or for any other use, including within the premises of the generator, shall be carried out only after obtaining authorization from the State Pollution Control Board in respect of waste on the basis of standard operatingprocedures or guidelines provided by the central Pollution Control Board.

34. RO rejects, if generated by the industries shall be disposed off to in MEE or to TSDF.

35. Utilization of hazardous waste as a supplementary resource or for energy recovery or after processing shall be carried out by the units only after obtaining approval from CPCB if applicable.

36. Import of hazardous wastes shall be made in accordance to the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.

37. The firm shall get the sample of sludge/ slag / or process solid waste, if any, analysed for Hazardous Waste constituents/ leachate properties and inform this office accordingly.

38. The authorization is subjected to the conditions mentioned above and also to such conditions as may be specified in the rules from time to time in force under the Environment (Protection) Act 1986.

By Order

Member Secretary
HPSPCB

F. No. J-11011/580/2007- IA II (I)
Government of India
Ministry of Environment and Forests
(I.A. Division)

Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003

E-mail : pb.rastogi@nic.in
Telefax : 011: 2436 7668
Dated 11th October, 2007

To,

M/s Ruchira Papers Ltd.
Trilokpur Road, Kala Amb, Nahan
Sirmaur, Himachal Pradesh

E-mail : info@ruchirapapers.com / ruchirapaper@eth.net / rpldelhi@ruchirapapers.com
Fax No. : 01734 – 261141/ 011-26442028

Subject: Paper (Writing & Printing) Plant, Unit-II (100 TPD) at Kala Amb Industrial Area, Nahan, Sirmaur, Himachal Pradesh by M/s Ruchira Papers Ltd. – Environmental clearance regarding.

Ref. : Your letter no. nil dated 7th June, 2007.

Sir,

This has reference to your letter no. nil dated 7th June, 2007 alongwith Application. Questionnaire and EIA/EMP report as per EIA Notification, 1994 on the above mentioned project.

2.0 The Ministry of Environment and Forests has examined your application. It is noted that M/s Ruchira Papers Ltd. have proposed to set up a Paper (Writing & Printing) Plant, Unit-II (100 TPD) at notified Kala Amb Industrial area, Nahan, Sirmaur, H. P. Total project area is 6 ha. No national park, wild life sanctuary is located in 7 km. radius. No rehabilitation and resettlement is involved. Total cost of the project is Rs. 135.49 Crores. Rs. 29.10 Crores are earmarked for environment pollution control measures.

3.0 Agro residue pulp (185 TPD), Purchased pulp (16.6 TPD), Filler (Soap stone, 38 TPD) will be used as raw material. Proposed project is based on manufacturing of bleached varieties of paper using agricultural wheat straw. Small quantity of readymade pulp will also be purchased from outside. Soapstone will be used as filler. Chlorine di-oxide will be used as bleaching agent and no elemental Chlorine will be used for bleaching. Chemical recovery plant will be installed. Total ground water requirement will be 345 m^3/hr. 275 m^3/hr water will be recycled and reused in the premises.

4.0 The Ministry of Environment and Forests hereby accords environmental clearance to the proposed of the above project under the provisions of EIA Notification dated 27th January, 1994 as amended subsequently subject to strict compliance of the following specific and general conditions.

A. SPECIFIC CONDITIONS :

i. Chlorine di-oxide shall be used as bleaching agent and no elemental Chlorine shall be used for bleaching. Chemical recovery plant shall be installed.

ii. Electrostatic precipitator (ESP) shall be provided to the boilers to control gaseous emissions and SPM emissions shall be maintained below 150 mg/Nm^3. Scrubber shall be provided to scrub gases.

iii. Fugitive emissions shall be controlled by providing dust collectors and water spraying system at material transfer points. Odour shall be controlled by installing odour collection system. Monitoring of H_2S and mercaptans shall be carried out once in a month in the work environment.

iv. Total ground water requirement and effluent generation shall not exceed 345 m^3/hr. and 275 m^3/hr respectively. Prior 'permission' for the drawl of ground water shall be obtained from the State Ground Water Board / Central Ground Water Authority (SGWB / CGWA). Efforts shall be made to reduce the quantity of ground water intake and maximize use of recycled water in raw material washing, pulp washing, pulp bleaching, purchased pulp, pulper etc. The wastewater from the process shall be properly treated in the effluent treatment plant (ETP) and shall meet the prescribed norms of HPSEP & PCB or notified under the E(P)A before discharge to nearby drain and agricultural land. Tertiary treatment facilities shall be installed. The black liquor from pulp washing shall be treated in chemical recovery plant.

v. Effort shall be made to reduce colour in wastewater substantially after Chlorine di-oxide bleaching.

vi. AOx levels shall not exceed 1.0 kg/ton of paper production and water quality shall be regularly monitored at the discharge point and in the nearby drain. The company also shall have their own instrument for the measurement of AOx. TOC levels in the treated effluent shall also be measured once in a month.

vii. Solid waste generated in the form of boiler ash shall be provided to cement / bricks manufacturing units. Lime kiln shall be installed to recover lime from the lime mud. ETP sludge from primary clarifier shall be sold to paperboard manufacturers and excess shall be used for land filling within the factory premises only.

B. GENERAL CONDITIONS:

i. The project authority must adhere to the stipulations made by H.P. State Environment Protection & Pollution Control Board (HPSEP & PCB) and State Government.

ii. No further expansion or modification of the plant should be carried out without prior approval of this Ministry.

iii. The gaseous emissions (SPM, SO_2, NO_x and H_2S) from various process units shall conform to the standards prescribed from time to time. The H.P. State Environment Protection & Pollution Control Board (HPSEP & PCB) may specify more stringent standards for the relevant parameters keeping in view the nature of the industry, its size and location. At no time, the emission level shall go beyond the prescribed standards. In the event of failure of any pollution control system(s) adopted by the

unit, the respective unit should not be restarted until the control measures are rectified to achieve the desired efficiency.

iv. At least four ambient air quality monitoring stations should be established including one in the downward direction as well as where maximum ground level concentration of SPM, SO_2 and NO_x are anticipated in consultation with the HPSEP & PCB. Data on ambient air quality and stack emissions should be regularly submitted to this Ministry including its Regional Office at Chandigarh and HPSEP & PCB once in six months.

v. Industrial waste water should be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended from time to time. The treated wastewater should be utilized for plantation purpose.

vi. The overall noise levels in and around the plant area should be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under Environmental (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).

vii. As per the recommendations made in the Charter on Corporate Responsibility for Environmental Protection (CREP) issued by the CPCB shall be followed.

viii. Green belt shall be raised in at least 33% area to mitigate the effects of fugitive emissions all around the plant in as per the CPCB guidelines and in consultation with local DFO.

ix. The company shall undertake rainwater harvesting measures to recharge the ground water.

x. Proper house keeping and adequate occupational health programmes must be taken up. All the persons working in the sensitive areas shall wear protective covers. Occupational Health Surveillance programme shall be done on a regular basis and records maintained. The programme must include lung function and sputum analysis tests once in six months.

xi. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP.

xii. A separate environmental management cell with full fledged laboratory facilities to carry out various management and monitoring functions should be set up under the control of Senior Executive.

xiii. The project authorities will provide adequate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided should not be diverted for any other purposes.

xiv. The Regional Office of this Ministry at Chandigarh / Central Pollution Control Board / HPSEP & PCB will monitor the stipulated conditions. A six monthly compliance

report and the monitored data along with statistical interpretation should be submitted to them regularly.

xv. The Project Authorities should inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

xvi. The Project Proponent should inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the HPSEP & PCB/Committee and may also be seen at Website of the Ministry of Environment and Forests at http:/envfor.nic.in. This should be advertised within seven days from the date of issue of the clearance letter at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional office.

5.0 The Ministry or any competent authority may stipulate any further condition(s) on receiving reports from the project authorities. The above conditions will be monitored by the Regional Office of this Ministry located at Chandigarh.

6.0 The Ministry may revoke or suspend the clearance if implementation of any of the above conditions is not satisfactory.

7.0 Any other conditions or alteration in the above conditions will have to be implemented by the project authorities in a time bound manner.

80 The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 the Air (Prevention and Control of Pollution) Act, 1981 the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules.

(Dr. P. B. Rastogi)
Additional Director

Copy to :-

1. Chairman, H. P. State Environment Protection & Pollution Control Board, Paryavaran Bhavan, Phase-III, New Shimla - 171 009, H.P.
2. Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi - 110032.
3. Chief Conservator of Forests, (Wildlife)/Chief Wildlife Warden, Government of Himachal Pradesh, Shimla- 171 001, H.P.
4. The Conservator of Forests (Central), Ministry of Environment & Forests, Regional Office (Northern Zone), Bays No. 24-25, Sector 31-A, Dakshin Marg, Chandigarh - 160 047.
5. Monitoring Cell, Ministry of Environment and Forests, Paryavaran Bhawan, CGO Complex, New Delhi.
6. Guard File.
7. Monitoring File.
8. Record File.

11/x/07

(Dr. P. B. Rastogi)
Additional Director

HPSPCB

HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD
Regional Office, Paonta Sahib, Subhkhera HIMUDA Colony,
Tehsil Paonta Sahib, District Sirmaur,
Email:pcbropaonta1@gmail.com, Phone – 01704-225870

LiFE Lifestyle for Environment

No. HPSPCB/ RO Paonta/ Notice File /2019- 3065-67 Dated 14.02.2024

To

1 M/s Vashisht Chemicals Pvt. Ltd., Village Ogli, Nahan Road, Kala Amb

2 M/s Ruchira Paper Limited, Trilokpur Road, Kala Amb, Sirmaur, HP

3 M/s Himachal Polyolefins Limited, Village Ogli, Sudhora Road, Kala Amb

Subject: - Show Cause Notice under Water (Prevention and Control of Pollution) Act, 1974 and HWMR Rules, 2016.

Whereas it has been amply established through physical joint inspection of River Markanda Bank (Kala Amb – Naraingarh road) on dated 08.02.2024 that you are violating the provisions of Water Act, 1974 and HWMR 2016. During joint inspection, the representative of your units were also present and site where illegal dumping made was shown to them. It has been found that there is illegal dumping of process waste material i.e. lime waste powder/ calcium waste powder on the both banks of River Markandadownstream of Kala Amb – Sudhora Bridge on Kala Amb to Naraingarh road part of Haryana. The photographs are enclosed herewith.

However, before proceeding against you, you are hereby afforded an opportunity to comply the provisions of aforesaid acts. You are directed to immediately stop the entire illegal activity of dumping of process waste material i.e. lime waste powder/ calcium waste powder and also directed to immediately remove entire dumped material and also restore the sites immediately. You are further directed to submit the complete details regarding (i) daily waste material generation, (ii) handling and management plan, (iii) disposal plan, (iv) quantity generated and disposed of in last 2 year along with supporting documents in the office of undersigned within 7 days.

You are also directed to show cause within 7 days after receipt of this notice either in person or through authorized person as to why the action under the aforesaid provisions of law should not be taken against you for failure to comply the provisions of Water Act.

Please note that in the event of failure to comply with above directions, penal and legal actions under relevant laws shall be initiated against you and environmental compensation shall also be imposed on you for the above-mentioned violations and non-compliance at your risk and cost.

Encl: Photographs

Regional Officer,
HPSPCB Paonta Sahib

RUCHIRA PAPERS

COMMITTED TO THE EARTH www.ruchirapapers.com

REF. NO.RPL/2022-23/ /558
DATE:- 20.02.2024

Regional Officer,
H.P. State Pollution Control Board,
Regional Office Subhkhera, HIMUDA Colony,
District, Sirmour, **PAONTA SAHIB.** (H.P.)

Subject: Reply of your letter no. HPSPCB/RO Paonta/Notice File/2019-3065-67 dated: -14.02.2024.

Dear Sir,

This is in reference to your letter no. HPSPCB/RO Paonta/Notice File/2019-3065-67 dated: -14.02.2024. We have noted the contents of above letter and want to clarify that we have not disposed off any kind of waste material on the bank of Markanda River. We reiterate that, lime sludge, being generated in chemical recovery plant is being processed through lime Kiln being installed to comply with EIA clearance granted to the Company.

We request your good-self to take our above submissions on record and withdraw above show cause notice. We re-assure you that we will continue to fulfil our commitment towards sustainable environment in its true spirit.

Thanking You.

Yours faithfully,
FOR RUCHIRA PAPERS LIMITED

Vipin Gupta
Vipin Gupta
Executive Director

FR
R.O

H.O. Corporate M Deptt.

23-2-2024

JE

RUCHIRA PAPERS LIMITED
CIN-L21012HP1980PLC004336

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Vashisht Chemicals
Private Limited

Feb 16th, 2024.

The Regional Officer
HP State Pollution Control Board,
Poanta Sahib, District Sirmaur, HP.

Sub: Regarding query of excess generation By-product (Screen waste).

Sir,

Regarding our records for excess screen waste sold as observed by visiting team cross-referencing with consent in CTO.

We have made a mathematical calculation on the by-product based on process chemistry taking the value of Limestone and the PCC generated therefrom as the basis. The data is correct in the before mentioned context.

However, the waste is sold on wet basis (40-50% water) and thus the weight increases substantially. Furthermore due to the increasing competition in the industry and the need to design & manufacture an even finer product the mesh fineness on the Gyroscreens have gone up resulting in increased by-product generation.

We would also like to highlight that within the Limestone itself there is a significant difference by-product generation with Renuka side limestone having low generation, Poanta Sahib belt having higher generation.

All the above-mentioned factors add up to explain the difference in the permission as taken by us in the CTO and the real-world process issues that increase the generation in Tons.

We hope that our presentation is satisfactory. In case of any other query we are available at all times.

Thanking You.
Yours truly,
For **Vashisht Chemicals Pvt. Ltd.**

Ashok Vashisht

FR
R.O

Ashok Vashisht
(Director)
M- 9816638571

21-02-2024

Regd.Office & Works: Nahan Road, PO Kala Amb-173030, District Sirmaur, HP, India.
Email: vashishtchemicals@gmail.com, Mobile : 9816638573-75.

Vashisht Chemicals
Private Limited

February 20th, 2024.

The Regional Officer
HP State Pollution Control Board,
Poanta Sahib, District Sirmaur, HP.

Sub: Solid Waste Management of our Lime Sludge.

Dear Sir,

We would like to bring to the notice of your good-self that we have proper solid waste disposal system in place for any lime waste we produce.

We have not any dumped any waste material at Kala Amb or any other Road/site. The waste material has saleable value, and hence, we sell it to companies producing Hydrated Lime that use it as a raw material.

We are selling our Sludge to following Customers producing Hydrated Lime and Fly Ash Bricks manufacturer.

1) Bhagwati Chemicals, Paonta Sahib, HP.
2) Bhagwati Lime & Chemicals, Paonta Sahib, HP.
3) M.I. Industries, Paonta Sahib, HP.
4) Vedika Industries, Paonta Sahib, HP.
5) R.K. Enterprises, Gurgaon, HR.

We are also enclosing herewith summary of sales of Lime Sludge FY. 2022-23 & FY. 2023-24 with some copy of invoices and waste management and disposal plan.

We further assure you that the departments' directions will be followed in letter and spirit, as directed from time to time.

Thanking You.
Yours truly,
For **Vashisht Chemicals Pvt. Ltd.**

Ashok Vashisht
Ashok Vashisht
(Director)
M- 9816638571

FR
A.O

M. Bhagwati in reply.
21-02-2024

Regd.Office & Works: Nahan Road, PO Kala Amb-173030, District Sirmaur, HP, India.
Email: vashishtchemicals@gmail.com, Mobile : 9816638573-75.

VASHISHT CHEMICALS PVT LTD, KALA AMB, HP.

SLUDGE PRODUCTION & DISPOSAL SHEET

APRIL TO MARCH						
F.Y. 2022-23	OPENING BALANCE	WASTE MATERIAL DRY BASIS	WATER	TOTAL PRODUCTION	SALE	CLOSING BALANCE
APRIL	855.500	35.050	31.545	66.595	181.200	740.895
MAY	740.895	37.100	33.390	70.490	154.890	656.495
JUNE	656.495	37.550	30.040	67.590	81.810	642.275
JULY	642.275	32.750	26.200	58.950	0.000	701.225
AUG	701.225	33.500	26.800	60.300	85.410	676.115
SEPT	676.115	34.300	27.440	61.740	227.250	510.605
OCT	510.605	37.700	30.160	67.860	256.760	321.705
NOV	321.705	35.000	28.000	63.000	174.700	210.005
DEC	210.005	38.250	30.600	68.850	130.890	147.965
JAN	147.965	36.750	29.400	66.150	110.500	103.615
FEB	103.615	28.000	22.400	50.400	129.600	24.415
MARCH	24.415	37.625	30.100	67.725	0.000	92.140
		423.575	**346.075**	**769.650**	**1533.010**	

For Vashisht Chemicals Pvt. Ltd.

Director

VASHISHT CHEMICALS PVT LTD, KALA AMB, HP.
SLUDGE PRODUCTION & DISPOSAL SHEET

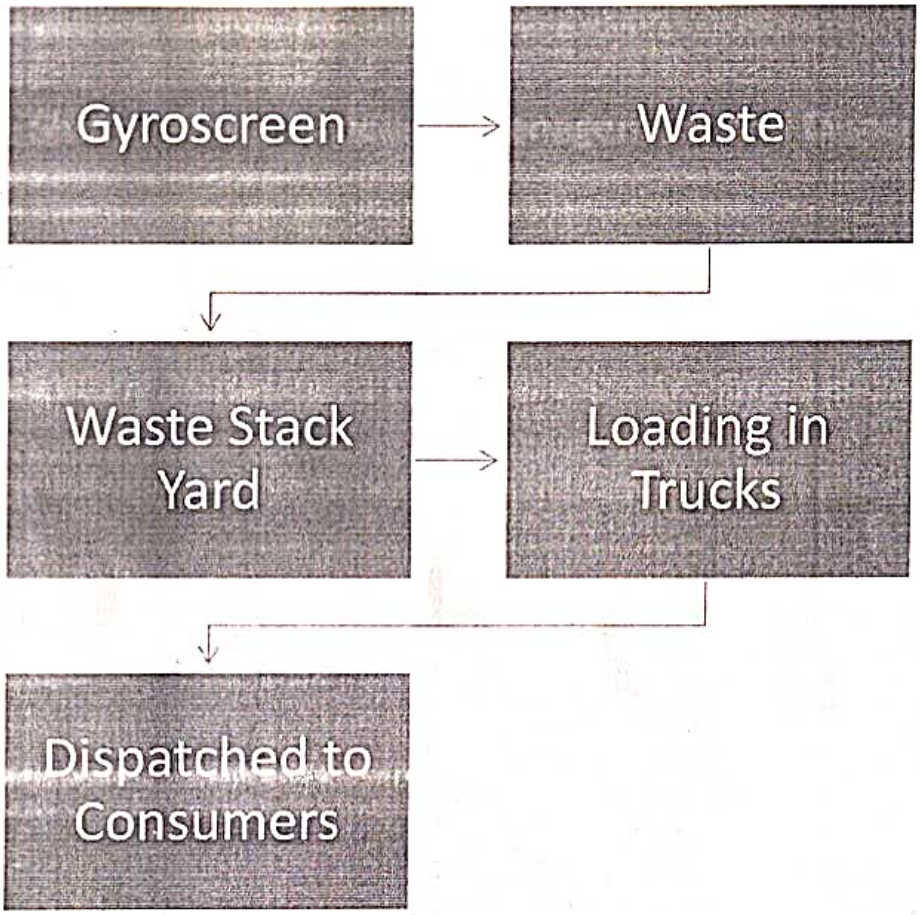
APRIL TO MARCH						
F.Y. 2023-24	OPENING BALANCE	WASTE MATERIAL DRY BASIS	WATER	TOTAL PRODUCTION	SALE	CLOSING BALANCE
APRIL	92.140	36.630	29.304	65.934	102.900	55.174
MAY	55.174	39.475	31.580	71.055	123.000	3.229
JUNE	3.229	36.740	29.392	66.132	27.930	41.431
JULY	41.431	34.025	27.220	61.245	9.500	93.176
AUG	93.176	34.550	27.640	62.190	26.000	129.366
SEPT	129.366	37.500	30.000	67.500	18.500	178.366
OCT	178.366	35.030	28.024	63.054	53.000	188.420
NOV	188.420	27.500	22.000	49.500	13.500	224.420
DEC	224.420	38.750	31.000	69.750	55.000	239.170
JAN	239.170	33.500	26.800	60.300	50.000	249.470
FEB	249.470			0.000		249.470
MARCH	249.470			0.000		249.470
		353.700	**282.960**	**636.660**	**479.330**	

For Vashisht Chemicals Pvt. Ltd.

Director

Vashisht Chemicals
Private Limited

Lime Sludge Waste Handling, Management and Disposal Plan



For Vashisht Chemicals Pvt. Ltd.

Director

Regd.Office & Works: Nahan Road, PO Kala Amb-173030, District Sirmaur, HP, India.
Email: vashishtchemicals@gmail.com, Mobile : 9816638573-75.

Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

IRN : 57c64fe1901f40a11ac6fc3c09915bef940923d8c2955f04-631e93352ce1770f
Ack No : 132417271155867
Ack Date : 31-Jan-24

Vashisht Chemicals Private Limited (2023-24) Nahan Road, Kala Amb- 173030 District Sirmaur GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 CIN: U24239HP1997PTC020516 E-Mail : vashishtchemicals@gmail.com	Invoice No. 498	Dated 31-Jan-24
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
Consignee (Ship to) **R.K. Enterprises (HR)** Khewat No. 427, Quila No. 9&10, Vill. Sihi, Dwarka Express, Sec. 84, T-Point, Opp. SVH Project, Gurgaon GSTIN/UIN : 06AWGPD9882P1ZQ State Name : Haryana, Code : 06	Dispatch Doc No. 498	Delivery Note Date
	Dispatched through	Destination GURGAON (HR)
	Bill of Lading/LR-RR No.	Motor Vehicle No. RJ40GA/0822
Buyer (Bill to) **R.K. Enterprises (HR)** Khewat No. 427, Quila No. 9&10, Vill. Sihi, Dwarka Express, Sec. 84, T-Point, Opp. SVH Project, Gurgaon GSTIN/UIN : 06AWGPD9882P1ZQ State Name : Haryana, Code : 06	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**25.000 MT**	100.00	MT	2,500.00
	IGST @18%			*18*	%	450.00
	Total		**25.000 MT**			**₹ 2,950.00**

E. & O.E

Amount Chargeable (in words)
INR Two Thousand Nine Hundred Fifty Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
28365000	2,500.00	18%	450.00	450.00
Total	2,500.00		450.00	450.00

Tax Amount (in words) : **INR Four Hundred Fifty Only**

Company's PAN : **AABCV1230F**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

for Vashisht Chemicals Private Limited (2023-24)

Vashisht Chemicals Pvt. Ltd. Auth. Signatory

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

Tax Invoice

(DUPLICATE FOR SUPPLIER) e-Invoice

IRN : f7ea3d6d9fecae874f999afb9567dfdb65da3614e78b8453-5939be483d14ec53
Ack No : 132316492050101
Ack Date : 4-Nov-23

Vashisht Chemicals Private Limited (2023-24) Nahan Road, Kala Amb- 173030 District Sirmaur GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 CIN: U24239HP1997PTC020516 E-Mail . vashishtchemicals@gmail.com	Invoice No. **372**	Dated **4-Nov-23**
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
	Buyer's Order No.	Dated
Consignee (Ship to) **Bhagwati Lime & Chemicals** Plot No. 22, 68, 69, Industrial Area, Gondpur, Tehsil Paonta Sahib GSTIN/UIN : 02ABIPA9600M2ZV State Name : Himachal Pradesh, Code : 02	Dispatch Doc No. **372**	Delivery Note Date
	Dispatched through **SELF**	Destination **PAONTA SAHIB**
	Bill of Lading/LR-RR No.	Motor Vehicle No. **HP17E/0947**
Buyer (Bill to) **Bhagwati Lime & Chemicals** Plot No. 22, 68, 69, Industrial Area, Gondpur, Tehsil Paonta Sahib GSTIN/UIN : 02ABIPA9600M2ZV State Name : Himachal Pradesh, Code : 02	Terms of Delivery	

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**13.500 MT**	200.00	MT	**2,700.00**
	CGST @9%			*9*	%	**243.00**
	SGST @9%			*9*	%	**243.00**
	Total		**13.500 MT**			**₹ 3,186.00**

Amount Chargeable (in words) *E. & O.E*

INR Three Thousand One Hundred Eighty Six Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	2,700.00	9%	243.00	9%	243.00	486.00
Total	**2,700.00**		**243.00**		**243.00**	**486.00**

Tax Amount (in words) : **INR Four Hundred Eighty Six Only**

Company's PAN : **AABCV1230F**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

for Vashisht Chemicals Private Limited (2023-24)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

IRN : a5b14b17a62dd1407f8db0e60b982cb7356afb3fa7f5c63-42923034c2f12fb70
Ack No. : 132315129788778
Ack Date : 14-Jun-23

Vashisht Chemicals Private Limited (2023-24)
Nahan Road, Kala Amb- 173030
District Sirmaur
GSTIN/UIN: 02AABCV1230F2Z3
State Name : Himachal Pradesh, Code : 02
CIN: U24239HP1997PTC020516
E-Mail : vashishtchemicals@gmail.com

Consignee (Ship to)
Vedika Industries
Near Tibbat Colony, Bhuppur,
Tehsil Paonta Sahib, District Sirmaur
GSTIN/UIN : 02GLLPD7334C1ZH
State Name : Himachal Pradesh, Code : 02

Buyer (Bill to)
Vedika Industries
Near Tibbat Colony, Bhuppur,
Tehsil Paonta Sahib, District Sirmaur
GSTIN/UIN : 02GLLPD7334C1ZH
State Name : Himachal Pradesh, Code : 02

Invoice No. **138**	Dated **14-Jun-23**
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No. **138**	Delivery Note Date
Dispatched through **SELF**	Destination **PAONTA SAHIB**
Bill of Lading/LR-RR No.	Motor Vehicle No. **HP17G/5068**
Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**7.030 MT**	100.00	MT	**703.00**
	CGST @9%			*9*	%	**63.27**
	SGST @9%			*9*	%	**63.27**
	Total		**7.030 MT**			**₹ 829.54**

Amount Chargeable (in words) *E. & O.E*
INR Eight Hundred Twenty Nine and Fifty Four paise Only

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	703.00	9%	63.27	9%	63.27	126.54
Total	**703.00**		**63.27**		**63.27**	**126.54**

Tax Amount (in words) : **INR One Hundred Twenty Six and Fifty Four paise Only**

Company's PAN : AABCV1230F

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2023-24)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

IRN : 89e798a432d0392cba4826fa9fe9e8c81607200c79766f5-82fc72e1c363f666b
Ack No. : 132314263009053
Ack Date : 27-Feb-23

Vashisht Chemicals Private Limited (2022-23)
Nahan Road, Kala Amb- 173030
District Sirmaur.
GSTIN/UIN: 02AABCV1230F2Z3
State Name : Himachal Pradesh, Code : 02
CIN: U24239HP1997PTC020516
E-Mail : vashishtchemicals@gmail.com

Consignee (Ship to)
Bhagwati Lime & Chemicals
Plot No. 22, 68, 69, Industrial Area,
Gondpur, Tehsil Paonta Sahib
GSTIN/UIN : 02ABIPA9600M2ZV
State Name : Himachal Pradesh, Code : 02

Buyer (Bill to)
Bhagwati Lime & Chemicals
Plot No. 22, 68, 69, Industrial Area,
Gondpur, Tehsil Paonta Sahib
GSTIN/UIN : 02ABIPA9600M2ZV
State Name : Himachal Pradesh, Code : 02

Invoice No. **631**	Dated **27-Feb-23**
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No. **631**	Delivery Note Date
Dispatched through	Destination **PAONTA SAHIB**
Bill of Lading/LR-RR No.	Motor Vehicle No. **HP17D/0670**
Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**20.300 MT**	200.00	MT	**4,060.00**
	CGST @9%			*9*	%	**365.40**
	SGST @9%			*9*	%	**365.40**
	Total		**20.300 MT**			**₹ 4,790.80**

Amount Chargeable (in words) *E. & O.E*
INR Four Thousand Seven Hundred Ninety and Eighty paise Only

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
28365000	4,060.00	9%	365.40	9%	365.40	730.80
Total	4,060.00		365.40		365.40	730.80

Tax Amount (in words) : **INR Seven Hundred Thirty and Eighty paise Only**

Company's PAN : **AABCV1230F**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2022-23)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.
Director

Tax Invoice

(TRIPLICATE FOR SUPPLIER) **e-Invoice**

IRN : **83e98f92653d3a937eb95105b6cac62161c84086d113a22-fd78104de72d1557a**
Ack No. : **132314248935913**
Ack Date : **25-Feb-23**

Vashisht Chemicals Private Limited (2022-23)
Nahan Road, Kala Amb- 173030
District Sirmaur.
GSTIN/UIN: 02AABCV1230F2Z3
State Name : Himachal Pradesh, Code : 02
CIN: U24239HP1997PTC020516
E-Mail : vashishtchemicals@gmail.com

Consignee (Ship to)
M.I. Industries
Ind. Area Gondpur,
Tehsil Paonta Sahib.
GSTIN/UIN : 02ACEPG1858Q1ZG
State Name : Himachal Pradesh, Code : 02

Buyer (Bill to)
M.I. Industries
Ind. Area Gondpur,
Tehsil Paonta Sahib.
GSTIN/UIN : 02ACEPG1858Q1ZG
State Name : Himachal Pradesh, Code : 02

Invoice No.	Dated
621	25-Feb-23
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No. 621	Delivery Note Date
Dispatched through	Destination PAONTA SAHIB
Bill of Lading/LR-RR No.	Motor Vehicle No. HP17D/0670
Terms of Delivery	

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**20.900 MT**	200.00	MT	**4,180.00**
	CGST @9%			*9*	*%*	**376.20**
	SGST @9%			*9*	*%*	**376.20**
	Total		**20.900 MT**			**₹ 4,932.40**

Amount Chargeable (in words) *E. & O.E*
INR Four Thousand Nine Hundred Thirty Two and Forty paise Only

HSN/SAC	Taxable Value	Central Tax Rate	Central Tax Amount	State Tax Rate	State Tax Amount	Total Tax Amount
28365000	4,180.00	9%	376.20	9%	376.20	752.40
Total	4,180.00		376.20		376.20	752.40

Tax Amount (in words) : **INR Seven Hundred Fifty Two and Forty paise Only**

Company's PAN : **AABCV1230F**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

for Vashisht Chemicals Private Limited (2022-23)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.
Director

Tax Invoice

(TRIPLICATE FOR SUPPLIER)

Vashisht Chemicals Private Limited Nahan Road, Kala Amb- 173030 District Sirmaur. GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com	Invoice No. **150**	Dated **14-Jun-22**
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) **Vedika Industries** Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH PAN/IT No : GLLPD7334C State Name : Himachal Pradesh, Code : 02	Buyer's Order No.	Dated
	Dispatch Doc No. **150**	Delivery Note Date
	Dispatched through	Destination **PAONTA SAHIB**
	Bill of Lading/LR-RR No.	Motor Vehicle No. **HP17D/2846**
Buyer (Bill to) **Vedika Industries** Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH PAN/IT No : GLLPD7334C State Name : Himachal Pradesh, Code : 02	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**7.190 MT**	100.00	MT	**719.00**
	CGST @9%			*9*	*%*	**65.00**
	SGST @9%			*9*	*%*	**65.00**
	Total		**7.190 MT**			**₹ 849.00**

Amount Chargeable (in words) *E. & O.E*

INR Eight Hundred Forty Nine Only

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	719.00	9%	65.00	9%	65.00	130.00
Total	**719.00**		**65.00**		**65.00**	**130.00**

Tax Amount (in words) : **INR One Hundred Thirty Only**

Company's PAN : **AABCV1230F**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited

Authorised Signatory

SUBJECT TO NAHAN (HP) JURISDICTION

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

Tax Invoice

(TRIPLICATE FOR SUPPLIER)

Vashisht Chemicals Private Limited
Nahan Road, Kala Amb- 173030
District Sirmaur.
GSTIN/UIN: 02AABCV1230F2Z3
State Name : Himachal Pradesh, Code : 02
E-Mail : vashishtchemicals@gmail.com

Invoice No. **88**	Dated **12-May-22**
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No. **SELF**	Delivery Note Date
Dispatched through **TRUCK**	Destination **PAONTA SAHIB**
Bill of Lading/LR-RR No.	Motor Vehicle No. **HP17D/0670**

Consignee (Ship to)
Bhagwati Chemicals
22, Ind. Area, Paonta Sahib.
GSTIN/UIN : 02ABFPA2346D3ZJ
PAN/IT No : ABFPA2346D
State Name : Himachal Pradesh, Code : 02

Buyer (Bill to)
Bhagwati Chemicals
22 Ind Area, Paonta Sahib.
GSTIN/UIN : 02ABFPA2346D3ZJ
PAN/IT No : ABFPA2346D
State Name : Himachal Pradesh, Code : 02

Terms of Delivery

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**19.900 MT**	200.00	MT	**3,980.00**
	CGST @9%			9	%	**359.00**
	SGST @9%			9	%	**359.00**
	Total		**19.900 MT**			**₹ 4,698.00**

Amount Chargeable (in words) *E. & O.E*
INR Four Thousand Six Hundred Ninety Eight Only

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	3,980.00	9%	359.00	9%	359.00	718.00
Total	**3,980.00**		**359.00**		**359.00**	**718.00**

Tax Amount (in words) : **INR Seven Hundred Eighteen Only**

Company's PAN : **AABCV1230F**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

for Vashisht Chemicals Private Limited
Authorised Signatory

SUBJECT TO NAHAN (HP) JURISDICTION

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.
Director

HIMACHAL POLYOLEFINS LIMITED

("An ISO 9001 : 2015, ISO 14001 : 2015, OHSAS 18001 : 2007
ISO 22000 : 2005 , WHO GMP and cGMP certified Company"

Adm. Office : 21-22, REGENCY CHAMBERS, NEXT TO NANDI CINEMA,
NATIONAL LIBRARY ROAD, BANDRA (WEST), MUMBAI PIN-400050
M. : 98201-92587

February 21, 2024

The Regional Officer,
Himachal Pradesh State Pollution Control Board,
Regional Office, Poanta Sahib
Dist Sirmour,

Sub: Show Cause notice under Water (Prevention and Control of Pollution) Act,1974 and HWMR Rules 2016/.

Dear Sir,

This refers to your letter number HPSPCB/RO/Paonta/Notice file/2019-3065-67 dated 14/02/2024 on the subject cited above.

Vide this show-cause notice we have been alleged that we are violating the provisions of Water Act,1974 and HWMR 2016. The said allegations are based on the joint Physical inspection, of River Markanda Bank (KALA-AMB-Naraingarh Road), in which it was found that there is illegal dumping of process waste material i.e. lime waste powder/calcium waste powder on the both banks of River Markanda downstream of Kala AM+-Sudhora Bridge on Kala Amb to Naraingarh Road part of Haryana.

We hereby submit that we are complying all the relevant provisions of all the relevant act in relation to Pollution control. We also had obtained the consent to operate under section 25 /26 of Water Act,1974 and under section 21 of Air Act,1981 from the department of pollution control in the month of December-2023 which is valid upto 31/03/2026. We attach here the copy of the same for your kind reference.

As pollution in the River Markanda is concerned, we submit that the said site mentioned in your show-cause notice is about five kilometer away from our manufacturing site situated at village khari, Asgarpur Majra, Yamunanagar Raod, Kala Amb, Dist Sirmour, Himachal Pradesh.

Further, we submit that in our manufacturing process very little by-product is generated which is in the form of high purity calcium carbonate. The whole byproduct is piled at designated location in our factory. This generation of this process byproduct is being sold to few customers in the area. We are not throwing this process byproduct anywhere on any public land or in any water body. We hereby attach here to the full records of this process byproduct generated, customer-wise sale of this product during the last one year for your kind reference and verification.

We further categorically deny that the dumped process waste on both the banks does not belong to us in any way and are not aware of its source on the bank of this River Markanda.

We do hope that our above submission clarify our position on the matter and would be pleased to furnish any further reply/clarification in the matter.

Thanking you,

Yours Faithfully,

For Himachal Polyolefins Limited

21/02/2024

Dr Virender Bhardwaj,

General Manager-Quality

HIMACHAL POLYOLEFINS LIMITED

Vill. Khari,Near Asgarpur Majra
Yamuna Nagar Road, Kala Amb - 173030 (HP)
CIN: U24114HP1994PLC014726

SLACKED LIME

Stock Item Register
1-Apr-23 to 21-Feb-24

Date	Particulars	Vch Type	Vch No.	QTY	AMT
02-Apr-23	JAGDAMBA CHEMICALS	GST SALES	23-24/0003	14.740 MT.	13266.00
04-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0010	15.410 MT.	13869.00
04-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0011	16.110 MT.	14499.00
04-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0012	15.550 MT.	13995.00
10-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0040	16.800 MT.	15120.00
10-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0041	16.380 MT.	14742.00
14-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0057	16.060 MT.	14454.00
14-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0059	16.670 MT.	15003.00
26-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0108	15.300 MT.	13770.00
26-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0109	17.290 MT.	15561.00
29-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0124	18.140 MT.	16326.00
05-May-23	M.I INDUSTRIES	GST SALES	23-24/0147	14.090 MT.	12681.00
05-May-23	M.I INDUSTRIES	GST SALES	23-24/0148	16.450 MT.	14805.00
05-May-23	M.I INDUSTRIES	GST SALES	23-24/0149	15.680 MT.	14112.00
26-May-23	M.I INDUSTRIES	GST SALES	23-24/0234	12.430 MT.	11187.00
26-May-23	M.I INDUSTRIES	GST SALES	23-24/0235	12.570 MT.	11313.00
05-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0280	15.890 MT.	14301.00
06-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0293	13.290 MT.	11961.00
06-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0292	14.380 MT.	12942.00
07-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0294	14.840 MT.	13356.00
08-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0299	13.920 MT.	12528.00
08-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0300	14.430 MT.	12987.00
09-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0305	15.800 MT.	14220.00
09-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0306	15.330 MT.	13797.00
09-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0307	14.800 MT.	13320.00
14-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0333	14.730 MT.	13257.00
14-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0334	14.820 MT.	13338.00
14-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0335	13.930 MT.	12537.00
24-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0378	13.500 MT.	12150.00
24-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0379	14.880 MT.	13392.00
25-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0383	13.130 MT.	11817.00
25-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0384	15.600 MT.	14040.00
27-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0390	13.280 MT.	11952.00
27-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0391	12.660 MT.	11394.00
02-Jul-23	M.I INDUSTRIES	GST SALES	23-24/0406	13.220 MT.	11898.00
02-Jul-23	M.I INDUSTRIES	GST SALES	23-24/0407	11.790 MT.	10611.00
02-Jul-23	M.I INDUSTRIES	GST SALES	23-24/0408	13.140 MT.	11826.00
22-Sep-23	M.I INDUSTRIES	GST SALES	23-24/0761	15.660 MT.	14094.00

22-Sep-23	M.I INDUSTRIES	GST SALES	23-24/0762	15.970 MT.	14373.00
23-Sep-23	M.I INDUSTRIES	GST SALES	23-24/0765	12.440 MT.	11196.00
04-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0811	11.070 MT.	9963.00
04-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0812	16.040 MT.	14436.00
04-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0813	6.000 MT.	5400.00
07-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0831	17.210 MT.	15489.00
07-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0832	16.890 MT.	15201.00
09-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0839	16.020 MT.	14418.00
10-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0843	13.580 MT.	12222.00
12-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0850	15.370 MT.	13833.00
12-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0851	16.080 MT.	14472.00
02-Nov-23	M.I INDUSTRIES	GST SALES	23-24/0940	17.260 MT.	15534.00
02-Nov-23	M.I INDUSTRIES	GST SALES	23-24/0941	18.380 MT.	16542.00
11-Nov-23	M.I INDUSTRIES	GST SALES	23-24/0986	17.790 MT.	16011.00
11-Nov-23	M.I INDUSTRIES	GST SALES	23-24/0987	16.550 MT.	14895.00
27-Nov-23	JAGDAMBA CHEMICALS	GST SALES	23-24/1049	13.740 MT.	12366.00
29-Nov-23	M.I INDUSTRIES	GST SALES	23-24/1063	14.360 MT.	12924.00
30-Nov-23	M.I INDUSTRIES	GST SALES	23-24/1068	16.120 MT.	14508.00
30-Nov-23	M.I INDUSTRIES	GST SALES	23-24/1069	16.220 MT.	14598.00
10-Dec-23	VEDIKA INDUSTRIES	GST SALES	23-24/1115	11.010 MT.	6606.00
18-Dec-23	M.I INDUSTRIES	GST SALES	23-24/1153	15.530 MT.	13977.00
18-Dec-23	M.I INDUSTRIES	GST SALES	23-24/1154	14.400 MT.	12960.00
29-Dec-23	M.I INDUSTRIES	GST SALES	23-24/1211	14.790 MT.	13311.00
29-Dec-23	M.I INDUSTRIES	GST SALES	23-24/1212	16.830 MT.	15147.00
04-Jan-24	VEDIKA INDUSTRIES	GST SALES	23-24/1249	9.470 MT.	5682.00
15-Jan-24	M.I INDUSTRIES	GST SALES	23-24/1287	16.130 MT.	14517.00
15-Jan-24	M.I INDUSTRIES	GST SALES	23-24/1288	15.360 MT.	13824.00
19-Jan-24	M.I INDUSTRIES	GST SALES	23-24/1310	16.430 MT.	14787.00
19-Jan-24	M.I INDUSTRIES	GST SALES	23-24/1311	16.220 MT.	14598.00
19-Jan-24	VEDIKA INDUSTRIES	GST SALES	23-24/1316	10.410 MT.	6246.00
27-Jan-24	VEDIKA INDUSTRIES	GST SALES	23-24/1356	8.520 MT.	5112.00
02-Feb-24	M.I INDUSTRIES	GST SALES	23-24/1390	15.040 MT.	13536.00
12-Feb-24	M.I INDUSTRIES	GST SALES	23-24/1449	14.940 MT.	13446.00
17-Feb-24	VEDIKA INDUSTRIES	GST SALES	23-24/1485	8.930 MT.	5358.00
				1053.790 MT.	933909.00

HIMACHAL POLYOLEFINS LIMITED

Vill. Khari,Near Asgarpur Majra
Yamuna Nagar Road, Kala Amb - 173030 (HP)
CIN: U24114HP1994PLC014726

SLACKED LIME

Stock Item Register
1-Apr-22 to 31-Mar-23

Date	Particulars	Vch Type	Vch No.	QTY	AMT
05-Apr-22	AMIT TRADING CO	GST SALES	22-23/0022	31.000 MT.	27900.00
17-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0066	16.860 MT.	15174.00
17-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0067	17.300 MT.	15570.00
21-Apr-22	AMIT TRADING CO	GST SALES	22-23/0086	2.770 MT.	9695.00
23-Apr-22	AMIT TRADING CO	GST SALES	22-23/0092	0.930 MT.	3255.00
23-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0093	16.230 MT.	14607.00
23-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0094	17.340 MT.	15606.00
26-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0109	16.760 MT.	15084.00
26-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0110	17.060 MT.	15354.00
14-May-22	AMIT TRADING CO	GST SALES	22-23/0181	2.240 MT.	7840.00
19-May-22	M.I INDUSTRIES	GST SALES	22-23/0200	15.730 MT.	14157.00
21-May-22	M.I INDUSTRIES	GST SALES	22-23/0206	15.770 MT.	14193.00
21-May-22	M.I INDUSTRIES	GST SALES	22-23/0207	15.810 MT.	14229.00
21-May-22	AMIT TRADING CO	GST SALES	22-23/0208	2.870 MT.	10045.00
27-May-22	M.I INDUSTRIES	GST SALES	22-23/0226	12.880 MT.	11592.00
27-May-22	M.I INDUSTRIES	GST SALES	22-23/0227	13.600 MT.	12240.00
03-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0256	13.430 MT.	12087.00
03-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0257	13.370 MT.	12033.00
10-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0293	13.860 MT.	12474.00
14-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0309	12.930 MT.	11637.00
15-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0317	16.290 MT.	14661.00
19-Jun-22	JAGDAMBA CHEMICALS	GST SALES	22-23/0334	15.930 MT.	14337.00
20-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0336	16.830 MT.	15147.00
20-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0337	14.830 MT.	13347.00
20-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0338	15.760 MT.	14184.00
22-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0343	12.210 MT.	10989.00
22-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0344	14.840 MT.	13356.00
22-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0345	15.730 MT.	14157.00
23-Jun-22	JAGDAMBA CHEMICALS	GST SALES	22-23/0350	14.380 MT.	12942.00
01-Jul-22	AMIT TRADING CO	GST SALES	22-23/0386	9.550 MT.	33425.00
05-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0404	16.130 MT.	14517.00
05-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0405	15.390 MT.	13851.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0414	15.220 MT.	13698.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0415	16.180 MT.	14562.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0416	12.900 MT.	11610.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0417	14.940 MT.	13446.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0418	14.440 MT.	12996.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0419	13.930 MT.	12537.00

08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0420	15.700 MT.	14130.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0421	13.500 MT.	12150.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0422	15.350 MT.	13815.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0426	14.270 MT.	12843.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0427	15.700 MT.	14130.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0428	14.550 MT.	13095.00
11-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0445	13.760 MT.	12384.00
11-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0446	13.910 MT.	12519.00
30-Jul-22	AMIT TRADING CO	GST SALES	22-23/0535	14.950 MT.	13455.00
16-Aug-22	M.I INDUSTRIES	GST SALES	22-23/0602	14.900 MT.	13311.00
16-Aug-22	M.I INDUSTRIES	GST SALES	22-23/0603	16.430 MT.	14787.00
29-Aug-22	AMIT TRADING CO	GST SALES	22-23/0660	11.400 MT.	10260.00
10-Sep-22	AMIT TRADING CO	GST SALES	22-23/0710	8.600 MT.	7740.00
18-Sep-22	M.I INDUSTRIES	GST SALES	22-23/0743	14.330 MT.	12897.00
03-Oct-22	M.I INDUSTRIES	GST SALES	22-23/0808	13.760 MT.	12384.00
13-Oct-22	AMIT TRADING CO	GST SALES	22-23/0855	27.700 MT.	24930.00
13-Oct-22	M.I INDUSTRIES	GST SALES	22-23/0856	15.160 MT.	13644.00
22-Oct-22	AMIT TRADING CO	GST SALES	22-23/0882	9.000 MT.	8100.00
01-Nov-22	M.I INDUSTRIES	GST SALES	22-23/0908	12.880 MT.	11592.00
01-Nov-22	M.I INDUSTRIES	GST SALES	22-23/0909	12.680 MT.	11412.00
16-Nov-22	AMIT TRADING CO	GST SALES	22-23/0957	3.700 MT.	3330.00
28-Nov-22	AMIT TRADING CO	GST SALES	22-23/1003	17.350 MT.	15615.00
07-Dec-22	M.I INDUSTRIES	GST SALES	22-23/1065	13.790 MT.	12411.00
26-Dec-22	Cash	GST SALES	22-23/1138	7.890 MT.	7101.00
28-Dec-22	AMIT TRADING CO	GST SALES	22-23/1150	17.560 MT.	15804.00
29-Dec-22	M.I INDUSTRIES	GST SALES	22-23/1151	13.740 MT.	12366.00
02-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1168	13.580 MT.	12222.00
02-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1169	15.630 MT.	14067.00
03-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1173	14.630 MT.	13167.00
04-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1177	13.680 MT.	12312.00
05-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1181	14.360 MT.	12924.00
10-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1193	15.740 MT.	14166.00
10-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1194	16.150 MT.	14535.00
22-Jan-23	JAGDAMBA CHEMICALS	GST SALES	22-23/1241	14.500 MT.	13050.00
22-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1242	14.470 MT.	13023.00
11-Feb-23	JAGDAMBA CHEMICALS	GST SALES	22-23/1329	12.200 MT.	10980.00
06-Mar-23	M.I INDUSTRIES	GST SALES	22-23/1406	18.380 MT.	16542.00
06-Mar-23	M.I INDUSTRIES	GST SALES	22-23/1407	14.990 MT.	13491.00
30-Mar-23	JAGDAMBA CHEMICALS	GST SALES	22-23/1512	14.820 MT.	13338.00
				1089.91	1028556

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HIMACHAL POLYOLEFINS LIMITED,

Kala Amb, HP.

DISPOSAL AND REPROCESSING OF WATER POLICY

Himachal Polyolefins Limited, Kala Amb (HP) is manufacuring PCC by using lime stone as raw material. During manufacuring of PCC, we have sieving process and approximelty 1 to 3 percent material is retained on sieve and again which is low value product for animal feed and other industruies. Further, we declare that no chemical hazrad is produced during manufacuring of calcium carbonate. Process water used in the cleaning of tanks also reprocessed in the manufacuring. Hence no watse material and hazzard is genrated in whole manuafcuring of calcium carbonate. Also company will compaly all norms of ISO 14001 as well as ISO 45001 and follow all rules and regulations of HP State Pollution Control Board during running plant.

Date of Preparation:	**01.09.2023**	
Next due date of Revision:	**01.08.2025**	
Prepared By:	**Reviewed By:**	**Approved By:**
Name: TAMANA	**Name:** PARAMJEET	**Name:** DR VIRENDER
Designation:	**Designation:**	**Designation:**

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HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P. India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
01/01/2024			
To	90 MT	Vinay	
31/01/2024			

Total of Month - 90 MT

Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

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HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P. India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/12/2023			
To	75 MT		
31/12/2023			

Total of Month - 75 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

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HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P.
India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/11/2023			
TO	125 MT	DM	
30/11/2023			

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Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P.
India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/10/2023			
To	130 MT		
31/10/2023			

Total of Month - 130 MT
Maximum Deviation - 1-3% of final output

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Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P.
India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/09/2023			
To	42 MT		
30/09/2023			

Total of Month - 42 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

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Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P.
India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/08/2023			
To	50 MT	PM	
31/8/2023			

Total of Month - 50 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

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HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P. India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
10/07/2023			
To	55 MT		
31/07/2023			

Total of Month - 55 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

❖ Status of discharge of untreated domestic sewage or industrial effluent in to River Markanda or its tributaries in Districts Sirmaur, H.P.

Sr. no.	Name of drain/ Nallah carrying untreated effluent	Location of drain/ Nallah With GPS coordinates		Starting point of drain/Nallah / Rivulets	Discharge and Final merging into River/Drain	Source of generation of untreated effluent
		Latitude	Longitude			
A.	District Sirmaur, H.P. (Total 04 Nos of discharge points)					
1	Jattanwala Nallah	30.505702	77.204946	Kala Amb area	River Markanda	Treated industrial effluent + domestic effluent
2	Drain near M/s Vashisht Chemicals	30.50324	77.21904	Kala Amb area	River Markanda	Domestic effluent
3	Rampur Jattan drain near Radha Swami Satsang Bhawan	30.506531	77.221177	Kala Amb area	River Markanda	Domestic effluent
4	Salani Khadd	30.516833	77.246323	Kaula wala bhood	River Markanda	Domestic effluent

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Website – www.hspcb.org.in E-Mail: hspcbwatercell@gmail.com
Ph: 0172-2577870-873

HSPCB/ WC/9380-9394 Dated: 13.02.2024

1. Director, Industries & Commerce Department, Chandigarh.
2. Director, Development and Panchayat Department, Panchkula, Haryana
3. Managing Director, HSIIDC, Panchkula, Haryana
4. Director, Urban Local Bodies Department, Panchkula, Haryana
5. EIC, Public Health Engineer Department, Panchkula, Haryana
6. Chief Administrator, HSVP, Panchkula, Haryana
7. EIC, Irrigation Department, Haryana, Panchkula
8. Mining Officer, Ambala
9. Regional Officers, Panchkula, Ambala, Kurukshetra and Kaithal.
10. Regional Officer, PPCB, Mohali, Punjab
11. Regional Officer, HPPCB, Solan, Himachal Pradesh
12. Regional Officer, HPPCB Sirmaur, Himachal Pradesh

Sub: Proceedings of the meeting held on 09.02.2024 at 11:00 AM under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, Haryana State Pollution Control Board at HSPCB, Panchkula regarding in the matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr and the interventions required at Head Office Level.

Kindly refer to the subject noted above.

In this connection, I have been directed to enclose herewith the copy of proceedings of the meeting held on 09.02.2024 at 11:00 AM under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, Haryana State Pollution Control Board at HSPCB, Panchkula regarding in the matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr and the interventions required at Head Office Level for information and necessary action please.

DA/As above

Sr. Env. Engineer (HQ)
For Chairman

Proceedings of the meeting held under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, HSPCB on 09.02.2024 in the matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr and the interventions required at Head Office Level.

1.0 Background

A complaint dated 23.04.2022 about pollution in the Holy River Markanda at Naraingarh, Ambala was lodged with the Hon'ble NGT by Sh. Dharamvir Resident of Naraingarh, Distt.- Ambala. The applicant raised the issue that polluted industrial waste water coming from factories located at Kala Amb, Himachal Pradesh is being discharged into River Markanda via. Jattanwala Nallah and polluting further the River Markanda. Hence same is an **Interstate Matter**. Hon'ble NGT took cognizance of the matter vide O.A No. 515/2022.

A. Hon'ble NGT Order dated 14.03.2023:-

During next the hearing conducted on dated 14.03.2023, while considering the reply/ response of the respondents submitted on various dates, the Hon'ble NGT found its appropriate to constitute **another Joint Committee** vide its order dated 14.03.2023 comprising of the representatives of the following central agencies including various departments from both the States as under:-

1. *The Ministry of Environment, Forest and Climate Change, New Delhi.*
2. *The Central Pollution Control Board, New Delhi.*
3. Additional Chief Secretary/Principal Secretary, Department of Jal Shakti
4. Additional Chief Secretary/Principal Secretary, Department of Environment
5. Additional Chief Secretary/Principal Secretary, Department of Industry
6. State Pollution Control Board
7. Deputy Commissioner, Nahan (Himachal Pradesh) and Ambala &Kurukshetra

- The following issues were directed to be redressed by the Joint Committee and to submit its report within **03 months:-**

  a. **Regarding notification of the Flood Plain Zone (FPZ) of River Markanda available if any.**

  b. **Encroachments made if any and action taken for removal thereof.**

c. **Discharge of untreated domestic sewage or industrial effluent in to River Markanda or its Tributaries.**

d. **Operational efficacy of STPs/ETPs/CETPs already setup.**

e. **Proposals for setting up of new STPs/ETPs/CETPs if any.**

f. **Dredging of the River/Drain required if any.**

g. **Rejuvenation/remedial measures required if any.**

h. **The Joint Committee shall also arrange collection of samples of water from different strategic locations (outfall of STPs/ETPs/CETPs) and at the interval of 1 KM of drain/River and analysis of the same with respect to all relevant parameters including presence of heavy metals.**

B. Hon'ble NGT Order dated 18.07.2023:-

While considering the report during hearing conducted on 18.07.2023, the Hon'ble NGT directed the state PCBs of HP & Haryana vide its order dated 18.07.2023 (copy enclosed) as under:-

> *"To clearly indicate quantity of sewage and industrial effluents being discharged into river Markanda directly or indirectly through drains and take necessary steps and to ensure that there shall not be untreated discharge of waste water (sewage and industrial) into the water body or river and covering earlier observations on flood plain zone and encroachments and submit a report within 03 months."*

The case was further adjourned to 18.10.2023.

In the present Interstate Matter the Hon'ble NGT has asked to submit a vast and comprehensive status of the River Markanda and its other tributaries for which the co-ordination of other stakeholder departments is required covering 04 No. of districts i.e. Panchkula, Ambala, Kurukshetra & Kaithal of the State of Haryana, as per the topography of the River Markanda and its other tributaries.

2.0 Discussion in the meeting

At the outset, the Chairman, HSPCB welcomed all the officers of the various stakeholder departments. He stated that the Hon'ble NGT has desired a vast and comprehensive status of the River Markanda and its other tributaries be submitted

to the Hon'ble Tribunal, for which co-ordination of other stakeholder departments is required. He requested RO, HSPCB, Ambala to start to brief the issues and action taken so far on the relevant points.

Thereafter, Sh. Ajay Singh, RO, HSPCB, Ambala (Nodal officer appointed on behalf of the HSPCB) apprised that an interim progress report has been filed by the Joint Committee on dated 17.10.2023 and the final report is to be submitted before the Hon'ble Tribunal before next date of hearing fixed for **05.03.2024** and, therefore, time bound action plan and other related information are required from the stakeholder departments.

The RO, HSPCB, Ambala made a detailed presentation on various agenda points for which intervention is required from various stakeholder departments and apprised that previously also a meeting was conducted under the Chairmanship of Chairman, HSPCB on dated 4.10.2023 and the following decisions were taken against which compliance report is pending to be received from the concerned departments. Point-wise discussions were held in the meeting and directions given were as under:

A. <u>Action taken report w.r.t. directions issued by the Chairman, HSPCB in the meeting held on dated 04.10.2023 in this matter</u>

1. **Regional Officer, Ambala and Officers of Irrigation Department, Ambala were directed to jointly monitor the flow and quality of effluent coming from Jattan Walla Nallah daily for the next 10 days.**

   Status:-RO, HSPCB, Ambala apprised that the required exercise was already done jointly by the officers of HSPCB & Irrigation Department, Ambala by collecting continuous daily samples for **10 days** of the effluent coming from Jattan Walla Nallah and upstream and downstream of River Markanda. The results were discussed in the meeting. The results in tabulated form have been supplied separately to the Water Cell, Head office, Panchkula and the average results of 04 parameters are given as below:-

Parameter	Average Value in Upstream of Markanda River before merging of	Average Value in JattonWala coming from Himachal Pradesh at Kala Amb	Average Value in Downstream of Markanda River after Merging of

	Jattonwalanallah at Kala Amb(mg/l)	(mg/l)	Jattonwalanallah at Kala Amb(mg/l)
BOD	5.5	116.27	8.56
COD	25.82	405.82	51.64
DO	7.31	BDL (DL=01)	6.08
Feacal coliform (MPN per 100 ml)	845.45	4281.82	1700

From the above, it is established that the water quality of river Markanda is further deteriorating after mixing/merging of Jatton Wala nallah which is originating from Kala Amb area of Himachal Pradesh and carrying domestic and industrial effluent from Himachal Pradesh and domestic effluent from Haryana from unauthorized habitation/residential colonies.

2. **Development and Panchayats Department will check the domestic discharge of Kala Amb area falling in Haryana and nearby villages of Haryana and check the feasibility of providing 3/5 pond system in the area and to submit detailed action plan and timelines in this regard.**

There are total 5 no. of domestic effluent discharge points generating from the Kala Amb area of Haryana and further merging into river Markanda directly or indirectly i.e Shiv Colony, Durga Colony, Officer colony, Shivalik colony and Navjot Colony and the same were reported by the Joint Committee, before the Hon'ble National Green Tribunal in its report dated 17.10.2023.

After detailed discussion with the officers of various departments and based upon the decision taken by the Hon'ble Chief Minister in the present matter, a committee of the following officers was constituted under the chairmanship of S.E., Rural Development & Panchayats Department, Ambala with the direction to jointly visit the site of Kala Amb area, Ambala and village Jhansa of District Kurukshetraon dated 13.2.2024 to identify the appropriate size of land and study the feasibility to establish a **Sewage Treatment Plant (STP)** of adequate/ sufficient capacity to cater to the needs of treating the effluent being discharged from said areas into river Markanda and submit a time bound action plan, along with the feasibility report, with detailed recommendations to Chairman, HSPCB through the Deputy Commissioner, concerned latest by 20.02.2024.

a. For Kala Amb, District Ambala

1. S.E., Rural Development &Panchayat Department, Ambala
2. DDPO, Ambala
3. Xen, PHED, Ambala
4. Xen, Irrigation, Ambala
5. Regional officer, HSPCB, Ambala

b. For village Jhansa, District Kurukshetra

1. SE, Rural Development &Panchayat Department, Kurukshetra
2. DDPO, Kurukshetra
3. Xen, PHED
4. Xen, Irrigation
5. Regional officer, HSPCB, Kurukshetra

Once the land has been identified, the PHED department will take all necessary steps to construct a Sewage Treatment Plant (STP) of adequate capacity to treat the effluents coming from Kala Amb at Naraingarh and village Jhansa at District Kurukshetra, accordingly.

3.PHED, HSVP and ULBD will check monthly growth in number of sewer connections provided to households in the whole State and report the same in MPR of Rivers Action Plan to the HSPCB regularly.

The EIC, PHED apprised that they have have released 5.5 lacs no. of household sewerage connections throughout the State against available households of 9 Lacs. The concerned departments i.e PHED, HSVP and ULBDs were requested to submit information regarding the number of sewer connections provided to households in the whole State and report the same in MPR of Rivers Action Plan latest by 12.2.2024 positively to the SEE, Water cell, HSPCB, Panchkula.

4. PHED, HSVP and ULBD to provide the latest data as per present population regarding quantity of sewage generation in towns, treatment capacity that exists, actual discharge reaching STPs and the Gap in treatment capacity of sewage for the whole State of Haryana.

The concerned departments i.e PHED, HSVP and ULBDs were requested to submit the latest data as per present population regarding the quantity of sewage

generation in different towns, treatment capacity that already exists, actual discharge reaching the STPs and the gap in treatment capacity of sewage for the whole State of Haryana latest by 12.2.2024 positively to the SEE, Water cell, HSPCB, Panchkula.

5. Irrigation Management Plan (IMP) of the Industries discharging treated effluent on to land for irrigation/plantations, so as to verify is the effluent is being discharges as per Guidelines prepared by the CPCB in 2019 under the directions of Hon'ble NGT.

It was apprised that total 70 no. of industries are falling in the catchment area of River Markanda or its tributaries, in all the 03 districts i.e. Panchkula (28), Ambala (34) and Kurukshetra (12) of Haryana. Only partial information regarding Irrigation Management Plan (IMP) was received and the Chairperson directed the concerned Regional Officers to submit the said complete information with individual IMP plan latest by 16.2.2024 so that the said plans can be placed before the Joint Committee constituted to apprise further the Hon'ble National Green Tribunal in the present matter.

3.0 Actionable Points w.r.t. the Progress report submitted by the Joint Committee before Hon'ble NGT on dated 17.10.2023:-

1. To submit date bound action plan of tapping/diversion of the discharge of untreated domestic sewage in to River Markanda or its tributaries in Districts Panchkula, Ambala and Kurukshetra:

It was apprised that there are **total 38 discharge points** (copy enclosed as **Annexure-I)** carrying untreated domestic effluent generated from habitations existing in closed vicinity of River Markanda and its tributaries in the districts of Panchkula, Ambala and Kurukshetra as submitted by the officers of the Irrigation & Water Resources Department, Haryana. Further, quantification and time bound action plan for diversion, tapping and treatment of these discharge points are required to be submitted by the joint committee before the Hon'ble National Green Tribunal well before the next date fixed for 05.03.2024.

After detailed discussion, it was noted that Point no. 1 to 5, 7 to 14, 19 to 30, 32 to 34, 36 and 38 of the **Annexure-I** relates to the Rural Development Department, Haryana and point no. 15 to 18, 35 relate to the ULBD and point no. 31 and 37 relate to the PHED.

The chairperson directed all of the 03 departments that is, Rural Development Department, PHED and ULBD, to submit their detailed time bound action plans for diversion, tapping and proposal for treatment with viable technology of these discharge points within 10 days but not later than 20.2.2024, in order to check their disposal into river Markanda or its tributaries, to the RO, HSPCB, Ambala. The proposals shall include quantification of discharge points after proper verification on the site with time bound action plan for diversion, tapping and feasible proposal for treatment.

2. Operational efficacy of STPs/ETPs/CETPs already setup:

i) **Status of STPs:-**

It wa apprised that there are total 40 no. of STPs are installed in 04 of districts of Haryana i.e. Panchkula, Ambala, Kurukshetra and Kaithal, with total 264 MLD of installed capacity. Out of these, 27 STPs have been reported to be complying and the balance **13 STPs are reported to be non-complying** as per latest monitoring reports with reference to stringent discharge standards fixed by the HSPCB, vide order dated 02.07.2020. The Chief Engineer, PHED apprised that the work of upgradation to meet the latest stringent standards imposed by the Board vide policy order dated 02.07.2020 is under way in all of the 13 STPs, which are reported to be non-complying.

After discussion, it was decided that all the concerned departments i.e PHED, ULBD and HSVP will submit time bound action plans along with likely date of completion of work of upgradation, for all the non-complying STPs falling in their jurisdiction latest by 16.2.2024, to the RO, HSPCB, Ambala.

ii) Status of CETPs:-

It was also apprised that there are total 3 CETPs of 6 MLD capacity operational in the aforesaid 4 districts of Haryana. The Joint committee visited all these 3 no. of CETPs and collected effluent samples from their inlet and outlet. Further, based upon the latest analysis reports released by the CPCB Laboratory, New Delhi, all the 03 CETPs have been reported to be non-complying with status given as below:-

Sr. No.	Name of CETP	Capacity in MLD	Deptt.	Date of Sampling conducted by Joint Committee	Sample results	Compliance status

1	IE Barwala, Panchkula	0.5	HSIIDC	26/09/2023	BOD: 75 Fluoride: 3.2 Sulphide: 6	Non-Complying
2	Ambala Cantt.	0.5	HSIIDC	26/09/2023	BOD: 98 Fluoride: 3.1 Sulphide: 4	Non-Complying
3	Saha, Ambala	5	HSIIDC	26/09/2023	BOD: 63 Fluoride: 14 Sulphide: 4	Non-Complying

HSIIDC Officers were directed to submit the corrective action being taken for these non-complying CETPs to achieve the effluent discharge standards fixed by the MoEF & CC vide notification dated 01.01.2016. Further, the Regional Officer, Ambala and Panchkula informed that the cases for levying of environment compensations has also been recommended to the Head Office, HSPCB, which needs to be expedited.

3. Proposals for setting up of new STPs, if any:

XEN, ULBD, Panchkula, was directed to submit the current status with timelines for completion of the following STPs, which are under construction by 16.2.2024. The present status of the STPs, as per the information with the HSPCB, is given below:-

Sr. No.	Name & address of STP proposed	Estimated date of commissioning	Capacity (in MLD)	Avg. Quantum of discharge to be received at inlet (in MLD)	Source of effluent will be received/ area/ drain of Tapping	Treatment technology (MBBR/ SBR/UASB/ others)
1	12 Cross road	31.12.2024	12	9.75	Domestic effluent from residential colonies which is presently being discharged into River Tangri via Mahesh Nagar Drain	SBR
2	KhudaKhurd	31.12.2024	12	7.29	-----do----	SBR
3	Machonda	31.12.2024	10	4.9	-----do----	SBR
4	Babyal	31.12.2023	10	5.98	-----do----	SBR
		Total	**44 MLD**			

4. Dredging of the River/Drain required if any.

The SE, Irrigation, Ambala apprised that the proposal for dredging /desilting of River Markanda and Tangri is currently pending for administrative approval. After discussion, it

was directed that the Irrigation department will submit the plan for dredging/desilting of the River Markanda and its tributaries latest by 16.2.2024, to the RO, HSPCB, Ambala.

5. Rejuvenation/remedial measures required if any.

It was apprised that presently no rejuvenation/ remedial measures plan has been claimed/suggested in the Revenue Estate of Haryana by the Irrigation & Water Resources Department (Jal Shakti), Haryana vide its letter dated 11.10.2023. Based upon the observations outlined above, the Joint Committee has not supported the perspectives given by the State in its report, wherein it was suggested that there is no need for the rejuvenation of the Markanda River in the Haryana region.

The Chairman, HSPCB directed the SE, Irrigation, Ambala to review the status submitted by them regarding rejuvenation/ remedial measures plan and to submit the revised plan latest by 16.2.2024 for the river Markanda, to the RO, HSPCB, Ambala.

6. Progress Report of the Work assigned to the Joint Committee:

The RO, HSPCB, Ambala informed that the joint committee has completed the work with reference to inspection & sampling of river Markanda and rivulets/ drains merging into river and STPs/ CETPs located in catchment area of river markanda and its tributaries, is covering District Sirmaur in Himachal Pradesh and District of Panchkula, Ambala, Kurukshetra & Kaithal in Haryana, in three phases i.e. from 25th to 27th September, 2023, from 8th to 12th October, 2023 and 26th to 28th December, 2023. Further, the interim progress report has been filed by the Joint Committee before the Hon'ble National Green Tribunal on dated 17.10.2023 and final report will be submitted before the Hon'ble Tribunal well before the next date fixed i.e. 05.03.2024 and hence time bound action plan and other related information are required from the stakeholder departments as discussed above to incorporate the same and to submit the final report.

Further, it was apprised that the total length of river Markanda from origin point in Himachal Pradesh to exit point at Kala Amb in Himachal Pradesh, is approximately 24.00 km River Markanda enters the Kala Amb area at Bikrambagh and leaves Himachal Pradesh at Sadhaura Bridge in Kala Amb. It covers a distance of approx. 6 kms in Kala Amb, thereafter, the River covers a distance of approx. 125 kms in Haryana before merging in to River Ghaggar at District Kaithal.

During enquiry of the topography of River Markanda and its other tributaries in the present interstate matter, it was acknowledged that River Markanda and its other tributaries flowing

through 01 No. of District of State of Himachal Pradesh i.e. Sirmaur, 02 No. of Districts of State of Punjab i.e. Mohali & Patiala and 04 No. of Districts of State of Haryana i.e. Panchkula, Ambala, Kurukshetra & Kaithal. The State-wise details of River Markanda and its other tributaries are given below in the table:-

Sr. No.	Name of River	Origin Point	Merging into River at Point	Length of flow (KM)	States in Catchment Area
1	Markanda	Shivalik Foothills of Kala Amb, HP	In to River Ghaggar at Village Dhandota, District Kaithal, Haryana	24 KM in HP+125 KM in Haryana	Himachal Pradesh & Haryana
2	Tangri	Shivalik Foothills of Haryana	In to River Markanda at Village MemadpurRurki, Patiala, Punjab	78.50 KM in Haryana	Haryana & Punjab
3	Begna	Shivalik Foothills of Haryana	In to River Markanda at Village PaplothaKhera, Mullana, Haryana	49.48 KM in Haryana	Haryana
4	Roon	Shivalik Foothills at Kala Amb, HP	In to River Markanda at Rasour, Naraingarh, Haryana	06 KM in HP+ 10.58 KM in Haryana	Himachal Pradesh & Haryana
5	Sukroon	Shivalik Foothills at Kala Amb, HP	In to River Roon at Shahpur, Naraingarh, Haryana	Small part in HP+ 6.64 KM in Haryana	Himachal Pradesh & Haryana
6	Laha	Shivalik Foothills at Village-Churan, HP	In to River Begna at Village Bataura, Naraingarh, Haryana	Small part in HP+ 6.54 KM in Haryana	Himachal Pradesh & Haryana

7. Other key observations, conclusions and recommendations of the Joint Committee:

I. The Regional officer, Ambala apprised that Joint Committee observed that the River Tangri is a significant tributary of River Markanda, with its origin in the Shivalik Foothills of Haryana. It eventually joins River Markanda at Village Memadpur Rurki in Punjab, flowing through Patiala District in the State of Punjab and Panchkula & Ambala Districts in the State of Haryana. As a result, it is recommended to investigate the specific sources responsible for the direct or indirect discharge of untreated domestic sewage or industrial effluents into both River Markanda and River Tangri, within the revenue estate of the State of Punjab.

The Chairperson suggested the Joint Committee may furnish the said information before the Hon'ble National Green Tribunal for taking the cognizance of the said part of river Tangri flowing in Revenue Estate of Punjab.

II. It was apprised that during inspection of STPs and CETPs conducted by the Joint Committee, it was observed that OCEMS were manipulated in many cases, in order to reflect the parameters reading/values within prescribed limits.

The Chairperson took a serious view of the matter and directed concerned departments i.e PHED, ULBD, HSVP and HSIIDC to conduct surprise field visits by senior officers, to check these devices in order to achieve the desired purpose of installation of OMDs and to initiate necessary action against the contractor and field level officers if found indulging in any malpractices intentionally.

III. The Joint Committee has noted that a substantial volume of lime sludge/waste is being dumped in the Kala Amb area of Haryana, spanning few kilometers in the land of Haryana. This waste finds its way into the river, particularly during rainy periods. The industries responsible for generating lime waste or sludge are located in Kala Amb, Himachal Pradesh, making it the responsibility of HPPCB. However, as per the records shared with the Joint Committee, only three industries in Kala amb generate lime sludge or waste, and none of these industries were authorized to dispose of this waste like this, as it violates the conditions of the Consent to Operate (CTO) granted by the Himachal Pradesh PCB. None of such industries are existing in Haryana part of DistrictAmbala.

The Chairperson directed RO, HSPCB, Ambala to provide the ownership details of such land wherein such disposal are being made in routine to the Joint Committee, as desired.

IV. The Joint Committee has also witnessed unauthorized river bed mining activities along and inside the Markanda River in the Kala Amb area of Haryana in Village Dera, as shown in photographs during the meeting. These activities were not permitted and also causing the formation of significant ditches in the riverbed, resulting in the pooling of wastewater. It was strongly recommended by the Joint Committee to the State Pollution Control Board (SPCB) to address this issue with the Mining Department and initiate the necessary legal actions against those responsible for these activities.

The Mining Officer, Ambala apprised that they are continuously/ regularly conducting site visits along with District level Task Force (DLTF Mining) acting under the Chairmanship of DC Ambala and taking necessary action for imposition of Environmental Compensation, in compliance of Hon'ble NGT order dated 23.04.2019 & 19.02.2020 passed in MA no. 16 of 2020 and OA no. 44 of 2016 alongwith seizure of vehicles under the provisions of the State Mining Rules, 2012, in the following manner:

Sr. No.	Category of Vehicles	Penalty Amount
1	Vehicle/ Equipment / Excavators with showroom value more than Rs.25 Lacs and less than 5 years old.	Rs. 4 Lacs
2	Vehicle/ Equipment / Excavators with showroom value more than Rs.25 Lacs and more than 5 years but less than 10 years old.	Rs. 3 Lacs
3	For the remaining vehicles older than 10 years Vehicle/ Equipment / Excavators which are otherwise legally permissible to be operated and not covered by Sr. No. 1 & 2.	Rs. 2 Lacs

The Chairperson directed to MO, Mining, Ambala to provide the action taken report on this issue to the RO, HSPCB, Ambala within 03 days for onward transmission to the Joint Committee as desired.

- Concluding the meeting, the Chairman, HSPCB directed all the concerned departments and officers to provide the required information and time bound action plan as decided and discussed during the meeting, to the RO, HSPCB, Ambala (9812839988) through his Email Id:hspcbroamb@gmail.com as soon as possible.
- The Chairperson directed the RO, HSPCB, Ambala to compile the complete information and plans so received and send it to the SEE, Water Cell, Panchkula **by 25.2.2024** and convene a meeting on dated 26.2.2024, in case it is felt required.

- List of the participants is enclosed herewith.

List of participants of meeting held under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, HSPCB on 09.02.2024 in the matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana &Anr and the interventions required at Head Office Level.

Sr. No.	Name and Designation
1.	Sh. Raghavendra Rao, Chairman, HSPCB.....in the Chair
2.	Sh. Asheem Khanna, EIC, PHED, Panchkula
3.	Sh. Rakesh Kumar, CE, PHED, Panchkula
4.	Sh. Mukesh Gupta, HOD, Engg.
5.	Sh. JP Singh, SEE, HSPCB, Panchkula
6.	Sh. Ashok Kumar, SE (PR), Ambala
7.	Sh. AK Raghuvanshi, SE, I&WRD, Panchkula
8.	Sh. Navdeep Anand, SE, PR
9.	Sh. Ramandeep, Deputy Director, Industries (MSME)
10.	Sh. Zile Singh, XEN, (PR)
11.	Sh. Aman Kumar, XEN, KKR
12.	Sh. Krishan Kumar, XEN, Irrigation Department, Panchkula
13.	Dr. Rajesh Kumar, MO, Ambala
14.	Sh. Nitin Mehta, RO, KKR, HSPCB
15.	Sh. Sudhir Mohan, RO, Panchkula
16.	Sh. Ranbir Singh,XEN, ULBD, Panchkula
17.	Sh. Nipun Gupta, RO, Kaithal
18.	Sh. Nilish Chandel, SDO, Irrigation Department
19.	Sh. KK Bathla, XEN, PR
20.	Sh. Amit Rathee, EE(M) O/o CE-I, HSVP, Panchkula
21.	Sh. Ajay Singh, RO, HSPCB, Ambala
22.	Sh. Sukh Ram, Scientist-B, HSPCB, Ambala

❖ **Action plan for Haryana for tapping/diversion/treatment and Status of 38 No. of discharge of untreated domestic sewage or industrial effluent in to River Markanda or its tributaries in Districts Panchkula, Ambala, Kurukshetra and Kaithal.**

Sr. no.	Name of drain/ Nallah carrying untreated effluent	Location of drain/ Nallah With GPS coordinates		Starting point of drain/Nallah / Rivulets	Final merging into River/Drain	Approx. Quantum of Discharge (in MLD)	Source of generation of untreated effluent	Action plan for tapping/diversion/treatment proposed by the Department concerned
		Latitude	**Longitude**					
A.	**State of Haryana** (Total 38 Nos of discharge points)							
a.	**District Ambala** (Total 23 Nos of discharge points)							
1	Shiv Colony	30.5027	77.2059	Kala Amb	Jattan Wala Nallah which is finally merging into River Markanda	0.115	Domestic effluent	The detailed survey to search out the feasibility for installation of STP in order to divert/ treat the effluent generation from these 5 discharge points was conducted on dated 19.02.2024 at Kala Amb area of Haryana by the sub-committee constituted by Chairman, HSPCB in a meeting held on dated 09.02.2024 under the Chairmanship of Superintending Engineer, Panchayti Raj, Ambala alongwith Sarpanches of nearby villages. Further, the XEN, Panchayti Raj Ambala has submitted vide his letter no.PRDA/2024/1310 dated 26.02.2024 through DC office, Ambala **(copy enclosed as Annexure-HR5)** that there is no such pond available to install 3-5 pond grey water management system in the said locality and untreated domestic effluent generating from the said residential colonies can only be handled by installation of sewage treatment plant of adequate capacity. Further, the adjoining Gram Panchayat Hamidpur has passed a resolution dated 22.02.2024 and ready to allot 1 Acre of Panchayat land near community hall for installation of said STP. Further based upon the decision already taken by Hon'ble CM Haryana in this matter the Chairman, HSPCB has directed the PHED Department to take all necessary steps to construct the Sewage Treatment Plant (STP) of adequate capacity at Kala
2	Durga Colony	30.5002	77.2036	Dera	Jattan Wala Nallah which is finally merging into River Markanda	0.20	Domestic effluent	
3	Officer Colony	30.4966	77.2073	Kala Amb	Markanda River	0.60	Domestic effluent	
4	Shivalik Colony	30.4938	77.2048	Kala Amb	Markanda River	0.20	Domestic effluent	
5	Navjot Colony	30.4958	77.2028	Kala Amb	Markanda River	0.54	Domestic effluent	

								Amb, Naraingarh, Ambala in a time bound manner once the said land has been transferred by Gram Panchayat Hamidpur.
6	Jattan Wala Nallah	30.4923	77.1977	Kala Amb	Markanda River	12.50	Domestic and Industrial effluent	The Jattan Wala Nallah is a natural rivulet generating from Village Rampur Jattan in Kala Amb area of Himachal Pradesh carrying the untreated domestic effluent generating from Kala Amb area of State of Haryana and Himachal Pradesh and treated Industrial effluent generating from industries located in Kala Amb area of State of Himachal Pradesh. The plan for diversion and treatment of 2 no. of discharge points pertaining to State of Haryana is given at Sr. 1 & 2 of Part-B above and plan for discharge points pertaining to State of Himachal Pradesh is given at Sr. 1 & 3 of Part-A above.
7	Gadhauli Village Drain	30.3798	77.166	Gadhauli Village	Markanda River	0.91	Domestic effluent	Gram Panchayat, Gadhauli Village has passed resolution regarding tapping/ treatment of 2 domestic flow points falling into River Markanda by executing Seenchewal model, Soakage pits, screening Chamber & digging of New Ponds. Estimate is being prepared by XEN, Panchayti Raj Ambala for submission to Govt for Administrative Approval. After that work will be completed upto 30-9-2024 as and when funds available with the deptt.
8	Nagla Rajputan Village Drain	30.3693	77.1506	Nagla Rajputan Village	Markanda River	0.005	Domestic effluent	Gram Panchayat, Nagla Rajputan has passed the resolution for 3 Pond system for tapping/ treatment of domestic water generating. Estimate amounting to Rs. 64.08 Lakh has been prepared for submission to Govt. by XEN, Panchayti Raj Ambala for Administrative Approval. The Work will be completed upto 30-9-2024 as and when funds available with the deptt..
9	Zaffarpur Nallah	30.3237	77.1348	Zaffarpur Village	Markanda River	0	Rainy water with domestic effluent	No domestic untreated water going into Markanda river
10	Mullana Nallah	30.2783	77.0299	Mullana Village	Markanda River	0	Rainy water with domestic effluent	No domestic untreated water going into Markanda river
11	Gokulgarh Drain	30.3833	77.0473	Village Gokulgarh	Begna River which is finally merging into River Markanda	0.02	Rainy water with domestic effluent	Gram Panchayat, Gokulgarh has passed resolution regarding tapping/ treatment of domestic water through Seenchewal model, Soakage pits, screening Chamber and pipeline on Phirni. Estimate is being prepared by XEN, Panchayti Raj Ambala for submission to Govt for

								Administrative Approval. Work will be completed by 30-9-2024 as and when funds available with the deptt.
12	Panjeton Drain	30.3869	77.0461	Village Panjeton	Begna River which is finally merging into River Markanda	0.05	Rainy water with domestic effluent	Estimate has been prepared of seenchewal model, Soakage pits etc by XEN, Panchayti Raj Ambala of amounting to Rs. 14.80 Lakh and sent to Govt. for Administrative Approval. After that work will be completed upto 30-9-2024 as and when funds available with the deptt.
13	Ghallery Link Drain	30.248	76.9854	Ghallery Village	Markanda River	0	Rainy water with domestic effluent	No domestic untreated water going into Markanda river.
14	Harda Hardi Drain	30.2499	76.9694	Hardi Village	Markanda River	0.05	Rainy water with domestic effluent	Estimate are being prepared for installation of Seenchewal Model, Soakage Pits, Screening chamber & pipeline by XEN, Panchayti Raj Ambala for tapping/ diverting the nallah and will be submitted to Govt. for Administrative Approval. Work will be completed by 30-9-2024 as and when funds available with the deptt.
15	Mahesh Nagar Link Drain	30.3625	76.885	Village Babyal	Tangri River which is finally merging into River Markanda	2	Domestic effluent	The STP at Babyal of 10 MLD capacity has been constructed by Municipal Corporation, Ambala and same is now under trial run. The remaining domestic effluent will be diverted to this STP by 30.04.2024.
16	Cunnette Drain Outfall in River Tangri	30.3178	76.8508	Village Shahpur	Tangri River which is finally merging into River Markanda	85	Domestic effluent	The STP of 10 MLD capacity at Machhonda is under construction with 93% of work has been completed by MC Ambala. The remaining work will be completed 95% in March, 2024, 97% work in month of April, 2024 and 100% in month of May, 2024. After construction of STP the tapping/ diversion of all these 03 discharge points shall be done to the said STP by Municipal Corporation, Ambala.
17	Shahpur Drain	30°18'0.51"N	76°50'34.69"E	Shahpur Pond	Tangri River which is finally merging into River Markanda	0.5	Domestic effluent	
18	Machhonda Drain	30°18'45.55"N	76°50'18.57"E	Machhonda Fatak	Tangri River which is finally merging into River Markanda	0.5	Domestic effluent	
19	Panchayat Nallah	30°16'44.43"N	76°49'10.44"E	Kot Kachhwa	Tangri River which is finally merging into River Markanda	0.072	Domestic effluent	Community Soakage pits will be constructed for treatment of domestic water. For which estimate is being prepared by XEN, Panchayti Raj Ambala for submission to Govt for Administrative Approval. Work will be completed upto 30-09-2024 as and when funds available with the deptt.
20	Panchayat Nallah	30°15'10.00"N	76°48'32.27"E	Dhanoura	Tangri River which is finally merging into River Markanda	0	Rainy water with domestic effluent	No domestic untreated water is going into Markanda river.

21	Jodha Nallah	30°12' 08" N	76°44'49"E	Jalalpur village	Tangri River which is finally merging into River Markanda	0.0512	Domestic effluent	Domestic water of village Jalalpur will be treated by adopting the Seenchewal Model, after diversion of flow of water. For which estimate is being prepared by XEN, Panchayti Raj Ambala for submission to Govt for Administrative Approval. Work will be completed upto 30-09-2024 as and when funds available with the deptt.
22	Outfall Link Drain	30°18' 59" N	76°51' 10" E	Segti	Tangri River which is finally merging into River Markanda	0	Rainy water with domestic effluent	Presently, No domestic untreated water going in to Tangri river. Further, XEN, MC Ambala has submitted that the survey work is going on to prepare estimate for diversion of Said effluent to the nearby STP and same will be complete by the end of March, 2025.
23	Panchayat Nallah	30°11'14. 61"N	76°37'38.54 "E	Bhunni	Tangri River which is finally merging into River Markanda	0.06	Domestic effluent	There are 2 no. of ponds in the village, one is near park with having quantum of discharge of 0.04 MLD and land area of 1.5 Acre and having depth 16 feet. The second pond is near Lalla Wala Peer with having quantum of discharge of 0.02 MLD and land area of 0.75 Acre and having depth 13 feet. The untreated over flow of both the pond is going into River Tangri. The domestic water will be treated by adopting the Seenchewal Model, after diversion of flow of water. The estimate is being prepared by XEN, Panchayti Raj Ambala for submission to Govt for Administrative Approval. Work will be completed upto 30-09-2024.
b.	**District Kurukshetra** (Total 11 Nos of discharge points)							
1	Nallah of Abadi Vllage Kalsana	30.155898	76.820605	Village Kalsana	Markanda River	0.03	Domestic effluent	As reported by XEN, Panchayti Raj, Kurukshetra the digging of new pond is in progress in MGNREGA Scheme. Final disposal of waste water will be diverted into pond after completion of digging work of pond. Tentative date for work Completion is 30.06.2024.
2	Nallah of abadi Vllage Malikpur	30.161045	76.837963	Village Malikpur	Markanda River	0.2	Domestic effluent	As reported by XEN, Panchayti Raj, Kurukshetra Village Malikpur is situated at the bank of Markanda River. There is a small pond of size 50'x20' available. Laying of pipe line of 20-25 acre is the only solution for stopping of waste water. The pipeline for over flowing water will be laid in the nearby field for Irrigation purpose. The panchayat land of size 100'x30' is available near inlet point of waste water into Markanda River. Collection tank will be dug at this

								available land and water will be used for Irrigation purpose. The proposed construction of collection tank shall be done by 31.08.2024.
3	Nallah of abadi Vllage Katwa	30.131357	76.797501	Village katwa	Markanda River	0	Domestic effluent	As reported by XEN, Panchayti Raj, Kurukshetra, no regular waste water flow into Markanda River. Only due to overflow of pond and during rainy season water of this point is discharge into river Markanda. There is another small pond in village. The pipeline will be laid for overflowing water from main pond to the small pond and capaity of this overflowing pond will also be increased by digging, disilting. The overflowing water will also be stopped so as to prevent discharging of its water into river Markanda. The proposed digging work as well as desilting shall be done by 31.08.2024.
4	Nallah of abadi Vllage Tangor	30.128017	76.755516	Village Tangor	Markanda River	0	Domestic effluent	As reported by XEN, Panchayti Raj, Kurukshetra , no waste water is discharged into Markanda River from this point regularly. Only due to overflow of pond and during rainy season water is discharged into it. The river Markanda is situated at a distance of 1 to 1.5 km from the village pond and overflow waste water of the pond is discharged into river Markanda through a kacha Nallah. Most of the water is absorbed by soil of this kacha Nallah and remaining water is used for Irrigation purpose by farmers. No waste water is discharged into river Markand presently. Overflow water of this pond will also be stopped by laying of pipeline for Irrigation purpose in 15-20 fields and increasing capacity of pond by digging or desilting. The proposed laying of pipeline as well as digging/desilting of pond shall be done by 30.09.2024.
5	Nallah of abadi Vllage Jhansa	30.118145	76.740341	Village Jhansa	Markanda River	0.45	Domestic effluent	The detailed survey to search out the feasibility for installation of STP in order to divert/ treat the effluent generation from Village Jhansa was conducted on dated 19.02.2024 by the sub-committee constituted by Chairman, HSPCB in a meeting held on dated 09.02.2024 under the Chairmanship of Superintending Engineer, Panchayti Raj, Ambala alongwith Sarpanch of Village Jhansa. Further, the XEN, Panchayti Raj Kurukshetra has submitted vide his letter no.PRK/2024/778 dated 22.02.2024 **(copy enclosed as Annexure-HR6)** that there is no such land available to install 3-5 pond grey water management

								system. Rather the Gram Panchayat is willing to provide 1 Acre land for establishing Sewerage Treatment Plant (STP) for diverting and treatment of the untreated domestic effluent generating from village Jhansa. Further, the Gram Panchayat has also passed a resolution dated 29.01.2024 for alloting Panchayat land for installation of said STP. Further based upon the decision already taken by Hon'ble CM Haryana in this matter the Chairman, HSPCB has directed the PHED Department to take all necessary steps to construct the Sewage Treatment Plant (STP) of adequate capacity at Village Jhansa in a time bound manner once the said land has been transferred by Gram Panchayat Jhansa.
6	Nallah of abadi Vllage Mohmadshah	30.100257	76.708195	Village Mohmadshah	Markanda River	0	Domestic effluent	No waste water of village is being discharged into Markanda River.
7	Pipeline from Jalbera Village RD 0 to 2000 in length 2000	30.075226	76.669785	Village Jalbera	Markanda River	0	Domestic effluent	The waste water of the village is being discharged into pond. Only in rainy season or due to flood the water flows into River Markanda.
8	Ismailabad Drain in a length of 41830ft	30.066823	76.629982	Ismailabad	Markanda River	0.25	Domestic effluent	This drain falls into the purview of Municipal Council, Ismailabad. The PHED Department has undertaken the point for tapping and treatment and the facility for sewerage and construction of STP of 3 MLD capacity is in progress which is likely to be completed by May, 2025.
9	Jakhwala Drain from RD 0 to 14000 in length 14000	30.075184	76.545588	Village Jakhwala	Markanda River	0	Domestic effluent	No waste water of village is being discharged into Markanda River.
10	Pump House at RD 62500	30.065137	76.497222	Village Karah Sahib	Markanda River	0	Rainy water with domestic effluent	No waste water of village is being discharged into Markanda River.
11	Karah Drain RD 0 to 5800 in length 5800	30.05665	76.481208	Village Karah Sahib	Markanda River	0	Domestic effluent	No waste water of village is being discharged into Markanda River.
c.	**District Panchkula** (Total 04 Nos of discharge points)							
1	Nallah of abadi Village Khangshera	--	--	Vllage Khangshera	Tangri River which is finally merging into River Markanda	0.03	Domestic effluent	STP of 0.5 MLD capacity has already been commissioned and functional at village Toka by MC Panchkula and the effluent generating from village Khangshera shall be diverted to this said STP by 15.05.2024. The work of laying

								down of Sewerage has been completed and the remaining work of household connection is under progress.
2	Dangri Nallah	--	--	Vllage Bhoj Ponta	Tangri River which is finally merging into River Markanda	0.01	Domestic effluent	XEN, Panchayati Raj, PKL has intimated that point is recently identified, and same will be taken care of in grey water management scheme and shall be completed by 31.03.2025.
3	Barwala Drain	--	--	Vllage Barwala	Tangri River which is finally merging into River Markanda	1.2	Domestic effluent	The PHED Department has undertaken the point for tapping and treatment under Mahagram Yojana and the facility for sewerage and construction of STP will be started by the Department soon. SE, PHED has intimated that work will be executed in 24 months after obtaining Administrative Approval of DPR of Water Supply and Sewerage System and the work is expected to be complete by March, 2027 for installation of micro STPs as deposit work under River Action Plans.
4	Nallah of abadi Vllage Mouli	--	--	Vllage Mouli	Tangri River which is finally merging into River Markanda	0.14	Domestic effluent	XEN, Panchayati Raj, PKL has submitted that River Tangri situated 1 KM away from village. No domestic water reaching in to Tangri river presently.
d.	**District Kaithal**							
	Nil, as having no such discharge point available from district kaithal into River Markanda or its tributaries.							

प्रेषक

कार्यकारी अभियंता,
पंचायती राज, अम्बाला।

सेवा में

उपायुक्त महोदय
अम्बाला

कमांकः पी0आर0डी0ए0/2024/ 1310 दिनांकः 26/2/2024

विषयः— **Proceeding of the meeting held on 09-02-2024 at 11:00 AM under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, Haryana State Pollution Control Board at HSPCB Panchkula regarding in the matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr and the interventions required at Head Officer Level..**

सन्दर्भ : अधीक्षक अभियन्ता पंचायती राज अम्बाला के कार्यालय पत्र कमांक 249 दिनांक 19.2.2024 के निरन्तरता में।

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उपरोक्त विषय बारे अधीक्षक अभियन्ता पंचायती राज अम्बाला की अध्यक्षता में चेयरमैन हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड, पंचकूला द्वारा एक कमेटी बनाने का निर्णय पत्र कमांक एच0एस0सी0पी0/डब्लयू0सी0/9380–9394 दिनांक 13.02.2024 (प्रति सलंग्न) द्वारा जारी की गई कार्यवाही में लिया गया था । उस आदेश की अनुपालना में दिनांक 19.02.2024 को प्रातः 11:00 बजे में निम्नहस्ताक्षरकर्ता की अध्यक्षता में माननीय एन0जी0टी0 न्यायालय के आदेशो की अनुपालना हेतू गांव काला आम्ब हिमाचल की औधोगिक क्षेत्र व काला आम्ब हरियाणा की अवैध बनी कालोनियो के गंदे पानी को मारकण्डा नदी में डालने से रोकने व इसके समाधान के लिये मौका निरीक्षण किया गया, जिसमें अधोहस्ताक्षरी व श्री अंकुश सहगल, उपमण्डल अभियन्ता जन स्वास्थ्य अभियान्त्रिकि विभाग अम्बाला, श्री नितिश चन्देल, उपमण्डल अभियन्ता, सिंचाई विभाग, अम्बाला, श्री सुखराम, उपमण्डल अभियन्ता हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड, अम्बाला, श्री प्रवीन कुमार सरपंच पति ग्राम पंचायत काला आम्ब, श्री जसबीर सिंह सरपंच हमीदपुर, श्री बलजीत सिंह सरपंच डेरा, श्री शिव चरण, खनन विभाग, अम्बाला, श्री प्रियाव्रत पटवारी, खण्ड नारायणगढ़ मौका पर हाजिर हुए। गांव काला आम्ब में अवैध कालोनी का गंदा पानी मारकण्डा नदी में गिरता है जिसके आस पास कोई तालाब नहीं है जिसमें 3 पोण्ड सिस्टम लगाया जा सके। उक्त गंदे पानी के लिये ट्रीटमैन्ट एस0टी0पी0 ही लगाया जा सकता है। जिसके लिये गांव पंचायत डेरा खण्ड नारायणगढ़ में एस0टी0पी0 लगाने हेतू पंचायत भूमि लगभग एक किलोमीटर दूर उपलब्ध है। काला आम्ब में पंचायती भूमि नहीं है परन्तु सरंपच ग्राम पंचायत डेरा द्वारा बताया गया कि उसके पास पंचायती भूमि है जिसके लिये ग्राम पंचायत एस0टी0पी0 लगाने हेतू एक एकड भूमि देने के लिये सहमत थी । जो कि एस0टी0पी0 के लिये जगह उपयुक्त थी। जिसकी रिपोर्ट अधीक्षक अभियन्ता पंचायती राज अम्बाला के पत्र कमांक 249 दिनांक 19.2.24 द्वारा आपकी सेवा में भेज दी गई थी। परन्तु अब ग्राम पंचायत डेरा ने एस0टी0पी0 लगाने हेतू एक एकड भूमि देने से मना कर दिया है।

ग्राम पंचायत हमीदपुर ने अपने प्रस्ताव न0 1 दिनांक 22.2.2024 द्वारा प्रस्ताव पारित किया गया है कि वह एस0टी0पी0 लगाने हेतू एक एकड भूमि देने के लिये राजी है। इस समय काला आम्ब से नया हाईवे बनाने का कार्य भी प्रगति पर है। उक्त गंदे पानी को मारकण्डा नदी में जाने से पहले रोकने के लिये जन स्वास्थ्य विभाग के माध्यम से एस0टी0पी0 ट्रीटमैंट कर दिया जायेगा।

रिपोर्ट आपकी सेवा में सूचनार्थ एंव आगामी आवश्यक कार्यवाही हेतू प्रेषित है।

सलग्न : ग्राम पंचायत हमीदपुर प्रस्ताव

कार्यकारी अभियन्ता
पंचायती राज, अम्बाला।

कमांक: पी0आर0डी0ए0/2024/ 1311-16 दिनांक: 26/2/2024

उपरोक्त की प्रति निम्नलिखित को सूचनार्थ एवं आगामी कार्यवाही हेतु प्रेषित है :-

1. चेयरमैन, हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड, सैक्टर 6, पंचकूला ।
2. वरिष्ठ पर्यावरण अभियन्ता, पंचकूला, (मुख्यालय)।
3. अधीक्षक अभियन्ता, पचांयती राज लोक निर्माण परिमण्डल अम्बाला
4. कार्यकारी अभियन्ता, सिंचाई विभाग, अम्बाला ।
5. कार्यकारी अभियन्ता, जन स्वास्थ्य विभाग अम्बाला को भूमि की **feasibility** रिपोर्ट व **समयबद्व एक्शन प्लान** देने बारे लिखा जाता है क्योंकि सरकार के निर्देशानुसार एस0टी0पी0 का निर्माण जन स्वास्थय विभाग द्वारा करवाया जाना है ।
6. क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियन्त्रण बोर्ड, अम्बाला ।

कार्यकारी अभियन्ता
पंचायती राज, अम्बाला।

मो0 9355940985

कार्यालय ग्राम पंचायत हमीदपुर
खंड – नारायणगढ़(अम्बाला)

प्रस्ताव संख्या. – I

दिनांक ..22.2.24.....

From

Executive Engineer
Panchayati Raj
Kurukshetra.

To,

The Chairman,
Haryana State Pollution Control Board,
C-11, Sector-6, Panchkula
Email: hspcbwatercell@gmail.com

Memo No. PRK/2024/ 778 Dated : 22/2/2024

Subject:- Status of discharge of untreated domestic sewage or industrial effluent in to River Markanda or its tributaries in Districts Panchkula, Ambala, Kurukshetra and Kaithal of Haryana

In this context, in continuation of the Deputy Commissioner, Kurukshetra office memo no. PRK/2024/709 dated 20.02.2024,kindly find enclosed herewith detail report with respect to 11 no points detected in this district wherefrom the waste water is either discharging or not discharging into river Markanda. In this report proposal alongwith target date has also been indicated against each point where problem of flowing waste water into river Markanda exists.

This is for further necessary action please.

DA
As above

Executive Engineer
Panchayati Raj
Kurukshetra

Endst. No. PRK/2024/ 779–87 Dated 22/2/2024

A copy alongwith above mentioned information is forwarded to :-

1. The Chief Engineer, Panchayati Raj, Public Works, Haryana, Chandigarh.
2. The Superintending Engineer, Panchayati Raj, PW Circle, Ambala.
3. The Senior Environment Engineer (HQ), Haryana State Pollution Control Board, C-11, Sector-6, Panchkula.
4. The Executive Engineer, Public Health Engineering Department, Kurukshetra.
5. The Regional Officer, Haryana State Pollution Control Board, Kurukshetra.
6. The Executive Engineer, Irrigation and Water Services Division, Kurukshetra.
7. The District Development & Panchayat Officer, Kurukshetra.
8. The Sarpanch, Gram Panchayat, Jhansa, Block Ismailabad (KKR).
9. PA to worthy Deputy Comissioner.

for kind information and necessary action please.
DA
As above

Executive Engineer
Panchayati Raj
Kurukshetra

Scanned with OKEN Scanner

Annexure-I

Status of discharge of untreated domestic sewage or industrial efluent in to River Markanda or its tributaries in Districts Panchkula, Ambala, Kurukshetra and Kaithal of Haryana

Sr. No.	Name of drain/Nallah carrying untreated effluent	Location of drain/Nallah With GPS coordinates		Starting point of drain/Nallah/Rivulets	Discharge and Final merging into River/Drain	Source of generation of untreated effluent	Department having jurisdiction	Remarks
		Latitude	Longitude					
1	Nallah of Abadi Village Kalsana	30.155898	76.820605	Village Kalsana	Markanda River	Domestic Effluent	Rural Development Department, Hry	Digging of new pond is in progress in MGNREGA Scheme. Final disposal of waste water will be diverted into pond after completion of digging work of pond. Tentative date for work Completion is 30.06.2024. The proposed digging work of pond shall be done by 30.06.2024
2	Nallah of Abadi Village Malikpur	30.161045	76.837963	Village Malikpur	Markanda River	Domestic Effluent	Rural Development Department, Hry	Village Malikpur is situated at the bank of Markanda River. There is a small pond of size 50'x20' available. Laying of pipe line of 20-25 acre is the only solution for stopping of waste water. The pipeline for over flowing water will be laid in the nearby field for irrigation purpose. The panchayat land of size 100'x30' is available near inlet point of waste water into Markanda River. Collection tank will be dug at this available land and water will be used for Irrigation purpose. The proposed construction of collection tank shall be done by 31.08.2024
3	Nallah of Abadi Village Kathwa	30.131357	76.797501	Village Katwa	Markanda River	Domestic Effluent	Rural Development Department, Hry	No regular waste water flow into Markand River. Only due to overflow of pond and during rainy season water of this point is discharge into river Markanda. There is another small pond in village. The pipeline will be laid for overflowing water from main pond the small pond and capaity of this overflowing pond will also be increased by digging, disilting. The overflowing water will also be stopped so as to prevent discharging of its water into river Markanda. The proposed digging as well as desilting shall be done by 31.08.2024
4	Nallah of Abadi Village Tangor	30.128017	76.755516	Village Tangor	Markanda River	Domestic Effluent	Rural Development Department, Hry	No waste water is discharged into Markanda River from this point regularly. Only due to overflow of pond and during rainy season water is discharged into it. The river Markanda is situated at a distance of 1 to 1.5 km from the village pond and overflow waste water of the pond is discharged into river Markanda through a katcha Nala. Most of the water is absorbed by soil of this katcha Nala and remaining water is used for Irrigation purpose by farmers. No waste water is discharged into river Markand at present. Overflow water of this pond will also be stopped by laying of pipeline for Irrigation purpose in 15-20 fields and increasing capacity of pond by digging or desilting. The proposed laying of pipeline as well as digging/desilting of pond shall be done by 30.09.2024

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5	Nallah of Abadi Village Jhansa	30.118145	76.740341	Village Jhansa	Markanda River	Domestic Effluent	Rural Development Department, Hry	In compliance with proceedings of the meeting held on 09.02.2024 at 11:00 AM under the Chairmanship of Sh. P Raghavendra Rao, Chairman ,HSPCB, Panchkula regarding in the matter of O.A No. 515/2022 titeled as Dharamvir V/s State of Haryana and Anr and the Interventions Required at Head Office Level vide memo no HSPCB/WC/9380-9394 dt 13.02.2024, a committee headed by SE(PR) Ambala in association with the R.O, HSPCB, Kurukshetra, XEN (PR) Kurukshetra, SDE, PHED, Kurukshetra, SDE, I & WSD, KKR, Kurukshetra, BD&PO, Ismailabad and the Sarpanch, GP Jhansa visited the site of village Jhansa on 19.02.2024. The commitee observed that there is no land with GP Jhansa for Pond to divert the effuents of this point and recommended that STP (Sewage Treatment Plant) be installed through Public Health Engineering Department . The Gram Panchayat , Jhansa as per its resolution no.01 dated 29.01.2024 is willing to provide 8 kanal land for STP. Copy of proceeding of the commitee dated 19.02.2024 forwarded by the SE,PR PW Circle Ambala to the DC Kurukshetra vide their ofice memo no. PRCA/2024/206 dated 19.02.2024 ku along with GP resolution dated 29.01.2024 is enclosed.
6	Nallah of Abadi Village Mohmadshah	30.100257	76.708195	Village Mohmadshah	Markanda River	Domestic Effluent	Rural Development Department, Hry	No waste water of village is discharged into Markanda River.
7	Pipeline from Jalbera Village RD 0 to 2000 in length 2000	30.075226	76.669785	Village Jalbera	Markanda River	Domestic Effluent	Rural Development Department, Hry	The waste water of the village is discharge into pond. Only in rainy seasion or due to flood the water flows into River Markanda .
8	Ismailabad Drain in a length of 41830 ft	30.066823	76.629982	Ismailabad	Markanda River	Domestic Effluent	Rural Development Department, Hry	This drain falls into the purview of Municipal Council , Ismailabad.
9	Jakhwala Drain from RD 0 to 14000 in length 14000	30.075184	76.545588	Village Jakhwala	Markanda River	Domestic Effluent	Rural Development Department, Hry	No waste water of this point is discharged into Markanda River..
10	Pump House at RD 62500	30.065137	76.497222	Village Karah Sahib	Markanda River	Rainy water with domestic effluent	Rural Development Department, Hry	No waste water of this point is discharged into Markanda River..
11	Karah Drain RD 0 to 5800 in length 5800	30.05665	76.481208	Village Karah Sahib	Markanda River	Domestic Effluent	Rural Development Department, Hry	No waste water of this point is discharged into Markanda River..

Executive Engineer
Panchyaati Raj, Kurukshetra

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From

The Superintending Engineer,
Panchayati Raj Public work Circle,
Ambala

To

The Deputy Commissioner,
Kurukshetra.

Memo No. PRCA-2024/ 256 Dated : 19.02.2024

Sub:- **Proceeding of the meeting held on 09-02-2024 at 11:00 AM under the Chairmanship of Sh. P. Raghavendra Rao, Chairman, Haryana State Pollution Control Board at HSPCB Panchkula regarding in the matter of O.A No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr and the interventions required at Head Officer Level.**

Ref:- **Memo No. HSPCB/WC/9380-9394 Dated 13.02.2024 from the Chairman Haryana State Pollution Control Board (Copy enclosed).**

As per direction of the Chairman HSPCB, Panchkula vide referred above proceedings of meeting held on 09.02.2024, site was visited at Kala Amb (Ambala) on 19.02.2024 under the Chairmanship of undersigned. Executive Engineer (PR), SDO PHED, SDO Irrigation, SC B HSPCB, Patwari of BDPO Office & representatives of Sarpanch Gram Panchayats were available during site visit.

The recommendations of the committee are enclosed herewith for information and further necessary action to forward to the Chairman HSPCB, Panchkula please .

Encl: As above

Superintending Engineer,
Panchayati Raj Public work Circle,
Ambala

Endst. No. PRCA-2024/ 257 - 63 Dated 19.02.2024

A copy of the above is forwarded to the following for information & necessary action:-

1. The Chairman, Haryana State Pollution Control Board, Panchkula.
2. Sr. Environment Engineer (HQ), Panchkula.,
3. Executive Engineer, PR, Kurukshetra.
4. District Development & Panchayat Officer, Kurukshetra.
5. Executive Engineer, Irrigation Department, Kurukshetra.
6. Executive Engineer, PHED, Kurukshetra to give **feasibility report and timebound action plan** to construct STP because as per Govt. decision STP will be constructed by PHED department.
7. Regional Officer, HSPCB, Kurukshetra.

Superintending Engineer,
Panchayati Raj Public Works circle,
Ambala

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Proceeding Regarding visit of Nala of Abadi w.r.t. flow of water into River Markanda village Jhansa Block Ismailabad Distt. Kurukshetra on 19-02-2024 at 3:00 PM under the Chairmanship of Sh. Ashok Kumar Sheokand, Superintending Engineer, Panchayati Raj, PW Circle, Ambala

The Nala of Abadi village Jhansa Block Ismailabad, Distt. Kurukshetra carrying untreated effluent into River Markanda had been visited on 19-2-2024 at 3.00 PM under the Chairmanship of Sh. Ashok Kumar Sheokand, Superintending Engineer, Panchayati Raj, PW Circle, Ambala accompanied with Sh. Ankit ~~Punia~~, Block Development & Panchayat Officer, Ismailabad, Sh. Gurvinder Singh, Executive Engineer, Irrigation & Water Services Division, Kurukshetra, Sh. Surender Mohan Chhabra, Sub Divisional Engineer, Public Health Engineering Deptt. Kurukshetra, Sh. Amana Kumar, Executive Engineer, Panchayati Raj, Kurukshetra, Sh. ~~Ajay Singh~~ Nitin Mehta, Regional Officer-~~cum-Nodal Officer~~, Haryana State Pollution Control Board, ~~Ambala~~ Kkr and Sh. Pawan Gaba, Sarpanch, Gram Panchayat Jhansa.

On visiting the said point it has been observed that there is no land with the Gram Panchayat for Pond to divert the effluents of this point. Rather, the Gram Panchayat is willing to provide 1 acre land for establishing Sewage Treatment Plant for diverting the effluents of this point. STP is only the solution for this purpose which can be installed by the Public Health Engineering Deptt. Last near village on Kurukshetra Road has been identified for further necessary action.

(Surender Mohan Chhabra)
SDE, PHED, KKR

19.02.24
(Amana Kumar)
XEN PR KKR

(Ankit ~~Punia~~)
BD&PO, Ismailabad

Pawan Gaba
Sarpanch, GP Jhansa

NITIN MEHTA
(~~Ajay Singh~~)
RO-~~cum-Nodal Officer~~
HSPCB, ~~Ambala~~ Kkr.

Rahil Saini
(~~Gurvinder Singh~~)
~~DO~~XEN INWSD, KKR

Ashok Kumar Sheokand
SE PR PW Circle, Ambala

...yan Raj, Kurukshetra

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ग्राम पंचायत झांसा, खण्ड इस्माईलाबाद
जिला कुरुक्षेत्र (हरियाणा)-136130

प्रस्ताव 01 दिनांक 29-1-24

यह है कि ग्राम पंचायत झांसा के सामने पंचायत की पुरानी रखा के बांध तालाब में गंदे पानी को साफ करने के लिए STP (Sewage Treatment Plan) लगाया जाना है। इसके लिए शामलात भूमि मुरब्बा नम्बर 250/1 में से 8-0 K-M भूमि देने बारे विचार करने हेतु पंचायत ने विचार विमर्श के बाद हीं मानते हुए फैसला किया कि ग्राम पंचायत झांसा की शामलात भूमि मुरब्बा नम्बर 250/1 में से 8-0 K-M भूमि STP के लिए डीजानी पास की जाती है तथा पुरातन मौजान B.D.P.O, ~~[illegible]~~ ई० बाड़ की सीमा में लगाई जाएगी इसे सर्वसम्मति से पास किया जाता है

1. श्री पवन कुमार, सरपंच — सं० संस्कृत
2. हरजीत, पंच — सं० संस्कृत
3. सुरमीत, पंच — सं० हिन्दी
4. सुधा, पंच — सं० संस्कृत
5. रानी, पंच — सं० संस्कृत
6. नरेश, पंच — सं० हिन्दी
7. रमेश, पंच — सं० संस्कृत
8. शालू, पंच — सं० संस्कृत
9. संतोष, पंच — सं० संस्कृत
10. सोनिया, पंच — सं० अंग्रेजी
11. कल्पना, पंच — सं० संस्कृत

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STATUS REPORT IN O.A. NO. 515 OF 2022 TITLED DHARAMVIR V/S STATE OF HARYANA & OTHERS. PENDING BEFORE HON'BLE NATIONAL GREEN TRIBUNAL AS ON 29/02/2024.

1. **Providing Sewerage System for Kala Amb and Moginand Area: - Laying of sewerage network and primary treatment plant.**

Sewer network: - The total sewer network proposed is 21645 mtr. against which 20500 mtr. sewer network was laid and 1145 mtr is balance. Hence, Sewer network of this scheme was going on war footing level and was nearing completion until advent of monsoon season when intense rainfall in the month of June-Jully, 2023 causes substantial rain damages and pushed the progress of scheme backward. The main sewer trunk line along Markanda (from Moginand Side) and that from Dhakanwala has suffered major damages. The sewer lines along supporting pillars of trunk sewer line along Markanda have been damaged at several points. The trunk sewer line from Dhakanwala of 1642 mtr. length is completely damaged. But, due to none allocated any funds during current financial year i.e. 2023-24, the balance sewer network and damaged sewer line has not been completed. These works need time for completion which will completed by June, 2024 subject to availability of funds.

House Sewer Connection: - In this regard, it is intimated that after wide publication and Organized Awareness camp 53 Nos. Application has been received for approval and the same will be approved after functioning of scheme.

Proposed time line to function the scheme: - June, 2024 subject to availability of funds.

Budget required for completing the balance and damaged work: - Rs. 8.50 Crore (including for restoration of rain damages). These funds have already been demanded by this office vide letter No. 4198 dated 26/06/2023, No. 10979 dated 21/10/2023 and No. 15236 dated 20/01/2024.

2. **Providing sewerage system for Trilokpur, Kheri and Johron area: - Laying of sewerage network and setting up of sewerage treatment plant (1.5MLD).**

Sewer Network: - The total sewer network proposed is 8500 mtr. against which 7900 mrt. sewer network was laid and 600 mtr. is balance. The tender of balance sewer network yet to be called subject to availability of funds.

Sewage Treatment Plant: - This work is completed in all respect.

STP can be made functional by taking sewage from Trilokpur Temple Complex. But main trunk sewer line at Bridge neat STP got damaged during flood in nallah caused by intense rainfall in the month of June-July, 2023 which is being restored. The damages due to intense rainfall also occurred at various points of sewer network. But, due to none allocated any funds during current financial year i.e. 2023-24, the balance sewer network and damaged work has not been completed. These works need time for completion which will completed by June, 2024 subject to availability of funds.

House Sewer Connection: - In this regard, it is intimated that after wide publication and Organized Awareness camp 28 Nos. Sewer connections have been approval till date.

Proposed time line to function the scheme: - June, 2024 subject to availability of funds.

Budget required for completing the balance and damages works: - Rs. 3.25 Crore (including for restoration of rain damages). These funds have already been demanded by this office vide letter No. 4198 dated 26/06/2023, No. 10979 dated 21/10/2023 and No. 15236 dated 20/01/2024.

3. **Installation of Continuous Real Time Water Quality Monitoring Station at Markanda River.**

This Real Time Water Quality Monitoring Station (RTWQMS) was successfully installed at Markanda River. But, during heavy rainfall in August, 2022, the same got completely damaged. The sensors were washed away making it completely defunct. Now to resume its functioning a estimate has been prepared amounting to Rs. 55.46 lakh only. and the same send to the Deputy Commissioner, Distt. Sirmour vide this office letter No. 16785 dated 29/02/2024 and Superintending Engineer, Jal Shakti Circle Nahan vide this office letter No. 16787 dated 29/02/2024 for arranging necessary funds. It is also requested to shift the current site of RTWQMS to a secured site where continuous un interrupted flow is available so that is may not get affected by adverse effect of heavy rainfall as well as by meandering nature of river as wells. Accordingly DNTI for re-installation of Real Time Water Quality Monitoring Station (RTWQMS) has been prepared and tender will be called shortly. The work will be executed subject to availability of funds.

Budget required for re-installation of (RTWQMS): - Rs. 55.46 Lakh

Executive Engineer,
Jal Shakti Division Nahan

H.P. STATE POLLUTION CONTROL BOARD
HIM PARIVESH, PHASE-III
NEW SHIMLA-171009

OFFICE ORDER

In pursuance to the notification of Ministry of Environment, Forests & Climate Change, Govt. of India vide S.O.- 4 (E) dated 1.01.2016, the Himachal Pradesh State Pollution Control Board, Shimla hereby prescribe following inlet quality standards for Common Effluent Treatment Plant (CETP) to be established by M/s Kala Amb Development Company, Village Johron Trilokpur Road, Kala Amb, Tehsil Nahan, Distt. Sirmour (HP) of 5 MLD capacity based on the design parameters submitted by the operator of CETP:

1. Inlet effluent quality standards for CETP Kala Amb shall be as given below:

Serial No.	Name of the Parameter	Standards (in mg/l)
1.	Total Suspended Solids (TSS)	500 mg/l
2	Chemical Oxygen Demand (COD)	1500 mg/l
3.	Biological Oxygen Demand (BOD)	500 mg/l
4.	Oil & Grease	30 mg/l
5.	Fixed Dissolved Solids (FDS)	3000 mg/l
6.	PH	6.5 - 9.0

2. In compliance to Hon'ble NGT order in matter of Parayavaran Suraksha Samiti Vs Union of India (OA No. 593 of 2017), all the member units are required to pre-treat their waste water/effluent by providing Primary Effluent Treatment plant before discharging to common conveyance system of CETP for final disposal and shall comply with the above inlet quality standards.
3. For all other parameters for which CETP has not been designed for the treatment but are applicable on the constituent units, industry specific standards as prescribed under EP Rules, 1986 shall be maintained and achieved by the individual constituent unit at their outlet.
4. The prescribed effluent inlet quality standards for CETP, Kala Amb are subject to any directions issued by the MoEF& CC, Govt. of India, CPCB and HPSPCB.
5. The treatment technology as proposed by the Project proponent shall conform to the norms as per the outlet discharge norms notified by MoEF & CC, Government of India vide dated 1-01-2016.
6. The prescribed effluent inlet quality standards for CETP, Kala Amb shall be subject to the final outcome of any litigation pending at any court of Law and ratification by the State Board.
7. Project proponent shall ensure that no member unit falls under the purview of EIA, 2006 or its amendments therein. If at any stage any member unit is found attracting the provision of the EIA, 2006, CETP Kala Amb shall have to obtain Environmental Clearance.
8. As far as possible it is recommended that the effluent from the industries be carried through proper conveyance system i.e. through pipeline instead of Tankers.

9. As presently in the first stage of treatment facility being provided by the CETP, Kala Amb is comprising of Physio-chemical treatment followed by Biological and Tertiary treatment and advance treatment facility proposed in the DPR shall be provided at later on stage, therefore no electroplating industries are allowed to send their effluent to CETP, Kala Amb until the treatment facility is provided by CETP, Kala Amb.
10. CETP and Member units shall be sole responsible for the compliance with regard to inlet quality Standards as prescribed by the State Board and treated effluent quality standard as prescribed by MoEF& CC Govt. of India vide its Notification dated 1.01.2016.
11. If at any stage CETP, Kala Amb is found non-complying to the treated effluent quality standards or shall be found affecting the river water quality of Markanda beyond the existing designated best use of class of water-B, action shall be initiated as per the provisions of law.

Approved at NN-136
Hon'ble Chairman
HP State Pollution Control Board, Shimla

Endst. No.PCB /CETP Kala Amb (982)/Consent Branch/2020- 12285-92 **Dated:** 02/12/20

Copy forwarded to the following for information and necessary action please:

1. The Addl. Chief Secretary (Env.,Sc. & Tech.) to the Government of H.P.
2. The Chairman, H.P. State Pollution Control Board, Shimla.
3. The Director, Department of Industries, Udyog Bhawan Shimla.
4. The Deputy Commissioner, District Sirmaur at Nahan.
5. The General Manager, District Industries Centre, Nahan.
6. The Regional Officer, HPSPCB, Paonta Sahib, Distt. Sirmaur, HP.
7. M/s Kala Amb Infrastructure Development Company, Kala Amb, Tehsil Nahan, Distt. Sirmaur HP.
8. The System Manager (IT) HPSPCB, Shimla to host on the website of State Board.

Apoorv Devgan (IAS)
Member Secretary
HP State Pollution Control Board, Shimla

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No. Ind/SMR /Misc/2023-24
Office of the General Manager,
Distt. Industries Centre, Nahan,
District Sirmour H.P.
Dated Nahan 01 ~~February~~ March 2024

To

The Regional Manager
HPSPCB, Paonta Sahib,
Distt Sirmaur HP

Subject: - **Regarding reply on points on OA No 515 of 2022 pending before Hon'ble NGT.**

Sir,

Kindly refer to your email dated 28.2.24 on the above cited subjec. Point wise reply in respect of points pertaining to our office is as give below.

Sr. No	Points	Reply
1	Special Purpose Vehicle i.e. Kala Amb Infrastructure Development Company (KIDC) to ensure 100% collection and treatment of effluent of all member unit in CETP Kala Amb and shall adhere to discharge standards as per Sr. no. 55 of Schedule-I of The Environment (Protection) Rules, 1986.	The CETP has been operationalsied with effect from 4th December 2023. 55 No. Pharma Industries have been covered in 1st phase. SPV KIDC have been informed to ensure 100% collection and treatment of effluent of all member unit in CETP Kala Amb and to adhere to discharge standards as per Sr. no. 55 of Schedule-I of The Environment (Protection) Rules, 1986.
2	Regular cleaning of industrial area drains of Kala Amb area of H.P. to be carried out by IADA to ensure no stagnation of water and HPPWD shall ensure proper cleaning of roadside drains of Kala Amb area of H.P. under their jurisdictional area.	The work of regular cleaning of drains and sewerage chamber is being looked after by Industrial Area Development Agencies Kala amb and Paonta Sahib from time to time. The Member Secretary SWCA Kala amb vide his letter dated 29.2.24 has intimated this office that cleaning of Sewerage chamber and drains in Industrial Area Johron kala amb has been done on dated 02.01.2024, 30.1.2024 and 02.01.2024 in which as expenditure of Rs 56300/- has been incurred. (Copy of letter enclosed)
3	Department of Industries shall idehtify and notify the non-hazardous waste management site for industrial units in Kala Amb area	The matter of identifying and notifying the non-hazardous waste management site for industrial units in Kala Amb area has been taken up with District Administration and the tentative site will be finalized before 31st March 2024.

Yours faithfully,

Encls: As above

General Manager,
District Industries Centre,
Nahan, Distt. Sirmaur, H.P.
01702-222259

Endst No: as above dated:
Copy forwarded to

1. Worthy Deputy Commissioner, Distt Sirmaur HP for favour of kind information please.

General Manager, DIC Nahan

Government of Himachal Pradesh,
"Department of Industries"
Office of the Member Secretary,
Single Window Clearance Agency,
Kala Amb, District Sirmour (H.P)
Email I.D.: mngadmnhm-hp@gov.in

No. Ind/SWCA/KA/IADA/3042

Dated:29.2.24

To

The General Manager,
DIC Nahan, Distt. Sirmour, H.P.

Subject: **O.A. No. 515/2022 titled as Dharamvir V/s State of Haryana & Ors. Pending before Hon'ble NGT.**

Sir,

On the above cited subject, it is submitted that the drains and sewerage chamber in Industrial Area Johron, Kala Amb are cleaned from time to time by Industrial Area Development Agency. Recently, cleaning of sewerage chamber and drains has been done on 02.01.2024, 30.01.2024 and 02.02.2024 in which an expenditure of Rs 56300.00 has been incurred.

This is for your kind information please.

Yours faithfully,

(Rachit Sharma)
Member Secretary,
SWCA Kala Amb,
Distt. Sirmour, H.P.

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY (KIDC)
C/o Common Facility Centre, Kala Amb, Distt. Sirmour, H.P.
Email : kidc.cetp@gmail.com

Ref. No. :- KIDC/-

Dated: 01.03.2024

To

The General Manager

District Industries Center, DIC

Nahan, District Sirmour, H.P.

Subject: Submission of monthly progress report of CETP Kala Amb.

Sir,

With reference to above, please find enclosed herewith progress report on CETP Kala Amb for the month of ending February 2024 on the prescribed format as under:

Status of compliance and operation of the CETPs

Town	No. of Industries	Industrial Discharge	Status of ETPs	Status of CETPs
Kala Amb	55 (Only pharma industries have been covered in 1st Phase)	**0.65 MLD** Total Capacity **2.5 MLD**	It pertains to HPPCB.	Construction work of CETP Kala Amb has been completed & UC Issued.

Since above project is based on MBBR technology which is a combined stream of Industrial Effluent and Municipal sewage in the ration of **(0.80 MLD:1.70 MLD)** i.e., Municipal effluent is two third of total effluent load so project cannot be run until municipal sewage is made available. Which is essential for bacteria/sludge formation.

The Progress report for the month of February shows the work done on the following aspects.

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY (KIDC)
C/o Common Facility Centre, Kala Amb, Distt. Sirmour, H.P.
Email : kidc.cetp@gmail.com

Ref. No. :- KIDC/-

1. As advised in the District Level meeting, we have lifted about 15 Tankers of municipal sewage and mixed it with the industrial effluent already stored.
2. We have resumed lifting of effluent from our member industries to CETP Kala-Amb w.e.f. 04-12-2023. Till present time we have received approx 700 KL effluent (Waste water) from our member industry and 450 KL has been leave in outlet tank after treatment. We have presently engaged two water tankers duly fitted with GPS.
3. 50 M^3 (60000 Pcs) MBBR Plastic media and 25 Qtl Cow Dung is being used for growth of Bacteria in MBBR Tank.
4. Aeration process is going on 24x7.
5. KIDC need fund per month Rs. 8.84 lakhs from Jal Shakati Vibhag for smooth functioning of CETP Kala Amb.

We will discharge water outside only when treated properly. KIDC has already finalized new contactor, he shall undertake Operation & Maintenance (O&M) of the aforementioned CETP for a period of one year to be effective from 01.04.2023 up to 31.03.2024.

Thanking you.

(C.S. Pushkarna)

Chairman, KIDC Kala Amb

Cc to

1. The Member Secretary, SWCA Kala Amb, Tehsil Nahan, District Sirmour HP.
2. The Regional Officer, HPSPCB Paonta Sahib, District Sirmour HP.

H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 12340901/W-12116 **23/04/2024**

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **19/04/2024** from **Atul Parmar , EE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **FINAL OUTLET INTO TREATED WATER TANK** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, SIrmour, Nahan** Distt. **Sirmaur**, H.P. **173030** on dated **18/04/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **19/04/2024** to **23/04/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	Oil and Grease	BDL	mg/L	10	--
2	Ammonical Nitrogen	0.0	mg/L	50	Within Permissible Limit
3	Sulphide	BDL	mg/L	2	--
4	pH	7.95		6.0-9.0	Within Permissible Limit
5	TSS	6.0	mg/L	100	Within Permissible Limit
6	BOD	9.50	mg/L	30	Within Permissible Limit
7	Phenolic Compounds(as C6H5OH)	0.30	mg/L	1	Within Permissible Limit
8	Total Phosphate	3.60	mg/L	5	Within Permissible Limit
9	COD	108.0	mg/L	250	Within Permissible Limit
10	Arsenic	ND	mg/L	0.2	--
11	Hexavalent Chromium	BDL	mg/L	0.1	--
12	Mercury	ND	mg/L	0.01	--

13	Lead	0.07	mg/L	0.1	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB140**

Signed this on **23/04/2024**

Remarks of Lab Head:

Dr Kuldeep Negi, SO
(State Board Analyst)
RL Paonta

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Paonta

To:

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY
Ogli, Nahan, SIrmour, Nahan,
Distt.Sirmaur, H.P.173030

Water Polluting Industries in Kala Amb

Sr. No.	Name of the unit	Address	Category	Industry Type	Catchment Area	Daily Waste Water Generation (KL)	Mode of Treatment	Effluent Treatment System Details	Final Mode of Disposal	Compliance Status
1	Adwin Pharma.	Vill. Rampur Jattan, Kala Amb.	Orange	Pharmaceutical formulation	Jattan Wala	3	ETP of Capacity 4 KLD	ETP followed by Evaporator of capacity 150 litters/hr	ZLD	Complying
2	AGV Fenestration (P) ltd.	Vill. Johron, Kala Amb.	Red	Aluminium door window	Jattan Wala	0.5	ETP of Capacity 3 KLD	ETP	Gardening within plant premises	Complying
3	Alps Communications	Village Jattan Wala, Trilokpur Road, Kala Amb	Orange	Pharmaceutical formulation	Jattan Wala	2	ETP of Capacity 3 KLD	ETP followed by Evaporator of capacity 400 litters/hr	ZLD	Complying
4	Art N Glass, Unit-I	Village Johron, Kala Amb	Orange	Laminated and Toughened glass	Jattan Wala	1.5	ETP of Capacity 5 KLD, STP of capacity 15 KLD	ETP	Gardening within plant premises	Complying
5	Art-N-Glass unit II	Vill Johron, kala Amb	Orange	Laminated and Toughened glass	Jattan Wala	1.5	ETP of Capacity 5 KLD	ETP	Gardening within plant premises	Complying
6	Axsys Solutions	Village Johron, Kala Amb	Red	Surface Metal Treatment	Jattan Wala	1.5	ETP of Capacity 4 KLD	ETP	Gardening within plant premises	Complying
7	Blue star Ltd, Unit-II	Village Manthapal, Kala Amb	Green	AC Assembly only	Jattan Wala	8	2 Nos of STPs of Capacity 15 KLD each	STP	Gardening within plant premises	Complying
8	BROP	Village Ogli, Trilokpur Road, Kala Amb	Orange	Disinfectants & Ointments	Jattan Wala	0.8	ETP of capacity 1.5 KLD	ETP followed by Evaporator of capacity 500 litters/hr	ZLD	Complying
9	C S Zircon Product.	Village Rampur Jattan, Trilokpur Road, Kala Amb.	Red	Zircon Products	Jattan Wala	20	ETP of Capacity 30 KLD	ETP	Reused in Process	Complying
10	Geeta Industries	Vill. Ogli, Trilokpur Road, Kala Amb.	Red	Industry involving metal treatment or process	Jattan Wala	3	ETP of Capacity 4 KLD	ETP followed by RO of capacity 500 litters/hr	Reused in Process	Complying
11	Gold Plus Himachal Safety Glass.	Village Johron, Kala Amb	Orange	Laminated/Toughened Glass (Cutting and Heat Treatment only)	Jattan Wala	1	ETP of Capacity 2 KLD	ETP	Gardening within plant premises	Complying
12	MMG Healthcare.	Vill. Johron Kala Amb.	Orange	Pharmaceutical formulation	Jattan Wala	2	ETP of Capacity 12 KLD	ETP	Reused in Process	Complying
13	Oscar Remedies	Vill. Johron Kala Amb.	Orange	Pharmaceutical formulation	Jattan Wala	1.5	ETP of Capacity 4.5 KLD	ETP	Reused in Process	1st Show Cause notice Issued
14	Ovation Remides.	Village Johron, Kala Amb.	Orange	Pharmaceutical formulation	Jattan Wala	1	ETP of Capacity 5 KLD	ETP	Reused in Process	1st Show Cause notice Issued
15	Pidilite Industries (Unit-III)	Rampur Jattan, Kala Amb	Orange	Adhesive Monomer Based products	Jattan Wala	35	ETP cum STP of Capacity 50 KLD	RO System, MBR of capacity 24 KLD, ATFD of capacity 100 kg per hour	ZLD	Complying
16	Pidilite Industry Ltd., (Unit-II)	Johoron, Kala Amb, Distt. Sirmour.	Orange	Synthetic resins	Jattan Wala	44	ETP cum STP of Capacity 75 KLD	ETP cum STP	Gardening within plant premises	Complying
17	Rich Gravsis Pvt. Ltd	Village Manthapal, Kala Amb	Orange	Non - Diary Whip Cream	Jattan Wala	80	ETP cum STP of Capacity 150 KLD	ETP cum STP	Gardening/irrigation on nearby land aquired by unit	Complying
18	Ruchira Paper Mills Ltd. (Writing Ppaer Unit)	Trilokpur Road Kala Amb.	Red	Pulp and Paper	Jattan Wala	4000	ETP cum STP of Capacity 11000 KLD			Complying
19	Ruchira Paper Mills Ltd. (Kraft Paper Unit)	Kala Amb, Distt. Sirmour HP.	Red	Pulp and Paper	Jattan Wala			ETP cum STP	Discharge in drain	Complying

Water Polluting Industries in Kala Amb

Sr. No.	Name of the unit	Address	Category	Industry Type	Catchment Area	Daily Waste Water Generation (KL)	Mode of Treatment	Effluent Treatment System Details	Final Mode of Disposal	Compliance Status
20	Saboo Cylinder.	Ind Area Kala Amb.	Orange	LPG Cylinders	Jattan Wala	7	ETP of Capacity 10 KLD, STP of capacity 35 KLD	ETP, STP	Reused in Process and gardening	Complying
21	Sagar Katha Factory	Trilokpur Road Kala Amb.	Orange	Kath Manufacturing	Jattan Wala	10	ETP of Capacity 12 KLD	ETP	Reused in Process	Complying
22	Sarv Biolab (P) ltd.	Village Rampur Jattan, Trilokpur Road, Kala Amb.	Orange	Herbal Extraction	Jattan Wala	37	ETP of Capacity 50 KLD	Dual Stage RO, Evaporator	ZLD	Complying
23	SBS Biotech. Unit -I	Vill. Rampur Jattan, Nahan Road, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	0.5	ETP of Capacity 5 KLD	ETP	Gardening within plant premises	Complying
24	Sheela Foam.	Nahan Road, Kala Amb.	Green	Mattresses	Jattan Wala	13	STP of Capacity 25 KLD	STP	Gardening within plant premises	Complying
25	Shree Krishna Steelage (P) ltd.	Trilokpur Road Kala Amb	Red	Surface Metal Treatment	Jattan Wala	3.5	ETP of Capacity 5 KLD	ETP	Reused/Recycle	Complying
26	Siddhi Vinayak Industries	Village Johron, Kala Amb	Orange	Pharmacuetical formulation	Jattan Wala	1	ETP of capacity 5 KLD	Evaporator after ETP		Complying
27	SNS Corporation Unit-II	Village Rampur Jattan, Nahan Road, Kala Amb	Red	Galvanization process	Moginand	2	ETP of Capacity 4 KLD	RO of capacity 100 litters per hour	Reused in Process	Complying
28	Systole Remidies.	Vill. Ogli, Trilokpur Road, Kala Amb	Orange	Pharmacuetical formulation	Ogli	2	ETP of Capacity 15 KLD	ETP	Gardening within plant premises	1st Show Cause notice Issued
29	Vinay Packaging (Athens Lab)	Vill. Rampurjattan, Nahan Road, Kala Amb	Orange	Pharmacuetical formulation	Moginand	1.5	ETP of Capacity 10 KLD	ETP	Gardening within plant premises	Complying
30	Virgo Industries	Village Rampurjattan, Kala Amb	Red	Laminated Sheets and Boards	Jattan Wala	21	ETPcum STP of Capacity 60 KLD	ETP	Reused/Recycle	Complying
31	Accura Care Pharmaceuticals (P) ltd.	Vill. Moginand, Kala Amb.	Orange	Pharmacuetical formulation	Moginand	2	ETP of Capacity 10 KLD	ETP	RO System for Resued/recycle	1st Show Cause notice Issued
32	Blue Star Ltd, Unit-I	Village Moginand, Kala Amb	Green	Air Conditioner Assembly	Moginand	25	STP of Capacity 50 KLD	STP	Irrigation/Gardenin g within unit premises	Complying
33	Care Cosmetic.	Vill. Moginand Kala Amb	Orange	Cosmetic Products	Moginand	0.2	ETP of Capacity 3 KLD	ETP	Gardening within plant premises	Complying
34	Elnova Pharma	Village Moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	7	ETP of Capacity 15 KLD	ETP	Reused within unit for gardening and cleaning activities	Complying
35	Gnosis Pharma.	Vill. Moginand Kala Amb	Orange	Pharmacuetical formulation	Moginand	8	ETP-cum-STP of Capacity 20 KLD	ETP cum STP	Reused within unit for gardening . cooling tower and toilet flushing	1st Show Cause notice Issued
36	Indkus biotech india	Village moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	5	ETP of Capacity 10 KLD	2 Nos Evaporator after ETP		Complying
37	Indo Rama Engineers	Village Moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	3.5	ETP of Capacity 5 KLD	Evaporator after ETP		Complying
38	Integrated Lab	Moginand Kala Amb.	Orange	Pharmacuetical formulation	Moginand	2.4	Comman ETP of Capacity 3 KLD	ETP	Gardening within plant premises	Complying
39	Welcure Remedies	Moginand Kala Amb.	Orange	Pharmacuetical formulation						
40	KAG Industries	Village Moginand, Kala Amb	Orange	Food and food processing	Moginand	ETP- 10 KLD STP- 2 KLD	ETP of Capacity 50 KLD STP of capacity 10 KLD	ETP and STP	Reused in Toilet Flueshing, Gardening	Complying
41	Konark Enterprises.	Vill. Moginand Kala Amb	Red	Street Light Manufacturing	Moginand	2	ETP of Capacity 5 KLD	ETP	Gardening within plant premises	Complying
42	Konark Fixtures	Village Moginand, Kala Amb	Red	Aluminum Die Casting manufactuing	Moginand	14	ETP cum STP of Capacity 25 KLD	ETP cum STP	Reused in gardening activties and colloing towers	Complying

Water Polluting Industries in Kala Amb

Sr. No.	Name of the unit	Address	Category	Industry Type	Catchment Area	Daily Waste Water Generation (KL)	Mode of Treatment	Effluent Treatment System Details	Final Mode of Disposal	Compliance Status
43	Konark Herbal & Health Care	Village Moginand, Kala Amb	Orange	Herbal Extraction	Moginand	5 5	ETP cum STP of Capacity 30 KLD	ETP cum STP	Gardening within plant premises	Complying
44	Konark Poducts	village Moginand, Kala amb	Red	Street Light Manufacturing	Moginand	4 5	ETP cum STP of Capacity 5 KLD	ETP cum STP	Irrigation /gardeningwithin unit premises	Complying
45	Medisys Biotech Private Limited	Moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	1	ETP of Capacity 2 KLD	ETP	Gardening activites	Complying
46	Phoenix Udyog	Kala Amb, Distt Sirmour HP	Red	Sheet Metal Fabrication	Moginand	4 5	ETP of Capacity 10 KLD	ETP	Reused within plant in cooling towers	Complying
47	Pidilite Industry Ltd.(Unit -I)	Village Moginand, Kala Amb	Orange	Monomer Based Adhesive manufacturer	Moginand	5	STP of Capacity 15 KLD	STP	Reused within plant in gardening and toilet Flushing	Complying
48	Sozin Flora Pharma.(AMN Lifescience)	Village Moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	12	ETP cum STP of Capacity 14 KLD	ETP cum STP	Gardening within plant premises	Complying
49	Sunvet Pharma Private Limited	Village Moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	2	ETP of Capacity 5 KLD	ETP	Used for irrigation /gardening activities within unit premises	Complying
50	Indo Phyto Chem	Mauza Rampur Jattan, Nahan Road, Kala Amb	Orange	Herbal Extraction	Moginand	0 7	ETP of capacity 10 KLD	Evaporator after ETP		Complying
51	Biologic Inc	Vill Ogli, Suketi Road, Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	1	Evaporator	Evaporator		Complying
52	Insight Soft Labz	Suketi Road Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	2	ETP of Capacity 4 KLD	Evaporator after ETP		Complying
53	Protech Telelinks	Suketi Road Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	1	ETP of Capacity 5 KLD	ETP	Used for irrigation activities within unit premises	Complying
54	Shivam Enterprises	Suketi Road Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	2 5	ETP of Capacity 10 KLD	ETP		Complying
55	Symbiosis Pharmaceuticals	Suketi Road, Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	9	ETP cum STP of Capacity 20 KLD	ETP cum STP	Used for gardening and disosed through CETP	Complying
56	Candour Pharmaceuticals	Suketi Road, Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	1	ETP of Capacity 5 KLD	Evaporator after ETP	Reused in gardening activties	Complying
57	Algen Healthcare	Sadhora Road, Kala Amb (Near SPT Industries)	Orange	Pharmacuetical formulation	Sadhora Road	2	ETP of capacity 12 KLD followed by Evaporator	Evaporator after ETP		Complying
58	Aqua Parental	Village Khari, Sadhora Road, Kala Amb	Orange	Pharmacuetical formulation	Sadhora Road	6	ETP of Capacity 20 KLD	ETP	Irrigation within unit premises	Complying
59	Himachal Polyolefins	Village Khari, Sadhora Road, Kala Amb	Orange	Lime manufacturing	Sadhora Road	30	ETP of Capacity 40 KLD	ETP	Reused in slaker, slaking process	Complying
60	Orison Pharma International	Vill Ogli, Sadhora Road, Kala Amb	Orange	Pharmacuetical formulation	Sadhora Road	1	ETP of Capacity 5 KLD	ETP	Reused within plant for irrigation activities	Complying
61	Primus Pharmaceutical	Village Kheri, Sadhora Road, Kala Amb	Orange	Pharmacuetical formulation	Sadhora Road	1 5	ETP of Capacity 3 KLD	ETP	Reused in cooling towers and gardening activities	1st Show Cause notice Issued
62	SPT Industries	Village Ogli, Sadhora Road, Kala Amb	Orange	Aluminnum profile manufacturer	Sadhora Road	1	ETP of Capacity 2 KLD	ETP	Gardening activites	Complying
63	UB Bisucits Pvt Ltd	Village Khari, Sadhora road, Kala Amb	Orange	Bakery and confectionery	Sadhora Road	ETP- 8 KLD STP- 7 KLD	ETP of Capacity 10 KLD STP of capacity 10 KLD	ETP and STP	Reused within plant for gardning activites	Complying
64	JMM Laboratories	Sadhora Road Kala Amb	Orange	Pharmacuetical formulation	Sadhora Road	4	ETP of Capacity 8 KLD	ETP	Reused within plant for irrigation activities	Complying

Water Polluting Industries in Kala Amb

Sr. No.	Name of the unit	Address	Category	Industry Type	Catchment Area	Daily Waste Water Generation (KL)	Mode of Treatment	Effluent Treatment System Details	Final Mode of Disposal	Compliance Status
65	Digital Vision	Village Ogli, Kala Amb	Orange	Pharmacuetical formulation	Ogli	1 2	ETP of Capacity 2 5 KLD	ETP	Reused in gardening activites	Complying
66	Helpzyn Pharma	Nahan Road, Kala Amb	Orange	Pharmacuetical formulation	Ogli	2	ETP of capacity 5 KLD	Evaporator after ETP		Complying
67	Myron Industries	Village Ogli, Nahan Road, Kala Amb	Red	Electric Ceiling Fan's Manufacturer	Ogli	0 5	ETP of Capacity 1 KLD	ETP	Recycle/Reuse	Complying
68	Progressive Industries	Village Ogli, Nahan Road, Kala Amb	Orange	LPG Cylinders	Ogli	2	ETP of Capacity 7 KLD	ETP	Gardening activites within unit	Complying
69	Vashishat Chemical	Nahan Road Kala Amb	Orange	Lime manufacturing	Ogli	42	ETP of Capacity 50 KLD	ETP	Recycled	Complying
70	Events Corporation, Unit-II	Village Ogli, Nahan Road, Kala Amb	Orange	Pharmacuetical formulation	Ogli	2	ETP of capacity 4 KLD	ETP	Gardening activites within unit	Unit Closed
71	Bimal Industries unit-II	IA kala amb	Red	Aluminum Milk Canes and Water Coolers	Khairi	2 8	ETP of Capacity 5 KLD	Evaporator after ETP		Complying
72	GMT Machine Tools	Village Johron, Kala Amb	Orange	Pharmacuetical formulation	Khairi	3	ETP of Capacity 5 KLD	ETP	Reused with unit for irrigation activites	Complying
73	Grampus Laboratories.	Vill. Johoron, Kala Amb.	Orange	Pharmacuetical formulation	Khairi	4	ETP of Capacity 10 KLD	ETP	Used for gardening activities	Complying
74	Him Sagar Laboratories.	Village Kheri, Trilokpur Road, Kala Amb.	Orange	Pharmacuetical formulation	Khairi	1	ETP of Capacity 2 KLD	Evaporator after ETP		Complying
75	JHS Svendgard Laboratories ltd.	Village Kheri, Trilokpur Road, Kala Amb.	Orange	Mouthwash, toothpaste and teeth whitening gel	Khairi	3	ETP of Capacity 50 KLD STP of capacity 10 KLD	ETP and STP	Ruesed within plant for gardening activities	Complying
76	MBC Industries	Kala Amb	Orange	Pharmacuetical formulation	Khairi	1 5	ETP of Capacity 5 KLD	ETP	Gardening activities	1st Show Cause notice Issued
77	MK Auto Clutch Co	Villahe Kheri, Kala Amb	Red	Auto Parts	Khairi	1	ETP of Capacity 2 KLD	ETP	Gardening activites and cooling tower	Complying
78	Pashupati Spinning & Weaving Mills.	Village Kheri, Trilokpur Road, Kala Amb	Red	Polyster Yarn manufacturing	Khairi	ETP-180 STP- 10	ETP of Capacity 200 KLD STP- 20 KLD	ETP and STP	Gardening activities witih unit premises	Complying
79	Pioneer Embroideries.	Vill. Kheri, Kala Amb	Orange	Dyed Yarn/Thread (without dyeing and processing)	Khairi	16	STP of Capacity 40 KLD	STP	Reused within unit for irrigation activities	Complying
80	Pushkar Pharma.	Village Kheri, Meerpur Road, Kala Amb	Orange	Pharmacuetical formulation	Khairi	1 5	ETP of Capacity 3 KLD	ETP	Irrigation within unit premises	Complying
81	Sai Corporation	Village Johron, Kala Amb	Orange	Cosmetic Productsm, cleaner, detergent, spray	Khairi	10	ETP cum STP of Capacity 20 KLD	ETP cum STP	Gardening and toilet flushing	Complying
82	Sai Tech Pharmaceuticals.	Vill. Kheri Trilokpur Road, Kala Amb	Orange	Pharmacuetical formulation	Khairi	ETP- 20	ETP of Capacity 20 KLD, STP of capacity 15 KLD	ETP and STP		Complying
83	Varav Biogenesysis P. Ltd	Village Johron, Kala Amb	Orange	Pharmacuetical formulation	Khairi	2	ETP of Capacity 6 KLD	ETP	Used in toilet flushing	Complying
84	Vidyasha Pharmaceuticals	Vilage Johron, Kala Amb	Orange	Pharmacuetical formulation	Khairi	2	ETP of capacity 5 KLD	Evaporator after ETP		Complying
85	Indo Herbal Extractions	Village Meerpur, Kala Amb	Orange	Herbal Extraction	Meerpur	1	ETP of capacity 5 KLD	Evaporator after ETP		Complying
86	Metero Decorative	Sudhora Road, Kala Amn	Orange	MDF Board, Particle Board and Aluminum Composite Panels	Sadhora Road	11	ETP of capacity 70 KLD	ETP	Reused within plant for irrigation activities	Complying

Water Polluting Industries in Kala Amb										
Sr. No.	Name of the unit	Address	Category	Industry Type	Catchment Area	Daily Waste Water Generation (KL)	Mode of Treatment	Effluent Treatment System Details	Final Mode of Disposal	Compliance Status
87	Vellinton Healthcare	Rampur Jattan, Kala Amb	Orange	Pharmacuetical formulation	Jattan Wala	2.5	ETP of capacity 15 KLD	ETP	Reused within plant for irrigation activities	Complying
88	Mediking Lifescience	Suketi Road, Kala Amb.	Orange	Pharmacuetical formulation	Suketi Road	3	ETP of capacity 5 KLD	ETP	Gardening activites within unit and toilet flushing	Complying
89	Ayush Herbal & Healthcare Unit II	Suketi Road, Kala Amb.	Orange	Herbal Extraction	Suketi Road	3	ETP of capacity 5 KLD	ETP	Used in gardening activities	Complying
90	Kirvsy Pharmaceuticals Pvt. Ltd	Suketi Road, Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	4	ETP cum STP of capacity 8 KLD	ETP cum STP	Used in gardening activities	Complying
91	Dsa remedies pvt. Ltd	Vilage Moginand, Kala Amb	Orange	Pharmacuetical formulation	Moginand	0.2	Evaporator	Evaporator only		Complying
92	Caspion Pharma	Suketi Road, Kala Amb.	Orange	Pharmacuetical formulation	Suketi Road	1.5	ETP of capacity 5 KLD	ETP cum STP	Reused within plant for irrigation activities	Complying
93	Somadil Biotech	Sudhora Road, Kala Amn	Orange	Pharmacuetical formulation	Sadhora Road	3	ETP cum STP of capacity 5 KLD	ETP	Gardening within unit	Complying
94	Shree Krishna Packaging	Trilokpur Road Kala Amb	Red	LPG Cylinders	Khairi	1.5	ETP of capacity 3 KLD	ETP	Recyled/Reuse	Complying
95	Alencure Biotech	Suketi Road Kala Amb	Orange	Pharmacuetical formulation	Suketi Road	2	ETP of capacity 5 KLD	ETP	Reused within plant for irrigation activities	1st Show Cause notice Issued
96	HK Industries	Village Kheri, Trilokpur Road	Red	Cookware and Pressure cooker manufacturing	Khairi	1.5	ETP of capacity 2 KLD	ETP	Used in gardening activities	Complying
97	Sunstar Industries	Village Johron, Kala Amb	Red	assembly of Electric Iron, Fans and Mixer/Grinder	Johron	3	ETP of capacity 5 KLD	ETP	Used for gradening activities within unit	Complying
98	SG Engineer	Meerpur kolta Road, Kala Amb	Red	Prefabricated Shelters	Meerpur Kolta	1	ETP of capacity 2 KLD	ETP	Used for gradening activities within unit	Complying
99	Nibvir Pharma	Suketi Road kala Amb	Orange	Pharmacuetical formulation	Suketi Road	1	ETP of capacity 5 KLD	ETP	Reused in gardening activities	Complying
100	Enrobage India Pvt Ltd	Nahan Road, Kala Amb	Orange	Pharmacuetical formulation	Nahan Raod	0.4	Evaporator of capacity 45 litters per hour	Evaporator		Complying
101	Astrazen Pharmaceuticals	Mainthapal, Kala Amb	Orange	Pharmacuetical formulation	Mainthapal	1	ETP of capacity 3 KLD	RO after ETP	Recyled/Reuse	1st Show Cause notice Issued
102	Himalyan College (Maa Sarswati Educational Trust)	Sudhora Road, Kala Amn	Red	Educational Institute	Suketi Road	100	STP of capacity 150 KLD	STP	Used for irrigation activities within premises	Complying
103	Rajshree Fabrics	Trilokpur Road Kala Amb	Green	Non Woven Fabrics	Rampur Jattan	4	STP of capacity 10 KLD	STP	Gardening activites within unit premises	Complying
104	Vimal Industries	Rampur Jattan, Kala Amb	Orange	Non Woven Spun Bond Fabric	Rampur Jattan	4	STP of capacity 10 KLD	STP	Gardening activites within unit premises	Complying
105	Anagad Enterprises	Trilokpur Road Kala Amb	Orange	Card Board Boxed and allied boxes components	Rampur Jattan	ETP- 0.5 STP- 3.6	ETP of capacity 1 KLD, STP of capacity 10 KLD	ETP and STP	Gardening activites within unit premises	Complying

H.P. STATE POLLUTION CONTROL BOARD
Regional Laboratory, HIMUDA Colony, Shubhkhera,
Paonta Sahib, Distt. Sirmour (H.P.) PIN-173025,
Telephone & Fax No.: 01704-223445
E-mail: pcblabpaonta@gmail.com

HPSPCB

LiFE Lifestyle for Environment

REPORT NO. W-2219 **Date: 12-10-2023**

ISSUED TO: The Assistant Environmental Engineer,
HP State Pollution Control Board,
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 26-09-2023

Description of sample: ***Study Sample of Final Outlet of ETP of M/s Ruchira Papers Ltd.***

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	7.70		22	PA	--	mg/l
2	Conductivity	--	µmho/cm	23	T. Alkalinity	--	mg/l
3	TSS	10.0	mg/l	24	TKN	--	mg/l
4	COD	104.0	mg/l	25	Turbidity	--	NTU
5	BOD	7.5	mg/l	26	NO_2-N	--	mg/l
6	O&G	--	mg/l	27	Boron	--	mg/l
7	Sulphate(SO_4)	--	mg/l	28	Temperature (T)	--	mg/l
8	NO_3-N	--	mg/l	29	Fluoride (F)	--	mg/l
9	Chloride (Cl)	--	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	--	mg/l	31	Potassium(K)	--	mg/l
11	Total Hardness	--	mg/l	32	Phenol	--	mg/l
12	Total Iron (Fe)	--	mg/l	33	Sulphide (S)	--	mg/l
13	Total Chromium	--	mg/l	34	Chlorine	--	mg/l
14	Zinc (Zn)	--	mg/l	35	NH_3-N	--	mg/l
15	Copper (Cu)	--	mg/l	36	Chromium $^{+6}$	--	mg/l
16	Total Cyanide	--	mg/l	37	$T.PO_4$	--	mg/l
17	Nickel (Ni)	--	mg/l	38	Ca Hardness	--	mg/l
18	Lead (Pb)	--	mg/l	39	Mg Hardness	--	mg/l
19	Cadmium (Cd)		mg/l	40	TC	--	MPN/100 ml
20	Aldrin	--	mg/l	41	FC	--	MPN/100 ml
21	Dieldrin	--	mg/l	42	FS	--	MPN/100 ml

State Board Analyst

H.P. STATE POLLUTION CONTROL BOARD

Regional Laboratory, HIMUDA Colony, Shubhkhera,
Paonta Sahib, Distt. Sirmour (H.P.) PIN-173025,
Telephone & Fax No.: 01704-223445
E-mail: pcblabpaonta@gmail.com

HPSPCB

LiFE Lifestyle for Environment

REPORT NO. W-2218 **Date: 12-10-2023**

ISSUED TO: The Assistant Environmental Engineer,
HP State Pollution Control Board,
HIMUDA Colony, Shubhkhera, Paonta Sahib.

Sample received on : 26-09-2023

Description of sample: ***Study Sample of primary aeration tank of ETP of M/s Ruchira Papers Ltd.***

S.No.	Parameter	Results	Unit	S.No.	Parameter	Results	Unit
1	pH	--		22	PA	--	mg/l
2	Conductivity	--	µmho/cm	23	T. Alkalinity	--	mg/l
3	**TSS (MLSS)**	**3336.0**	mg/l	24	TKN	--	mg/l
4	COD	--	mg/l	25	Turbidity	--	NTU
5	BOD	--	mg/l	26	NO_2-N	--	mg/l
6	O&G	--	mg/l	27	Boron	--	mg/l
7	Sulphate(SO_4)	--	mg/l	28	Temperature (T)	--	mg/l
8	NO_3-N	--	mg/l	29	Fluoride (F)	--	mg/l
9	Chloride (Cl)	--	mg/l	30	Vanadium as V	--	mg/l
10	Sodium (Na)	--	mg/l	31	Potassium(K)	--	mg/l
11	Total Hardness	--	mg/l	32	Phenol	--	mg/l
12	Total Iron (Fe)	--	mg/l	33	Sulphide (S)	--	mg/l
13	Total Chromium	--	mg/l	34	Chlorine	--	mg/l
14	Zinc (Zn)	--	mg/l	35	NH_3-N	--	mg/l
15	Copper (Cu)	--	mg/l	36	Chromium $^{+6}$	--	mg/l
16	Total Cyanide	--	mg/l	37	T.PO_4	--	mg/l
17	Nickel (Ni)	--	mg/l	38	Ca Hardness	--	mg/l
18	Lead (Pb)	--	mg/l	39	Mg Hardness	--	mg/l
19	Cadmium (Cd)		mg/l	40	TC	--	MPN/100 ml
20	Aldrin	--	mg/l	41	FC	--	MPN/100 ml
21	Dieldrin	--	mg/l	42	FS	--	MPN/100 ml

State Board Analyst

submit that at the time of sampling by Joint Inspection Committee parallel sample was collected by State Pollution Control Board (Himachal Pradesh) and by us. This collected samples were send to Environmental (Protection) Act 1986 / NABL approved lab & Copy of results are enclosed herewith for your reference and record please. (Annexure-1 Enclosed).

We are to further submit that Used Spent oil in the only hazardous waste being generated and sent to Shivalik Solid Waste Management Ltd, who is authorized recycler. Our plant is based on E C F pulp bleaching technology system and we have CLO2 (Chlorine-Dioxide) plant. We want to further clarify that, lime sludge, being generated in chemical recovery plant is being processed through lime Kiln being installed to comply with EIA clearance grated to the Company.

Regarding our OCEMS system, it was calibrated on 10.09.2023 and during the inspection of OCEM system by the Committee as and when the prob put in untreated effluent the system generated alerts have been received by us, which itself proves the authenticity of OCEM system being installed at the point of discharge of treated effluent. (Copies of above alerts are enclosed herewith for your ready reference). Moreover, after the inspection, this system again calibrated on 08/10/2023 & at the time of re-calibration no deviation was noticed by the vendor. The copy calibration report along with copies of alerts are attached herewith as Annexure- II.

We would like to further submit that we are discharging the treated water in drain and agriculture land after meeting the prescribed norms of HPPCB and CPCB notified under the E(P) A.

HANU Scientific

Website: - www.hanuscientific.com

Certificate of Calibration
Issued By: Hanu Scientific
Date of issue: 08-10-2023

Certificate No. Hanu/WQMS/E&H/025
Valid till 07-01-2024

Customer	:	Ruchira Papers Ltd.
Location	:	Kala Amb
State	:	Himachal Pradesh

Instrument Details: -

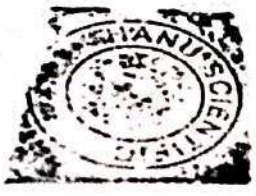
Sr. No.	Description	Location	Manufacturer	Model No.	Serial No.	Procedure
1	WQMS	ETP	Endress + Hauser	CM442-5K11/0	T2018F05G00	Lab Analysis

Parameter Details: -

Sr. No.	Parameter	Sampling result	Value Pre-Calibration	Value Post-Calibration
1	pH	7.25	7.6	7.25
2	COD	128.6	137.2	128.1
3	BOD	14.2	15.1	14.3
4	TSS	25.5	27.0	25.6

Comments: -

1. pH sensor is calibrated with buffer solution 4.0/7.0/9.0.
2. Optical lens of COD/BOD/TSS sensor cleaned with solutions.
3. Calibration is done as per sample result.
4. Flow meter is calibrated with clamp on ultrasonic type flow meter.



Issuer Authority
Rajan Singh

Dedicated Analytical Solutions
HANU Scientific E-mail: sales@hanuscientific.com
Present Address155- B, B-10, First Floor,
Sector- 34, Noida- 201307
India

hanuscientific@gmail.com

Registered Address: - A 1, OJASWI COMPLEX, 0, BALLUPUR CHOWK, Uttarakhand, 248001

SHRI OM TESTING & RESEARCH LABORATORY

Plot No. 296, 1st FNG Road, Sector-121, Ghari Chaukhandi, Noida - 201301
Web.: www.shriomlab.com, www.shriomlab.in

N.A.B.L. Accredited, ISO 9001, ISO 14001 & ISO 45001 Certified Laboratory

TEST REPORT

Report Code no.: EMTS/LAB/17102023/03 **Issue Date : 17.10.2023**

Issue to: M/s Ruchira Papers Limited,
Trilokpur Road, Kala Amb, Sirmour (H.P.)

SAMPLING & ANALYSIS

Sample Drawn	Mr Ajay Singh
Sample Description	ETP Outlet
Sample Drawn On	25/09/2023
Sample Quantity	2 Liter
Analysis Duration	25/09/2023-29/09/2023

TEST RESULTS

S. No.	Parameter	Test Method	Results	Units	Standard Limit
1	pH	IS:3025(Part-11)	7.38	--	5.5-8.5
2	Hexavalent Chromium	APHA-23rd Ed 2017	ND	mg/l	0.10
3	TDS	IS:3025(Part-17)	1810.0	mg/l	2100.0
4	TSS	IS-3025(P-16)	20.0	mg/l	Max. 100
5	Oil & Grease	IS:3025(Part-44)	0.62	mg/l	10.0
6	Cyanide	APHA-23rd Ed.-2017	ND	mg/l	0.1
7	Chemical Oxygen Demand	APHA-23rd Ed.-2017	120.0	mg/l	Max. 250
8	Biological Oxygen Demand	APHA-23rd Ed.-2017	9.0	mg/l	Max 30
9	Phenolic Comp.	APHA-23rd Ed.-2017	Nil	mg/l	1.0
10	Mercury	APHA-23rd Ed.-2017	ND	mg/l	0.1
11	Lead	APHA-23rd Ed.-2017	ND	mg/l	0.1
12	Arsenic	APHA-23rd Ed.-2017	ND	mg/l	0.1

ND- Not Detectable

*****End of Report*****

Shri Om Testing & Research Laboratory

Authorized Signatory
Technical Manager

Note: 1.The results indicated only refer to the tested sample and listed parameters and do not endorse any product. The customer asked for the above tests only.
2. This certificate shall not be reproduced wholly or in part without prior written consent of the laboratory.
3. This certificate shall not be used in any advertising media or as evidence in the court of Law without prior written consent of the laboratory.
4. The samples received shall be destroyed after 30 days from the date of issue of the certificate unless specified otherwise and sample for biological testing will be destroyed after 7 days of testing.

Vipin Gupta

From: GLENS <alert@glensserver.com>
Sent: 25 September 2023 11:16
To: glenssupport@knowledgelens.com; Vipin Gupta
Subject: ALERT: EXCEEDANCE ALERT INTIMATION FOR Ruchira Papers Limited,Kala Amb,Himachal Pradesh

Hi Sir,

Exceedance has been detected for the following parameters.

1. ETP_Outlet - BOD value 56.87 mg/l Against Standard of 30 mg/l MONDAY, 25-SEP-2023 10:45.
2. ETP_Outlet - COD value 437.12 mg/l Against Standard of 250 mg/l MONDAY, 25-SEP-2023 10:45.

For Exceedance Alarms, Please e-mail details for the reason and action taken to restore normalcy to glens@knowledgelens.com.

Regards,
GLens Team

This is an automatically generated e-mail. If there is any discrepancy with above information, Please call GLENS Team or drop a mail to glens@knowledgelens.com .

Vipin Gupta

From: GLENS <alert@glensserver.com>
Sent: 25 September 2023 11:31
To: glenssupport@knowledgelens.com; Vipin Gupta
Subject: ALERT: EXCEEDANCE ALERT INTIMATION FOR Ruchira Papers Limited,Kala Amb,Himachal Pradesh

Hi Sir,

Exceedance has been detected for the following parameters.

1. ETP_Outlet - BOD value 171.14 mg/l Against Standard of 30 mg/l MONDAY, 25-SEP-2023 11:00.

For Exceedance Alarms, Please e-mail details for the reason and action taken to restore normalcy to glens@knowledgelens.com.

Regards,
GLens Team

This is an automatically generated e-mail. If there is any discrepancy with above information, Please call GLENS Team or drop a mail to glens@knowledgelens.com .

Vipin Gupta

From:	GLENS <alert@glensserver.com>
Sent:	25 September 2023 12:01
To:	glenssupport@knowledgelens.com; Vipin Gupta
Subject:	ALERT: EXCEEDANCE ALERT INTIMATION FOR Ruchira Papers Limited,Kala Amb,Himachal Pradesh

Hi Sir,

Exceedance has been detected for the following parameters.

1. ETP_Outlet - BOD value 158.1 mg/l Against Standard of 30 mg/l MONDAY, 25-SEP-2023 11:30.
2. ETP_Outlet - pH value 9.44 pH Against Standard of 5.5 pH to 9.0 pH MONDAY, 25-SEP-2023 11:30.

For Exceedance Alarms, Please e-mail details for the reason and action taken to restore normalcy to glens@knowledgelens.com.

Regards,
GLens Team

This is an automatically generated e-mail. If there is any discrepancy with above information, Please call GLENS Team or drop a mail to glens@knowledgelens.com .

H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 39815/W-11955 **10/04/2024**

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **28/03/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final Outlet of ETP** of **Ruchira Papers Ltd (Kraft Paper Unit), 139 Tirlokpur Road Kala Amb Nahan Distt Sirmour---Kala Amb, Nahan** Distt. **Sirmaur**, H.P. **173030** on dated **27/03/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **28/03/2024** to **10/04/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	pH	7.45		NA	NA
2	TSS	7.0	mg/L	NA	NA
3	COD	136.0	mg/L	NA	NA
4	BOD	14.00	mg/L	NA	NA

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB,HPPCB**

Signed this on **10/04/2024**

Remarks of Lab Head:

Dr Kuldeep Negi, SO
(State Board Analyst)
RL Paonta

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Paonta

To:
Ruchira Papers Ltd (Kraft Paper Unit)
139 Tirlokpur Road Kala Amb Nahan Distt Sirmour---Kala Amb, Nahan,
Distt.Sirmaur, H.P.173030

In The Court of Yash Jaluka, I.A.S. Sub Divisional Magistrate, Naraingarh

Case No	Case Type	D.o.I	D.o. Order	Village.
19	133 Crpc	11.03.2024	12.04.2024	Dera KalaAmb

Name of the Parties

1.

Usha Rani W/o Parveen kumar Present Sarpanch, Gram Panchayat Kala Amb, Tehsil Naraingarh Distt Ambala.

Plaintiff

V/s

Ruchira Paper Mill, Kala Amb, Tehsil Nahan Distt Sirmour Through Manager.

Respondent

2.

The Kala Amb Chamber of Commerce and Industries, Kala Amb Through its Secretary Ashok Kumar

Plaintiff

Vs

1. Singh Ram 2. Rajpal 3. Ramesh Kumar 4. Suresh Kumar S/o Jiwan Ram R/o Vill Dera Tehsil Naraingarh Distt Ambala.

Respondent

Brief Fact

There are several industries located in Nahan Subdivision, Sirmour district, Himachal Pradesh, which borders Naraingarh subdivision, and Kala Amb area in particular. The industries have been discharging their waste water into the drain represented by Khasra number 278//30,village Rampur Jattan, Hadbast number 139 of Jamabandi year 2013-14, marked as Gair Mumkin Khala as per the revenue record of Sirmour district. The water in the said drain passes through

village Dera, situated within Naraingarh subdivision and used to flow into the Markanda river for a long time, the exact duration of which is disputed. Respondents in the second suit, Ram Singh, Raj Pal, Ramesh Kumar, Suresh Kumar, sons of Jiwan Ram, R/o Dera, Tehsil Naraingarh have blocked the flow of the water through their land comprised of khasra numbers 51/11, 20/2, 52//15, 16/1. The injunction application of the respondents was dismissed by the civil court vide order dated 23.01.2023 as 'question related to public interest'. However, the order of the civil court does not express any opinion on the merits of the application.

The petitioners in the first suit, as well as the petitioner in the second suit, plead that the waste water from the industries is causing nuisance to residents of the area. However, the cause of the same is different as per the two suits. While the petitioners in the first suit allege that the nuisance is caused due to the action of the Ruchira Paper Mills, the petitioners in the second suit argue that the same is caused due to the blockage of water flow by respondents in the second suit.

As the matters were related, the Court clubbed both the cases. After Hearing counsel of parties following conditional order were issued

On 02.04.2024, counsel for Ruchira Paper Mills and Kala Amb Chamber of Commerce appeared. Counsel for the petitioners in the first case, Usha Rani vs Ruchira Paper Mills appeared, along with residents of Shiv Colony, Kala Amb.

I heard both the parties. Residents of the affected colony have also filed their statements in the court along with videos and photographs of the discharge flowing through their habitations.

Counsel for the Ruchira Paper Mills and Kala Amb Chamber of Commerce argue that the nuisance is caused due to the violation of their right of easement, and that it is not solely the onus of the concerned industry as several other parties discharge their water into the said drain. However, they have not shown any evidence to prove the same and hence are given an opportunity to show cause by the next date.

On perusal of the matter on record and hearing all the parties, the following points emerged:

1. That there is an emergent danger to the public health and right to life of several residents of the Shiv Colony, Kala Amb, due to the flow of the waste water.
2. The claim by the counsel for Ruchira Paper Mills that the water is treated as per norms does not prima facie stand as they plead in their suit, in paras 4, 5, 6 that there is a danger of nuisance and epidemic being caused due to this waste water.

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2. The claim by the counsel for Ruchira Paper Mills that the water is treated as per norms does not prima facie stand as they plead in their suit, in paras 4, 5, 6 that there is a danger of nuisance and epidemic being caused due to this waste water.

Due to the above, I issued a conditional order u/s 133, CrPC, directing Ruchira Paper Mills and other industries discharging their effluents in the drain 278//30 to immediately stop from doing so till further orders of the Court. They were also directed to immediately drain the water already stagnant in the residential areas. The Regional Officer, Himachal Pradesh Pollution Control Board, Sirmour was directed to ensure compliance of this order in light of the emergent danger to public health and to ensure that the Fundamental Right to Life, under Article 21 of the Constitution of India is secured. Respondents in the second suit, Ram Singh and Ors., were ordered to remove the said obstruction in their lands immediately or to show cause why this order should not be made absolute. SHO Naraingarh was directed to ensure compliance of this order. Regional Officer, Himachal Pradesh Pollution Control Board, Sirmour, was directed, u/s 139, CrPC to present a report to this Court, examining the quality of the discharge by the industries in question and if they comply with the environmental standards, within one week. Regional Officer, Haryana State Pollution Control Board, Ambala, was ordered, u/s 139 to report to this Court whether the water flowing through the residential areas or into the Markanda, meet the necessary environmental standards.

After issuing Conditional order also ordered to be summon second respondent Singh Ram & Ors.

Final hearing to examine the cause shown by various parties to the suit was conducted today.

The counsels for all the parties in the 2 suits were present. The counsel for Singh Ram S/o Jiwan filed the Vakalatnama and appeared, along with Singh Ram in person. The expert evidence of Regional Officer, Haryana State Pollution Control Board, Ambala (hereinafter referred to as RO, HSPCB) and Regional Officer, Himachal State Pollution Control Board, Paonta Sahib, was also admitted.

The counsel for Usha Rani and Ors. along with Usha Rani and residents of Shiv Colony, KalaAmb argued that the factories in question have not drained water as directed in the conditional order issued by this Court. They have also not stopped discharging the water as per the conditional order, which is continuing the nuisance caused to them.

The counsel for Singh Ram, submitted on record a rent agreement between Ruchira Papers Ltd. (RPL) and some landowners, which stipulated that there was an annual payment for 90,000 for the use of portions of the private land for flow of effluents into the Markanda River. This agreement was extended several times, and the payment was stopped in 2021. The counsel for Singh Ram argued that the flow of water causes nuisance to the landowners, damaging their crops and there is no payment of damages or compensation for the same by Ruchira Papers. Furthermore, there is a large tract of land owned by Ruchira Papers Ltd, beside the land owned by Singh Ram and that can be used for the flow of water.

The counsel for RPL, in their written reply, argued that the petitioner Usha Rani has filed the petition in connivance with Singh Ram with the intention to extort money from RPL. Further, it was argued by the counsel for RPL that the Court does not have jurisdiction in matters related to water and air pollution as per the order of the Hon'ble Supreme Court in State of Madhya Pradesh vs Kedia Leather and Liquor Private Ltd (Case 151-158 of 1996, decided on 19/08/2003. Since, the matter is also related to an inter-state water issue, the jurisdiction of the Court is barred under Article 262 of the Constitution of India. A civil suit, Singh Ram and Ors vs Liaison Ruchira Paper Mills bearing civil suit number 524/2022 was filed before the civil court which did not issue any interim order on the plea of Singh Ram. RPL has installed an Effluent Treatment Plant in its premises and the same has been approved by the Himachal Pradesh authorities.

The RO, HSPCB filed the report under section 139, which states the matter is also pending before the Hon'ble NGT, bearing O.A. number 515/2022 titled as Dharamvir vs State of Haryana and Ors. The NGT has constituted a joint committee, which has carried out several inspections and sampling at various locations. The Jattan Wala Nala is a natural drain which is carrying untreated domestic as well as industrial sewage and effluent from both Haryana and Himachal Pradesh. Further, a joint sampling over 10 days was done by the Irrigation and HSPCB, the results of which show that the 'water quality of river Markanda is further deteriorating after mixing/merging of Jatton Walla nallah and Jattonwala nallah is not meeting the prescribed standards which proves that untreated domestic effluent generating from Kala Amb area of State of Haryana and Himachal Pradesh both and Industrial effluent generating from industries located in Kala Amb area of State of Himachal Pradesh is being discharged into it. Also this office is monitoring the water quality of Jattonwala nallah on monthly basis and as per the latest report issued by HSPCB Laboratory at Panchkula vide A/R No. 4501 dated 15.02.2024, it is establishing that Jattonwala nallah is not meeting the prescribed standards.'

Order

I have heard all parties and perused the evidence submitted on file.

On the question of jurisdiction of this Court vis-à-vis the citing made by the counsel for RPL, the argument is rejected. The Hon'ble Supreme Court, in its judgement has stated that '*While as noted above the provisions of Section 133 of the Code are in the nature of preventive measures, the provisions contained in the two Acts are not only curative but also preventive and penal. The provisions appear to be mutually exclusive and the question of one replacing the other does not arise. Above being the position, the High Court was not justified in holding that there was any implied repeal of Section 133 of the Code. The appeals deserve to be allowed to the extent indicated above, which we direct.*' Furthermore, the bar imposed by Article 62 does not arise as this Court is not competent or intent upon adjudicating upon the sharing of water between states but merely dealing with public nuisance. Hence, this Court has the necessary jurisdiction to adjudicate and issue orders in this case to ameliorate any public nuisance.

The expert evidence submitted by the RO, HSPCB establishes that the Jatton Wala Nallah fails to meet environmental standards and as per the detailed report, the Biological Oxygen Demand (BOD) is extremely high, which makes the water unfit for even bathing purposes. The discharge of this Nallah is flowing into several residential areas, due to the blockage caused by Singh Ram and Ors on his land bearing Khasra number 51//11, 20/2, 52//15, 16/1.

Based on the above, the following absolute orders are issued under section 138 of the Criminal Procedure Code:

1. The Kala Amb Chamber of Commerce is directed to drain out the water which has stagnated in the residential areas of Dera and Kala Amb villages of Haryana within 7 days of issuance of this order in order to safeguard the Fundamental Right to Life and Liberty under Article 21 of the Constitution of India, of the residents of the villages. The drained out water is to be discharged into the JattanWala Nallah as per the prescribed environmental standards. The SHO Naraingarh, BD & PO Naraingarh and RO, HSPCB Ambala shall ensure compliance of this direction and submit a compliance report to this Court within 10 days of issuance of this order.
2. The respondents Singh Ram, Raj Pal, Ramesh Kumar and Suresh Kumar, sons of Jiwan Ram, R/O Dera, Naraingarh, Ambala are directed to clear the blockage in their land, allowing the flow of the Nallah, within 7 days of passing of this order. They are further directed, under section 143 CrPC, to not cause such blockage in the future. SHO Naraingarh and BD&PO Naraingarh are to ensure compliance of this order and submit a compliance report to this Court within 10 days.
3. Ruchira Papers Ltd is directed to divert the flow of the water, currently passing through the lands of respondents Singh Ram and Ors, through their own lands adjacent to the lands of the respondents, based on the principle of Polluter Pays, as held by the Hon'ble Supreme Court in several judgements, including Indian Council for Enviro-Legal Action vs Union of India JT1996(2) 196, Vellore Citizens Welfare Forum v Union of India and Ors. JT 1996(7) SC 375, MC Mehta v Union of India, 1996 SCC 711. This is to be completed within 2 months of passing of this order. RO, HSPCB and BDPO Naraingarh are directed to file compliance report in this Court.

All parties are further informed that failure to comply with the above orders is an offence under section 141 of the CrPC and punishable under section 188 of the IPC.

Date:- 12.04.2024

Sub Divisional Magistrate,
Naraingarh.

Endst No 573-585 Dated 15/4/2024

A Copy of above orders is forwarded to following for information & necessary action please :-

1.Chairman, Haryana State Pollution Control Board,

2. District Magistrate, Ambala.

3. District Magistrate, Sirmour, Himachal Pardesh.

4. Superintendent of Police, Ambala

5. Sub Divisional Magistrate, Nahan, Distt Sirmour

6. R.O. Pollution Control Board Ambala

7. R.O. Pollution Control Board Sirmour Himachal Pardesh.

8. S.H.O. Naraingarh

9. The Kala Amb Chamber of Commerce and Industries, Kala Amb

10.. Block Development & Panchayat Officer, Naraingarh.

11. Smt. Usha Rani, Sarpanch, Gram Panchayat, Kala-Amb

12. Sh. Singh Ram 2. Rajpal 3. Ramesh Kumar 4. Suresh Kumar S/o Jiwan Ram R/o Vill Dera Tehsil Naraingarh Distt Ambala

12. Ruchira Paper Mill, Kala Amb, Tehsil Nahan Distt Sirmour Through Manager.

Sub Divisional Magistrate,

Naraingarh.

H. P. STATE POLLUTION CONTROL BOARD

Regional Office, HIMUDA Complex, Shubhkhera, Paonta Sahib
E-mail- pcbropaonta1@gmail.com, Ph. No. 01704-225870

No. PCB/RO(Pt)/Rich Product & Solutions Pvt. Ltd/2022- 1160 Dated: 16.08.2023

To

M/s Rich Product & Solutions Pvt. Ltd
Village Ogli, Nahan Road,
Kala Amb, Distt Sirmour H.P.

Subject: **Regarding compliance of CPCB guidelines to submit Irrigation Management Plan.**

This is in reference to Renewal of consent to Operate applied by your unit vide application no. 8834819, dated 27.03.2023 in which the disposal method of treated water of ETP is mentioned as irrigation/gardening.

Whereas, CPCB has issued Guidelines for Utilisation of Treated Effluent in Irrigation dated September 2019 for disposal of treated effluent water for irrigation. The copy of guidelines is enclosed as Annexure-1.

Therefore, you are hereby directed through this letter to submit compliance of above-mentioned guidelines and submit Irrigation Management Plan within 15 days positively.

Treat it as Most Urgent

Encl: As above

Regional Officer
HPSPCB, Paonta Sahib

HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD
Regional Office, Paonta Sahib, HIMUDA Colony, Shubhkhera
Tehsil Paonta Sahib, District Sirmaur, H.P
Email Id: pcbropaonta1@gmail.com, Phone: 01704-225870

No PCB/RO/(Pt)/M/s Rich Products & Solutions Pvt Ltd/2023- 2524 **Dated:** 08.12.2023

To

M/s Rich Products & Solutions Pvt Ltd
Kala Amb
Tehsil Nahan, Distt Sirmaur (HP)

Sub: Notice under Water (Prevention and Control of Pollution) Act, 1974.

This is in reference to the sampling from the Final Outlet of ETP conducted by State Board Official on dated **08.10.2023** in your unit. In this context, the sample of treated trade effluent / domestic effluent / water / waste water of your unit was collected from **Final Outlet of ETP.**

The lab analysis results of the same vide Lab Analysis **Report No. W-2260 dated 05.12.2023** vide which parameter **TSS, COD and BOD** are not meeting the prescribed limits (copies of the same enclosed). This establishes that the waste water treatment system is either not being operated /maintained properly or is not effective enough to treat the waste water from your unit and requires proper & regular operation, modification, proper maintenance, up-gradation or capacity enhancement.

And whereas the above mentioned facts tantamount to the violation of the provisions of Water (Prevention and Control of Pollution) Act, 1974 and Consent granted by the State Board there under constituting a cognizable offence.

However, before proceeding an action against you in the matter, you are hereby directed to show cause within **15 days** as to why your Consent/ Renewal of Consent not be refused / withdrawn and legal and penal action as mentioned above should not be initiated for the utter disregard toward the environment besides disconnection of power supply.

You are also hereby directed to provide adequate pollution control devices and improve the functioning of effluent treatment plant and bring down the parameters within the prescribed limits as prescribed in the Environment (Protection) Act, 1986.

Kindly treat it as most urgent.

Encl: as above

Regional Officer
HPSPCB, Paonta Sahib

o/c

HIMACHAL POLYOLEFINS LIMITED

("An ISO 9001 : 2015, ISO 14001 : 2015, OHSAS 18001 : 2007
ISO 22000 : 2005 , WHO GMP and cGMP certified Company"

Adm. Office : 21-22, REGENCY CHAMBERS, NEXT TO NANDI CINEMA,
NATIONAL LIBRARY ROAD, BANDRA (WEST), MUMBAI PIN-400050
M. : 98201-92587

February 21, 2024

The Regional Officer,
Himachal Pradesh State Pollution Control Board,
Regional Office, Poanta Sahib
Dist Sirmour,

Sub: Show Cause notice under Water (Prevention and Control of Pollution) Act,1974 and HWMR Rules 2016/.

Dear Sir,

This refers to your letter number HPSPCB/RO/Paonta/Notice file/2019-3065-67 dated 14/02/2024 on the subject cited above.

Vide this show-cause notice we have been alleged that we are violating the provisions of Water Act,1974 and HWMR 2016. The said allegations are based on the joint Physical inspection, of River Markanda Bank (KALA-AMB-Naraingarh Road), in which it was found that there is illegal dumping of process waste material i.e. lime waste powder/calcium waste powder on the both banks of River Markanda downstream of Kala AM+-Sudhora Bridge on Kala Amb to Naraingarh Road part of Haryana.

We hereby submit that we are complying all the relevant provisions of all the relevant act in relation to Pollution control. We also had obtained the consent to operate under section 25 /26 of Water Act,1974 and under section 21 of Air Act,1981 from the department of pollution control in the month of December-2023 which is valid upto 31/03/2026. We attach here the copy of the same for your kind reference.

As pollution in the River Markanda is concerned, we submit that the said site mentioned in your show-cause notice is about five kilometer away from our manufacturing site situated at village khari, Asgarpur Majra, Yamunanagar Raod, Kala Amb, Dist Sirmour, Himachal Pradesh.

Further, we submit that in our manufacturing process very little by-product is generated which is in the form of high purity calcium carbonate. The whole byproduct is piled at designated location in our factory. This generation of this process byproduct is being sold to few customers in the area. We are not throwing this process byproduct anywhere on any public land or in any water body. We hereby attach here to the full records of this process byproduct generated, customer-wise sale of this product during the last one year for your kind reference and verification.

We further categorically deny that the dumped process waste on both the banks does not belong to us in any way and are not aware of its source on the bank of this River Markanda.

We do hope that our above submission clarify our position on the matter and would be pleased to furnish any further reply/clarification in the matter.

Thanking you,

Yours Faithfully,

For Himachal Polyolefins Limited

21/02/2024

Dr Virender Bhardwaj,

General Manager-Quality

HIMACHAL POLYOLEFINS LIMITED

Vill. Khari,Near Asgarpur Majra
Yamuna Nagar Road, Kala Amb - 173030 (HP)
CIN: U24114HP1994PLC014726

SLACKED LIME

Stock Item Register
1-Apr-23 to 21-Feb-24

Date	Particulars	Vch Type	Vch No.	QTY	AMT
02-Apr-23	JAGDAMBA CHEMICALS	GST SALES	23-24/0003	14.740 MT.	13266.00
04-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0010	15.410 MT.	13869.00
04-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0011	16.110 MT.	14499.00
04-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0012	15.550 MT.	13995.00
10-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0040	16.800 MT.	15120.00
10-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0041	16.380 MT.	14742.00
14-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0057	16.060 MT.	14454.00
14-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0059	16.670 MT.	15003.00
26-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0108	15.300 MT.	13770.00
26-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0109	17.290 MT.	15561.00
29-Apr-23	M.I INDUSTRIES	GST SALES	23-24/0124	18.140 MT.	16326.00
05-May-23	M.I INDUSTRIES	GST SALES	23-24/0147	14.090 MT.	12681.00
05-May-23	M.I INDUSTRIES	GST SALES	23-24/0148	16.450 MT.	14805.00
05-May-23	M.I INDUSTRIES	GST SALES	23-24/0149	15.680 MT.	14112.00
26-May-23	M.I INDUSTRIES	GST SALES	23-24/0234	12.430 MT.	11187.00
26-May-23	M.I INDUSTRIES	GST SALES	23-24/0235	12.570 MT.	11313.00
05-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0280	15.890 MT.	14301.00
06-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0293	13.290 MT.	11961.00
06-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0292	14.380 MT.	12942.00
07-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0294	14.840 MT.	13356.00
08-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0299	13.920 MT.	12528.00
08-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0300	14.430 MT.	12987.00
09-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0305	15.800 MT.	14220.00
09-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0306	15.330 MT.	13797.00
09-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0307	14.800 MT.	13320.00
14-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0333	14.730 MT.	13257.00
14-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0334	14.820 MT.	13338.00
14-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0335	13.930 MT.	12537.00
24-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0378	13.500 MT.	12150.00
24-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0379	14.880 MT.	13392.00
25-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0383	13.130 MT.	11817.00
25-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0384	15.600 MT.	14040.00
27-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0390	13.280 MT.	11952.00
27-Jun-23	M.I INDUSTRIES	GST SALES	23-24/0391	12.660 MT.	11394.00
02-Jul-23	M.I INDUSTRIES	GST SALES	23-24/0406	13.220 MT.	11898.00
02-Jul-23	M.I INDUSTRIES	GST SALES	23-24/0407	11.790 MT.	10611.00
02-Jul-23	M.I INDUSTRIES	GST SALES	23-24/0408	13.140 MT.	11826.00
22-Sep-23	M.I INDUSTRIES	GST SALES	23-24/0761	15.660 MT.	14094.00

22-Sep-23	M.I INDUSTRIES	GST SALES	23-24/0762	15.970 MT.	14373.00
23-Sep-23	M.I INDUSTRIES	GST SALES	23-24/0765	12.440 MT.	11196.00
04-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0811	11.070 MT.	9963.00
04-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0812	16.040 MT.	14436.00
04-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0813	6.000 MT.	5400.00
07-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0831	17.210 MT.	15489.00
07-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0832	16.890 MT.	15201.00
09-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0839	16.020 MT.	14418.00
10-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0843	13.580 MT.	12222.00
12-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0850	15.370 MT.	13833.00
12-Oct-23	M.I INDUSTRIES	GST SALES	23-24/0851	16.080 MT.	14472.00
02-Nov-23	M.I INDUSTRIES	GST SALES	23-24/0940	17.260 MT.	15534.00
02-Nov-23	M.I INDUSTRIES	GST SALES	23-24/0941	18.380 MT.	16542.00
11-Nov-23	M.I INDUSTRIES	GST SALES	23-24/0986	17.790 MT.	16011.00
11-Nov-23	M.I INDUSTRIES	GST SALES	23-24/0987	16.550 MT.	14895.00
27-Nov-23	JAGDAMBA CHEMICALS	GST SALES	23-24/1049	13.740 MT.	12366.00
29-Nov-23	M.I INDUSTRIES	GST SALES	23-24/1063	14.360 MT.	12924.00
30-Nov-23	M.I INDUSTRIES	GST SALES	23-24/1068	16.120 MT.	14508.00
30-Nov-23	M.I INDUSTRIES	GST SALES	23-24/1069	16.220 MT.	14598.00
10-Dec-23	VEDIKA INDUSTRIES	GST SALES	23-24/1115	11.010 MT.	6606.00
18-Dec-23	M.I INDUSTRIES	GST SALES	23-24/1153	15.530 MT.	13977.00
18-Dec-23	M.I INDUSTRIES	GST SALES	23-24/1154	14.400 MT.	12960.00
29-Dec-23	M.I INDUSTRIES	GST SALES	23-24/1211	14.790 MT.	13311.00
29-Dec-23	M.I INDUSTRIES	GST SALES	23-24/1212	16.830 MT.	15147.00
04-Jan-24	VEDIKA INDUSTRIES	GST SALES	23-24/1249	9.470 MT.	5682.00
15-Jan-24	M.I INDUSTRIES	GST SALES	23-24/1287	16.130 MT.	14517.00
15-Jan-24	M.I INDUSTRIES	GST SALES	23-24/1288	15.360 MT.	13824.00
19-Jan-24	M.I INDUSTRIES	GST SALES	23-24/1310	16.430 MT.	14787.00
19-Jan-24	M.I INDUSTRIES	GST SALES	23-24/1311	16.220 MT.	14598.00
19-Jan-24	VEDIKA INDUSTRIES	GST SALES	23-24/1316	10.410 MT.	6246.00
27-Jan-24	VEDIKA INDUSTRIES	GST SALES	23-24/1356	8.520 MT.	5112.00
02-Feb-24	M.I INDUSTRIES	GST SALES	23-24/1390	15.040 MT.	13536.00
12-Feb-24	M.I INDUSTRIES	GST SALES	23-24/1449	14.940 MT.	13446.00
17-Feb-24	VEDIKA INDUSTRIES	GST SALES	23-24/1485	8.930 MT.	5358.00
				1053.790 MT.	933909.00

HIMACHAL POLYOLEFINS LIMITED

Vill. Khari,Near Asgarpur Majra
Yamuna Nagar Road, Kala Amb - 173030 (HP)
CIN: U24114HP1994PLC014726

SLACKED LIME

Stock Item Register
1-Apr-22 to 31-Mar-23

Date	Particulars	Vch Type	Vch No.	QTY	AMT
05-Apr-22	AMIT TRADING CO	GST SALES	22-23/0022	31.000 MT.	27900.00
17-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0066	16.860 MT.	15174.00
17-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0067	17.300 MT.	15570.00
21-Apr-22	AMIT TRADING CO	GST SALES	22-23/0086	2.770 MT.	9695.00
23-Apr-22	AMIT TRADING CO	GST SALES	22-23/0092	0.930 MT.	3255.00
23-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0093	16.230 MT.	14607.00
23-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0094	17.340 MT.	15606.00
26-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0109	16.760 MT.	15084.00
26-Apr-22	M.I INDUSTRIES	GST SALES	22-23/0110	17.060 MT.	15354.00
14-May-22	AMIT TRADING CO	GST SALES	22-23/0181	2.240 MT.	7840.00
19-May-22	M.I INDUSTRIES	GST SALES	22-23/0200	15.730 MT.	14157.00
21-May-22	M.I INDUSTRIES	GST SALES	22-23/0206	15.770 MT.	14193.00
21-May-22	M.I INDUSTRIES	GST SALES	22-23/0207	15.810 MT.	14229.00
21-May-22	AMIT TRADING CO	GST SALES	22-23/0208	2.870 MT.	10045.00
27-May-22	M.I INDUSTRIES	GST SALES	22-23/0226	12.880 MT.	11592.00
27-May-22	M.I INDUSTRIES	GST SALES	22-23/0227	13.600 MT.	12240.00
03-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0256	13.430 MT.	12087.00
03-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0257	13.370 MT.	12033.00
10-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0293	13.860 MT.	12474.00
14-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0309	12.930 MT.	11637.00
15-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0317	16.290 MT.	14661.00
19-Jun-22	JAGDAMBA CHEMICALS	GST SALES	22-23/0334	15.930 MT.	14337.00
20-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0336	16.830 MT.	15147.00
20-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0337	14.830 MT.	13347.00
20-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0338	15.760 MT.	14184.00
22-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0343	12.210 MT.	10989.00
22-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0344	14.840 MT.	13356.00
22-Jun-22	M.I INDUSTRIES	GST SALES	22-23/0345	15.730 MT.	14157.00
23-Jun-22	JAGDAMBA CHEMICALS	GST SALES	22-23/0350	14.380 MT.	12942.00
01-Jul-22	AMIT TRADING CO	GST SALES	22-23/0386	9.550 MT.	33425.00
05-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0404	16.130 MT.	14517.00
05-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0405	15.390 MT.	13851.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0414	15.220 MT.	13698.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0415	16.180 MT.	14562.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0416	12.900 MT.	11610.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0417	14.940 MT.	13446.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0418	14.440 MT.	12996.00
07-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0419	13.930 MT.	12537.00

08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0420	15.700 MT.	14130.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0421	13.500 MT.	12150.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0422	15.350 MT.	13815.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0426	14.270 MT.	12843.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0427	15.700 MT.	14130.00
08-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0428	14.550 MT.	13095.00
11-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0445	13.760 MT.	12384.00
11-Jul-22	M.I INDUSTRIES	GST SALES	22-23/0446	13.910 MT.	12519.00
30-Jul-22	AMIT TRADING CO	GST SALES	22-23/0535	14.950 MT.	13455.00
16-Aug-22	M.I INDUSTRIES	GST SALES	22-23/0602	14.900 MT.	13311.00
16-Aug-22	M.I INDUSTRIES	GST SALES	22-23/0603	16.430 MT.	14787.00
29-Aug-22	AMIT TRADING CO	GST SALES	22-23/0660	11.400 MT.	10260.00
10-Sep-22	AMIT TRADING CO	GST SALES	22-23/0710	8.600 MT.	7740.00
18-Sep-22	M.I INDUSTRIES	GST SALES	22-23/0743	14.330 MT.	12897.00
03-Oct-22	M.I INDUSTRIES	GST SALES	22-23/0808	13.760 MT.	12384.00
13-Oct-22	AMIT TRADING CO	GST SALES	22-23/0855	27.700 MT.	24930.00
13-Oct-22	M.I INDUSTRIES	GST SALES	22-23/0856	15.160 MT.	13644.00
22-Oct-22	AMIT TRADING CO	GST SALES	22-23/0882	9.000 MT.	8100.00
01-Nov-22	M.I INDUSTRIES	GST SALES	22-23/0908	12.880 MT.	11592.00
01-Nov-22	M.I INDUSTRIES	GST SALES	22-23/0909	12.680 MT.	11412.00
16-Nov-22	AMIT TRADING CO	GST SALES	22-23/0957	3.700 MT.	3330.00
28-Nov-22	AMIT TRADING CO	GST SALES	22-23/1003	17.350 MT.	15615.00
07-Dec-22	M.I INDUSTRIES	GST SALES	22-23/1065	13.790 MT.	12411.00
26-Dec-22	Cash	GST SALES	22-23/1138	7.890 MT.	7101.00
28-Dec-22	AMIT TRADING CO	GST SALES	22-23/1150	17.560 MT.	15804.00
29-Dec-22	M.I INDUSTRIES	GST SALES	22-23/1151	13.740 MT.	12366.00
02-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1168	13.580 MT.	12222.00
02-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1169	15.630 MT.	14067.00
03-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1173	14.630 MT.	13167.00
04-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1177	13.680 MT.	12312.00
05-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1181	14.360 MT.	12924.00
10-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1193	15.740 MT.	14166.00
10-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1194	16.150 MT.	14535.00
22-Jan-23	JAGDAMBA CHEMICALS	GST SALES	22-23/1241	14.500 MT.	13050.00
22-Jan-23	M.I INDUSTRIES	GST SALES	22-23/1242	14.470 MT.	13023.00
11-Feb-23	JAGDAMBA CHEMICALS	GST SALES	22-23/1329	12.200 MT.	10980.00
06-Mar-23	M.I INDUSTRIES	GST SALES	22-23/1406	18.380 MT.	16542.00
06-Mar-23	M.I INDUSTRIES	GST SALES	22-23/1407	14.990 MT.	13491.00
30-Mar-23	JAGDAMBA CHEMICALS	GST SALES	22-23/1512	14.820 MT.	13338.00
				1089.91	1028556

CONTROLLED COPY 326

HIMACHAL POLYOLEFINS LIMITED,

Kala Amb, HP.

DISPOSAL AND REPROCESSING OF WATER POLICY

Himachal Polyolefins Limited, Kala Amb (HP) is manufacuring PCC by using lime stone as raw material. During manufacuring of PCC, we have sieving process and approximelty 1 to 3 percent material is retained on sieve and again which is low value product for animal feed and other industruies. Further, we declare that no chemical hazrad is produced during manufacuring of calcium carbonate. Process water used in the cleaning of tanks also reprocessed in the manufacuring. Hence no watse material and hazzard is genrated in whole manuafcuring of calcium carbonate. Also company will compaly all norms of ISO 14001 as well as ISO 45001 and follow all rules and regulations of HP State Pollution Control Board during running plant.

Date of Preparation:	**01.09.2023**	
Next due date of Revision:	**01.08.2025**	
Prepared By:	**Reviewed By:**	**Approved By:**
Name: TAMANA	**Name:** PARAMJEET	**Name:** DR VIRENDER
Designation:	**Designation:**	**Designation:**

CONTROLLED COPY

HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P. India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
01/01/2024			
To	90 MT	Vinay	
31/01/2024			

Total of Month - 90 MT

Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

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HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P. India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/12/2023			
To	75 MT		
31/12/2023			

Total of Month - 75 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

CONTROLLED COPY

HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P.
India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/11/2023			
TO	125 MT	DM	
30/11/2023			

Total of Month - 125 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

CONTROLLED COPY

HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P.
India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/10/2023			
To	130 MT		
31/10/2023			

Total of Month - 130 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

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HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P.
India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/09/2023			
To	42 MT		
30/09/2023			

Total of Month - 42 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

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HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P.
India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
1/08/2023			
To	50 MT	PM	
31/8/2023			

Total of Month - 50 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

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HIMACHAL POLYOLEFINS LIMITED

Vill. Khairi, Near Asgarpur Majra, Yamuna Nagar Road, Kala Amb, Distt. Sirmour, H.P. India – 173030. (An ISO 9001/14001/45001&FSSC 22000 Certified Company).
Mobile Number: 7027862701 and Email ID: - E-mail: gmp@himpol.com.

Total Waste (Grit) Recovered in 1 Month (at Seive Shaker) During Manufacturing of PCC

Date	Quantity	Observed By	Remarks
10/07/2023			
To	55 MT		
31/07/2023			

Total of Month - 55 MT
Maximum Deviation - 1-3% of final output

Verified By:

Format No.-HPL/PR/029-05

HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD
Regional Office, Paonta Sahib, HIMUDA Colony, Shubhkhera
Teh, Paonta Sahib, District Sirmaur, H.P
Email Id: pcbropaonta@gmail.com, Phone: 01704-225870

HPSPCB

No PCB/RO (Pt)/Himachal Polyolefins/2024- 3164 **Dated:** 20.02.2024

To

M/s Himachal Polyolefins Limited
Village Ogli, Yamuna Nagar Road Kala Amb
Tehsil Nahan, Distt. Sirmaur, H.P

Subject: Show Cause Notice under Water (Prevention & Control of Pollution) Act, 1974.

This is in reference to the inspection carried out by joint committee in the matter of OA No. 515/2022 of your unit on 19.02.2023.

Whereas, following observations have been made during the inspection of your unit:

1. As per condition of consent granted to you vide application no. 8746732 dated 20.11.2023 valid till 31.03.2026, you are authorized to Recycle treated water. However, it has been observed that, waste water after treatment was being discharged open on the land within the unit premises through a dedicated drain. Photographs are attached herewith.

And whereas, the above mentioned facts tantamount to the violation of provisions contained in section 25 of Water (Prevention & Control of Pollution) Act, 1974 and Consent granted by the State Board there under constituting a cognizable offence.

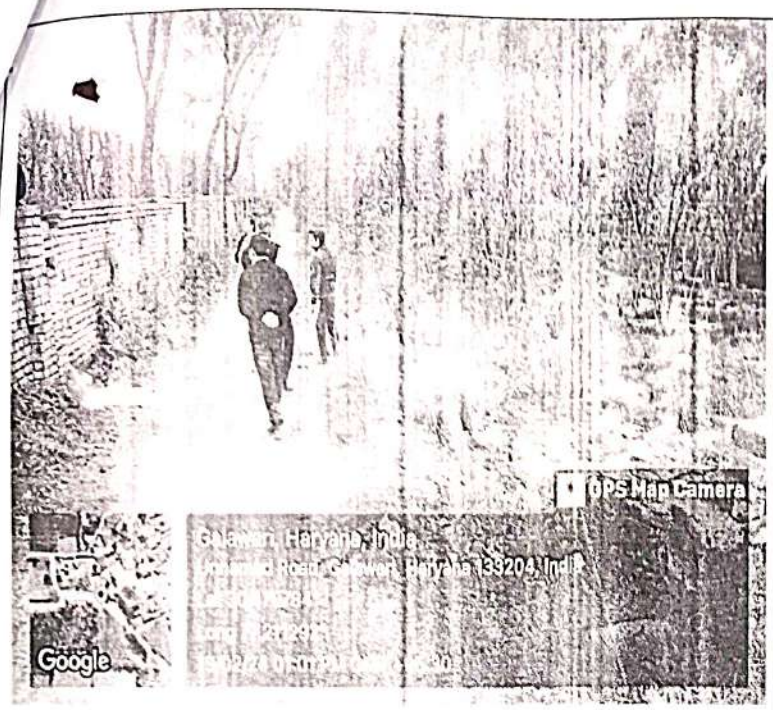
However, before proceeding against you finally in the matter, you are hereby directed to ***1. Establish the reason for above observations. 2. Immediately stop discharging treated water on the land***. You are further directed to show cause within 07 days after receipt of this notice as to why waste water was being discharged open on the land without permission, and why legal and penal action against you shall not be taken for the utmost disregard towards environment besides imposing environmental compensation.

Please note that in the event of failure to comply and unsatisfactory deposition, with above directions, action proposed as above shall be initiated as per relevant provisions of law

Treat it as most urgent

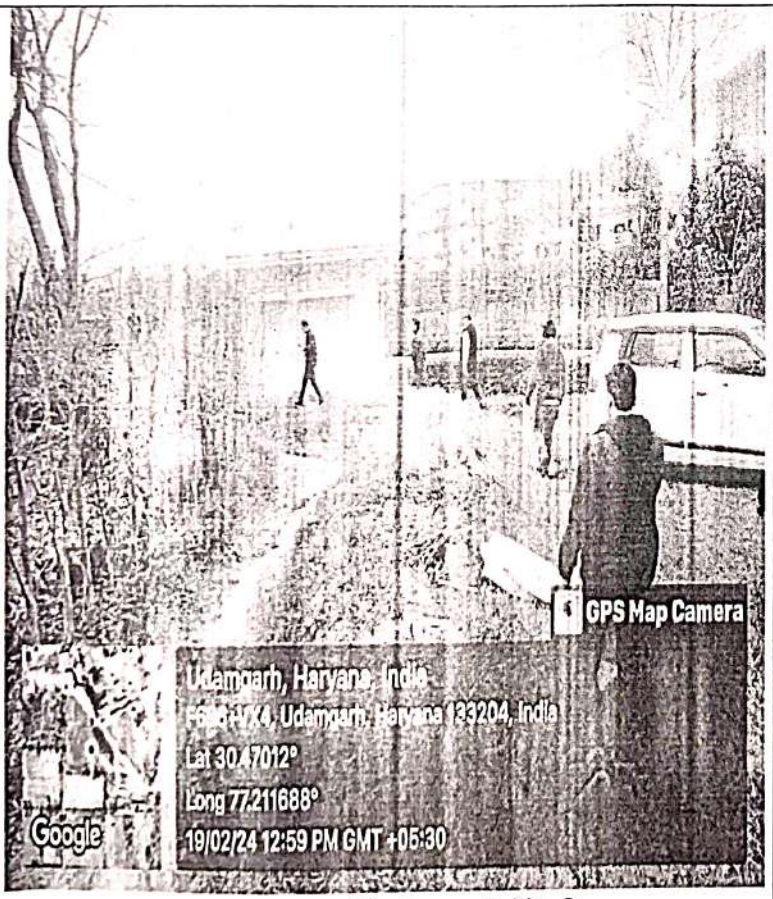
Encl: Photographs

Regional Officer
HPSPCB, RO, Paonta Sahib

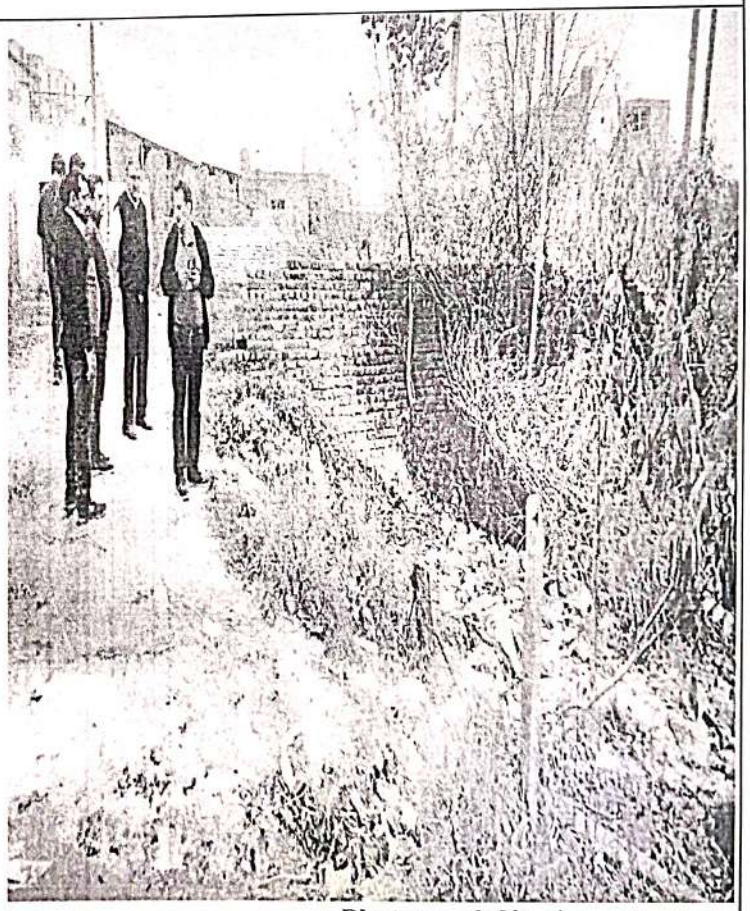


Photograph No. 1

Photograph No. 2



Photograph No. 3



Photograph No. 4

Photograph No. 1 to Photograph No. 4 shows status of discharge on land through dedicated drain.

H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 12327787/W-12120 **23/04/2024**

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **18/04/2024** from **Naveen Banyal , JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final Outlet of ETP** of **Himachal Polyolefins Limited**, **--- Village Ogli Yamuna Nagar Road Kala Amb--Kala Amb**, **Nahan** Distt. **Sirmaur**, H.P. **173030** on dated **16/04/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **18/04/2024** to **23/04/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	pH	8.40		5.5-9.0	Within Permissible Limit
2	TSS	21.0	mg/L	100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

Signed this on **23/04/2024**

Remarks of Lab Head:

Dr Kuldeep Negi, SO
(State Board Analyst)
RL Paonta

From:
H.P. STATE POLLUTION CONTROL BOARD,
RL Paonta

To:
Himachal Polyolefins Limited
--- Village Ogli Yamuna Nagar Road Kala Amb--Kala Amb, Nahan,
Distt.Sirmaur, H.P.173030

Inspection no. : 62925698
HROCMMS ID : 13AMB376796

HARYANA STATE POLLUTION CONTROL BOARD

Near the Orion Banquet, Naraingarh Road, Baldev Nagar, Ambala. Email:-hspcbroamb@gmail.com

No: HSPCB/AMB/2024/INS/62925698SCNCC001 Dated: 22-03-2024

To
NARAINGARH SUGAR MILLS LTD
VPO BANONDI TEHSI NARAINGARH

Sub: Show cause notice for closure 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974

Whereas your unit has been inspected on 20-02-2024 regarding by the Joint Committee constituted by Hon'ble NGT in OA no. 515 of 2022 Titled as Dharamvir V/s State of Haryana & Anr. and during the inspection following deficiencies has been observed as per provisions of section 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974) :

1. Whereas your unit was found operating and engaged in manufacturing of Sugar by using Sugar cane as raw material with having engaged in processes of crushing, Juice heating, Juice clarification, syrup Sulphotation, Evaporation, crystallization, centrifugation & packing, which are water and air polluting in nature and covered under Red category of consent management of the Board dated 04.12.2020.

Whereas during inspection the Joint Committee has identified the bypass arrangements for disposing of untreated trade effluent generating from Cooling water and from the Process which is leading to a Combined/Common drain starting from inside premises of the unit and carrying untreated effluent (from cooling tower and process discharge) and further leading outside the premises of the unit as a bypass system.

Whereas effluent samples were also collected by the Joint Committee from Untreated Effluent Discharge from Cooling water, Untreated Effluent Discharge from Process, Inlet, outlet & Aeration Tank of ETP & Combined/Common drain carrying untreated effluent (from cooling tower and process discharge) inside factory near residential quarter which is leading outside the premises of the unit.

Whereas As per the analysis report received from Central Pollution Control Board (CPCB), Laboratory at Delhi vide Analysis report no. WATER/2324/WW/00115 dated 05.03.2024 (copy enclosed), the sample of the following points are found exceeding the prescribed limits in the following manner:
1. Mark A "Untreated Effluent Discharge from cooling water (Parameter/Result/Limits: COD/812/250; BOD/191/30; TDS/2504/2100; TSS/212/30)"
2. Mark B "Untreated Effluent Discharge from Process (Parameter/ Result/Limits: pH/3.9/5.5-8.5; COD/934/250; BOD/233/30; TDS/2152/2100; TSS/465/30)"
3. Mark C "Combined drain carrying untreated effluent from cooling tower and process discharge inside factory leading to nearby drain outside (Parameter/ Result/Limits: COD/409/250; BOD/94/30; TSS/107/30)"

Whereas from the above mentioned results it is evident that you are engaged in disposing the untreated trade effluent in violations of section 24 of Water Act, 1974 and standards laid down vide MEOF&CC notification dated 14.01.2016 under EP Rules, 1986 and also in violation of discharge standards imposed in the CTO granted to the unit vide No. HSPCB/Consent/: 313093923AMBCTO39774161 dated 14.08.2023.

Whereas, for the above said violations the unit is liable to be initiated the action of Prosecution and closure under section 43 & 33-A for violation of Section 24 of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and also to pay the Environmental Compensation in terms of the directions of Board issued vide policy order No. 2343-2381 dated 22/12/2021 as assessed by the Board as per methodology defined therein.

Whereas u/s 33-A of Water Act, 1974 "notwithstanding anything contained in any other law, but subject to the provisions of this Act, and to any directions that the Central Government may give in this behalf, a Board may, in the exercise of its powers and performance of its functions under this act, issue any directions in writing to any person, officer or authority, and such person, officer or authority shall be bound to comply with such directions.
Explanations for the avoidance of doubts, it is hereby declared that the power to issue directions under this section includes the power to direct:-
The closure, prohibition or regulation of any industry, operation or process or
The stoppage or regulation of supply of electricity, water or any other service".
This may be treated as most urgent.

Whereas sample of trade effluent was collected on 20-02-2024 and as per analysis report no. 00115 dated 05-03-2024 the following parameters are found exceeding the prescribed limits :

Pollutants	A/R no	Parameters	Results	Limits
Mark C	00115	TSS	107	30
Mark C	00115	BOD	94	30
Mark C	00115	COD	409	250
Mark B	00115	TSS	465	30
Mark B	00115	TDS	2152	2100
Mark B	00115	BOD	233	30
Mark B	00115	COD	934	250

Mark B	00115	pH	3.9	5.5-8.5
Mark A	00115	TSS	212	30
Mark A	00115	TDS	2504	2100
Mark A	00115	BOD	191	30
Mark A	00115	COD	812	250

In view of the above, you are hereby directed to show cause within 15 days as to why closure action against your unit may not be taken under section 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974), for non compliance of the above mentioned observations/ deficiencies

In case you fail to comply with the observations/ deficiencies mentioned above within the above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section / 31-A of Air (Prevention & Control of Pollution) Act, 1981/ 33-A of Water (Prevention & Control of Pollution) Act, 1974

In addition to above it is also intimated that non compliance of direction issued under section / 33-A of Water (Prevention & Control of Pollution) Act, 1974/ 31-A of Air (Prevention & Control of Pollution) Act, 1981 is an offence punishable under respective Acts

HARYANA STATE

AJAY SINGH

Digitally signed by AJAY SINGH
Date: 2024.03.22 17:34:06 +05'30'

Ajay Singh , Regional Officer

Regional Office Ambala

CENTRAL POLLUTION CONTROL BOARD केंद्रीय प्रदूषण नियंत्रण बोर्ड
HEAD OFFICE - DELHI
Parivesh Bhavan, East Arjun Nagar, Delhi - 110032

TC-7723

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

ULR No: TC772324500000115F

Samples Registration No. & Date नमूने की पंजीकरण सं. एवं तिथि	: **WATER/WW/2324/SR00075, 21/02/2024**	Report No. & Date of Issue आख्या सं एवं जारी करने की तिथि	: **WATER/2324/WW/00115,05/03/2024**
Analysis Request Division/Organization विश्लेषण अनुरोध प्रभाग/संगठन	: **RD Chandigarh**	Report sent to (Name,Mobile no. & Address of Indentor) आख्या किसे जारी की गयी (नाम एवं प्रभाग)	: **DH of RD Chandigarh**
Sample Details नमूना विवरण	:	Sample Matrix नमूना मैट्रिक्स	: **Waste Water**
Sample Collected by नमूने एकत्रित करने वाले का नाम	: **Narender Sharma,Amit Kumar Sagar JLA, Shubham OA-S**	Date & Time of Sample Receipt नमूने प्राप्ति की तिथि एवं समय	: **21/02/2024 15:55 PM**
Sampling Plan Preference नमूनाकरण योजना प्राथमिकता	:	Sample Analysis Period नमूने के विश लेषण की अवधि	: **21/02/2024 to 05/03/2024**
Report Status रिपोर्ट स्थिति	: **Final**		

Sr.No	Date of Sample Collection नमूना संग्रहण की तिथि	Field Code नमूना स्थल	pH	COD	BOD	TSS	TDS	Oil & Grease
1	20/02/2024	NSM-1	7.0	812	191	212	2504	BDL
2	20/02/2024	NSM-2	3.9	934	233	465	2152	BDL
3	20/02/2024	NSM-3	5.9	1418	414	520	1496	BDL
4	20/02/2024	NSM-5	7.8	72	16	14	908	BDL
5	20/02/2024	NSM-6	6.7	409	94	107	1856	BDL

BDL : Below Deduction Limit कटौती सीमा से नीचे

Remarks (if any) :

Note: All the concentrations are expressed in mg/l except pH and Conductivity (µmho/cm). नोट : पीएच तथा चालकता (µmho/cm) के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं ।

Analyst	Supervisor & Reviewer	Issued By (Lab InCharge)
Vinod Kumar , Vijay Laxmi , Nandan Sarkar	Syed M Bilal	Dr. K. Ranganathan

This is a computer-generated Report. No signature is required. यह एक कंप्यूटर जनित रिपोर्ट है. किसी हस्ताक्षर की आवश्यकता नहीं है.

CENTRAL POLLUTION CONTROL BOARD केंद्रीय प्रदूषण नियंत्रण बोर्ड

HEAD OFFICE - DELHI

Parivesh Bhavan, East Arjun Nagar, Delhi - 110032

TC-7723

Water Laboratory (ANALYSIS REPORT) जल प्रयोगशाला (विश लेषण आख्या)

Waste Water Samples for Physico-Chemical Analysis Report भौतिक-रासायनिक विश्लेषण रिपोर्ट के लिए नमूने

ULR No: TC772324500000115F

Statement कथन :

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without written approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना आख्या की आंशिक प्रतिकृति नहीं की जायेगी ।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one Week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

Parameter Name	Test Method	Unit	Limit of Detection	Uncertainty of Measurment
pH	APHA 4500 H+ - B, 23rd Ed.: 2017		2	
COD	APHA 5220 B, 23rd Ed.: 2017	mg/l	5	
BOD	APHA 5210 B, 23rd Ed. 2017, 4500 OC (5 days at 20C). IA - 3025 part 44: 1993 BOD (3 days at 27 C): 2017	mg/l	1	
TSS	APHA 2540 D, 23rd Ed.: 2017	mg/l	10	
TDS	APHA 2540 C, 23rd Ed.: 2017	mg/l	10	
Oil & Grease	APHA 5520 B, 23rd Ed.: 2017	mg/l	5	

Analyst	Supervisor & Reviewer	Issued By (Lab InCharge)
Vinod Kumar , Vijay Laxmi , Nandan Sarkar	Syed M Bilal	Dr. K. Ranganathan

This is a computer-generated Report. No signature is required. यह एक कंप्यूटर जनित रिपोर्ट है. किसी हस्ताक्षर की आवश्यकता नहीं है.

Time Bound
Urgent Hon'ble NGT Matter

HPSPCB

HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD

Regional Office, Paonta Sahib, HIMUDA Colony, Shubhkhera
Teh, Paonta Sahib, District Sirmaur, H.P
Email Id: pcbropaonta1@gmail.com, Phone: 01704-225870

No PCB/RO (Pt)/ OA No 515/2022/2023- 3154-58

Dated: 20.02.2024

To

The Superintending Engineer
Jal Shakti Vibhag, Nahan
Distt Sirmaur (HP)

Subject: **O.A. No. 5 15/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT.**

Sir,

This is in continuation to this office letter no. PCB/RO Paonta/OA No. 515/2022/2023-2048-51, letter no. PCB/RO Paonta/OA No. 515/2022/2023- 2362-65 dated 20.11.2023 and in reference to the meeting held on 18.10.2023 under the Chairmanship of Worthy Deputy Commissioner, Sirmaur in his chamber hall at Nahan, District Sirmaur in matter of O.A. No. 515/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT . Accordingly, following decisions pertaining to your department were taken up during the meeting and same were reviewed in the district level monthly meeting in the month of January, 2024 and February, 2024:

"1. Jal Shakti Vibhag shall complete the restoration work of sewerage pipelines for STP Kala Amb and STP Trilokpur, households connectivity with STP main pipelines and operationalize the STP Trilokpur by first week of March, 2024 ."

2. Jal Shakti Vibhag shall restore the Real Time Water Quality Monitoring Station and take up matter at higher level for budgetary provisions/requirements.

3. Jal Shaki Vibhag shall restore and operationalze phytoremediation site near M/s Saboo Tor Pvt. Ltd. "

So, you are hereby requested through this letter to submit latest progress report mentioning present status, timeline for completion and reason for delay w.r.t aforementioned directions to this office on or before 23rd February, 2024 so that compiled report can be submitted to Hon'ble NGT on time. It is pertinent to mention that date of hearing is on dated 05.03.2024.

EARLY ACTION IS SOLICITED

Yours faithfully

Regional Officer
HPSPCB, Paonta Sahib

Copy to:

(1) The Member Secretary , HPSPCB Shimla-09 for information please.
(2) The Deputy Commissioner, Sirmaur at Nahan for information and further necessary action please.

Regional Officer
HPSPCB, Paonta Sahib

DC

Through Registered Post
REMINDER-I

HPSPCB

HP STATE POLLUTION CONTROL BOARD

Regional Office HIMUDA Complex, Plot no. 1,2 & 3, Shubhkhera
www.hppcb.nic.in Pin code 173025 Ph.no/fax 01704-225870
pcbropaonta1@gmail.com

No. PCB/RO Paonta/OA No.515/2022/2023- 2312-15 Dated: 20.11.2023

To:

The Superintending Engineer
Jal Shakti Vibhag Nahan

Subject: O.A. No.515/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT.

Sir,

This is in continuation to this office letter no. PCB/RO Paonta/OA No.515/2022/2023-2048-51, dated 19.10.2023 on the subject matter cited above. In this context, it is re-iterated that a meeting was held on 18.10.2023 under the Chairmanship of Worthy Deputy Commissioner, Sirmaur in his chamber hall at Nahan, District Sirmaur. Accordingly, following decisions pertaining to your department were taken up during the meeting:

"1. Jal Shakti Vibhag shall complete the restoration work of sewerage pipelines for STP Kala Amb and STP Trilokpur, households connectivity with STP main pipelines and operationalize the STP Trilokpur by first week of March, 2024.

2. Jal Shakti Vibhag shall restore the Real Time Water Quality Monitoring Station and take up matter at higher level for budgetary provisions/requirements

3. Jal Shakti Vibhag shall restore and operationalize phytoremediation site near M/s Saboo Tor Pvt. Ltd."

However, no progress report has been received from you till date. Therefore, you are hereby requested again through this letter to submit progress report w.r.t. aforementioned directions to this office within 15 days positively.

Submitted for information and further necessary action, please.

Yours faithfully

Regional Officer
HPSPCB, RO, Paonta Sahib

Copy forwarded to:

1. The Member Secretary, HPSPCB, Shimla-09 for information please.
2. The Deputy Commissioner, Sirmaur at Nahan for information please.
3. The Executive Engineer, Jal Shakti Vibhag Nahan for information and further necessary action please.

Regional Officer
HPSPCB, RO, Paonta Sahib

Through Registered Post
REMINDER-I

HP STATE POLLUTION CONTROL BOARD

Regional Office HIMUDA Complex, Plot no. 1,2 & 3, Shubhkhera
www.hppcb.nic.in Pin code 173025 Ph.no/fax 01704-225870
pcbropaonta1@gmail.com

No. PCB/RO Paonta/OA No.515/2022/2023- 2366-71 Dated: 26.11.2023

To

1. The Project Officer
   District Rural Development Authority, District Sirmaur H.P.

2. The Member Secretary,
   SADA Trilokpur, Nahan, District Sirmaur, H.P.

3. The Block Development Officer
   Nahan, District Sirmaur, H.P.

Subject: O.A. No.515/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT.

Sir,

This is in continuation to this office letter no. PCB/RO Paonta/OA No.515/2022/2023-2052-56, dated 19.10.2023 and letter no. PCB/RO Paonta/OA No.515/2022/2023-2140-42, dated 26.10.2023 on the subject matter cited above. In this context, it is re-iterated that a meeting was held on 18.10.2023 under the Chairmanship of Worthy Deputy Commissioner, Sirmaur in his chamber hall at Nahan, District Sirmaur. Accordingly, following decisions pertaining to your department were taken up during the meeting:

"1. Special Area Development Authority (SADA) Trilokpur shall ensure proper collection, segregation and processing of solid waste other than Municipal Council limits at their Solid Waste Processing Facility, Suketi Road, Kala Amb in coordination with BDO Nahan"

2. Jal Shakti Vibhag shall coordinate with BDO Nahan to ensure household connectivity with sewerage pipelines and connectivity of commercial dhabas/butcher shops/dairy shops with STP Kala Amb and STP Trilokpur.

However, no progress report has been received from you till date. Therefore, you are hereby requested again through this letter to submit progress report w.r.t. aforementioned directions to this office within 15 days positively.

Submitted for information and further necessary action, please.

Yours faithfully

Regional Officer
HPSPCB, RO, Paonta Sahib

Copy forwarded to:

1. The Member Secretary, HPSPCB, Shimla-09 for information please.
2. The Deputy Commissioner, Sirmaur at Nahan for information please.
3. The Executive Engineer, Jal Shakti Vibhag Nahan for information and further necessary action please.

Regional Officer
HPSPCB, RO, Paonta Sahib

HPSPCB

HP STATE POLLUTION CONTROL BOARD

Regional Office HIMUDA Complex, Plot no. 1,2 & 3, Shubhkhera
www.hppcb.nic.in Pin code 173025 Ph.no/fax 01704-225870
pcbropaonta1@gmail.com

No. PCB/RO Paonta/OA No.515/2022/2023- 2052-56 Dated: 19.10.2023

To:

The Member Secretary,
SADA Trilokpur, Nahan, District Sirmaur, H.P.

The Block Development Officer
Nahan, District Sirmaur, H.P.

Subject: O.A. No.515/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT.

Sir,

Kindly refer to the subject matter cited above. In this context, a meeting was held on 18.10.2023 under the Chairmanship of Worthy Deputy Commissioner, Sirmaur in his chamber hall at Nahan, District Sirmaur. Accordingly, following decisions pertaining to your department were taken up during the meeting:

"1. Special Area Development Authority (SADA) Trilokpur shall ensure proper collection, segregation and processing of solid waste other than Municipal Council limits at their Solid Waste Processing Facility, Suketi Road, Kala Amb in coordination with BDO Nahan"

2. Jal Shakti Vibhag shall coordinate with BDO Nahan to ensure household connectivity with sewerage pipelines and connectivity of commercial dhabas/butcher shops/dairy shops with STP Kala Amb and STP Trilokpur.

Therefore, you are kindly requested to expedite the work w.r.t. above-mentioned points and submit monthly progress report in the District Level meetings of District Level Surveillance Task Force constituted by Hon'ble NGT in O.A. No. 673/2018 (Polluted River Stretches)

Submitted for information and further necessary action, please.

Yours faithfully

Regional Officer
HPSPCB, RO, Paonta Sahib

Copy forwarded to:

1. The Member Secretary, HPSPCB, Shimla-09 for information please.
2. The Deputy Commissioner, Sirmaur at Nahan for information please.
3. The Executive Engineer, Jal Shakti Vibhag Nahan for information and further necessary action please.

Regional Officer
HPSPCB, RO, Paonta Sahib

SPECIAL AREA DEVELOPMENT AUTHORITY TRILOKPUR

No. HIM/SADA/T-18(Vol-III)/2023- 452 **Dated** 01/03/24

To

The Regional Officer,
HP PCB, Paonta Sahib, Distt. Sirmaur, H.P.

Subject: **Current status report in respect of Solid Waste Management Site situated at Ogli, Kala-Amb, Tehsil Nahan, Distt. Sirmaur, HP.**

Sir

This is with reference to the subject as cited to above. In this regard, it is submitted that total area under the jurisdiction of the SADA Trilopkur is almost 2596 hectares and presently SADA Trilokpur is collecting the garbage / non-hazardous solid waste i.e. less than 01 ton daily which includes 85-90% rubbish i.e. paper, cardboard, wood, leather, rubber, glass bottles & used clothes etc., 5-7% domestic/kitchen waste, 1% plastic waste , 2-3%Mixed waste i.e. mix of various types of refuse/ mud /garbage etc. along National Highway i.e. starting from Go-sadan Nahan to Kala-Amb and Kala-Amb -Trilokpur HP PWD road having a stretch of 20kms from the Solid Waste dispoal/collection Points(s) in Trilokpur Special Area ensuring the scientific disposal of the waste at SWM site.

Further process of development of aforesaid site is in process for providing efficient transportation and scientific handling/disposal of municipal solid waste in Kala-Amb Gram Panchayat upto the Solid Waste Management site by the authority from the designated Secondary collection point's to be established by the Gram Panchayat concern, **despite being the mandate of the Gram Panchayat concern**. Door-to-door collection/segregation of the solid waste and disposal of the same upto secondary collection points in segregated manner is the mandate of the Gram Panchayat/Rural Department and SADA will ensure the tranportion of solid waste from the secondary collection points up to Solid Waste management site siuated at Ogli and scientific dispoal of the same.

At presenet authority has developed the infrastructure having Electricity connection, shed of size (15m x 6m) alongwith bailing machine room of size (3.00m x 2.60) Honey comb structure of size (9.08 x 2.56) having 5 no. of pits, one room of size (5.00m x 3.50m) & bailing machine are available at the Solid Waste Management site. Site has been channelized and leveled. Also, funds amounting to rupees 25.00 lacs as received under NCAP for purchase Solid waste sorting machine/purchase of double shaft shredder machine i.e. Vaccum Dehydrator Pelisses Machine System and tender is being placed through GEM Portal for purchase of the same.

This is for your kind information, please.

Yours faithfully

Member Secretary,
Special Area Development Authority
Trilokpur. Phone No. 01702-222681

Time Bound

Urgent Hon'ble NGT Matter

HIMACHAL PRADESH STATE POLLUTION CONTROL BOARD

Regional Office, Paonta Sahib, HIMUDA Colony, Shubhkhera
Teh, Paonta Sahib, District Sirmaur, H.P
Email Id: pcbropaonta1@gmail.com, Phone: 01704-225870

HPSPCB

No PCB/RO (Pt)/ OA No 515/2022/2023- 3154 Dated: 20.02.2024

To

The General Manager
Department of Industries
Sirmaur at Nahan (HP)

Subject: **O.A. No. 5 15/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT.**

Sir,

This is in continuation to this office letter no. PCB/RO Paonta/OA No. 515/2022/2023-2057-60 dated 19.10.2023, letter no. PCB/RO Paonta/OA No. 515/2022/2023- 2372-75 dated 20.11.2023 and in reference to the meeting held on 18.10.2023 under the Chairmanship of Worthy Deputy Commissioner, Sirmaur in his chamber hall at Nahan, District Sirmaur in matter of O.A. No. 515/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT . Accordingly, following decisions pertaining to your department were taken up during the meeting and same were reviewed in the district level monthly meeting in the month of January, 2024 and February, 2024.

"Department of Industries, Sirmaur shall identify and notify the non-hazardous waste management site for industrial units in Kala Amb area."

However, no progress report has been received from you till date. Therefore, you are hereby again requested through this letter to submit **latest progress report mentioning present status, timeline for completion and reason for delay** w.r.t aforementioned directions to this office on or before 23rd February, 2024 so that compiled report can be submitted to Hon'ble NGT on time. It is pertinent to mention that **date of hearing is on dated 05.03.2024.**

EARLY ACTION IS SOLICITED

Yours faithfully

Regional Officer
HPSPCB, Paonta Sahib

ole

Through Registered Post
REMINDER-I

HP STATE POLLUTION CONTROL BOARD

Regional Office HIMUDA Complex, Plot no. 1,2 & 3, Shubhkhera
www.hppcb.nic.in Pin code 173025 Ph.no/fax 01704-225870
pcbropaonta1@gmail.com

No. PCB/RO Paonta/OA No.515/2022/2023-2372-75 Dated: 20.11.2023

To:

The General Manager,
Department of Industries,
Sirmaur at Nahan., H.P.

Subject: O.A. No. 515/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT.

Sir,

This is in continuation to this office letter no. PCB/RO Paonta/OA No.515/2022/2023-2057-60, dated 19.10.2023 on the subject cited above. As already informed in the aforementioned letter, a meeting was held on 18.10.2023 under the Chairmanship of Worthy Deputy Commissioner, Sirmaur in his chamber hall at Nahan, District Sirmaur. Accordingly, following decisions pertaining to your department were taken up during the meeting:

"Department of Industries, Sirmaur shall identify and notify the non-hazardous waste management site for industrial units in Kala Amb area."

However, no progress report has been received from you till date. Therefore, you are hereby requested again through this letter to submit progress report w.r.t. aforementioned directions to this office within 15 days positively.

Submitted for information and further necessary action please.

Yours faithfully,

Regional Officer
HPSPCB, RO, Paonta Sahib

Copy forwarded to:

1. The Member Secretary, HPSPCB, Shimla-09 for information please.
2. The Deputy Commissioner, Sirmaur at Nahan for information please.
3. The Member Secretary, SWCA Kala Amb for information and necessary action please.

Regional Officer
HPSPCB, RO, Paonta Sahib

Through Registered Post

HPSPCB

HP STATE POLLUTION CONTROL BOARD

Regional Office HIMUDA Complex, Plot no. 1,2 & 3, Shubhkhera
www.hppcb.nic.in Pin code 173025 Ph.no/fax 01704-225870
pcbropaonta1@gmail.com

No. PCB/RO Paonta/OA No.515/2022/2023- 2057-60 Dated: 19.10.2023

To:

The General Manager,
Department of Industries,
Sirmaur at Nahan., H.P.

Subject: O.A. No. 515/2022 titled as Dharamvir V/s State of Haryana & Ors. pending before Hon'ble NGT.

Sir,

Kindly refer to the subject matter cited above. In this context, a meeting was held on 18.10.2023 under the Chairmanship of Worthy Deputy Commissioner, Sirmaur in his chamber hall at Nahan, District Sirmaur. Accordingly, following decisions pertaining to your department were taken up during the meeting:

" Department of Industries, Sirmaur shall identify and notify the non-hazardous waste management site for industrial units in Kala Amb area."

Therefore, you are kindly requested to expedite the work w.r.t. above-mentioned point and submit monthly progress report in the District Level meetings of District Level Surveillance Task Force constituted by Hon'ble NGT in O.A. No. 673/2018 (Polluted River Stretches)

Submitted for information and further necessary action please.

Yours faithfully,

Regional Officer
HPSPCB, RO, Paonta Sahib

Copy forwarded to:

1. The Member Secretary, HPSPCB, Shimla-09 for information please.
2. The Deputy Commissioner, Sirmaur at Nahan for information please.
3. The Member Secretary, SWCA Kala Amb for information and necessary action please.

Regional Officer
HPSPCB, RO, Paonta Sahib

Annexure-HR9

Monitoring Results of Joint sampling conducted by HSPCB and Irrigation Department of River Markanda (Upstream & downstream) and Jatton wala Nallah from 05.10.2023 to 16.10.2023 in compliance of the direction given by Chairman HSPCB during meeting held on dated 04.10.2023

	Upstream of Markanda River before merging of Jatton wala nallah at Kala Amb								Downstream of Markanda River after Merging of Jatton wala nallah at Kala Amb								Jatton Wala coming from Himachal Pradesh at Kala Amb							
Date of sampling	pH	BOD (Mg/l)	COD (Mg/l)	TSS (Mg/l)	Dissolved Oxygen (Mg/l)	Total Coliform (MPN/100 ml)	Feacal coliform (MPN/100 ml)	Amonical Nitrogen (mg/l)	pH	BOD (Mg/l)	COD (Mg/l)	Total Suspended Solids (Mg/l)	Dissolved Oxygen (Mg/l)	Total Coliform (MPN/100ml)	Feacal coliform (MPN/100 ml)	Amonical Nitrogen (mg/l)	pH	BOD (Mg/l)	COD (Mg/l)	Total Suspended Solids (Mg/l)	Dissolved Oxygen (Mg/l)	Total Coliform (MPN/100ml)	Feacal coliform (MPN/100 ml)	Amonical Nitrogen (mg/l)
05.10.2023	7.92	6.8	36	24	7.2	4100	400	BDL (DL=0.5)	7.9	9.6	56	60	6.1	4800	1400	BDL (DL=0.5)	7.28	165	544	168	BDL (DL=01)	22100	4300	3.41
06.10.2023	7.18	5.8	28	27	7.2	3300	1400	BDL (DL=0.5)	7.93	9	52	38	6.2	5800	1100	BDL (DL=0.5)	8.13	110	356	78	BDL (DL=01)	10900	2100	6.27
07.10.2023	7.62	5.8	28	17	7.3	3200	1200	BDL (DL=0.5)	7.7	8	48	116	6.1	4800	1700	BDL (DL=0.5)	7.2	66	268	50	BDL (DL=01)	10900	2100	2.48
08.10.2023	7.39	5.2	24	10	7.5	1000	100	BDL (DL=0.5)	7.9	9	48	21	5.6	4300	800	BDL (DL=0.5)	7.75	72	268	54	BDL (DL=01)	1000	100	2.69
09.10.2023	7.87	3.2	16	7	7.8	2200	600	BDL (DL=0.5)	7.79	9	52	18	6.2	4800	1700	BDL (DL=0.5)	7.12	125	456	86	BDL (DL=01)	22100	4600	3.78
10.10.2023	6.8	4.2	24	9	7.6	2100	800	BDL (DL=0.5)	7.22	10	56	57	6.1	4800	1700	BDL (DL=0.5)	6.75	158	544	172	BDL (DL=01)	27300	4900	4.16
11.10.2023	7.95	5.4	24	11	7.2	1200	100	BDL (DL=0.5)	7.2	8	48	17	6.2	4600	200	BDL (DL=0.5)	7.72	125	416	148	BDL (DL=01)	24000	12000	3.48
12.10.2023	7.63	5.8	28	13	7.1	1500	400	BDL (DL=0.5)	7.68	7.8	40	19	6.1	4100	2200	BDL (DL=0.5)	7.16	120	416	155	BDL (DL=01)	22100	4800	2.24
13.10.2023	7.57	6	20	17	7.3	1700	800	BDL (DL=0.5)	7.76	7.8	68	26	6	5800	1700	BDL (DL=0.5)	7.15	125	408	118	BDL (DL=01)	21200	4100	3.18
14.10.2023	7.58	5.5	28	19	7.2	6300	2100	BDL (DL=0.5)	7.24	7.5	52	23	6.2	8400	2100	BDL (DL=0.5)	7.28	105	392	88	BDL (DL=01)	21200	4100	1.23
16.10.2023	6.85	6.8	28	17	7	5800	1400	BDL (DL=0.5)	7.01	8.5	48	29	6.1	7900	4100	BDL (DL=0.5)	6.8	108	396	76	BDL (DL=01)	17700	4000	2.26

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Freshwater Section) जल प्रयोगशाला (स्वच्छ जल अनुभाग)

CPCB

Analysis Report विश्लेषण आख्या

NABL Accreditation: ISO/IEC 17025:2017, Certificate No: TC-7723

Source of sample: River/Ground Water/Any other नमूने का स्रोत :नदी/भूजल/अन्य : River

Report No. आख्या सं FWL/OCT./84/2023

Samples collected by नमूने एकत्रित करने वाले का नाम : Sh. Narender Sharma & Team

Issue Date जारी करने की तिथि:23/10/2023

Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : 11/10//2023

Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : 12/10/2023

Period of sample analysis नमूने के विश्लेषण की अवधि : 12th to 19th October, 2023

Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : Water/FW/2324/SR00048

Test method reference परीक्षण विधि का संदर्भ : APHA/BIS. एपीएचए/बीआईएस

Report sent to (Name & Division) आख्या किसे जारी की गयी (नाम एवं प्रभाग) : I/c R.D. Chandigarh

S. No.	Sampling Point नमूना स्थल	FWL Sample No. स्वच्छ जल प्रयोगशाला नमूना सं	pH	Cond.	TDS	COD	BOD	Total Hardness As CaCO3	Ca^{++}	Mg	Cl^-	PO_4 - P	F^-	NO_2-N	NH_3-N
1	RMR	2324/Water/FW/L00135	8.4	323	210	BDL	BDL	157	38	15	16	0.09	BDL	0.08	0.71
2	BMR	2324/Water/FW/L00136	8.2	726	422	09	01	191	46	19	78	BDL	BDL	0.06	BDL
3	AMR	2324/Water/FW/L00137	8.2	644	334	10	01	214	42	27	64	BDL	BDL	0.07	BDL
4	UGV	2324/Water/FW/L00138	8.3	624	354	12	03	201	41	24	72	BDL	BDL	0.06	BDL
5	DSG	2324/Water/FW/L00139	8.1	641	408	15	05	257	33	42	72	0.05	BDL	0.06	BDL
6	BGM	2324/Water/FW/L00140	8.2	699	388	16	05	211	35	30	68	BDL	BDL	0.10	BDL
7	MLR	2324/Water/FW/L00141	8.3	628	372	17	06	202	42	24	83	BDL	BDL	0.06	BDL
8	ABG	2324/Water/FW/L00142	8.4	644	418	21	09	199	38	25	77	BDL	BDL	0.07	BDL
9	SGA	2324/Water/FW/L00143	8.4	578	312	06	BDL	180	43	17	64	BDL	BDL	0.06	BDL
10	SDA	2324/Water/FW/L00144	8.3	573	326	08	01	207	42	25	63	BDL	BDL	0.06	BDL
11	PYM	2324/Water/FW/L00145	8.3	597	330	06	BDL	213	54	20	50	BDL	BDL	0.05	BDL

Note: All the concentrations are expressed in mg/l except pH and Conductivity (µmho/cm). नोट : पीएच तथा चालकता (µmho/cm) के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं

Statement: कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without written approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना आख्या की आंशिक प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

(P.K. Gupta)
Analyst

(B. Sasi Devi)
Supervisor, Reviewer & Authorised Signatory

(Dr. K. Ranganathan)
DH – Water Lab

1130
214

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Annexure-III
3520

Surface Water & Ground Water				
S. No.	Parameter	Test Method	Range of Testing/Limit of Detection	Uncertainty of Measurement ±
1.	Conductivity	APHA 25 10 –B, 24th ED. 2023	1 - 30000 µmhos/cm	280 ± 10 µmhos/cm
2	Total Dissolved Solids	APHA 2540 C, 24th Ed. 2023	5 - 18000 mg/l	350 ± 20.0 mg/l
3	Chemical Oxygen Demand	APHA 5220 B, 2 24th Ed. 2023	5 - 200 mg/l	96 ± 10 mg/l
4	Bio -Chemical Oxygen Demand	APHA 5210 B, 24th Ed. 2023, 4500 OC, (5 days at 20° C). IS- 3025 part 44:1993. BOD (3 days at 25°C).	1 - 100 mg/l	40 ± 8 mg/l
5	Chloride	APHA 4500 - Cl B, 24th Ed. 2023	5 - 600 mg/l	300 ± 15 mg/l
6	Phosphate - P	APHA 4500 –PD, 24th Ed. 2023	0.05 - 10 mg/l	0.3 ± 0.03 mg/l
7	Total Hardness As CaCO3	APHA 2340 – C 24th Ed. 2023	10 - 900 mg/l	150 ± 10.0 mg/l
8	Calcium	APHA 3500 – Ca B, 23rd. 2023	2 - 200 mg/l	50 ± 10 mg/l
9	Magnesium	APHA 3500 – Mg B, 24th Ed. 2023	2 -200 mg/l	20 ± 3 mg/l
10	Fluoride	APHA 4500- F D, 24th Ed. 2023	0.2 - 10 mg/l	0.8 ± 0.1 mg/l
11	pH	APHA 4500 H^+ -B, 24th Ed. 2023	2 – 14	7.24 ± 0.18
12	NO_2-N	APHA 4500 – NO_2, B, 24th Ed. 2023	0.01 - 2 mg/l	0.06 ± 0.01 mg/l
13	NH_3-N	IS 3025(Part-34)- 1988, (First reprint April-1992)	0.2 - 20 mg/l	2.0 ± 0.2 mg/l

Surface Water & Ground Water				
S. No.	Parameter	Test Method	Range of Testing/Limit of Detection	Uncertainty of Measurement ±
1.	Conductivity	APHA 25 10 –B, 24th ED. 2023	1 - 30000 µmhos/cm	280 ± 10 µmhos/cm
2	Total Dissolved Solids	APHA 2540 C, 24th Ed. 2023	5 - 18000 mg/l	350 ± 20.0 mg/l
3	Chemical Oxygen Demand	APHA 5220 B, 2 24th Ed. 2023	5 - 200 mg/l	96 ± 10 mg/l
4	Bio -Chemical Oxygen Demand	APHA 5210 B, 24th Ed. 2023, 4500 OC, (5 days at 20° C). IS- 3025 part 44:1993. BOD (3 days at 25°C).	1 - 100 mg/l	40 ± 8 mg/l
5	Chloride	APHA 4500 - Cl B, 24th Ed. 2023	5 - 600 mg/l	300 ± 15 mg/l
6	Phosphate - P	APHA 4500 –PD, 24th Ed. 2023	0.05 - 10 mg/l	0.3 ± 0.03 mg/l
7	Total Hardness As CaCO3	APHA 2340 – C 24th Ed. 2023	10 - 900 mg/l	150 ± 10.0 mg/l
8	Calcium	APHA 3500 – Ca B, 23rd. 2023	2 - 200 mg/l	50 ± 10 mg/l
9	Magnesium	APHA 3500 – Mg B, 24th Ed. 2023	2 -200 mg/l	20 ± 3 mg/l
10	Fluoride	APHA 4500- F D, 24th Ed. 2023	0.2 - 10 mg/l	0.8 ± 0.1 mg/l
11	pH	APHA 4500 H^+ -B, 24th Ed. 2023	2 – 14	7.24 ± 0.18
12	NO_2-N	APHA 4500 – NO_2, B, 24th Ed. 2023	0.01 - 2 mg/l	0.06 ± 0.01 mg/l
13	NH_3-N	IS 3025(Part-34)- 1988, (First reprint April-1992)	0.2 - 20 mg/l	2.0 ± 0.2 mg/l

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217

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Freshwater Section) जल प्रयोगशाला (स्वच्छ जल अनुभाग)
Analysis Report विश्लेषण आख्या
NABL Accreditation: ISO/IEC 17025:2017, Certificate No: TC-7723

CPCB

Report No. आख्या सं FWL/Oct/83/2023
Issue Date जारी करने की तिथि:23/10/2023

Source of sample: River/Ground Water/Any other नमूने का स्रोत :नदी/भूजल/अन्य : River
Samples collected by नमूने एकत्रित करने वाले का नाम : Sh. Narender Sharma & Team
Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : 08/10//2023
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : 09/10/2023
Period of sample analysis नमूने के विश्लेषण की अवधि : 09th to 13th October, 2023
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : Water/FW/2324/SR00047
Test method reference परीक्षण विधि का संदर्भ : APHA/BIS. एपीएचए/बीआईएस
Report sent to (Name & Division) आख्या किसे जारी की गयी (नाम एवं प्रभाग) : I/c R.D. Chandigarh

S. No.	Sampling Point नमूना स्थल	FWL Sample No. स्वच्छ जल प्रयोगशाला नमूना सं	pH	Cond.	TDS	COD	BOD	Total Hardness As CaCO3	Ca^{++}	Mg	Cl^-	PO^4- P	F^-	NO_2-N	NH_3-N
1	UDS	2324/Water/FW/L00125	8.2	448	300	BDL	BDL	192	37	24	19	BDL	BDL	0.02	BDL
2	VUS	2324/Water/FW/L00126	8.1	441	290	BDL	BDL	178	48	14	17	BDL	BDL	0.02	BDL
3	FUS	2324/Water/FW/L00127	8.2	409	264	BDL	BDL	181	42	18	15	BDL	BDL	BDL	BDL
4	FDS	2324/Water/FW/L00128	8.2	409	248	05	BDL	181	48	15	15	BDL	BDL	0.02	BDL
5	KUS	2324/Water/FW/L00129	8.3	372	240	BDL	BDL	206	54	17	13	BDL	BDL	BDL	BDL
6	KDS	2324/Water/FW/L00130	8.4	382	206	BDL	BDL	162	38	16	15	BDL	BDL	BDL	BDL
7	NMR	2324/Water/FW/L00131	8.5	445	248	BDL	BDL	217	43	26	15	BDL	BDL	BDL	BDL
8	KAB	2324/Water/FW/L00132	8.5	372	204	BDL	BDL	155	46	10	16	BDL	BDL	0.02	BDL
9	DKH	2324/Water/FW/L00133	8.4	371	238	BDL	BDL	156	38	15	18	BDL	BDL	0.03	0.21
10	SCR	2324/Water/FW/L00134	8.1	562	327	15	02	181	34	23	54	BDL	BDL	0.05	0.62

Note: All the concentrations are expressed in mg/l except pH and Conductivity (µmho/cm). नोट : पीएच तथा चालकता (µmho/cm) के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं

Statement: कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without written approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के लिखित अनुमोदन के बिना आख्या की आंशिक प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

(P.K. Gupta)
Analyst

(B. Sasi Devi)
Supervisor, Reviewer & Authorised Signatory

(Dr. K. Ranganathan)
DH – Water Lab

Surface Water & Ground Water				
S. No.	Parameter	Test Method	Range of Testing/Limit of Detection	Uncertainty of Measurement ±
1.	Conductivity	APHA 25 10 –B, 24th ED. 2023	1 - 30000 µmhos/cm	280 ± 10 µmhos/cm
2	Total Dissolved Solids	APHA 2540 C, 24th Ed. 2023	5 - 18000 mg/l	350 ± 20.0 mg/l
3	Chemical Oxygen Demand	APHA 5220 B, 2 24th Ed. 2023	5 - 200 mg/l	96 ± 10 mg/l
4	Bio -Chemical Oxygen Demand	APHA 5210 B, 24th Ed. 2023, 4500 OC, (5 days at 20° C). IS- 3025 part 44:1993. BOD (3 days at 25°C).	1 - 100 mg/l	40 ± 8 mg/l
5	Chloride	APHA 4500 - Cl B, 24th Ed. 2023	5 - 600 mg/l	300 ± 15 mg/l
6	Phosphate - P	APHA 4500 –PD, 24th Ed. 2023	0.05 - 10 mg/l	0.3 ± 0.03 mg/l
7	Total Hardness As CaCO3	APHA 2340 – C 24th Ed. 2023	10 - 900 mg/l	150 ± 10.0 mg/l
8	Calcium	APHA 3500 – Ca B, 23rd. 2023	2 - 200 mg/l	50 ± 10 mg/l
9	Magnesium	APHA 3500 – Mg B, 24th Ed. 2023	2 -200 mg/l	20 ± 3 mg/l
10	Fluoride	APHA 4500- F D, 24th Ed. 2023	0.2 - 10 mg/l	0.8 ± 0.1 mg/l
11	pH	APHA 4500 H^+ -B, 24th Ed. 2023	2 – 14	7.24 ± 0.18
12	NO_2-N	APHA 4500 – NO_2, B, 24th Ed. 2023	0.01 - 2 mg/l	0.06 ± 0.01 mg/l
13	NH_3-N	IS 3025(Part-34)- 1988, (First reprint April-1992)	0.2 - 20 mg/l	2.0 ± 0.2 mg/l

CENTRAL POLLUTION CONTROL BOARD
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
INSTRUMENTATION LABORATORY
Metal Analysis Report

TC-7723

1.	Place of Analysis	:	Instrumentation Laboratory
2.	Report No. & Issue Date	:	IL/HM/ICP-MS/1433; 23.10.2023
3.	Report sent to (Name, Mobile no. & Address of Indenter)	:	D.H., RD Chandigarh
4.	Test Method Reference	:	APHA, 3125-B, 23rd Ed. 2017
5.	Sample condition (please describe, if not as per procedure)	:	As per procedure
6.	Sample Matrix	:	Freshwater
7.	Date & Time of Sample Collection	:	08.10.2023
8.	Samples Collected by	:	Sh. Narender Sharma, Amit Kumar Sagar & Sh. Shubham
9.	Date & Time of Sample Receipt	:	10.10.2023
10.	Sample Registration No. & Date	:	INSTR/HM/2324/SR00082; 10.10.2023
11.	Date of Sample Analysis	:	20.10.2023
12.	Sampling Plan Reference	:	NGT Matter

S. No.	Sample Code	As (mg/L)	Cd (mg/L)	Co (mg/L)	Cr (mg/L)	Cu (mg/L)	Fe (mg/L)	Mn (mg/L)	Ni (mg/L)	Pb (mg/L)	Zn (mg/L)
1.	VUS	BDL	BDL	BDL	BDL	BDL	0.52	0.03	BDL	BDL	0.02
2.	VDS	BDL	BDL	BDL	BDL	0.66	0.63	0.03	BDL	BDL	0.02
3.	FUS	BDL	BDL	BDL	BDL	BDL	0.85	0.03	BDL	BDL	0.02
4.	FDS	BDL	BDL	BDL	0.01	4.95	0.84	0.03	BDL	BDL	0.03
5.	KUS	BDL	BDL	BDL	0.01	BDL	0.46	0.02	BDL	BDL	0.02
6.	KDS	BDL	BDL	BDL	0.01	BDL	0.41	0.02	BDL	BDL	0.02
7.	NMR	BDL	BDL	BDL	BDL	BDL	0.22	0.01	BDL	BDL	0.03
8.	KAB	BDL	BDL	BDL	BDL	0.02	1.02	0.03	BDL	BDL	0.03
9.	DKH	BDL	BDL	BDL	0.03	BDL	1.23	0.10	0.01	BDL	0.05
10.	SCR	BDL	BDL	BDL	0.05	0.04	4.12	0.17	0.02	BDL	0.08

BDL: Below Detection Limit

Detection Limit - (µg/L)-: As-0.49, Cd-0.42, Co-0.35, Cr-0.56, Cu-0.35, Fe-0.67, Mn-0.43, Ni-0.54, Pb-0.31 & Zn-0.59.

Statement:

1. The Results related only to the samples tested as received.
2. The report shall not be reproduced except in full, without the written approval of the Laboratory.
3. The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).
4. Samples will be retained for 30 days from the date of issue of Test Report.

Nirmal Kumar 23.10.2023

Dr. N. K. SHARMA
Analyst

23.10.2023

B. K. JENA
Supervisor / Reviewer

23/10/2023

D H Instrumentation Lab

CENTRAL POLLUTION CONTROL BOARD
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
INSTRUMENTATION LABORATORY
Metal Analysis Report

TC-7723

1.	Place of Analysis	:	Instrumentation Laboratory
2.	Report No. & Issue Date	:	IL/HM/ICP-MS/1434; 23.10.2023
3.	Report sent to (Name, Mobile no. & Address of Indenter)	:	D.H., RD Chandigarh
4.	Test Method Reference	:	APHA, 3125-B, 23rd Ed. 2017
5.	Sample condition (please describe, if not as per procedure)	:	As per procedure
6.	Sample Matrix	:	Freshwater
7.	Date & Time of Sample Collection	:	11.10.2023
8.	Samples Collected by	:	Sh. Narender Sharma, Amit Kumar Sagar & Sh. Shubham
9.	Date & Time of Sample Receipt	:	12.10.2023
10.	Sample Registration No. & Date	:	INSTR/HM/2324/SR00084; 12.10.2023
11.	Date of Sample Analysis	:	20.10.2023
12.	Sampling Plan Reference	:	NGT Matter

S. No.	Sample Code	As (mg/L)	Cd (mg/L)	Co (mg/L)	Cr (mg/L)	Cu (mg/L)	Fe (mg/L)	Mn (mg/L)	Ni (mg/L)	Pb (mg/L)	Zn (mg/L)
1.	RMR	BDL	BDL	BDL	0.01	0.02	3.18	0.08	BDL	BDL	0.05
2.	BMR	BDL	BDL	BDL	0.04	0.02	3.62	0.14	0.01	BDL	0.03
3.	AMR	BDL	BDL	BDL	0.04	0.02	4.86	0.17	0.02	BDL	0.03
4.	UGV	BDL	BDL	BDL	0.03	BDL	2.34	0.11	BDL	BDL	0.02
5.	DSG	BDL	BDL	BDL	0.02	0.01	2.37	0.10	BDL	BDL	0.03
6.	BGM	BDL	BDL	BDL	0.01	BDL	1.19	0.14	BDL	BDL	0.02
7.	MLR	BDL	BDL	BDL	BDL	BDL	0.79	0.06	BDL	BDL	0.02
8.	ABG	BDL	BDL	BDL	0.02	BDL	2.09	0.07	BDL	BDL	0.02
9.	SGA	BDL	BDL	BDL	0.02	BDL	3.46	0.06	0.01	BDL	0.02
10.	SDA	BDL	BDL	BDL	0.03	0.01	13.92	0.28	0.02	BDL	0.06
11.	PYM	BDL	BDL	BDL	0.02	BDL	3.73	0.11	0.01	BDL	0.03

BDL: Below Detection Limit

Detection Limit - (µg/L)-: As-0.49, Cd-0.42, Co-0.35, Cr-0.56, Cu-0.35, Fe-0.67, Mn-0.43, Ni-0.54, Pb-0.31 & Zn-0.59.

Statement:

1. The Results related only to the samples tested as received.
2. The report shall not be reproduced except in full, without the written approval of the Laboratory.
3. The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).
4. Samples will be retained for 30 days from the date of issue of Test Report.

Nirmal Kumar 23.10.2023

Dr. N. K. SHARMA
Analyst

23.10.2023

B. K. JENA
Supervisor & Reviewer

23/10/2023

D H Instrumentation Lab

CENTRAL POLLUTION CONTROL BOARD
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
BIO-SCIENCE LABORATORY/ जैव-विज्ञान प्रयोगशाला

CPCB

Microbiological Analysis Report/ सूक्ष्म जैविक विश्लेषण रिपोर्ट

1. Report no. & issue date/ रिपोर्ट स. एवं जारी करने की तिथि	:	Bio/Micro/94, 27.10.2023
2. Name of the project/ परियोजना का नाम	:	Hon'ble NGT matter
3. Sample matrix/ नमूना मैट्रिक्स	:	Fresh Water
4. Date & time of sample collection/ नमूना संग्रहण करने की तिथि एवं समय	:	08.10.2023; 09:35 AM – 05:54 PM
5. Samples collected by/ नमूना एकत्रित करने वाले का नाम	:	Mr. Narendra Sharma and team
6. Date & time of sample receipt/ नमूना प्राप्ति की तिथि एवं समय	:	10.10.2023; 02:00 PM
7. Date of sample analysis/ नमूना विश्लेषण की तिथि	:	10.10.2023
8. Sample registration no. & date/ नमूना पंजीकरण सं. एवं तिथि	:	Bio/81/MB/12/2023, 10.10.2023
9. Test method reference/ संदर्भित जांच पद्धति	:	APHA 24th Edition, 2023
10. Report sent to (Name & Address)/ रिपोर्ट प्रेषित किए जाने वाले का (नाम एवं पता)	:	RD, Chandigarh

S. No क्र.सं.	Sampling location नमूना स्थल	Lab Code लैब कोड	Analysis Results/ विश्लेषण परिणाम			
			Fecal Coliform MPN/100ml फिकल कोलिफॉर्म एमपीएन/100एमएल	Fecal Streptococci MPN/100ml फिकल स्ट्रैप्टोकोकाई एमपीएन/100एमएल	Enterococcus MPN/100ml एन्ट्रोकोकस एमपीएन/100एमएल	*E. coli* MPN/100ml ई.कोलाई एमपीएन/100एमएल
1.	VUS	MB-485	$70X10^2$	--	--	--
2.	VDS	MB-486	$63X10^2$	--	--	--
3.	FUS	MB-487	$79X10^2$	--	--	--
4.	FDS	MB-488	$14X10^2$	--	--	--
5.	KUS	MB-489	45	--	--	--
6.	KDS	MB-490	$79X10^2$	--	--	--
7.	NMR	MB-491	680	--	--	--
8.	KAB	MB-492	$33X10^2$	--	--	--
9.	SCR	MB-493	$13X10^3$	--	--	--
10.	DKH	MB-494	$13X10^3$	--	--	--

Statement/ विवरण:

1. The results relate only to the samples tested. / परिणाम केवल परीक्षण किए गए नमूनों से संबंधित है।
2. The report shall not be reproduced, without the written approval of laboratory. / प्रयोगशाला के लिखित अनुमोदन के बिना रिपोर्ट की प्रतिकृति नहीं की जाएगी।
3. <1.8 MPN/100 ml indicates that the probability of presence of coliform in the sample is zero. / <1.8 एमपीएन/100 मिलीलीटर इंगित करता है कि नमूने में कॉलिफॉर्म के होने की संभावना शून्य है।
4. The sample will be retained for one week from the date of issue of this test report. / इस रिपोर्ट के जारी होने की तिथि से एक सप्ताह तक नमूनों को संरक्षित रखा जाएगा।

Analyst/ विश्लेषक
(Dr. Annu Goel)
(Dr. Aprna Sabharwal)

Supervisor, Reviewer & Authorized Signatory
पर्यवेक्षक, पुनर्विलोकक एवं प्राधिकृत हस्ताक्षरकर्ता
(Dr. Yashpal Yadav)

DH Bio-Science Lab
प्रभाग प्रमुख, जैव प्रयोगशाला
(Dr. Z. Changsan)

DOC: CB/CL/QR/7.8/BL-1 डीओसी: सीबी/सीएल/क्यूआर/7.8/बीएल-1	Issue No.: 04 जारी सं. 04	Amendment No: 05 संशोधन सं. 05	Issue Date: 27.03.2014 जारी तिथि 27.03.2014	Amendment Date: 20.05.2022 संशोधन तिथि 20.05.2022	Page 01 of 01 पृष्ठ सं. 01 का 01

CENTRAL POLLUTION CONTROL BOARD/
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110032/
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
BIO-SCIENCE LABORATORY/ जैव-विज्ञान प्रयोगशाला

Microbiological Analysis Report/ सूक्ष्म जैविक विश्लेषण रिपोर्ट

1. Report no. & issue date/ रिपोर्ट सं. एवं जारी करने की तिथि : Bio/Micro/94, 27.10.2023
2. Name of the project/ परियोजना का नाम : Hon'ble NGT matter
3. Sample matrix/ नमूना मैट्रिक्स : FreshWater
4. Date & time of sample collection/ नमूना संग्रहण करने की तिथि एवं समय : 08.10.2023; 09:35 AM – 05:54 PM
5. Samples collected by/ नमूना एकत्रित करने वाले का नाम : Mr. Narendra Sharma and team
6. Date & time of sample receipt/नमूना प्राप्ति की तिथि एवं समय : 10.10.2023; 02:00 PM
7. Date of sample analysis/ नमूना विश्लेषण की तिथि : 10.10.2023
8. Sample registration no. & date/ नमूना पंजीकरण सं. एवं तिथि : Bio/81/MB/12/2023, 10.10.2023
9. Test method reference/ संदर्भित जांच पद्धति : APHA 24th Edition, 2023
10. Report sent to (Name & Address)/ रिपोर्ट प्रेषित किए जाने वाले का (नाम एवं पता) : RD, Chandigarh

S. No क्र.सं.	Sampling location नमूना स्थल	Lab Code लैब कोड	Analysis Results Total Coliform MPN/100ml कुल कोलिफॉर्म एमपीएन/100एमएल
1.	VUS	MB-485	$35X10^3$
2.	VDS	MB-486	$94X10^2$
3.	FUS	MB-487	$22X10^3$
4.	FDS	MB-488	$49X10^2$
5.	KUS	MB-489	230
6.	KDS	MB-490	$22X10^3$
7.	NMR	MB-491	$31X10^2$
8.	KAB	MB-492	$17X10^3$
9.	SCR	MB-493	$24X10^3$
10.	DKH	MB-494	$17X10^3$

Statement/ विवरण:

1. The results relate only to the samples tested. / परिणाम केवल परीक्षण किए गए नमूनों से संबंधित है।
2. The report shall not be reproduced, without the written approval of laboratory. / प्रयोगशाला के लिखित अनुमोदन के बिना रिपोर्ट की प्रतिकृति नहीं की जाएगी।
3. <1.8 MPN/100 ml indicates that the probability of presence of coliform in the sample is zero. / <1.8 एमपीएन/100 मिलीलीटर इंगित करता है कि नमूने में कॉलिफॉर्म के होने की संभावना शून्य है।
4. The sample will be retained for one week from the date of issue of this test report. / इस रिपोर्ट के जारी होने की तिथि से एक सप्ताह तक नमूनों को संरक्षित रखा जाएगा।

Aprna Sabharwal 27.10.23
Analyst/विश्लेषक
(Dr. Annu Goel)
(Dr. Aprna Sabharwal)

यशपाल यादव 27/10/2023
Supervisor, Reviewer & Authorized Signatory
पर्यवेक्षक, पुनर्विलोकक एवं प्राधिकृत हस्ताक्षरकर्ता
(Dr. Yashpal Yadav)

जेड चांगसन 27/10/2023
DH Bio-Science lab
प्रभाग प्रमुख, जैव प्रयोगशाला
(Dr. Z. Changsan)

CENTRAL POLLUTION CONTROL BOARD
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
BIO-SCIENCE LABORATORY/ जैव-विज्ञान प्रयोगशाला

CPCB

5628/DS
27.10.23

Microbiological Analysis Report/ सूक्ष्म जैविक विश्लेषण रिपोर्ट

1. Report no. & issue date/ रिपोर्ट सं. एवं जारी करने की तिथि	:	Bio/Micro/95, 26.10.2023
2. Name of the project/ परियोजना का नाम	:	Hon'ble NGT matter
3. Sample matrix/ नमूना मैट्रिक्स	:	Fresh Water
4. Date & time of sample collection/ नमूना संग्रहण करने की तिथि एवं समय	:	11.10.2023; 11:23 AM – 06:41 PM
5. Samples collected by/ नमूना एकत्रित करने वाले का नाम	:	Mr. Narendra Sharma and team
6. Date & time of sample receipt/ नमूना प्राप्ति की तिथि एवं समय	:	12.10.2023; 12:20 PM
7. Date of sample analysis/ नमूना विश्लेषण की तिथि	:	12.10.2023
8. Sample registration no. & date/ नमूना पंजीकरण सं. एवं तिथि	:	Bio/82/MB/11/2023, 12.10.2023
9. Test method reference/ संदर्भित जांच पद्धति	:	APHA 24th Edition, 2023
10. Report sent to (Name & Address)/ रिपोर्ट प्रेषित किए जाने वाले का (नाम एवं पता)	:	RD Chandigarh

S. No क्र.सं.	Sampling location नमूना स्थल	Lab Code लैब कोड	Analysis Results/ विश्लेषण परिणाम			
			Fecal Coliform MPN/100ml फिकल कोलिफॉर्म एमपीएन/100एमएल	Fecal Streptococci MPN/100ml फिकल स्ट्रैप्टोकोकाई एमपीएन/100एमएल	Enterococcus MPN/100ml एन्ट्रोकोकस एमपीएन/100एमएल	*E. coli* MPN/100ml ई.कोलाई एमपीएन/100एमएल
1.	RMR	MB-497	$17X10^2$	--	--	--
2.	BMR	MB-498	$21X10^2$	--	--	--
3.	AMR	MB-499	$22X10^3$	--	--	--
4.	UGV	MB-500	$11X10^2$	--	--	--
5.	DSG	MB-501	$11X10^2$	--	--	--
6.	BGM	MB-502	310	--	--	--
7.	MLR	MB-503	170	--	--	--
8.	ABG	MB-504	$17X10^2$	--	--	--
9.	SGA	MB-505	450	--	--	--
10.	SDA	MB-506	$17X10^2$	--	--	--
11.	PYM	MB-507	$54X10^3$	--	--	--

Statement/ विवरण:

1. The results relate only to the samples tested. / परिणाम केवल परीक्षण किए गए नमूनों से संबंधित है।
2. The report shall not be reproduced, without the written approval of laboratory. / प्रयोगशाला के लिखित अनुमोदन के बिना रिपोर्ट की प्रतिकृति नहीं की जाएगी।
3. <1.8 MPN/100 ml indicates that the probability of presence of coliform in the sample is zero. / <1.8 एमपीएन/100 मिलीलीटर इंगित करता है कि नमूने में कॉलिफॉर्म के होने की संभावना शून्य है।
4. The sample will be retained for one week from the date of issue of this test report. / इस रिपोर्ट के जारी होने की तिथि से एक सप्ताह तक नमूनों को संरक्षित रखा जाएगा।

Aprna Sabharwal 26.10.23 — 26/10/23
Analyst/ विश्लेषक
(Dr. Annu Goel)
(Dr. Aprna Sabharwal)

यशपाल यादव 26/10/2023
Supervisor, Reviewer & Authorized Signatory
पर्यवेक्षक, पुनर्विलोकक एवं प्राधिकृत हस्ताक्षरकर्ता
(Dr. Yashpal Yadav)

जेड चांगसन 26/10/2023
DH Bio-Science Lab
प्रभाग प्रमुख, जैव प्रयोगशाला
(Dr. Z. Changsan)

CENTRAL POLLUTION CONTROL BOARD/
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110032/
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
BIO-SCIENCE LABORATORY/ जैव-विज्ञान प्रयोगशाला

CPCB

Microbiological Analysis Report/ सूक्ष्म जैविक विश्लेषण रिपोर्ट

1. Report no. & issue date/ रिपोर्ट सं. एवं जारी करने की तिथि : Bio/Micro/95, 26.10.2023
2. Name of the project/ परियोजना का नाम : Hon'ble NGT matter
3. Sample matrix/ नमूना मैट्रिक्स : Fresh Water
4. Date & time of sample collection/ नमूना संग्रहण करने की तिथि एवं समय : 11.10.2023; 11:23 AM – 06:41 PM
5. Samples collected by/ नमूना एकत्रित करने वाले का नाम : Mr. Narendra Sharma and team
6. Date & time of sample receipt/नमूना प्राप्ति की तिथि एवं समय : 12.10.2023; 12:20 PM
7. Date of sample analysis/ नमूना विश्लेषण की तिथि : 12.10.2023
8. Sample registration no. & date/ नमूना पंजीकरण सं. एवं तिथि : Bio/82/MB/11/2023, 12.10.2023
9. Test method reference/ संदर्भित जांच पद्धति : APHA 24th Edition, 2023
10. Report sent to (Name & Address)/ रिपोर्ट प्रेषित किए जाने वाले का (नाम एवं पता) : RD, Chandigarh

S. No क्र.सं.	Sampling location नमूना स्थल	Lab Code लैब कोड	Analysis Results Total Coliform MPN/100ml कुल कोलिफॉर्म एमपीएन/100एमएल
1.	RMR	MB-497	$33X10^2$
2.	BMR	MB-498	$35X10^3$
3.	AMR	MB-499	$92X10^3$
4.	UGV	MB-500	$13X10^3$
5.	DSG	MB-501	$35X10^3$
6.	BGM	MB-502	460
7.	MLR	MB-503	$11X10^2$
8.	ABG	MB-504	$70X10^2$
9.	SGA	MB-505	$23X10^2$
10.	SDA	MB-506	$79X10^2$
11.	PYM	MB-507	$92X10^3$

Statement/ विवरण:

1. The results relate only to the samples tested. / परिणाम केवल परीक्षण किए गए नमूनों से संबंधित है।
2. The report shall not be reproduced, without the written approval of laboratory. / प्रयोगशाला के लिखित अनुमोदन के बिना रिपोर्ट की प्रतिकृति नहीं की जाएगी।
3. <1.8 MPN/100 ml indicates that the probability of presence of coliform in the sample is zero. / <1.8 एमपीएन/100 मिलीलीटर इंगित करता है कि नमूने में कॉलिफॉर्म के होने की संभावना शून्य है।
4. The sample will be retained for one week from the date of issue of this test report. / इस रिपोर्ट के जारी होने की तिथि से एक सप्ताह तक नमूनों को संरक्षित रखा जाएगा।

Aprna Sabharwal 26.10.23 — Analyst/विश्लेषक (Dr. Annu Goel) (Dr. Aprna Sabharwal)

26/10/2023 — Supervisor, Reviewer & Authorized Signatory पर्यवेक्षक, पुनर्विलोकक एवं प्राधिकृत हस्ताक्षरकर्ता (Dr. Yashpal Yadav)

26/10/2023 — DH Bio-Science lab प्रभाग प्रमुख, जैव प्रयोगशाला (Dr. Z. Changsan)

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या
NABL Accreditation: ISO/IEC 17025:2017, Certificate No: TC-7723

TC-7723

Source of sample: Drain/STP/ETP/Other :ड्रेन/एस टी पी/ई टी पी/अन्य : **Drain** ड्रेन.
Samples collected by नमूने एकत्रित करने वाले का नाम : **Sh. Narender Sharma & Team.** श्री नरेंद्र शर्मा
Date & time of sample Collection नमूने एकत्रकरण की तिथि एवं समय : **08/10/2023**
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : **10/10/2023.**
Period of sample analysis नमूने के विश्लेषण की अवधि : **10th to 30th Oct 23.**
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : **179/Water/WW-07(14)/2023.**
Test method reference परीक्षण विधि का संदर्भ : **APHA/BIS.** एपीएचए/बीआईएस
Report sent to (Name & Division) आख्या जारी की गयी (नाम एवं प्रभाग) : **R.D Chandigarh** आर डी चंडीगढ़

Report No.: आख्या सं : **WWL/OCT/179/2023**
Issue Date :जारी करने की तिथि : **13/11/2023**
LIMS : **WATER/WW/2324/SR 00087**

S. No	Sample Code	Sample No.	pH	COD	BOD	TSS	TDS	NH_3-N	PO_4-P
1.	V K D	1792	7.7	1026	567	143	716	33	3.3
2.	F K D	1793	8.1	138	56	14	592	04	BDL
3.	K R K D	1794	7.8	217	111	10	296	04	BDL
4.	O C D	1795	7.9	702	325	130	644	37	2.7
5.	N S D	1796	7.7	330	268	107	792	30	BDL
6.	J W D	1797	7.6	647	380	81	3804	05	0.1
7.	P D R	1798	7.8	790	361	467	2112	02	0.3

Note: All the concentrations are expressed in mg/l except pH & conductivity in µs/cm (@ 25^{0}C **नोट :** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं ।

Statement: कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी ।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं ।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

29/11/23

(Vijay Laxmi विजय लक्ष्मी) **Analyst** विश्लेषक
(S.M.Bilal एस एम बिलाल) **Supervisor& Reviewer** पर्यवेक्षक व पुनर्वलोकक
(Dr.K. Ranganathan डॉ के रंगनाथन) **D.H. Water Lab** प्रमुख जल प्रयोगशाला

B. WATER LABORATORY					
S. No.	**Products/ Material of test**	**Specific Tests Performed**	**Test Method / Standard against which tests are performed**	**Range of Testing/ Limit of Detection**	**Uncertainty of Measurement**
b.	**Waste Water**	Conductivity	APHA 2510 – B, 24th Ed. 2023	1-40,000 µmhos/cm	1404 ± 18.17 µmhos/cm
		Total Suspended solids	APHA 2540 D, 24th Ed. 2023	10 – 15,000 mg/l	197 ± 18.76 mg/l
		Total Solids	APHA 2540 B, 24th Ed. 2023	10 – 20,000 mg/l	581 ± 9.22mg/l
		Total Dissolved Solids	APHA 2540 C, 24th Ed. 2023	10 -1,00,000 mg/l	762 ± 15 mg/l
		Chemical Oxygen Demand	APHA 5220 B, 24th Ed. 2023	05 – 90,000 mg/l	244.8 ± 9.5 mg/l
		Bio – chemical Oxygen Demand	APHA 5210 B, 24th Ed. 2023, 4500 OC, (5 days at 20^0C), IS-3025 part 44:1993, BOD (3 Days at 27^0C).	01 – 60,000 mg/l	166.8 ± 14.31 mg/l
		Oil & Grease	APHA 5520 B, 24th Ed. 2023	5 -200 mg/l	21.14 ± 5.28 mg/l
		Phosphate – P	APHA 4500 – PD, 24th Ed. 2023.	0.05 – 10 mg/l	0.209 ± 0.023 mg/l
		Chloride	APHA 4500 – Cl B, 24th Ed. 2023.	5 - 2000 mg/l	100 ± 8.2 mg/l
		pH	APHA 4500 H^+ - B, 24th Ed. 2023	2 - 14	7.0± 0.1
		NH_3-N	APHA 4500 NH_3 – B&C, 24th Ed. 2023	1-100 mg/l	78.2 ± 3.9 mg/l
		Cr^{+6}	APHA 3500 Cr– B, 24th Ed. 2023	0.2- 10 mg/l	0.283 ± 0.03 mg/l

CPCB

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या

Source of sample: Drain/STP/ETP/Other स्रोत :ड्रेन/एस टी पी/ई टी पी/अन्य : **Drain ड्रेन**
Samples collected by नमूने एकत्रित करने वाले का नाम : **Sh. Narender Sharma & Team.**
Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : **08/10/2023**
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : **10/10/2023.**
Period of sample analysis नमूने के विश्लेषण की अवधि : **10th to 30th Oct 23.**
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : **179/Water/WW- 07 (14)/2023.**
Test method reference परीक्षण विधि का संदर्भ : **APHA/BIS.** एपीएचए/बीआईएस
Report sent to (Name & Division) आख्या जारी की गयी (नाम एवं प्रभाग) : **R.D. Chandigarh** आर डी चंडीगढ़

Report No.: आख्या सं : **WWL/OCT/179/2023**
Issue Date :जारी करने की तिथि : **13/11/2023**
LIMS : **WATER/WW/2324/SR00087**

S. No	Sample Code	Sample No.	Color	NO_3-N	SO_4^-
1.	V K D	1792	BDL<05	1.4	26
2.	F K D	1793	BDL<05	4.3	60
3.	K R K D	1794	BDL<05	0.5	41
4.	O C D	1795	BDL<05	3.4	08
5.	N C D	1796	BDL<05	2.8	50
6.	J W D	1797	BDL<05	3.4	134
7.	P D R	1798	BDL<05	4.0	83

Note: All the concentrations are expressed in mg/l except pH & color in color unit. **नोट :** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement:
कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

(U.S.Mishra उ शं मिश्र)
Analyst विश्लेषक

(S.M.Bilal एस एम बिलाल)
Supervisor & Reviewer पर्यवेक्षक व पुनेर्वलोकक

29/11/23
(Dr.K. Ranganathan डॉ के रंगनाथन)
D.H. Water Lab प्रमुख जल प्रयोगशाला

CPCB

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या
NABL Accreditation: ISO/IEC 17025:2017, Certificate No: TC-7723

TC-7723

Source of sample: Drain/STP/ETP/Other :ड्रेन/एस टी पी/ई टी पी/अन्य : **Drain**
Samples collected by नमूने एकत्रित करने वाले का नाम : **Sh. Narendra Sharma & Team.**
Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : **11/10/2023**
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : **12/10/2023.**
Period of sample analysis नमूने के विश्लेषण की अवधि : **12th to 30th Oct23.**
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : **180/Water/WW-06/2023.**
Test method reference परीक्षण विधि का संदर्भ : **APHA/BIS.** एपीएचए/बीआईएस
Report sent to (Name & Division) आख्या जारी की गयी (नाम एवं प्रभाग) : **R. D. Chandigarh**

Report No.: आख्या सं : **WWL/OCT/180/2023**
Issue Date :जारी करने की तिथि : **08/11/2023**
LIMS : **WATER/2324/SR 00089**

S. No	Sample Code	Sample No.	pH	COD	BOD	TSS	TDS	PO_4-P	NH_3-N
1.	G V D	1799	6.9	200	65	87	1100	0.7	-
2.	M L D	1800	7.1	92	21	142	536	1.0	-
3.	S G D	1801	7.2	72	16	135	164	1.0	-
4.	N G V D	1802	-	-	-	-	-	-	17
5.	N M L D	1803	-	-	-	-	-	-	07
6.	N S G D	1804	-	-	-	-	-	-	04

Note: All the concentrations are expressed in mg/l except pH & conductivity in µs/cm (@ 25°C . **नोट :** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं ।

Statement:
कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

(Vinod Kumar)	(S.M.Bilal)	(Dr.K. Ranganathan) 8/11/23
Analyst	Supervisor & Reviewer	D.H. Water Lab

B. WATER LABORATORY					
S. No.	**Products/ Material of test**	**Specific Tests Performed**	**Test Method / Standard against which tests are performed**	**Range of Testing/ Limit of Detection**	**Uncertainty of Measurement**
b.	**Waste Water**	Conductivity	APHA 2510 – B, 23rdEd. 2017	1-40,000 µmhos/cm	1404 ± 18.17 µmhos/cm
		Total Suspended solids	APHA 2540 D, 23rdEd. 2017	10 – 15,000 mg/l	197 ± 18.76 mg/l
		Total Solids	APHA 2540 B, 23rdEd. 2017	10 – 20,000 mg/l	581 ± 9.22mg/l
		Total Dissolved Solids	APHA 2540 C, 23rdEd. 2017	10 -1,00,000 mg/l	762 ± 15 mg/l
		Chemical Oxygen Demand	APHA 5220 B, 23rd Ed. 2017.	05 – 90,000 mg/l	244.8 ± 9.5 mg/l
		Bio – chemical Oxygen Demand	APHA 5210 B, 23rdEd. 2017, 4500 OC, (5 days at 20^{0}C), IS-3025 part 44:1993, BOD (3 Days at 27^{0}C).	01 – 60,000 mg/l	166.8 ± 14.31 mg/l
		Oil & Grease	APHA 5520 B, 23rdEd. 2017	5 -200 mg/l	21.14 ± 5.28 mg/l
		Phosphate – P	APHA 4500 – PD, 23rdEd. 2017.	0.05 – 10 mg/l	0.209 ± 0.023 mg/l
		Chloride	APHA 4500 – Cl B, 23rd Ed. 2017.	5 - 2000 mg/l	100 ± 8.2 mg/l
		pH	APHA 4500 H^+ - B, 23rdEd. 2017	2 - 14	7.0± 0.1
		NH_3-N	APHA 4500 NH_3 – B&C, 23rdEd. 2017	1-100 mg/l	78.2 ± 3.9 mg/l
		Cr^{+6}	APHA 3500 Cr– B, 23rdEd. 2017	0.1- 10 mg/l	0.283 ± 0.03 mg/l

CPCB

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या

Source of sample: Drain/STP/ETP/Other स्रोत :ड्रेन/एस टी पी/ई टी पी/अन्य : **Drain.**
Samples collected by नमूने एकत्रित करने वाले का नाम : **Sh. Narender Sharma & Team.**
Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : **11/10/2023**
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : **12/10/2023.**
Period of sample analysis नमूने के विश्लेषण की अवधि : **12th to 30th Oct 23.**
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : **180/Water/WW-06/2023.**
Test method reference परीक्षण विधि का संदर्भ : **APHA/BIS.** एपीएचए/बीआईएस
Report sent to (Name & Division) आख्या जारी की गयी (नाम एवं प्रभाग) : **R.D Chandigarh**

Report No.: आख्या सं : **WWL/OCT/180/2023**
Issue Date :जारी करने की तिथि : **08/11/2023**
LIMS : **WATER/2324/SR 00089**

S. No	Sample Code	Sample No.	Color	NO_3-N	SO_4^{--}
1.	G V D	1799	BDL<05	2.5	60
2.	M LD	1800	BDL<05	0.6	26
3.	S G D	1801	BDL<05	0.2	15

Note: All the concentrations are expressed in mg/l except pH & color in color unit. **नोट :** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement:
कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

(Mintu Kumar)	(S.M.Bilal)	(Dr.K. Ranganathan) 8/11/23
Analyst	Supervisor & Reviewer	D.H. Water Lab

CENTRAL POLLUTION CONTROL BOARD
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
INSTRUMENTATION LABORATORY
Metal Analysis Report

TC-7723

1.	Place of Analysis	:	Instrumentation Laboratory
2.	Report No. & Issue Date	:	**IL/HM/ICP-OES/1265; 30.10.2023**
3.	Report sent to (Name, Mobile no. & Address of Indenter)	:	**RD Chandigarh**
4.	Test Method Reference	:	APHA, 3120-B, 24th Ed. 2023
5.	Sample condition (please describe, if not as per procedure)	:	As per procedure
6.	Sample Matrix	:	Wastewater
7.	Date & Time of Sample Collection	:	08.10.2023
8.	Samples Collected by	:	Sh. Narendra Sharma, Sh. Amit Kumar Sagar & Sh. Shubham
9.	Date & Time of Sample Receipt	:	10.10.2023
10.	Sample Registration No. & Date	:	**INSTR/HM/2324/SR00082; 10.10.2023**
11.	Date of Sample Analysis	:	13.10.2023
12.	Sampling Plan Reference	:	NGT Matter

S. No	Sample Code	As (mg/L)	Cd (mg/L)	Co (mg/L)	Cr (mg/L)	Cu (mg/L)	Fe (mg/L)	Mn (mg/L)	Ni (mg/L)	Pb (mg/L)	Zn mg/L)
1.	**VKD**	BDL	BDL	BDL	0.127	0.060	3.014	0.273	0.007	0.031	0.547
2.	**FKD**	BDL	BDL	BDL	0.008	BDL	0.564	0.841	0.006	BDL	0.039
3.	**KRKD**	BDL	BDL	BDL	0.009	BDL	0.321	0.027	0.005	BDL	0.021
4.	**OCD**	BDL	BDL	BDL	0.012	0.027	1.272	0.138	0.010	0.015	0.088
5.	**NCD**	BDL	BDL	0.034	1.165	0.210	24.311	5.759	0.497	0.008	0.054
6.	**JWD**	BDL	BDL	BDL	0.021	0.009	1.235	0.460	0.008	BDL	0.038
7.	**PDR**	BDL	BDL	0.007	0.053	0.042	14.081	0.956	0.036	0.024	0.104

BDL: Below Detection Limit

Detection Limit -Wastewater (µg/L)-: As-14.6, Cd-2.42, Co-1.61, Cr-3.32, Cu-5.85, Fe-1.94, Mn-0.99, Ni-4.88, Pb-6.32 & Zn-10.55

Statement:

1. The Results related only to the samples tested as received.
2. The report shall not be reproduced except in full, without the written approval of the Laboratory.
3. The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).
4. Samples will be retained for 30 days from the date of issue of Test Report.

30.10.2023

Dr. MANEESH N

Analyst

30/10/2023

Dr. YOGITA KHARAYAT

Supervisor & Reviewer

30/10/2023

D H Instrumentation Lab

DOC: CB/CL/QR/7.8/IL-5	Issue No.-05	Revision No.-05	Issue Date: 08.12.2020	Page 01 of 01

CPCB

CENTRAL POLLUTION CONTROL BOARD
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
BIO-SCIENCE LABORATORY/ जैव-विज्ञान प्रयोगशाला

Microbiological Analysis Report/ सूक्ष्म जैविक विश्लेषण रिपोर्ट

1. Report no. & issue date/ रिपोर्ट सं. एवं जारी करने की तिथि	:	Bio/Micro/94, 27.10.2023
2. Name of the project/ परियोजना का नाम	:	Hon'ble NGT matter
3. Sample matrix/ नमूना मैट्रिक्स	:	Waste Water
4. Date & time of sample collection/ नमूना संग्रहण करने की तिथि एवं समय	:	08.10.2023; 09:35 AM – 05:54 PM
5. Samples collected by/ नमूना एकत्रित करने वाले का नाम	:	Mr. Narendra Sharma and team
6. Date & time of sample receipt/ नमूना प्राप्ति की तिथि एवं समय	:	10.10.2023; 02:00 PM
7. Date of sample analysis/ नमूना विश्लेषण की तिथि	:	10.10.2023
8. Sample registration no. & date/ नमूना पंजीकरण सं. एवं तिथि	:	Bio/81/MB/12/2023, 10.10.2023
9. Test method reference/ संदर्भित जांच पद्धति	:	APHA 24th Edition, 2023
10. Report sent to (Name & Address)/ रिपोर्ट प्रेषित किए जाने वाले का (नाम एवं पता)	:	RD, Chandigarh

S. No क्र.सं.	Sampling location नमूना स्थल	Lab Code लैब कोड	Analysis Results/ विश्लेषण परिणाम				
			Total Coliform MPN/100ml कुल कोलिफॉर्म एमपीएन/100एमएल	Fecal Coliform MPN/100ml फिकल कोलिफॉर्म एमपीएन/100एमएल	Fecal Streptococci MPN/100ml फिकल स्ट्रैप्टोकोकाई एमपीएन/100एमएल	Enterococcus MPN/100ml एन्ट्रोकोकस एमपीएन/100एमएल	*E. coli* MPN/100ml ई.कोलाई एमपीएन/100एमएल
11.	VKD	MB-495	$13X10^6$	$79X10^5$	--	--	--
12.	PDR	MB-496	$28X10^7$	$20X10^5$	--	--	--

Statement/ विवरण:

1. The results relate only to the samples tested. / परिणाम केवल परीक्षण किए गए नमूनों से संबंधित है।
2. The report shall not be reproduced, without the written approval of laboratory. / प्रयोगशाला के लिखित अनुमोदन के बिना रिपोर्ट की प्रतिकृति नहीं की जाएगी।
3. <1.8 MPN/100 ml indicates that the probability of presence of coliform in the sample is zero. / <1.8 एमपीएन/100 मिलीलीटर इंगित करता है कि नमूने में कॉलिफॉर्म के होने की संभावना शून्य है।
4. The sample will be retained for one week from the date of issue of this test report. / इस रिपोर्ट के जारी होने की तिथि से एक सप्ताह तक नमूनों को संरक्षित रखा जाएगा।

27.10.23 27/10/23
Analyst/ विश्लेषक
(Dr. Annu Goel)
(Dr. Aprna Sabharwal)

27/10/2023
Supervisor, Reviewer & Authorized Signatory
पर्यवेक्षक, पुनर्विलोकक एवं प्राधिकृत हस्ताक्षरकर्ता
(Dr. Yashpal Yadav)

27/10/2023
DH Bio-Science Lab
प्रभाग प्रमुख, जैव प्रयोगशाला
(Dr. Z. Changsan)

CENTRAL POLLUTION CONTROL BOARD
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
INSTRUMENTATION LABORATORY
Metal Analysis Report

TC-7723

1.	Place of Analysis	:	Instrumentation Laboratory
2.	Report No. & Issue Date	:	**IL/HM/ICP-OES/1263; 30.10.2023**
3.	Report sent to (Name, Mobile no. & Address of Indenter)	:	**RD Chandigarh**
4.	Test Method Reference	:	APHA, 3120-B, 24th Ed. 2023
5.	Sample condition (please describe, if not as per procedure)	:	As per procedure
6.	Sample Matrix	:	Wastewater
7.	Date & Time of Sample Collection	:	11.10.2023
8.	Samples Collected by	:	Sh. Narendra Sharma, Sh. Amit Kumar Sagar & Sh. Shubham
9.	Date & Time of Sample Receipt	:	12.10.2023
10.	Sample Registration No. & Date	:	**INSTR/HM/2324/SR00085; 12.10.2023**
11.	Date of Sample Analysis	:	18.10.2023
12.	Sampling Plan Reference	:	NGT Matter

S. No	Sample Code	As (mg/L)	Cd (mg/L)	Co (mg/L)	Cr (mg/L)	Cu (mg/L)	Fe (mg/L)	Mn (mg/L)	Ni (mg/L)	Pb (mg/L)	Zn mg/L)
1.	GVD	BDL	BDL	BDL	0.010	0.007	1.201	0.277	BDL	0.007	0.047
2.	MLD	BDL	BDL	0.002	0.012	BDL	4.493	0.214	0.007	BDL	0.021
3.	SGD	BDL	BDL	0.002	0.017	BDL	5.379	0.224	0.010	0.009	0.018

BDL: Below Detection Limit

Detection Limit -Wastewater (µg/L)-: As-14.6, Cd-2.42, Co-1.61, Cr-3.32, Cu-5.85, Fe-1.94, Mn-0.99, Ni-4.88, Pb-6.32 & Zn-10.55

Statement:

1. The Results related only to the samples tested as received.
2. The report shall not be reproduced except in full, without the written approval of the Laboratory.
3. The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).
4. Samples will be retained for 30 days from the date of issue of Test Report.

30.10.2023

Dr. MANEESH N

Analyst

30/10/2023

Dr. YOGITA KHARAYAT

Supervisor & Reviewer

30/10/2023

D H Instrumentation Lab

CPCB

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या
NABL Accreditation: ISO/IEC 17025:2017, Certificate No: TC-7723

TC-7723

Source of sample: Drain/STP/ETP/Other स्रोत :ड्रेन/एस टी पी/ई टी पी/अन्य : **E.T.P/CETP/S.T.P & Drain.**
Samples collected by नमूने एकत्रित करने वाले का नाम : **Sh. Narender Sharma & Team.**
Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : **25/09/2023**
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : **27/09/2023.**
Period of sample analysis नमूने के विश्लेषण की अवधि : **27th Sep to30th Oct 23.**
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : **169/Water/WW-34/2023.**
Test method reference परीक्षण विधि का संदर्भ : **APHA/BIS.** एपीएचए/बीआईएस
Report sent to (Name & Division) आख्या जारी की गयी (नाम एवं प्रभाग) : **R.D. Chandigarh**

Report No.: आख्या सं : **WWL/SEP/169/2023**
Issue Date :जारी करने की तिथि : **08/11/2023**
LIMS : **WATER/WW/2324/SR 00078**

S. No	Sample Code	Sample No.	pH	COD	BOD	TSS	TDS	PO_4-P	Cl^-
1.	NAS-1	1658	7.8	505	187	23	-	-	-
2.	CD-1	1660	7.6	507	212	24	-	0.50	-
3.	RUD-1	1662	7.8	913	445	-	-	-	-
4.	RDD-1	1664	7.5	318	108	24	-	0.07	-
5.	BRW-1	1666	7.4	669	403	136	-	-	-
6.	SHA-1	1667	7.2	313	153	85	-	-	-
7.	AC-1	1668	7.6	624	286	136	1064	-	-
8.	BRW-2	1669	8.2	195	75	11	916	0.40	131
9.	SHA-3	1670	8.4	196	63	08	624	0.06	101
10.	AC-2	1671	8.4	243	98	13	584	1.80	67
11.	NR3-1	1673	7.3	234	97	33	-	-	-
12.	BR4-1	1676	7.9	223	99	14	-		-

Note: All the concentrations are expressed in mg/l except pH & conductivity in µs/cm (@ 25°C. **नोट :** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement: कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

(Vijay Laxmi) **(S.M.Bilal)** **(Dr.K. Ranganathan)** 8/11/23
Analyst **Supervisor & Reviewer** **D.H. Water Lab**

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या
NABL Accreditation: ISO/IEC 17025:2017, Certificate No: TC-7723

TC-7723

S. No	Sample Code	Sample No.	NH_3-N	Oil & Grease	Cr 6^+
13.	C D -10	1661	07	-	-
14	R U D -9	1663	23	-	-
15.	R D D -4	1665	06	-	-
16	S H A-2	1672	-	194	-
17.	N R 3-5	1674	31	-	-
18.	B R W-4	1675	14	-	-
19.	B R W-5	1677	-	-	BDL
20.	S H A-6	1678	-	-	BDL
21.	A C -5	1679	-	-	BDL
22.	B R W -7	1683	05	-	-
23.	S H A -8	1684	04	-	-
24.	A C -7	1685	07	-	-
25.	S H A-10	1689	-	BDL	-
26.	B R W-09	1690	-	BDL	-
27.	A C -09	1691	-	BDL	-

Note : All the concentrations are expressed in mg/l except pH & conductivity in µs/cm (@ 25°C . **नोट :** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं ।

Statement :

कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
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3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

(Vijay Laxmi)
Analyst

(S.M.Bilal)
Supervisor & Reviewer

Dr.K. Ranganathan)
D.H. Water Lab
8/11/23

B. WATER LABORATORY					
S. No.	**Products/ Material of test**	**Specific Tests Performed**	**Test Method / Standard against which tests are performed**	**Range of Testing/ Limit of Detection**	**Uncertainty of Measurement**
b.	**Waste Water**	Conductivity	APHA 2510 – B, 23rdEd. 2017	1-40,000 µmhos/cm	1404 ± 18.17 µmhos/cm
		Total Suspended solids	APHA 2540 D, 23rdEd. 2017	10 – 15,000 mg/l	197 ± 18.76 mg/l
		Total Solids	APHA 2540 B, 23rdEd. 2017	10 – 20,000 mg/l	581 ± 9.22mg/l
		Total Dissolved Solids	APHA 2540 C, 23rdEd. 2017	10 -1,00,000 mg/l	762 ± 15 mg/l
		Chemical Oxygen Demand	APHA 5220 B, 23rd Ed. 2017.	05 – 90,000 mg/l	244.8 ± 9.5 mg/l
		Bio – chemical Oxygen Demand	APHA 5210 B, 23rdEd. 2017, 4500 OC, (5 days at 20^{0}C), IS-3025 part 44:1993, BOD (3 Days at 27^{0}C).	01 – 60,000 mg/l	166.8 ± 14.31 mg/l
		Oil & Grease	APHA 5520 B, 23rdEd. 2017	5 -200 mg/l	21.14 ± 5.28 mg/l
		Phosphate – P	APHA 4500 – PD, 23rdEd. 2017.	0.05 – 10 mg/l	0.209 ± 0.023 mg/l
		Chloride	APHA 4500 – Cl B, 23rd Ed. 2017.	5 - 2000 mg/l	100 ± 8.2 mg/l
		pH	APHA 4500 H^+ - B, 23rdEd. 2017	2 - 14	7.0± 0.1
		NH_3-N	APHA 4500 NH_3 – B&C, 23rdEd. 2017	1-100 mg/l	78.2 ± 3.9 mg/l
		Cr^{+6}	APHA 3500 Cr– B, 23rdEd. 2017	0.1- 10 mg/l	0.283 ± 0.03 mg/l

CPCB

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या

S. No	Sample Code	Sample No.	NO_3-N	NO_2-N	TKN	CN^-	Phenol	Sulphide
9.	N R 3-1	1673	-	BDL<0.01	-	-	-	-
10.	N R 3 -5	1674	-	-	32	-	-	-
11.	B R 4-4	1675	-	-	16	-	-	-
12.	B R 4 -1	1676	3.5	BDL<0.01	-	-	-	-
13.	B R W -6	1680	-	-	-	BDL<0.5	-	-
14.	S H A -7	1681	-	-	-	BDL<0.5	-	-
15.	A C -6	1682	-	-	-	BDL<0.5	-	-
16.	B R W -7	1683	-	-	07	-	0.6	-
17.	S H A-8	1684	-	-	05	-	BDL<0.1	-
18.	A C -7	1685	-	-	08	-	BDL<0.1	-
19.	A C -8	1686	-	-	-	-	-	4.0
20	B R W 8	1687	-	-	-	-	-	6.0
21	S H A-9	1688	-	-	-	-	-	4.0

Note: All the concentrations are expressed in mg/l except pH & SAR in Ratio . **नोट:** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं ।

Statement:
कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory. पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी ।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

U.S.Mishra
(U.S.Mishra)
Analyst

(S.M.Bilal)
Supervisor & Reviewer

K. Ranganathan 8/11/23
(Dr.K. Ranganathan)
D.H. Water Lab

CPCB

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या

Source of sample: Drain/STP/ETP/Other :ड्रेन/एस टी पी/ई टी /अन्य : **E.T.P.**
Samples collected by नमूने एकत्रित करने वाले का नाम : **Sh. Narendra Sharma &Team.**
Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : **25/09/2023.**
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : **27/09/2023**
Period of sample analysis नमूने के विश्लेषण की अवधि : **27th Sep to 30th Oct 23.**
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : **169/Water/WW-34/23.**
Test method reference परीक्षण विधि का संदर्भ : **APHA/BIS.** एपीएचए/बीआईएस
Report sent to (Name & Division)आख्या जारी की गयी (नाम एवं प्रभाग) : **R. D. Chandigarh.**

Report No.: आख्या सं : **WWL/SEP/169/23**
Issue Date :जारी करने की तिथि : **08/11/2023**
LIMS : **WATER/WW/2324/SR00078**

S. No	Sample Code	Sample No.	SAR	MLSS	MLVSS	NO_3-N	NO_2-N	FDS	Fluoride	SO_4^{--}
1.	N A S-1	1658	7.2	-	-	-	-	-	-	-
2.	N A S-10	1659	-	3992	2293	-	-	-	-	-
3.	C D-1	1660	8.9	-	-	3.7	BDL<0.01	-	-	-
4.	R D D-1	1664	-	-	-	3.0	BDL<0.01	-	-	-
5.	A C -1	1668	-	-	-	-	-	908	-	-
6.	B R W -2	1669	-	-	-	1.2	-	700	3.2	186
7.	S H A-3	1670	-	-	-	5.7	-	528	14.0	46
8.	A C -2	1671	-	-	-	9.6	-	468	3.1	102

Note: All the concentrations are expressed in mg/l except pH & SAR in Ratio. **नोट:** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं ।

Statement:
कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory. पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी ।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

U.S Mishra
(U.S.Mishra)
Analyst

(S.M.Bilal)
Supervisor & Reviewer

K. Ranganathan 8/11/23
(Dr.K. Ranganathan)
D.H. Water Lab

DOC: CB/CL/QR/7.8/WWL– 03	Issue No: 01	Amendment No: 04	Issue Date: 17.09.2015	Amendment date : 19.03.2021	Page: 01 of 02

P.T.O

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CENTRAL POLLUTION CONTROL BOARD
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
BIO-SCIENCE LABORATORY/ जैव-विज्ञान प्रयोगशाला

Microbiological Analysis Report/ सूक्ष्म जैविक विश्लेषण रिपोर्ट

1. Report no. & issue date/ रिपोर्ट सं. एवं जारी करने की तिथि	:	Bio/Micro/89, 16.10.2023
2. Name of the project/ परियोजना का नाम	:	Hon'ble NGT matter
3. Sample matrix/ नमूना मैट्रिक्स	:	Waste Water
4. Date & time of sample collection/ नमूना संग्रहण करने की तिथि एवं समय	:	25.09.2023
5. Samples collected by/ नमूना एकत्रित करने वाले का नाम	:	Sh. Narendra Sharma and team
6. Date & time of sample receipt/ नमूना प्राप्ति की तिथि एवं समय	:	27.09.2023; 02:00 PM
7. Date of sample analysis/ नमूना विश्लेषण की तिथि	:	27.09.2023
8. Sample registration no. & date/ नमूना पंजीकरण सं. एवं तिथि	:	Bio/76/MB/06/2023, 27.09.2023
9. Test method reference/ संदर्भित जांच पद्धति	:	APHA 23rd Edition, 2017
10. Report sent to (Name & Address)/ रिपोर्ट प्रेषित किए जाने वाले का (नाम एवं पता)	:	RD, Chandigarh

S. No क्र.सं.	Sampling location नमूना स्थल	Lab Code लैब कोड	Analysis Results/ विश्लेषण परिणाम				
			Total Coliform MPN/100ml कुल कोलिफॉर्म एमपीएन/100एमएल	Fecal Coliform MPN/100ml फिकल कोलिफॉर्म एमपीएन/100एमएल	Fecal Streptococci MPN/100ml फिकल स्ट्रैप्टोकोकाई एमपीएन/100एमएल	Enterococcus MPN/100ml एन्ट्रोकोकस एमपीएन/100एमएल	*E. coli* MPN/100ml ई.कोलाई एमपीएन/100एमएल
1.	NAS-4	MB-443#	<1.8	<1.8	--	--	--
2.	CD-4	MB-444	$22X10^8$	$24X10^7$	--	--	--
3.	RDD-3	MB-445#	<1.8	<1.8	--	--	--
4.	RUD-4	MB-446	$14X10^9$	$55X10^7$	--	--	--
5.	BR4-3	MB-447#	20	<1.8	--	--	--
6.	NR3-4	MB-448	$11X10^5$	$11X10^5$	--	--	--

Statement/ विवरण:

1. The results relate only to the samples tested. / परिणाम केवल परीक्षण किए गए नमूनों से संबंधित है।
2. The report shall not be reproduced, without the written approval of laboratory. / प्रयोगशाला के लिखित अनुमोदन के बिना रिपोर्ट की प्रतिकृति नहीं की जाएगी।
3. <1.8 MPN/100 ml indicates that the probability of presence of coliform in the sample is zero. / <1.8 एमपीएन/100 मिलीलीटर इंगित करता है कि नमूने में कॉलिफॉर्म के होने की संभावना शून्य है।
4. The sample will be retained for one week from the date of issue of this test report. / इस रिपोर्ट के जारी होने की तिथि से एक सप्ताह तक नमूनों को संरक्षित रखा जाएगा।
5. # Chlorine was detected in the samples/ नमूने में क्लोरिन पाई गई।

655/D.S 17.10.2023

16/10/23
Analyst/ विश्लेषक
(Dr. Annu Goel)

16/10/2023
Supervisor, Reviewer & Authorized Signatory
पर्यवेक्षक, पुनर्विलोकक एवं प्राधिकृत हस्ताक्षरकर्ता
(Dr. Yashpal Yadav)

10/10/2023
DH Bio-Science Lab
प्रभाग प्रमुख, जैव प्रयोगशाला
(Dr. Z. Changsan)

DOC: CB/CL/QR/7.8/BL-1 डीओसी: सीबी/सीएल/क्यूआर/7.8/बीएल-1	Issue No.: 04 जारी सं. 04	Amendment No.: 05 संशोधन सं. 05	Issue Date: 27.03.2014 जारी तिथि 27.03.2014	Amendment Date: 20.05.2022 संशोधन तिथि 20.05.2022	Page 01 of 01 पृष्ठ सं. 01 का 01

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CENTRAL POLLUTION CONTROL BOARD
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032

INSTRUMENTAION LABORATORY
AOX Analysis Report

1.	Report no. & issue date	:	**28/AOX/2023, Dt. 07.11.2023**
2.	Name of the project	:	NGT Matter
3.	Sample matrix	:	Wastewater
4.	Date & time of sample collection	:	25.09.2023
5.	Samples collected by	:	Narender Sharma,Amit Kumar Sagar, Shubham
6.	Date & time of sample receipt	:	27.09.2023; 02:53 PM
7.	Date of sample analysis	:	07.11.2023
8.	Sample registration no. & date	:	**INSTR/AOX/2324/SR00003**
9.	Sampling plan reference	:	NIL
10.	Test method reference	:	USEPA 1650C
11.	Report sent to (Name & Address)	:	**RD Chandigarh**

S.No.	Sample Code	AOX as Cl^- (ppm)
1.	**CD-9**	**13.177**
2.	**NAS-9**	**18.544**

DL: 0.05 ppm, (BDL – Below Detection Limit)

Statement:

1. The results relate only to the samples tested.
2. The report shall not be reproduced except in full, without the written approval of the laboratory.
3. Sample will be retained for 30 days from the date of issue of Test Report.

07/11/2023

Dr. Maneesh N
Analyst

7/11/2023

Dr. Yogita Kharayat
Supervisor& Reviewer

7/11/23

Dr. K.Ranganathan
D.H. Instrumentation Laboratory

CENTRAL POLLUTION CONTROL BOARD
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
INSTRUMENTATION LABORATORY
Metal Analysis Report

TC-7723

1.	Place of Analysis	:	Instrumentation Laboratory
2.	Report No. & Issue Date	:	**IL/HM/ICP-OES/1261; 10.10.2023**
3.	Report sent to (Name, Mobile no. & Address of Indenter)	:	**RD Chandigarh**
4.	Test Method Reference	:	APHA, 3120-B, 23rd Ed. 2017
5.	Sample condition (please describe, if not as per procedure)	:	As per procedure
6.	Sample Matrix	:	Wastewater
7.	Date & Time of Sample Collection	:	25.09.2023 & 26.09.2023
8.	Samples Collected by	:	Sh. Narendra Sharma, Sh. Amit Kumar Sagar & Sh. Shubham
9.	Date & Time of Sample Receipt	:	27.09.2023
10.	Sample Registration No. & Date	:	**INSTR/HM/2324/SR00073; 27.09.2023**
11.	Date of Sample Analysis	:	06.10.2023
12.	Sampling Plan Reference	:	NGT Matter

S. No	Sample Code	As (mg/L)	Cd (mg/L)	Co (mg/L)	Cr (mg/L)	Cu (mg/L)	Fe (mg/L)	Mn (mg/L)	Ni (mg/L)	Pb (mg/L)	Zn mg/L)
1.	**NAS-3**	BDL	BDL	BDL	0.014	BDL	0.107	0.010	BDL	BDL	BDL
2.	**CD-3**	BDL	BDL	BDL	0.016	BDL	1.115	0.131	BDL	BDL	0.015
3.	**RUD-3**	BDL	BDL	BDL	0.024	BDL	3.624	0.379	0.011	0.019	0.186
4.	**RDD-2**	BDL	BDL	BDL	0.019	BDL	0.241	0.019	BDL	BDL	BDL
5.	**NR3-2**	BDL	BDL	BDL	0.010	BDL	0.877	0.133	BDL	BDL	0.044
6.	**BR4-2**	BDL	BDL	BDL	0.012	BDL	0.430	0.105	BDL	BDL	BDL
7.	**BRW-3**	BDL	BDL	BDL	0.023	0.078	0.217	0.075	0.172	BDL	0.016
8.	**SHA-4**	BDL	BDL	BDL	0.013	0.010	0.507	0.157	0.056	BDL	BDL
9.	**AC-3**	BDL	BDL	BDL	0.005	BDL	0.248	0.140	BDL	BDL	0.055

BDL: Below Detection Limit

Detection Limit -Wastewater (µg/L)-: As-14.6, Cd-2.42, Co-1.61, Cr-3.32, Cu-5.85, Fe-1.94, Mn-0.99, Ni-4.88, Pb-6.32 & Zn-10.55

Statement:

1. The Results related only to the samples tested as received.
2. The report shall not be reproduced except in full, without the written approval of the Laboratory.
3. The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).
4. Samples will be retained for 30 days from the date of issue of Test Report.

10.10.2023	10/10/2023	10/10/23
MANEESH N	**Dr. YOGITA KHARAYAT**	**Dr. K. RANGANATHAN**
Analyst	**Supervisor & Reviewer**	**D H Instrumentation Lab**

CENTRAL POLLUTION CONTROL BOARD
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
INSTRUMENTATION LABORATORY
Mercury Analysis Report

TC-7723

1.	Place of analysis	:	Instrumentation Laboratory
2.	Report No. & Issue Date	:	IL/HM/AAS-134; 11.10.2023
3.	Report sent to (Name, Mobile no. & Address of Indenter)	:	D.H, RD Chandigarh
4.	Test Method reference	:	APHA, 3112-B, 23rd Ed. 2017
5.	Sample condition (please describe, if not as per procedure)	:	As per procedure
6.	Sample matrix	:	Wastewater
7.	Date & Time of sample collection		26.09.2023
8.	Samples collected by	:	Sh. Narendra Sharma, Sh. Amit Kumar Sagar & Sh. Shubham
9.	Date & Time of sample receipt	:	27.09.2023
10.	Sample Registration No. & date	:	INSTR/HG/2324/SR00008; 27.09.2023
11.	Date of sample analysis	:	10.10.2023
12.	Sampling Plan reference	:	NGT Matter

S. No.	Sample Code	Total Mercury Concentration (µg/L)
1.	BRW-4	BDL
2.	SHA-5	BDL
3.	AC-4	BDL

Note: BDL – Below Detection Limit.
Minimum Detection Limit – 0.70 µg/L.

Statement:

1. The results relate only to the samples tested.
2. The report shall not be reproduced except in full, without the written approval of the Laboratory.
3. Sample will be retained for 30 days from the date of issue of Test Report.
4. The parameter is under the scope of NABL accreditation, ISO-17025:2017 (Certificate No.TC-7723).

11.10.2023

12.10.2023

12/10/23

(Dr. L.N. GUPTA)
Analyst

(B.L. [illegible])
Supervising & Reviewer

(Dr. K. RANGANATHAN)
D.H. Instrumentation Lab.

CPCB

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या
NABL Accreditation: ISO/IEC 17025:2017, Certificate No: TC-7723

TC-7723

Source of sample: Drain/STP/ETP/Other स्रोत :ड्रेन/एस टी पी/ई टी पी/अन्य : **E.T.P.**
Samples collected by नमूने एकत्रित करने वाले का नाम : **Sh. Narender Sharma & Team.**
Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : **08/10/2023**
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : **10/10/2023.**
Period of sample analysis नमूने के विश्लेषण की अवधि : **10th to 31st Oct 23.**
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : **178/Water/WW-11(20)/23.**
Test method reference परीक्षण विधि का संदर्भ : **APHA/BIS.** एपीएचए/बीआईएस
Report sent to (Name & Division) आख्या जारी की गयी (नाम एवं प्रभाग) : **R.D Chandigarh**

Report No.: आख्या सं : **WWL/OCT/178/2023**
Issue Date :जारी करने की तिथि : **06/11/2023**
LIMS : **WATER/WW/2324/SR 00088**

S. No	Sample Code	Sample No.	pH	COD	BOD	TSS	TDS	Oil & Grease
1.	FPI-1	1781	6.6	27197	14300	37537	4772	-
2.	FPI-2	1782	6.8	3154	1567	234	3968	BDL
3.	BDH-2	1784	8.5	154	43	11	876	BDL
4.	BDH-1	1785	7.3	7168	3150	2507	1576	07
5.	SJD-1	1786	6.1	4875	2450	262	2220	07
6.	SJD-2	1787	6.1	883	432	BDL	776	BDL
7.	JTW-1	1788	4.9	2343	1040	144	564	BDL
8.	JTW-2	1789	7.6	152	45	BDL	82	BDL
9.	AMD-1	1790	4.8	2263	857	94	184	BDL
10.	AMD-2	1791	6.8	118	42	BDL	25	BDL

Note: All the concentrations are expressed in mg/l except pH & conductivity in µs/cm (@ 25^{0}C. **नोट :** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement: कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

for (Vijay Laxmi)
Analyst

(S.M.Bilal)
Supervisor & Reviewer

(Dr.K. Ranganathan)
D.H. Water Lab
7/11/23

B. WATER LABORATORY					
S. No.	**Products/ Material of test**	**Specific Tests Performed**	**Test Method / Standard against which tests are performed**	**Range of Testing/ Limit of Detection**	**Uncertainty of Measurement**
b.	**Waste Water**	Conductivity	APHA 2510 – B, 23rdEd. 2017	1-40,000 µmhos/cm	1404 ± 18.17 µmhos/cm
		Total Suspended solids	APHA 2540 D, 23rdEd. 2017	10 – 15,000 mg/l	197 ± 18.76 mg/l
		Total Solids	APHA 2540 B, 23rdEd. 2017	10 – 20,000 mg/l	581 ± 9.22mg/l
		Total Dissolved Solids	APHA 2540 C, 23rdEd. 2017	10 -1,00,000 mg/l	762 ± 15 mg/l
		Chemical Oxygen Demand	APHA 5220 B, 23rd Ed. 2017.	05 – 90,000 mg/l	244.8 ± 9.5 mg/l
		Bio – chemical Oxygen Demand	APHA 5210 B, 23rdEd. 2017, 4500 OC, (5 days at 20^{0}C), IS-3025 part 44:1993, BOD (3 Days at 27^{0}C).	01 – 60,000 mg/l	166.8 ± 14.31 mg/l
		Oil & Grease	APHA 5520 B, 23rdEd. 2017	5 -200 mg/l	21.14 ± 5.28 mg/l
		Phosphate – P	APHA 4500 – PD, 23rdEd. 2017.	0.05 – 10 mg/l	0.209 ± 0.023 mg/l
		Chloride	APHA 4500 – Cl B, 23rd Ed. 2017.	5 - 2000 mg/l	100 ± 8.2 mg/l
		pH	APHA 4500 H^+ - B, 23rdEd. 2017	2 - 14	7.0± 0.1
		NH_3-N	APHA 4500 NH_3 – B&C, 23rdEd. 2017	1-100 mg/l	78.2 ± 3.9 mg/l
		Cr^{+6}	APHA 3500 Cr– B, 23rdEd. 2017	0.1- 10 mg/l	0.283 ± 0.03 mg/l

CPCB

Central Pollution Control Board केंद्रीय प्रदूषण नियंत्रण बोर्ड
Parivesh Bhawan, East Arjun Nagar, Delhi-110 032
परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली-110 032
Water Laboratory (Wastewater Section) जल प्रयोगशाला (अपशिष्ट जल अनुभाग)
Analysis Report विश्लेषण आख्या

Source of sample: Drain/STP/ETP/Other :ड्रेन/एस टी पी/ई टी /अन्य : **E.T.P.**
Samples collected by नमूने एकत्रित करने वाले का नाम : **Sh. Narendra Sharma & Team.**
Date & time of sample Collection नमूने एकत्रीकरण की तिथि एवं समय : **08/10/2023.**
Date & time of sample receipt नमूने प्राप्ति की तिथि एवं समय : **10/10/2023**
Period of sample analysis नमूने के विश्लेषण की अवधि : **10th to 31st Oct 23**
Sample registration no. & date नमूने की पंजीकरण सं. एवं तिथि : **178/Water/WW-11(20)/23.**
Test method reference परीक्षण विधि का संदर्भ : **APHA/BIS.** एपीएचए/बीआईएस
Report sent to (Name & Division)आख्या जारी की गयी (नाम एवं प्रभाग) : **R. D. Chandigarh.**

Report No. : आख्या सं : **WWL/OCT/178/23**
Issue Date : जारी करने की तिथि : **31/10/2023**
LIMS : **WATER/WW/2324/SR00088**

S. No	Sample Code	Sample No.	Color	MLSS	MLVSS
1.	F P I -1	1781	BDL<05	-	-
2.	F P I -2	1782	BDL<05	-	-
3.	F P I-3	1783	-	16695	9533
4.	B D H-2	1784	BDL<05	-	-
5.	B D H-1	1785	BDL<05	-	-
6.	S J D-1	1786	BDL<05	-	-
7.	S J D-2	1787	BDL<05	-	-
8.	J T W-1	1788	BDL<05	-	-
9.	J T W-2	1789	BDL<05	-	-
10.	A M D-1	1790	BDL<05	-	-
11.	A M D-2	1791	BDL<05	-	-

Note: All the concentrations are expressed in mg/l except pH & color in color unit. **नोट:** पीएच के अतिरिक्त सभी सांद्रता मिग्रा/ली. में व्यक्त की गई हैं।

Statement: कथन:

1. The results relate only to the samples tested. परिणाम केवल जांचे गए नमूनों से संबंधित है।
2. The report shall not be reproduced except in full without approval of the laboratory. पूर्ण रिपोर्ट के अतिरिक्त प्रयोगशाला के अनुमोदन के बिना आख्या की प्रतिकृति नहीं की जायेगी।
3. BDL & Test methods are mentioned on back side of this report. बी डी एल एवं परीक्षण विधि आख्या के अंत में दिए गए हैं।
4. Samples will be retained only for one week after receipt of Report. संबंधित आख्या जारी होने के बाद नमूने केवल एक सप्ताह तक ही सुरक्षित रखे जाएंगे।

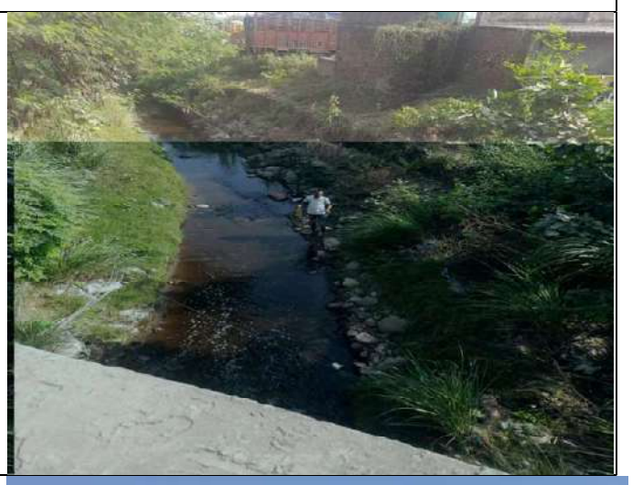
U S Mishra
(U.S.Mishra)
Analyst

(S.M.Bilal)
Supervisor & Reviewer

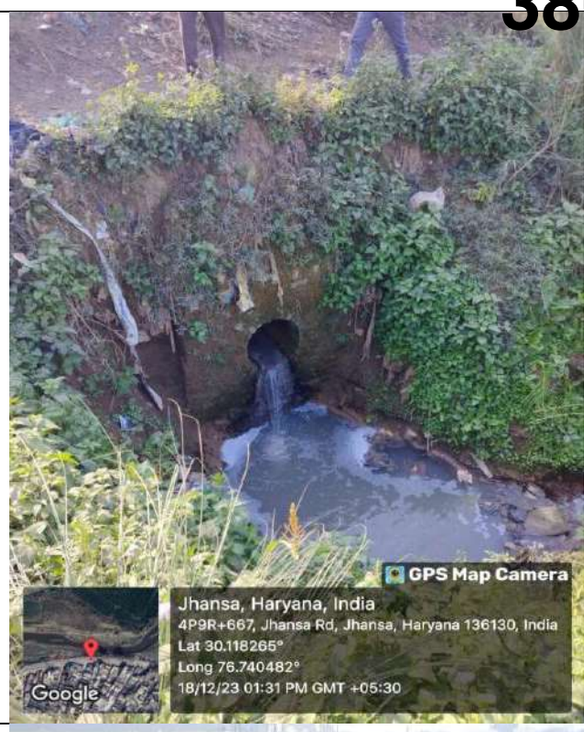
K. Ranganathan 7/11/23
(Dr.K. Ranganathan)
D.H. Water Lab

DOC: CB/CL/QR/7.8/WWL– 03	Issue No: 01	Amendment No: 04	Issue Date: 17.09.2015	Amendment date : 19.03.2021	Page: 01 of 01

Major Sources of contributing Water pollution in River Markanda and its Tributaries:-

S.NO	Name of Drain	BOD (mg/L)	Flow (In MLD)	Pollution (BOD) Load contributing in the River (Kg/Day)	Site Photographs
1.	Jattan Walla Nallah carrying the untreated domestic effluent generating from Kala Amb area of State of Haryana and Himachal Pradesh both and Industrial effluent generating from industries located in Kala Amb area of Himachal Pradesh and further merging into River Markanda at Village Dera, Haryana at adjoining border area of both of the States	380	12.50	4750	
2.	Salani Khadd Rivulet, Kala Amb, HP	111		HPSPCB asserted that 12 monthly flow measurement not carried out to derive average flow. However, Real time online flow and water quality measurement system proposed by Jal Shakti Vibhag at interstate border and the proposal is under process.	
3.	Rampur Jattan drain near Radha Swami SatsangBhawan, Kala Amb area of HP	56		HPSPCB asserted that 12 monthly flow measurement not carried out to derive average flow.	
4.	Drain adjoining to M/sVashisth Chemicals, Kala Amb carrying effluent from Kala Amb area of HP	567		HPSPCB asserted that 12 monthly flow measurement not carried out to derive average flow.	

5.	Drain carrying domestic effluent of Officer Colony, Kala Amb, Haryana	325	0.60	195	
6.	Drain carrying domestic effluent of Navjot Colony,kalaAmb Haryana	268	0.54	144.72	
7.	Drain carrying domestic effluent of Gadauli Village Drain and further merging into River Markanda at Gadauli Village, Ambala, Haryana	65	0.91	59.15	
8.	Combined Drains carrying domestic effluent from Village Malikpur, Kurukshetra before merging into River Markanda **(Drain no. 1& 2)**	92	0.2	18.4	

9.	Drain carrying domestic effluent from Village Jhansa, Kurukshetra before merging into River Markanda	102	0.45	45.9	
10.	Cunnette Drain carrying domestic and Industrial effluent of Ambala Cantt. (after merging with mahesh Nagar link drain) before merging into River Tangrinear Mahesh Nagar, Ambala Sadar	199	85	16915	
11.	River Tangri carrying Shahpur Drain ,Machhonda Drain & Jodha Nallah generating from urban area of Ambala towns and exiting the State of Punjab and further merging into River Markanda.	11	93	1023	

Sampling Location- Salani Khad Near Bridge NH7 Moginand Kala Amb

Year	2023	Parameters				
Sr No	Month	pH	DO (mg/l)	BOD (mg/l)	TC (MPN/100 ml)	Class of Water
1	January	7.87	8.7	2.8	920	C
2	February	7.42	8.3	2.8	920	C
3	March	8.08	7.9	2.6	920	C
4	April	7.98	7.6	2.4	350	B
5	May	Source Dried				
6	June	Source Dried				
7	July	7.41	7.2	2.1	540	C
8	August	8.38	7.4	2.2	280	B
9	September	8.02	7.5	1.7	220	B
10	October	8.14	7.7	1.7	350	B
11	November	7.84	7.8	1.5	220	B
12	December	7.83	7.8	1.4	350	B

Year	2022	Parameters				
Sr No	Month	pH	DO (mg/l)	BOD (mg/l)	TC (MPN/100 ml)	Class of Water
1	January	7.89	7.1	1.3	280	B
2	February	8.07	6.9	1.3	220	B
3	March	7.22	7.1	2	220	B
4	April	7.77	6.7	1.7	350	B
5	May	Source Dried				
6	June	Source Dried				
7	July	7.92	7.4	2.3	350	B
8	August	7.82	6.5	2.3	280	B
9	September	7.86	7.5	1.8	220	B
10	October	7.76	7.5	2.4	430	B
11	November	7.94	7.9	2.8	540	C
12	December	7.76	8.8	2.7	920	C

Year	2021	Parameters				
Sr No	Month	pH	DO (mg/l)	BOD (mg/l)	TC (MPN/100 ml)	Class of Water
1	January	7.6	8.2	2	210	B
2	February	7.82	8.2	1	94	B
3	March	7.53	7.1	1.9	170	B
4	April	7.7	7.1	2.1	220	B

5	May	Source Dried				
6	June	7.8	7.2	1.8	170	**B**
7	July	7.29	7.1	3.8	280	**B**
8	August	7.82	7.2	2.2	170	**B**
9	September	7.86	7.3	1.2	280	**B**
10	October	7.72	7.5	1.3	220	**B**
11	November	7.82	7.4	1.3	130	**B**
12	December	7.99	7.3	1.4	280	**B**

Year	**2020**	**Parameters**				
Sr No	**Month**	**pH**	**DO (mg/l)**	**BOD (mg/l)**	**TC (MPN/100 ml)**	**Class of Water**
1	January	7.58	8.2	0.7	46	**A**
2	February	7.23	8	0.8	41	**A**
3	March	7.09	8.1	0.9	43	**A**
4	April	7.62	7.9	0.5	38	**A**
5	May	7.67	8	0.6	39	**A**
6	June	7.76	7.8	1	40	**A**
7	July	7.51	7.5	0.6	38	**A**
8	August	7.76	7	1.7	170	**B**
9	September	7.48	6.5	1.2	170	**B**
10	October	7.57	6.4	1.4	170	**B**
11	November	7.65	6.2	1.8	140	**B**
12	December	7.87	6.8	2.4	170	**B**

Year	**2019**	**Parameters**				
Sr No	**Month**	**pH**	**DO (mg/l)**	**BOD (mg/l)**	**TC (MPN/100 ml)**	**Class of Water**
1	January	8.02	8.5	1.5	41	**A**
2	February	7.99	7.8	1.3	63	**B**
3	March	8.11	8.9	0.7	46	**A**
4	April	8.2	7.8	0.8	58	**B**
5	May	Source dried				
6	June	Source dried				
7	July	Source dried				
8	August	7.72	6.5	0.6	120	**B**
9	September	7.65	6.5	0.6	47	**A**
10	October	7.24	8	0.5	43	**A**
11	November	7.6	8.5	0.8	39	**A**
12	December	6.96	7	0.6	33	**A**

Annexure R-8

Item No.05 (Court No. 2)

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

(By Video Conferencing)
Original Application No.515/2022

Dharamvir ...Applicant

Versus

State of Haryana & Anr. ...Respondents

Date of hearing: 01.09.2022

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Application is registered based on a Letter Petition received by Post.

ORDER

1. Mr. Dharamvir son of Shri Om Prakash resident of House No.521/13 Milk Road, Krishna Colony, Naraingarh, District Ambala, Haryana has sent the present letter petition, which is treated and registered as original application, complaining about pollution of holy River Markanda at Naraingarh, Tehsil Narayangadh, District Ambala. The applicant has submitted that river Markanda originates from Shiwalik hills. Ever since industrial activities started in industrial area at Kala Amb, Himachal Pradesh, polluted industrial waste water of Kala Amb factories located at Trilokpur road, is discharged through Kaimi drain in River Markanda is being discharged in river Markanda thereby polluting the holy river water and hurting the religious sentiments of the people as well as causing serious diseases and mortality amongst villagers and the cattle. One paper mill is also causing environmental pollution/degradation by discharging its waste water through illegally constructed drain in river Markanda.

2. This Tribunal is empowered to *suo moto* take cognizance of the cases involving questions relating to environment arising out of the

implementation of enactments specified in First Schedule of the National Green Tribunal Act, 2010 as held by Hon'ble Supreme Court in ***Municipal Corporation of Greater Mumbai V/s. Ankita Sinha and others 2021 SSC Online SC 897.*** This Tribunal can also take cognizance of such cases on the basis of letter petitions in accordance with settled principles of law governing Public Interest Litigation.

3. *Prima facie*, the allegations made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. In view of the allegations made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of the Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry and PCBs of both the States of Himachal Pradesh and Haryana and Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana) and direct the same to meet within three weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representatives of the concerned project proponents, verify the factual position and take appropriate remedial action by following due process of law and submit its Factual and Action Taken Report within three month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The PCBs of the States of Himachal Pradesh and Haryana will be the nodal agencies for coordination and compliance.

4. List for further consideration on 24.11.2022.

5. A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to the Additional Chief

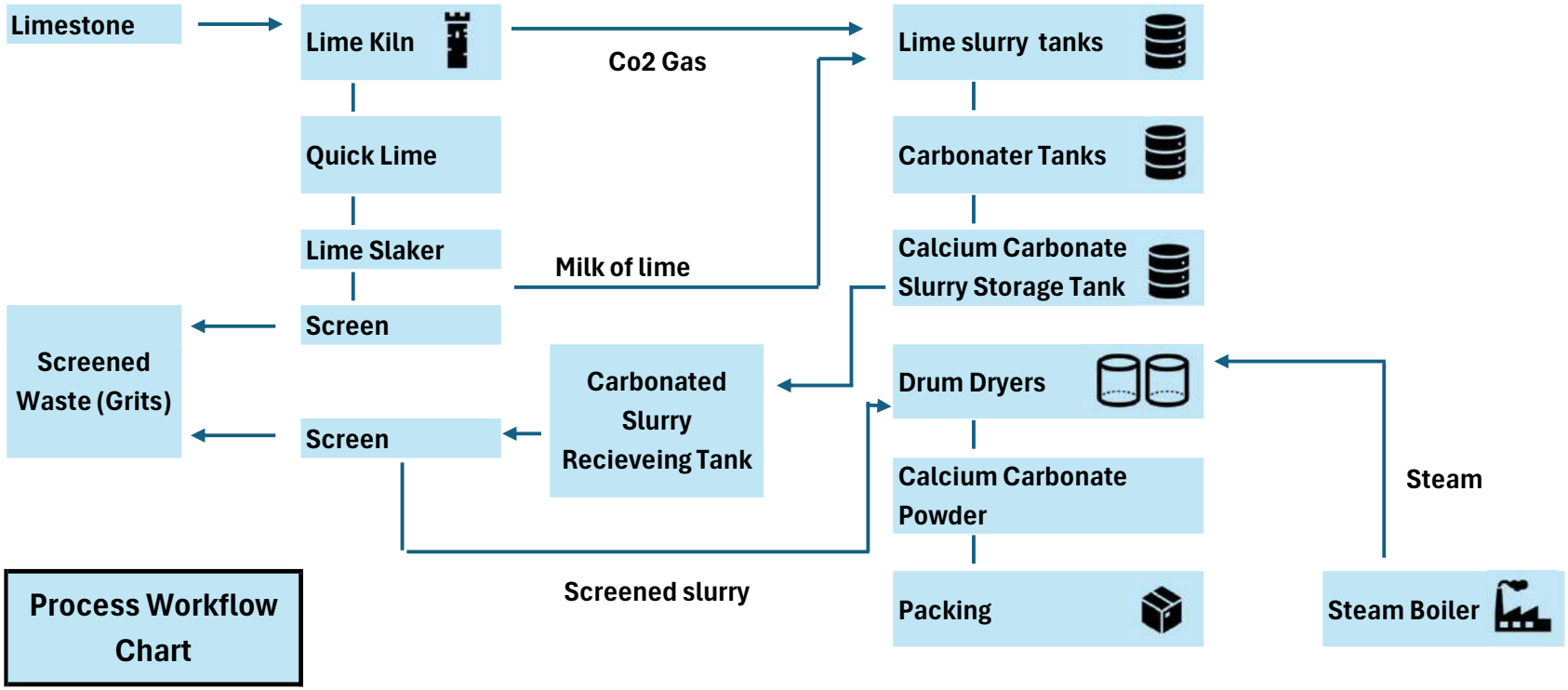
Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry and PCBs of both the States of Himachal Pradesh and Haryana and Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana) by e-mail for compliance.

Arun Kumar Tyagi, JM

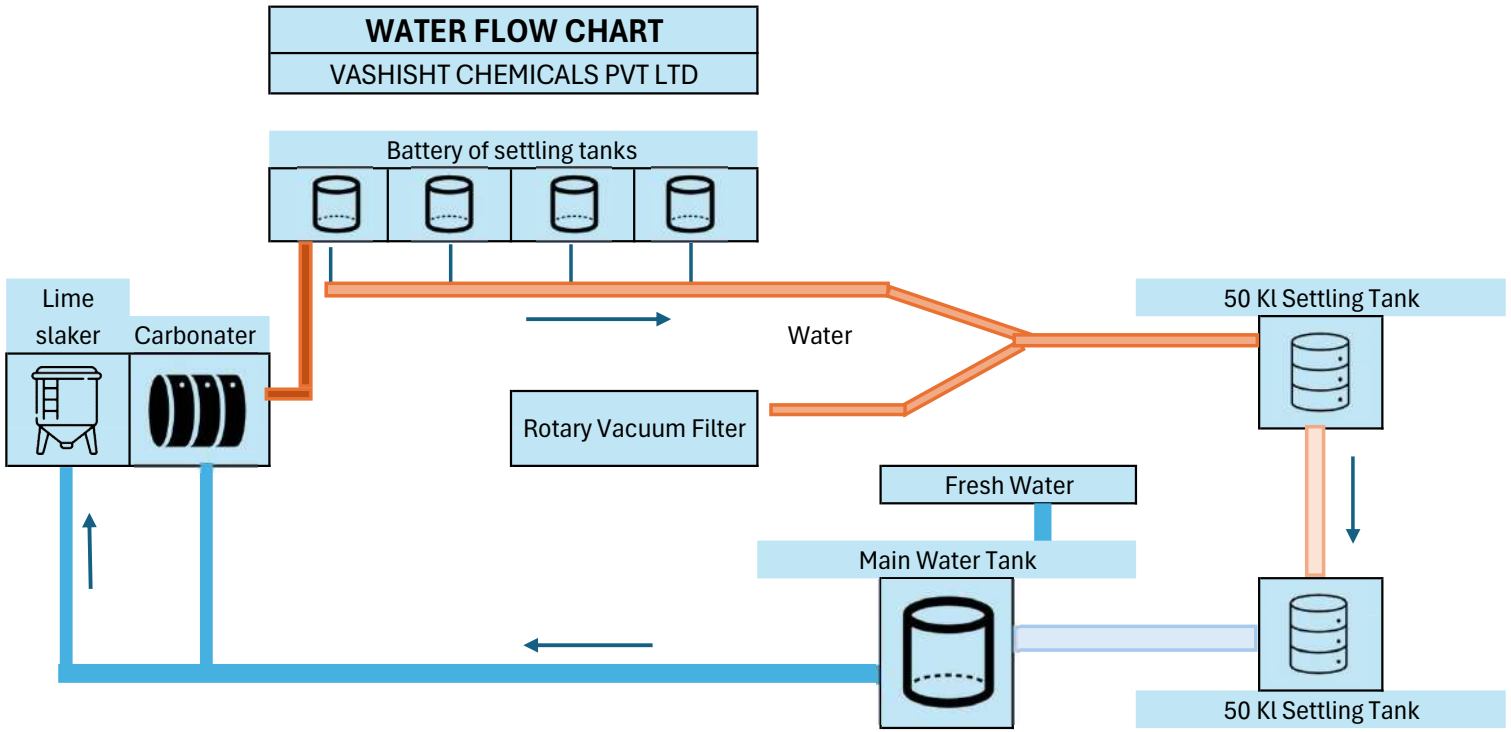
Dr. Afroz Ahmad, EM

September 01, 2022
AG

Annexure R-9 (Colly)



Vashisht Chemicals Pvt Ltd.
Kalaamb, Sirmaur, Himachal Pradesh



ZERO LIQUID DISCHARGE DIAGRAM

Annexure R-10

Idma Laboratories Limited

TC-8207

TEST REPORT

Lab No.	080824L-ED-005/A		Page No. 1/1
Customer#	Vashisht Chemicals Pvt Ltd OGLI, NAHAN ROAD, KALA AMB, KALA AMB, Sirmaur, Himachal Pradesh, 173030 Himachal Pradesh		
Work Order No.#	NIL	Dated	07/08/2024
Type of Sample#	Lime Sludge		
Customer's Description of Sample#	Lime Sludge		
Mode of Collection of Sample	By Hand		
Date of Sampling	N/A		
Visual Observation	N/A		
Packing, Markings, Seal#	Paper Envelope.		
Quantity#	5 Kg		
Date of Receipt of Sample	08/08/2024		
Period of Analysis	08/08/2024 To 16/08/2024		
Date of Reporting	16/08/2024		

RESULTS

S.No.	Test Parameter	Units	Results	Test Method
	CHEMICAL TESTING (Wastes (Liquid/Slurry/Sludge/Solid/Semi-So	-	-	-
1	pH	-	11.81	USEPA 1998, 9045C
2	Loss on Ignition at 550°C / Volatile solids	%	<0.5	APHA 2540G 23rd Edition 2017
3	Moisture	%	36.7	APHA 2540 23rd Edition 2017

Represents details provided by the customer.

End of Report

Reviewed by 16/08/24

Dipti Jain, Asst. Tech. Manager, Idma Laboratories Ltd., Panchkula

Authorised signatory 16/8/24

Karan Singh, Tech. Mgr., Idma Laboratories Ltd., Panchkula

Idma Laboratories Limited

Idma Corporate Park,

391, industrial Area, Phase - 1,

Panchkula - 134113,

Haryana (India)

Tel No. 0172 - 5064827,- 5064830

Website : www.idmagroup.co.in

Email : commercial@idmalab.co.in

Disclaimer :

- The Test Report is only for the sample tested.
- Samples not drawn by us unless otherwise stated.
- Total liability of Idma Laboratories Limited is limited to the invoiced amount.
- If sample(s) not consumed, they will be stored & retained as per Company Policy / quality System Procedure.
- The Test Report shall not be reproduced except in full without the written approval of the laboratory.
- The Test Report is intended only for guidance & not for legal purpose or for advertisement.
- The Test Report in full or parts shall not be used for promotional or publicity purpose.
- Legal disputes are subject to Panchkula Judrisdiction only.
- Any complaint/discrepancies in the Test Report Should be communicated in writing within 15 days of the dispatch of Test Report.
- In case of any dispute, the terms & conditions of Idma Laboratories Limited shall prevail.
- In case of any feedback/complaints, please send email at testing@idmagroup.co.in or call at 0172 – 5064827 / 5064830

Idma Laboratories Limited

TEST REPORT

Lab No.	080824L-ED-005/B		Page No. 1/1
Customer#	Vashisht Chemicals Pvt Ltd OGLI, NAHAN ROAD, KALA AMB, KALA AMB, Sirmaur, Himachal Pradesh, 173030 Himachal Pradesh		
Work Order No.#	NIL	Dated	07/08/2024
Type of Sample#	Lime Sludge		
Customer's Description of Sample#	Lime Sludge		
Mode of Collection of Sample	By Hand		
Date of Sampling	N/A		
Visual Observation	N/A		
Packing, Markings, Seal#	Paper Envelope.		
Quantity#	5 Kg		
Date of Receipt of Sample	08/08/2024		
Period of Analysis	08/08/2024 To 16/08/2024		
Date of Reporting	16/08/2024		

RESULTS

S.No.	Test Parameter	Units	Results	Test Method
1	CaO	%	43.54	APHA AWWA WEF
2	MgO	%	2.01	APHA AWWA WEF
3	SiO2	mg/kg	<0.5	APHA AWWA WEF
4	Al2O3	%	0.57	APHA AWWA WEF
5	Fe2O3	%	0.09	APHA AWWA WEF
6	Na2O	%	0.03	APHA AWWA WEF
7	SO3	mg/kg	5.15	APHA AWWA WEF
8	Organic Matter	%	0.074	APHA AWWA WEF

Represents details provided by the customer. **End of Report**

Reviewed by

Authorised signatory

Idma Laboratories Limited
Idma Corporate Park,
391, Industrial Area, Phase - 1,
Panchkula - 134113,
Haryana (India)
Tel No. 0172 - 5064827,- 5064830
Website : www.idmagroup.co.in

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IN THE MATTER OF: -

Annexure R-11

Dharamvir ……. **Applicant**

Versus

State Of Haryana & Ors. ……. **Respondent**

COMPLIANCE REPORT ON BEHALF OF HPSPCB IN COMPLIANCE TO THE HON'BLE NGT ORDER DATED 14.03.2023 & DATED 18/10/2023 IN O.A NO. 515/2022 TITLED AS DHARAMVIR VS STATE OF HARYANA AND ANR.

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2.	ANNEXURE-I: Show Cause Notice Regarding Unauthorized Disposal of Waste Lime Sludge dated 12.07.2024.	20-21
3.	ANNEXURE-II: Reply of Show Cause Notice dated 12.07.2024 submitted by the units M/s Vashisht Chemicals Pvt Ltd, M/s Ruchira Papers Ltd and M/s Himachal Polyolefins Ltd .	22-37
4.	ANNEXURE-III: Request letter to Police Department and Transport Department regarding action against unregistered vehicles involved in unauthorized dumping of Non- Hazardous & other wastes in Kala Amb.	38-39
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Filed by:

Place: Paonta Sahib, Sirmaur, H.P
Dated: 26.07.2024

Regional Officer,
HPSPCB Paonta Sahib

COMPLIANCE REPORT ON BEHALF OF HPSPCB IN COMPLIANCE TO THE HON'BLE NGT ORDER DATED 14.03.2023 & DATED 18/10/2023 IN O.A NO. 515/2022 TITLED AS DHARAMVIR VS STATE OF HARYANA AND ANR.

It is submitted that the O.A No. 515/2022 was filed by Sh. Dharamvir which relate to the issues of pollution in River Markanda, which originates from Nahan division of District Sirmaur of the State of Himachal Pradesh. The Hon'ble NGT vide orders dated 01.09.2022 had constituted a Joint Committee comprising of representatives of the Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry and PCBs of both the States of Himachal Pradesh and Haryana and Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana) and directed to meet within three weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representatives of the concerned project proponents, verify the factual position and take appropriate remedial action by following due process of law and submit a Factual and Action Taken Report within three months.

In compliance to the directions of Hon'ble NGT, the joint committee submitted its report on 23.11.2022.The Hon'ble NGT vide order dated 24.11.2022 sought response of (1) State of Haryana through Chief Secretary, Government of Haryana, (2) State of Himachal Pradesh through Chief Secretary, Government of Himachal Pradesh, (3) Ministry of Jal Shakti, Haryana, (4) Ministry of Jal Shakti, Himachal Pradesh, (5) CPCB, (6) Haryana State PCB, (7) Himachal Pradesh State PCB, (8) District Magistrate, Ambala (9) District Magistrate, Kurukshetra and (10) District Magistrate, Sirmour. Accordingly, action taken reports were submitted.

Further, the Hon'ble NGT vide order dated 14.03.2023 constituted another Joint Committee comprising of representatives of the MoEF & CC, CPCB Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry, PCBs of both the States of Himachal Pradesh and Haryana and Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana) to look into all the issues involved regarding notification of the Flood Plain Zone (FZP) of river Markhanda, encroachments made and action taken for removal thereof, discharge of untreated domestic sewage or industrial effluent, operational efficacy of STPs/ETPs/CETPs already setup, proposals for setting up of STPs/ETPs/CETPs, dredging if any required, rejuvenation/remedial measures required and to submit its report.Joint committee submitted its report on17.10.2023 and final report on 27.04.2024.

The HP State Pollution Control Board under its mandate to ensure compliance to environmental laws is continuously working to achieve the same. In view of observations made in the final report submitted by the Joint Committee the following action taken report may kindly be taken on record

2.2.2. Illegal Dumping of Industrial and Hazardous Wastes on the banks of River Markanda:

Observations: *The Joint Committee noted during their inspections on October 8th to October 12th, 2023, and again on February 19th, 2024, that a significant amount of chemical waste (lime sludge) along with other*

wastes (Lime Sludge and Ash) was being disposed of in the Kala Amb region of Haryana covering few kilometers along the banks of River Markanda without any information to both of the State Pollution Control Boards.

All this waste dumped on the banks of River Markanda finding its way into the river, particularly during rainy periods. As mentioned in the earlier Progress Report of the Joint Committee, The HPSPCB asserts that the region in question, where lime sludge is being dumped, falls under Revenue Estate of Haryana's and, therefore, pertains to HSPCB.

However, according to HSPCB, the 03 no. of industries responsible for generating lime waste or sludge are located in Kala Amb, which is under the jurisdiction of Himachal Pradesh, making it the responsibility of HPSPCB. The HPSPCB (Himachal Pradesh Pollution Control Board) with neither SPCB taking ownership, the accumulation of lime sludge and continues to grow as observed by the Joint Committee during recent visit, in February 2024.

Action taken by HPSPCB

HPSPCB has carried out repeated inspections of Kala Amb area w.r.t disposal of waste lime sludge and other non-hazardous wastes in the area. HPSPCB has issued show cause notices to 03 no of units vide letter No.HPSPCB/RO(Pt)/OA 515 of 2022/2024- 1192-96 dated 12.07.2024 to submit details of quantum, management, disposal, reuse, characterization and composition of lime sludge generated from the process. The copy of letter is attached herewith as **Annexure-I.** The replies have been submitted by the unit are attached herewith as **Annexure-II.** It was observed that during certain occasions the non-hazardous waste was being transported through tractor mounted trollies and these tractors were observed to be operating without registration plates. The matter was taken up with District Police Sirmaur at Nahan and Regional Transport Officer, Sirmaur at Nahan to take strict action on such violations. The copy of letters is attached herewith as **Annexure-III.**

In view of above observation, a Joint teams of Police, RTO & HPPCB are carrying out inspections of the areas on a regular basis and as a result the instances of unscientific waste dumping have greatly reduced.

Further for the scientific management of non-hazardous wastes which includes boiler bottom ash, un-utilizable lime sludges etc from Kala Amb area, an area to set up a non-hazardous waste disposal site has been identified and accordingly directions have been issued by Worthy DC Sirmaur to General Manager, Department of Industries, Sirmaur at Nahan to develop the site at the earliest for the facilitation and management of such non-hazardous wastes in the area. Copy of minutes of review meeting held under the Chairmanship of DC Sirmaur at Nahan are enclosed as **Annexure-IV.** After the operationalizing of non-hazardous site in Kala Amb area, the issue of unscientific disposal of non-hazardous waste of Kala Amb area will be addressed to a larger extent.

2.2.2 (v) Status of Authorization of M/s Ruchira Papers Ltd, Trilokpur Road Kala Amb

Observations: *As per "SCHEDULE I [See rule 3 (1) (17) (i)] LIST OF PROCESSES GENERATING HAZARDOUS WASTES" of Hazardous Waste Management Rules, 2016, the following categories of waste from the Pulp and Paper industry are covered under hazardous wastes:*

1. 32.1 Spent chemicals
2. 32.2 Corrosive wastes arising from use of strong acid and bases
3. 32.3 Process sludge containing absorbable organic halides (AOX)
4. 33.1 Empty barrels/containers/liners contaminated with hazardous chemicals /wastes
5. 33.2 Contaminated cotton rags or other cleaning materials
6. 35.3 Chemical sludge from waste water treatment
7. 5.1. Waste or Used Oil

As per Hazardous Waste Authorization granted to the unit under the provisions of HOWM Rules 2016, the unit has been authorized for generation & storage of one type of Hazardous Waste i.e. Used Oil (Category 5.1). (Annexure-HP1). The HPSPCB has informed that the unit had applied for renewal of Authorization under HOWM Rules 2016 on 21.03.2024 (Appl ID – 11869675) and the application has been returned back with an observation to apply for all streams of HW generated, handled, reutilized in the unit with complete justification. No information has been made available to the Joint Committee with regard to the disposal of hazardous wastes generated in other six categories as listed above, including sludge from Secondary Clarifiers.

Action Taken/Current Status

M/s Ruchira Paper Ltd has applied for renewal of authorization under HOWM, Rules, 2016 vide application no. 11869675, same is under process. The previous authorization vide authorization SIR-304 valid till 31.03.2024 was for Hazardous waste category 5.1 i.e. Used Oil- 150 Liter/Year with final disposal to TSDF facility i.e Shivalik Solid Waste Management Ltd, Village Majra, Post Office Dabhota, Tehsil Nalagarh, District Solan , Himachal Pradesh.

After the observations made by the Joint Committee the HPPCB again inspected the unit and the unit, accordingly M/s Ruchira Papers Limited (Writing And Printing Unit), Tirlokpur Road, Village Rampur Jattan, Kala-Amb (H.P.), has applied for additional hazardous wastes streams as per details below-

Sch Name	Nameof Process	Name of Hazardous Waste (Category No)	Quantity	Characte risticsof each waste	The details ofutilization with in the plants such as Reuse/ Recycling/ Recovery/Reproc essing etc.	If not utilizedwithin the plant, provide details of whatisdone with this waste	Details of arrangeme nts for transportati on to actual users/TSD F	Details of the environment alsafeguards and environment al facilities providedfor safehandling

Sch-I	**32**. Pulp and Paper Industry	**32.2** Corrosive wastes arising from use of strong acid and bases	10 KL/year	Liquid	Utilized in ETP for neutralization	100% **Reutilized**	No transportation reqd.	Secured storage and handling within plant
Sch-I	**5.** Industrial operations using mineral or synthetic oil as lubricant in hydraulicsystems or other applications	**5.1** Used or spent oil	150 Ltr/year	Oily	Sent To Regd.Recycler	Sent To Regd.Recycler	Provided by HPPCB Regd. Recycler.	Secured storage and handling within plant
Sch-I	32.Pulp and Paper Industry	32.3 Process sludge containing adsorbable organic halides(AOX)	165 MT/year	Solid	Utilized as Boiler Fuel after drying and mixing with coal	100% Reutilized	No transportation reqd.	Secured storage and handling within plant

The authorization vide application no. 11869675 is under process. The additional HW streams which were previously not covered under the HW authorization, have been applied as per the observations of joint committee and incorporated by the unit for reutilization. A committee has been constituted by the HPPCB HQ for verification of the SOPs notified by the CPCB for reutilization of the HW streams. It is pertinent to highlight here that no wastes which have been now proposed to be included were disposed to any outside party but were being re utilized in the unit only. The Unit has been inspected for grant of Authorization under Rule-09 of HOWM Rules 2016 on 24.07.2024.

2.3. Discharge of untreated domestic sewage or industrial effluent

Observations: *In view of the fact that STPs meant for treatment of domestic sewage are yet to made operation, the total quantity of untreated domestic sewage is estimated to be 1038 KLD.*

Current Status Report:

The households in Kala Amb and Trilokpur are have installed their own captive septic tanks/soak pits for disposal of sewage. Further, to treat the sewage generated from the said area, construction of 02 nos sewage treatment plants (STPs) have been completed in Kala Amb and Trilokpur areas. As on date household connection to these STPs are under process.

2.4. Operational efficacy of STPs/ETPs/CETPs already setup:

2.4.1.1 Status of STPs:

Current Updated Status: For the management of domestic waste water/sewage generating from the housholds in Kala Amb, Jal Shakti Vibhag has installed 02 nos STP in Kala Amb and Trilokpur. The **construction of both STPs has been completed**. Details of installed STPs along with latest/current status is as below-

STP	Area covered	Status as per report of Joint committee	Latest status as per Jal Shakti Vibhag as on 16.07.2024
STP Trilokpur (1.5 MLD)	Johron, Khairi and Trilokpur area of Kala Amb	STP is not functional yet due to damage of sewer pipeline due to unprecedented rainfall during last monsoon (2023-24) and unavailability of funds. The total pipeline to be laid for STP Trilokpur is 8.5 km out of which work of laying pipeline of approx. 7.9 km was completed and 600 m is balance	• The revised estimate for laying of balance pipeline and damaged pipe line have been prepared by Jal Shakti Vibhag, Nahan and same has been approved by Govt. of HP. • The household connection to STP are under process. • The tendering work is under process and STP Trilokpur will be functional by December 2024.
STP Kala Amb (1.7 MLD)	Moginand, Rampur Jattan, Mainthapal and Ogli area of Kala Amb	STP is not functional yet due to damage of sewer pipeline in unprecedented rainfall during last monsoon and unavailability of funds. Work of laying total sewerage pipeline of 21.645 kms for Moginand, Rampur Jattan, Mainthapal and Ogli in Kala Amb out of which work of 20.500 kms was completed.	The revised estimate for laying of balance pipeline and damaged pipe line have been prepared by Jal Shakti Vibhag, Nahan and same has been approved by Govt. of HP. The household connection to STP are under process. The tendering work is under process and STP Trilokpur will be functional by December 2024.

Total capacity of STP construction for Kala Amb and Trilokpur area is 3.2 MLD. Therefore, the issue of untreated sewage for Kala Amb will be resolved after the 02 nos STPs for Kala Amb AND Trilokpur area are made operational.

1.4.1.2.Status of CETP at Kala Amb

CETP	Type of Industries covered	Status as per report of Joint committee	Latest updated status as on 16.07.2024
CETP-cum-STP Kala Amb (2.5 MLD)	Pharmaceutical Industries (In 1st Phase)	CETP-cum-STP Kala Amb of capacity 5 MLD in two phases out of which Common Effluent Treatment Plant (CETP) of capacity 2.5 MLD is already established for firstphase (0.8 MLD industrial effluent and 1.7 MLD domestic effluent).	• The work of construction of CETP Kala Amb is completed and same is operational. • As on 16.07.2024, out of **68 nos** pharmaceutical industries, **57 nos** industries have been registered with CETP Kala Amb and are sending their primary treated waste water to

		However same could not be operated due to no household/commercial domestic effluent load. ***The Inlet sample was found to be non-complying with regard to Total Suspended Solids (TSS), Chemical Oxygen Demand (COD) and Biochemical Oxygen Demand, as the results of analysis for these parameters were exceeding the prescribed inlet norms, which indicates that some of the industries connected to CETP-cum-STP may not be complying with the inlet norms notified by HPSPCB, for sending primary treated effluent to CETPcum-STP***	CETP Kala Amb for further treatment. • As it was reported during the inspection of joint committee, that inlet standards of industries were not conforming to CETP inlet standards therefore accordingly for the period from 01.04.2024 till 16.07.2024 total 21 nos samples of pharmaceutical industries connected to CETP Kala Amb have been collected by HPSPCB. 04 Nos samples were found above the prescribed limits. Show cause notices have been issued to these units and resampling of the unit have been conducted to verify the compliance of the directions as per the procedure prescribed in the HPSPCB Notification. • Further for the period 01.04.2024 till 16.07.2024 total 04 nos sample of final outlet of CETP and 01 nos sample of Inlet of CETP Kala Amb have been collected by HPSPCB. • The analysis results of final outlet of CETP indicates parameters within limits. Copy of State Board analysis results of final outlet of CETP Kala Amb is attached herewith as **Annexure-V.**

2.4.1.3 Status of ETPs and Industries visited by Joint Committee:

HPSCPB is regularly inspecting and carrying out the sampling of industrials units in Kala Amb ensure the compliance of environmental norms. For the period 01.04.2024 till 16.07.2024, total **108 nos samples** have been collected. 16 nos sample were found exceeding the prescribed limits. Show cause notices have been issued to the unit and further resampling of the unit is being carried out.

In case where 02 samples are consecutively failing to meet the discharge standards action has been initiated by the HPPCB as follows –

02 nos of power disconnection ordershave been issued by State Board. (01 Unit in the name and style of M/s Sai Tech Medicare, Vill Kairi, Kala Amb and another unit in the name and style of M/a Accura Care

Pharmaceuticals, Village Moginand, Kala Amb). Copies of the Orders of the competent authority are enclosed as **Annexure – VI.**

Further an**Environmental Compensation**on polluter pays principle amounting to **INR 43,68,750**/- (Rupees Forty Lakhs Sixty Eight Thousand, Seven Hundred and Fifty Rupees) has been imposed on another unit in the name and style of M/s Symbiosis Pharmaceuticals Pvt. Ltd, Suketi road Kala Amb for violating the provisions of Water (Prevention and Control of Pollution), Act, 1974. Copies of the Orders of the Competent authority are enclosed as **Annexure – VII.**

2.4.1.3.1. M/s Ruchira Papers Ltd:

Observations: *As per analysis report of the sample collected by the Joint Committee, M/s Ruchira Papers Ltd was found to be not complying with regard to BOD and COD parameters.*

Action Taken/Current Status: *For the period March-2024 to June 2024,* HPSPCB has collected 03 nos samples from final outlet of Effluent treatment plant of M/s Ruchira Papers Ltd, Trlokpur Road Kala Amb. Results along with results of continuous effluent monitoring system (CEMS) are tabulated below:

Month/Year	Sr. No	Parameters	Results of Analysis, mg/l except pH	Results as per Online CEMS installed by the unit.	Prescribed Limits, mg/l except pH	HPSPCB Analysis Report No.
March- 2024	1	pH	7.45	7.3	7.0-8.5	Report No: 39815/W-11955 Dated 10.04.2024.
	2	TSS	7.0	20.48	50	
	3	COD	136	124.7	250	
	4	BOD	14	14.55	30	
April- 2024	1	pH	7.53	7.62	7.0-8.5	Report No: 12625475/W-12685 dated 15.06.2024.
	2	TSS	BDL	13.84	50	
	3	COD	56	137.93	250	
	4	BOD	7.0	16.09	30	
May-2024	1	pH	7.32	7.68	7.0-8.5	Report No: 12703202/W-12751 dated 21.06.2024
	2	TSS	8.0	14.94	50	
	3	COD	60	107.01	250	
	4	BOD	7.50	12.48	30	

- As per the analysis results, ETP is complying to the discharge parameters for pulp and paper industries.
- The unit has also submitted calibration certificate of CEMS dated 03.07.2024, installed by the unit. Copy of same is attached herewith as **Annexure-VIII.**

2.4.1.3.2. M/s Rich Graviss Products Pvt. Ltd., Kala Amb, Himachal Pradesh:

Observations: *As per analysis report of the sample collected by the Joint Committee, M/s Rich Graviss*

Products Pvt. Ltd., Kala Amb was found to be not complying with regard ***to COD, BOD and TSS*** *parameters.*

Action Taken/Current Status: The unit has upgraded the Effluent Treatment Plant (150 KLD) with installation of **Membrane Bio Reactor (MBR)** component after Moving Bed Bio Reactor (MBBR) treatment along with sludge dryer unit of capacity 1600 Kg/Day. For the period April-2024 to July 2024, HPSPCB has collected 03 nos samples from final outlet of Effluent treatment plant of aforementioned unit. Results are tabulated below:

Month/Year	Sr. No	Parameters	Results of Analysis, mg/l except pH	Prescribed Limits, mg/l except pH (Land for Irrigation)	HPSPCB Analysis Report No.
April- 2024	1	pH	7.25	5.5-9.0	Report No: 12327798/W-12118 Dated 23.04.2024.
	2	TSS	72	200	
	3	O & G	BDL	10	
	4	BOD	80	100	
May- 2024	1	pH	7.57	5.5-9.0	Report No: 12575935/W-12554 dated 03.06.2024.
	2	TSS	16	200	
	3	COD	56	--	
	4	BOD	7.50	100	
June-2024	1	pH	8.22	5.5-9.0	Report No: 12703202/W-12751 dated 21.06.2024
	2	TSS	<4.0	200	
	3	COD	<10.0	--	
	4	BOD	<2.0	100	

- As per the analysis results, ETP cum STP is complying to the discharge parameters Land for irrigation Standards as per SCHEDULE – VI of The Environment (Protection) Rules, 1986.
- The waste water after treatment is being used for gardening/irrigation activities.
- The unit has purchased addition land- 15 bighas for same.
- The unit has also installed sludge dryer of capacity 1600 Kg/Day for the management of ETP sludge.

Current Status of order of Hon'ble Court of SDM Naraingarh dated 12/04/2024 in the matter of Case No 16 under 133 Crpc; Usha Rani Wo Parveen Kumar present Sarpanch, Gram Panchayat Kala Amb, Tehsil Naraingarh Distt Ambala (Plaintiff) V/s Ruchira Paper Mill, Kala Amb, Tehsil Nahan Distt Sirmour Through Manager (Respondent) and The Kala Amb Chamber of Commerce and Industries, Kala Amb Through its Secretary Ashok Kumar (Plaintlff) Vs 1. Singh Ram 2. Rajpal 3. Ramesh Kumar 4. Suresh Kumar S/o Jiwan Ram R/o Vill Dera Tehsil Naraingarh Distt Ambala (Respondent)-

Current Status: The aforementioned case have been disposed of and directions issued w.r.t allowing the flow of the alleged nallah have been complied by respondent.

2.8.1 Water Quality Monitoring of River Markanda Starting from Khajurna bridge on Suketi Road, HP until the point of confluence into River Ghaggar in Haryana:

2.8.1.1. Key Observations of Water Quality Monitoring of River Markanda:

On the basis of results of effluent parameters analyzed (especially BOD & Faecal Coliform) of various strategic locations of River Markanda as given above in Table-A and keeping in view of the availability of flow in the River, following are some important locations in the River which are observed with poor/ deteriorated quality of water:

i. River Markanda downstream after merging of Salani Khadd, HP (at Sr. no. 3)

ii. *River Markanda downstream after merging of Rampur Jattan drain near Radha Swami Satsang Bhawan, Kala Amb, HP (at Sr. no. 5)*

iii. *River Markanda upstream before merging of drain near M/s Vashisth Chemicals at Kala Amb, HP (at Sr. no. 6)*

Action Taken and Current Status:

HPSPCB is regularly carrying out the monitoring of river Markanda along with the tributaries/rivulets/drainsmerging with river Markanda at various location in Kala Amb on monthly basis. The monthly river monitoring results of River Markanda from its origin (i.e before entering to Kala Amb) till the boundary of Haryana (enter into Haryana) for last 2.5 year carried out by different officials of State Board on monthly basis is tabulated below -

Sampling Location.	Month and Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda at Shambhuwala, distt. Sirmour	Jan-22	9.0	8.03	212	5.0	1.1	170	32
	Feb-22	7.9	8.13	196	5.0	1.3	170	33
	Mar-22	8.9	7.63	298	5.0	1.4	170	32
	Apr-22	7.8	7.8	333	5.0	1.5	220	32
	May-22	8.4	7.99	336	5	1	110	26
	Jun-22	6.6	7.82	485	16	1.6	150	27
	Jul-22	6.7	8.16	357	5	1.4	170	33
	Aug-22	7.4	7.65	290	5	1.9	220	39
	Sep-22	8.1	7.93	284	5.0	1.0	110	13
	Oct-22	7.7	7.82	284	5.0	1.8	280	39
	Nov-22	8.1	7.93	328	5.0	2.0	280	40
	Dec-22	8.9	7.79	352	5.0	2.5	280	130
	Jan-23	8.8	7.78	387	5.0	1.9	220	40
	Feb-23	8.5	7.25	460	5.0	2.7	350	70
	Mar-23	8.0	8.09	302	5.0	2.3	350	170
	Apr-23	7.8	7.88	365	5.6	2.1	280	46
	May-23	7.5	8.13	259	5.0	1.9	350	46
	Jun-23	7.6	6.95	263	5.0	1.2	220	40
	Jul-23	7.5	7.72	240	5.0	1.8	240	70
	Aug-23	7.6	8.02	210	5.0	1.6	220	33
	Sep-23	7.7	8.03	262	5.0	1.2	150	33
	Oct-23	7.9	8.1	240	5.0	1.2	220	46
	Nov-23	8.1	8.12	224	5.0	1.0	170	33
	Dec-23	8.0	7.87	210	5.0	1.0	140	32
	Jan-24	8.2	7.91	214	5.0	1.5	280	110
	Feb-24	8.0	7.32	254	5.0	1.5	220	70
	Mar-24	8.1	7.63	270	5.0	1.2	170	40
	May-24	8.4	6.84	276	5.0	1.3	280	33
Sampling	Month &	Value of Sampling Parameters (in mg/L except pH)						

Location.	Year	DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda After confluence with Salanikhad at Moginand Kala Amb.	Jan-22	8.5	7.81	221	5.0	1.1	170	30
	Feb-22	7.4	8.01	155	5.0	1.2	170	33
	Mar-22	8.4	7.36	297	5.0	1.4	170	27
	Apr-22	7.3	8.08	436	5.0	1.4	170	33
	May-22	7.9	8.08	373	5	1.1	140	33
	Jun-22	6.2	8.39	409	5	1.7	170	32
	Jul-22	6.3	7.94	318	5	1.9	210	33
	Aug-22	7.1	7.80	310	12	2.6	280	49
	Sep-22	7.8	7.84	253	5.0	1.2	170	21
	Oct-22	7.6	7.77	310	5.0	2.0	350	49
	Nov-22	8.0	8.01	309	5.0	2.4	350	49
	Dec-22	8.9	7.66	369	5.0	2.1	350	94
	Jan-23	8.8	7.99	357	5.0	2.1	280	94
	Feb-23	8.4	7.95	320	5.0	2.6	350	70
	Mar-23	7.9	8.02	262	5.0	2.2	350	130
	Apr-23	7.6	7.90	380	6.8	2.8	920	240
	May-23	7.6	8.02	270	5.0	1.9	220	94
	Jun-23	7.2	7.71	300	5.0	1.4	280	46
	Jul-23	7.6	7.51	358	5.0	2.0	350	94
	Aug-23	7.5	8.11	206	5.0	1.8	220	46
	Sep-23	7.6	8.05	261	5.0	1.3	210	40
	Oct-23	7.9	7.27	248	5.0	1.3	220	79
	Nov-23	7.9	7.9	196	5.0	1.2	140	33
	Dec-23	8.1	8.06	226	5.0	1.2	220	46
	Jan-24	8.3	7.75	250	5.0	1.6	170	40
	Feb-24	8.0	8.02	280	5.0	1.8	280	94
	Mar-24	8.1	8.16	290	5.0	1.3	220	49
	May-24	8.2	8.29	168	5.0	1.8	220	46
Sampling Location.	**Month & Year**	**Value of Sampling Parameters (in mg/L except pH)**						
		DO	**pH**	**TDS**	**COD**	**BOD**	**Total Coliform (MPN)**	**Fecal Coliform (MPN)**
River Markanda After confluence of Rampur Jattan Moginand Nallah	Jan-22	8.5	7.83	225	5.0	1.3	170	26
	Feb-22	7.5	7.98	178	5.0	1.4	210	32
	Mar-22	8.5	7.79	389	28	2.8	220	33
	Apr-22	7.4	7.91	435	5.0	1.5	280	32
	May-22	8.0	8.12	387	5.0	1.3	170	32
	Jun-22	6.3	7.92	421	5.0	2	210	39
	Jul-22	6.2	7.96	331	5.0	2	280	40
	Aug-22	7.2	7.96	310	11.6	2.4	540	170
	Sep-22	7.9	7.82	247	5.0	1.4	210	26
	Oct-22	7.5	7.38	730	5.0	2.1	430	70
	Nov-22	7.8	8.20	346	5.0	2.5	540	110
	Dec-22	8.8	7.45	404	5.0	2.8	1080	188
	Jan-23	8.8	7.86	381	5.0	2.4	350	70
	Feb-23	8.3	7.85	302	5.0	2.8	540	170
	Mar-23	7.8	8.13	245	5.0	2.6	540	220
	Apr-23	7.7	7.99	350	5.0	2.0	280	79
	May-23	7.4	8.06	309	7.6	2.4	540	170
	Jun-23	7.3	7.93	276	6.0	2.0	350	110
	Jul-23	7.4	7.36	248	5.0	1.9	920	150
	Aug-23	7.5	8.25	268	6.0	2.7	350	130
	Sep-23	7.5	8.08	275	5.6	2.0	350	110
	Oct-23	7.8	7.99	278	5.0	1.7	920	240
	Nov-23	7.8	6.81	220	5.0	1.5	350	130
	Dec-23	8.0	7.94	250	5.0	1.2	920	220
	Jan-24	8.1	8.11	268	5.6	2.0	540	94
	Feb-24	8.1	7.89	306	5.2	2.0	350	47

	Mar-24	7.8	8.06	320	5.0	1.7	540	130
	May-24	7.8	7.25	264	8.4	2.8	1600	280

Sampling Location	Month & Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda u/s Kala Amb	Jan-22	8.5	7.52	241	5.0	1.4	220	40
	Feb-22	7.5	8.0	209	5.0	1.4	280	47
	Mar-22	8.5	8.12	448	5.0	1.8	280	40
	Apr-22	7.3	8.07	454	5.0	1.6	280	39
	May-22	7.9	8.14	381	5	1.4	220	33
	Jun-22	6.4	7.94	487	5	1.8	220	39
	Jul-22	6.3	7.91	326	5	2.1	280	47
	Aug-22	7.2	7.95	321	12	2.6	350	63
	Sep-22	8.0	7.86	262	5.0	1.4	280	32
	Oct-22	7.5	7.80	322	5.0	2.4	920.0	280
	Nov-22	8.0	7.65	354	5.0	2.60	540.0	140
	Dec-22	8.7	7.83	356	5.0	2.7	920	220
	Jan-23	8.7	8.05	355	5.0	2.3	350	130
	Feb-23	8.4	7.92	294	5.0	2.6	350	94
	Mar-23	7.9	8.12	290	5.0	2.5	430	280
	Apr-23	7.7	8.39	289	5.0	2.7	350	70
	May-23	7.6	8.26	276	5.6	2.4	280	110
	Jun-23	7.4	7.81	265	5.0	1.6	280	70
	Jul-23	7.4	7.95	248	5.0	2.0	350	110
	Aug-23	7.4	8.16	230	6.0	2.7	280	94
	Sep-23	7.96	7.6	293	5.0	1.8	280	94
	Oct-23	7.8	8.07	258	5.0	1.8	350	110
	Nov-23	7.9	7.95	218	5.0	1.5	220	47
	Dec-23	7.8	7.6	230	5.0	1.3	280	40
	Jan-24	8.2	8.13	248	5.0	1.8	280	46
	Feb-24	8.0	8.34	308	5.0	1.8	280	49
	Mar-24	7.9	8.2	270	5.0	1.7	350	92
	May-24	7.7	8.31	216	5.0	1.5	350	70

Sampling Location	Month & Year	Value of Sampling Parameters (in mg/L except pH)						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
River Markanda D/s Kala Amb boundry of Haryana	Jan-22	8.6	7.55	242	5.0	1.6	350	46
	Feb-22	7.6	7.96	161	5.0	1.5	280	46
	Mar-22	8.6	8.01	442	5.0	2.0	280	47
	Apr-22	7.5	7.96	425	5.0	2.1	350	47
	May-22	8.1	8.16	391	5	1.6	220	39
	Jun-22	6.2	8.03	410	12	2	220	46
	Jul-22	6.1	8.04	341	5	2.3	350	49
	Aug-22	7.3	8.05	355	16	2.8	430	70
	Sep-22	8.0	7.88	269	5.0	1.6	350	36
	Oct-22	7.4	7.78	312	5.0	2.8	920	280
	Nov-22	7.9	8.26	335	5.0	2.8	540	170
	Dec-22	8.7	7.94	345	5.0	2.8	1600	350
	Jan-23	8.9	8.01	352	5.0	2.4	280	170
	Feb-23	8.3	9.97	312	5.0	2.7	430	94
	Mar-23	7.7	7.94	265	5.0	2.7	540	350
	Apr-23	7.6	7.96	290	5.2	2.7	540	280
	May-23	7.5	8.20	266	5.6	2.4	350	170
	Jun-23	7.2	7.90	268	5.2	1.8	350	140
	Jul-23	7.3	7.49	356	5.2	2.1	540	150
	Aug-23	7.4	8.21	240	6.4	2.8	350	140
	Sep-23	7.6	7.99	286	5.2	1.9	350	110
	Oct-23	7.7	7.36	250	5.2	1.9	540	130

	Nov-23	7.8	8.26	228	5.0	1.6	220	47
	Dec-23	7.8	8.31	236	5.0	1.6	350	46
	Jan-24	8.1	7.75	236	5.0	2.0	350	110
	Feb-24	7.8	8.32	306	5.0	2.0	350	94
	Mar-24	7.8	8.15	280	5.0	1.8	350	140
	May-24	7.5	8.38	234	5.0	1.8	540	170

From the perusal of river monitoring results, it is observed that, river Markanda in Kala Amb area is generally ranging between Class B (**Outdoor Bathing)** and Class C (**Drinking Water source after conventions treatment and disinfection)** as per designated best use criteria (CPCB).The variation of BOD for various sampling locations from the origin of the river i.e Shambuwala till exit point of Haryana is represented graphically as below:

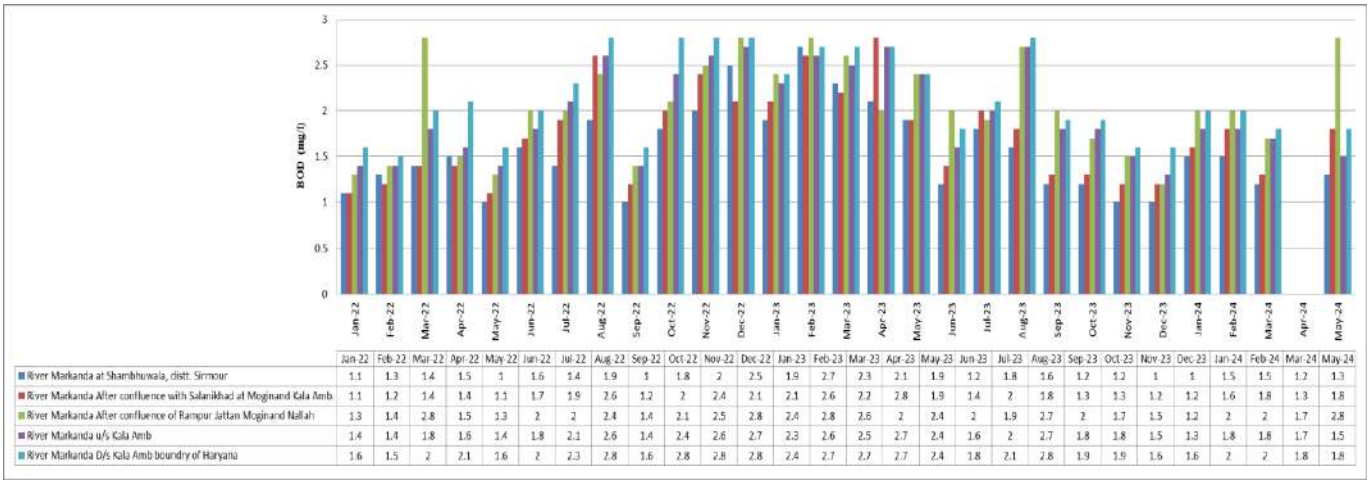

Fig. 1: Variation of BOD at various sampling location of river Markanda

Following observations can be made from the variation of BOD at various monitoring location in Kala Amb

- There is no significant variation in the BOD level of river Markanda in Kala Amb.
- The maximum BOD of river Markanda at Kala Amb has been observed as 2.8 mg/l.
- Further as per draft report of CPCB regarding polluted river stretches for restoration of water quality (2022), there is continuous improvement in water quality of River Markanda and has upgraded the status from priority Class-II to priority **Class-V**, which is also indicating continuous improvement in the water quality of river Markanda.

The comparison of variation of Biochemical oxygen demand at Shambuwala (before entering to Kala Amb) and exit point of Kala Amb (boundary with Haryana) is show graphically as below:

	Jan-22	Feb-22	Mar-22	Apr-22	May-22	Jun-22	Jul-22	Aug-22	Sep-22	Oct-22	Nov-22	Dec-22	Jan-23	Feb-23	Mar-23	Apr-23	May-23	Jun-23	Jul-23	Aug-23	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24	Apr-24	May-24
River Markanda at Shambhuwala, distt. Sirmour	1.1	1.3	1.4	1.5	1	1.6	1.4	1.9	1	1.8	2	2.5	1.9	2.7	2.3	2.1	1.9	1.2	1.8	1.6	1.2	1.2	1	1	1.5	1.5	1.2		1.3
River Markanda D/s Kala Amb boundry of Haryana	1.6	1.5	2	2.1	1.6	2	2.3	2.8	1.6	2.8	2.8	2.8	2.4	2.7	2.7	2.7	2.4	1.8	2.1	2.8	1.9	1.9	1.6	1.6	2	2	1.8		1.8

Fig. 2: Comparison of BOD values of river Markanda at entry and exit point Kala Amb (H.P).

- Fig 3 shows comparison of BOD level between the 02 nos monitoring location i.e Entry point river Markanda at Kala Amb and exist point of river Markanda at Kala Amb (entering to state of Haryana)
- It is observed; that there is BOD level does not show any significant variation at both the points of monitoring.
- Maximum BOD at entry point is 2.5 mg/l, while at exit point maximum BOD observed was 2.8 mg/l.

2.8.2. Water Quality Monitoring of various drains and other tributaries of River Markanda:

Joint committed has also monitored the water quality of drains and other tributaries of river Markanda at Kala Amb. Following observations were made by the joint committee.

On the basis of results of effluent parameters analysed of various Drains as given above in TableB and keeping in view of the quantum of effluent flowing in these drains/ Tributaries Rivers, following are the discharge points which are observed as Major Sources of Water pollution contributing into River Markanda in terms of BOD and COD concentration.

i. Jattan walla Nallah (at Sr. no. 1, 9, 10)
ii. Drain near M/s Vashisth Chemicals, Kala Amb, HP (at Sr. no. 4)
iii. Rampur Jattan Drain, HP (at Sr. no. 5)
iv. Salani khadd Rivulet, HP (at Sr. no. 6

Current Status Report:

HPSPCB is regularly monitoring the water quality of 03 nos drains/rivulets/stream as monitored by the joint committeein Kala Amb. The monthly monitoring results of these drains/rivulets for last 2.5 year is tabulated below:

Monthly River Monitoring Results of Tributries/drain/Streams to River Monitoring in Kala Amb

Sample description	Month and Year	Value of Sampling Parameters (in mg/L except pH						
		DO	pH	TDS	COD	BOD	Total Coliform (MPN)	Fecal Coliform (MPN)
Salani Khad Near Bridge NH-7 Moginand Kala Amb	Jan-22	7.1	7.89	233	5.0	1.3	280	39
	Feb-22	6.9	8.07	191	5.0	1.3	220	40
	Mar-22	7.1	7.22	497	5.0	2.0	220	33
	Apr-22	6.7	7.77	342	5.0	1.7	350	47
	May-22	Source Dry						

	Jun-22	Source Dry						
	Jul-22	7.4	7.92	307	5	2.3	350	46
	Aug-22	6.5	7.82	330	28	2.3	280	63
	Sep-22	7.5	7.86	239	5.0	1.8	220	34
	Oct-22	7.5	7.76	326	5.0	2.4	430	94
	Nov-22	7.9	7.94	302	5.0	2.8	540	110
	Dec-22	8.8	7.76	336	5.0	2.7	920	280
	Jan-23	8.7	7.87	355	5.0	2.8	920	220
	Feb-23	8.3	7.42	556	5.0	2.8	920	130
	Mar-23	7.9	8.08	299	5.0	2.6	920	280
	Apr-23	7.6	7.98	346	6.0	2.4	350	130
	May-23	Source Dried						
	Jun-23	Source Dried						
	Jul-23	7.2	7.41	390	5.0	2.1	540	120
	Aug-23	7.4	8.38	260	5.2	2.2	280	70
	Sep-23	7.5	8.02	268	5.0	1.7	220	49
	Oct-23	7.7	8.14	252	5.0	1.7	350	94
	Nov-23	7.8	7.84	206	5.0	1.5	220	70
	Dec-23	7.8	7.83	222	5.0	1.4	350	70
	Jan-24	8.0	7.99	222	5.0	1.9	280	110
	Feb-24	7.9	7.83	222	5.0	2.0	540	140
	Mar-24	7.9	7.97	370	5.0	1.6	350	70
	May-24	6.9	8.24	356	8.0	2.1	540	170
Sample description	**Month and Year**	**Value of Sampling Parameters (in mg/L except pH**						
		DO	**pH**	**TDS**	**COD**	**BOD**	**Total Coliform (MPN)**	**Fecal Coliform (MPN)**
Rampur Jattan Moginand Nallah Before conf. to River Markanda Near Radha Swami SatsangBhawan	Jan-22	6.0	7.62	336	5.0	1.6	430	47
	Feb-22	6.6	7.55	214	5.0	2.0	430	49
	Mar-22	6.1	7.68	603	80	4.0	430	94
	Apr-22	6.0	7.31	3001	92	3.6	920	130
	May-22	6.1	8.27	375	5	1.7	350	46
	Jun-22	5.8	7.84	498	44	2.8	280	79
	Jul-22	5.8	7.52	938	5	2.6	430	140
	Aug-22	5.9	8.30	798	10.4	2.2	350	70
	Sep-22	6	8.34	686	8.4	2.0	350	70
	Oct-22	6.4	7.96	354	5.0	2.6	920	170
	Nov-22	6.1	7.88	1072	8.8	2.9	920	220
	Dec-22	5.5	7.93	690	208	25.0	162000	14700
	Jan-23	5.7	7.55	754	56	3.8	1840	350
	Feb-23	5.5	7.96	788	60	4.2	920	280
	Mar-23	5.4	7.83	680	36.0	3.4	920	350
	Apr-23	5.5	7.74	1104	44	3.6	5400	790
	May-23	5.0	7.15	636	48	5.5	4600	650
	Jun-23	5.0	7.97	675	20	3.6	540	140
	Jul-23	6.0	7.79	550	6.4	2.7	4600	920
	Aug-23	5.0	8.26	480	8.4	3.4	540	170
	Sep-23	5.5	7.87	545	7.6	2.8	540	170
	Oct-23	5.0	7.68	530	6.4	2.7	9200	2400
	Nov-23	5.5	8.12	480	12	2.7	920	220
	Dec-23	5.4	7.19	538	12	2.8	3200	540
	Jan-24	6.1	7.57	492	20	2.8	920	280
	Feb-24	5.5	7.25	408	16	2.7	1620	280

	Mar-24	5.0	7.57	640	64	5.8	108000	33000
	May-24	4.2	8.32	384	76	10	276000	33000
Sample description	**Month and Year**	**Value of Sampling Parameters (in mg/L except pH**						
		DO	**pH**	**TDS**	**COD**	**BOD**	**Total Coliform (MPN)**	**Fecal Coliform (MPN)**
Roon Nallah Near Meerpur Kotla Gurudwara, Kala Amb	Jan-22	8.1	8.03	173	5.0	1.3	280	40
	Feb-22	7.4	8.1	171	5.0	1.1	220	40
	Mar-22	8.4	8.02	267	5.0	1.4	220	39
	Apr-22	7.1	7.95	292	5.0	1.2	220	33
	May-22	8.0	8.32	296	5	1.2	170	33
	Jun-22	Source Dry						
	Jul-22	6.4	7.96	256	5	1.8	94	26
	Aug-22	7.3	7.88	233	12	2.7	280	49
	Sep-22	8.0	7.96	221	5	1.2	170	21
	Oct-22	7.5	7.96	325	5.0	2.1	350	94
	Nov-22	7.7	8.05	316	5.0	2.5	350	84
	Dec-22	8.6	7.30	444	5.0	2.2	540	170
	Jan-23	8.8	8.17	360	5.0	2.6	540	220
	Feb-23	8.3	8.09	336	5.0	2.8	540	170
	Mar-23	Source Dry						
	Apr-23	Source Dry						
	May-23	Source Dry						
	Jun-23	Source Dry						
	Jul-23	7.2	8.04	253	4.8	1.6	280	94
	Aug-23	7.5	7.85	405	6.8	2.9	280	70
	Sep-23	7.7	8.18	288	5.0	1.5	170	46
	Oct-23	7.9	7.68	318	5.0	1.4	350	33
	Nov-23	7.9	8.13	206	5.0	1.3	170	26
	Dec-23	8.0	7.98	223	5.0	1.1	170	46
	Jan-24	7.9	7.95	222	5.0	1.6	280	70
	Feb-24	7.9	7.63	314	5.0	1.2	170	33
	Mar-24	7.9	8.28	420	5.0	1.4	220	33
	May-24	7.3	8.36	254	5.6	2.4	540	110
Sample description	**Month and Year**	**Value of Sampling Parameters (in mg/L except pH**						
		DO	**pH**	**TDS**	**COD**	**BOD**	**Total Coliform (MPN)**	**Fecal Coliform (MPN)**
Sample of Jattan Nallah	Jan-22	0.5	--	--	--	7	80000	4700
	Feb-22	0.5	7.2	--	160	10	138000	7350
	Mar-22	0.5	8.02	--	184	13.5	108000	14000
	Apr-22	0.4	7.63	1857	404	46	320000	26000
	May-22	0.5	7.7	--	196	18	276000	28500
	Jun-22	0.4	7.53	--	204	19	240000	31500
	Jul-22	0.4	7.01	2237	352	24	368000	52000
	Aug-22	0.4	7.52	--	276	28	320000	56000
	Sep-22	0.5	7.1	--	156	14	31500	13800
	Oct-22	0.5	7.43	1798	124	15.5	240000	42000
	Nov-22	1	6.94	--	188	18	276000	51000
	Dec-22	0.5	7.09	--	104	13	276000	84000
	Jan-23	1.5	7.35	--	80	9.0	160000	28000
	Feb-23	1	7.30	--	92	16	230000	42500

	Mar-23	1	7.58	--	128	18	276000	51000
	Apr-23	1	7.00			20	320000	70000
	May-23	2	7.79	2079	96	13	160000	35000
	Jun-23	1.0	7.39	3358	72	7.0	138000	21000
	Jul-23	1	7.75	1763	96	15.5	320000	42000
	Aug-23	0.5	8.12	1346	76	12	92000	17000
	Sep-23	1	7.43	1598	60	8.5	110000	17500
	Oct-23	0.8	7.14	1792	72	11	184000	54000
	Nov-23	0.7	7.58	2188	68	11.5	54000	14000
	Dec-23	0.3	7.89	1288	80	9.0	184000	34000
	Jan-24	1	7.92	1180	76	12.5	162000	51000
	Feb-24	0.5	7.45	1510	56	7.5	184000	34000
	Mar-24	1	7.22	2500	56	6.6	92000	14000
	May-24							

Variation of BOD level in the various drains/tributrories namely, Salani Khad, Rampur Jattan Nallah, Roon Nallah and Jattan Nallah have also been shown in **Fig. 3, Fig. 4, Fig. 5 and Fig. 6 respectively.**

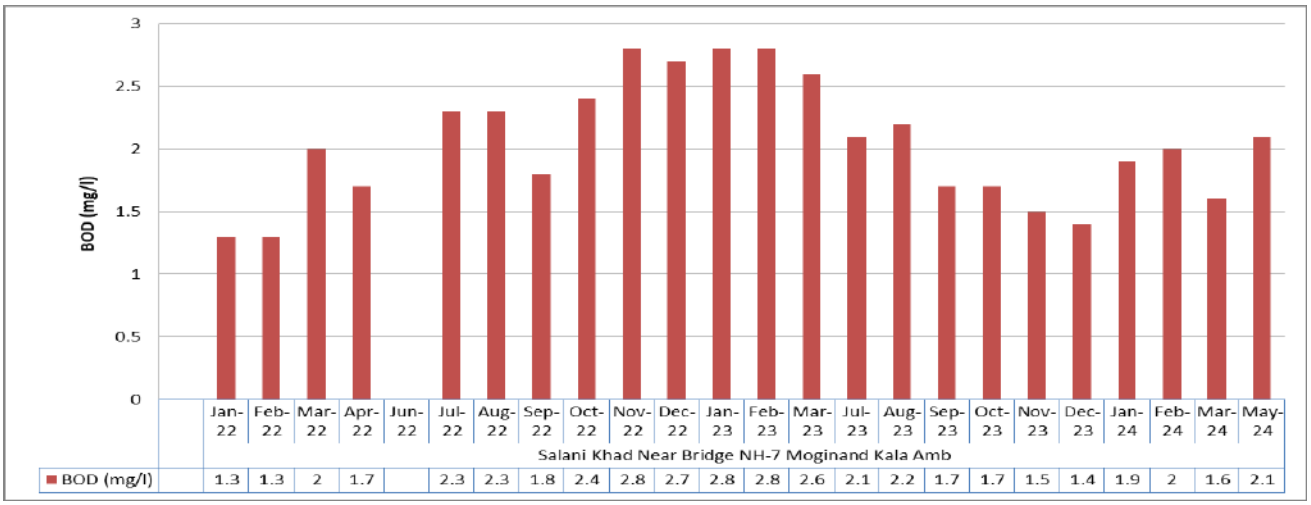

Fig. 3: Variation of BOD level of Salani Khad at Kala Amb (H.P).

- Salani Khad at Kala Amb is generally a non perennial source of water with low discharge. The water body generally dry in summer and have low discharge during other season of the year.
- Water quality analysis of last 02 years indicates maximum BOD level of the tributary is 2.8 mg/l.

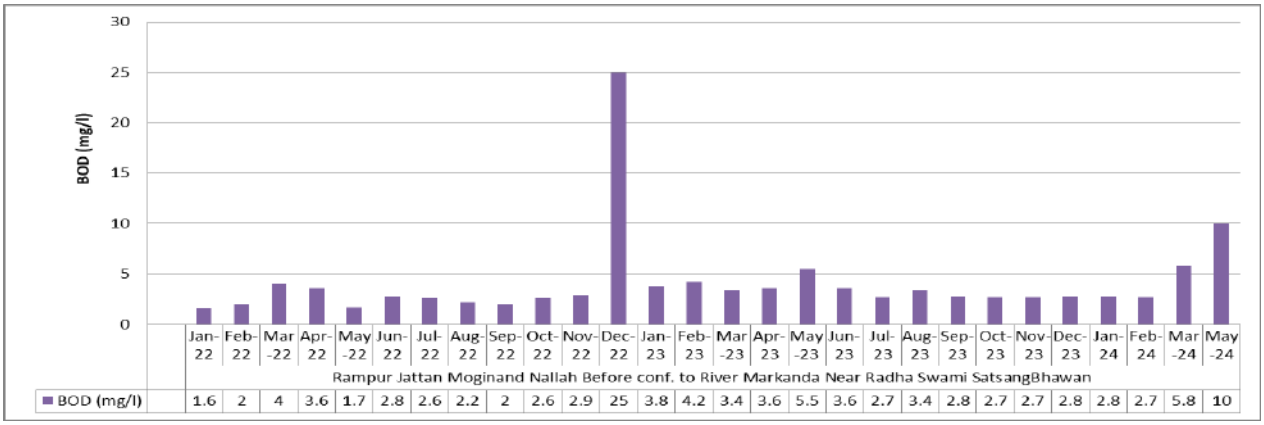

Fig. 4: Variation of BOD level of Rampur Jattan Nallah at Kala Amb (H.P).

- Rampur Jattan Nallah at Kala Amb is a drain carrying domestic waste water of the Moginand area and other establishments along drain.
- The drain is regularly being monitored by HPSPCB and maximum BOD of the drain is generally less than 10 mg/l.
- 01 nos unit was found discharging waste water into the drain. Show cause notice was issued to the unit and further orders of power disconnections have been issued by competent authority. Copy of Officer order is already attached as **Annexure-VI.**
- Water quality analysis of last 02 years indicates maximum BOD level of the tributary is 2.8 mg/l.
- To cater the domestic waste of Moginand and its surrounding areas, Jal Shakti Vibhag, Nahan has already installed STP of capacity 1.7 MLD. Household connections are under process.
- After, STP Kala Amb is operational, the issue of discharge in the aforementioned drain will be resolved to a large extent.

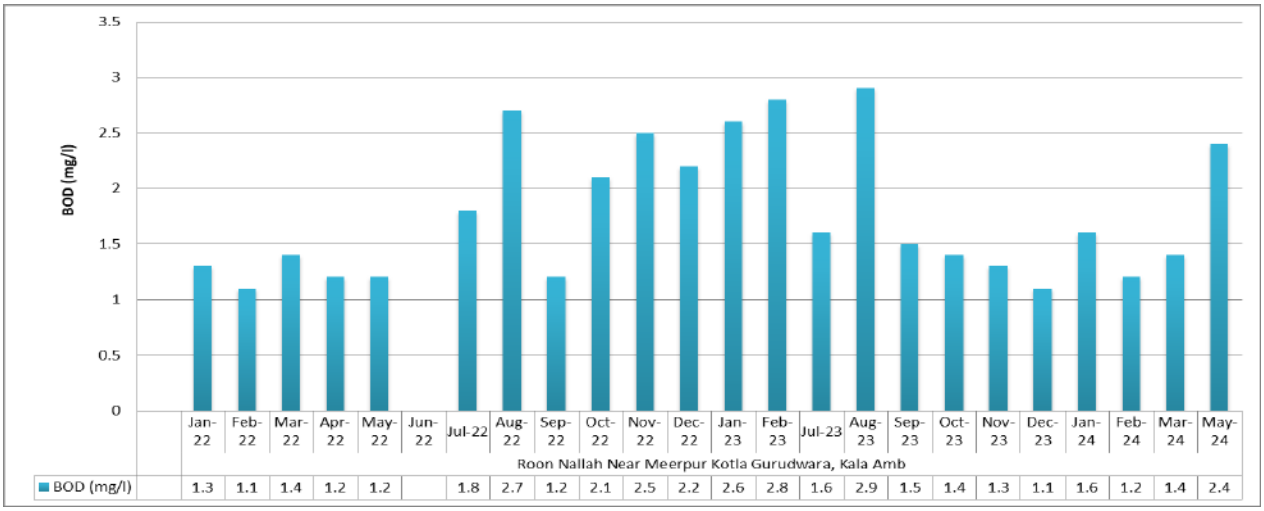

Fig. 5: Variation of BOD level of Roon Nallah at Kala Amb (H.P).

- Roon at Kala Amb is a tributary of river Markanda. HPSPCB is monitoring the water quality of tributary on monthly basis.
- As per the water quality monitoring of last 02 years, BOD of the tributary is generally less than 3 mg/l, with maximum BOD observed is 2.9 mg/l.

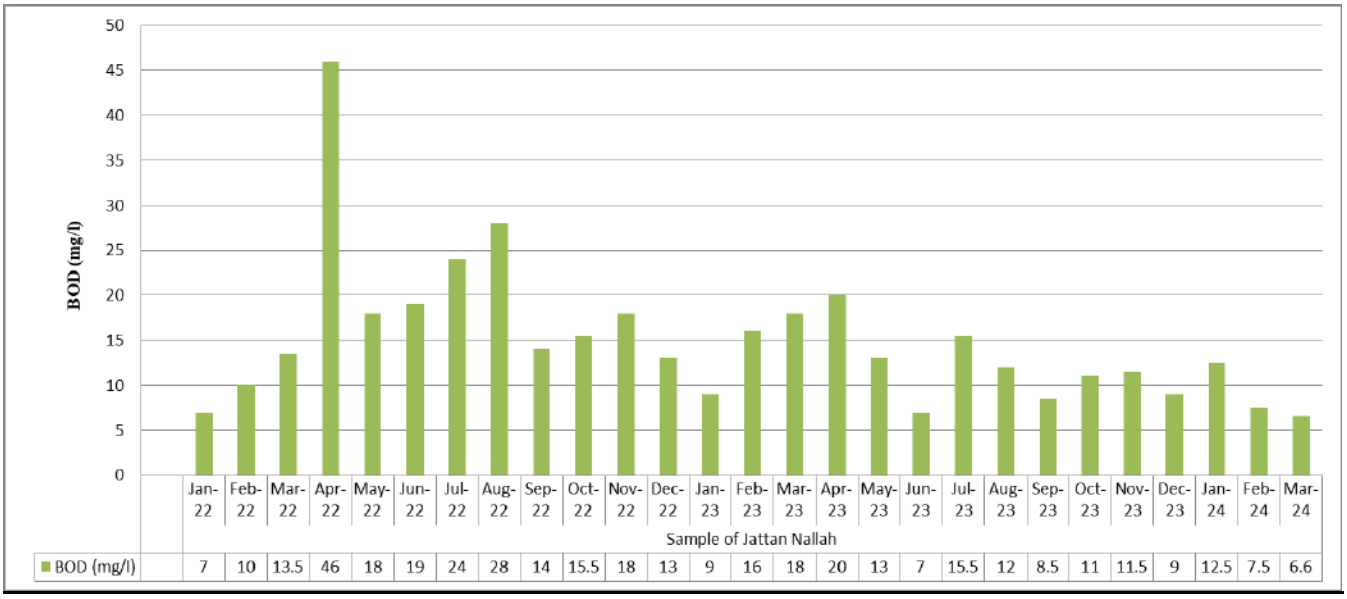

Fig. 6: Variation of BOD level of Jattan Nallah at Kala Amb (H.P).

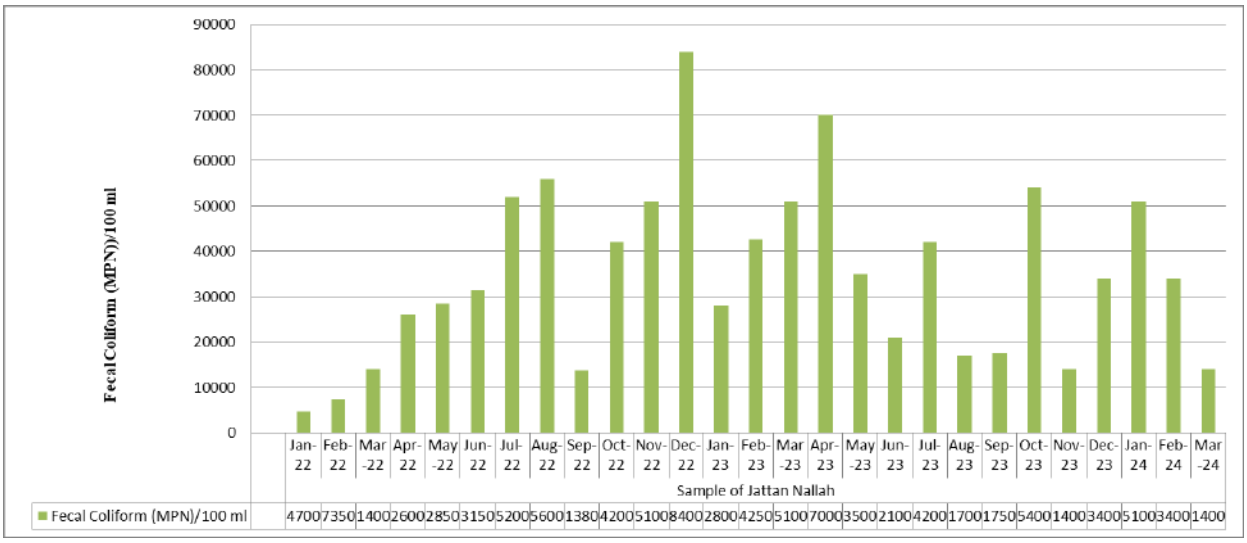

Fig. 7: Variation of Fecal Coliforms (FC) level of Jattan Nallah at Kala Amb (H.P).

- Jattan Nallah at Kala Amb is a drain carrying domestic waste water of the Kala Amb area of state of Himachal Pradesh and state of Haryana along with waste water of various shos/outlets and other commericial establishments of both the states along the drain.
- One unit in the name and style M/s Ruchira Paper Mills, Kala Amb is consented by State Board to discharge the treated waste water as per prescribed limits into this drain.
- The drain is regularly being monitored by HPSPCB. The major contributor of poor quality of the drain is fecal coliform, indicating discharge of untreated sewage in the Jattan Nallah.
- As per last 02 year water quality analysis results of the drain FC have been observed as high as 8400 MPN/100 ml.
- To cater the domestic waste of Kala Amb area of Himachal Pradesh, Jal Shakti Vibhag, Nahan has already installed STP of capacity 1.7 MLD. Household connections are under process.

- After, STP Kala Amb is operational; the issue of sewage discharge in the aforementioned drain will be resolved to a large extent.

Digitally signed by ATUL PARMAR
Date: 2024.07.27 00:28:46 +05'30'

Atul Parmar
Regional Officer
HPPCB RO Paonta Sahib

H.P. STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE PAONTA SAHIB 01704-225870
,Himud Complex, Plot No. 1-3, Shubhkera https://hppcb.nic.in/
Teh. Paonta Sahib, Distt Sirmaur, H.P-17302 pcbropaonta1@gmail.com

No.HPSPCB/RO(Pt)/OA 515 of 2022/2024- 1192-96 **Dated: 12.07.2024**

To

1. M/**s Ruchira Papers Limited**, Tirlokpur Road, Village Rampur Jattan, Kala-Amb (H.P.)	2. **M/s Vashisht Chemicals Private Limited**, Village Ogli, PO. Kala Amb, Sirmaur, (H.P.)
3. **M/s Himachal Polyolefins Limited**, Village Ogli Yamuna Nagar Road Kala Amb, Sirmaur, (H.P.)	

Subject: **Show Cause Notice Regarding Unauthorized Disposal of Waste Lime Sludge.**

Reference: **Joint Committee Report on Pollution in River Markanda in OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, pending before Hon'ble NGT, Routine inspection of Kala Amb area, Violation of Environmental Laws and unauthorized Disposal waste Lime Sludge and complaint received against waste lime disposal.**

This is in reference to the subject matter cited above. In this context, it is informed that, the Joint Committee constituted by the Hon'ble NGT in OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, in the matter of pollution in River Markanda, has submitted its report to Hon'ble NGT, which inter alia highlights the unscientific disposal of waste lime sludge at non-designated areas, including along the banks of River Markanda in Kala Amb area of the district.

As you are aware, above 03 industrial units in the area generating waste lime sludge. And whereas unscientific disposal of waste lime sludge has been observed at various locations in the Kala Amb and adjoining areas. (photographs are attached herewith). You are hereby directed to show cause, within **15 days** from the receipt of this notice, and submit the following detailed information-

1. **Quantum of lime waste / sludge generated per day or per month from all processes.**
2. **Measures adopted for the storage, handling and scientific disposal of waste lime sludge generated from your industry.**
3. **Necessary authorizations/permissions under the applicable environmental laws for the disposal of waste lime sludge as applicable.**
4. **Mode of transportation of such waste from the industry.**
5. **Submission of lab analysis reports wrt type characterization and composition of lime sludge generated from the process.**
6. **Proof of disposal and detailed submission wrt such waste from the unit.**

It is further directed that failure to make a satisfactory submission to this notice within the stipulated time period shall lead to initiation of penal action under the Environment (Protection) Act, 1986, and environmental laws as applicable.

Treat it as most urgent.

Encl: Photographs

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

1. The **Member Secretary, HPPCB** New Shimla for the favor of kind information please.
2. The **Deputy Commissioner, Sirmaur** at Nahan w.r.t directions issued in the review meeting held on 01.07.2024 in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr for kind information, please.

Regional Officer
HPSPCB, RO, Paonta Sahib

Photograph No.1

Photograph No.2

Photograph No. 1 and 2 Shows Status of waste lime sludge dumped at non designated location in Kala Amb area.

Vashisht Chemicals
Private Limited

July 22nd, 2024.

The Regional Officer
HP State Pollution Control Board
Regional Office Poanta Sahib
Himuda Complex, Plot 1-3, Shubkhera,
Tehsil Poanta Sahib, Dist Sirmaur- 173025, HP.

Sub: Show-cause notice notice Ref: HPSPCB/RO(Pt)/OA 515 of 2022-2024- 1192-96, Dated 12-July-2024.

Sir,

We submit our reply for Show-cause notice Ref: HPSPCB/RO(Pt)/OA 515 of 2022-2024- 1192-96, Dated 12-July-2024.

We generate Lime Sludge (of gritty nature) which originates from the Gyro-Screens (Vibratory Screens) wherein Milk of Lime is screened for grits and Ppt Calcium Carbonate is screened for grits.

Answer to Point #1.

The Quantum of Lime Sludge is generated & month wise details are in enclosed sheet.

Answer to point #2.

The waste falls into the Waste Pit (Enclosed- Photograph 1). Thereafter it is handled by a JCB and put onto a Truck as sales of Raw Material for Hydrated Lime input for NHAI Highways or Fly Ash Lime Bricks.

Answer to Point #3.

Lime Sludge is not disposed off, it is a saleable material and sold to customers. We are selling our Sludge to following Customers for producing Hydrated Lime and Fly Ash Bricks manufacturer.

1) Bhagwati Chemicals, Paonta Sahib, HP.
2) Bhagwati Lime & Chemicals, Paonta Sahib, HP.
3) M.I. Industries, Paonta Sahib, HP.
4) Vedika Industries, Paonta Sahib, HP.
5) R.K. Enterprises, Gurgaon, HR.

As per vashis

Regd.Office & Works: Nahan Road, PO Kala Amb-173030, District Sirmaur, HP, India.
Email: vashishtchemicals@gmail.com, Mobile : 9816638573-75.

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Vashisht Chemicals
Private Limited

Answer to Point #4.

The customers are sending their truck for transportation of Lime Sludge.

Answer to Point #5.

Our internal lab analysis report describe our product PH is 10-11. We will get the Lime Sludge tested in an accredited lab and provide to you within month.

Answer to Point #6.

Lime Sludge is sold on GST Invoice. The latest invoice copy is enclosed.

Sir, you would be pleased to note that we are overbooked for this Lime Sludge and it is the customers who is calling us up to ensure regular supply.

With warm regards,

Yours sincerely,
For Vashisht Vashisht Chemicals Pvt Ltd

Ashok Vashisht.
(Director)
M 9816638571.

ENCL: 1. Production and sales sheet
2. Lime Sludge Pit Area Photograph.
3. Copy of Invoices.

Regd.Office & Works: Nahan Road, PO Kala Amb-173030, District Sirmaur, HP, India.
Email: vashishtchemicals@gmail.com, Mobile : 9816638573-75.

Scanned with CamScanner

VASHISHT CHEMICALS PVT LTD, KALA AMB, HP.

SLUDGE PRODUCTION & SALES DATA

APRIL 2023 TO MARCH 2024						
F.Y. 2023-24	OPENING BALANCE	SLUDGE MATERIAL DRY BASIS	WATER CONTANT	TOTAL SLUDGE PRODUCTION	SLUDGE SALE	CLOSING BALANCE
APRIL	92.140	36.630	29.304	65.934	102.900	55.174
MAY	55.174	39.475	31.580	71.055	123.000	3.229
JUNE	3.229	36.740	29.392	66.132	27.930	41.431
JULY	41.431	34.025	27.220	61.245	9.500	93.176
AUG	93.176	34.550	27.640	62.190	26.000	129.366
SEPT	129.366	37.500	30.000	67.500	18.500	178.366
OCT	178.366	35.030	28.024	63.054	53.000	188.420
NOV	188.420	27.500	22.000	49.500	13.500	224.420
DEC	224.420	38.750	31.000	69.750	55.000	239.170
JAN	239.170	33.500	26.800	60.300	50.000	249.470
FEB	249.470	35.283	28.226	63.509	31.850	281.129
MARCH	281.129	46.260	41.634	87.894	115.650	253.373
		435.243	**352.820**	**788.063**	**626.830**	

APRIL 2023 TO JUNE 2024						
F.Y. 2024-25	OPENING BALANCE	SLUDGE MATERIAL DRY BASIS	WATER CONTANT	TOTAL SLUDGE PRODUCTION	SLUDGE SALE	CLOSING BALANCE
APRIL	253.370	44.940	40.446	85.386	125.150	213.606
MAY	213.606	39.820	31.856	71.676	164.110	121.172
JUNE	121.172	15.725	12.580	28.305	99.350	50.127
		100.485	**84.882**	**185.367**		

We are selling our Sludge to following Customers producing Hydrated Lime and Fly Ash Bricks manufacturer.

1) Bhagwati Chemicals, Paonta Sahib, HP.
2) Bhagwati Lime & Chemicals, Paonta Sahib, HP.
3) M.I. Industries, Paonta Sahib, HP.
4) Vedika Industries, Paonta Sahib, HP.
5) R.K. Enterprises, Gurgaon, HR.

Thanking You.

Vashisht Chemicals Private Limited

For Vashisht Chemicals Pvt. Ltd.

Director

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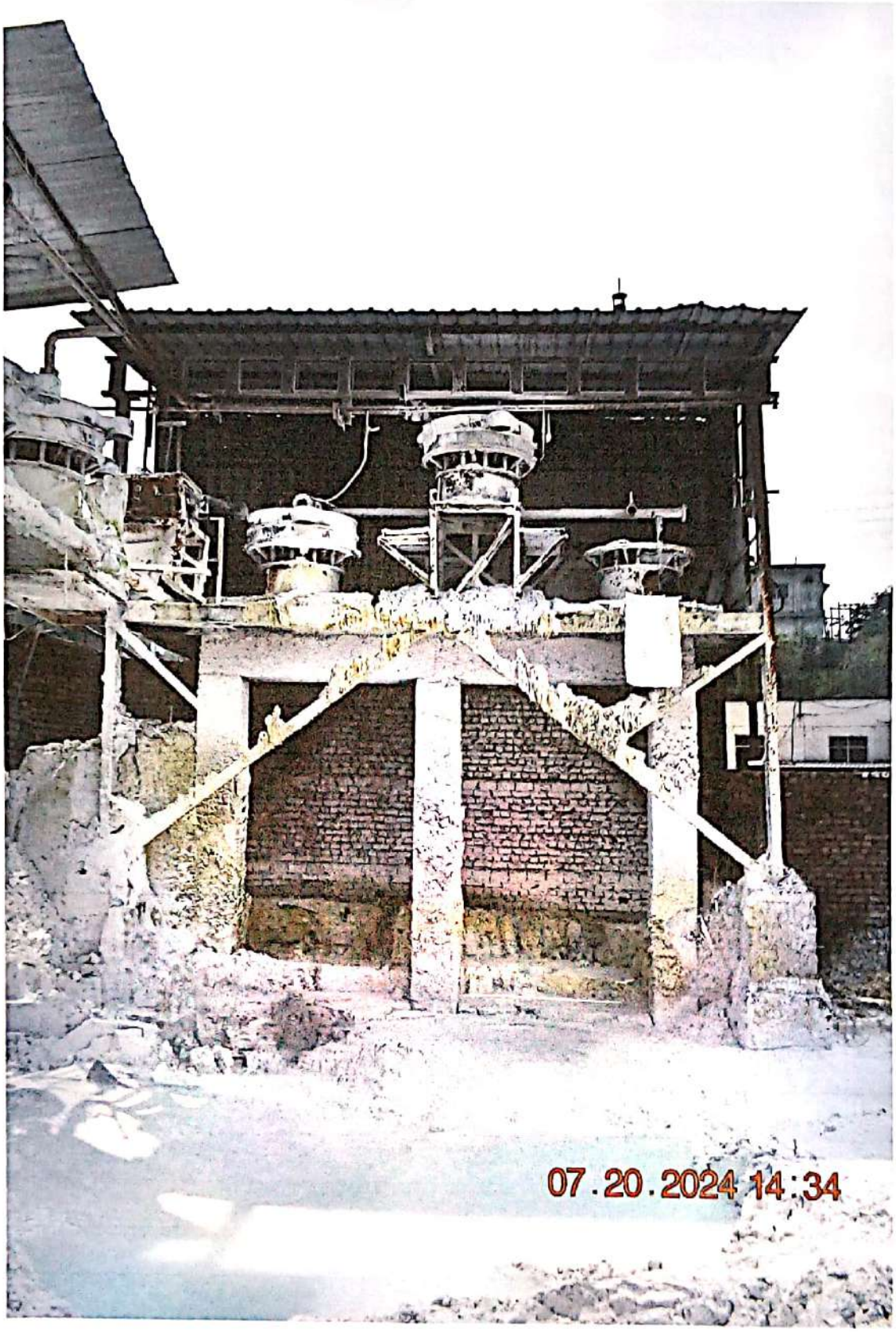

For Vashisht Chemicals Pvt. Ltd.

Director

Scanned with CamScanner

For Vashisht Chemicals Pvt. Ltd.

Director

Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

704

IRN : 82933a9152034 4a6999bfb0c06d6f2a1b755dca3c0215c2-e309f87b46e12e463
Ack No. : 132418630907015
Ack Date : 15-Jun-24

Vashisht Chemicals Private Limited (2024-25)
Village Ogli, PO. Kala Amb- 173030,
District Sirmaur
GSTIN/UIN: 02AABCV1230F2Z3
State Name : Himachal Pradesh, Code : 02
E-Mail : vashishtchemicals@gmail.com

Consignee (Ship to)
R.K. Enterprises (HR)
Khewat No. 427, Quila No. 9&10, Vill. Sihi,
Dwarka Express, Sec. 84, T-Point, Opp. SVH Project,
Gurgaon
GSTIN/UIN : 06AWGPD9682P1ZQ
State Name : Haryana, Code : 06

Buyer (Bill to)
R.K. Enterprises (HR)
Khewat No. 427, Quila No. 9&10, Vill. Sihi,
Dwarka Express, Sec. 84, T-Point, Opp. SVH Project,
Gurgaon
GSTIN/UIN : 06AWGPD9682P1ZQ
State Name : Haryana, Code : 06

Invoice No. **130**	Dated **15-Jun-24**
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No. **130**	Delivery Note Date
Dispatched through	Destination **GURGAON, HR.**
Bill of Lading/LR-RR No.	Motor Vehicle No. **RJ40GA/0962**
Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**22.600 MT**	150.00	MT	3,390.00
	IGST @18%			*18*	%	610.20
	Total		**22.600 MT**			**₹ 4,000.20**

Amount Chargeable (in words) *E. & O.E*
INR Four Thousand and Twenty paise Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
28365000	3,390.00	18%	610.20	610.20
Total	**3,390.00**		**610.20**	**610.20**

Tax Amount (in words) : **INR Six Hundred Ten and Twenty paise Only**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

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Tax Invoice

(TRIPLICATE FOR SUPPLIER)

e-Invoice

424

705

IRN : 89560a71c9861f54255560c28e726296609db1ecba7ded-e6e72ff4645057843f
Ack No. : 132418745647707
Ack Date : 27-Jun-24

Vashisht Chemicals Private Limited (2024-25)
Village Ogli, PO Kala Amb- 173030,
District Sirmaur
GSTIN/UIN 02AABCV1230F2Z3
State Name : Himachal Pradesh, Code : 02
E-Mail : vashishtchemicals@gmail.com

Consignee (Ship to)
Vedika Industries
Near Tibbat Colony, Bhuppur,
Tehsil Paonta Sahib, District Sirmaur
GSTIN/UIN : 02GLLPD7334C1ZH
State Name : Himachal Pradesh, Code : 02

Buyer (Bill to)
Vedika Industries
Near Tibbat Colony, Bhuppur,
Tehsil Paonta Sahib, District Sirmaur
GSTIN/UIN : 02GLLPD7334C1ZH
State Name : Himachal Pradesh, Code : 02

Invoice No. **149**	Dated **27-Jun-24**
Delivery Note	Mode/Terms of Payment
Reference No. & Date.	Other References
Buyer's Order No.	Dated
Dispatch Doc No. **149**	Delivery Note Date
Dispatched through	Destination **PAONTA SAHIB**
Bill of Lading/LR-RR No.	Motor Vehicle No. **HP17G/5068**
Terms of Delivery	

Sl No	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**6.820 MT**	150.00	MT	**1,023.00**
	CGST @9%			9	%	**92.07**
	SGST @9%			9	%	**92.07**
	Total		**6.820 MT**			**₹ 1,207.14**

Amount Chargeable (in words) *E. & O.E*
INR One Thousand Two Hundred Seven and Fourteen paise Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	1,023.00	9%	92.07	9%	92.07	184.14
Total	**1,023.00**		**92.07**		**92.07**	**184.14**

Tax Amount (in words) : **INR One Hundred Eighty Four and Fourteen paise Only**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorised Signatory

This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

1202

28

Tax Invoice

(TRIPLICATE FOR SUPPLIER) e-Invoice

706

425

IRN : dc5b030ce20e8b70d1193df67e6c7ab7191681bf8cbd47-634f18d65903245885
Ack No. : 132418932847019
Ack Date : 14-Jul-24

Vashisht Chemicals Private Limited (2024-25) Village Ogli, PO. Kala Amb- 173030, District Sirmaur GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com	Invoice No. **176**	Dated **14-Jul-24**
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) **Vedika Industries** Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02	Buyer's Order No.	Dated
	Dispatch Doc No. **176**	Delivery Note Date
	Dispatched through	Destination **PAONTA SAHIB**
Buyer (Bill to) **Vedika Industries** Near Tibbat Colony, Bhuppur, Tehsil Paonta Sahib, District Sirmaur GSTIN/UIN : 02GLLPD7334C1ZH State Name : Himachal Pradesh, Code : 02	Bill of Lading/LR-RR No.	Motor Vehicle No. **HP17G/5068**
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Waste**	28365000	**7.000 MT**	150.00	MT	**1,050.00**
	CGST @9%			*9*	%	**94.50**
	SGST @9%			*9*	%	**94.50**
	Total		**7.000 MT**			**₹ 1,239.00**

Amount Chargeable (in words) *E. & O.E*

INR One Thousand Two Hundred Thirty Nine Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
28365000	1,050.00	9%	94.50	9%	94.50	189.00
Total	**1,050.00**		**94.50**		**94.50**	**189.00**

Tax Amount (in words) : **INR One Hundred Eighty Nine Only**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorised Signatory

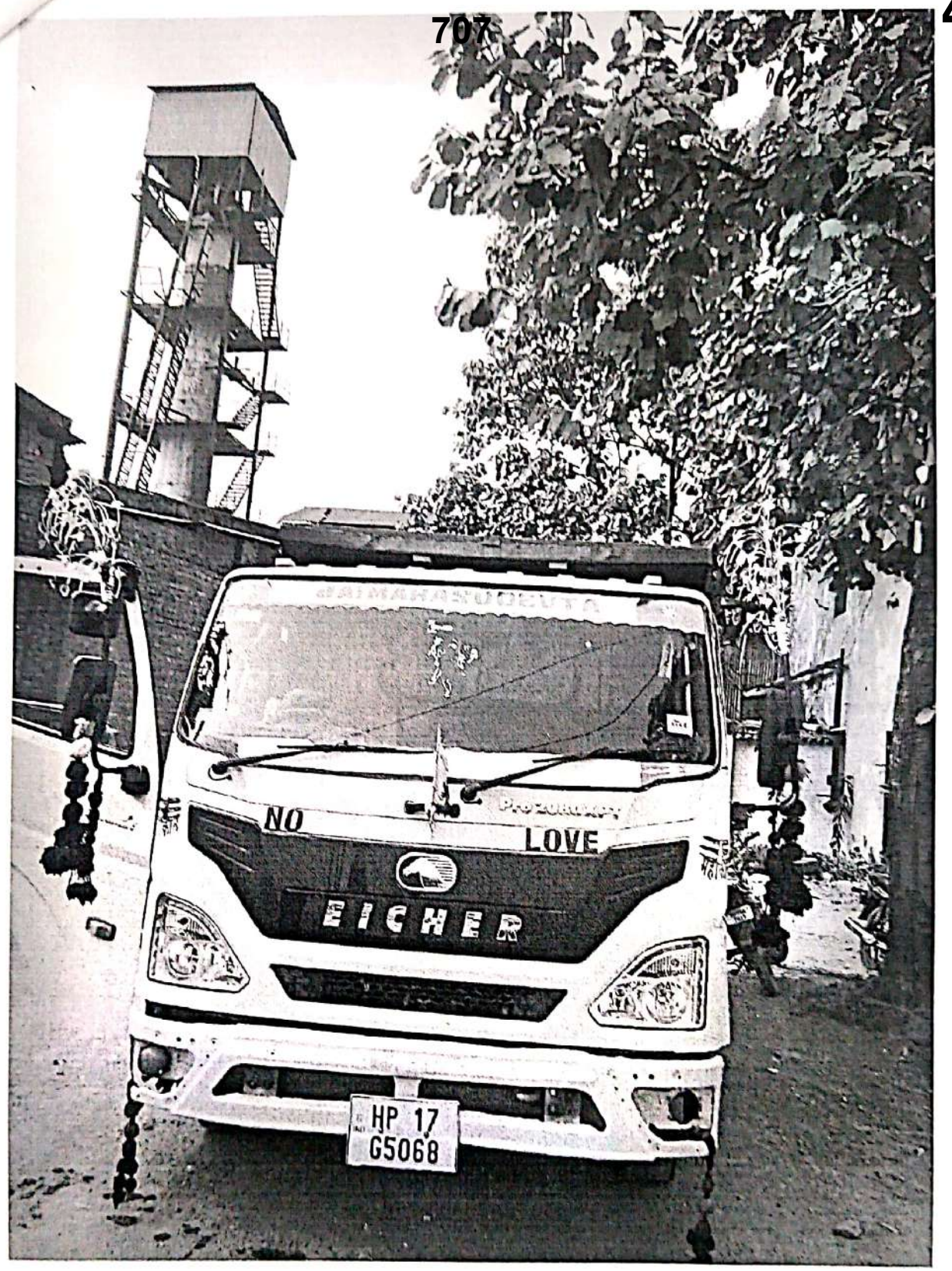
This is a Computer Generated Invoice

For Vashisht Chemicals Pvt. Ltd.

Director

1203

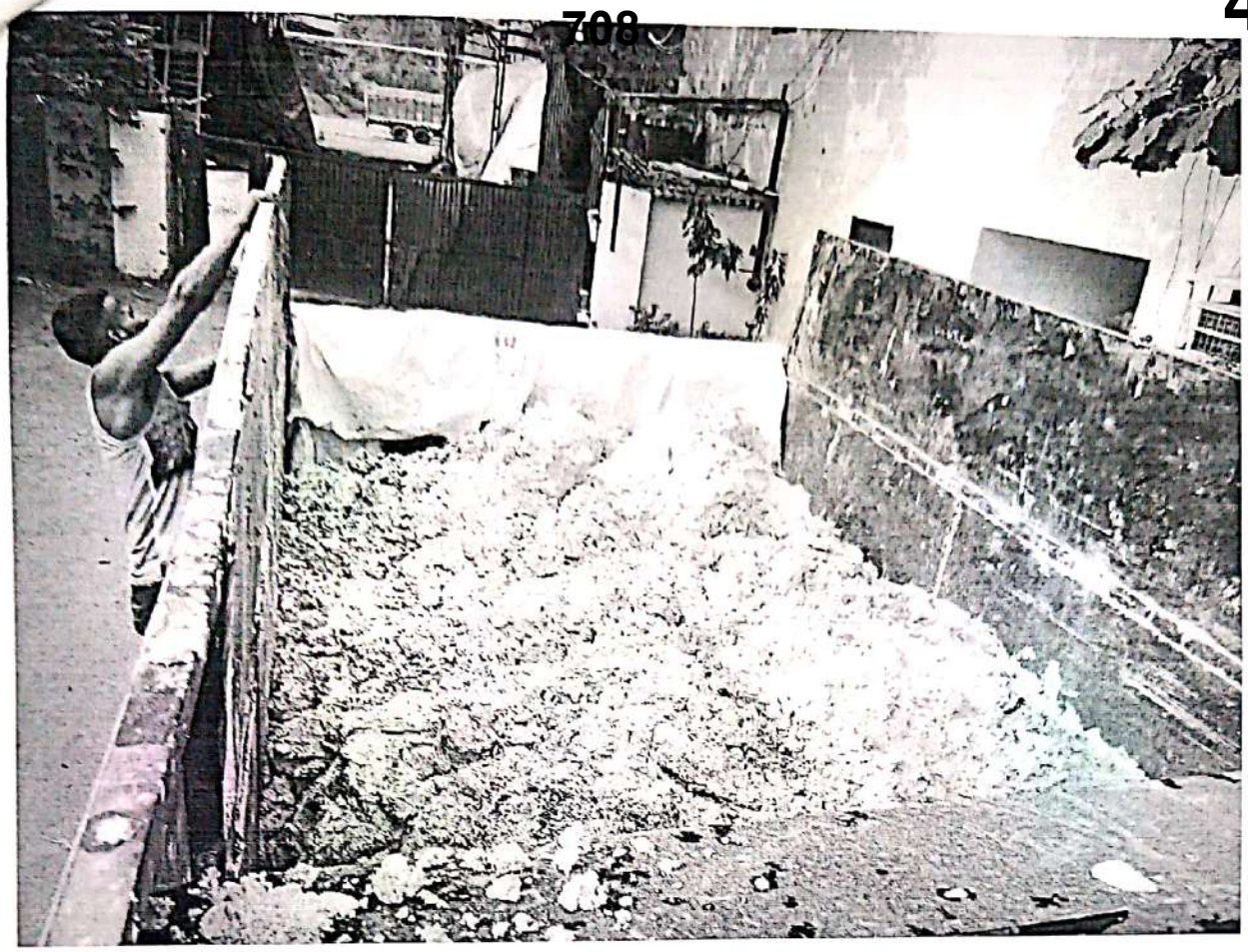
29



For Vashisht Chemicals Pvt. Ltd.

Director

708



For Vashisht Chemicals Pvt. Ltd.

Director

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Tax Invoice

(TRIPLICATE FOR SUPPLIER)

e-Invoice

428

709

IRN : 1b23983346eb15a5bdd92600490fe35d11583f8bb5810f0-72aea44cc245a79a8
Ack No. : 132418985224658
Ack Date : 19-Jul-24

Vashisht Chemicals Private Limited (2024-25) Village Ogli, PO. Kala Amb- 173030, District Sirmaur GSTIN/UIN: 02AABCV1230F2Z3 State Name : Himachal Pradesh, Code : 02 E-Mail : vashishtchemicals@gmail.com	Invoice No. **183**	Dated **19-Jul-24**
	Delivery Note	Mode/Terms of Payment
	Reference No. & Date.	Other References
Consignee (Ship to) **R.K. Enterprises (HR)** Khewat No. 427, Quila No. 9&10, Vill. Sihi, Dwarka Express, Sec. 84, T-Point, Opp. SVH Project, Gurgaon GSTIN/UIN : 06AWGPD9882P1ZQ State Name : Haryana, Code : 06	Buyer's Order No.	Dated
	Dispatch Doc No. **183**	Delivery Note Date
	Dispatched through	Destination **GURGAON, HR.**
Buyer (Bill to) **R.K. Enterprises (HR)** Khewat No. 427, Quila No. 9&10, Vill. Sihi, Dwarka Express, Sec. 84, T-Point, Opp. SVH Project, Gurgaon GSTIN/UIN : 06AWGPD9882P1ZQ State Name : Haryana, Code : 06	Bill of Lading/LR-RR No.	Motor Vehicle No. **RJ40GA0962**
	Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	**PCC- Sludge**	28365000	**21.750 MT**	150.00	MT	**3,262.50**
	IGST @18%			*18*	%	**587.25**
	Total		**21.750 MT**			**₹ 3,849.75**

Amount Chargeable (in words) E. & O.E

INR Three Thousand Eight Hundred Forty Nine and Seventy Five paise Only

HSN/SAC	Taxable Value	IGST		Total Tax Amount
		Rate	Amount	
28365000	3,262.50	18%	587.25	587.25
Total	**3,262.50**		**587.25**	**587.25**

Tax Amount (in words) : **INR Five Hundred Eighty Seven and Twenty Five paise Only**

Company's Bank Details
Bank Name : **Bank of Baroda**
A/c No. : **46130500000036**
Branch & IFS Code : **Kala Amb & BARB0KALAAM**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Vashisht Chemicals Private Limited (2024-25)

Authorised Signatory

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For Vashisht Chemicals Pvt. Ltd.

Director

1206

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For Vashisht Chemicals Pvt. Ltd.

Director

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RUCHIRA PAPERS

COMMITTED TO THE EARTH www.ruchirapapers.com

REF. NO.RPL/2024-25/ 450
DATE:- 19.07.2024

Regional Officer,
H.P. State Pollution Control Board,
Regional Office Subhkhera, HIMUDA Colony,
District, Sirmour, **PAONTA SAHIB.** (H.P.)

Subject: Reply of your letter no. HPSPCB/RO(Pt)OA 515 OF 2022/2024-1192-96 dated: - 12.07.2024.

Dear Sir,

This is in reference to your letter no. HPSPCB/RO(Pt)OA 515 OF 2022/2024-1192-96 dated: - 12.07.2024. We have noted the contents of above letter and want to clarify that we have not disposed off any kind of waste material on the bank of Markanda River. We reiterate that, lime sludge, being generated in chemical recovery plant is being processed through lime Kiln being installed to comply with EIA clearance granted to the Company.

Further we hereby submit our point-wise reply on query mentioned in above referred letter.

Reply to Point No. 1: - We have installed a lime kiln with a capacity of 60 TPD (tons per day), which is directly connected to our recovery plant for the processing of lime sludge. The entire lime sludge generated from the chemical recovery process is channeled into this kiln. This regenerated lime is then reintegrated into a chemical recovery plant, ensuring a closed-loop system. All processes are meticulously interconnected to maintain efficiency and compliance with environmental regulations.

Reply to Point No. 2-6: – In reference to our detailed reply to point no. 1, we emphasize that all lime sludge is recycled within the described process. As a result, there is no need for any external storage, handling, disposal, or transportation of lime sludge.

We request your good-self to take our above submissions on record and withdraw above show cause notice. We re-assure you that we will continue to fulfil our commitment towards sustainable environment in its true spirit.

Thanking You.

Yours faithfully,
FOR RUCHIRA PAPERS LIMITED

Vipin Gupta

Vipin Gupta
Executive Director

RUCHIRA PAPERS LTD. KALA-AMB

RUCHIRA PAPERS LIMITED
CIN-L21012HP1980PLC004336

REGD. OFFICE & WORKS
Trilokpur Road, Kala Amb
Sirmaur
Himachal Pradesh - 173030
T: +91-80-53800897 / 5310189
E: info@ruchirapapers.com

ADMIN. OFFICE
21-22, New Professors Colony
Yamuna Nagar
Haryana - 135001
T: +91-1732-233799/233140
E: rplynr@ruchirapapers.com

DELHI OFFICE
M-146, 2nd Floor
Greater Kailash Part 2
New Delhi - 110048
T: +91-11-29226638/29226639
E: rpldelhi@ruchirapapers.com

HIMACHAL POLYOLEFINS LIMITED

("An ISO 9001 : 2015, ISO 14001 : 2015, OHSAS 18001 : 2007
ISO 22000 : 2005 , WHO GMP and cGMP certified Company"

Adm. Office : 21-22, REGENCY CHAMBERS, NEXT TO NANDI CINEMA,
NATIONAL LIBRARY ROAD, BANDRA (WEST), MUMBAI PIN-400050
M. : 98201-92587

Date :- 23/07/2024

To

Regional Officer Cum

Environmental Engineer

HPPCB Regional Office Paonta sahib HP

Subject: Show cause notice regarding unauthorized Disposal of Waste Lime Sludge.

Reference: - Joint committee Report on pollution in River Markanda in OA NO 515/2022 titled as Dharamvir V/S State of Haryana & Snr, pending before Hon'ble NGT, Routine Inspection of Kala AMB area Violation of Environmental Laws and Unauthorized Disposal waste Lime Sludge and complaint received against waste lime disposal.

Respected sir,

With refence to your letter number HPSPCB/RO(Pt)/OA 515of 2022/2024-1192-96 dated 12.07.2024.

We humbly submitted that we are manufacturing calcium carbonate mainly two grades i.e. food and pharmaceutical grade (High purity calcium carbonate. i.e. >98%) by using natural lime stone as raw material. Lime waste /Sludge is not generated during manufacturing of calcium carbonate in our company. To maintain the retention parameter of calcium carbonate of food and pharmaceutical companies we need to sieve the lime slurry in manufacturing of calcium carbonate and during screening the byproduct will be generated as calcium carbonate grit (Lime Slacked). This calcium carbonate grit having purity more than 97% and it is sold to customer for the different application. Kindly find the following observations regarding your quarries: -

1. **Quantum of lime waste /sludge generated per day of per month from all processes.**

Answer: - Lime waste /sludge is not generated in our process. Only 1 MT /day byproduct i.e. High purity calcium carbonate grit (Lime slacked) is generated in our process which is stocked properly and sold to the customers.

2. **Measures adopted for the storage handling and scientific disposal of waste lime sludge generated from your industry:** -

   Answer: - Wate lime sludge is not generated in our company. High purity calcium carbonate grit (Lime slacked) is stored in dedicated area in the manufacturing area. In future, we are working on minimize byproduct generation by using grinding technology.

3. **Necessary authorizations/permissions under the applicable environmental laws for the disposal of waste lime sludge as applicable:** -

   Answer: - Company is not generating any Lime waste material. This is not applicable for us. Our Calcium carbonate waste grit is directly sold to customer as per there demand.

4. **Mode of transportation of such waste from the industry:** -

   Answer: - Not Applicable

   We used our own company truck to deliver the material to the customer factory.

5. **Submission of lab analysis report wrt. Type characterization and composition of lime sludge generated from the process.**

   Answer: - We found 97% assay of calcium carbonate in Calcium carbonate grit (Lime slacked).

6. **Proof of disposal and detailed submission wrt such waste from the unit**

   Answer: - We do not dispose or generate any waste lime sludge. High purity calcium carbonate grit (Lime Slacked) is Billed to the customers directly. Bills of sale of is attached for your ready reference.

Lime based sludge and calcium carbonate grit (Slacked lime residue) are two different products. They vary in physical and chemical parameters. We request you to kindly analyses the physical and chemical property of lime sludge which you have observed in kala mab area to understand the difference and absolve us from this matter.

We follow all rule and regulation of pollution control board during manufacturing of calcium carbonate and do not make unauthorized disposal.

Thanking You

For Himachal Polyolefins Limited

Kala Amb HP

Himachal Polyolefins Ltd. Authorised Signatory KALA-AMB (H.P.)

23/07/2024

Through Mail

H.P. STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE PAONTA SAHIB
,Himud Complex, Plot No. 1-3, Shubhkera
Teh.Paonta Sahib, DisttSirmaur, H.P-173025
01704-225870
https://hppcb.nic.in/
pcbropaonta1@gmail.com

HPSPCB

No.HPSPCB/RO(Pt)/OA 515 of 2022/2024- 1113-1116 **Dated:** 08-07-2024

To

The Superintendent of Police,
Sirmaur at Nahan
District Sirmaur, H.P.

The Regional Transport Officer
Sirmaur at Nahan
District Sirmaur, H.P.

Subject: **Request for Action Against Unregistered Vehicles Involved in Unauthorized Dumping of Non-Hazardous & other waste in Kala Amb.**

Sir,

As you must be aware that, the matter of pollution in River Markanda is currently pending before the National Green Tribunal (NGT) in **OA No.515/2022 titled as Dharamvir V/s State of Haryana &Anr**, and case is listed on 29.07.2024 for hearing.

During the routine inspections of the Kala Amb area conducted by the Officials of State Pollution Control Board (SPCB), it has been observed that unauthorized dumping of Non-Hazardous & other waste is being carried out along the bank of the river Markanda and other non-designated places in Kala Amb. The sludge is being transported and disposed-off using tractor-mounted trolleys, which are operating without any registration plates.

The absence of registration plates on these vehicles has made it extremely difficult for State Board to track and take necessary action against the violators. The unauthorized dumping of waste lime sludge is causing severe environmental damage and poses a significant threat to the river's ecosystem. Photographs are attached herewith.

In view of the above, it is requested to take requisite action against such violations. Submitted for information and further necessary action, please.

Encl: Photographs

Yours faithfully

Regional Officer
HPSPCB, RO, Paonta Sahib

o/c

Copy to:

1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09, H.P for information please.

2. The Deputy Commissioner, Sirmaur at Nahan w.r.t directions issued in the review meeting held on 01.07.2024 in the matter of OA No. 515/2022 titled as Dharamvir V/s State of Haryana &Anr for kind information, please.

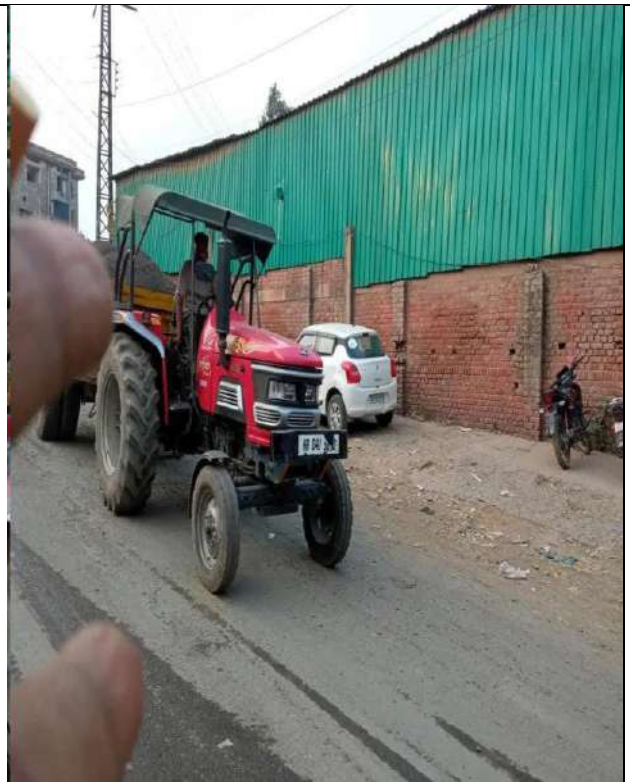
Regional Officer
HPSPCB, RO, Paonta Sahib

o/c

Photograph No. 1

Photograph No. 2

Photograph No. 1 and 2 Shows Status of trolley mounted tractors carrying waste lime sludge.



Photograph No. 3

Photograph No. 4

Photograph No. 3 and 4 Shows Status of trolley mounted tractors carrying waste lime sludge.

Minutes of Review Meeting held under the Chairmanship of Sh. Sumit Khimta,(IAS), Deputy Commissioner, Sirmaur at Nahan, Distt. Sirmaur, H.P. on 10.07.2024 regardingO.A. No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr. Pending before Hon'ble National Green Tribunal, New Delhi.

The followings officers/official participated in the meeting:

Sr.No.	Name & Designation	
1	Er. Arshad Rehman, XEN, JSV Nahan, Distt Sirmaur, H.P.	Member
2	Sh. Paramjeet Singh, BDO, Nahan.	Member
3	Er. Alok Janveja, HPPWD, Nahan, Distt. Sirmaur, H.P.	Member
4	Sh. Rajesh Kumar, O/o DRDA, Nahan, Distt. Sirmaur, H.P.	Member
5	Er. Anil Sharma, JE, SADA/TCP, Nahan, Distt. Sirmaur, H.P.	Member
6	Sonika Pathania, MS, SADA, Trilokpur.	Member
7	Sh. Ajay Kumar, SEBPO, O/o BDO Nahan, Distt. Sirmaur, H.P.	Member
8	Er. Naveen Banyal, JEE, Representative of Regional Officer, HPSPCB, Regional Office, Paonta Sahib, Distt. Sirmaur, H.P.	Member Secretary.

At the outset, Shri Naveen Banyal, JEE, HPSPCB welcomed all officers/officials present in the meeting. Worthy Chairman and other members were apprised about the brief background of OA No 515/2022, action taken report, latest status along with the directions of Hon'ble NGT.

Members were apprised that, the members that, based on the complaint of Mr. Dharamvir House No.521/13 Milk Road, Krishna Colony, Naraingarh, District Ambala, Haryana, w.r.t allegation about pollution of holy River Markanda at Naraingarh, Tehsil Narayangadh, District Ambala aforementioned OA No. have been registered by Hon'ble NGT.

In view of the allegations, Hon'ble NGT, vide its order dated 14.03.2023 constituted a Joint Committee comprising of representatives of the MoEF & CC, CPCB Additional Chief Secretaries/Principal Secretaries, Departments of Jal Shakti, Environment and Industry, PCBs of both the States of Himachal Pradesh and Haryana Deputy Commissioners, Nahan (Himachal Pradesh) and Ambala and Kurukshetra (Haryana). Committee was directed to look into all the issues involved and to submit its report. The joint committee has carried out inspection of industrial units, drains in Kala Amb and different area of Haryana along river Markanda ans submitted final report along with recommendation to Hon'ble NGT on 27.04.2024.

Action Points for Kala Amb

1. Illegal Dumping of Industrial and Hazardous Wastes on the banks of River Markanda:

The joint committee has observed unscientific disposal of waste lime sludge and other non-hazardous waste of Kala Amb industrial unit at non designated places.

It was informed by GM, DIC Sirmaur at Nahan that, for management of non-hazardous waste generating from various industries of Kala Amb, a site have been identified in Kala Amb. The joint inspection of the site has been completed with all the stakeholder departments. The issue of management of non-hazardous waste will be resolved after the development of the aforementioned site in Kala Amb.

2. Status of STPs installed by Jal Shakti Vibhag at Trilokpur and and Kala Amb

Executive Engineer, JSV Nahan apprised the members that, due to heavy rain last year, the main sewage line of both STPs i.e STP Trilokpur (1.5 MLD) and STP Kala Amb (1.7 MLD) was damaged at many places. The matter of repair of same was taken up with higher authorities of department and funds have

been approved by Govt. of HP. The tendering work is under process and work of bot STPs will be completed by Decemeber-2024

Worthy Chairman raised concern over slow progress of the JSV departments as well as BDO Nahan in view of number of household connection to both the STPs are very less.

3. Status of CETP Kala Amb

GM, DIC apprised the member that, the work of construction of CETP Kala Amb is completed and same is operational as on 04.07.2024, out of 68 nos pharmaceutical industries, 57 nos industries have been registered with CETP Kala Amb and are sending their primary treated waste water to CETP Kala Amb for further treatment. 11 Nos industries are yet to registered with CETP Kala Amb.

4. Status of Solid Waste Management

Member were apprised that, littering of solid waste have been observed at various locations in Kala Amb. JE, SADA/TCP, Nahan informed that, presently SADA Trilokpur is collecting the garbage/non-hazardous solid waste i.e. less than 01 ton daily along National Highway ie, starting from Go-sadan Nahan to Kala-Amb and Kala-Amb-Trilokpur HP PWD road having a stretch of 20kms from the Solid Waste dispoal/collection Points(s) in Trilokpur Special Area ensuring the scientific disposal of the waste at SWM site.

At present SADA Trilokpur has developed the infrastructure having Electricity connection, shed of size (15m x 6m) alongwith bailing machine room of size (3.00m x 2.60) Honey comb structure of size (9.08 x 2.56) having 5 no. of pits, one room of size (5.00m x 3.50m) & bailing machine are available at the Solid Waste Management site. Site has been channelized and leveled. Also, funds amounting to rupees 25.00 lacs as received under NCAP for purchase Solid waste sorting machine/purchase of double shaft shredder machine ie. Vaccum Dehydrator Pelisses Machine System and tender is being placed through GEM Portal for purchase of the same.

After detailed discussion with the members present in the meeting following decisions were taken and directions were issued accordingly

1. In view of recommendation of joint committee in OA No. 515/2022 titled as Dharamvir V/s State of Haryana & Anr, all the concerned departments in aforementioned OA No. shall take necessary action and ensure timely completion of work.

2. JSV Nahanexpedite the process of laying of pending/damaged sewerage line for STP Kala Amb and STP Trilokpure. Further, JSV Nahan, BDO Nahan and PO DRDA shall held meeting/awareness activity in GP Trilokpur & Kala Amb to address the issues raised by local residents of Kala Amb and Trilokpur, so that process of household connections with main sewerage line household connection can be expedite.

3. Jal Shakti Vibhag to take necessary action w.r.t. restoration of phytoremediation site, plantation at the site without altering any structure of phytoremediation site. Further JSV to repair RTWQMS installed in the river at the earliest. Necessary approval for funds for the same shall be taken at the earliest.

4. SADA Trilokpur to complete the tendering process of purchase of requisite machinery and shed construction and further submit Utilization certificate along with photographs of before and after at the

earliest. Further, BDO Nahan, to carry out awareness activaties in Kala Amb w.r.t solid waste management and submit action taken report in next review meeting.

5. DIC Sirmaur shall take up the matter with higher authorities for development of site for disposal of non hazardous waste in Kala Amb town. All the concerned department shall submit the action taken reports at the earliest.

The meeting ended with a vote of thanks to all the members present in the meeting.

Chairman cum Deputy Commssioner
Sirmaur, at Nahan

Endst. No. PCB/EE (Pt) /OA No. 515 of 2022 file/2024- **Date:** 22/7/24

Copy to the following for information and further necessary action please: -

1. The Member Secretary, HPSPCB, Shimla H.P.
2. The Additional District Magistrate, Sirmaur at Nahan.
3. The Executive Engineer, JSV Nahan, Distt. Sirmaur H.P
4. The GM, Industries, Nahan, Distt. Sirmaur, H.P.
5. The Project Officer, DRDA, Nahan, Distt. Sirmaur, H.P.
6. The District Revenue Officer, Sirmaur at Nahan, Distt. Sirmaur, H.P.
7. The BDO, Nahan, Distt. Sirmaur H.P.
8. The Member Secretary, SADA/TCP Nahan. Trilokpur, Kala Amb Distt. Sirmaur, H.P.
9. Guard File

Chairman cum Deputy Commssioner
Sirmaur, at Nahan

H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 12577119/W-12555 **03/06/2024**

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **16/05/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Final outlet of CETP** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, SIrmour, Nahan** Distt. **Sirmaur**, H.P. **173030** on dated **15/05/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **16/05/2024** to **03/06/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	Fluoride	0.58	mg/L	2	Within Permissible Limit
2	Sulphide	BDL	mg/L	2	--
3	pH	8.08		6.0-9.0	Within Permissible Limit
4	TSS	12.0	mg/L	100	Within Permissible Limit
5	COD	96.0	mg/L	250	Within Permissible Limit
6	BOD	16.0	mg/L	30	Within Permissible Limit
7	Total Phosphate	3.18	mg/L	5	Within Permissible Limit
8	Mercury	BDL	mg/L	0.01	--
9	Nickel	BDL (DL-0.10)	mg/L	3	--
10	Lead	BDL (DL-0.05)	mg/L	0.1	--
11	FDS	872.0	mg/L	2100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

Signed this on **03/06/2024**

Remarks of Lab Head:

BDL & DL stands for Below Detection Limit and Detection Limit, respectively.

Dr Kuldeep Negi, SO
(State Board Analyst)
RL Paonta

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Paonta

To:

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY
Ogli, Nahan, SIrmour, Nahan,
Distt.Sirmaur, H.P.173030

H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 12577124/W-12556 **03/06/2024**

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **16/05/2024** from **Naveen Rajpoot, JEE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **Sample of waste water after filtration (Tertiary treatment)** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, SIrmour, Nahan** Distt. **Sirmaur**, H.P. **173030** on dated **15/05/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **16/05/2024** to **03/06/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	Fluoride	0.72	mg/L	2	Within Permissible Limit
2	Sulphide	BDL	mg/L	2	--
3	pH	7.95		6.0-9.0	Within Permissible Limit
4	TSS	4.0	mg/L	100	Within Permissible Limit
5	COD	28.0	mg/L	250	Within Permissible Limit
6	BOD	3.60	mg/L	30	Within Permissible Limit
7	Total Phosphate	1.42	mg/L	5	Within Permissible Limit
8	Mercury	BDL	mg/L	0.01	--
9	Nickel	BDL (DL-0.10)	mg/L	3	--
10	Lead	BDL (DL-0.05)	mg/L	0.1	--
11	FDS	844.0	mg/L	2100	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB**

Signed this on **03/06/2024**

Remarks of Lab Head:

BDL & DL stands for Below Detection Limit and Detection Limit, respectively.

Dr Kuldeep Negi, SO
(State Board Analyst)
RL Paonta

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Paonta

To:

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY
Ogli, Nahan, SIrmour, Nahan,
Distt.Sirmaur, H.P.173030

H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

Report No: 12340901/W-12116 **23/04/2024**

I hereby certify that I **Dr Kuldeep Negi, SO**, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on **19/04/2024** from **Atul Parmar , EE**, HP State Pollution Control Board **RO Paonta** a **Grab** sample of **FINAL OUTLET INTO TREATED WATER TANK** of **KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY , Ogli, Nahan, SIrmour, Nahan** Distt. **Sirmaur**, H.P. **173030** on dated **18/04/2024** for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on **19/04/2024** to **23/04/2024** and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	**Parameter Name**	**Results**	**Units**	**Permissible Limit**	**Remark/Result Analysis**
1	Oil and Grease	BDL	mg/L	10	--
2	Ammonical Nitrogen	0.0	mg/L	50	Within Permissible Limit
3	Sulphide	BDL	mg/L	2	--
4	pH	7.95		6.0-9.0	Within Permissible Limit
5	TSS	6.0	mg/L	100	Within Permissible Limit
6	BOD	9.50	mg/L	30	Within Permissible Limit
7	Phenolic Compounds(as C6H5OH)	0.30	mg/L	1	Within Permissible Limit
8	Total Phosphate	3.60	mg/L	5	Within Permissible Limit
9	COD	108.0	mg/L	250	Within Permissible Limit
10	Arsenic	ND	mg/L	0.2	--
11	Hexavalent Chromium	BDL	mg/L	0.1	--
12	Mercury	ND	mg/L	0.01	--

13	Lead	0.07	mg/L	0.1	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as **HPPCB140**

Signed this on **23/04/2024**

Remarks of Lab Head:

Dr Kuldeep Negi, SO
(State Board Analyst)
RL Paonta

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Paonta

To:

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY
Ogli, Nahan, SIrmour, Nahan,
Distt.Sirmaur, H.P.173030

Water Act

Himachal Pradesh State Pollution Control Board

Him Parivesh, Phase-III, New Shimla-171009

OFFICE ORDER

Whereas, according to the report received from the Regional Officer, H.P. State Pollution Control Board, Regional Office, Paonta Sahib, Distt. Sirmour, HP, vide letter no. PCB/RO Paonta/M/s Accura Care Pharmaceuical(P) Ltd./2023-149 dated 20/04/2024, it has been informed that M/s Accura Care Pharmaceutical(P) Ltd., Village Moginand, Nahan Road, Kala Amb, Distt. Sirmour, HP was found discharging untreated process waste water through dedicated pipeline into drain ultimately merging into river Markanda.

Whereas, as per the report of Regional Officer, following observations have been submitted (1) Unit was inspected on 04/04/2024 and was found discharging untreated process waste water through dedicated pipeline into drain which is ultimately merging into river Markanda. (2) Last three consecutive samples of the unit vide lab analysis report dated 01/03/2023, 31/05/2023 and 30/06/2023 are not conforming to the prescribed standards. (3) Show Cause Notices were issued to the unit vide Regional Office letter no. 2833, dated 09/03/2023, no. 687 dated 20/06/2023 and no. 49 dated 06/04/2024.(4) River Markanda falls under Polluted River Stretch in the matter of O.A. no. 673/2018 (RRC) pending before Hon'ble NGT and compliance of Action Plan is being monitored by the State Level Surveillance Task Force and District Level Surveillance Task Force, also a case related to pollution in River Markanda is pending before Hon'ble NGT in OA no. 515/2022 titled as Dharamvir V/s State of Haryana & Ors.

Whereas in view of above stated facts, the Regional Officer, HPPCB, Regional Office Paonta Sahib has recommended that the regulatory action to be taken against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 .

Whereas the facts stated above tantamount to the violation of the provisions of Water (Prevention and Control of Pollution) Act, 1974

constituting a cognizable offence punishable under section 41, 43 and 44 of Water Act, 1974.

In consideration of the facts stated above H.P. State Pollution Control Board, in exercise of power conferred under section 33-A of the Water (Pollution & Control of Pollution) Act,1974 H.P. State Electricity Board in general and the Executive Engineer, Electrical Division Nahan in particular are, hereby directed under the provisions of Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 to disconnect the power supply (any other source of energy) of the unit **M/s Accura Care Pharmaceutical(P) Ltd., Village Moginand, Nahan Road, Kala Amb, Distt. Sirmour, HP** forthwith.

Direction is also issued to **M/s Accura Care Pharmaceutical (P) Ltd., Village Moginand, Nahan Road, Kala Amb, Distt. Sirmour, HP** to suspend the production and not to operate the unit even on DG set or any other source of energy. All concerned shall report compliance within three days.

The non-compliance of the above directions shall constitute a cognizable offence attracting fine up-to Rupees ten thousand and imprisonment up-to seven years under sections 37,38 & 39 of the Air Act, 1981 and under sections 41, 43 and 44 of Water Act,1974 which can also be initiated.

Strict compliance from all concerned is solicited to avoid legal liability on their part.

sd./-

Member Secretary
HP State Pollution Control Board
Ph. No. 0177-2673766

Endst. No. HPPCB/ RO Paonta (Accura Care Pharma) /Paonta Sahib/24- 3829-30
Dated:- 9.7.2024

Copy forwarded to the following for information, compliance/action and report:-

1. The Chairman, HPSEBL, Kumar House, Shimla-4 (H.P).
2. The Executive Engineer, HPSEB, Electric Division, Nahan, District-Sirmour, HP.
3. The Regional Officer, HPSPCB, Regional Office Paonta Sahib,

District- Sirmour, HP for information and compliance with direction that Environment Compensation be imposed upon the unit for the violation period w.e.f. 4-02-2023 to till the power is disconnected as per the OA no. 593 of 2017.

4. M/s Accura Care Pharmaceutical(P) Ltd., Village Moginand, Nahan Road, Kala Amb, Distt. Sirmour, HP.
5. Case File.

Signed by
Anil Joshi
Date: 08-07-2024 15:30:37

Member Secretary
HP State Pollution Control Board
Ph. No. 0177-2673766

Water Act

Himachal Pradesh State Pollution Control Board

Him Parivesh, Phase-III, New Shimla-171009

OFFICE ORDER

Whereas, according to the report received from the Regional Officer, H.P. State Pollution Control Board, Regional Office, Paonta Sahib, Distt. Sirmour, HP vide letter no. PCB/RO Paonta/EE/Sai Tech Medicare/1546/2024-1131 dated 03/06/2024, it has been informed that M/s Sai Tech Medicare Pvt. Ltd., Village Kheri, Trilokpur Road, Kala Amb, Distt. Sirmour, HP is operating without valid consent of the State Board and 3 (Three) nos. of consecutive samples reports have failed to meet the prescribed norms.

Whereas, as per the report of Regional Officer, following observations have been submitted (1) Report of the State Board Analysist vide no. 11522942/W-11245 dated 17/02/2024 vide which parameters BOD, Sulphide, Total Phosphate, Lead, TSS and COD are not in-permissible limit and subsequent notice issued vide this office letter no. 3496 dated 22/03/2024.(2) Report no.12297685/W-12235 dated 30/04/2024 vide which parameters BOD, Lead and COD are not in permissible limit and subsequent notice issued vide this office letter no. 272 dated 04/05/2024. (3) Report no. 12716449/W-12829 dated 25/06/2024 vide which parameters TSS, BOD and COD are Not in Permissible Limit. (4) Renewal of Consent to Operate issued to the unit earlier vide dated 15/05/2017 was valid till 31/03/2022 and thereafter in-complete online application was submitted by the unit.(5) Renewal of Hazardous Waste Authorisation issued vide online OCMMS Certificate No. HPSPCB/HWMR/10464 dated 27/02/2019 has expired as on 31/03/2023 and unit has not applied for renewal of same till date.(6) Unit has continuously failed to comply with the directions issued and still does not have functioning ETP or CETP membership.(6)) River Markanda falls under Polluted River Stretch in the matter of O.A. no. 673/2018 (RRC) pending before Hon'ble NGT and compliance of Action Plan is being monitored by the State Level Surveillance Task Force and District Level Surveillance Task Force, also a case related to pollution

in River Markanda is pending before Hon'ble NGT in OA no. 515/2022 titled as Dharamvir V/s State of Haryana & Ors.

Whereas in view of above stated facts, the Regional Officer, HPPCB, Regional Office Paonta Sahib has recommended that the regulatory action to be taken against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 .

Whereas the facts stated above tantamount to the violation of the provisions of those contained in sections 24 & 25 of the Water (Prevention and Control of Pollution) Act, 1974 constituting a cognizable offence punishable under section 41, 43 and 44 of Water Act, 1974.

In consideration of the facts stated above H.P. State Pollution Control Board, in exercise of power conferred under section 33-A of the Water (Pollution & Control of Pollution) Act,1974 H.P. State Electricity Board in general and the Executive Engineer, Electrical Division Nahan in particular are, hereby directed under the provisions of Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 to disconnect the power supply (any other source of energy) of the unit **M/s Sai Tech Medicare Pvt. Ltd., Village Kheri, Trilokpur Road, Kala Amb, Distt. Sirmour, HP** forthwith.

Direction is also issued to **M/s Sai Tech Medicare Pvt. Ltd., Village Kheri, Trilokpur Road, Kala Amb, Distt.Sirmour, HP** to suspend the production and not to operate the unit even on DG set or any other source of energy. All concerned shall report compliance within three days.

The non-compliance of the above directions shall constitute a cognizable offence attracting fine up-to Rupees ten thousand and imprisonment up-to seven years under sections 37,38 & 39 of the Air Act, 1981 and under sections 41, 43 and 44 of Water Act,1974 which can also be initiated.

Strict compliance from all concerned is solicited to avoid legal liability on their part.

As approved

By Chairman/-
vide e. N.No.5
HP State Pollution Control Board
Ph. No. 0177-2673766

Endst. No. HPPCB/ RO Paonta (Accura Care Pharma) /Paonta Sahib/24- 3976-79. **Dated:-** 15.7.2024

Copy forwarded to the following for information, compliance/action and report:-

1. The Chairman, HPSEBL, Kumar House, Shimla-4 (H.P).
2. The Executive Engineer, HPSEB, Electric Division, Kala Amb, District- Sirmour, HP.
3. The Regional Officer, HPSPCB, Regional Office Paonta Sahib, District- Sirmour, HP.
4. M/s Sai Tech Medicare Pvt. Ltd., Village Kheri, Trilokpur Road, Kala Amb, Distt. Sirmour, HP.
5. Case File.

Signed by
Anil Joshi
Date: 11-07-2024 11:07:52

Member Secretary
HP State Pollution Control Board
Ph. No. 0177-2673766

HP State Pollution Control Board

HPSPCB
HIM Parivesh Bhawan, Phase-III, New Shimla-09
Phone No. 0177-2673766, 2673020 FAX-0177-2673018

Environmental Compensation as per the Orders of Hon'ble National Green Tribunal in OA no. 593/2017 titled Paryavaran Suraksha Samiti v/s UoI dated 19-12-2019

Whereas, Regional Officer, HPSPCB Paonta Sahib, Distt. Sirmour HP vide letter no. PCB/RO Paonta Sahib/EE/Symbiosis/1289/2024-28 dated 2/04/2024 and 1182 dated 12/07/2024 has informed that 06 no. of consecutive samples of the M/s Symbiosis Pharmaceuticals Pvt. Ltd., Suketi Road, Village Nagal, Kala Amb, Distt. Sirmour,HP were not meeting the prescribed discharge standards.

Whereas RO has further informed that (1) as per the detailed Inspection Report submitted by the then AEE Kala Amb vide letter no. PCB/Sub Office Kala Amb/Symbiosis Pharma/20-34 dated 14/12/2023, the unit was caught dumping Hazardous Waste unscientifically in the back side of the unit on the hill slope and the hazardous waste was also reported to be Solid/Disposed off to unauthorized agency. (2) Further a public complaint was received in this office and accordingly the unit was inspected on 11/07/2024 (3) It has been observed that the unit is engaged in the manufacturing of the additional products i.e. ointments(gel,crème, shampoo, lotions,oil) and air drops and eye drops which have not been consented by the State Board(4) the consent of the unit and HW authorization has expired on 31/03/2023 and the unit is in operation without valid consent of the State Board. (5) Unit has provided captive ETP of capacity 20 KLD but as per the record very less quantity of effluent is being sent to CETP.

Whereas, the facts stated above tantamount to violation of the provisions contained in Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 & Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 constituting a cognizable offence punishable under the aforesaid Act.

Whereas the Hon'ble NGT in OA no. 593/2017 titled Paryavaran

Suraksha Samiti v/s UoI dated 19-12-2019 has approved the regime for Environmental Compensation against all the violating units on the basis of Polluter Pays Principle. The formula was devised by CPCB. The formula is primarily based on the Pollution Index (PI) of the concerned sector, for levying environmental compensation on a defaulting industry which is as under:

EC=PI x N x R x S x LF.

In view of above facts and continuous and confirmed violation of 6 nos. of samples from the outlet discharge of the unit, you are hereby directed to deposit an Environmental Compensation amounting to **Rs. 43,68,750 (i.e. Forty Three Lakhs Sixty-Eight Thousand and Seven Hundred Fifty only)** in the account of **Member Secretary, HP State Pollution Control Board, Bank of Baroda A/c no. 54140100001617(IFSC Code BARB0NEWSIM)** within 3 days failing which action under the provisions of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 shall be initiated against you and submit the receipt/compliance report to this office at the earliest.

sd./-
Anil Joshi, IFS
Member Secretary
HP State Pollution Control Board

Endst. No. PCB /RO Paonta(Misc.) / Sirmour/24- 4114-16 **Dated:** 16.7.2024

Copy forwarded to the following for information, compliance/action and report:-

1. M/s Symbiosis Pharmaceuticals Pvt. Ltd., Suketi Road, Village Nagal, Kala Amb, Distt. Sirmour, HP.
2. The Regional Officer, HPSPCB, Paonta Sahib, District Sirmour, HP.
3. The System Manager to upload the same on the official site of the State Board.
4. Case File.

Signed by
Anil Joshi
Date: 14-07-2024 13:02:23
Anil Joshi, IFS
Member Secretary
HP State Pollution Control Board

HANU Scientific

Website: - www.hanuscientific.com

Certificate of Calibration
Issued By: Hanu Scientific
Date of issue: 03-07-2024

Certificate No. Hanu/WQMS/E&H/035
Valid till 02-10-2024

Customer	:	Ruchira Papers Ltd.
Location	:	Kala Amb
State	:	Himachal Pradesh

Instrument Details: -

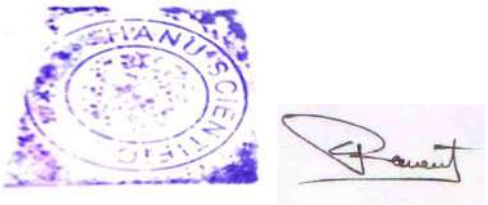
Sr. No.	Description	Location	Manufacturer	Model No.	Serial No.	Procedure
1	WQMS	ETP	Endress + Hauser	CM442-5K11/0	T2018F05G00	Lab Analysis

Parameter Details: -

Sr. No.	Parameter	Sampling result	Value Pre-Calibration	Value post-calibration
1	pH	7.22	7.62	7.22
2	COD	116.0	127.3	116.1
3	BOD	12.0	14.5	12.0
4	TSS	18.0	19.2	18.1

Comments: -

1. The pH sensor is calibrated with buffer solution 4.0/7.0/9.0.
2. Optical lens of COD/BOD/TSS sensor cleaned with solutions.
3. Calibration is done as per sample result.



Issuer Authority
Rajan Singh

Dedicated Analytical Solutions
HANU Scientific E-mail: sales@hanuscientific.com
Present Address155- B, B-10, First Floor,
Sector- 34, Noida- 201307
India

hanuscientific@gmail.com

Registered Address: - A 1, OJASWI COMPLEX, 0, BALLUPUR CHOWK, Uttarakhand, 248001

PUBLIC CARRIER
All India 786 Permit
Rahfad
6378293887
9348785784
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Shimla Division
Himachal Pradesh
1234

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Mogi Nand
Shimla Division
Himachal Pradesh

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Himachal Pradesh

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Himachal Pradesh

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Himachal Pradesh

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Himachal Pradesh

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HR 58
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Aug 12, 2024 18:09:53
Kala Amb
Shimla Division
Himachal Pradesh

Aug 12, 2024 18:34:21
Kala Amb
Shimla Division
Himachal Pradesh

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
ORIGINAL APPLICATION NO. 515/2022

IN THE MATTER OF:

Dharamvir ... **APPLICANT**

Versus

State of Haryana & Anr. ... **RESPONDENTS**

VAKALATNAMA

Know all to whom these presents shall come that I, Ashok Vashisht, the undersigned do hereby appoint **MR. CHANDRATANAY CHAUBE, Advocate (MP/2008/2021)** hereinafter called the advocate(s) to be my/our Advocate, in the above mentioned Cause and authorise him/them to do all the following acts, deeds and things or any of them that is to say :-

1. To act, appear and plead in the above mentioned cause in this office/court or any other office/ court in which the same may be tried or heard in the first instance or in appeal or review or revision or in any other stage of its progress until its final decision.
2. To present pleadings, cross objections or petitions, for execution, review, revision, withdrawal, compromise or order petitions or affidavits or other documents as shall be deemed necessary or advisable for the prosecution of the said cause in all its stages.
3. To withdraw or compromise the said cause or submit to arbitration any difference or dispute that may arise touching or in any manner relating to the said cause.
4. To receive moneys and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the said cause.
5. To employ any other Legal Practitioner authorizing him to exercise the powers and authorities hereby conferred on the advocates whenever they may think fit to do so.

And I undertake that I or my duly authorized agent would appear in Office/Court on all hearings and will inform the advocate for appearance when the case is called for hearing.

In witness whereof I/We do hereunto set my/our hand is to these presents the contents of which have been explained and understood by me this the day of September, 2024.

For Vashisht Chemicals Pvt. Ltd.

ACCEPTED

Director

Signature

Client

Chandratanay Chaube
Advocate
(MP-2008/2021)

Office : I-1 Yamuna, IGONU Residential Campus, Maidan Garhi, Saket, New Delhi.

Phones : 7683058103

ATTESTED
SURAJ PRAKASH TIKKOO
Advocate & Notary
Nahan H.P. (Govt. of INDIA)

NOTARY SURAJ PRAKASH TIKKOO ADVOCATE NAHAN GOVT. OF INDIA